

High Court of Judicature at Allahabad
Roll of Advocates [PART-B], Lucknow Bench
List of the defective Advocates

Page No. 1

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1. B/A0003 [Amount: 0 deposited] AAMIR JAMAL SIDDIQUI	97/2009 Bar Council of	10/01/2009	1. Residence 209/411 DR.B.N.ROAD OPP.SURAKSHA SHAKHA NEW HYERABAD LUCKNO	1. Residence 9415058633	aamirjamal.aj@gmail.com 1) Proof of Practice is not enclosed.
LATE ASHRAF JAMAL SIDDIQUI DO	UP		2. Office 3. Chamber in High Court	2. Office 9415487344 3. Mobile	
2. B/A0007 [Amount: 0 deposited] AASHISH SRIVASTAVA	2145/2002 Bar Council of	14/03/2002	1. Residence 17 ALKAPURI COLONY ADIL NAGAR KURSI ROAD LUCKNOW	1. Residence 9935086439	aashish.lawyer@gmail.com 1) Local Address proof is not enclosed.
LATE JEEWAN PRAKASH SRIVASTAVA DO	UP		2. Office	2. Office 3. Mobile 8948152173	
3. B/A0008 [Amount: 0 deposited] AASIF RAZZAQUE KHAN	4192/2007 Bar Council of	16/07/2007	1. Residence 25/30 KHA JOPPLING ROAD LUCKNOW	1. Residence 09453013453	aasifkhan.in@gmail.com 1) Applicants name is not mentioned in the address proof enclosed. 2) Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3) Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI ABDUL RAZZAQUE KHAN JAFAR MANZIL GWYNE ROAD CROSSING LUCKNOW	UP		2. Office 3. Chamber in High Court 20 (TWENTY)	2. Office 09453013454 3. Mobile 09453013453	
4. B/A0010 [Amount: 0 deposited] ABDUL ALIM KHAN	5255/1995 Bar Council of	12/08/1995	1. Residence KATKA AYEMA, POST-BHAGWAT PURWA, P.S. HUZORPUR, DISTT-BAHRAICH	1. Residence	1) Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MOHD. NAEEM KHAN INDIRA NAGAR, CHINHAT	UP		2. Office	2. Office 3. Mobile 98399941639	
5. B/A0011 [Amount: 0 deposited] ABDUL GHAFFAR ANSARI	12703/1999 Bar Council of	03/07/1999	1. Residence 501 CIVIL LINES NO. 1 SULTANPUR	1. Residence	aga786@rediffmail.com 1) Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2) Proof of Practice is not enclosed.
ABDUL MAJID ANSARI	UP		2. Office	2. Office 3. Mobile 9450042900	
6. B/A0012 [Amount: 0 deposited] ABDUL HAFEEZ ANSARI	1067/2011 Bar Council of	17/02/2011	1. Residence H.NO.460/260 GENDKHANA HUSAINABAD, P.O. CHOWK LKO	1. Residence	1) Local Address proof is not enclosed.
SHRI MEHANDI HASAN ANSARI VARANDA NO.3 COLLECTORATE CAMPUS LKO	UP		2. Office	2. Office 3. Mobile 9452731157	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 2

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
7. B/A0013 [Amount: 0 deposited] ABDUL HALEEM	4240/2009 Bar Council of	02/08/2009	1.Residence VILL. AKOHARY BUXI KA TALAB LUCKNOW	1.Residence 05212298366	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ABDUL ISLAM	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 4	2.Office 3.Mobile 9452777385	
8. B/A0016 [Amount: 0 deposited] ABDUL JALEEL KHAN	158/1998 Bar Council of	12/01/1998	1.Residence C-5262 SECTOR-12 RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ABDUL HALEEM KHAN	UP		2.Office	2.Office 3.Mobile 9415757443	
9. B/A0017 [Amount: 0 deposited] ABDUL MAJID	4967/2003 Bar Council of	03/05/2003	1.Residence CHOWK BAZAR P.O. NANPARA DISTT. BAHARICH	1.Residence 09807392568	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ABDUL MOMIN B-8 FAIZABAD ROAD LUCKNOW-7	UP		2.Office 3.Chamber in High Court CH.NO.97	2.Office 3.Mobile 09839025036	
10. B/A0018 [Amount: 0 deposited] ABDUL MALIK	2112/2009 Bar Council of	29/03/2009	1.Residence VILL. & POST GUSIYARI TEHSIL MAUDHA HAMIRPUR	1.Residence	malik_malik87@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
REHMAN KHAN 500/143 KHA KUTIUBPUR DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936100961	
11. B/A0019 [Amount: 0 deposited] ABDUL MALIK	5121/2011 Bar Council of	18/09/2011	1.Residence H.NO.BAGHI PO. MAHADEV BUZURUG SIDDHARTH NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHAMMAD YAQOOB E-111 H.NO.71 SEC-H ALIGANJ LUCKNOW	UP		2.Office	2.Office 05543272149 3.Mobile 09795242119	
12. B/A0020 [Amount: 0 deposited] ABDUL MERAJ ANSARI	2260/2009 Bar Council of	06/04/2009	1.Residence KRISHNA NAGAR NAKA SATRIKH BARABANKI	1.Residence 05248227267	coolmeraj123@yahoo.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
DR. A.A. ANSARI 1/391 VISHAL KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 49 IIIRD FLOOR HIGH COURT LUCKNOW	2.Office 05248222446 3.Mobile 09795948786	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 3

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
13. B/A0025 [Amount: 0 deposited] ABDUL RAFIQUE	4969/1992 Bar Council of	08/08/1992	1.Residence VILL.JAITANPUR P.O./P.S.-KAMLAPUR TEHSIL SIDHAULI SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAHMTULLA C/O MR.ARUN PRATAP SINGH ADV-29-ADILNAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09651276586	
14. B/A0028 [Amount: 600 deposited] ABDUL RAZZAQUE KHAN	437/1976 Bar Council of	01/02/1976	1.Residence DAARUL RAZIA 25/30 KHA JOPPLING ROAD LUCKNOW	1.Residence	arkhanadvocate@gmail.com 1)Proper address proof is not enclosed as per the norms.)PHOTOGRAPH ON THE MAIN FORM IS NOT ATTESTED.
LATE MUZAFFAR KHAN JAFAR MANZIL GWYNE ROAD CROSSING LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 20	2.Office 3.Mobile 9415010017	
15. B/A0029 [Amount: 600 deposited] ABDUL SAMAD	4546/1999 Bar Council of	18/04/1999	1.Residence 604 SOUTH JAHANABAD KOTWALI NAGAR RAIBARELI 229001	1.Residence	1)Applicants name is not mentioned in the address proof enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE MOHD.MAHMOOD 6C/313 VRINDAVAN YOJHA GOPESH KUNJ LKO. 226025	UP		2.Office	2.Office AWADH BAR 3.Mobile 9450060738	
16. B/A0030 [Amount: 0 deposited] ABDUL SHADAB KHAN	2691/2011 Bar Council of	29/05/2011	1.Residence H.NO.111 MOHALLA BRAHMANI TOLA P.O. BISWAN SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ABDUL ATEEQ KHAN 474/55 BAHAR KHA KOLONEY SITAPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court C.S.C. BULDING NO.4	2.Office 3.Mobile 09450489862	
17. B/A0031 [Amount: 0 deposited] ABDUL SHAHID	19210/2010 Bar Council of	31/12/2010	1.Residence VILL.CHEERPUR PO-CHAKBHADYA P.S. RAJESULTANPUR AMBEDKARNAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MANZOOR AHMAD VILL.TRIVENI NAGAR-III SHIVPURAM P.S. ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9506326992	
18. B/A0034 [Amount: 0 deposited] ABHA BAJPAI	10645/2003 Bar Council of	31/10/2003	1.Residence 444,NARHI,LUCKNOW-226001	1.Residence 05222286405	shibi1998@gmail.com 1)Proof of Practice is not enclosed.
A.K.BAJPAI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415582591	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 4

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
19. B/A0035 [Amount: 0 deposited] ABHA PATHAK	7323/2004 Bar Council of	24/10/2004	1.Residence 4/325 VIRAT KHAND GOMTI NAGAR, LUCKNOW-10	1.Residence	abhathak1281@gmail.com 1)Proper address proof is not enclosed as per the norms.
W/O SHANTOSH KUMAR RAI	UP		2.Office	2.Office 3.Mobile 9559205013	
20. B/A0040 [Amount: 0 deposited] ABHAY KUMAR	7850/2003 Bar Council of	09/08/2003	1.Residence VILL. BHIWRHA POST AMARI JAUNPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
AMAR JEET SINGH TRIVENI NAGAR SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452558840	
21. B/A0042 [Amount: 0 deposited] ABHAY KUMAR BAJPAI	6159/2008 Bar Council of	07/11/2008	1.Residence C-2/283 SECTOR F JANKIPURAM LUCKNOW	1.Residence	abhaybajpail@gmail.com 1)Proof of Practice is not enclosed.
ANIL KISHOR BAJPAI DO	UP		2.Office	2.Office 3.Mobile 9628938000	
22. B/A0044 [Amount: 0 deposited] ABHAY KUMAR SINGH	9170/2007 Bar Council of	30/12/2007	1.Residence VILL. PALHAPUR POST PARVATPUR DISTT. SITAPUR	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
UDAY BHAN SINGH	UP		2.Office	2.Office 3.Mobile 09793556625	
23. B/A0046 [Amount: 0 deposited] ABHAY KUMAR SINGH	8283/2003 Bar Council of	09/08/2003	1.Residence 3A AWADHPURI SARVODAYA NAGAR, LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE TEJ PRATAP SINGH	UP		2.Office 3.Chamber in High Court 53	2.Office 3.Mobile 9415011997	
24. B/A0047 [Amount: 0 deposited] ABHAY KUMAR SRIVASTVA	15185/2000 Bar Council of	22/12/2000	1.Residence L-1 210/3 PRIYADARSHNI COLONY SITAPURROAD LUCKNOW	1.Residence	09935631207 1)Mismatch in enrollment date.)PHOTOGRAPH ON THE MAIN FORM IS NOT ATTESTED.
LATE MRI RAM SARAN LAL SRIVASTVA 266/463 BHADAWAN LUCKNOW	UP		2.Office	2.Office 09026086393 3.Mobile 09415521168	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 5

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
25. B/A0048 [Amount: 0 deposited] ABHAY MISHRA	6332/2011 Bar Council of	30/10/2011	1.Residence H.N.166 SA,MOH. BAL KISHAN,ALIGANJ,P.S. ALIGANJ,DISTT-ETAH	1.Residence	neelam.tmishra@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM ROOP MISHRA 207247	UP		2.Office	2.Office 3.Mobile 9411688009	
26. B/A0053 [Amount: 600 deposited] ABHAY SINGH	4085/1993 Bar Council of	30/08/1993	1.Residence 16/433, INDIRA NAGAR, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
RAM LAUTAN SINGH D-1387/1, INDIRA NAGAR, LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.-50	2.Office 3.Mobile 9450096777	
27. B/A0054 [Amount: 0 deposited] ABHAY SINGH	6106/2002 Bar Council of	14/09/2002	1.Residence K-167 AASHIANA COLONY LUCKNOW	1.Residence 05222424041	sqnldr.abhaysingh@rediffmail.com 1)Proof of Practice is not enclosed.
LATE JAGANNATH PRASAD K-167 AASHIANA COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450459970	
28. B/A0056 [Amount: 0 deposited] ABHAY VEER SINGH	318/1987 Bar Council of	01/02/1987	1.Residence 504-A/90 NEHRU NAGAR DALIGANJ LUCKNOW	1.Residence 9415105378	ausadvocate@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE DR. SHATRUGHAN SINGH 504-A/90 NEHRU NAGAR DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415105378	
29. B/A0057 [Amount: 0 deposited] ABHAYA KUMAR DIXIT	10905/1964 Bar Council of	08/12/1964	1.Residence 347,ROTIGODAM SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI YAAV NATH DIXIT C-8,SEC D,SITAPUR ROAD YOJNA JANKIPURAM,LKO.	UP		2.Office	2.Office 3.Mobile 9219067222	
30. B/A0058 [Amount: 0 deposited] ABHAYA SHANKER GAUR	1455/1984 Bar Council of	15/04/1984	1.Residence STATION ROAD RAILWAY GANJ HARDOI	1.Residence	abhaysgaur@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHIV SHANKER GAUR	UP		2.Office	2.Office 3.Mobile 9415414714	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 6

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
31. B/A0060 [Amount: 0 deposited] ABHINANDAN KUMAR PANDEY	4743/2006 Bar Council of	11/11/2006	1.Residence VILL.PARWAPUR UNCHGOAN ALIGANJ BAZAR SULTANPUR-227805	1.Residence 07376988606	adv.abhinandanpandey@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GAYATRI PRASAD PANDEY 538K/963 TRIVENI NAGAR SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453796145	
32. B/A0068 [Amount: 0 deposited] ABHISHEK	6889/2010 Bar Council of	03/06/2010	1.Residence 585 KANI GANJ AYODHYA FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GHANSHYAM JI SRIVASTAVA DEVI SHAKTI KUNJ MATIYARI CHINHAT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452317427	
33. B/A0070 [Amount: 0 deposited] ABHISHEK BHASIN	3847/2008 Bar Council of	24/08/2008	1.Residence 456 SHANKAR NAGAR OPP. HAL TOWNSHIP KANPUR	1.Residence	abhishekbhasin23@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
A.K.BHASIN MD-1/124 LDA COLONY KANPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839845207	
34. B/A0078 [Amount: 0 deposited] ABHISHEK GARG	4304/1999 Bar Council of	16/04/1999	1.Residence 2/47,VIJAY KHAND GOMTINAGAR LKO	1.Residence	abhishek.garg.advyahoo.in 1)Proof of Practice is not enclosed.
PRAHLAD AGARWAL AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9319924782	
35. B/A0082 [Amount: 0 deposited] ABHISHEK KUMAR SRIVASTAV	3165/2003 Bar Council of	09/03/2003	1.Residence 509/105 OLD HYDERABAD LUCKNOW-226007	1.Residence 09415173622	1)Proof of Practice is not enclosed.
LATE SRI ASHOK KUMAR SRIVASTAV	UP		2.Office	2.Office 3.Mobile 08989102525	
36. B/A0083 [Amount: 0 deposited] ABHISHEK KUMAR SRIVASTAVA	7709/2011 Bar Council of	25/11/2011	1.Residence C/O SUNIL KUMAR PATHAK 76 VISHNUPURI COLONY ALIGANJ LUCKNOW	1.Residence	abidhekpinkul980@rediffmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms. 3)Applicants name is not mentioned in the address proof enclosed.
KRIPA SHANKER SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09336312522	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 7

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
37. B/A0086 [Amount: 0 deposited] ABHISHEK MISHRA	8702/2009 Bar Council of	26/11/2009	1.Residence 79 SHAKTINAGAR 41/3 SHAKTI NAGAR LUCKNOW	1.Residence	abhishek.mishraa20@gmail.com 1)Applicants name is not mentioned in the address proof enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI ARUN KUMAR MISHRA	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL 1ST FLOOR OUDH BAR ASSOCIATION	2.Office 09044474678 3.Mobile 09415900544	
38. B/A0093 [Amount: 0 deposited] ABHISHEK PATEL	942/2003 Bar Council of	11/01/2003	1.Residence 19/77, INDIRA NAGAR, LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
ATMA RAM CHAUDHARY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9235799073	
39. B/A0094 [Amount: 600 deposited] ABHISHEK PRATAP SINGH	4397/2009 Bar Council of	03/08/2009	1.Residence A-195 SOUTH CITY RAEBARELI ROAD LUCKNOW	1.Residence	advocateshankrawal@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SURESH PRATAP SINGH	UP		2.Office CHAMBER NO. 22 LAWYERS CHAMBER C.S.C. BUILDING HIGH COURT	2.Office 3.Mobile 09532287565	
40. B/A0097 [Amount: 0 deposited] ABHISHEK SHUKLA	3100/2008 Bar Council of	24/07/2008	1.Residence VILL.PUREMUNNU SHUKLA POST MOIYA BEGUNGANJ DISTT. FAIZABAD	1.Residence 09415720636	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HANUMAN PRASAD SHUKLA UGF-7 KRISHNA CAMPEX QARDEN ROAD CHANDGER LUCKNOW	UP		2.Office	2.Office 09415593366 3.Mobile 09452490037	
41. B/A0098 [Amount: 0 deposited] ABHISHEK SINGH	7539/2011 Bar Council of	23/11/2011	1.Residence VILL. & POST SAGRA BASTI	1.Residence	singhabhi376@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KRISHNA MURARI SINGH C-30 SECTOR-G ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 7668656655	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 8

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
42. B/A0102 [Amount: 0 deposited] ABHISHEK SINGH	2737/2006 Bar Council of	18/06/2006	1.Residence H.NO.44 VILLAGE -GUTHIA POST -KAISAR GANJ DISTT-BEHRAICH	1.Residence	81abisheksingh @ gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RANVEER SINGH 538K/394 TRIVENI NAGAR IIIRD SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9532328080	
43. B/A0105 [Amount: 0 deposited] ABHISHEK SINGH SENGAR	10083/2010 Bar Council of	25/07/2010	1.Residence M.I.G.-38 ADARSH NAGAR UNNAO	1.Residence 09473630665	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SANTOSH SINGH SENGAR	UP		2.Office	2.Office 3.Mobile 08960693957	
44. B/A0107 [Amount: 0 deposited] ABHISHEK SRIVASTAVA	4638/2004 Bar Council of	17/07/2004	1.Residence M.D.-35 SEC-D L.D.A.COLONY KANPUR ROAD LUCKNOW-226012	1.Residence	srivastavaabhishek50@yahoo.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
SRI ASHOK SRIVASTAVA 463 RAJROOP PUR ALLAHABAD -211011	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 05222423298 3.Mobile 09389781499	
45. B/A0109 [Amount: 0 deposited] ABHISHEK TRIPATHI	7691/2002 Bar Council of	14/09/2002	1.Residence 1/187 VIKALP KHAND GOMTI NAGAR LUCKNOW	1.Residence 09415289419	1)Proof of Practice is not enclosed.
BRIJ BIHARI TRIPATHI	UP		2.Office	2.Office 3.Mobile 09919712305	
46. B/A0110 [Amount: 0 deposited] ABHISHEK UPADHYAY	8154/2008 Bar Council of	28/12/2008	1.Residence 567/17 ANAND NAGAR JAIL ROAD, LUCKNOW 226005	1.Residence 9415781586	abhi.upadhyay09@gmail.com 1)Proof of Practice is not enclosed.
SRI R.M. UPADHYAY	UP		2.Office	2.Office 3.Mobile 9838000800	
47. B/A0119 [Amount: 0 deposited] ABUL WAFI	252/2004 Bar Council of	18/01/2004	1.Residence 509/95 GHA OLD HAYDERABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MOHD NAIMULLA KHAN	UP		2.Office 3.Chamber in High Court ROOM NO. 1	2.Office 3.Mobile 9839912352	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 9

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
48. B/A0121 [Amount: 0 deposited] ACHARYA SURESH BABU	16944/2010 Bar Council of	27/10/2010	1.Residence D-2200, SEC.-I, INDIRA NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE BALWANT SINGH	UP		2.Office	2.Office 3.Mobile 9415004310	
49. B/A0123 [Amount: 0 deposited] ACHYUTA NAND VERMA	7844/2004 Bar Council of	24/10/2004	1.Residence S/1470 UNITY CITY BAHADUR KURSI ROAD LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
CHHAIL BIHARI VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450022874	
50. B/A0124 [Amount: 600 deposited] ACHYUTANAND PATHAK	3123/2003 Bar Council of	09/03/2003	1.Residence HIG-1 SECTOR-A SITAPUR ROAD YOJNA LUCKNOW	1.Residence 9369890523	azad_pathak@yahoo.com 1)Local Address proof is not enclosed.
LATE IST DEV PATHAK	UP		2.Office	2.Office 3.Mobile 8765532368	
51. B/A0125 [Amount: 0 deposited] ADAMS PAUL	67/1996 Bar Council of	07/01/1996	1.Residence L-II-20/D SECTOR D L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 05222435265	1)Proper address proof is not enclosed as per the norms.
LATE K.MASIH PAUL	UP		2.Office	2.Office 3.Mobile 9415549357	
52. B/A0130 [Amount: 0 deposited] ADARSH PATEL	11203/2010 Bar Council of	04/08/2010	1.Residence JALLAPUR MASEDHA KATUI AMBEDKAR NAGAR	1.Residence	addy4447@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MADAN SEN VERMA	UP		2.Office	2.Office 3.Mobile 9450724447	
53. B/A0135 [Amount: 600 deposited] ADESH KUMAR RAM JANAK SINGH E-1/855, SEC-H, L.D.A. COLONY, KANPUR ROAD, LUCKNOW	8660/2004 Bar Council of UP	21/11/2004	1.Residence VILL.-ANAURA, P.O.-AMAUSI, LUCKNOW 2.Office 3.Chamber in High Court AWADH BAR, ROOM NO.-1	1.Residence 2.Office 3.Mobile 9415541279)PHOTOGRAPH ON MAIN FORM NOT ATTESTED.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 10

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
54. B/A0138 [Amount: 0 deposited] ADESH KUMAR GUPTA	4122/1983 Bar Council of	23/08/1983	1.Residence CHAUDHARY TOLA,(PURANA SITAPUR) DISTT. SITAPUR(U.P)	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI CHANDRA BHAL GUPTA 538KA/636 TRIVENI NAGAR 2ND LUCKNOW	UP		2.Office 3.Chamber in High Court 33	2.Office 3.Mobile 9005171580	
55. B/A0139 [Amount: 0 deposited] ADESH KUMAR SINGH	2644/1990 Bar Council of	08/07/1990	1.Residence 18 GOPAL NAGAR COLONY BALAGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE UMA SHANKAR SINGH	UP		2.Office	2.Office 3.Mobile 9453434333	
56. B/A0140 [Amount: 0 deposited] ADESH VERMA	5051/2002 Bar Council of	20/07/2002	1.Residence 2/498 VIKALP KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BRAHMA PRASAD VERMA DO	UP		2.Office	2.Office 3.Mobile 9415463875	
57. B/A0141 [Amount: 0 deposited] ADHYATM SINGH	2723/2006 Bar Council of	18/06/2006	1.Residence E-4077 SECTOR-12 RAJAJIPURAM LUCKNOW	1.Residence	adv.adhyatmsingh@gmail.com 1)Proof of Practice is not enclosed.
SARVJEET SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9335587350	
58. B/A0144 [Amount: 0 deposited] ADIL HUSSAIN	5088/2011 Bar Council of	18/09/2011	1.Residence 8/882/1 HERA COMPLEX VIKAS NAGAR LKO	1.Residence	hussainthewarrior@gmail.com 1)Proof of Practice is not enclosed.
SYED AFJAL HUSSAIN	UP		2.Office	2.Office 3.Mobile 9198766661	
59. B/A0145 [Amount: 600 deposited] ADITYA NARAYAN YADAV	4272/1990 Bar Council of	01/10/1990	1.Residence C-3609 RAJA JI PURAM LKO.	1.Residence	adityanarayanyadav@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM DOUR YADAV	UP		2.Office 3.Chamber in High Court ROOM NO 4 OUDH BAR ASSO HIGH COURT LKO.	2.Office 05222414048 3.Mobile 9415181960	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 11

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
60. B/A0148 [Amount: 0 deposited] ADITYA KUMAR SHUKLA	8737/2004 Bar Council of	21/11/2004	1.Residence H.N. 243 VPADHYAY NAGAR SARSAWAN SULTANPUR ROAD LUCKNOW	1.Residence	apushukla12@yahoo.in 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI M.L. SHUKLA 7/625 VIKAS NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CH. NO. 73 C.S.C. BUILDING HIGH COURT LUCKNOW	2.Office 3.Mobile 9451994407	
61. B/A0149 [Amount: 0 deposited] ADITYA KUMAR SRIVASTAVA	619/1998 Bar Council of	20/02/1998	1.Residence 11/535 INDIRA NAGAR LUCKNOW	1.Residence	adv.aditya@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SRI HANUMAN PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09838672890	
62. B/A0151 [Amount: 0 deposited] ADITYA KUMAR UPADHYAY	2767/1996 Bar Council of	18/03/1996	1.Residence 153 RAVINDRA GARDEN SECTOR ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)MISMATCH IN NAME.
LATE BRAJENDRA SINGH UPADHYAY	UP		2.Office	2.Office 3.Mobile 09415494496	
63. B/A0154 [Amount: 600 deposited] ADITYA NATH	3/1996 Bar Council of	07/01/1996	1.Residence VILL. BANTIKALA CHAURA BAZAR BIKAPUR FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PARMA NAND MISHRA CHHOTA BHARWAR NEAR MALHORE RAILWAY STATION LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 42	2.Office 3.Mobile	
64. B/A0156 [Amount: 600 deposited] ADITYA PANDEY	5599/2007 Bar Council of	06/09/2007	1.Residence M-71, SANJAY GANDHI PURAM FAIZABAD ROAD LUCKNOW	1.Residence 05224002284	aditya 216 @ gmail.com. 1)Local Address proof is not enclosed.)FATHER'S NAME IN CERTIFICATE IS DIFFERENT FRO
SHRI SHIV SHARAN PANDEY 2/4 VIVEK KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court NO CHAMBER IN HIGH COURT LUCKNOW BENCH LUCKNOW	2.Office 05222300400 3.Mobile 09651030999	
65. B/A0157 [Amount: 0 deposited] ADITYA PRAKASH	4754/2001 Bar Council of	05/05/2001	1.Residence C-913 INDIRA NAGAR LUCKNOW	1.Residence 05224000662	1)Proof of Practice is not enclosed.
RAM LAL	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 104	2.Office 3.Mobile 9919717207	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 12

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
66. B/A0164 [Amount: 0 deposited] AFSHAN RASHID RASHID ALI SYED	17497/2010 Bar Council of UP	02/12/2010	1.Residence C-3785 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452290552	1)Proof of Practice is not enclosed.
67. B/A0165 [Amount: 0 deposited] AFTAB AHMAD M.A.SIDDIQUI LGF SHAHID APPT. GOLAGANJ LUCKNOW	4889/2001 Bar Council of UP	20/05/2001	1.Residence 36 JAGAT NARAIN ROAD GOLAGANJ LUCKNOW 2.Office	1.Residence 05222626661 2.Office 05222611534 3.Mobile 9161710824	aftabahmadadv@yahoo.com 1)Mismatch in enrollment no.
68. B/A0166 [Amount: 0 deposited] AFTAB AHMAD KHAN LATE ALI AHMAD KHAN	1675/1995 Bar Council of UP	12/02/1995	1.Residence 421 SECTOR 11 INDIRA NAGAR EXT. LUCKNOW 2.Office	1.Residence 05222710848 2.Office 3.Mobile 9235297786	1)Proof of Practice is not enclosed.
69. B/A0174 [Amount: 0 deposited] AFZAL TARIQ KHAN TARIQ MASOOD KHAN 3/163 SECTOR H JANKIPURAM COLONY LUCKNOW	6259/2008 Bar Council of UP	17/11/2008	1.Residence OLD BUS STOP BISWAN SITAPUR 2.Office 3.Chamber in High Court CHAMBER NO. 2	1.Residence 2.Office 3.Mobile 9807954842	khan1_afzal08@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
70. B/A0180 [Amount: 0 deposited] AHMAD SUOEB KHAN AYUB ULLAH KHAN 5/138 SECTOR-H JANKIPURAM	65/2003 Bar Council of UP	11/01/2003	1.Residence 2145 BEHIND RAHUL CINEMA SULTANPUR 2.Office	1.Residence 2.Office 3.Mobile 9984447700	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
71. B/A0181 [Amount: 0 deposited] AHMED HUSAIN ZAMARRUD HUSAIN	9521/2011 Bar Council of UP	24/12/2011	1.Residence LIG-76 SECTOR G JANKIPURAM LUCKNOW 2.Office 3.Chamber in High Court LIBRARY HIGH COURT	1.Residence 2.Office 3.Mobile 9415769660	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 13

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
72. B/A0182 [Amount: 0 deposited] AHSAN SHAFIQUE LATE MOHAMMAD SHAFIQUE	2059/1991 Bar Council of UP	30/05/1991	1.Residence 165/113 ZAKIA MANZIL KDTCHA HATA AMINABAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9336706969	1)Proof of Practice is not enclosed.)DATE OF ENROLLMENT NOT MENTIONED ON MAIN FORM
73. B/A0183 [Amount: 0 deposited] AIJAZ HUSAIN MOJIZ HUSAIN DO	5007/2005 Bar Council of UP	25/07/2005	1.Residence INSIDE SHAHNAJAF IMAMBARA OPP. SAHARA GANJ MALL, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415769228	aijaz25forever@yahoo.co.in 1)Mismatch in enrollment date.
74. B/A0184 [Amount: 0 deposited] AINUL HAQUE KHAN RAFI AHMAD	1946/2002 Bar Council of UP	09/03/2002	1.Residence 538KHA/119 VEER ABDUL HAMEED LANE KHADRA LUCKNOW-226020 2.Office	1.Residence 05222743543 2.Office 05222090070 3.Mobile 09451786786	ainul_hagne@rediffmail.com 1)Proof of Practice is not enclosed.
75. B/A0185 [Amount: 0 deposited] AISHWARYA PRATAP SINGH MR. R.P. SINGH GROUND FLOOR NEW YMCA COMPLEX, 13 RANA PRATAP MARG, LUCKNOW	2319/2003 Bar Council of UP	22/02/2003	1.Residence 2/105 SECTOR B, PRIYADARSHINI COLONY, SITAPUR ROAD, LUCKNOW 2.Office	1.Residence 9415532415 2.Office 9415532415 3.Mobile 9415532415	apslawyer@gmail.com 1)Proof of Practice is not enclosed.)ENROLLMENT NUMBER NOT MENTIONED ON MAIN FORM.
76. B/A0187 [Amount: 0 deposited] AJAI KRISHNA YADAV HON'BLE MR. JUSTICE RAM PRASAD YADAV AS ABOVE	189/2008 Bar Council of UP	29/03/2008	1.Residence 15 JUDGES LANE SARASWATIPURAM RAIBARELY ROAD LUCKNOW 2.Office 3.Chamber in High Court 104, LAWYERS CHAMBER HIGH COURT LUCKNOW	1.Residence 05222668000 2.Office 3.Mobile 09453011750	ajai1410@yahoo.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
77. B/A0191 [Amount: 0 deposited] AJAI KUMAR SHRI SHIV SHANKER LAL SHRIVASTAVA 79-A PRATAPGARH,ALIGANJ,LKO-226024	5475/1994 Bar Council of UP	01/10/1994	1.Residence D-1/246,SECTOR-F,JANKIPURAM,LKO-226024 2.Office	1.Residence 05224000603 2.Office 3.Mobile 9839407551	taxajay152gmail.com 1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 14

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
78. B/A0192 [Amount: 0 deposited] AJAI KUMAR GAUTAM	6777/1994 Bar Council of	23/11/1994	1.Residence C-53/IINEW L.D.A TIKAITRAI COLONY,LKO-17	1.Residence 9455379693	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE RAMSAHAYGAUTAM NEAR PRAG BHOOH CIVIL COURT LKO	UP		2.Office 3.Chamber in High Court ROOM NO.1 AWADH BAR ASSOCIATION	2.Office 3.Mobile	
79. B/A0193 [Amount: 0 deposited] AJAI KUMAR GUPTA	352/1991 Bar Council of	17/01/1991	1.Residence C-1611 INDIRA NAGAR LUCKNOW 226001	1.Residence 9415046014	ajaitax@gmail.com 1)Mismatch in enrollment date.
RAM KUMAR GUPTA DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9935064222	
80. B/A0195 [Amount: 0 deposited] AJAI KUMAR NIGAM	3164/1979 Bar Council of	21/11/1979	1.Residence 2/79 VIKAS NAGAR. LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LT., RAJ NARAIN NIGAM	UP		2.Office 3.Chamber in High Court SENIOR ADV., ROOM AVADH BAR LUCKNOW	2.Office 3.Mobile 9889625178	
81. B/A0199 [Amount: 0 deposited] AJAI KUMAR SINGH	5165/2009 Bar Council of	13/09/2009	1.Residence VILLAGE AND POST GONDA DAVRIYA SITAPUR	1.Residence	ajaysinghadv1985@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI PAL SINGH CHAMBER NO. 101 H.C.LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 9452732192 3.Mobile	
82. B/A0200 [Amount: 600 deposited] AJAI KUMAR SINGH	2657/1985 Bar Council of	31/07/1985	1.Residence 9/122 LOHIYA VIHAR INDIRA NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SURESH PAL SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court MEETING HALL OUDH BAR ASSOCIATION	2.Office 3.Mobile 9839848092	
83. B/A0201 [Amount: 0 deposited] AJAI KUMAR SINGH	3462/2000 Bar Council of	03/03/2000	1.Residence 13 AB ADARSH NAGAR KANPUR ROAD TEHSIL PULIA LUCKNOW-5	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI LAL SAHAB SINGH	UP		2.Office	2.Office 3.Mobile 09721109998	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 15

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
84. B/A0202 [Amount: 0 deposited] AJAI KUMAR SINGH	4043/1991 Bar Council of	03/10/1991	1.Residence VILL PARENDA PO. PARENDA TEH. HASANGANJ, DISTT. UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE GOSAI BUX SINGH E-4202 SEC E, RAJAJIPURAM LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER 3, OUDH BAR ASSOCIATION	2.Office 3.Mobile 9956789191	
85. B/A0204 [Amount: 0 deposited] AJAI KUMAR SRIVASTAVA	4156/1987 Bar Council of	08/11/1987	1.Residence 101 AMAR NAGAR MURAIYAPUR RAEBARELI	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BINDESWARI PRASAD SRIVASTAVA 101 AMAR NAGAR MARAIYAPUR RAEBARELI	UP		2.Office 3.Chamber in High Court CHAMBER NO. 22 C.S.C. BUILDING	2.Office 3.Mobile 9415962728	
86. B/A0207 [Amount: 0 deposited] AJAI NARAIN SINGH	116/1966 Bar Council of	08/02/1966	1.Residence 8/27 JANKI PURAM EXTN LKO-21	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)THE ADDRESS PROOF I.E. LISENCE HAS NO INITIAL
SRI JAG JIWAN DAS AS ABOVE	UP		2.Office 3.Chamber in High Court R NO-4 AWADH BAR ASSOCIATION	2.Office 3.Mobile 9451308119	
87. B/A0209 [Amount: 0 deposited] AJAI SHANKER AWASTHI	4471/1994 Bar Council of	12/09/1994	1.Residence 503/64 BARAULIA DALIGANJ LKO.	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SHIV KUMAR AWASTHI	UP		2.Office 3.Mobile 9453980658	2.Office 3.Mobile 9453980658	
88. B/A0210 [Amount: 0 deposited] AJAI VIKRAM	1781/2005 Bar Council of	20/03/2005	1.Residence AJAI VIKRAM R/O VILL PITHAPUR POST-BEHRAICH RANIGANJ SULTANR	1.Residence 8858400	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM DEEN VERMA OUDH BAR ASSOCIATION	UP		2.Office 3.Chamber in High Court R NO-1	2.Office 9454376476 3.Mobile	
89. B/A0213 [Amount: 200 deposited] AJAIY KUMAR MISHRA	813/1999 Bar Council of	20/02/1999	1.Residence GOLA GOKARAN WARD-15 GOLA LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DATA RAM MISHRA 501/126 RAMADHEEN SINGH ROAD DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839115800	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 16

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
90. B/A0217 [Amount: 0 deposited] AJAY DWIVEDI	16281/2010 Bar Council of	10/10/2010	1.Residence 6/689 VIKAS NAGAR LUCKNOW-22	1.Residence 2.Office 3.Mobile 09453489366	d.ajayraj@rediffmail.com 1)Proof of Practice is not enclosed.)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
H.R. DWIVEDI AS ABOVE	UP		2.Office		
91. B/A0218 [Amount: 0 deposited] AJAY KISHOR PANDEY	8738/2000 Bar Council of	08/07/2000	1.Residence C-1567,INDIRA NAGAR,LUCKNOW	1.Residence 2.Office 3.Mobile 9415442613	pandeyajaykishor@gmail.com 1)Proof of Practice is not enclosed.
LATE SRI UMA SHANKER PANDEY A-296 INDIRA NAGAR LUCKNOW	UP		2.Office		
92. B/A0221 [Amount: 0 deposited] AJAY KUMAR MOHAN LAL	4486/2003 Bar Council of UP	12/04/2003	1.Residence L-56-T-1 FATEH ALI KA TALAB CHARBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 08960301844)THE ADDRESS PROOF PROVIDED IS NOT LEGIBLE.
93. B/A0222 [Amount: 600 deposited] AJAY KUMAR	3406/1993 Bar Council of	25/07/1993	1.Residence 459/255 MOHANI KA PURWA HUSSAINABAD CHOWK LUCKNOW -3	1.Residence 2.Office 3.Mobile 9415577894	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM KER VISHWAKERMA 459/255 MOHANI KA PURWA HUSSAINABAD CHOWK LUCNOW -3	UP		2.Office 3.Chamber in High Court CIVIL COURT CAMPUS IN FRONT OF CIVIL COURT DEPO LUCKNOW		
94. B/A0226 [Amount: 0 deposited] AJAY KUMAR	10003/2002 Bar Council of	16/11/2002	1.Residence 2/173 VINAY KHAND GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court ROOM NO4 AVADH BAR ASSO.	1.Residence 2.Office 3.Mobile 09415582625	1)Proof of Practice is not enclosed.
LATE GANGA PRASAD	UP		2.Office		
95. B/A0229 [Amount: 0 deposited] AJAY KUMAR	9950/2003 Bar Council of	18/10/2003	1.Residence VILL CHAMERTALIYA POST AMETHI DISTRICT LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09839091919	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
ARVIND NATH NEAR IST BARAMDA COLLECTRAITE COURT LUCKNOW	UP		2.Office		

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 17

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
96. B/A0230 [Amount: 0 deposited] AJAY KUMAR SRI JAHAN SINGH	6825/2007 Bar Council of UP	27/10/2007	1.Residence 5A-KALIDAS MARG ,SHAIDO COLONY CABINED GANJ,LKO 2.Office	1.Residence 2.Office 3.Mobile 9450096350	1)Proof of Practice is not enclosed.
97. B/A0231 [Amount: 0 deposited] AJAY KUMAR AWASTHI SRI KRISHNA MOHAN AWASTHI AS ABOVE	12463/2003 Bar Council of UP	21/12/2003	1.Residence 10 KALYAN PURI RAVINDRA PALLI FAIZABAD ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415797147	1)Proof of Practice is not enclosed.
98. B/A0233 [Amount: 0 deposited] AJAY KUMAR CHATURVEDI JAGDISH PRASAD CHATURVEDI	7732/2000 Bar Council of UP	12/06/2000	1.Residence A-54 NARAIN NAGAR INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839309012	1)Proof of Practice is not enclosed.)ADDRESS PROFF ENCLOSED IS ILLEGIBLE.
99. B/A0236 [Amount: 0 deposited] AJAY KUMAR MAURYA NAND KISHOR MAURYA	4464/2008 Bar Council of UP	29/08/2008	1.Residence VILL.& POST KOTWA BAKHASHI KA TALAB LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09005621925	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
100. B/A0237 [Amount: 0 deposited] AJAY KUMAR MISHRA RADHEYSHYAM MISHRA 538 KA/18 MAUSAMBAGH SITAPUR ROAD LUCKNOW	3456/2005 Bar Council of UP	07/07/2005	1.Residence BHAVNATHPUR KHAJURAHUT BEEKAPUR FAIZABAD 2.Office 3.Chamber in High Court CHAMBER NO. 41	1.Residence 7800686621 2.Office 9919123837 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
101. B/A0238 [Amount: 0 deposited] AJAY KUMAR MISHRA N.K. MISHRA	1980/1986 Bar Council of UP	24/05/1986	1.Residence C-60 SEC-C ALIGANJ LUCKNOW 2.Office	1.Residence 09415180128 2.Office 3.Mobile 09415788161	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 18

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
102. B/A0241 [Amount: 0 deposited] AJAY KUMAR MISHRA	5186/1999 Bar Council of	25/04/1999	1.Residence 521M-1 BADA CHANDGANJ MAIJU KA BAGH NEAR KAPOORTHALA LKO.	1.Residence	ajaymishraadvo@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE ASHOK KUMAR MISHRA 46/1 A B.NAGAR UNNAO AWADH BAR ASSOCIATION	UP LUCKNOW		2.Office 3.Chamber in High Court	2.Office 9415532630 3.Mobile	
103. B/A0242 [Amount: 0 deposited] AJAY KUMAR MISRA	6128/1994 Bar Council of	12/11/1994	1.Residence RANAPUR,HAIDERGARH BARABANKI 557/22 KHA OMNAGAR ALAMBAGH	1.Residence	1)Local Address proof is not enclosed.
SRI SIDDHI NATH MISRA	UP		2.Office	2.Office 9628796000 3.Mobile 9451615480	
104. B/A0243 [Amount: 0 deposited] AJAY KUMAR MISRA	2127/1998 Bar Council of	26/06/1998	1.Residence 610/436 JUGAL VIHAR COLONY KESHAR NAGAR FAIZALLAGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI SIYA RAM MISRA ABOVE	UP		2.Office	2.Office 3.Mobile 09415797136	
105. B/A0244 [Amount: 0 deposited] AJAY KUMAR PANDEY	9147/2010 Bar Council of	15/07/2010	1.Residence VILL DEVARIYA POST BARUN BAZAR DISTT FAIZABAD.	1.Residence 9415611573	pandeyajay243@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
S/O GIRIJA PRASAD PANDEY 3/304 VISHWAS KHAND GOMTI NAGAR. LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO 55.	2.Office 05224021485 3.Mobile	
106. B/A0245 [Amount: 0 deposited] AJAY KUMAR PANDEY	1725/2002 Bar Council of	15/02/2002	1.Residence 406-VIDHAYAK NIWAS RAJENDRA NAGAR LUCKNOW-226004	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAJENDRA PRASAD PANDEY SAME	UP		2.Office	2.Office 3.Mobile 09935112948	
107. B/A0246 [Amount: 0 deposited] AJAY KUMAR PANDEY KEDAR NATH PANDEY DO	4532/2007 Bar Council of UP	16/07/2007	1.Residence 4/541 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839190538)BAR COUNCIL CERTIFICATE IS NOT ATTACHED

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 19

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
108. B/A0247 [Amount: 0 deposited] AJAY KUMAR PANDEY	627/1990 Bar Council of	15/02/1990	1.Residence 569K/112 SNEH NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SURENDRA KUMAR PANDEY	UP		2.Office	2.Office 05222451661 3.Mobile 09415549519	
109. B/A0248 [Amount: 0 deposited] AJAY KUMAR PANDEY	2882/1996 Bar Council of	24/03/1996	1.Residence C-1281 RAJAJIPURAM LUCKNOW	1.Residence 05222416286	1)Mismatch in enrollment date.
MOOL CHAND PANDEY	UP		2.Office	2.Office 3.Mobile 9235494686	
110. B/A0249 [Amount: 0 deposited] AJAY KUMAR PANDEY	4657/2003 Bar Council of	12/04/2003	1.Residence A-14, PARMESHWARM VIHAR, SECTOR-14,INDIRA NAGAR, LUCKNOW	1.Residence	rajupandey78@gmail.com 1)Proof of Practice is not enclosed.
LAXMI NIWAS PANDEYUP	UP		2.Office	2.Office 3.Mobile 9473895900	
111. B/A0252 [Amount: 0 deposited] AJAY KUMAR SHUKLA	3572/1989 Bar Council of	07/08/1989	1.Residence 3/344 VIKALP KHAND GOMTI NAGAR PHASE-II LUCKNOW	1.Residence	law_ajay27@yahoo.in 1)Mismatch in enrollment date.
LATE S.C.SHUKLA 3/344 VIKALP KHAND GOMTI NAGAR PHASE-II LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 54	2.Office 05222992222 3.Mobile 9452063155	
112. B/A0256 [Amount: 0 deposited] AJAY KUMAR SINGH	4521/2005 Bar Council of	09/09/2005	1.Residence E-3/119,120 SECTOR H L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	ajai52singh52@gmail.com 1)Proof of Practice is not enclosed.
BHUSHAN E-3/119,120 SECTOR H L.D.A. COLONY KANPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 3 OUDH BAR EXTENTION HIGH COURT LUCKNOW	2.Office 3.Mobile 9415513945	
113. B/A0258 [Amount: 0 deposited] AJAY KUMAR SINGH	2340/1999 Bar Council of	28/03/1999	1.Residence H.NO.378/19 DURGA DEEN ROAD SAADAR GANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE RAM CHANDER SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415786914	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 20

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
114. B/A0260 [Amount: 0 deposited] AJAY KUMAR SINGH	5895/2008 Bar Council of	07/11/2008	1.Residence A-87 INDIRA NAGAR RAEBAREILY	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms. 3)Applicants name is not mentioned in the address proof enclosed.
GAYA BAKHSH SINGH 6/365 VINEET KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415955821	
115. B/A0269 [Amount: 0 deposited] AJAY KUMAR SRIVASTAVA	17014/1999 Bar Council of	25/08/1999	1.Residence 532/579/13 BANARSI KA TOLA ALIGANJ LUCKNOW	1.Residence 08858399903	as58476@gmail.com 1)Proof of Practice is not enclosed.
SRI SUKHDEV LAL SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 09235586676 3.Mobile 09235586676	
116. B/A0271 [Amount: 600 deposited] AJAY KUMAR TRIPATHI	13644/2010 Bar Council of	04/09/2010	1.Residence AZAD NAGAR RADHEY PURWA ROAD HARDOI	1.Residence 9452804312	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LAL BIHARI TRIPATHI CITY ACADMI LAW COLLEGE BIHARI PURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 7398347666	
117. B/A0274 [Amount: 0 deposited] AJAY KUMAR VERMA	6878/2007 Bar Council of	27/10/2007	1.Residence VILL.GIRDHARAMAU POST UTRATHU TEHSIL TANDA DISTT.AMBEDKAR NG	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI PHOOL CHAND VERMA 165 LOHIYA VIHAR SEC-9 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452976785	
118. B/A0280 [Amount: 0 deposited] AJAY PRAKASH VERMA	525/2006 Bar Council of	19/01/2006	1.Residence 4/464 SECTOR H JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM SARAN VERMA	UP		2.Office	2.Office 3.Mobile 9956129338	
119. B/A0281 [Amount: 600 deposited] AJAY PRATAP SINGH	681/1990 Bar Council of	24/02/1990	1.Residence 554/191-B CHHOTA BARHA ALAMBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI RAM SARAN SINGH 554/191-B CHHOTA BARHA LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.61	2.Office 3.Mobile 9415462415	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 21

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
120. B/A0285 [Amount: 0 deposited] AJAY PRATAP SINGH 'VATSA'	2594/1999 Bar Council of	05/04/1999	1.Residence PLOT NO. 61 D-254 HARIHAR NAGAR INDIRA NAGAR LUCKNOW	1.Residence 9415140935	1)Applicants name is not mentioned in the address proof enclosed.
TEJ BAHADUR SINGH PLOT NO. 61 D-254 HARIHAR NAGAR INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 4 OUDH BAR EXT. HIGH COURT LUCKNOW	2.Office 3.Mobile 9651311924	
121. B/A0286 [Amount: 0 deposited] AJAY PRATAP SINGH RATHORE	8490/2000 Bar Council of	18/06/2000	1.Residence 8/729 PSVIKAS NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)ADDRESS PROOF IS GIVEN IN THE FORM OF AFFIDAV
LATE DEV DUTT SINGH RATHORE AS ABOVE	UP		2.Office 3.Chamber in High Court 101 HON'BLE HIGH COURT LUCKNOW	2.Office 3.Mobile 09415153138	
122. B/A0290 [Amount: 0 deposited] AJAY SINGH	87/2000 Bar Council of	03/03/2000	1.Residence 7/553A VIKAS NAGAR LUCKNOW	1.Residence 05224076647	saijayrealtech@gmail.com 1)Proof of Practice is not enclosed.
LATE BHAWAR SINGH C-37 ALKAPURI ALIGANJ LUCKNOW	UP		2.Office	2.Office 09453564762 3.Mobile 09838468817	
123. B/A0294 [Amount: 0 deposited] AJAY SINGH	1349/2009 Bar Council of	18/03/2009	1.Residence H.NO. 1, VASUNDHARA ESTATE, DAYAL RESIDENCY, CHINHAT, LKO	1.Residence	1)Proof of Practice is not enclosed.
J.B. SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 50	2.Office 3.Mobile 9453409298	
124. B/A0296 [Amount: 0 deposited] AJAY SRIVASTAVA	2308/2009 Bar Council of	13/04/2009	1.Residence AZAD NAGAR NAWABGANJ BARABANKI	1.Residence 9005236066	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
DINESH KUMAR SRIVASTAVA 136-137 KATRA KHUDAYAAR KHAN SAADATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450283274	
125. B/A0298 [Amount: 0 deposited] AJAY VERMA	5483/2011 Bar Council of	01/10/2011	1.Residence 531/20 BHINDIA TOLA BARA CHAND GANJ PO ALIGANJ LUCKNOW	1.Residence 09445555594	1)Proof of Practice is not enclosed.
SHRI SHIV NARAYAN VERMA	UP		2.Office	2.Office 3.Mobile 09044930940	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 22

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos E-mail Address/Remark
126. B/A0300 [Amount: 0 deposited] AJAYA ASOK KUMAR	561/1969 Bar Council of	23/09/1969	1.Residence 291/1/2 LAKSHMANGANJ, LALMADHO TIRAHA, LUCKNOW-226004	1.Residence 1)Proof of Practice is not enclosed.
LATE SHYAM SUNDAR LAL	UP		2.Office	2.Office 3.Mobile 9336477968
127. B/A0302 [Amount: 0 deposited] AJEET KUMAR	5604/2003 Bar Council of	08/06/2003	1.Residence RAJJAKPUR GODIA BARABANKI	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
VISHAL VERMA 279-C GAYATRI PURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415160064
128. B/A0307 [Amount: 0 deposited] AJEET KUMAR PANDEY	11738/2003 Bar Council of	30/11/2003	1.Residence C-1041/2 INDIRA NAGAR LUCKNOW	1.Residence ajeetHpandey77@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAJENDRA KUMAR PANDEY 2/556 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 79 LAWYERS CHAMBER	2.Office 9453291737 3.Mobile
129. B/A0312 [Amount: 0 deposited] AJEET KUMAR SRIVASTAVA	2855/2004 Bar Council of	20/05/2004	1.Residence VILL. MUDYAR,POST RUDHALEU DIST. BASTI	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI PREM PRAKASH SRIVASTAVA C/O JONAR PRASAD HNO.610/140FAZULLAGANJ SITAPUR ROAD LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9919608070
130. B/A0314 [Amount: 0 deposited] AJEET KUMAR VERMA	5207/2005 Bar Council of	25/09/2005	1.Residence MO-BHAKRAWAL SITAPUR ROAD LUCKNOW	1.Residence ajeet_verma1983@yahoo.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SANT LAL VERMA 645/425 JANKIBIHAR JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935860586
131. B/A0315 [Amount: 0 deposited] AJEET KUMAR VERMA	1610/2005 Bar Council of	20/03/2005	1.Residence 565/137 POORAN NAGAR ALAMBAGH LUCKNOW	1.Residence 1)Proof of Practice is not enclosed.
LATE BASANT SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09621869999

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 23

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
132. B/A0316 [Amount: 0 deposited] AJEET KUMAR VERMA	14283/2010 Bar Council of	20/09/2010	1.Residence VILL.LALAPUR SARAIYA AKBARPUR AMBEDKAR NAGAR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM PIYARE VERMA	UP		2.Office	2.Office 3.Mobile 09918771755	
133. B/A0320 [Amount: 0 deposited] AJEET SINGH RATHORE	11754/1999 Bar Council of	24/06/1999	1.Residence PLOT NO.8-CHOTA BHARWARA-VILLEGE KAUSHALPURI COLONY,LKO.	1.Residence DO	do 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
VIRENDRA SINGH AS ABOVE	UP		2.Office	2.Office 9450282519 3.Mobile DO	
134. B/A0321 [Amount: 0 deposited] AJEET SRIVASTAV	3514/1994 Bar Council of	31/07/1994	1.Residence 193/1 PITAMBER NAGAR UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
HARISH CHANDRA SRIVASTAVA D-141 L.D.A. COLONY AISHBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415436076	
135. B/A0327 [Amount: 0 deposited] AJIT KUMAR	8551/2000 Bar Council of	22/06/2000	1.Residence C-2084 RAJAJI PURAM, TALKATORA ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI MITHAI LAL AS ABOVE	UP		2.Office	2.Office 9415544067 3.Mobile	
136. B/A0328 [Amount: 0 deposited] AJIT KUMAR	2594/1987 Bar Council of	31/05/1987	1.Residence 337/193 SULTAN BAHADUR ROAD CHOWK LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE PANNA LAL	UP		2.Office 3.Chamber in High Court ROOM NO. 4 AVADH BAR ASSOCIATION	2.Office 3.Mobile 9450648018	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 24

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
137. B/A0330 [Amount: 0 deposited] AJIT KUMAR DIXIT R.K.DIXIT	2878/1996 Bar Council of UP	24/03/1996	1.Residence 448/119/40 D NAGARIA THAKURGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935406044	1)Proof of Practice is not enclosed.
138. B/A0335 [Amount: 0 deposited] AJIT PRATAP SINGH SHRI RAKESH KUMAR SINGH	6369/2010 Bar Council of UP	23/05/2010	1.Residence 7/253 VIKAS NAGAR LUCKNOW 2.Office 3.Chamber in High Court ROOM NO.4	1.Residence 2.Office 3.Mobile 09451776411	1)Applicants name is not mentioned in the address proof enclosed. 2)Mismatch in enrollment date.
139. B/A0338 [Amount: 0 deposited] AJIT TIWARI LATE VIJAY KUMAR TIWARI	14755/1999 Bar Council of UP	09/08/1999	1.Residence 0-605 ELDECO PARK VIEW APARTMENTS SITAPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.39 LAWYERS BUILDING HIGH COURT LUCKNOW	1.Residence 05222756494 2.Office 3.Mobile 09454255885	1)Applicants name is not mentioned in the address proof enclosed.
140. B/A0342 [Amount: 0 deposited] AJYA KUMAR VARUN LATE SHYMA LAL VARUN	12074/2010 Bar Council of UP	09/04/2010	1.Residence AWADHPURI KHAND-2 KHARGAPUR COLONY GOMTI NAGAR LKO. 2.Office	1.Residence 2.Office 3.Mobile 9935625636	1)Mismatch in enrollment no.
141. B/A0343 [Amount: 0 deposited] AKANKSHA SINGH SRI ATEESH SINGH CHAUHAN	8162/2007 Bar Council of UP	07/12/2007	1.Residence H.NO.BELEEKALAN POST SATHWARA NEAR NEW JAIL GOSIANGANJ LKO. 2.Office	1.Residence 2.Office 3.Mobile 09452294974	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
142. B/A0344 [Amount: 0 deposited] AKASH ANAND ANAND KUMAR KHARE 3/432 VISHWAS KHAND GOMTI NAGAR LUCKNOW	3459/2010 Bar Council of DL	20/08/2010	1.Residence M-40 BADSHAH NAGAR N.E.RAILWAY HOSPITAL CAMPUS LUCKNOU U.P. 2.Office 3.Chamber in High Court CHAMBER NO. 77 C.S.C. BUILDING HIGH COURT LUCKNOW	1.Residence 2.Office 05222309479 3.Mobile 7388777744	anandakash27@gmail.com 1)Proof of Practice is not enclosed.)BAR COUNCIL OF U.P. CERTIFICATE NOT ENCLOSED.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 25

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
143. B/A0346 [Amount: 0 deposited] AKASH SINHA	5006/2011 Bar Council of	18/09/2011	1.Residence 24A BRAHM NAGAR TRANS GOMTI SOCEITY SITAPUR ROAD LUCKNOW	1.Residence 05222743812	1)Mismatch in enrollment no.
PRAKASH KUMAR SINHA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 18	2.Office 3.Mobile 09935600267	
144. B/A0347 [Amount: 0 deposited] AKASH TIWARI	7001/2007 Bar Council of	27/10/2007	1.Residence VILL/POST- KARORA DISTT LUCKNOW PIN- 227308	1.Residence 9044648431	tiwari.akash09@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SUSHIL KUMAR TIWARI B1/5 SEC-C ALIGANJ LKO	UP		2.Office	2.Office 3.Mobile 9919111466	
145. B/A0348 [Amount: 0 deposited] AKASHDEEP SHUKLA	6972/2009 Bar Council of	25/10/2009	1.Residence KUMAR NAGAR (MIDAYA NAGAR) LAKHIMPUR KHERI	1.Residence 9369294859	aksmon.shukla31@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI AWADHESH KUMAR SHUKLA	UP		2.Office 3.Chamber in High Court	2.Office 9696531694 3.Mobile 9532904190	
146. B/A0349 [Amount: 0 deposited] AKBAL HASAN KHAN	1417/1984 Bar Council of	02/04/1984	1.Residence 261 VILL-LAXMI NAGAR GRANT AAAO GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MUSTFA KHAN	UP		2.Office	2.Office 3.Mobile 09838625053	
147. B/A0352 [Amount: 0 deposited] AKHAND PRATAP SINGH	9383/2002 Bar Council of	19/10/2002	1.Residence 610/195 KESHAV NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI LALA RAM A-324 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 9452574881 3.Mobile 9452574881	
148. B/A0355 [Amount: 0 deposited] AKHIL KUMAR	2250/1984 Bar Council of	30/05/1984	1.Residence 104 MAPLE APARTMENTS NEW HYDERABAD LUCKNOW	1.Residence 05222782014	akhilkumarin@rediffmail.com 1)Proof of Practice is not enclosed.
MR. R.P. SRIVASATVA AS ABOVE	UP		2.Office	2.Office 09336319131 3.Mobile 09839011762	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 26

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
149. B/A0356 [Amount: 200 deposited] AKHIL PRATAP SINGH	5702/2001 Bar Council of	14/07/2001	1.Residence B/8 MAUSHAM BAGH SITAPUR ROAD LUCKNOW	1.Residence 09044206025	1)Local Address proof is not enclosed.
SRI R.N. SINGH 41/417 JANKI BHAWAN NARHI SUBZI MANDI HAZRATGANJ LUCKNOW	UP		2.Office	2.Office 05224021227 3.Mobile 09415561225	
150. B/A0358 [Amount: 0 deposited] AKHILASH KUMAR SINGH	6324/2000 Bar Council of	07/05/2000	1.Residence GRAM UTTAR KOADH POST MANJGRAM GADERA HARDOI	1.Residence 08004000055	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI NAND PAL SINGH	UP		2.Office	2.Office 3.Mobile 09450450406	
151. B/A0359 [Amount: 0 deposited] AKHILENDRA KUMAR DWIVEDI	16547/2010 Bar Council of	24/10/2010	1.Residence 187 MANAS ENCLAVE INDIRA NAGAR LUCKNOW	1.Residence 9305943672	akhilendradwivedi444@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRIKANT DWIVEDI 512/695 BALDA ROAD NISHATGANJ LUCKNOW	UP		2.Office	2.Office 05224064496 3.Mobile 8687321498	
152. B/A0360 [Amount: 0 deposited] AKHILENDRA NATH SINGH	4927/1994 Bar Council of	26/09/1994	1.Residence C-36 ALIGANJ SECTOR B LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
YOGENDRA NATH SINGH DO	UP		2.Office	2.Office 3.Mobile 9415003757	
153. B/A0366 [Amount: 0 deposited] AKHILESH KUMAR AWASTHI	3254/1993 Bar Council of	25/07/1993	1.Residence 105 VISHNULOK COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAJARAM AWASTHI	UP		2.Office	2.Office 3.Mobile 9335910881	
154. B/A0367 [Amount: 0 deposited] AKHILESH KUMAR CHATURVEDI	12405/2000 Bar Council of	17/09/2000	1.Residence B-1/35,SECTOR -H,ALIGANJ,DISTT LKO.GRAMPOST-PIPARI,DISTT,AZM	1.Residence 9450587278	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI ZAMADAR CHATURVEDI MDH4/53,SECTOR-H,JANKIPURAM,LKO.	UP		2.Office	2.Office 3.Mobile 09415155689	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 27

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
155. B/A0368 [Amount: 0 deposited] AKHILESH KUMAR DUBEY	4631/2004 Bar Council of	23/07/2004	1.Residence VILL.UPRAUTA, PO BANSI DAS SIDDHARTH NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAMANAND DUBEY R-18,C SANJAY GANDHI PURAM FAIZABAD ROAD LKO.	UP		2.Office	2.Office 3.Mobile 9335251124	
156. B/A0369 [Amount: 0 deposited] AKHILESH KUMAR KALRA	4608/1987 Bar Council of	24/11/1987	1.Residence 'KRISHNA NIVAS' 10 - A, BUTLER ROAD, DALIBAGH LUCKNOW 226001	1.Residence 05222208461	kalraoffice@rediffmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
KRISHNA KUMAR KALRA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 32	2.Office 05222208081 3.Mobile 9198123000	
157. B/A0370 [Amount: 0 deposited] AKHILESH KUMAR KATIYAR	2453/1991 Bar Council of	07/07/1991	1.Residence B-34 A SARVODAYA NAGAR LUCKNOW 226016	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)ENROLLMENT DATE IS ILLEGIBLE IN CERTIFICATE O
VISHWAMBHAR NATH KATIYAR AS ABOVE	UP		2.Office	2.Office 3.Mobile 09208458639	
158. B/A0372 [Amount: 0 deposited] AKHILESH KUMAR MISHRA	7131/1999 Bar Council of	15/05/1999	1.Residence 443 SHEKHUPURA AWAS VIKAS COLONY VIKAS NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
HARIGOVIND MISHRA DO	UP		2.Office	2.Office 3.Mobile 9473897265	
159. B/A0374 [Amount: 0 deposited] AKHILESH KUMAR NIGAM SRI RADHEY SHYAM NIGAM B-35 K.B. MARG ALOK NAGAR KALYANPUR LUCKNOW	4227/1999 Bar Council of UP	16/04/1999	1.Residence B-35 K.B. MARG ALOK NAGAR KALYANPUR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9621115694)I.D. PROOF IS ILLEGIBLE.
160. B/A0377 [Amount: 600 deposited] AKHILESH KUMAR PANDEY	634/1995 Bar Council of	15/01/1995	1.Residence KRISHNA NAGAR, JANAURA, FAIZABAD	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI UMA SHANKAR PANDEY ESIB 369 SEC. A PHASE 2 SITAPUR ROAD LUCKNOW.	UP		2.Office 3.Chamber in High Court EXT. ROOM NO.1 HIGH COURT LUCKNOW	2.Office 3.Mobile 9450714189	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 28

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
161. B/A0380 [Amount: 0 deposited] AKHILESH KUMAR SHARMA	7036/2010 Bar Council of	05/06/2010	1.Residence VILL.FARIDPUR P.O HARIHAR PUR KAYSTHANA DIST.FAIZABAD	1.Residence 9506167104	akhilesh .sharmaadv@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. AWADHESH KUMAR SHARMA D-1019,INDIRA NAGAR LKO	UP		2.Office 3.Chamber in High Court CNO.50 IIIRD FLORE LAWYERS CHAMBER HIGH COURT	2.Office 9415849838 3.Mobile 9936621361	
162. B/A0381 [Amount: 0 deposited] AKHILESH KUMAR SINGH	1418/2009 Bar Council of	23/03/2009	1.Residence H.N. 132 C.S.A. NAGAR COLONY SAROJNI NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
SRI RAM DEV SINGH 557/467 OM NAGAR ALAMBAGH LKO.	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION NEW BLOK ROOM NO. 1	2.Office 3.Mobile 9161619628	
163. B/A0386 [Amount: 0 deposited] AKHILESH KUMAR YADAV	5183/2010 Bar Council of	24/04/2010	1.Residence RAYPUR RAJA, ITAUNJA, LUCKNOW-227205	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
PARMESHWAR DEEN	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9453443143	
164. B/A0389 [Amount: 0 deposited] AKHILESH PATEL	1561/2000 Bar Council of	19/02/2000	1.Residence 66-B SARDAR PATEL MARG AJEET NAGAR PRATAPGARH	1.Residence	akhilesh799@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SHRI CHHOTE LAL PATEL 551KA/130/1 MADUBAN NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court NO-1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 09415612002	
165. B/A0392 [Amount: 0 deposited] AKHILESHWAR SHUKLA	15625/2000 Bar Council of	10/12/2000	1.Residence VILL. & POST NIYAWA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
YAMUNA PRASAD SHUKLA D-2/348 VASTY KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court MEETING HALL OUDH BAR ASSOCIATION	2.Office 8795883897 3.Mobile 8795883897	
166. B/A0393 [Amount: 0 deposited] AKHLAQ AHMAD KHAN	5870/2011 Bar Council of	16/10/2011	1.Residence 252,KALAMPUR,SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ANWAR KHAN 20, M.M.B. ROAD, DALIGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court 1ST NEW BLOCK AWADH BAR ASSOCIATION, LUCKNOW	2.Office 3.Mobile 9415565670	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 29

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
167. B/A0394 [Amount: 600 deposited] AKHLAQ ALI	1202/1984 Bar Council of	24/03/1984	1.Residence 17 KALYANPUR WEST MAZAR WALI MASJID LANE LUCKNOW	1.Residence 9415222364	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MUMTAZ ALI KHAN DO	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 99	2.Office 3.Mobile 9415029890	
168. B/A0395 [Amount: 0 deposited] AKHTAR HUSAIN	6028/2004 Bar Council of	22/08/2004	1.Residence GULZAR NAGAR NIGHASAN ROAD LAKHIMPUR KHERI	1.Residence	akhtar.husain123@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
IKRAM HUSAIN 537-F/56 SEMRA GAURHI SHERWANI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838620536	
169. B/A0396 [Amount: 0 deposited] AKHTAR JAMI KHAN	5003/1986 Bar Council of	07/12/1986	1.Residence 421 HATA RAM DA BAGIA SADAR CANTT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)BAR COUNCIL CERTIFICATE OF U.P. ENCLOSED IS I
JAMIL AHMAD KHAN DO	UP		2.Office	2.Office 3.Mobile 9839245544	
170. B/A0398 [Amount: 0 deposited] AKMAL SAEED	985/1988 Bar Council of	12/03/1988	1.Residence 18 MURSHIDABAD HOUSE GOLA GANJ HAIDER MIRZA ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MOHAMMAD SAEED AHMAD 18 MURSHIDABAD HOUSE GOLA GANJ HAIDER MIRZA ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415581387	
171. B/A0400 [Amount: 0 deposited] AKSHAT SRIVASTAVA	770/2011 Bar Council of	29/01/2011	1.Residence H.NO.5/64 VINAY KHAND GOMTINAGAR LKO.30 HIGH COURT	1.Residence	akshatlawyer@yahoo.com 1)Proper address proof is not enclosed as per the norms.
R.P.SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 8601270020	
172. B/A0403 [Amount: 600 deposited] KAUSHAL KISHORE	11388/2003 Bar Council of	30/11/2003	1.Residence VILL. DHANOWDIEH POST BASUPUR DISTT. SULTANPUR (U.P.)	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SIR BADRI PRASAD VERMA 497/9 BABUGANJ LUKCNOW	UP		2.Office	2.Office 3.Mobile 09454047532	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 30

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
173. B/A0405 [Amount: 0 deposited] ALI AKBAR	2518/1994 Bar Council of	12/06/1994	1.Residence UTRAULA HOUSE,3 WAY ROAD, OPP. KRISHI BHAWAN, LUCKNOW	1.Residence 05223013786	aliakbar.lucknow@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Local Address proof is not enclosed.
NAWAB AHMAD SHIKOH ALISHA APPARTMENT, M.M. MALVIYA MARG, LUCKNOW	UP		2.Office	2.Office 05222207786 3.Mobile 9415020786	
174. B/A0409 [Amount: 0 deposited] ALI IMAM LATE SHAH MOHD. DO	238/1994 Bar Council of UP	09/01/1994	1.Residence HOUSE NO.283KA/531,AMBEDKAR NAGAR,TALKATORA ROAD,LUCKNOW 2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9415786982)AMBIGUITY REGARDING ADDRESS.
175. B/A0410 [Amount: 0 deposited] ALI MEESAM MOHD ALI JAFAR	4422/2003 Bar Council of UP	12/04/2003	1.Residence H.NO.467/108/2 SHEESH MAHAL HUSAINABAD CHOWK LUCKNOW-3 2.Office	1.Residence 2.Office 3.Mobile 9793858547	1)Proof of Practice is not enclosed.
176. B/A0412 [Amount: 0 deposited] ALIM AHMAD ALVI SHRI ABDUL HAKIM ALVI	29/1988 Bar Council of UP	13/02/1988	1.Residence 425/7 RADAM RASROL KHADRA SITAPUR ROAD,LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 8799180133 3.Mobile 9889500224	1)Local Address proof is not enclosed.)ENROLLMENT DATE IS WRONGLY MENTIONED IN PROOF
177. B/A0413 [Amount: 0 deposited] ALIND KUMAR DIKSHIT LATE RAMESHWAR PRASAD DIKSHIT AS ABOVE	929/1976 Bar Council of UP	17/03/1976	1.Residence 557/14A OM NAGAR, ALAMBAGH, LUCKNOW-05 2.Office	1.Residence 2.Office 05222453746 3.Mobile 9415543072	1)Proof of Practice is not enclosed.
178. B/A0416 [Amount: 0 deposited] ALOK CHANDER SRIVASTAVA ABHILAKH KUMAR SRIVASTAVA	2347/2003 Bar Council of UP	22/02/2003	1.Residence NEWAJ PURWA JUGGAUR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839537398	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 31

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
179. B/A0423 [Amount: 0 deposited] ALOK KUMAR	17858/2010 Bar Council of	02/12/2010	1.Residence P.R.-100 NEHRU ENCLAVE GOMTI NAGAR LUCKNOW	1.Residence 09807851420	alokadvhc@gmail.com 1)Proper address proof is not enclosed as per the norms.
NAVRATAN SINGH YADAV	UP		2.Office	2.Office 3.Mobile 09451127295	
180. B/A0427 [Amount: 0 deposited] ALOK KUMAR MISHRA	1305/2007 Bar Council of	10/02/2007	1.Residence 8/701 VIKAS NAGAR LUCKNOW	1.Residence 9451962535	alokkumarmishra78@yahoo.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
KRISHNA CHANDRA MISHRA	UP		2.Office	2.Office 9919585198 3.Mobile 9532366223	
181. B/A0428 [Amount: 0 deposited] ALOK KUMAR MISHRA	11691/2003 Bar Council of	30/11/2003	1.Residence C-92 SEC-E ALIGANJ LUCKNOW	1.Residence	alok_0522@rediffmail.com 1)Proof of Practice is not enclosed.
RAM PRASAD MISHRA	UP		2.Office	2.Office 3.Mobile 09452337357	
182. B/A0429 [Amount: 0 deposited] ALOK KUMAR PANDEY	4621/2000 Bar Council of	03/03/2000	1.Residence IST LANE PATHAK PURAM COLONY RAEBARELI RD., LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHARDA PRASAD PANDEY AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9415464912	
183. B/A0431 [Amount: 0 deposited] ALOK KUMAR RAWAT LT., SHYAM LAL RAWAT	6801/2010 Bar Council of UP	23/05/2010	1.Residence 551KA/399F. NEW AZAD NAGAR. ALAMBAGH. LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839405505)ADDRESS PROOF IS NOT LEGIBLE.
184. B/A0433 [Amount: 0 deposited] ALOK KUMAR SINGH	4281/1995 Bar Council of	26/06/1995	1.Residence RASHMI KHAND 2/700 SHARDA NAGAR YOJNA RAEBAREILLY ROAD LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
RAJ KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 9450388334	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 32

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
185. B/A0435 [Amount: 0 deposited] ALOK KUMAR SRIVASTAVA	6/2011 Bar Council of	15/01/2011	1.Residence GAYTRI NAGAR DEVPUR PARS POST RAJAJI PURAM THANA PARA LKO.	1.Residence	alok k.srivastava @email.com. 1)Proof of Practice is not enclosed.
SRI ASHOK KUMAR SRIVASTAVA 6A MANDIR LANE OPP.ROADWEYS WORKSHOP	UP		2.Office	2.Office 8896915315 3.Mobile 9369149771	
186. B/A0438 [Amount: 0 deposited] ALOK KUMAR SRIVASTAVA	1267/1989 Bar Council of	26/02/1989	1.Residence F-2 LIBERTY CONONY SARVODAY NAGAR LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE K N SRIVASTAVA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
187. B/A0440 [Amount: 0 deposited] ALOK KUMAR TEWARI	11854/2000 Bar Council of	09/09/2000	1.Residence VILL.& POST PURSENI MOHANLAL GANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
ASHOK KUMAR TEWARI -DO-	UP		2.Office 3.Chamber in High Court CH.NO.9 ASHOK LANE CIVIL COURT LUCKNOW	2.Office 3.Mobile 07379497066	
188. B/A0442 [Amount: 200 deposited] ALOK KUMAR TRIPATHI	1165/2005 Bar Council of	21/02/2005	1.Residence 532/434A BANARASI TOLA ALIGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHIV MURTI TRIPATHI SHITALMAU TEHSIL LALGANJ PRATAPGARH U.P.	UP		2.Office 3.Chamber in High Court MEETING HALL OUDH BAR ASSOSIATION	2.Office 3.Mobile 9450186664	
189. B/A0444 [Amount: 0 deposited] ALOK MATHUR	4090/1999 Bar Council of	14/04/1999	1.Residence 15-KALYANPURI, RAVINDRAPALLI, FAIZABAD ROAD LUCKNOW-226016	1.Residence 05222350399	alokmathur.2007@radiffmail.com 1)Proof of Practice is not enclosed.
LATE RAJENDRA MOHAN MATHUR AS ABOVE	UP		2.Office	2.Office 9335838358 3.Mobile 9335838358	
190. B/A0450 [Amount: 0 deposited] ALOK PANDEY	7427/2004 Bar Council of	24/10/2004	1.Residence 3/63 CHRISTIAN COLONY VIKRAMADITYA MARG BANDARIYA BAGH LKO.	1.Residence	1)Mismatch in enrollment no.
SRI J.J.R PANDEY	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9532469632	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 33

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
191. B/A0451 [Amount: 0 deposited] ALOK PRATAP SINGH	7851/2002 Bar Council of	14/09/2002	1.Residence H.NO.708 ESIB SEC-A SITAPUR ROAD YOJNA LUCKNOW	1.Residence 08004777355	singhansh14@yahoo.com 1)Proof of Practice is not enclosed.
ASHOK KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 09026566547	
192. B/A0453 [Amount: 0 deposited] ALOK SARAN	2474/2006 Bar Council of	18/06/2006	1.Residence 291 HIND NAGAR KANPUR ROAD LUCKNOW	1.Residence 05224104878	aloksaranadv@gmail.com 1)Mismatch in enrollment date.
KRISHNA SARAN 40 PURANA QUILA SADAR LUCKNOW	UP		2.Office	2.Office 05222231344 3.Mobile 09628374430	
193. B/A0455 [Amount: 0 deposited] ALOK SAXENA	9828/2002 Bar Council of	16/11/2002	1.Residence 108/189 NEW MODEL HOUSE LUCKNOW-226001	1.Residence 09450112775	1)Mismatch in enrollment no.
LATE DHANI RAM SAXENA	UP		2.Office	2.Office 3.Mobile 09026532752	
194. B/A0459 [Amount: 600 deposited] ALOK SINGH	6952/2002 Bar Council of	14/09/2002	1.Residence 418/596, NEW KALYANPURI THAKURGANJ, LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHIV SHANKER SINGH	UP		2.Office 3.Chamber in High Court CHAMBER NO. 4	2.Office 3.Mobile 9415086252	
195. B/A0464 [Amount: 0 deposited] ALOK SRIVASTAVA	4809/2006 Bar Council of	11/11/2006	1.Residence 470-E SECTOR N AASHIANA COLONY KANPUR ROAD LUCKNOW	1.Residence 09919169097	aloksrivastava.adv@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI D.C. SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 05223063817 3.Mobile 09794538591	
196. B/A0465 [Amount: 0 deposited] ALOK SRIVASTAVA	2919/2000 Bar Council of	03/03/2000	1.Residence 187 AKRAMPUR UNNAO	1.Residence 9236540933	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MEWA LAL SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 8960894882	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 34

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
197. B/A0466 [Amount: 0 deposited] ALOK SRIVASTAVA	6195/2007 Bar Council of	26/10/2007	1.Residence 199 RAM NAGAR L.D.A. COLONY AISHBAGH LUCKNOW	1.Residence 05224066283	aslegalassociates@yahoo.com 1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment date.
S.C.SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9936146761	
198. B/A0471 [Amount: 0 deposited] ALPIKA SRIVASTAVA	1774/2009 Bar Council of	29/03/2009	1.Residence ED-800 SECTOR-Q ALIGANJ LUCKNOW	1.Residence 05224004014	aplikall@rediffmail.com 1)Proof of Practice is not enclosed.
VIVEK KUMAR SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09161410271	
199. B/A0472 [Amount: 0 deposited] ALUNKRITA SHAKTI TRIPATHI	13491/2010 Bar Council of	04/09/2010	1.Residence B-44 SEC-H ALIGANJ LUCKNOW	1.Residence 05222746180	alunkrita_tripathi@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAJIV DIXIT AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452349773	
200. B/A0473 [Amount: 0 deposited] AMAN	4383/2011 Bar Council of	07/09/2011	1.Residence V.MAREURA POST BAGHAOLI DISTT. HARDOI	1.Residence 9559879889	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHYAM LAL	UP		2.Office	2.Office 3.Mobile 8923358690	
201. B/A0474 [Amount: 0 deposited] AMAN JEET BAGGA	2261/2009 Bar Council of	06/04/2009	1.Residence 353 MOTINAGAR LUCKNOW	1.Residence	advocateaman@hotmail.com 1)Proof of Practice is not enclosed.)BAR COUNCIL CERTIFICATE OF U.P. NOT ATTESTED.
GURSHARAN SINGH AS ABOVE	UP		2.Office	2.Office 9936294204 3.Mobile 9793124519	
202. B/A0478 [Amount: 0 deposited] AMAR CHAUDHARY	4147/2008 Bar Council of	24/08/2008	1.Residence VILL RAMPUR MAUGURADILA TEHSIL AKBARPUR AMBEDKAR NAGAR	1.Residence 9453052850	amaradv82gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJESHWAR CHAUDHARY 19/1753 INDIRA NAGAR LUCKNOW CHAMBER NO.32 H.C.LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 35

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
203. B/A0479 [Amount: 0 deposited] AMAR DEEP YADAV RADHEY LAL YADAV SAME AS ABOVE	8072/2011 Bar Council of UP	30/11/2011	1.Residence 2/113 MARTIN PURWA HAZARATGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335040007	1)Proof of Practice is not enclosed.
204. B/A0482 [Amount: 0 deposited] AMAR NATH MISHRA LATE PARAS NATH MISHRA 2/404 VIRAM KHAND GOMTI NAGAR LUCKNOW	179/1988 Bar Council of UP	13/02/1988	1.Residence VILL.& POST KOMELA TEHSIL HAIDRGARH DISTT. BARABANKI 2.Office 3.Chamber in High Court OUDH BAR EXTENSION ROOM NO.4 H.C. LUCKNOW	1.Residence 2.Office 3.Mobile 09839246946	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
205. B/A0484 [Amount: 0 deposited] AMAR NATH MAURYA LOKE RAM MAURYA	6178/1992 Bar Council of UP	11/10/1992	1.Residence 55-SUKKHU MAL ROAD SITAPUR 2.Office 3.Chamber in High Court OUDH BAR ROOM NO. 4	1.Residence 2.Office 3.Mobile 9376100051	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
206. B/A0489 [Amount: 0 deposited] AMAR NATH SINGH LATE SRI R.D.SINGH SAME	2626/1983 Bar Council of UP	03/05/1983	1.Residence 15/17,INDIRA NAGAR ,LKO 2.Office 3.Chamber in High Court CH.NO.63	1.Residence 2.Office 9451543062 3.Mobile	_dhirendrasingh@live.in 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
207. B/A0490 [Amount: 0 deposited] AMAR NATH SONI MR.PRAHLAD SHAH DO	6438/2008 Bar Council of UP	14/11/2008	1.Residence 538K/322 ROOPPUR SHIVNAGAR KHADRA LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 101 H.C.LUCKNOW	1.Residence 8960767566 2.Office 3.Mobile 9307051320	amaradv.hc@gmail.com 1)Proper address proof is not enclosed as per the norms.
208. B/A0491 [Amount: 0 deposited] AMAR NATH SRIVASTAVA LATE KRISHNA KUMAR SRIVASTAVA AS ABOVE	3821/1981 Bar Council of UP	24/12/1981	1.Residence D-10 SARVODAYA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335778463	amarnathsrivastava981@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 36

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
209. B/A0493 [Amount: 0 deposited] AMAR NATH TRIPATHI SRI G.G. TRIPATHI AS ABOVE	2782/1989 Bar Council of UP	14/05/1989	1.Residence 60 TRIMURTI NAGAR P/S SAROJANI NAGAR. LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9839287075)CERTIFICATE OF BAR COUNCIL IS NOT ATTACHED
210. B/A0495 [Amount: 0 deposited] AMAR PRAKASH MISHRA SRI SITLA PRASAD MISHRA	9083/2011 Bar Council of UP	17/12/2011	1.Residence VILL.SUNDARPUR POST PARASRAMPUR DISTT. PRATAPGARH 2.Office	1.Residence 2.Office 3.Mobile 09455916484	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
211. B/A0497 [Amount: 0 deposited] AMAR PRATAO CHAUDHARI MADHAV PRASAD S-236 SHAKID NAGAR FAIZABAD ROAD INDIRA NAGAR LUCKNOW	3869/2006 Bar Council of UP	18/08/2006	1.Residence VILL.& POST KISHANPU GRINT BALAMPUR 2.Office	1.Residence 09473896249 2.Office 3.Mobile 09336464208	1)Proof of Practice is not enclosed.
212. B/A0503 [Amount: 0 deposited] AMAR SWAROOP PATHAK SRI ANAND SWAROOP PATHAK	1432/2005 Bar Council of UP	20/03/2005	1.Residence C-48/12 PAPER MILL COLONY NEAR BALMIKI PARK NISHATGANJ LKO. 2.Office	1.Residence 09499201824 2.Office 3.Mobile 08953221209	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
213. B/A0504 [Amount: 0 deposited] AMAR VIR SINGH RAN VIR SINGH	405/2003 Bar Council of UP	11/01/2003	1.Residence 162 MURADABAD AKBARPUR,TEHSIL-AKBARPUR,DISTT-AMBEDKARNAGAR 2.Office	1.Residence 2.Office 9415663176 3.Mobile	amar.virooo@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
214. B/A0506 [Amount: 0 deposited] AMARENDRA PRATAP SINGH LATE SRI BHAGWATI SINGH 2040, DEVPURI BHAWAN SANJAY GANDHI PURAM LUCKNOW	897/2002 Bar Council of UP	17/01/2002	1.Residence VILLAGE BASIA ,POST-SHAJNAWA DISTT. GORAKHPUR 2.Office	1.Residence 2.Office 3.Mobile 9450669498	amarendra_76@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 37

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
215. B/A0513 [Amount: 600 deposited] AMBICA TRIPATHI	710/2006 Bar Council of	22/06/2006	1.Residence NUMAISH CHAURAHA JILA PARISHAD BHAVAN HARDOI	1.Residence	tripathi.ambica 07@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PREM KUMAR TRIPATHI 538K/394 TRIVENI NAGAR IIIRD SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 8765011582	
216. B/A0515 [Amount: 0 deposited] AMBIKA PRASAD	3548/2007 Bar Council of	08/06/2007	1.Residence 882 KLYAN DEVI ROAD CIVIL LINES UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KRISHNA BAHADUR ASTHANA 882 KLYANIDEVI ROAD CIVIL LINES UNNAO	UP		2.Office	2.Office 3.Mobile 08400693303	
217. B/A0516 [Amount: 600 deposited] AMBIKA PRASAD MISHRA	13151/2000 Bar Council of	16/10/2000	1.Residence VILL. MANDHAR PATTI POST AMETHI DISTT. C.S.M. NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM AWADH MISHRA 5/71 VIKAS KHAND GOMTI LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415156439	
218. B/A0517 [Amount: 0 deposited] AMBIKA PRASAD MISHRA	955/2007 Bar Council of	10/02/2007	1.Residence VILLAGE AND POST CHANDERIA ,TEHSIL-AMETHI,DISTT-CHATRAPATI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KAREEDEEN MISHRA SHAHUJI MAHARAJNAGAR	UP		2.Office 3.Chamber in High Court EXT-ROOM NO.4 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 9450783856	
219. B/A0518 [Amount: 600 deposited] AMBIKA PRASAD PATHAK	7841/1999 Bar Council of	17/05/1999	1.Residence 2/566 VIVEK KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
PRITHIJEET PATHAK 2/566 VIVEK KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838115057	
220. B/A0519 [Amount: 0 deposited] AMBIKA SINGH	5083/2007 Bar Council of	11/08/2007	1.Residence C/O SRI C.B.SINGH CHAUHAN 631/6 SHANKARPURI INDIRA NAG. LKO.	1.Residence	adv.ambikasingh@gmail.com 1)Proof of Practice is not enclosed.
MR. DIWAKAR SINGH	UP		2.Office	2.Office 3.Mobile 09307304490	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 38

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
221. B/A0520 [Amount: 0 deposited] AMBRISH KAUSHAL SRIVASTAVA	2616/1998 Bar Council of	05/08/1998	1.Residence SHEESH MAHAL COLONY, JAFRA BAZAR, GORAKHPUR	1.Residence	kaushalbob@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KAUSHALANAND SINHA	UP		2.Office 3.Chamber in High Court ROOM NO.-4 (T.V. ROOM) AWADH BAR EXTENSION HALL	2.Office 3.Mobile 9450305817	
222. B/A0523 [Amount: 0 deposited] AMBRISH KUMAR DWIVEDI	6553/2008 Bar Council of	16/11/2008	1.Residence 54/157 VEER NAGAR, HUSSAINGANJ NEAR VIKAS DEEP LUCKNOW	1.Residence	1)Local Address proof is not enclosed.)ENROLLMENT NO. IS NOT MENTIONED ON THE MAIN F
SRI LAKSHMI DHAR DWIVEDI 5/158 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 49, IIIRD FLOOR C.S.C. BUILDING HIGH COURT LUCKNOW	2.Office 9695493164 3.Mobile 8127017583	
223. B/A0528 [Amount: 0 deposited] AMBRISH SAHGAL	19198/2010 Bar Council of	31/12/2010	1.Residence 2/13 VISWAS KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222308068	1)Proof of Practice is not enclosed.
SRI HARISH CHANDRA SAHGAL	UP		2.Office 3.Chamber in High Court CHAMBER NO.77	2.Office 3.Mobile 09452176872	
224. B/A0529 [Amount: 600 deposited] AMBRISH TRIPATHI	11632/1999 Bar Council of	30/06/1999	1.Residence 19-A CHHOTA BHARWA, VIGYAN KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
CHANDRA SHEKHAR TRIPATHI	UP		2.Office 3.Chamber in High Court ROOM NO.3 HIGH COURT LUCKNOW	2.Office 3.Mobile 9415171030	
225. B/A0530 [Amount: 600 deposited] AMBRISH VERMA	6356/1999 Bar Council of	13/02/1999	1.Residence SECTOR 2/399 JANKI PURAM VISTAR LUCKNOW	1.Residence 9936050397	1)Local Address proof is not enclosed.
SRI HARI KARAN LAL VERMA DO	UP		2.Office 3.Chamber in High Court	2.Office 9415184392 3.Mobile	
226. B/A0531 [Amount: 0 deposited] AMBUJ KUMAR	9025/2009 Bar Council of	12/12/2009	1.Residence H.NO.551KA/228H NEW SAKETPURI ALAMBAGH LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM KUMAR VILL.& POST GOSHAKUTUB TEHSIL; SAFIPUR UNNAO	UP		2.Office	2.Office 3.Mobile 09454362434	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 39

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
227. B/A0532 [Amount: 0 deposited] AMBUJ KUMAR AWASTHI	8593/2010 Bar Council of	07/07/2010	1.Residence LUCKNOW ROAD SUMBABAG SANDILA HARDOI	1.Residence 08574650655	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KASHI RAM AWASTHI C-15 KAILASH PURI ALAMBAG LUCKNOW	UP		2.Office	2.Office 3.Mobile 08687680255	
228. B/A0538 [Amount: 0 deposited] AMIR HAIDER	919/1969 Bar Council of	17/09/1969	1.Residence C2 CIVIL PAILES 29, JOPLING ROAD LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
SRI AFAJAL HUSAIN RIZVI DO	UP		2.Office	2.Office 3.Mobile 9335378300	
229. B/A0540 [Amount: 0 deposited] AMIT AGARWAL	5792/2001 Bar Council of	14/07/2001	1.Residence PURAINI GANJ BISWAN SITAPUR	1.Residence	amitadv2000@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BANWARI LAL AGARWAL	UP		2.Office 3.Chamber in High Court 33 HIGH COURT BUILDING LUCKNOW	2.Office 05222331457 3.Mobile 09415151397	
230. B/A0546 [Amount: 0 deposited] AMIT DUBEY	3414/2009 Bar Council of	29/06/2009	1.Residence 133/304 OLD GANESH GANJ AMINABAD	1.Residence	1)Proof of Practice is not enclosed.
AKHILESH KUMAR DUBEY	UP		2.Office	2.Office 3.Mobile 9450358229	
231. B/A0547 [Amount: 600 deposited] AMIT DWIVEDI	17555/1999 Bar Council of	11/09/1999	1.Residence 5/61 VINAY KHAND-5 GOMTI NAGAR, LUCKNOW-10	1.Residence 05224078540	adad16@gmail.com 1)Proper address proof is not enclosed as per the norms.
SATISH CHANDRA DWIVEDI	UP		2.Office	2.Office 09721540054 3.Mobile 09415419976	
232. B/A0548 [Amount: 0 deposited] AMIT GUPTA	5942/2009 Bar Council of	13/09/2009	1.Residence WARD NO.7 NAGAR PANCHAYAT PARSHODPUR,P.S. DEEH, RAEBARELI	1.Residence 9807221970	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
DASHRATH LAL GUPTA M.M.10 SECTOR-Q ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION OLD LIBRARY HALL	2.Office 3.Mobile 9559440224	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 40

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
233. B/A0550 [Amount: 0 deposited] AMIT HARSH SINHA	16434/2010 Bar Council of	21/10/2010	1.Residence B-1/10 SEC-K ALIGANJ LUCKNOW	1.Residence 09415583560	1)Proof of Practice is not enclosed.
SHRI BAXI S R S SINHA -DO-	UP		2.Office	2.Office 3.Mobile 09415150189	
234. B/A0554 [Amount: 0 deposited] AMIT KUMAR	3972/2006 Bar Council of	18/08/2006	1.Residence C/176 AVAS VIKAS COLONY SITAPUR U.P.	1.Residence	800537029 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.)NAME IN THE MAIN FORM IS MISMATCHED WITH THE
OM PRAKASH 11/427 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839343329	
235. B/A0557 [Amount: 0 deposited] AMIT KUMAR	3121/1999 Bar Council of	30/01/1999	1.Residence 8, MARUTI PURAM, FAIZABAD ROAD, LUCKNOW (U.P.) 226016	1.Residence	1)Mismatch in enrollment date.
SHIVAJI SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452093240	
236. B/A0558 [Amount: 0 deposited] AMIT KUMAR	5434/2010 Bar Council of	17/05/2010	1.Residence H.NO.8/363 RAJNI KHAND,SHARDA NAGAR, LUCKNOW	1.Residence	amitkumar639@gmail.com 1)Proof of Practice is not enclosed.
MOTILAL GUPTA AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION, HIGH COURT, LUCKNOW	2.Office 9935014455 3.Mobile 9335995379	
237. B/A0561 [Amount: 0 deposited] AMIT KUMAR AWASTHI	8699/2003 Bar Council of	25/08/2003	1.Residence A-14 DAYAL ESTATE CHINHAT FAIZABAD ROAD LUCKNOW	1.Residence	aries.awasthi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
MR. SURESH CHANDRA AWASTHI	UP		2.Office	2.Office 3.Mobile 9415574546	
238. B/A0562 [Amount: 0 deposited] AMIT KUMAR DEV JOARDAR	5413/1989 Bar Council of	09/12/1989	1.Residence 4/803 VIKAS NAGAR LUCKNOW-226022	1.Residence	akdjoardar@sify.com 1)Proper address proof is not enclosed as per the norms.
LATE AJIT KUMAR DEV JOARDAR SAME AS ABOVE	UP		2.Office	2.Office 05224081205 3.Mobile 09451410000	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 41

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
239. B/A0565 [Amount: 0 deposited] AMIT KUMAR GUPTA	9868/2010 Bar Council of	25/07/2010	1.Residence TAWN AREA MAHONA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHIV SHANKER LAL GUPTA	UP		2.Office	2.Office 3.Mobile 9616655699	
240. B/A0566 [Amount: 0 deposited] AMIT KUMAR JAISWAL	9475/2003 Bar Council of	18/10/2003	1.Residence 494/75 SARAY HASANGANJ LUCKNOW LUCKNOW 226020	1.Residence 05224003676	amit_jaiswall1978@yahoo.com 1)Proof of Practice is not enclosed.
PREM CHANDRA JAISWAL 18/5 MADAN MOHAN BALVIYA MARG NEAR P.K.BHAWAN LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 05222206810 3.Mobile 9415461651	
241. B/A0567 [Amount: 0 deposited] AMIT KUMAR MISHRA	5255/2010 Bar Council of	26/04/2010	1.Residence B-2057 INDIRA NAGAR LUCKNOW-226016	1.Residence	amitindia03@gmail.com 1)Proof of Practice is not enclosed.
ANIRUDH PRASAD MISHRA -DO-	UP		2.Office	2.Office 3.Mobile 09532162818	
242. B/A0570 [Amount: 0 deposited] AMIT KUMAR SHARMA	5103/2011 Bar Council of	18/09/2011	1.Residence 255/60 K KUNDARI RAKAB GANJ LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE ARVIND NATH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9532059255	
243. B/A0574 [Amount: 0 deposited] AMIT KUMAR SINGH	8136/2008 Bar Council of	28/12/2008	1.Residence H.NO.441/209/1K BALAGANJ P.O. CHOWK LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI BRIJENDRA KUMAR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415008711	
244. B/A0579 [Amount: 0 deposited] AMIT KUMAR SRIVASTAVA	1809/2004 Bar Council of	18/10/2004	1.Residence 10 MIG PANDEY KA TALAB NEAR MOTIJHEEL AISHBAG LUCKNOW	1.Residence 09532950897	amit.srivastava16011@gmail.com 1)Proper address proof is not enclosed as per the norms.)BAR COUNCIL CERTIFICATE IS OF DELHI.
GIRISH CHAND SRIVASTAVA 647A/006A GURIAN PURRA SAI VIHAR COLONY SEC-H LUCKNOW	DL		2.Office 3.Chamber in High Court CHAMBER NO-19 HIGH COURT LUCKNOW	2.Office 3.Mobile 09532950896	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 42

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
245. B/A0580 [Amount: 0 deposited] AMIT KUMAR SRIVASTAVA	13611/2010 Bar Council of	04/09/2010	1.Residence 99 PURBTOLA BALRAMPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MAHAVEER PRASAD SRIVASTAVA	UP		2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR LUCKNOW	2.Office 3.Mobile 8052091746	
246. B/A0587 [Amount: 0 deposited] AMIT PANDEY	7048/2003 Bar Council of	28/08/2003	1.Residence E-2912 RAJAJIPURAM LUCKNOW	1.Residence 05222415018	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
D.S. PANDEY E-2912 RAJAJI PURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09389259183	
247. B/A0588 [Amount: 0 deposited] AMIT PANDEY	1522/2001 Bar Council of	25/02/2001	1.Residence H.NO.266 SEETARAM PURAM COLONEY BAHRAICH ROAD GONDA	1.Residence 09454881750	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AMRENDRA NATH PANDEY 1/883 SECT.1 VARDAN KHAND GOMTI NAGAR EXTENSION LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.4 NEW BLOCK OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09452313200	
248. B/A0589 [Amount: 0 deposited] AMIT PRATAP SINGH	5916/2008 Bar Council of	07/11/2008	1.Residence 61 C S A NAGAR DAROGA KHERA PO AURANWA PS SAROJINI NGR LKO	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAJENDRA PRATAP SINGH 61 C S A NAGAR DAROGA KHERA PO AURANWA PS SAROJINI NGR LKO	UP		2.Office 3.Chamber in High Court AVADH BAR	2.Office 3.Mobile 09453146171	
249. B/A0590 [Amount: 0 deposited] AMIT PRATAP SINGH	352/2009 Bar Council of	21/01/2009	1.Residence VILL.PURE PANDEY POST SHITLAGANJ P.S. KANDHAI PRATAPGARH	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV PRATAP SINGH 18/482 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335859820	
250. B/A0592 [Amount: 0 deposited] AMIT SHARMA	11412/2000 Bar Council of	31/08/2000	1.Residence 11/359 VIKAS NAGAR LUCKNOW	1.Residence 9415732990	sharmamit_adv@yahoo.com 1)Local Address proof is not enclosed.
SRI R.S.SHARMA DO	UP		2.Office 3.Chamber in High Court	2.Office 05222739887 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 43

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
251. B/A0600 [Amount: 0 deposited] AMIT SRIVASTAVA	2260/2004 Bar Council of	16/05/2004	1.Residence 643/SA/52 SNEHI NAGAR SITAPUR ROAD LUCKNOW	1.Residence 9453133138	amitsrivastavaadvocate@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
ASHOK KUMAR 643/SA/52 SNEHI NAGAR SITAPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 3 OUDH BAR ASSOCIATION	2.Office 05222757406 3.Mobile 9335201708	
252. B/A0602 [Amount: 0 deposited] AMIT SRIVASTAVA	4320/2007 Bar Council of	16/07/2007	1.Residence 27M KAMLA NIKATAN VISHNUPURI COLONY KHOJANPUR FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAJENDRA PRASAD SRIVASTAVA 535/72 FATTEPUR SEC-B ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.1 NEW BLOCK HIGH COURT LUCKNOW	2.Office 3.Mobile 09473885163	
253. B/A0604 [Amount: 0 deposited] AMIT SRIVASTAVA	478/2000 Bar Council of	23/01/2000	1.Residence C-1591 INDRA NAGAR LUCKNOW	1.Residence 05222351348	amitsri75@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
GOPAL PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 05222351348 3.Mobile 9415082326	
254. B/A0605 [Amount: 0 deposited] AMIT TRIPATHI	1711/2008 Bar Council of	10/04/2008	1.Residence H.NO.271KA GVARI KA PURWA MAJARA UJARIYA GOMTINAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHIVA KANT TRIPATHI	UP		2.Office	2.Office 3.Mobile 09389818773	
255. B/A0606 [Amount: 0 deposited] AMIT TRIPATHI	7113/2009 Bar Council of	26/10/2009	1.Residence D 30 LAKHIMPUR KHERI	1.Residence	amittripathi953@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAGHAV NATH TRIPATHI PLOT 16 NAYAK NAGAR NEAR DURGA MANDIR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415049992	
256. B/A0611 [Amount: 0 deposited] AMIT VERMA	4434/2008 Bar Council of	29/08/2008	1.Residence VILL. CHOUDHARI PURWA POST R.V.KUTIR BHARABANKI	1.Residence	advamitlko@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PRASHU RAM VERMA 9/304, VIKAS NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838821688	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 44

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
257. B/A0613 [Amount: 600 deposited] AMITA NIGAM	75/1999 Bar Council of	06/01/1999	1.Residence 266/463 BHADEWAN LUCKNOW-4	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE GYAN SHANKER NIGAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 09935631207	
258. B/A0614 [Amount: 0 deposited] AMITA SAROJ	13490/2010 Bar Council of	04/09/2010	1.Residence H.NO.15 KAILASH VIHAR COLONY KAMTA CHINHAT LUCKNOW	1.Residence 09794866901	1)Mismatch in enrollment date.
SHRI SAHADEO PRASAD	UP		2.Office 3.Chamber in High Court IIND FLOOR ROOM NO.215 INDIRA BHAWAN LUCKNOW	2.Office 05222999251 3.Mobile 09889171096	
259. B/A0617 [Amount: 0 deposited] AMITA TRIVEDI SRI PRADEEP KUMAR MISHRA INDIRA NAGAR LKO.	5626/2001 Bar Council of UP	07/07/2001	1.Residence SEC-16 HNO-361 2.Office 3.Chamber in High Court ROOM NO-1 EXTN AWADH BAR HIGH COURT LKO	1.Residence 2.Office 9454834016 3.Mobile 9956903289)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
260. B/A0618 [Amount: 0 deposited] AMITABH BANERJEE	3359/2005 Bar Council of	03/07/2005	1.Residence 162 RABINDRAPALLI FAIZABAD ROAD LUCKNOW	1.Residence 9450196301	a_banerjeel3@yahoo.com 1)Proof of Practice is not enclosed.
JAI DEV BANERJEE 162 RABINDRAPALLI FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 9453460382 3.Mobile 7275384661	
261. B/A0627 [Amount: 0 deposited] AMITABH SRIVASTAVA	4759/2000 Bar Council of	03/03/2000	1.Residence 128 MALVIYA NAGAR II GONDA	1.Residence	amitabhx21@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DESH CHANDRA SRIVASTAVA LS-1/11 SECTOR A SITAPUR ROAD YOJNA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9506666521	
262. B/A0629 [Amount: 0 deposited] AMITESH KUMAR SRIVASTAVA	7596/2000 Bar Council of	29/05/2000	1.Residence E-1282 RAJAJIPURAM LUCKNOW	1.Residence 05222415561	advo_amitesh@yahoo.co.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
GOPAL JI SRIVASTAVA 37/9 MALVIYA NAGAR AISHBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415007284	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 45

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
263. B/A0630 [Amount: 0 deposited] AMITOSH PANDEY	3023/2001 Bar Council of	30/03/2001	1.Residence MISTON GANJ MANDIR WALI GALI RAMPUR	1.Residence 0756730344	amitoshin@yahoo.com.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE SRI L.N. PANDEY 4/6 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9760210707	
264. B/A0633 [Amount: 0 deposited] AMLESH KUMAR ASTHANA	1660/1980 Bar Council of	08/08/1980	1.Residence C-24 L-ROAD MAHANAGAR EXTENTION LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE K.P. ASTHANA -DO-	UP		2.Office	2.Office 05222322637 3.Mobile 09335243627	
265. B/A0634 [Amount: 0 deposited] AMOD KUMAR MISHRA	1510/1996 Bar Council of	12/02/1996	1.Residence H NO.547/32 KA A BLOCK CROSSING JALALPUR ROAD RAJAJPURAM	1.Residence	1)Mismatch in enrollment date.)EXPIRED D.L. FILED.
RAM SUDHAR MISHRA LUCKNOW . --- DO ---	UP		2.Office	2.Office 9450961689 3.Mobile 9336192849	
266. B/A0636 [Amount: 600 deposited] AMOL KUMAR	6278/2003 Bar Council of	12/07/2003	1.Residence 117 -B FAIZABAD ROAD LKO.226007	1.Residence	rajkumarandcompany@yahoo.com 1)Local Address proof is not enclosed.
SRI RAJ KUMAR DO	UP		2.Office	2.Office 05224029882 3.Mobile 9415083380	
267. B/A0637 [Amount: 0 deposited] AMRAT RAJ RASTOGI	9148/2000 Bar Council of	14/07/2000	1.Residence A-163 AZAD NAGAR COLONY BALAGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI HARISH CHANDRA	UP		2.Office	2.Office 3.Mobile 09919996383	
268. B/A0638 [Amount: 0 deposited] AMRENDRA CHANDRA SRIVASTAVA	7060/2011 Bar Council of	13/11/2011	1.Residence PURANI BAZAR PACHPERWA BALRAMPUR	1.Residence 05223950818	as07197@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE AMRESH BAHADUR LAL SRIVASTAVA B1 SUSHIL COMPLEX 20A/3 GOKHLEY MARG HAZARATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9670532133	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 46

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
269. B/A0640 [Amount: 0 deposited] AMRENDRA KUMAR	8807/2010 Bar Council of	09/07/2010	1.Residence VILL.RAMUAPUR PO BHITHOURA SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM DAYAL	UP		2.Office	2.Office 3.Mobile 09450288669	
270. B/A0641 [Amount: 0 deposited] AMRENDRA KUMAR	6303/2011 Bar Council of	30/10/2011	1.Residence VILL.PARAGY PURWA,POST-UMARY GANESHPUR,TEH-MEHMOODABAD,DIST	1.Residence	amrendrakumar@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI GAYA PRASAD SITAPUR	UP		2.Office 3.Chamber in High Court ROOM NO.90,LAWYERS CHAMBER,HIGHCOURT,LKO	2.Office 9936565206 3.Mobile	
271. B/A0642 [Amount: 0 deposited] AMRENDRA KUMAR	13642/2010 Bar Council of	04/09/2010	1.Residence SAINIK NAGAR ARJUNGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUNIL KUMAR SHARMA	UP		2.Office	2.Office 3.Mobile 9044645155	
272. B/A0644 [Amount: 0 deposited] AMRENDRA KUMAR SINGH	12091/2010 Bar Council of	04/09/2010	1.Residence 538K/576 TRIVENI NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
SRI RAMESH KUMAR SINGH DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9307971455	
273. B/A0645 [Amount: 600 deposited] AMRENDRA NATH TRIPATHI RAGHVENDRA NATH TRIPATHI AS ABOVE	1710/2002 Bar Council of DL	20/11/2002	1.Residence C-2/137 VISHESH KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222721057 3.Mobile 09415470808	legaliaLucknow@gmail.com)BAR COUNCIL CERTIFICATE IS OF DELHI.
274. B/A0646 [Amount: 0 deposited] AMRENDRA PRATAP SINGH	7726/1999 Bar Council of	17/05/1999	1.Residence C-47 NIRALA NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GANGA BAKSH SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415046598	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 47

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
275. B/A0647 [Amount: 600 deposited] AMRENDRA SINGH	1266/1998 Bar Council of	03/04/1998	1.Residence 3/132,PRIYADARSHNI COLONY,SEC-B,SITAPUR ROAD LKO.	1.Residence 9415561785	1)Applicants name is not mentioned in the address proof enclosed.
SRI SURENDRA VIKRAM SINGH F-1/85,KARAMAT COMPLEX,NISHATGANJ, LKO.	UP		2.Office 3.Chamber in High Court 81,4FLOOR LAWYERS CHAMBER HIGH COURT,LKO.	2.Office 3.Mobile 9839338233	
276. B/A0650 [Amount: 600 deposited] AMRENDRA SINGH	9367/2002 Bar Council of	11/11/2002	1.Residence RAJENDRA VIHAR SHADATHGANJ FAIZABAD	1.Residence 05222330004	1)Mismatch in enrollment date. 2)Applicants name is not mentioned in the address proof enclosed. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KAMLESH KUMAR SINGH M D.42 NEAR NEHRU VALLVATIKA SECTOR-C ALIGANJ LUCKNOW U.P.	UP		2.Office 3.Chamber in High Court ROOM NO.1(EXT.)AVADHBAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09451715363	
277. B/A0653 [Amount: 0 deposited] AMRESH AGNIHOTRI	3464/1984 Bar Council of	16/09/1984	1.Residence 14 CHAND GANJ GARDEN, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI JITENDRA AGNIHOTRI 14, CHAND GANJ GARDEN, LUCKNOW	UP		2.Office	2.Office 8005218881 3.Mobile	
278. B/A0654 [Amount: 0 deposited] AMRESH BAHADUR SINGH	1717/1994 Bar Council of	02/04/1994	1.Residence A-30, HARIHAR NAGAR, INDIRA NAGAR LUCKNOW	1.Residence	amreshsingh12345@gmail.com 1)Proof of Practice is not enclosed.
JWALA SINGH 3RD FLOOR BALAJI COMPLEX SECTOR-2 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9235510160	
279. B/A0655 [Amount: 0 deposited] AMRESH KUMAR SHUKLA	2120/2009 Bar Council of	29/03/2009	1.Residence 655A-4-165C-2 GAYATRIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SUDHAKAR SHUKLA	UP		2.Office	2.Office 3.Mobile 08858216592	
280. B/A0657 [Amount: 0 deposited] AMRESH SRIVASTAVA	11103/1999 Bar Council of	17/06/1999	1.Residence CHATUR BHUGPUR POST DOOR BHASH NAGEAR RAEBARELE	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGANNATH PRASAD ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415741671	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 48

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
281. B/A0658 [Amount: 0 deposited] AMRESH TRIVEDI	6752/2007 Bar Council of	26/10/2007	1.Residence 536/KA 252 MAKKA GANJ SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI OM PRAKASH TRIVEDI DO	UP		2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9415776846	
282. B/A0660 [Amount: 0 deposited] AMRIT ANAND	2327/2003 Bar Council of	02/02/2003	1.Residence H.NO.1/714 RUCHI KHAND-II SALEH NAGER RAIBARELI ROAD LKO	1.Residence	1)Mismatch in enrollment date.
SRI AYODHYA PRASAD	UP		2.Office 3.Chamber in High Court OUDH BAR NEW BLOCK	2.Office 3.Mobile 09450844171	
283. B/A0661 [Amount: 600 deposited] AMRIT KUMAR TIWARI	541/2001 Bar Council of	12/02/2001	1.Residence KAUSHAL VIHAR COLONY NEAR CHINHAT TIRAHA LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE DEBI RAM TIWARI -DO-	UP		2.Office	2.Office 3.Mobile 09452000988	
284. B/A0663 [Amount: 600 deposited] AMRIT SWAROOP GAUR	2627/1981 Bar Council of	23/09/1981	1.Residence H.NO.778 KA ABUB SARAI SHIV NAGAR COLONEY FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHITLA PRASAD GAUR C/O SRI UPENDRA P. SRIVASTAVA H.NO.D3/2 RAJENDRA NAGAR LKO	UP		2.Office 3.Chamber in High Court 1ST FLOOR OLD LIBRARY HALL, OUDH BAR ASSOCIATION	2.Office 3.Mobile 09451732602	
285. B/A0669 [Amount: 0 deposited] ANAND DUTT	6615/2009 Bar Council of	24/10/2009	1.Residence V-SALLAHI MAU MAHMOODPUR LUCKNOW	1.Residence	anand_dutt@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ASHOK KUMAR	UP		2.Office	2.Office 3.Mobile 9956332216	
286. B/A0672 [Amount: 0 deposited] ANAND KUMAR	3298/2007 Bar Council of	20/05/2007	1.Residence T-II/30 GOVERNMENT COLONY AJEET NAGAR PRATAPGARH	1.Residence	anandkumaranand@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM BAHADUR 565/80 A AMRUDAHI BAGH ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450090948	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 49

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
287. B/A0674 [Amount: 0 deposited] ANAND KUMAR	780/2004 Bar Council of	04/02/2004	1.Residence 568/118 KA /10KHA KAILASH PURI ALAMBAGH LKO	1.Residence	1)Proof of Practice is not enclosed.
SANT KUMAR	UP		2.Office	2.Office 3.Mobile 9415522084	
288. B/A0675 [Amount: 0 deposited] ANAND KUMAR	537/1994 Bar Council of	07/02/1994	1.Residence C/O MR. BIHARI VINOD MATHUR,C-4 SARVODAYA NAGAR LUCKNOW-2266	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
M. P. SRIVASTAV	UP		2.Office	2.Office 3.Mobile 9451096173	
289. B/A0677 [Amount: 0 deposited] ANAND KUMAR BAJPAI	4671/2011 Bar Council of	07/09/2011	1.Residence 485/20 C MOHAN MIKINS ROAD LAKARMANDI DALIGANJ LUCKNOW	1.Residence	kitescatchessky@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAM BAJPAI CHABER NO. 1 NEW BLOCK AVADH BAR ASSOCIATION LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO 1	2.Office 3.Mobile 9451002200	
290. B/A0679 [Amount: 600 deposited] ANAND KUMAR SINGH	16894/2010 Bar Council of	27/10/2010	1.Residence BEBAMOU KHURD INDAURA BAGH BAKSHI KA TALAB LUCKNOW	1.Residence 8004974535	anand.highcourt2154@yahoo.in 1)Proper address proof is not enclosed as per the norms.
GURU PRASAD SINGH BEBAMAU KHURD INDAURA BAGH BAKSHI KA TALAB LUCKNOW	UP		2.Office	2.Office 9415759121 3.Mobile 9415759121	
291. B/A0683 [Amount: 0 deposited] ANAND KUMAR TIWARI	4527/2006 Bar Council of	09/09/2006	1.Residence MIG-102 SECTOR-E ALIGANJ LUCKNOW	1.Residence 05222326248	1)Proof of Practice is not enclosed.
KASHI PRASAD TIWARI	UP		2.Office	2.Office 3.Mobile 7499403950	
292. B/A0689 [Amount: 0 deposited] ANAND MISRA	7645/1994 Bar Council of	21/12/1994	1.Residence OM BHAWAN NEAR GAOSHALA HARDOI SITAPUR	1.Residence 8005332307	anandmisra112@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI JAGDISHWAR MISRA 568 KHA/417 GEETAPALLI ALAMBAGH LUCKNOW	UP		2.Office	2.Office 9450795307 3.Mobile 9450795307	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 50

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
293. B/A0690 [Amount: 0 deposited] ANAND MOHAN	3209/1981 Bar Council of	21/11/1981	1.Residence B-1/69,SECTOR-G ALIGANJ LKO.	1.Residence 9044213310	anandmohanlawyer@gmail.com 1)Proof of Practice is not enclosed.
LATE H M SINGH AS ABOVE	UP		2.Office	2.Office 05222325013 3.Mobile 9415018702	
294. B/A0691 [Amount: 0 deposited] ANAND MOHAN SRIVASTAVA	1755/1986 Bar Council of	18/05/1986	1.Residence 538/115 AHIBARANPUR SITAPUR ROAD, LUCKNOW	1.Residence 9936093858	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI BHAGWATI PRASAD SRIVASTAVA 538/115 AHIBARANPUR SITAPUR ROAD, LUCKNOW	UP		2.Office	2.Office 9936093858 3.Mobile 9936093858	
295. B/A0699 [Amount: 0 deposited] ANAND PRAKASH SHUKLA	4675/2008 Bar Council of	31/08/2008	1.Residence 61/13 HATA KHWAJA GAUHAR HUSSANGANJ P.O. BURLINGTON LKO.	1.Residence	1)Proof of Practice is not enclosed.
SHIV LAKHAN SHUKLA	UP		2.Office	2.Office 3.Mobile 09918706440	
296. B/A0701 [Amount: 0 deposited] ANAND PRAKASH SINHA	2975/1987 Bar Council of	26/04/1987	1.Residence 274/375 RAJENDRA NAGAR KORES HOUSE LUCKNOW	1.Residence 05222691600	sinha_advocate@rediffmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
LATE O.P.SINHA	UP		2.Office	2.Office 05222691600 3.Mobile 9839044487	
297. B/A0706 [Amount: 0 deposited] ANAND SHANKER MISHRA	5680/2008 Bar Council of	05/11/2008	1.Residence VILL. BEDHAN GOPALPUR PRATAPGARH	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DHARM RAJ MISHRA 145 B/4A/1 CHANDPUR SALORI TELIYERGANJ ALLAHABAD	UP		2.Office	2.Office 3.Mobile 9452929509	
298. B/A0717 [Amount: 0 deposited] ANAND VIKRAM SINGH	8525/1999 Bar Council of	20/05/1999	1.Residence 568KH/478 GEETA PALLI ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MATA SHARAN SINGH	UP		2.Office	2.Office 3.Mobile 9335903387	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 51

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
299. B/A0721 [Amount: 0 deposited] ANANT PRATAP SINGH	1326/2007 Bar Council of	10/02/2007	1.Residence 1274/98 CIVIL LINES-1 BADHAIYABEER SULTANPUR U.P.	1.Residence	thakuraps@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
S.P. SINGH 4/42 MDH SECTOR H JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9336591055	
300. B/A0726 [Amount: 0 deposited] ANFAS AHMAD	3442/1994 Bar Council of	31/07/1994	1.Residence MOH.GULAM ALI PURA,DARGAH ROAD,BAHRAICH	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MR.INAM-US -SAMAD AWADH BAR ROOM NO.3H.C. LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9415160586	
301. B/A0729 [Amount: 0 deposited] ANIL BANSAL	38/2010 Bar Council of	16/01/2010	1.Residence 130 LAXMAN VIHAR PITAMBER KHERA RAJAJIPURAM LUCKNOW	1.Residence	anilbansal4200@redif.mail.com 1)Proof of Practice is not enclosed.
LATE SITA RAM BANSAL -DO-	UP		2.Office	2.Office 3.Mobile 09415914021	
302. B/A0730 [Amount: 0 deposited] ANIL KUMAR	1573/1986 Bar Council of	30/03/1986	1.Residence 342/23 NEAR POST OFFICE NAUBASTA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHAMBHU DAYAL 342/23 NEAR POST OFFICE NAUBASTA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415560939	
303. B/A0731 [Amount: 0 deposited] ANIL KUMAR	8265/2003 Bar Council of	09/08/2003	1.Residence BLOCK-A GANDHI NAGAR TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GURU PRASAD YADAV 587A/385 GANDHI NAGAR TELIBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450651899	
304. B/A0733 [Amount: 600 deposited] ANIL KUMAR	1225/2001 Bar Council of	24/02/2001	1.Residence SHEKHPUR-HABIBPUR,WARD SAHADATGANJ, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE RAMESHWAR	UP		2.Office	2.Office 3.Mobile 9450637301	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 52

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
305. B/A0734 [Amount: 0 deposited] ANIL KUMAR	2074/2002 Bar Council of	14/03/2002	1.Residence L1/134 VINAY KHAND GOMTI NAGAR. LUCKNOW	1.Residence 9450664480	1)Applicants name is not mentioned in the address proof enclosed. 2)Proper address proof is not enclosed as per the norms.
RAJ KUMAR VERMA SAME AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
306. B/A0735 [Amount: 0 deposited] ANIL KUMAR	15764/1999 Bar Council of	19/08/1999	1.Residence HNO 213/2 MANAS ENCLAGE INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHYAM LAL	UP		2.Office 3.Chamber in High Court HIGH COURT CAMPUS OVADH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09889610804	
307. B/A0737 [Amount: 0 deposited] ANIL KUMAR SRI MADHAV RAM	570/2001 Bar Council of UP	14/07/2001	1.Residence E.S.I./762 SEC-'A' ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09450175924)INCOMPLETE DOCUMENTATION
308. B/A0738 [Amount: 0 deposited] ANIL KUMAR	6338/1992 Bar Council of	11/10/1992	1.Residence H.NO.154 CHHOTI LAL KURTI SADER CANTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BUDH PRAKASH	UP		2.Office	2.Office 3.Mobile 09005330714	
309. B/A0741 [Amount: 0 deposited] ANIL KUMAR AGNIHOTRI	1878/1974 Bar Council of	16/12/1974	1.Residence 1 JANPATH ALIGANJ LUCKNOW	1.Residence	akagnihotri24@gmail.com 1)Proof of Practice is not enclosed.
LATE NARAIN AGNIHOTRI	UP		2.Office	2.Office 05222273950 3.Mobile 09506617368	
310. B/A0744 [Amount: 0 deposited] ANIL KUMAR AWASTHI	947/1990 Bar Council of	24/02/1990	1.Residence WORD NO.5 MOHALLA TORKI ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAMESH BIHARI AWASTHI	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09450394065	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 53

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
311. B/A0745 [Amount: 0 deposited] ANIL KUMAR AWASTHI	133/1988 Bar Council of	13/02/1988	1.Residence D.S. 315 D SEC. D L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 94500393044	1)Proof of Practice is not enclosed.
LATE ANANT RAM AWASTHI CHAMBER NO. 114 COLLECTRATE COMPOUND	UP		2.Office	2.Office 9455000934 3.Mobile 8932801849	
312. B/A0749 [Amount: 0 deposited] ANIL KUMAR BAJPAI	1882/2001 Bar Council of	07/03/2001	1.Residence VILL. SOHAWA JAITIKHERA MOHANLALGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
KRISHAN BIHARI BAJPAI	UP		2.Office	2.Office 3.Mobile 09838595768	
313. B/A0753 [Amount: 0 deposited] ANIL KUMAR GIRI	7086/2001 Bar Council of	08/09/2001	1.Residence VILL. & POST BAHARAMPUR AMBEDKARNAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
ACHCHHE LAL GIRI 5/31 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451733588	
314. B/A0755 [Amount: 0 deposited] ANIL KUMAR GUPTA	226/1994 Bar Council of	01/04/1994	1.Residence 624 KA/84,MOH. & POST CHINHAT,SATRIKH ROAD, LUCKNOW	1.Residence 9336141147	1)Mismatch in enrollment date.
SUNDAR LAL GUPTA	UP		2.Office	2.Office 3.Mobile 9450649139	
315. B/A0757 [Amount: 600 deposited] ANIL KUMAR JAISWAL	9043/2011 Bar Council of	17/12/2011	1.Residence VILL. SHEOPURA BALRAMPUR	1.Residence 8127838263	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SWAMI PRASAD JAISWAL C/O R. NARESH RAWAT GYATRI NAGAR MARIWAN NOBASTA LKO	UP		2.Office 3.Chamber in High Court LIBRARY HALL HIGH COURT LKO BENCH LKO	2.Office 3.Mobile 9196202596	
316. B/A0760 [Amount: 0 deposited] ANIL KUMAR KHARE	4682/1989 Bar Council of	10/09/1989	1.Residence E-36 JANKIPURAM GARDEN NEAR GATE NO.2 SAHARA ESTATE LKO.	1.Residence	anil.khare0@gmail.com 1)Proof of Practice is not enclosed.
LATE VIJAI BAHADUR KHARE DO	UP		2.Office 3.Chamber in High Court CHAMBER NO.64	2.Office 9839026757 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 54

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
317. B/A0762 [Amount: 600 deposited] ANIL KUMAR MISHRA	16194/1999 Bar Council of	25/10/1999	1.Residence VILL. AND POST SINDURWA C.S.M. NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
LATE BHASKER NATH MISHRA	UP		2.Office 3.Chamber in High Court CHAMBER NO. 96	2.Office 3.Mobile 9415964754	
318. B/A0765 [Amount: 600 deposited] ANIL KUMAR MISHRA	44/2009 Bar Council of	10/01/2009	1.Residence 4/4 MINI LIG SEC-H JANKIPURAM LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
STYA DEO MISHRA	UP		2.Office	2.Office 05223291065 3.Mobile 07408113451	
319. B/A0770 [Amount: 0 deposited] ANIL KUMAR NISHAD	4887/2011 Bar Council of	18/09/2011	1.Residence VILL. BHITaura POST BHELsar FAIZABAD	1.Residence 9935041296	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DWARIKA PRASAD	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. A-115	2.Office 3.Mobile 7607649470	
320. B/A0774 [Amount: 600 deposited] ANIL KUMAR PANDEY	5574/1995 Bar Council of	09/09/1995	1.Residence 4/903 VIKAS NAGAR LUCKNOW	1.Residence 9936999990	1)Proof of Practice is not enclosed.
SRI KRIPA NARAYAN PANDEY DO	UP		2.Office 3.Chamber in High Court ADVOCATE CHAMBER 101	2.Office 9415017250 3.Mobile	
321. B/A0776 [Amount: 600 deposited] ANIL KUMAR RAJVANSHI	5692/1992 Bar Council of	30/08/1992	1.Residence KANTI KHERA HUSENPUR HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM LAL RAJVANSHI A/1 RAJAJI PURAM TALKATORA ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9236849920	
322. B/A0779 [Amount: 0 deposited] ANIL KUMAR SHARMA	737/2010 Bar Council of	20/01/2010	1.Residence BHATKHERWA ,P.O.KAKARBAD,P.S. MALIHABAD,LKO	1.Residence 05226460578	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
GOVIND PRASAD SHARMA 529/343KA/3 RAHIM NAGAR ,LKO	UP		2.Office	2.Office 3.Mobile 9335917976	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 55

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
323. B/A0788 [Amount: 0 deposited] ANIL KUMAR SINGH	3300/2001 Bar Council of	30/03/2001	1.Residence ED/304 SEC-Q ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI HEERA LAL SINGH ARYA SAMAJ MANDIR MARG GANESH GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451388893	
324. B/A0789 [Amount: 0 deposited] ANIL KUMAR SINGH	4239/1999 Bar Council of	16/04/1999	1.Residence NEW COLONY RAILWAY STATION ROAD ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ANUP SINGH DO	UP		2.Office 3.Chamber in High Court	2.Office 9451088926 3.Mobile	
325. B/A0791 [Amount: 0 deposited] ANIL KUMAR SRIVASTAVA	5409/1982 Bar Council of	18/12/1982	1.Residence 250/15-A,NEAR YAHIYA GANJ POLICE PO.BHEEM NAGAR YAHIYA GANJ,	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI BAL KRISHNA SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9305234852	
326. B/A0793 [Amount: 600 deposited] ANIL KUMAR SRIVASTAVA	7042/2001 Bar Council of	22/08/2001	1.Residence C/O SRI K.B.L.SRIVASTAVA,H.NO.87/16,SHAKTINAGAR,LUCKNOW	1.Residence 09455245507	anilkumar.srivastava@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI RAMA SHANKER SRIVASTAVA -AS ABOVE-	UP		2.Office	2.Office 08738885716 3.Mobile 09452015396	
327. B/A0795 [Amount: 0 deposited] ANIL KUMAR SRIVASTAVA	7231/1994 Bar Council of	05/12/1994	1.Residence 555CHA/36 RAM NAGAR GALI NO.3 ALAMBAGH LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI UMA SHANKER SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09336016348	
328. B/A0796 [Amount: 0 deposited] ANIL KUMAR SRIVASTAVA	109/1992 Bar Council of	11/01/1992	1.Residence 106RAVINDRA PALLI,FAIZABADROAD,INDIRA NAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE KISHAN CHANDRA SRIVASTAVA SAME	UP		2.Office	2.Office 3.Mobile 9450930171	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 56

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
329. B/A0797 [Amount: 0 deposited] ANIL KUMAR SRIVASTAVA	10197/2003 Bar Council of	18/10/2003	1.Residence E2/409 SEC-F JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
HARDEV PRASAD SRIVASTAVA -DO-	UP		2.Office	2.Office 3.Mobile 09838993090	
330. B/A0804 [Amount: 0 deposited] ANIL KUMAR TIWARI	3437/2007 Bar Council of	20/05/2007	1.Residence VILL PARANPUR PO. BARANIA, DISTT. FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT NO.IS NOT MENTIONED IN MAIN FORM
JAG PRASAD TIWARI 9/572 INDIRA NAGAR LUCKNOW,	UP		2.Office	2.Office 9450766115 3.Mobile 9450766115	
331. B/A0807 [Amount: 0 deposited] ANIL KUMAR TRIVEDI	3837/1976 Bar Council of	28/10/1976	1.Residence PLOT NO 118, BALDA ROAD COLONY, NISHATGANJ, LUCKNOW	1.Residence 8400669999	1)Proof of Practice is not enclosed.
JAGDISH NARAIN TRIVEDI CHAMBER NO.105 COLLECTORATE COURT, LUCKNOW	UP		2.Office CHAMBER NO. 105, COLLECTORATE COURT, LUCKNOW	2.Office 05222282122 3.Mobile 9415093529	
332. B/A0808 [Amount: 0 deposited] ANIL KUMAR UPADHYAYA	6931/1992 Bar Council of	23/10/1992	1.Residence 554/1545 FIFTH LANE 32/GA PAWANPURI ALAMBAGH LUCKNOW	1.Residence 09415002627	anilupadhyaya.5@g.mail.com 1)Proof of Practice is not enclosed.
LATE AMBIKA PRASAD UPADHYAY ALKA VIDYA MANDIR NEAR THANA PARA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09307283050	
333. B/A0809 [Amount: 0 deposited] ANIL KUMAR VERMA	2488/1999 Bar Council of	04/04/1999	1.Residence 592KA/680,SUBHANI KHERA NEAR SANTOSHI MA MANDIR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI OM PRKASH VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450394067	
334. B/A0817 [Amount: 0 deposited] ANIL MISRA	6242/2003 Bar Council of	12/07/2003	1.Residence 517-C,SEC-M ASHIANA COLONY KANPUR ROAD LKO.	1.Residence 9450369524	anilsrikant6242@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI SRIKANT MISRA UGF/45-47 SHAKUNTALAM PLAZA,BARABIRWA LKO.	UP		2.Office	2.Office 3.Mobile 9026700904	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 57

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
335. B/A0819 [Amount: 0 deposited] ANIL PANDEY	4191/2008 Bar Council of	24/08/2008	1.Residence 538/735, TRIVENI NAGAR II SITAPUR ROAD LUCKNOW	1.Residence 9839462481	anilpandeymfk@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
KARUNA SHANKER PANDEY 538/735, TRIVENI NAGAR II SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 9936260610 3.Mobile 9936260610	
336. B/A0820 [Amount: 0 deposited] ANIL PANDEY	4772/2007 Bar Council of	11/08/2007	1.Residence 9/392. INDIRA NAGAR. LUCKNOW	1.Residence	anil.savran@gmail.com 1)Proof of Practice is not enclosed.
HARISH CHANDRA PANDEY	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9889519025	
337. B/A0822 [Amount: 0 deposited] ANIL PRAKASH ASTHANA	4666/1986 Bar Council of	09/11/1986	1.Residence VILL. & POST BAHLOLPUR SANDILA HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM SHANKAR LAL ASTHANA A-285 RAJAJIPURAM TAL KATORA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335277964	
338. B/A0823 [Amount: 0 deposited] ANIL PRAKASH SINGH	979/1990 Bar Council of	01/03/1990	1.Residence C-879/B SECTOR D MAHANAGAR LUCKNOW	1.Residence 05222327776	anilprakashsingh.007@gmail.com 1)Proof of Practice is not enclosed.
RAM UJAGAR SINGH DO	UP		2.Office	2.Office 3.Mobile 9415181822	
339. B/A0827 [Amount: 0 deposited] ANIL SINGH	1778/1999 Bar Council of	28/03/1999	1.Residence VILL. & P.O.-DEHRASH, TEH.-COLONELGANJ, GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
YOGENDRA SINGH 554KHA/54,VISHESHWAR NAGAR ALAMBAGH, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9454076634	
340. B/A0828 [Amount: 0 deposited] ANIL SINGH	5073/2007 Bar Council of	11/08/2007	1.Residence 631/32A SAMAR GARDAN, ISMAILGANJ,PO-CHINHAT,P.S. GAJIPUR	1.Residence 8726406566	1)Proof of Practice is not enclosed.
DEEN DAYAL SINGH DISTT-LKO	UP		2.Office	2.Office 8765587183 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 58

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
341. B/A0833 [Amount: 0 deposited] ANIS AHMAD LARI	13540/1999 Bar Council of	06/04/1996	1.Residence 3/63 VIPUL KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
MARGOOB AHMAD LARI DO	UP		2.Office	2.Office 3.Mobile 9415793361	
342. B/A0837 [Amount: 0 deposited] ANITA DEVI	6867/2001 Bar Council of	26/07/2001	1.Residence 58/12RAM MANDIRLANE HUSSAINGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
MISHRI LAL	UP		2.Office	2.Office 3.Mobile 9307595988	
343. B/A0838 [Amount: 0 deposited] ANITA GUPTA	2692/1995 Bar Council of	11/03/1995	1.Residence SEC-4/848,VIKAS NAGAR LKO.	1.Residence DO	1)Proper address proof is not enclosed as per the norms.
W/O ASHISH KUMAR GUPTA AS ABOVE	UP		2.Office 3.Chamber in High Court OLD LIBERRARY HALL HIGH COURT 2 LKO.	2.Office 9026689214 3.Mobile	
344. B/A0839 [Amount: 0 deposited] ANITA PANDEY	8620/2004 Bar Council of	21/11/2004	1.Residence 2/49 B PRIYA DARSHINI COLONY SITA PUR ROAD, LUCKNOW	1.Residence	anitapandeyadv@yahoo.in 1)Proof of Practice is not enclosed.
ANOOP KUMAR PANDEY	UP		2.Office 3.Chamber in High Court CHAMBER NO. 120 LUCKNOW BAR ASSOCIATION LUCKNOW	2.Office 9307982893 3.Mobile 9307730270	
345. B/A0840 [Amount: 0 deposited] ANITA RAJPUT	951/2006 Bar Council of	22/02/2006	1.Residence 1/368 VIKAS NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI K.K. SINGH	UP		2.Office	2.Office 3.Mobile 09616752752	
346. B/A0846 [Amount: 0 deposited] ANJALI SHUKLA	7779/2004 Bar Council of	24/10/2004	1.Residence C/O SRI AJAY KUMAR SHUKLA PHYSIOLOGY DEPARTMENT KGMC LKO	1.Residence 8957849076	1)Proof of Practice is not enclosed.
AJAY KUMAR SHUKLA	UP		2.Office 3.Chamber in High Court LADIES CHAMBER	2.Office 3.Mobile 8960558427	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 59

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
347. B/A0847 [Amount: 0 deposited] ANJANI KUMAR	1075/1968 Bar Council of	21/08/1968	1.Residence BABHANGAWAN P.O. GANDHI NAGAR BASTI	1.Residence	srinadhu81@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SRI HARBANSH LAL SRIVASTAVA H.NO. 498/54 207/3 FAIZABAD ROAD EAST INFRONT OF INDIRA BRIE	UP		2.Office	2.Office 3.Mobile 9335883444	
348. B/A0849 [Amount: 0 deposited] ANJANI KUMAR PANDEY	898/1996 Bar Council of	05/02/1996	1.Residence 255/282 KUNDRI RAKABGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE VIJAY KUMAR PANDEY 255/282 KUNDRI RAKABGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335242221	
349. B/A0855 [Amount: 600 deposited] ANJANI NATH KHARE	6583/2000 Bar Council of	13/05/2000	1.Residence ANJANI NATH KHARE,ADVOCATE,C/O SRI RAM NATH 19/533,INDIRA.	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE AYODHYA NATH KHARE NAGAR LKO.	UP		2.Office 3.Chamber in High Court 1 OUDH BAR ASSOCIATION LKO.	2.Office 9451978636 3.Mobile	
350. B/A0859 [Amount: 0 deposited] ANJESH KUMAR SINGH	7319/2005 Bar Council of	18/12/2005	1.Residence VILL BUDAITHA POST MUHAMMDALLA AZAMGARH	1.Residence	kumar_anjesh123@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
LT., SUGRIVA SINGH MDI 33 SEC I. JANKIPURAM LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09935576198	
351. B/A0863 [Amount: 0 deposited] ANJUM ARA	2439/2006 Bar Council of	15/06/2006	1.Residence C/O MOHD HASEEN H.N.E.IIIRD 848 SEC-I ALIGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
IRFAN SIDDIQUI AZAD NAGAR PRATAPGARH	UP		2.Office	2.Office 3.Mobile 09621280517	
352. B/A0864 [Amount: 0 deposited] ANJUM JAVED	4352/1994 Bar Council of	05/09/1994	1.Residence 68/170, 240 (NEW) CHHITWA PUR, PAJAWA LAL KUWAN, LUCKNOW-01	1.Residence	1)Proof of Practice is not enclosed.
LATE MOHD. SHAREEF KHAN ZEB TOWER NO. 1, STATION ROAD, HUSSAIN GANJ LUCKNOW 226001	UP		2.Office	2.Office 3.Mobile 9415786670	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 60

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
353. B/A0865 [Amount: 0 deposited] ANKIT AWASTHI	18438/2010 Bar Council of	25/12/2010	1.Residence E-2/311 VINAY KHAND-2 GOMTI NAGAR LUCKNOW-226010	1.Residence 09919521188	1)Proof of Practice is not enclosed.
VIDYADHAR AWASTHI	UP		2.Office 3.Chamber in High Court ROOM NO.01 OUDH BAR ASSOCIATION	2.Office 3.Mobile 09617861505	
354. B/A0866 [Amount: 0 deposited] ANKIT DIXIT	5134/2011 Bar Council of	18/09/2011	1.Residence 268/46/60KA, TAKIA CHAND ALI SHAH, RAM NAGAR AISHBAGH LKO.	1.Residence 9026841878	1)Proof of Practice is not enclosed.
AJAY PRAKASH DIXIT 10,GURU GOVIND SINGH MARKET ,KABIR HOTEL CHARBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 8400389004	
355. B/A0871 [Amount: 0 deposited] ANKIT SINGH	4474/2011 Bar Council of	07/09/2011	1.Residence 2/654,RASHMI KHAND ,NEAR BANGLA BAJAR ,LKO(UP)	1.Residence	ankitsingh717@gmail.com 1)Proper address proof is not enclosed as per the norms.
DHARM VIJAY SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court 41,LAWYERS CHAMBER	2.Office 3.Mobile 9454905566	
356. B/A0873 [Amount: 0 deposited] ANKITA SRIVASTAVA	4477/2005 Bar Council of	09/09/2005	1.Residence 126/43 5 B.N. ROAD KAISERBAGH LUCKNOW	1.Residence 05222201108	ankitarajSPK@G.mail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAJESH KUMAR SRIVASTAVA 40 KAISERBAGH LUCKNOW	UP		2.Office	2.Office 05222615799 3.Mobile 9453433176	
357. B/A0875 [Amount: 0 deposited] ANKUR SAXENA	7211/2003 Bar Council of	25/07/2003	1.Residence 81/84/3 SARVPALLI INFRONT L.M.S. INTER COLLEGE LUCKNOW	1.Residence 09696014374	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MR. VINOD KUMAR SAXENA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09580171271	
358. B/A0878 [Amount: 0 deposited] ANOOP CHANDRA SRIVASTAVA	1547/1996 Bar Council of	16/02/1996	1.Residence 567/805,NIRALA NAGAR,RAE BAREILLY	1.Residence	anoopadvocate2002@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SURESH CHANDRA SRIVASTAVA HIGH COURT BAR ASSOCIATION LKO BENCH LKO	UP		2.Office	2.Office 3.Mobile 9335394222	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 61

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
359. B/A0886 [Amount: 0 deposited] ANOOP KUMAR SHUKLA	6832/2005 Bar Council of	18/12/2005	1.Residence 14 PARA ROAD NEW COLONY RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KAUSHAL KISHORE SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9454191346	
360. B/A0887 [Amount: 0 deposited] ANOOP KUMAR SHUKLA	3338/1998 Bar Council of	24/09/1998	1.Residence H.NO.3 SHYAM BIHAR COLONY PRITINAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI SHIV KUMAR SHUKLA 57 NADAN MOHAL ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450640931	
361. B/A0888 [Amount: 0 deposited] ANOOP KUMAR SINGH	3973/1993 Bar Council of	28/08/1993	1.Residence C-1018 INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
VIJAY BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 09839386028	
362. B/A0889 [Amount: 0 deposited] ANOOP KUMAR SINHA	881/2000 Bar Council of	23/01/2000	1.Residence 284, MUNNUGANJ GOLA, GOKARANNATH, KHERI	1.Residence	anopklko@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SANWAL PRASAD 1/9B PRIYADARSHINI COLONY SITAPUR ROAD, LUCKNOW	UP		2.Office	2.Office 9415171107 3.Mobile 9335744606	
363. B/A0890 [Amount: 0 deposited] ANOOP KUMAR SRIVASTAVA	1635/1981 Bar Council of	20/06/1981	1.Residence 1/253 VIBHAV KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222306929	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE U.S.SRIVASTAVA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 3	2.Office 3.Mobile 9335926897	
364. B/A0891 [Amount: 0 deposited] ANOOP KUMAR SRIVASTAVA	3857/1999 Bar Council of	14/04/1999	1.Residence KHALI SAHAI RAE BARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE MAHADEO PRASAD ALAM BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415091106	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 62

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
365. B/A0893 [Amount: 0 deposited] ANOO KUMAR TIWARI SRI S.L. TIWARI	4346/2009 Bar Council of UP	03/08/2009	1.Residence 881A GEETA PALLI ALAMBAGH LUCKNOW 2.Office	1.Residence 05222458755 2.Office 3.Mobile 08765453281)PHOTOGRAPH AFFIXED ON MAIN FORM IS NOT ENCLOS
366. B/A0894 [Amount: 0 deposited] ANOO KUMAR TRIVEDI SHRI SHYAM KARAN TRIVEDI AS ABOVE	2333/2003 Bar Council of UP	22/02/2003	1.Residence 94 DURGA BHAWAN KAPOOR LANE HAZRATGANJ LUCKNOW 2.Office	1.Residence 2.Office 05222235648 3.Mobile 09415435088	1)Proof of Practice is not enclosed.
367. B/A0896 [Amount: 0 deposited] ANOO RAJA SAXENA LATE HARI PRASAD SAXENA	1358/2000 Bar Council of UP	13/02/2000	1.Residence 12/13 INDIRA NAGAR SECTOR-12 LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335815208	anoo_csd@yahoo.com 1)Proof of Practice is not enclosed.
368. B/A0901 [Amount: 0 deposited] ANOO TRIPATHI G.S. TRIPATHI 144, JAI NARAIN ROAD, NEAR HUSAINGANJ KOTWALI LKO	4216/1998 Bar Council of UP	16/04/1998	1.Residence H.N.576,SEC-3,UDYAN-1 ELDECO-1,NEAR BANGLA BAZAR ASHIANA LKO 2.Office	1.Residence 9415517968 2.Office 9335303030 3.Mobile	advocate_anooatripathi@yahoo.com 1)Proof of Practice is not enclosed.)ENROLMNT YEAR &DATE WRONGLY MENTIONED IN FORM
369. B/A0902 [Amount: 0 deposited] ANOO VAJPAYEE SRI K.K.VAJPAYEE F- 1015 ,RAJAJIPURAM ,LUCKNOW.	8277/2003 Bar Council of UP	09/08/2003	1.Residence MOH- PATIA NEEM ,TOWN AND POST PALI DISTT.HARDOI 2.Office	1.Residence 9450386043 2.Office 9919886005 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ADDRESS PROOF IN SUPPORT OF LOCAL ADDRESS NOT
370. B/A0905 [Amount: 0 deposited] ANSHUL CHATURVEDI SRI J.P. CHATURVEDI	5688/2005 Bar Council of UP	25/09/2005	1.Residence SANJOY NAGER BACHHRAWAN RAEBARELI 2.Office	1.Residence 2.Office 3.Mobile 09651003672	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 63

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
371. B/A0907 [Amount: 0 deposited] ANSHUL NIGAM	4324/2009 Bar Council of	02/08/2009	1.Residence F-2354,RAJAJI PURAM LUCKNOW 226017	1.Residence 9454818294	nigam_anshul@yahoo.com 1)Proof of Practice is not enclosed.
MR.ASHOK KUMAR NIGAM DO	UP		2.Office 3.Chamber in High Court 49 3RD FLOOR	2.Office 3.Mobile	
372. B/A0914 [Amount: 0 deposited] ANSHUMAN SINGH	12647/2010 Bar Council of	04/09/2010	1.Residence A/1475/6 INDIRA NAGAR,LKO-226001	1.Residence	singh.anshuman91@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
DARA SINGH L-1/22,SECTOR-B ALIGANJ LKO	UP		2.Office	2.Office 3.Mobile 9984908491	
373. B/A0917 [Amount: 0 deposited] ANU PANDEY	1712/2008 Bar Council of	10/04/2008	1.Residence 319/40 CHORI WALI GALI CHOWK LUCKNOW	1.Residence	anupandey2007@yahoo.co.in 1)Proof of Practice is not enclosed.
J.N. PANDEY	UP		2.Office	2.Office 3.Mobile 09415958508	
374. B/A0919 [Amount: 0 deposited] ANUJ DAYAL	3435/2011 Bar Council of	20/07/2011	1.Residence HNO-4 SWAPNALOK COLONY KAMTA CHINHAT LKO.	1.Residence 8604982308	anujdayal123@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
SRI MAHENDRA DAYAL DO	UP		2.Office	2.Office 3.Mobile 9412846999	
375. B/A0923 [Amount: 0 deposited] ANUJ KUMAR	5018/2005 Bar Council of	25/09/2005	1.Residence ES2/694 SEC-F JANKIPURAM,LKO	1.Residence	1)Proof of Practice is not enclosed.
SATROHAN LAL AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION LIBRARY HALL	2.Office 3.Mobile 9839669733	
376. B/A0924 [Amount: 0 deposited] ANUJ KUMAR GARG	213/1988 Bar Council of	13/02/1988	1.Residence B-229 INDIRA NGAR LUCKNOW-16	1.Residence 05222346387	1)Mismatch in enrollment no. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
DR. N.K.GARG	UP		2.Office	2.Office 9415568675 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 64

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
377. B/A0928 [Amount: 0 deposited] ANUJ KUMAR SRIVASTAVA	4681/2001 Bar Council of	05/05/2001	1.Residence VILLAGE NAGAR CHAUGHWAN POST MAHONA PS ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
HAR GOVIND PRASAD	UP		2.Office	2.Office 3.Mobile 09506769592	
378. B/A0931 [Amount: 0 deposited] ANUJ SINGH TEJ BAHADUR SINGH	5250/2010 Bar Council of UP	26/04/2010	1.Residence E-22,ABRAR NAGAR, KALYANPUR, LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR EXTENTION, ROOM NO.-1,HIGH COURT, LUCKNOW	1.Residence 2.Office 3.Mobile 9839011698	anujsingh.highcourt@gmail.com)NO STAMP ON PROOF OF PRACTICE.
379. B/A0933 [Amount: 0 deposited] ANUJ VERMA	15420/2010 Bar Council of	01/10/2010	1.Residence H.NO.39 GIRJA BAGH UNNAO	1.Residence 09307577349	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI ASHOK KUMAR VERMA 162/34'K' ASTBAL CHARBHAG MALHIGANJ LUCKNOW	UP		2.Office	2.Office 05152820768 3.Mobile 09415933437	
380. B/A0935 [Amount: 0 deposited] ANUP KUMAR DIXIT	676/1996 Bar Council of	13/01/1996	1.Residence 256/364 KHAJUHA RAJENDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE DHANI RAM DIXIT	UP		2.Office	2.Office 3.Mobile 9935405772	
381. B/A0937 [Amount: 0 deposited] ANUP SRIVASTAVA	1801/1984 Bar Council of	27/04/1984	1.Residence 377/15 DURGA DIN ROAD SAADATGANJ LUCKNOW	1.Residence 9720039168	dr.deepmalas@yahoo.com 1)Proof of Practice is not enclosed.
SRI PERMESHWAR DAYAL DO	UP		2.Office 3.Chamber in High Court ROOM NO. 43 H.C.LUCKNOW	2.Office 9452465323 3.Mobile	
382. B/A0938 [Amount: 0 deposited] ANUP TRIPATHI	7400/2010 Bar Council of	27/06/2010	1.Residence B-2716 MOH & P.O. INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI LAXMI DHAR TRIPATHI	UP		2.Office P	2.Office 3.Mobile 9453267800	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 65

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
383. B/A0939 [Amount: 0 deposited] ANUP TRIVEDI	4913/2003 Bar Council of	03/05/2003	1.Residence 554/201 GA CHHOTA BARHA ALAMBAGH LUCKNOW	1.Residence 09532099933	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SHRI LAXMI NARAYAN TRIVEDI	UP		2.Office	2.Office 05222464279 3.Mobile 08009072525	
384. B/A0940 [Amount: 0 deposited] ANUPAM DIXIT	5545/2009 Bar Council of	13/09/2009	1.Residence 50 NOURANGABAD JODI BUGLOW LAKHIMPUR KHERI	1.Residence	advanupamdixit@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
RAM CHANDRA DIXIT PLOT NO.108 RAMASREYPUR NEAR HANUMAN TEMPLE	UP LUCKNOW		2.Office	2.Office 3.Mobile 09451364456	
385. B/A0944 [Amount: 0 deposited] ANUPAM KUMAR BAJPAI	6189/2001 Bar Council of	19/07/2001	1.Residence 5/17 VISHAL KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI SANTOSH KUMAR BAJPAI	UP		2.Office	2.Office 3.Mobile 09415473290	
386. B/A0947 [Amount: 0 deposited] ANUPAM MISRA	6269/2011 Bar Council of	30/10/2011	1.Residence R-216 UJALA APARTMENT SEC-20 INDIRA NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
PANKAJ DEO MISRA	UP		2.Office	2.Office 3.Mobile 9452760696	
387. B/A0948 [Amount: 0 deposited] ANUPAM PANDEY	3181/2005 Bar Council of	03/07/2005	1.Residence H.NO.610/207 KESHAV NAGAR COLONY NEAR SURABHI PUB.SCHOOL LKO	1.Residence 09336653567	anupampandey@gmail.com 1)Proof of Practice is not enclosed.
SARVESH KUMAR PANDEY SAME	UP		2.Office	2.Office 05222756177 3.Mobile 09455000971	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 66

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
388. B/A0949 [Amount: 0 deposited] ANUPAM SHUKLA	425/2002 Bar Council of	17/01/2002	1.Residence H.NO.322 SHANKAR SADAN GANDHI NAGAR UNNAO	1.Residence 0515-282327	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE VINOD SHANKAR SHUKLA	UP		2.Office 3.Chamber in High Court CH NO.-4 AWADH BAR ASSOCIATION HIGH COURT LKO.	2.Office 3.Mobile 9807763522	
389. B/A0951 [Amount: 0 deposited] ANUPAM SRIVASTAV SRI VIJAY KUMAR SRIVASTAVA AS ABOVE	432/2008 Bar Council of UP	29/08/2008	1.Residence B-46 NARAIN NAGAR RAVINA PAALI LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 08005331307)INCOMPLETE DOCUMENTATION
390. B/A0956 [Amount: 0 deposited] ANURADHA	4011/2005 Bar Council of	21/08/2005	1.Residence BULAKI ADDA NANDA KHERA TULSI COMPLEX TALKATORA ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9889354225	1)Applicants name is not mentioned in the address proof enclosed.)NO STAMP ON PROOF OF PRACTICE.
RADHEY SHYAM	UP				
391. B/A0958 [Amount: 0 deposited] ANURADHA GOYAL	6156/2000 Bar Council of	07/05/2000	1.Residence 1/88 VIRAM KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 05224075177 2.Office 3.Mobile 9335273408	anuradhagoyal2709@gmail.com 1)Proof of Practice is not enclosed.
CHANDRA PRAKASH GOYAL DO	UP				
392. B/A0960 [Amount: 0 deposited] ANURADHA SINGH	2193/1996 Bar Council of	09/03/1996	1.Residence H.NO.391/A RAIPUR RAJA JAIL ROAD, BAHRAICH 2.Office	1.Residence 2.Office 9792113766 3.Mobile 8953636288	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SANTOSH KUMAR SINGH M/2 48 SECTOR-C JANKIPURAM, LUCKNOW	UP				
393. B/A0963 [Amount: 0 deposited] ANURAG BHARDWAJ	13953/2000 Bar Council of	26/11/2000	1.Residence M-199 ASHIANA COLONY KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9415768291	banurag68@yahoo.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SH. TARSEM LAL SHARMA AS ABOVE	UP				

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 67

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
394. B/A0964 [Amount: 0 deposited] ANURAG DIXIT	5880/2003 Bar Council of	12/06/2003	1.Residence 414/239 KAI SARAI MALI KHAN CHOWK LUCKNOW	1.Residence	anurag.samadhan@gmail.com 1)Proof of Practice is not enclosed.
MR. DEVI SHANKER DIXIT SAMADHAN LEGAL ASSOCIATES ADJACENT KALICCHARAN MARKET LKO.	UP		2.Office	2.Office 3.Mobile 09839509773	
395. B/A0966 [Amount: 0 deposited] ANURAG KHANDELWAL	2987/2003 Bar Council of	09/03/2003	1.Residence 549/213 KA BARA BARHA ALAMBAGH LUCKNOW	1.Residence 05222463515	1)Proof of Practice is not enclosed.
S.D.KHANDELWAL ROSHNI LAW CHAMBER CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839072579	
396. B/A0968 [Amount: 0 deposited] ANURAG KUMAR MAURYA	6165/2007 Bar Council of	26/10/2007	1.Residence 457/49 DAULATGANJ BRAHMANI TOLA LUCKNOW	1.Residence	1)Mismatch in enrollment date.
RAM KUMAR MAURYA 457/49 DAULATGANJ BRAHMANI TOLA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838195544	
397. B/A0972 [Amount: 0 deposited] ANURAG KUMAR SRIVASTAV	7719/2010 Bar Council of	27/06/2010	1.Residence H-1/1 SEC-D L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI SATISH CHANDRA SRIVASTAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 08004424964	
398. B/A0974 [Amount: 0 deposited] ANURAG MISHRA	2369/2003 Bar Council of	22/02/2003	1.Residence C-1105 SECTOR-A MAHANAGAR LUCKNOW	1.Residence 05222333418	1)Proof of Practice is not enclosed.
LATE SRI DEVI SHANKER MISHRA AS ABOVE	UP		2.Office	2.Office 09369895619 3.Mobile 09044855923	
399. B/A0975 [Amount: 0 deposited] ANURAG MISRA	1768/2002 Bar Council of	17/02/2002	1.Residence 537BHA/BHARAT NAGAR, SITAPUR ROAD, LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
MAHA NAND MISHRA	UP		2.Office	2.Office 3.Mobile 9838499621	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 68

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
400. B/A0977 [Amount: 0 deposited] ANURAG PRAKASH SRIVASTAVA	2696/1986 Bar Council of	01/08/1986	1.Residence 4/272 VIBHAV KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
OM PRAKASH SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9935936122	
401. B/A0979 [Amount: 0 deposited] ANURAG SAHU	9858/2010 Bar Council of	25/07/2010	1.Residence 69 SHIVAJI MARG LUCKNOW	1.Residence	anu.june.07@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI ASHOK CHANDRA SAHU 1016 MADAN MOHAN MALVIYA MARG LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 9795576871 3.Mobile	
402. B/A0982 [Amount: 0 deposited] ANURAG SHUKLA	4498/2005 Bar Council of	09/09/2005	1.Residence 17 KANCHAN NAGAR KANCHANA BIHARI MARG KALYANPUR LUCKNOW	1.Residence	shuklawanurag@gmail.com 1)Proof of Practice is not enclosed.
SRI DINESH KUMAR SHUKLA 102-A CENTRAL BAS ASSOCIATION DISTT.COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450587304	
403. B/A0990 [Amount: 0 deposited] ANURAG SRIVASTAVA	6017/2011 Bar Council of	19/10/2011	1.Residence V-HARISHANKARPUR PO.PANSIPUR KUNDA PARATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHIV SHANKAR SRIVASTAVA	UP		2.Office 3.Chamber in High Court CH.NO.61	2.Office 3.Mobile 09453260736	
404. B/A0991 [Amount: 0 deposited] ANURAG SRIVASTAVA	2576/1988 Bar Council of	08/08/1988	1.Residence SURENDRA NATH SRIVASTAVA NARG LUCKNOW	1.Residence	anuragsri.adv@gmail.com 1)Mismatch in enrollment date.
LATE BHUPENDRA NATH SRIVASTAVA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 40	2.Office 05222617016 3.Mobile 9839025930	
405. B/A1001 [Amount: 0 deposited] ANWAR ALI	4164/2006 Bar Council of	04/09/2006	1.Residence 536/1045 NEW MADEHGANJ CHHOTI PAXARIA KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MASHOOQ ALI	UP		2.Office 3.Chamber in High Court CHAMBER NO.45 III FLOOR HIGH COURT LUCKNOW	2.Office 3.Mobile 09336783138	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 69

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
406. B/A1003 [Amount: 0 deposited] ANWAR JALIL	47/2009 Bar Council of	10/01/2009	1.Residence C/27 CIVIL LINES RAJU VISHAL TENT HOUSE WALI GALI BARABANKI	1.Residence 09415596861	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ABDUL JALIL 48 GULMOHAR COLONEY AISHBAGH ROAD NEAR MADHAVI PALACE LKO.	UP		2.Office	2.Office 09335091933 3.Mobile 09369992237	
407. B/A1004 [Amount: 0 deposited] ANWARUL HAQ SIDDIQUI	2219/1988 Bar Council of	24/04/1988	1.Residence H.NO.155-VIVEK KHAND-2 GOMTI NAGAR, LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
ZIAULLA SIDDIQUI	UP		2.Office 3.Chamber in High Court 54 HIGH COURT, LUCKNOW	2.Office 3.Mobile 9198807242	
408. B/A1008 [Amount: 0 deposited] APOORVA KUMAR CHAUDHARY	6614/2009 Bar Council of	24/10/2009	1.Residence 545KA/NB 011 DOCTOR KHERA, 'RARA' RAJAJIPURAM LKO	1.Residence 9889269669	apoorva834ever@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI ANANT RAM CHUADHARY ROOM NO.4 OUDH BAR ASSOCIATION LKO	UP		2.Office	2.Office 3.Mobile 9415454763	
409. B/A1011 [Amount: 0 deposited] APURVA KUMAR	93/1988 Bar Council of	13/02/1988	1.Residence C-1078/A MAHANAGAR, LKO	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SURESH CHANDRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9838523987	
410. B/A1012 [Amount: 0 deposited] AQUEEL AHMAD KHAN	14650/1999 Bar Council of	04/08/1999	1.Residence H.NO.1639 INDIRA NAGAR MAIN ROAD RAE BARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
KHALIL AHMAD KHAN INDIRA NAGAR KALONI	UP		2.Office	2.Office 3.Mobile 09918995944	
411. B/A1014 [Amount: 0 deposited] ARBIND KUMAR SINGH	12176/2003 Bar Council of	14/12/2003	1.Residence KHANPUR SULTANPUR	1.Residence 9044151064	umarbindsingh@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAMADAR SINGH SECTOR-I E-III 826 ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451304324	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 70

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
412. B/A1016 [Amount: 0 deposited] ARCHANA CHUAHAN	5910/2011 Bar Council of	11/04/2012	1.Residence MOH.MUNNU GANJ,GOLA GOKRAN NATH,LAKHIMPURKHERI	1.Residence 8604109329	adv.archanachauhan@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment date.
HUSNAND NAME - PUSHPENDRA SINGH RATHORE	UP		2.Office 3.Chamber in High Court OUDH BAR	2.Office 3.Mobile 9450043334	
413. B/A1017 [Amount: 0 deposited] ARCHANA GAUTAM	1330/2010 Bar Council of	13/02/2010	1.Residence H.NO. 2/502 SARVODYA NAGAR SHUKLAGANJ DISTT. UNNAO	1.Residence	sushili.adv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Local Address proof is not enclosed.
SIYARAM GAUTAM H.NO. 2/502 SARVODYA NAGAR SHUKLAGANJ GANGAHAT UNNAO	UP		2.Office	2.Office 3.Mobile 9451186872	
414. B/A1019 [Amount: 0 deposited] ARCHANA SINGH NAVAL KISHOR SINGH 105/133,FOOLBAGH HUSSAINGANJ, LUCKNOW	3020/2010 Bar Council of UP	28/03/2010	1.Residence JAITAPUR, SAHJOURA, RAEBARELI 2.Office 3.Chamber in High Court SINGH LAYAB CHAMBER,COLLECTRATE COMPOUND, KAISERBAGH, LKO	1.Residence 2.Office 3.Mobile 9473909998	singharc.23@gmail.com)PHOTOGRAPH NOT ATTESTED.
415. B/A1023 [Amount: 0 deposited] ARCHANA VERMA	14737/2010 Bar Council of	20/09/2010	1.Residence 549/250 BARA BARHA ALAMBAGH LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM PRASAD VERMA	UP		2.Office	2.Office 3.Mobile 09307703953	
416. B/A1025 [Amount: 0 deposited] ARCHANA GUPTA	2306/2007 Bar Council of	20/05/2007	1.Residence VILL. & POST MAAL MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MRITUNJAYA GUPTA	UP		2.Office	2.Office 3.Mobile 9935037937	
417. B/A1026 [Amount: 200 deposited] ARIF KHAN	10237/1999 Bar Council of	31/05/1999	1.Residence VILL.DHAMOULA POST MOHAMMADI DISTT. KHIRI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI BASHEER KHAN 610/448B.KESHAV NAGAR SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 07388186191	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 71

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
418. B/A1027 [Amount: 0 deposited] ARIF NISAMUDDIN KHAN	11316/2010 Bar Council of	05/08/2010	1.Residence 4/388 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
NISAMUDDIN	UP		2.Office	2.Office 3.Mobile 9411214045	
419. B/A1028 [Amount: 0 deposited] ARIVIND KUMAR	710/2000 Bar Council of	23/01/2000	1.Residence VILL DAUDPUR TAHSEEL MALIHABAD P.S. MALIJABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRIKA PRASAD	UP		2.Office	2.Office 3.Mobile 09839463518	
420. B/A1030 [Amount: 0 deposited] ARJUN KUMAR KAUSHAL	7656/2006 Bar Council of	16/12/2006	1.Residence V/P RANIGANJ DISTT. SULTANPUR	1.Residence 09889970824	arjun.1569@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GANESH PRASAD KAUSHAL 16/3 NAND BHAWAN SAROJINI NAIDU MARG LUCKNOW	UP		2.Office	2.Office 3.Mobile 09721569181	
421. B/A1032 [Amount: 0 deposited] ARJUN MISHRA	4895/2011 Bar Council of	18/09/2011	1.Residence PLOTNO.43 BAJANG NAGAR KALAYANPUR LUCKNOW	1.Residence 09415787036	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.)ENROLLMENT NUMBER NOT MENTIONED ON MAIN FORM.
SHRI KUNJ BIHARI MISHRA	UP		2.Office	2.Office 3.Mobile 08604060906	
422. B/A1033 [Amount: 0 deposited] ARJUN PRAKASH SINGH	1734/2001 Bar Council of	28/02/2001	1.Residence VILL & POST ARJUNPUR P.S. ITAUNJA TEHSIL B.K.T. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI PRAKASH SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415934860	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 72

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
423. B/A1035 [Amount: 0 deposited] ARJUN SINGH	4214/2000 Bar Council of	03/03/2000	1.Residence VILLAGE TARAPUR POST KASARA TEHSIL AMETHI DIST C.S.M.NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE UDAY RAJ SINGH VILLATE TARAPUR POST KASARA TEHSIL AMETHI DIST C S M NAGAR	UP		2.Office 3.Chamber in High Court CHAMBER NO 33 HIGH COURT LUCKNOW	2.Office 3.Mobile 09450921912	
424. B/A1039 [Amount: 0 deposited] ARJUN SINGH	7054/1995 Bar Council of	29/10/1995	1.Residence VILL. & POST HAGIPUR DISTT. HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GOBARE RAIDAS MANDIR BHAWAN BARA CHAND GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09936406271	
425. B/A1040 [Amount: 0 deposited] ARJUN SINGH CHAUHAN	2178/2009 Bar Council of	29/03/2009	1.Residence VILL.& POST BHAULI BAKHSHI KA TALAB DISTT. LUCKNOW-227202	1.Residence 9454709090	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUBEDAR SINGH CHAUHAN C/O RAM KUMAR MISHRA 7/147 RAJNI KHAND SHARDA NAGAR LKO.	UP		2.Office 3.Chamber in High Court OUDH BAR ROOM NO.1	2.Office 3.Mobile 9454709091	
426. B/A1042 [Amount: 0 deposited] ARJUNENDRA	5546/2010 Bar Council of	23/05/2010	1.Residence 4813 RAIDOPUR NEW COLONY NYAY MARG AZAMGARH	1.Residence	ARUNENDRA01@GMAIL.COM 1)Proper address proof is not enclosed as per the norms.
VIJAY PRATAP 2/392 VIVEK KHAND GOMATI NAGAR LKO.UP	UP		2.Office	2.Office 3.Mobile 9415007097	
427. B/A1048 [Amount: 0 deposited] ARSHAD ULLAH	1586/1983 Bar Council of	12/03/1983	1.Residence 442/84 RADHAGRAM JANRALGANJ COLONY THAKURGANJ LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE HAJI NAEEM ULLAH 442/84 RADHAGRAM JANRALGANJ COLONY THAKURGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9305184533	
428. B/A1050 [Amount: 0 deposited] ARTI GUPTA GIRENDRA SINGH	3726/2000 Bar Council of UP	03/03/2000	1.Residence 372/17 K SAMRAHI ROAD SAADATGANJ LUCKNOW 2.Office	1.Residence 9307554733 2.Office 3.Mobile 8922858609)FATHER'S NAME NOT ACCORDING TO THE MAIN FORM

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 73

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
429. B/A1059 [Amount: 0 deposited] ARUN KUMAR	3754/1999 Bar Council of	14/04/1999	1.Residence 4/181 AMRPALI YOJNA AVAS VIKAS COLONY HARDOI ROAD LUCKNO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AMBIKA PRASAD SHUKLA SIHARI KHURD SIHARI SARDAHA BASTI	UP		2.Office	2.Office 3.Mobile 9415424340	
430. B/A1061 [Amount: 600 deposited] ARUN KUMAR	5122/2009 Bar Council of	13/09/2009	1.Residence VILL. MANJHI RAGHUNATHPUR MALL LUCKNOW	1.Residence 09305244015	arunyadav855@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GOVIND PRASAD	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 56	2.Office 3.Mobile 09455383934	
431. B/A1062 [Amount: 0 deposited] ARUN KUMAR	12701/2010 Bar Council of	04/09/2010	1.Residence 588K/47 HIMALIYAN COLONY DEVI KHERA TELIBAGH LKO	1.Residence	arun.k.1984@rediffmail.com 1)Proof of Practice is not enclosed.
MOTI LAL LGF 36 KUSUM PLAZA NISATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 7860873093	
432. B/A1063 [Amount: 0 deposited] ARUN KUMAR	7071/2011 Bar Council of	13/11/2011	1.Residence VILL.KASBALATEEPUR POST SANGRAMGARH DISTT. PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI. RAM DULAREY H.NO. E-35 SECTOR M-1 LDA COLONY KANPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court EXT. ROOM NO.1 OUDH BAR ASSCI. LUCKNOW	2.Office 3.Mobile 09452467077	
433. B/A1064 [Amount: 0 deposited] ARUN KUMAR	4744/2004 Bar Council of	01/08/2004	1.Residence 179/1/8 NAVAL ASHRAM BAROOD KHANA GOLA GANJ LUCKNOW	1.Residence 08896787501	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI RAM UPADHYAY	UP		2.Office	2.Office 3.Mobile 09335259902	
434. B/A1066 [Amount: 0 deposited] ARUN KUMAR CHAUHAN	1681/1989 Bar Council of	26/02/1989	1.Residence VILL.BHAULI P.O. BAKSHI KA TALAB LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DURGA BAX SINGH 556/85 KMA ALAM BAG SUJANPURA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415181913	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 74

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
435. B/A1068 [Amount: 0 deposited] ARUN KUMAR DUBEY	15832/2010 Bar Council of	10/10/2010	1.Residence 538GHA/24 PATAURAGANJ LUCKNOW	1.Residence 9453636477	1)Proof of Practice is not enclosed.
CHANDRA BHAN DUBEY DO	UP		2.Office	2.Office 05222743670 3.Mobile 9936070087	
436. B/A1078 [Amount: 0 deposited] ARUN KUMAR MISHRA	1835/2006 Bar Council of	11/05/2006	1.Residence VILL. MISHRAULI POST PARWARBHARI BHITI DISTT. AMBEDKAR NAGAR	1.Residence 9415717502	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI BABU RAM MISHRA 26 SHANKAR NAGAR NIRALA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court MEETING HALL AUDH BAR ASSOCIATION	2.Office 05222789026 3.Mobile 9795555510	
437. B/A1079 [Amount: 0 deposited] ARUN KUMAR MISRA	5558/2010 Bar Council of	23/05/2010	1.Residence H.NO.5/185 RUCHI KHANDI SHARDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SH. RAJENDRA NATH MISRA	UP		2.Office	2.Office 3.Mobile 09415755563	
438. B/A1084 [Amount: 600 deposited] ARUN KUMAR PANDEY	8538/2002 Bar Council of	19/10/2002	1.Residence PLOT NO. 4S, SURYA COLONY, SHAHPUR CHINHAT LUCKNOW 226028	1.Residence 9413605675	1)Applicants name is not mentioned in the address proof enclosed.
SRI SURESHWER DUTT PANDEY PLTO NO. 4S, SURYA COLONY, SHAHPUR CHINHAT LUCKNOW 226028	UP		2.Office 3.Chamber in High Court ROOM NO. 3 AUVADH BAR EXTENSION	2.Office 3.Mobile 9415717372	
439. B/A1085 [Amount: 0 deposited] ARUN KUMAR PANDEY	156/1989 Bar Council of	08/01/1989	1.Residence 555K/274K SHIV VIHAR COLONY KANAUSI MANAK NAGAR LUCKNOW	1.Residence 09450642752	1)Mismatch in enrollment no.
LATE UDAI NARAYAN PANDEY 5B/C-11 VRINDAVAN YOJANA TELIBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450642752	
440. B/A1090 [Amount: 600 deposited] ARUN KUMAR SHUKLA	815/2001 Bar Council of	07/03/2001	1.Residence VILL. POST ISMAILA DISTT GONDA U.P.	1.Residence 9839392139	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.)ENROLMNT DATE IS WRONGLY MENTIONED IN FORM
ACHYUTA NAND SHUKLA 41 HIMCITY PART-1 DEVA ROAD CHINHAT LKO.	UP		2.Office 3.Chamber in High Court ROOM NO.3, NEW AWADH BAR LUCKNOW	2.Office 3.Mobile 9415773369	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 75

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
441. B/A1091 [Amount: 0 deposited] ARUN KUMAR SHUKLA	768/1994 Bar Council of	21/02/1994	1.Residence LOCAL H.NO.5B-E19 VRINDAVAN YOJNA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
SRI RAM CHANDRA SHUKLA PERMANENT -602 PRAKASH NAGAR AVANTIKA COMPLEX RAE BARELI	UP		2.Office	2.Office 3.Mobile 9621444941	
442. B/A1093 [Amount: 0 deposited] ARUN KUMAR SINGH	848/2007 Bar Council of	10/02/2007	1.Residence 1/17 VIKAS NAGAR LUCKNOW	1.Residence 9415063069	1)Mismatch in enrollment date.
RAM MURAT SINGH DO.	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HALL	2.Office 3.Mobile	
443. B/A1095 [Amount: 0 deposited] ARUN KUMAR SINGH	2516/1989 Bar Council of	14/05/1989	1.Residence 495/48B MAYA NAGAR NEAR SHANKER NAGAR CHAURAHA DALIGANJ LKO.	1.Residence	1)Proper address proof is not enclosed as per the norms.) (RECIPT OF ADHAR ENCLOSED).
AKSHAYAI KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 9450112458	
444. B/A1103 [Amount: 0 deposited] ARUN KUMAR SRIVASTAVA	8557/2009 Bar Council of	25/11/2009	1.Residence ESIB/108 SITAPUR ROAD YOJNA JANKIPURAM LUCKNOW	1.Residence 09532655731	arunkumar.kumar62@yahoo.com 1)Proof of Practice is not enclosed.
RAJESH CHANDRA SRIVASTAVA	UP		2.Office 3.Chamber in High Court OUDHBAR ASSO. ROOM NO.1 EXT. BUILDING	2.Office 3.Mobile 09450149527	
445. B/A1105 [Amount: 0 deposited] ARUN KUMAR SRIVASTAVA	3212/2010 Bar Council of	28/03/2010	1.Residence C-417 INDIRA NAGAR LUCKNOW	1.Residence 05222347465	1)Proof of Practice is not enclosed.
BANWARI LAL	UP		2.Office	2.Office 3.Mobile 9454282024	
446. B/A1106 [Amount: 600 deposited] ARUN KUMAR TIWARI	5902/2004 Bar Council of	22/08/2004	1.Residence PLOT-26 KANTIPURAM PHASE-I KANCHANPUR MATIYANI DEVA ROAD LKO	1.Residence 7376677070	anip2010@rediffmail.com 1)Applicants name is not mentioned in the address proof enclosed.
LATE RAM NAYAK TIWARI PLOT-26 KANTIPURAM PHASE-1 KANCHANPUR MATIYANI DEVA ROAD LKO	UP		2.Office	2.Office 3.Mobile 9670632100	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 76

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
447. B/A1107 [Amount: 0 deposited] ARUN KUMAR TIWARI	4513/2005 Bar Council of	09/09/2005	1.Residence 536 KA/118 MAKKAGANJ TRIVENI NAGAR-I LUCKNOW	1.Residence 9450024798	1)Proper address proof is not enclosed as per the norms.
DASHRATH PRASAD TIWARI 536 KA/118 MAKKAGANJ TRIVENI NAGAR-I LUCKNOW	UP		2.Office	2.Office 3.Mobile 9198809092	
448. B/A1108 [Amount: 0 deposited] ARUN KUMAR TIWARI	5946/1994 Bar Council of	09/10/1994	1.Residence DHARAMPUR POST ITAUNJA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM PAL TIWARI	UP		2.Office	2.Office 3.Mobile 09415195606	
449. B/A1109 [Amount: 0 deposited] ARUN KUMAR TRIPATHI	5178/1999 Bar Council of	25/04/1999	1.Residence R/NO 554/201(K)CHHOTA BARHA SHANTI NAGAR ALAMBAGH LUCKNOW	1.Residence 07800257008	1)Applicants name is not mentioned in the address proof enclosed.
SRI BRAHMA DUTTA TRIPATHI VILL.UMRADA P/O JETHWARA DISTT. PRATAPGARH	UP		2.Office	2.Office 3.Mobile 09453181853	
450. B/A1110 [Amount: 600 deposited] ARUN KUMAR TRIPATHI	3372/1984 Bar Council of	11/09/1984	1.Residence VILL. KURADEEH RANIGANJ PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
UMA DUTT TIWARI 521/118 UNCHI PULIA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453834520	
451. B/A1111 [Amount: 0 deposited] ARUN KUMAR TRIPATHI	6063/2005 Bar Council of	23/10/2005	1.Residence D-37 VINAY NAGAR KRISHNA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE P.S. TRIPATHI	UP		2.Office	2.Office 08563050550 3.Mobile 09415638384	
452. B/A1113 [Amount: 0 deposited] ARUN KUMAR VERMA	13529/2010 Bar Council of	04/09/2010	1.Residence DASAHRABAG BARABANKI	1.Residence 05248221100	arunadvlko@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
HARI BANSH KISHOR VERMA 631/212 AJAY NAGAR KAMTA CHINHAT LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 4 OUDH BAR EXT.	2.Office 3.Mobile 9453834012	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 77

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
453. B/A1114 [Amount: 0 deposited] ARUN KUMAR VERMA	7782/2004 Bar Council of	24/10/2004	1.Residence 11/440 VIKAS NAGAR LUCKNOW	1.Residence 05226500192	1)Proof of Practice is not enclosed.
SHRI RAJ BAHADUR VERMA 10 MANDIR MARG MAHANAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451051631	
454. B/A1118 [Amount: 0 deposited] ARUN PRAKASH SRIVASTAVA	5859/2007 Bar Council of	14/09/2007	1.Residence E-2380 RAJA JI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI MANOJ PRAKASH SRIVASTAVA ROOM NO. 111 CITI HOTEL B.N. ROAD LAL BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839288294	
455. B/A1123 [Amount: 0 deposited] ARUN TANDON	1054/1993 Bar Council of	05/03/1993	1.Residence F-1/6 PAPER MILL COLONY NISHATGANJ LUCKNOW	1.Residence 9839018687	aruntandon@rediffmail.com 1)Proof of Practice is not enclosed.
LATE V.N.TANDON DO	UP		2.Office	2.Office 9415546825 3.Mobile 9044522578	
456. B/A1128 [Amount: 600 deposited] ARUNENDRA NATH MISHRA	7887/2004 Bar Council of	24/10/2004	1.Residence 68/326, LALKUAN, CHHITWAPUR PAJAWAN, LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
JITENDRA NATH MISHRA	UP		2.Office 3.Chamber in High Court OUDH BAR EXTENSION	2.Office 9452235806 3.Mobile 9044243744	
457. B/A1139 [Amount: 0 deposited] ARVIND KUMAR	4007/1996 Bar Council of	12/04/1996	1.Residence D-14 SEC-F KAPOORTHALA BAGH ALIGANJ LUCKNOW	1.Residence 09807193215	1)Proof of Practice is not enclosed.
SRI P.C. SAXENA AS ABOVE	UP		2.Office	2.Office 05222322282 3.Mobile 09450279191	
458. B/A1140 [Amount: 600 deposited] ARVIND KUMAR	4063/1990 Bar Council of	08/09/1990	1.Residence VILL.RAICHANDA POST SAMAN DISTT. MANPURI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAGHU NATH SINGH	UP		2.Office	2.Office 3.Mobile 09936406389	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 78

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
459. B/A1142 [Amount: 0 deposited] ARVIND KUMAR	6072/2006 Bar Council of	26/11/2006	1.Residence H.547/P/8 GHAZI HAIDERCANAL E BLOCK RAJAJIPURAM LUCKNOW	1.Residence 09838701417	1)Mismatch in enrollment date.
SRI SHANKER RAM	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 07860290830	
460. B/A1143 [Amount: 0 deposited] ARVIND KUMAR	6115/2002 Bar Council of	14/09/2002	1.Residence L-II-104 SECTOR-G LDA COLONY KANPUR ROAD LUCKNOW	1.Residence 05226457098	1)Proof of Practice is not enclosed.
JAG PATI RAM	UP		2.Office	2.Office 3.Mobile 7275696217	
461. B/A1147 [Amount: 0 deposited] ARVIND KUMAR GUPTA KRISHAN GOPAL GUPTA 5-100/2 SHAKTI NAGAR LUCKNOW	1274/2004 Bar Council of UP	27/08/2004	1.Residence 1/55 BAJAJA FATEHGARH FARRUKHABAD 2.Office 3.Chamber in High Court CHAMBER NO. 33	1.Residence 05226525258 2.Office 3.Mobile 9453192626)BAR COUNCIL CERTIFICATE IS OF DELHI.
462. B/A1148 [Amount: 0 deposited] ARVIND KUMAR JAISWAL	9068/2004 Bar Council of	27/11/2004	1.Residence 152 RAYENDRA SANYAL ROAD MAQBOOL GANJ LUCKNOW	1.Residence 09935294632	1)Proof of Practice is not enclosed.
SRI VISHNU NARAYAN JAISWAL ABOVE	UP		2.Office	2.Office 3.Mobile 09918133331	
463. B/A1155 [Amount: 0 deposited] ARVIND KUMAR MISHRA	6941/2008 Bar Council of	30/11/2008	1.Residence VILL.BAHORKPUR POST ANAPUR GAURIGANJ DISTT. C.S.M. NAGAR	1.Residence 09451776082	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM DULARE MISHRA SEC-5/789 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09005469287	
464. B/A1160 [Amount: 0 deposited] ARVIND KUMAR PANDEY VANSHI DHAR PANDEY C-19 SHAKTI NAGAR INDIRA NAGAR LUCKNOW	7872/2004 Bar Council of UP	24/10/2004	1.Residence C-19 SHAKTI NAGAR INDIRA NAGAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 59	1.Residence 2.Office 3.Mobile 9450360981)PHOTOGRAPH IS NOT SELF ATTESTED.
465. B/A1161 [Amount: 600 deposited] ARVIND KUMAR PANDEY	1861/1992 Bar Council of	02/03/1992	1.Residence VILL & POST.RAMAPUR PO.RAMAPUR,GOSANINGANJ DISTT.FAIZABAD	1.Residence 7275283954	advocatearvindpandey@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA SHEKHAR PANDEY 18 C HARSHITA COMPLEX SHAKT NAGAR ,LUCKNOW.	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION,CONFERENCE HALL,HIGH COURT,GATE NO.3	2.Office LUCKNOW. 3.Mobile 9919007410	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 79

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
466. B/A1162 [Amount: 0 deposited] ARVIND KUMAR PANDEY	8268/2000 Bar Council of	16/06/2000	1.Residence E-604 HALWASIA ENCLAVE FAIZABAD ROAD INDRA NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI DEGEE CHANDRA PANDEY	UP		2.Office	2.Office 05222350055 3.Mobile 09415408868	
467. B/A1164 [Amount: 0 deposited] ARVIND KUMAR PANDEY	4987/2001 Bar Council of	20/05/2001	1.Residence PLOT NO.133 KESAV NAGAR NEAR SURBHI SCHOOL SITAPUR ROAD LKO.	1.Residence 09450383849	arvindpandey31@rediffmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SRI NEMENDRA PANDEY	UP		2.Office	2.Office 3.Mobile 09889653838	
468. B/A1165 [Amount: 0 deposited] ARVIND KUMAR PANDEY	2472/1994 Bar Council of	11/06/1994	1.Residence 18 B.L. LAIN NEW COLONY ZIYAMAE HAZRATGANJ LUCKNOW-226001	1.Residence 05222208618	1)Proof of Practice is not enclosed.
BHAGVATI PRASAD PANDEY	UP		2.Office	2.Office 3.Mobile 9415083159	
469. B/A1172 [Amount: 0 deposited] ARVIND KUMAR SINGH	428/1997 Bar Council of	13/09/1997	1.Residence 501/115 KESHRIPUR KABADIA PURWA DALIGANJ LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE GURU PRASAD SINGH	UP		2.Office	2.Office 3.Mobile 9336497078	
470. B/A1173 [Amount: 0 deposited] ARVIND KUMAR SINGH	7103/2008 Bar Council of	30/11/2008	1.Residence VILL SAHIJANA POST SANDI DISTT HARDOI	1.Residence	advarvindsingh@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
S/O YOGENDRA NATH SINGH 537/15 GHA SRINAGAR COLONY SITAPUR RD, LKO	UP		2.Office 3.Chamber in High Court	2.Office 9455705867 3.Mobile	
471. B/A1174 [Amount: 0 deposited] ARVIND KUMAR SINGH CHAUHAN SRI RAM PAL SINGH	1710/1996 Bar Council of UP	08/03/1996	1.Residence B-2/356 VISHAL KHAND 2 GOMTI NAGAR LUCKNOW 226010 2.Office 3.Chamber in High Court OUDH BAR [KVIN KARIDORE]H.C.LUCKNOW	1.Residence 05222391340 2.Office 9415459174 3.Mobile 9451134158)ENROLMENT NO IN OBA IS NOT MENTIONED(POP)

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 80

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
472. B/A1178 [Amount: 0 deposited] ARVIND KUMAR SRIVASTAVA	2939/1991 Bar Council of	24/07/1991	1.Residence 1-15-1/58 SEC-A SITAPUR ROAD SCHEME JANKIPURAM LUCKNOW	1.Residence	srivastavaarvindkuamr@yahoo.com 1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
SRI DATA RAM SRIVASTAVA BAZAR LANE CHOWRAHA LALBAGH LUCKNOW	UP		2.Office	2.Office 05224108160 3.Mobile 08009957474	
473. B/A1179 [Amount: 0 deposited] ARVIND KUMAR TIWARI	2324/2004 Bar Council of	16/05/2004	1.Residence KHASARA/PLOT NO.1066/1 ASHUTOSH NAGAR P.S. KRISHNA NAGAR LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI FAUZDAR TIWARI SAME	UP		2.Office	2.Office 3.Mobile 09415571733	
474. B/A1180 [Amount: 0 deposited] ARVIND KUMAR UPADHYAY	7739/2003 Bar Council of	09/08/2003	1.Residence DIDISIYA KALA PURE MANNI PURWA MANGURU BAZAR GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJ KISHOR UPADHYAY L-1/45 NEW HOUSING COLONY ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451979626	
475. B/A1181 [Amount: 0 deposited] ARVIND KUMAR VERMA	5015/2006 Bar Council of	11/11/2006	1.Residence ES1/1762 SECTOR A SITAPUR RAOD YOJNA ALIGANJ LUCKNOW	1.Residence 9450373601	1)Applicants name is not mentioned in the address proof enclosed.
HEM NATH VERMA	UP		2.Office	2.Office 9335249000 3.Mobile 9335542722	
476. B/A1182 [Amount: 0 deposited] ARVIND KUMAR VERMA	7853/2006 Bar Council of	31/12/2006	1.Residence B-2423 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
PARAS NATH	UP		2.Office	2.Office 3.Mobile 9450452104	
477. B/A1186 [Amount: 0 deposited] ARVIND MISHRA	381/1999 Bar Council of	28/01/1999	1.Residence 5/1009 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence 09919499154	ms.arvindlaw@rediffmail.com 1)Local Address proof is not enclosed.
BHAGWAN MISHRA 5/1009 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415526836	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 81

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
478. B/A1187 [Amount: 0 deposited] ARVIND MISRA	16475/1999 Bar Council of	23/08/1999	1.Residence C-1105 SECTOR-A MAHANAGAR LUCKNOW	1.Residence	arvindmisra12@gmail.com 1)Proof of Practice is not enclosed.
LATE SRI DEVI SHANKER MISRA AS ABOVE	UP		2.Office	2.Office 05222333418 3.Mobile 09415014234	
479. B/A1188 [Amount: 0 deposited] ARVIND MOHAN	4150/1999 Bar Council of	16/04/1999	1.Residence ESIB 362 SEC-A SITAPUR ROAD YOJNA JANKIPURAM LKO	1.Residence	mohanrvind25@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SHANTI SARAN MISRA SAME AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9415084519	
480. B/A1190 [Amount: 0 deposited] ARVIND PANDEY	936/1996 Bar Council of	11/02/1996	1.Residence B-2097 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RADHE SHYAM PANDEY	UP		2.Office	2.Office 3.Mobile 9415461927	
481. B/A1192 [Amount: 0 deposited] ARVIND PRATAP SINGH	2578/2004 Bar Council of	16/05/2004	1.Residence BANGLOW NO. 3 PAPER MILL COLONY NISHATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ATAR SINGH DO	UP		2.Office	2.Office 3.Mobile 9307415093	
482. B/A1199 [Amount: 0 deposited] ARVIND SRIVASTAVA	2440/1998 Bar Council of	24/07/1998	1.Residence A-2 GREEN HIGHT APPARTMENT LAL BAHADUR SASTRI MARG LUCKNOW	1.Residence	srivastava_arvind@hotmail 1)Proper address proof is not enclosed as per the norms.
JUSTICE S.P.SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9415235433	
483. B/A1202 [Amount: 0 deposited] ARVIND TRIPATHI	2547/2008 Bar Council of	11/07/2008	1.Residence 490/19K NAZEERGANJ DALIGANJ LUCKNOW 226020	1.Residence 9453944533	arvindtripathi.luck@gmail.com 1)Proper address proof is not enclosed as per the norms.
MR.RAJ KUMAR TRIPATHI	UP		2.Office 3.Chamber in High Court CHAMBER NO. C-56 HIGH COURT LUCKNOW	2.Office 3.Mobile 9044848220	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 82

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
484. B/A1203 [Amount: 0 deposited] ARVIND VIKRAM SINGH	6853/2007 Bar Council of	27/10/2007	1.Residence H.NO.4/96 ITAUNJA LUCKNOW	1.Residence	arvind.vikramtaunja@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
K.B. SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09026047812	
485. B/A1207 [Amount: 0 deposited] ASAD RAIS	911/2007 Bar Council of	10/02/2007	1.Residence 504/64 TAIGOREMARG DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAIS AHMAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09598577773	
486. B/A1209 [Amount: 0 deposited] ASEEM GOSWAMI	9118/2007 Bar Council of	30/12/2007	1.Residence 6-BHAIRON JI MANDIR GOLAGANJ LUCKNOW	1.Residence 05222614716	aseemri@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in enrollment no.
T.P.GOSWAMI KOTHI NO. 1 CHAKBAST ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335242387	
487. B/A1211 [Amount: 0 deposited] ASEEM SAMANT	1450/2009 Bar Council of	29/03/2009	1.Residence MUNSHI SHAMBHU DAYAL MARG PO AKBARPUR AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
RAM RATAN LAL SAMANT	UP		2.Office	2.Office 05224104399 3.Mobile 09453539279	
488. B/A1213 [Amount: 0 deposited] ASHA DEVI	5685/2003 Bar Council of	08/06/2003	1.Residence NEAR RAM LILA GATE MOHAMMADI LAKHIMPUR KHERI	1.Residence	asha_singh_2000@yahoo.co.in 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)THE CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT
RAM SAHAY SINGH NEW LADIES CHAMBER AVADH BAR HIGH COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 7668524676	
489. B/A1215 [Amount: 0 deposited] ASHEESH AGNIHOTRI MR. KRISHNA KANT AGNIHOTRI A-1/5 SECTOR A ALIGANJ LUCKNOW	1556/2000 Bar Council of UP	19/02/2000	1.Residence 521/4 BADA CHANDGANJ LUCKNOW 2.Office 3.Chamber in High Court ROOM NO.3 AWADH BAR EXT, HIGH COURT LUCKNOW	1.Residence 09450359409 2.Office 05222297150 3.Mobile 09839130375	ashishkragnihotri@gmail.com)ADDRESS PROOF IS NOT CLEAR. (ILLEGIBLE)

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 83

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
490. B/A1218 [Amount: 0 deposited] ASHESH KUMAR BAIDYA LATE S.C. BAIDYA	2783/1998 Bar Council of UP	19/08/1998	1.Residence H.NO. 545-KA/A-165 LAXMAN VIHAR PARA ROAD, RAJAJIPURAM LKO 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9450931165	1)Mismatch in enrollment date.
491. B/A1220 [Amount: 0 deposited] ASHHAD ALI SIDDIQUI LATE KAZIM ALI	3144/1992 Bar Council of UP	20/04/1992	1.Residence VILL.CHILLAWAN NEAR AMAUSI AIRPORT POST AMALISIAIRPORT LKO. 2.Office	1.Residence 2.Office 3.Mobile 09415913455	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
492. B/A1221 [Amount: 600 deposited] ASHID ALI LATE MAJID ALI ASTI ROAD BAKSHI KA TALAB LUCKNOW	2049/1985 Bar Council of UP	26/05/1985	1.Residence VILL. BARGADI BAKSHI KA TALAB LUCKNOW 2.Office	1.Residence 9695104760 2.Office 3.Mobile 9415796370	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
493. B/A1224 [Amount: 0 deposited] ASHISH BANSAL SRI G.K. AGARWAL 103 SHREE RAM APARTMENT NEW BERRY ROAD DALIBAGH LUCKNOW	1056/2004 Bar Council of UP	08/12/2004	1.Residence 17A/2 LAYAL ROAD PATRIKA MARG ALLAJABAD 211001 2.Office	1.Residence 05326451098 2.Office 05322623959 3.Mobile 09235669404	ashishalld1975@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
494. B/A1228 [Amount: 0 deposited] ASHISH GOSWAMI CHANDRA VEER GOSWAMI AS ABOVE	4532/2003 Bar Council of UP	12/04/2003	1.Residence E.D.1/137, L.D.A. COLONY KANPUR ROAD, LUCKNOW 2.Office	1.Residence 2.Office 9415760668 3.Mobile 9454164946	ashishgoswamiadv@gmail.com 1)Proof of Practice is not enclosed.
495. B/A1230 [Amount: 600 deposited] ASHISH KUAMR SHUKLA SH. SHIV MANGAL SHUKLA	4298/2006 Bar Council of UP	04/09/2006	1.Residence 279/13 PANDARIBA CHARBAGH, LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 43 C.S.C. BUILDING	1.Residence 2.Office 9415514548 3.Mobile	ashishshukla77@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 84

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
496. B/A1231 [Amount: 0 deposited] ASHISH KUMAR	1192/2002 Bar Council of	10/02/2002	1.Residence A 1401/11. INDRA NAGAR. LUCKNOW	1.Residence	ashishkumar2929@yahoo.com 1)Proper address proof is not enclosed as per the norms.
SHRAWAN KUMAR SRIVASTAVA A 1401/11 INDRA NAGAR. LUCKNOW	UP		2.Office 3.Chamber in High Court MANISH MATHUR ADV., CHAMBER NO 76 IV FLOOR	2.Office 9839075397 3.Mobile 9451535706	
497. B/A1232 [Amount: 0 deposited] ASHISH KUMAR	13571/2010 Bar Council of	04/09/2010	1.Residence VILL PO.SINGHAMOW POLICE STATION ITAUNJA DISTT LKO.UP.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SANTOSH KUMAR	UP		2.Office 3.Chamber in High Court CIVIL COURT OPPOSITR POLICE CHOUKI CIVIL COURT	2.Office 3.Mobile 8853933587	
498. B/A1233 [Amount: 0 deposited] ASHISH KUMAR	4749/2001 Bar Council of	05/05/2001	1.Residence C-913 INDIRA NAGAR LUCKNOW	1.Residence 05224000662	1)Proof of Practice is not enclosed.
RAM LAL	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 104	2.Office 3.Mobile 9335022614	
499. B/A1235 [Amount: 0 deposited] ASHISH KUMAR	14345/2000 Bar Council of	30/11/2000	1.Residence KAYASTHAN TOWN AMETHI DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SURAJ NARAYAN NIGAM AS ABOVE	UP		2.Office 3.Chamber in High Court 74 LAWYERS CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09935978390	
500. B/A1236 [Amount: 0 deposited] ASHISH KUMAR	4520/2008 Bar Council of	30/08/2008	1.Residence VILL.RAJAPUR,POST,ITAUNJA,DISTT-LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARISH VARDHAN MISHRA AWADH BAR	UP		2.Office	2.Office 3.Mobile 9532431950	
501. B/A1237 [Amount: 0 deposited] ASHISH KUMAR	7690/2009 Bar Council of	30/10/2009	1.Residence H.NO.17 SALEMPUR PATAURA, KAKORI, LUCKNOW	1.Residence	ashishkumar7690@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KRISHNA KUMAR	UP		2.Office	2.Office 3.Mobile 9889113947	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 85

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
502. B/A1239 [Amount: 0 deposited] ASHISH KUMAR AWASTHI	3574/2008 Bar Council of	04/08/2008	1.Residence DIXIT NAGAR TAHSIL COLONY P.O. GANDHI ASHRAM BBK.	1.Residence 9450278167	ashish77awasthi@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SANVALI PRASAD AWASTHI 532/KA 203 KA PANDEY TOLA DANDAIYA BAZAR ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL	2.Office 9044665936 3.Mobile	
503. B/A1242 [Amount: 0 deposited] ASHISH KUMAR DIXIT	6463/2008 Bar Council of	15/11/2008	1.Residence VILL. CHAINA POST RUSAINA TAHSIL MALIHABAD DISTT. LUCKNOW	1.Residence	mailto.ashishdixit@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAMAKANT DIXIT	UP		2.Office	2.Office 3.Mobile 09936410647	
504. B/A1246 [Amount: 0 deposited] ASHISH KUMAR MISHRA	1091/2008 Bar Council of	31/03/2008	1.Residence V.TADWARIYA PO.MEHDawal DISTT.SANTKABIR NAGAR	1.Residence 09889391647	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)NO STAMP ON PROOF OF PRACTICE.
BAL MUKUND MISHRA SEC.19/992 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453587493	
505. B/A1250 [Amount: 0 deposited] ASHISH KUMAR RASTOGI	15115/2010 Bar Council of	20/09/2010	1.Residence H.NO.2/940, KURMI TOLA-2,CITY BAR ABANKI, BARABANKI	1.Residence	ashishrastogi333@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHAMBHU DAYAL RASTOGI	UP		2.Office 3.Chamber in High Court JUNIOR ROOM OUDH BAR	2.Office 9807798007 3.Mobile 9935350051	
506. B/A1251 [Amount: 0 deposited] ASHISH KUMAR SHARMA	4884/2001 Bar Council of	20/05/2001	1.Residence 47 PURANA QUILA, LUCKNOW	1.Residence	sharma.ashish152@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
RAM PRAKASH SHARMA G-45, TEJ KUMAR PLAZA, HAZRATGANJ, LUCKNOW	UP		2.Office	2.Office 3.Mobile 8858863245	
507. B/A1254 [Amount: 0 deposited] ASHISH KUMAR SINGH	9972/2002 Bar Council of	16/11/2002	1.Residence VILL.VIKRAMPUR POST SUJAULIYA DISTT. SITAPUR	1.Residence 09450097132	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KALYAN SINGH 244/21 RAKABGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09307076299	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 86

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
508. B/A1257 [Amount: 0 deposited] ASHISH KUMAR SINGH	3895/1994 Bar Council of	11/08/1994	1.Residence RASHMI KHAND 2/700 SHARDA NAGAR YOJNA RAIBAREILLY ROAD LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
RAJ KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 8756836725	
509. B/A1260 [Amount: 0 deposited] ASHISH KUMAR SRIVASTAVA	4703/2011 Bar Council of	07/09/2011	1.Residence 10/7 POSTAL AND TELEGRAPH COLONY MALVIYA NAGAR AISHBAGH LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI SATYA PRAKASH SRIVASTAVA DO	UP		2.Office 3.Chamber in High Court	2.Office 9450367001 3.Mobile	
510. B/A1264 [Amount: 0 deposited] ASHISH KUMAR TRIPATHI	12697/2010 Bar Council of	04/09/2010	1.Residence H.NO.SS-1532 SEC-H P.O. L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 09936495050	trp.ashish@gmail.com 1)Proof of Practice is not enclosed.
KRISHNA KUMAR TRIPATHI D-9 SINDHU NAGAR KANPUR ROAD ALAMBAGH LUCKNOW	UP		2.Office	2.Office 05224025661 3.Mobile 07505495050	
511. B/A1266 [Amount: 0 deposited] ASHISH MISHRA	8506/2011 Bar Council of	07/12/2011	1.Residence "SADGAMAYA", 26-SHANKARPURI COLONY, KAMTA, CHINHAT, LUCKNOW-105	1.Residence	asd221987@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM DAYAL MISHRA 501 JURIS LAW FIRMS B-1 SARAN CHAMBER-1, 5 PARK ROAD LKO	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION ROOM EXTENSION	2.Office 05222236905 3.Mobile 7607457681	
512. B/A1270 [Amount: 0 deposited] ASHISH PANDEY	6179/2006 Bar Council of	01/12/2006	1.Residence 130 MALVIYA ESTATE VIJAY NAGAR KANPUR ROAD LUCKNOW-226023	1.Residence 05222470687	ashishpandey.net@gmail.com 1)Proof of Practice is not enclosed.
AVINASH CHANDRA PANDEY AS ABOVE	UP		2.Office	2.Office 08562960222 3.Mobile 09936992733	
513. B/A1274 [Amount: 0 deposited] ASHISH RAJ SHUKLA	591/2006 Bar Council of	17/12/2002	1.Residence 4/60 VIVEK KHAND GOMTI NAGAR LUCKNOW	1.Residence	ashishrshukla01@rediffmail.com 1)Mismatch in enrollment date.)BAR COUNCIL CERTIFICATE OF U.P. IS NOT ATTEST
RAJ BALI SHUKLA 5-B.K.K. APARTMENTS DALIBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415340756	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 87

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
514. B/A1277 [Amount: 0 deposited] ASHISH SHUKLA	4633/2009 Bar Council of	21/08/2009	1.Residence 71/25/38 KHA SRI SUDAMAPURI A.P.SEN ROAD CHARBAGH LUCKNOW	1.Residence	ashish8081984005@yahoo.com 1)Proof of Practice is not enclosed.
GYAN CHANDRA SHUKLA DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9473634425	
515. B/A1282 [Amount: 0 deposited] ASHISH TIWARI	9617/2010 Bar Council of	22/07/2010	1.Residence 9/10/15 PALKIKHANA CHOWK BAJAJA FAIZABAD	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RADHEYSHYAM TIWARI	UP		2.Office	2.Office 3.Mobile 09451315521	
516. B/A1287 [Amount: 0 deposited] ASHOK AGNIHOTRI	16955/2010 Bar Council of	27/10/2010	1.Residence B-20,VINAY NAGAR,MANAS NAGAR LKO. 226023	1.Residence	ashokagnihotrigyadoo.com 1)Proof of Practice is not enclosed.
LATE SRI RAM AGNIHOTRI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415017735	
517. B/A1289 [Amount: 0 deposited] ASHOK BHASIN	2667/2009 Bar Council of	26/04/2009	1.Residence E-III/841,SECTOR-I,ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SAIN DAS BHASIN AS ABOVE	UP		2.Office 3.Chamber in High Court GANPATI CHAMBERS,NEAR MULTISTOREY BLDG,CIVIL COURT,LKO	2.Office 9305882471 3.Mobile 833655729	
518. B/A1290 [Amount: 0 deposited] ASHOK GUPTA	9266/2003 Bar Council of	18/10/2003	1.Residence 68B N.E. RAILWAY LOCO COLONY MAVAIYA LUCKNOW	1.Residence 9473924946	1)Proof of Practice is not enclosed.
SUKAI PRASAD SAH RANJIT SINGH BUILDING TALKATORA ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court CIVIL COURT COMPOUND CIVIL COURT LUCKNOW	2.Office 3.Mobile 7275725376	
519. B/A1294 [Amount: 0 deposited] ASHOK KUMAR	1243/1995 Bar Council of	15/01/1995	1.Residence 538B/305 DEEN DAYAL NAGAR KHADRA SITAPUR ROAD LUCKNOW	1.Residence 09415757105	1)Proper address proof is not enclosed as per the norms.
LATE CHHOTAY LAL 538B/305 DEEN DAYAL NAGAR KHADRA SITAPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 1 OF OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 09415757105 3.Mobile 09415757105	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 88

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
520. B/A1298 [Amount: 0 deposited] ASHOK KUMAR	14395/2010 Bar Council of	20/09/2010	1.Residence VILL.CHAK (AMAWA) POST MAWAI, PARIYANA P.S.BANTHRA,LUCKNOW	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
SHRI KETAR ABOVE	UP		2.Office 3.Chamber in High Court CIVIL COURT COMPOUND, LUCKNOW	2.Office 3.Mobile 7607855778	
521. B/A1299 [Amount: 0 deposited] ASHOK KUMAR	13530/2010 Bar Council of	04/09/2010	1.Residence H.NO.138 VILL.MANI KA PURWA, POST TEJWAPUR P.S.LONIKATRA,BBK	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI RAM SUMIRAN	UP		2.Office	2.Office 3.Mobile 9651353721	
522. B/A1300 [Amount: 0 deposited] ASHOK KUMAR	4289/1989 Bar Council of	12/08/1989	1.Residence KHURDAHI BAZAR H/O MADAR MAU KHURD P.O. BAKKAS LUCKNOW	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI ARJUN YADAV	UP		2.Office	2.Office 3.Mobile 09415425650	
523. B/A1302 [Amount: 0 deposited] ASHOK KUMAR	8979/2001 Bar Council of	05/10/2001	1.Residence VILL. VDIAPUR AJHARA POST LALGANJ AJHARA DISTT. PRATAPGARH	1.Residence 9415963483	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
LATE MAHA DEO 8/88 RAJANI KHAND SHARADA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile	
524. B/A1305 [Amount: 0 deposited] ASHOK KUMAR	1782/2011 Bar Council of	07/03/2011	1.Residence 1055 SECTOR A, PKT. B, VASANT KUNJ NEW DELHI-110070	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI MUNSHI SINGH SANT	UP		2.Office	2.Office 3.Mobile 8726182595	
525. B/A1306 [Amount: 0 deposited] ASHOK KUMAR	7706/2005 Bar Council of	18/12/2005	1.Residence H.NO. 626 ARJUN PURWA LAKHIMPUR KHERI (HATHIPUR-2)	1.Residence	ashok_kumaradvocate@yahoo.co.in 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
RAM BHAROSEY	UP		2.Office 3.Chamber in High Court ROOM NO. 3	2.Office 9305302289 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 89

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
526. B/A1307 [Amount: 0 deposited] ASHOK KUMAR	3487/1994 Bar Council of	31/07/1994	1.Residence 9,CIVIL LINE ,LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHARMA HN.185,HIM CITY ,CHINHAT LKO	UP		2.Office	2.Office 3.Mobile 9936034575	
527. B/A1309 [Amount: 0 deposited] ASHOK KUMAR	3983/1992 Bar Council of	18/07/1992	1.Residence H.NO. 177/78K,SHANTI NAGAR,SAROJINI NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM RATAN COLLECTRATE COURT, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9198793041	
528. B/A1311 [Amount: 0 deposited] ASHOK KUMAR AGARWAL	869/1980 Bar Council of	01/06/1980	1.Residence 418/545 GARHI PEER KHAN LUCKNOW	1.Residence 05222408715	1)Proof of Practice is not enclosed.
LATE SHRI KAILASH CHAND AGARWAL	UP		2.Office	2.Office 3.Mobile 09839049539	
529. B/A1313 [Amount: 0 deposited] ASHOK KUMAR AWASTHI	9822/1999 Bar Council of	24/05/1999	1.Residence 43,SETH SUKKHULAL ROAD,SITAPUR(UP)	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SHIVA SHANKER LAL AWASTHI HIGH COURT BAR ASSOCIATION LKO	UP		2.Office	2.Office 3.Mobile 9919532132	
530. B/A1314 [Amount: 0 deposited] ASHOK KUMAR BANERJEE	387/1978 Bar Council of	13/02/1978	1.Residence 563/124, CHITRAGUPTA NAGAR ALAMBAGH, LUCKNOW	1.Residence 05222456078	1)Proof of Practice is not enclosed.
LATE DR. S.C. BANERJEE AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415456480	
531. B/A1323 [Amount: 0 deposited] ASHOK KUMAR DIXIT	1619/1986 Bar Council of	21/03/1986	1.Residence 255/57 KUNDARI RAKABGANJ LUCKNOW	1.Residence	1)Mismatch in enrollment date.
J.P.DIXIT DO	UP		2.Office	2.Office 3.Mobile 9918415494	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 90

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
532. B/A1324 [Amount: 0 deposited] ASHOK KUMAR DIXIT	7599/1994 Bar Council of	21/12/1994	1.Residence 538-II/491 ADARSHPURAM TRIVENI NAGAR-III SITAPUR ROAD LKO.	1.Residence	1)Proof of Practice is not enclosed.
SRI SURENDRA PRASAD DIXIT	UP		2.Office	2.Office 3.Mobile 09839361342	
533. B/A1326 [Amount: 0 deposited] ASHOK KUMAR DIXIT	7473/1992 Bar Council of	14/11/1992	1.Residence 538KA/210, TRIVENI NAGAR-III,SITAPUR ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
INDRA JEET DIXIT	UP		2.Office	2.Office 9335906551 3.Mobile 9935159006	
534. B/A1329 [Amount: 0 deposited] ASHOK KUMAR DWIVEDI	7898/2007 Bar Council of	05/12/2007	1.Residence T-6-A RAILWAY COLONY BANKI BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI CHANDRA SHEKHAR DWIVEDI B-2097 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451579134	
535. B/A1330 [Amount: 0 deposited] ASHOK KUMAR GAUTAM	6996/2006 Bar Council of	16/12/2006	1.Residence EDQ/808 SEC-Q ALIGANJ LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
CHANDRA DEV GAUTAM	UP		2.Office	2.Office 3.Mobile 09451506980	
536. B/A1332 [Amount: 0 deposited] ASHOK KUMAR GUPTA	2482/1977 Bar Council of	26/10/1977	1.Residence 414/13KA,SARAI MALI KHAN,CHOWK LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE SHREE MAIKU LAL AS ABOVE	UP		2.Office	2.Office 05222257885 3.Mobile 9235362239	
537. B/A1333 [Amount: 0 deposited] ASHOK KUMAR GUPTA	4848/1998 Bar Council of	19/07/1998	1.Residence 359/101 KATRA KHUDAYAR KHAN SAADATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.
LATE RAM KUMAR GUPTA	UP		2.Office	2.Office 3.Mobile 09335035932	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 91

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
538. B/A1334 [Amount: 0 deposited] ASHOK KUMAR GUPTA	2651/2000 Bar Council of	01/03/2000	1.Residence GANGHI NAGAR NAKA MULAFFRA FAIZABAD	1.Residence 05278246673	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Applicants name is not mentioned in the address proof enclosed.
SRI SHIV PRASAD GUPTA C-75 SEC-M ALIGANJ LKO.	UP		2.Office	2.Office 05222331527 3.Mobile 9336902159	
539. B/A1339 [Amount: 0 deposited] ASHOK KUMAR MISHRA	5698/1995 Bar Council of	26/04/1991	1.Residence C-4158 SECTOR-12 RAJAJI PURAM LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
H.N. LAL SRIVASTAVA	UP		2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	2.Office 3.Mobile 9335208705	
540. B/A1340 [Amount: 0 deposited] ASHOK KUMAR MISHRA	2873/1993 Bar Council of	17/07/1993	1.Residence H.NO.499 SEC-II UDYAN-I ELDECO COLONY SHARDA NAGAR LUCKNOW	1.Residence 09336478591	gashok99@gmail.com 1)Proof of Practice is not enclosed.
LATE CHANDRA MOHAN MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09455198792	
541. B/A1342 [Amount: 0 deposited] ASHOK KUMAR MISHRA	6255/2000 Bar Council of	07/05/2000	1.Residence 2/320 VISHWAS KHAND GOMTI NAGAR LUCKNOW	1.Residence	arashok2121@gmail.com 1)Proof of Practice is not enclosed.
SRI RAVINDRA NATH MISHRA -DO-	UP		2.Office	2.Office 3.Mobile 09415093183	
542. B/A1345 [Amount: 0 deposited] ASHOK KUMAR NIGAM	4769/2002 Bar Council of	17/07/2002	1.Residence AMETHI GOSAINGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MANNA LAL NIGAM	UP		2.Office	2.Office 3.Mobile 9839603393	
543. B/A1347 [Amount: 600 deposited] ASHOK KUMAR PANDEY SHRI L.M. PANDEY DO	3976/1991 Bar Council of UP	28/09/1991	1.Residence 173,CHANDRALOK COLONY ALIGANJ LUCKNOW 2.Office 3.Chamber in High Court 55 HIGH COURT LUCKNOW	1.Residence 2.Office 05224021485 3.Mobile 9415402739	ashok_pandy@yahoo.com)ADDRESS PROOF IS NOT LEGIBLE.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 92

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
544. B/A1348 [Amount: 0 deposited] ASHOK KUMAR PANDEY	148/1989 Bar Council of	08/01/1989	1.Residence 4 MURLIDHAR QUARTER BEHIND THANA HUSSAINGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI RAM SEWAK PANDEY 4 MURLIDHAR QUARTER BEHIND THANA HUSSAINGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 8799023222	
545. B/A1349 [Amount: 0 deposited] ASHOK KUMAR PANDEY	7398/1992 Bar Council of	14/11/1992	1.Residence 1 ESTI COLONY BADA BHAKHARA, BHARWARA, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE YAMUNA PRASAD PANDEY SUMAKAR INSTITUTE,NEAR MALHORE RAILWAY STATION, LKO.	UP		2.Office	2.Office 3.Mobile 9935671067	
546. B/A1350 [Amount: 0 deposited] ASHOK KUMAR PANDEY	3106/2004 Bar Council of	20/05/2004	1.Residence MD-42,SEC-C ,NEAR NEHRU BAL VATICA ALIGANJ LKO	1.Residence 05222330004	ashokkumarpandey.advocate@gmail.com 1)Proper address proof is not enclosed as per the norms.
SHRI BHAGWAN BAKHSHA PANDEY OUDH BAR ASSOCIATION EXT.ROOM1	UP		2.Office	2.Office 3.Mobile 9415250325	
547. B/A1352 [Amount: 0 deposited] ASHOK KUMAR RAI	803/1984 Bar Council of	05/02/1984	1.Residence 02 MANAS ENCLAVE FARIDINAGAR INDRA NAGAR LUCKNOW	1.Residence 05226523698	ashokrailko@gmail.com 1)Mismatch in enrollment no.)CERTIFICATE OF BAR COUNCIL IS NOT LEGIBLE.
LATE SHRI RAMJI RAI CHAMBER NO.11 MOSNAVAZIR CHAMBERS LALBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415027810	
548. B/A1353 [Amount: 0 deposited] ASHOK KUMAR RAJVANSHI	5165/1999 Bar Council of	25/04/1999	1.Residence PLOT NO 15 GOVIND PURAM SITAPUR ROAD NEAR SEWA HOSPITAL LKO.	1.Residence	1)Proof of Practice is not enclosed.
RAM SWAROOP	UP		2.Office	2.Office 3.Mobile 9838974394	
549. B/A1357 [Amount: 0 deposited] ASHOK KUMAR SAXENA	56/1974 Bar Council of	10/01/1974	1.Residence 8/43 KA BANARSIDAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI VIDYA PRAKASH SAME AS ABOVE	UP		2.Office	2.Office 05222610406 3.Mobile 09415355078	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 93

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
550. B/A1358 [Amount: 0 deposited] ASHOK KUMAR SHARMA BAIJNATH SHARMA	13948/2000 Bar Council of UP	26/11/2000	1.Residence 202/18 GHD RIVER BANK COLONY LKO. 2.Office	1.Residence 2.Office AS ABOVE 3.Mobile 9415515702	1)Proof of Practice is not enclosed.
551. B/A1359 [Amount: 600 deposited] ASHOK KUMAR SHARMA SHRI MAHESH CHANDRA	6600/1992 Bar Council of UP	11/10/1992	1.Residence H.NO.538KA/268 TRIVENI NAGAR II LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09450019549	1)Mismatch in enrollment no.
552. B/A1364 [Amount: 0 deposited] ASHOK KUMAR SHUKLA LATE PRAKASH CHANDRA SHUKLA ABOVE	1626/1978 Bar Council of UP	10/05/1978	1.Residence H.NO.266/674 KHA BHADDEWA LUCKNOW 2.Office 3.Chamber in High Court 6A CIVIL COURT COMPOUND	1.Residence 09208615319 2.Office 3.Mobile 09838007745	1)Proof of Practice is not enclosed.
553. B/A1367 [Amount: 0 deposited] ASHOK KUMAR SINGH LATE SHRI RAM AUTAR YADAV	5614/1990 Bar Council of UP	16/12/1990	1.Residence 538/K/658A TIVENI NAGAR II SITAPUR ROAD LUCKNOW 2.Office	1.Residence 05222759218 2.Office 3.Mobile 09415418701	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
554. B/A1370 [Amount: 600 deposited] ASHOK KUMAR SINGH SHAMBHOO SINGH RS III/201 TIKAT RAI GOVT.COLONY RAJAJIPURAM LUCKNOW.	14328/1999 Bar Council of UP	26/07/1999	1.Residence VILL.PURE BAKHTAWAR SINGH (BABUPURA) P O PRAVATPUR SULTANPUR 2.Office 3.Chamber in High Court CH NO.41 C S C BUILING HIGH COURT.LUCKNOW.BENCH LUCKNOW.	1.Residence 2.Office 3.Mobile 9452230206	advocatehclko@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
555. B/A1372 [Amount: 600 deposited] ASHOK KUMAR SINGH SRI HARSARAN SINGH	5871/2000 Bar Council of UP	04/05/2000	1.Residence 537F/147 INDRA PURI COLONY SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415094865	1)Proper address proof is not enclosed as per the norms.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 94

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
556. B/A1374 [Amount: 0 deposited] ASHOK KUMAR SINGH	5996/2008 Bar Council of	07/11/2008	1.Residence BAL SANIK HOUSING SOCIETY SAROJNINAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BRAHM DEO SINGH AS ABOVE	UP		2.Office	2.Office 05226460550 3.Mobile 09450917367	
557. B/A1375 [Amount: 600 deposited] ASHOK KUMAR SINGH	7788/2011 Bar Council of	28/11/2011	1.Residence H.N.425,VISHNUPURI COLONY,DISTT.GONDA,H.N.14 AWADHPURI COLY	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI AYODHYA PRASAD SINGH KHAND-1,WARD,CHINHAT,KHARAGPUR,GOMTINAGAR,LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO.49,III RD FLOOR,LAWYERS,CHAMBER	2.Office 3.Mobile 9792234154	
558. B/A1376 [Amount: 0 deposited] ASHOK KUMAR SINGH	5129/1991 Bar Council of	08/12/1991	1.Residence VILL. ARAMBA POST SARAYDAMAU ETAUNJA DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SURAJ LAL SINGH	UP		2.Office	2.Office 3.Mobile 9450021072	
559. B/A1377 [Amount: 0 deposited] ASHOK KUMAR SINGH CHAUHAN	12185/2010 Bar Council of	04/09/2010	1.Residence H.N. 631/185 VILL. ISMAILGANJ, PO. CHINHAT LUCKNOW	1.Residence 9451134800	loinheart@sify.com 1)Proof of Practice is not enclosed.
SRI LAL BABADUR SINGH CHAUHAN B 1/1 SEC-H, ALIGANJ, LUCKNOW	UP		2.Office	2.Office 05224102494 3.Mobile 9451134800	
560. B/A1378 [Amount: 0 deposited] ASHOK KUMAR SINGH GAUTAM	4708/2011 Bar Council of	07/09/2011	1.Residence VILL.& POST NABIPANAH MALL LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH IS NOT SELF-ATTESTED.
SRI RAM SHANKAR GAUTAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 09793924499	
561. B/A1390 [Amount: 0 deposited] ASHOK KUMAR SRIVASTAVA	2261/1983 Bar Council of	18/04/1983	1.Residence 548/V-207 VIKRAM NAGAR MANAK NAGAR LUCKNOW	1.Residence 05222463637	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE G.N.SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9415575048	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 95

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
562. B/A1396 [Amount: 600 deposited] ASHOK KUMAR VERMA LATE LALJI VERMA AS ABOVE	96/1978 Bar Council of UP	18/01/1978	1.Residence 538-KA/544-4B TRIVENI NAGAR-II LUCKNOW-226020 2.Office 3.Chamber in High Court CHAMBER NO.36	1.Residence 09335246338 2.Office 05222759302 3.Mobile 09453133177	legal.advisor54@gmail.com)DATE OF ENROLLMENT INCORRECT IN MAIN FORM AND
563. B/A1400 [Amount: 0 deposited] ASHOK KUMAR VERMA PHERAI RAM AS ABOVE	9376/2002 Bar Council of UP	19/10/2002	1.Residence AZAD NAGAR CHILLAWAN POST MANAS NAGAR AIRPORT LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8687216176	1)Proper address proof is not enclosed as per the norms.
564. B/A1401 [Amount: 0 deposited] ASHOK KUMAR YADAVA RAMA KANT YADAVA 234 ABHISHEK PURAM JANKIPURAM VISTAR 60 FT ROAD LUCKNOW	6170/2008 Bar Council of UP	07/11/2008	1.Residence VILL-TINA PO-DHADHUVA GAJAN SAGRA DISTT- PRATAPGARH 2.Office 3.Chamber in High Court MEETING HALL OUDH BAR ASSOCIATION	1.Residence 09415528853 2.Office 3.Mobile	ashok8230@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
565. B/A1402 [Amount: 0 deposited] ASHOK KUMAR@ASHOK KUMAR PANDEY II RAM RAJ PANDEY A132/7 INDIRA NAGAR LUCKNOW	7885/2003 Bar Council of UP	09/08/2003	1.Residence VILLAGE PURAS NANDAN PANDEY P.S.&P.O. KURWAR.DISTT.SULTANPUR 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9452419994	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
566. B/A1405 [Amount: 0 deposited] ASHOK NARAYAN TRIPATHI SRI JAGDISH NARAYAN TRIPATHI FIRST FLOOR NARAYAN ELECTRONICS NEAR BUS STOP GOSAINGANJ LKO	4019/2005 Bar Council of UP	21/08/2005	1.Residence VILL BEGARIYAMAU GOSAINGANJ LUCKNOW 2.Office 3.Chamber in High Court ROOM NO. 1 NEW BLOCK OUDH BAR ASSOCIATION H.C. LUCKNOW	1.Residence 2.Office 9936799633 3.Mobile 9450097204	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
567. B/A1407 [Amount: 600 deposited] ASHOK RAWAT SHRI K.R. RAWAT SAME	15185/1999 Bar Council of UP	19/08/1999	1.Residence M-1498 SECTOR-I,LDA/ASHIANA,LKO ,UP 2.Office 3.Chamber in High Court 41,HIGH COURT,LKO	1.Residence 05222423000 2.Office 9415790355 3.Mobile 9936625895	ashok.rawat41@gmail.com 1)Proper address proof is not enclosed as per the norms.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 96

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
568. B/A1409 [Amount: 0 deposited] ASHOK TEWARI	5331/2007 Bar Council of	11/08/2007	1.Residence 1/141 RISHI NAGAR SHUKLA GANJ UNNAO	1.Residence 9598804411	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI KARUNASHANKER TEWARI	UP		2.Office	2.Office 3.Mobile 9454056704	
569. B/A1412 [Amount: 0 deposited] ASHUTOSH	6781/2008 Bar Council of	30/11/2008	1.Residence HNO. 337 YAMKHANYA LKO	1.Residence	ashutosh 010783@ gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI PRITHVI PAL B/1/16 SEC.C. ALOGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court 106 C.S.C BUILDING HIGH COURT LKO	2.Office 3.Mobile 0945383337	
570. B/A1413 [Amount: 0 deposited] ASHUTOSH AGNIHOTRI	1383/2008 Bar Council of	06/04/2008	1.Residence AVII D55 SITAPUR ROAD LKO. 226024	1.Residence	asutoshagnihotri79@gmail.com. 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
SRI R.L.AGNIHOTRI	UP		2.Office 3.Chamber in High Court OUDH BAR NEW BLOCK ROOM NO-1 HIGH COURT LKO.	2.Office 3.Mobile 9026157087	
571. B/A1415 [Amount: 0 deposited] ASHUTOSH BAJPAI	9481/2003 Bar Council of	18/10/2003	1.Residence 473/383 DEEN DAYAL NAGAR SITAPUR ROAD KHADRA LUCKNOW	1.Residence 05222743315	advocateceshu@gmail.com 1)Proper address proof is not enclosed as per the norms.
VIJAY NARAIN BAJPAI	UP		2.Office	2.Office 3.Mobile 09335906654	
572. B/A1416 [Amount: 600 deposited] ASHUTOSH BAJPAI	8708/2003 Bar Council of	25/08/2003	1.Residence 1/419 SECTOR-B PRIYADERSHINI COLONY LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
MADAN LAL BAJPAI 2/46 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 05222739074 3.Mobile 9450425238	
573. B/A1417 [Amount: 0 deposited] ASHUTOSH BAJPAI	82/2008 Bar Council of	04/03/2008	1.Residence ANAND NAGAR BARHA ROAD ALAMBAGH LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
MR. BAL KRISHNA BAJPAI	UK		2.Office	2.Office 3.Mobile 09415667754	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 97

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
574. B/A1418 [Amount: 0 deposited] ASHUTOSH CHITRANSHI	2835/1998 Bar Council of	22/08/1998	1.Residence 342/135-NAUBASTA (NEAR CHINTAMANI LANE)UP 226003	1.Residence 05222241797	ashutosh.chitranshi@rediffmail.com 1)Proof of Practice is not enclosed.
ANAND PRAKASH SAXENA B-9,MURLI BHAWAN 10 ASHOK MARG LKO,226001	UP		2.Office	2.Office 05224102025 3.Mobile 9839615156	
575. B/A1419 [Amount: 0 deposited] ASHUTOSH DHAR DUBEY	8006/2009 Bar Council of	22/11/2009	1.Residence VILL.NAUGAWA PO. MANUDIH DISTT. FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GIRDHAR DUBEY	UP		2.Office	2.Office 3.Mobile 09415683503	
576. B/A1421 [Amount: 0 deposited] ASHUTOSH KUMAR DWIVEDI SHRI AJAY KUMAR DWIVEDI SAME AS ABOVE NOTED	4438/2008 Bar Council of UP	29/08/2008	1.Residence 538II/318 YOGI NAGAR ADARSHPURAM TRIVENI NAGAR-III LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 7275714045)PHOTOCOPY OF BAR COUNCIL CERTIFICATE OF U.P.
577. B/A1423 [Amount: 0 deposited] ASHUTOSH KUMAR SHAHI	6570/2007 Bar Council of	27/10/2007	1.Residence VILL. PURAINA KATIYA POST TAMKUHI RAJ KUSHINAGAR UP	1.Residence	adv.ashutosh@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI YOGENDRA SHAHI	UP		2.Office	2.Office 3.Mobile 9454619296	
578. B/A1425 [Amount: 0 deposited] ASHUTOSH KUMAR SHUKLA	5443/2009 Bar Council of	13/09/2009	1.Residence D-2/522 SECTOR-F, JANKIPURAM, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9454319927	ashutosh.lexamicus@gmail.com 1)Proof of Practice is not enclosed.
SHIVAKANT SHUKLA	UP				
579. B/A1429 [Amount: 0 deposited] ASHUTOSH KUMAR TIWARI	3940/2011 Bar Council of	09/08/2011	1.Residence TIWARI FLOUR MILL KUMARGANJ, FAIZABAD, U.P. 224229	1.Residence	ashutoshhcb@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
OM PRAKASH TIWARI 532/KHA-144 METANDI TOLA, ALIGANJ, LUCKNOW	UP		2.Office	2.Office 9984914583 3.Mobile 8896083504	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 98

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
580. B/A1432 [Amount: 0 deposited] ASHUTOSH MISHRA	7334/2009 Bar Council of	26/10/2009	1.Residence 318 SHASHTRI NAGAR ARYA KANYA I.C.ROAD FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DINESH CHANDRA MISHRA 118 GANNE WALI GALI AMINABAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415917351	
581. B/A1436 [Amount: 0 deposited] ASHUTOSH NIGAM	7155/1992 Bar Council of	14/11/1992	1.Residence 12, PRAKASHPURAM, AISHBAGH, LUCKNOW	1.Residence 05222263400	1)Proof of Practice is not enclosed.
VIRENDRA NATH NIGAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415108685	
582. B/A1441 [Amount: 0 deposited] ASHUTOSH RAI SHARMA	3804/1988 Bar Council of	21/08/1988	1.Residence 126/43/5, B.N. ROAD KAISERBAGH LUCKNOW	1.Residence 05223919176	araisharma@yahoo.com 1)Proof of Practice is not enclosed.
S.P.N. RAI SHARMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 8604272427	
583. B/A1442 [Amount: 0 deposited] ASHUTOSH RAWAT	14944/2010 Bar Council of	20/09/2010	1.Residence 184 NAROUNA KAKORI LUCKNOW	1.Residence	ashuadvlko@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHHATRAPAL RAWAT	UP		2.Office 3.Chamber in High Court ROOM NO. 4 OUDH BAR EXTENSION	2.Office 3.Mobile 9935221720	
584. B/A1445 [Amount: 600 deposited] ASHUTOSH SINGH	14427/2000 Bar Council of	04/12/2000	1.Residence 13/33 SECTOR-13 INDIRA NAGAR LUCKNOW	1.Residence 0522235987	ashu_rinku@yahoo.com 1)Proper address proof is not enclosed as per the norms.
VINOD KUMAR SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 49	2.Office 9838475254 3.Mobile 9415465437	
585. B/A1446 [Amount: 0 deposited] ASHUTOSH SINGH	6509/2011 Bar Council of	05/11/2011	1.Residence E-206 SECTOR-I LDA COLONY KANPUR ROAD LUCKNOW	1.Residence	ashualpha@gmail.com 1)Proof of Practice is not enclosed.
TEJPAL SINGH	UP		2.Office	2.Office 3.Mobile 07505125071	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 99

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
586. B/A1448 [Amount: 0 deposited] ASHUTOSH SINGH CHAUHAN SHRI AKSHAIVER SINGH	705/1993 Bar Council of UP	13/02/1993	1.Residence LANE NO. 10, 554/37G PAWANPURI, ALAMBAGH, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450467565	1)Proof of Practice is not enclosed.
587. B/A1450 [Amount: 0 deposited] ASHUTOSH VERMA SURENDRA KUMAR VERMA 538-KA/1500 TRIVENI NAGAR II LUCKNOW	5081/2008 Bar Council of UP	02/11/2008	1.Residence VILL.& POST DHAKHERA DISTT. SITAPUR 2.Office 3.Chamber in High Court CHAMBER NO.36	1.Residence 2.Office 05222759302 3.Mobile 09335905950	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
588. B/A1451 [Amount: 0 deposited] ASHVINI KUMAR SINGH LATE AYODHYA SINGH	1155/1999 Bar Council of UP	24/06/1999	1.Residence E-3/259, VINEET KHAND, GOMTI NAGAR, LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9451307467)ENROLLMENT DATE IS NOT MENTIONED ACCORDING TO
589. B/A1452 [Amount: 0 deposited] ASHWAGHOSH LATE SHRI BALCHAND RAM H.NO.82 VILL.BIBIPUR TAHSIL MAUNATH BHANJAN DISTT. MAU	9047/2000 Bar Council of UP	13/07/2000	1.Residence H.NO.538KHA/406 DEEN DAYAL NAGER KHADRA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09839196597	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
590. B/A1455 [Amount: 0 deposited] ASHWANI KUMAR BAJPAI LATE SRI CHITTA RANJAN BAJPAI	3434/1994 Bar Council of UP	31/07/1994	1.Residence 66-HATA DURGA PRASAD MASAKGANJ PS WAJIRGANJ LKO. 2.Office	1.Residence 2.Office 3.Mobile 08953722456	1)Proof of Practice is not enclosed.
591. B/A1456 [Amount: 0 deposited] ASHWANI KUMAR MISRA MR. DEVENDRA KUMAR MISRA	11701/2003 Bar Council of UP	30/11/2003	1.Residence 88/8 K.C. DEY LANE JURION TOLA SUNDER BAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415760959	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 100

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
592. B/A1457 [Amount: 0 deposited] ASHWANI KUMAR PANDEY	3250/1995 Bar Council of	30/04/1995	1.Residence 24 BASANT VIHAR SURENDRA NAGAR FAIZABAD ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI JUGUL KISHOR PANDEY 24 BASANT VIHAR SURENDRA NAGAR FAIZABAD ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9336479749	
593. B/A1462 [Amount: 0 deposited] ASHWANI SHARMA	9179/2002 Bar Council of	19/10/2002	1.Residence 545KA/D-29 NEW PARA COLONY PARA ROAD RAJAJIPURAM LUCKNOW	1.Residence 05222417733	1)Proof of Practice is not enclosed.
SHRI SURENDRA MOHAN SHARMA	UP		2.Office	2.Office 07275641440 3.Mobile 09307015065	
594. B/A1463 [Amount: 0 deposited] ASHWIN KUMAR	615/2008 Bar Council of	31/03/2008	1.Residence L 1/84 SECTOR B ALIGANJ HOUSING SCHEME LUCKNOW.	1.Residence	ashwin22feb@gmail.com 1)Proof of Practice is not enclosed.
RAHUL KUMAR GUPTA --- DO ---	UP		2.Office 3.Chamber in High Court	2.Office 05222326831 3.Mobile 9415103311	
595. B/A1467 [Amount: 0 deposited] ASHWINI KUMAR PANDEY	3946/1995 Bar Council of	24/05/1995	1.Residence A-1453/3 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM MURTI PANDEY DO	UP		2.Office 3.Chamber in High Court	2.Office 9450448037 3.Mobile	
596. B/A1470 [Amount: 0 deposited] ASHWINI KUMAR TRIVEDI	14947/2010 Bar Council of	20/09/2010	1.Residence 538KA/358 TRIVENI NAGAR, II, LUCKNOW	1.Residence	ashwintrivedi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE JAGAT NARAYAN TRIVEDI	UP		2.Office	2.Office 3.Mobile 9889666163	
597. B/A1472 [Amount: 0 deposited] ASIF AKHTAR	2259/2009 Bar Council of	06/04/2009	1.Residence H.NO. 60/87 HUSSAINGANJ, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
ISTIAQ AHMAD H.NO. 60/87 BEHIND KHAN ALI KHAN MOSQUE HUSSAINGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415957981	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 101

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
598. B/A1474 [Amount: 0 deposited] ASIF ALI KHAN	4452/1991 Bar Council of	14/10/1991	1.Residence 235/24 SHACHARA VICTORIA STREET CHOWK LUCKNOW	1.Residence	allyasif@rediffmail.com 1)Proof of Practice is not enclosed.
LATE GHAZANFER ALI KHAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9695067601	
599. B/A1475 [Amount: 0 deposited] ASIF ALI KHAN	745/1987 Bar Council of	08/03/1987	1.Residence 541-R/489 RIFA COLONY GULSHAN NAGAR CHOWK LUCKNOW	1.Residence 9335637590	1)Proof of Practice is not enclosed.
LATE FAIYAZ ALI KHAN A-6 U.G.F. SURYA MARKET GANESHGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9473943254	
600. B/A1476 [Amount: 200 deposited] ASIF HASAN LATE MAHFOOZ HASAN	3200/1987 Bar Council of UP	13/09/1987	1.Residence D-61 MAHANAGAR EXTN.LUCKNOW 2.Office	1.Residence 2.Office 05222330776 3.Mobile 09451380781	mahfoozaaquib@gmail.com)DATE IS NOT MENTIONED IN THE MAIN FORM
601. B/A1481 [Amount: 0 deposited] ASKARI HUSAIN	15658/2000 Bar Council of	14/12/2000	1.Residence GRAM CHANDOIYA HARDOI ROAD PANDARIBA, KAKORI LKO.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE A. HUSAIN	UP		2.Office 3.Chamber in High Court BESIDE HIGH COURT ASSOCIATION,NEAR GATE NO.8 HIGH COURT LKO	2.Office 3.Mobile 9335716087	
602. B/A1483 [Amount: 0 deposited] ASLAM KHAN	72/2003 Bar Council of	11/01/2003	1.Residence H.N.525K/191,OLD MAHANAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed.
MR.MUJEEM KHAN B-22,KARAMAT MARKET,NISHAT GANJ,LKO	UP		2.Office	2.Office 3.Mobile 9415575959	
603. B/A1485 [Amount: 0 deposited] ASMA KHAN	7785/2006 Bar Council of	16/12/2006	1.Residence HAZIPUR HOUSE THOMP SEN GANJ RAMAPA ROAD, SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SARDAR ALI KHAN D-47 NIRALA NAGAR LUCKNOW.	UP		2.Office 3.Chamber in High Court CHAMBER 46, 3RD FLOOR HIGH COURT LUCKNOW	2.Office 9415565670 3.Mobile 9452309006	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 102

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
604. B/A1486 [Amount: 0 deposited] ASMITA SHUKLA AWASTHI ANJANI KUMAR AWASTHI	10664/2000 Bar Council of UP	26/08/2000	1.Residence 35/TYPE III ALIGANJ SECTOR D LUCKNOW 2.Office	1.Residence 05222335080 2.Office 3.Mobile 9452299506	asmitaawasthi26@gmail.com 1)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
605. B/A1487 [Amount: 0 deposited] ASUHOTSH KUMAR AGNIHOTRI HARI SHANKER AGNIHOTRI E.S.I.B-482 PHASE II SECTOR A SITAPUR ROAD YOJANA LUCKNOW	7185/2007 Bar Council of UP	27/10/2007	1.Residence VILL KORWAN POST BITHOLI/BHOJPUR P.S. SARENI RAEBARELI 2.Office	1.Residence 09452294437 2.Office 3.Mobile 09452811666	pranav.adv@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
606. B/A1488 [Amount: 0 deposited] ATEEK KHAN HABEEB KHAN	7837/2000 Bar Council of UP	16/06/2000	1.Residence H.NO.162, BEDHA BAIKUNTHPUR ANSHIK SIDHAULI,SITAPUR ROAD,LKO 2.Office	1.Residence 2.Office 3.Mobile 9415567768	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
607. B/A1491 [Amount: 0 deposited] ATEEQUR RAHMAN LATE MOHD AKBER	5185/2000 Bar Council of UP	23/04/2000	1.Residence 448/274 OPP JAIHIND SCHOOL NAGARIA THAKURGANJ LUCKNOW 2.Office	1.Residence 09335603747 2.Office 3.Mobile 09335603747	1)Proof of Practice is not enclosed.
608. B/A1493 [Amount: 0 deposited] ATENDRA SINGH VERMA OM PRAKASH VERMA	6581/2008 Bar Council of UP	17/11/2008	1.Residence 867 SHEKHPURA COLONY VIKAS NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9956574400	atendra_lawyer@yahoo.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
609. B/A1495 [Amount: 0 deposited] ATISH KUMAR SINGH VIJAY BAHADUR SINGH	5916/2009 Bar Council of UP	13/09/2009	1.Residence 537 U/772-A BHARAT NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05223290611 3.Mobile 9839818362	atishlegalassociate@gmail.com 1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 103

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
610. B/A1498 [Amount: 0 deposited] ATMAD HASAN IDRISI LATE SRI SABIR ALI AS ABOVE	6830/2007 Bar Council of UP	27/03/2007	1.Residence H.NO 287 MEHNDI TOLA ALIGANJ LKO 2.Office 3.Chamber in High Court AWADH BAR EXT. ROOM NO 1	1.Residence 9044475678 2.Office 3.Mobile 9044475678	1)Mismatch in enrollment date.
611. B/A1499 [Amount: 0 deposited] ATMANATH SHUKLA RAJENDRA DUTT SHUKLA L-6-46 SECTER N ALIGANJ LKO	4721/2004 Bar Council of UP	01/08/2004	1.Residence VIKASH NAGAR POLICE LINE LKO 2.Office	1.Residence 2.Office 3.Mobile 8423744072	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
612. B/A1501 [Amount: 0 deposited] ATTREYA DUTT MISHRA RUDRA DUTT MISHRA L-1/35 VINIT KHAND GOMTI NAGAR LUCKNOW	9728/2000 Bar Council of UP	20/08/2000	1.Residence MOH.-PAKKA POKHARA RAMY PATTY POST-SADAR DISTT.MIRZAPUR 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 2.Office 8604538418 3.Mobile 9450314971	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
613. B/A1502 [Amount: 600 deposited] ATUL BENJAMIN SOLOMON LATE B. SOLOMON AS ABOVE	1077/2001 Bar Council of UP	17/02/2001	1.Residence NEAR JAIN MANDIR HARDOI ROAD THAKURGANJ LUCKNOW 2.Office	1.Residence 05222408864 2.Office 3.Mobile 9838838150	absolomon_absr@rediffmail.com)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
614. B/A1505 [Amount: 0 deposited] ATUL DIWVEDI SHRI RAJ MANIE DIWVEDI -DO-	1472/1993 Bar Council of UP	16/04/1993	1.Residence SHAKTI NAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 09454830899 2.Office 3.Mobile 08953589725	1)Proof of Practice is not enclosed.
615. B/A1507 [Amount: 0 deposited] ATUL KISHORE SHRI ASHOK KUMAR SRIVASTAVA 24-C ALKAPURI ADILNAGAR KURSI ROAD LUCKNOW-226022	4714/1999 Bar Council of UP	05/02/1999	1.Residence 24-C ALKAPURI ADILNAGAR KURSI ROAD LUCKNOW-226022 2.Office 3.Chamber in High Court ROOM NO-4 (TV ROOM) DUDH BAR EXTENTION HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9450096604	atul_kishores@yahoo.com 1)Mismatch in enrollment date.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 104

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
616. B/A1508 [Amount: 0 deposited] ATUL KUMAR KAILASH CHANDRA MAURYA CENTRAL BAR ASSOCIATION CIVIL COURT	6266/2011 Bar Council of UP	30/10/2011	1.Residence 266/240 TOORIAGANJ BHADWAN LUCKNOW 2.Office	1.Residence 9838331155 3.Mobile 9838331155	atulmaurya9838331155@gmail.com)INCOMPLETE ADDRESS PROOF ENCLOSED.
617. B/A1509 [Amount: 0 deposited] ATUL KUMAR SRI SHIVE BAHADUR 9/983 INDIRA NAGAR, LUCKNOW	7803/2004 Bar Council of UP	24/10/2004	1.Residence VILL&POST- USMANPUR, DISTT- BARABANKI. 2.Office	1.Residence 9919218105 2.Office 3.Mobile 8858359686	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
618. B/A1510 [Amount: 0 deposited] ATUL KUMAR SRI MUNINDRA KUMAR SINHA 655A/207 ADIL NAGAR KURSI ROAD LUCKNOW	6363/2003 Bar Council of UP	12/07/2003	1.Residence VILL RANIPUR (KAITHWALIA) PO. NOORPUR, DISTT. GHAZIPUR 2.Office 3.Chamber in High Court CHAMBER NO. 93 C.S.C. BUILDING HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9415611912	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
619. B/A1514 [Amount: 0 deposited] ATUL KUMAR DWIVEDI RAJENDRA PRASAD DWIVEDI AS ABOVE	10514/2003 Bar Council of UP	18/10/2003	1.Residence E-5234 SEC-11 RAJA JI PURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451176241	1)Proper address proof is not enclosed as per the norms.) (ACKNOWLEDGMENT OF AADHAR)
620. B/A1516 [Amount: 0 deposited] ATUL KUMAR MISHRA OM PRAKASH MISHRA SAME AS ABOVE	3483/2008 Bar Council of UP	03/08/2008	1.Residence E-7/DS/130 NAVEEN GALLA MANDI SITAPUR ROAD ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09335692037	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
621. B/A1520 [Amount: 600 deposited] ATUL KUMAR SINGH SRI RANPAL SINGH AS ABOVE	1726/2002 Bar Council of UP	15/02/2002	1.Residence ES-1,B 964 SEC-A JANKIPURAM SRY LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415510175	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 105

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
622. B/A1521 [Amount: 0 deposited] ATUL KUMAR SINGH	3138/2000 Bar Council of	03/03/2000	1.Residence D-2/497 SECTOR-F JANKIPURAM LUCKNOW	1.Residence 05222352146	1)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT CLEAR ON CERTIFICATE OF B
SHRI DILIP KUMAR SINGH B-18 INDRA DEEP COMPLEX SANJAY GANDIPURAM FAIZABAD RD. LKO.	UP		2.Office	2.Office 3.Mobile 09415549603	
623. B/A1522 [Amount: 0 deposited] ATUL KUMAR SRIVASTAVA	491/2006 Bar Council of	19/01/2006	1.Residence 193,ASHREYA,UDYAN II ELDECO COLONY RAIBARELI ROAD,LKO.	1.Residence	atulsrivastava03@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SRI VINOD CHANDRA SRIVASTAVA 286 SHYAM BHAWAN HARNAM SINGH LANE NARAHI LKO	UP		2.Office	2.Office 05222287583 3.Mobile 9415061868	
624. B/A1523 [Amount: 0 deposited] ATUL KUMAR TRIVEDI	11746/2003 Bar Council of	30/11/2003	1.Residence VILL. & POST NIGOHAN LUCKNOW	1.Residence 9451245251	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA KISHORE TRIVEDI NAGRAM MOAD NIOHAN	UP		2.Office	2.Office 9450121641 3.Mobile 9956387674	
625. B/A1524 [Amount: 0 deposited] ATUL KUMAR YADAV	7567/2006 Bar Council of	16/12/2006	1.Residence H.NO.502/14 MUKARIM NAGAR DALIGANJ LUCKNOW	1.Residence 9044626644	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI K.P. YADAV RAM KHELAWAN COMPLEX SATRIKH ROAD CHINHAT LUCKNOW	UP		2.Office	2.Office 9453322323 3.Mobile 9453322323	
626. B/A1526 [Amount: 600 deposited] ATUL MISHRA	5026/2005 Bar Council of	25/09/2005	1.Residence 2/141, VIKAS KHAND GOMTI NAGAR LUCKNOW	1.Residence	atulmishra.advocate@gmail.com 1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
GANGA PRASAD MISHRA B-1/69, SECTOR-G, ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO.27 NEW BUILDING C/O ANAND MOHAN	2.Office 9044213330 3.Mobile 9450200200	
627. B/A1527 [Amount: 0 deposited] ATUL SRIVASTAVA	1743/1998 Bar Council of	10/05/1998	1.Residence 5B-2A.P.SEN ROAD CHARBAGH LKO.	1.Residence	1)Local Address proof is not enclosed.)NO STAMP ON PROOF OF PRACTICE.
ONKAR PRASAD SRIVASTAVA AS BOVE	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION	2.Office 05222635627 3.Mobile 9451660913	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 106

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
628. B/A1529 [Amount: 0 deposited] ATUL TEWARI	4647/2008 Bar Council of	31/08/2008	1.Residence 66 VINAYAK PURAM SECTOR-12 VIKAS NAGAR LUCKNOW	1.Residence 05224049992	atul9935@gmail.com 1)Proof of Practice is not enclosed.
KRISHNA KUMAR TEWARI M-8 GOLE MARKET MAHANAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 82	2.Office 05224045679 3.Mobile 9935538833	
629. B/A1530 [Amount: 0 deposited] ATUL VERMA SRI K.K. VERMA AS ABOVE	3471/1992 Bar Council of UP	17/05/1992	1.Residence H.NO.482 SEC-18 DNDIRA NAGAR LUCKNOW 2.Office	1.Residence 2356666 2.Office 2343610 3.Mobile 09335249000)ADDRESS PROOF IS NOT LEGIBLE.
630. B/A1532 [Amount: 0 deposited] ATUL YADAV	3868/2001 Bar Council of	28/04/2001	1.Residence C-1413/3, INDIRA NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI B.R. YADAV B-BLOCK, INDIRA NAGAR	UP		2.Office	2.Office 3.Mobile 9454678265	
631. B/A1534 [Amount: 0 deposited] AUNASH KANT TRIPATHI	694/2003 Bar Council of	11/01/2003	1.Residence H.N.D-313 INDIRA NAGAR LUCKNOW-226016	1.Residence	avitripathi_hc@rediffmail.com 1)Local Address proof is not enclosed.)PHOTOGRAPH NOT ATTESTED.
S.N. TRIPATHI	UP		2.Office 3.Chamber in High Court CH.NO.47 HIGH COURT CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09415108615	
632. B/A1537 [Amount: 0 deposited] AVADH NARESH SINGH	3363/2000 Bar Council of	03/03/2000	1.Residence 356/340/1121 ASHOK VIHAR COLONY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BARJOR SINGH 356/340/1121 ASHOK VIHAR COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839705114	
633. B/A1538 [Amount: 0 deposited] AVADH RAJ SINGH	6384/2004 Bar Council of	05/09/2004	1.Residence L-2/750 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence 9554778224	1)Proof of Practice is not enclosed.
SHIV SHANKER SINGH WEST SIDE D.J. BUILDING CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9565673236	
634. B/A1540 [Amount: 0 deposited] AVADHESH KUMAR MISRA	892/1997 Bar Council of	12/12/1997	1.Residence 6 NEW SHIV VIHAR MANDIYUN JANKIPURAM LUCKNOW	1.Residence	advavadhesh@yahoo.com 1)Proof of Practice is not enclosed.
RAM KUMAR MISRA	UP		2.Office	2.Office 3.Mobile 9450358313	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 107

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
635. B/A1541 [Amount: 0 deposited] AVDHESH KUMAR PANDEY	6800/2007 Bar Council of	26/10/2006	1.Residence ESIB/400 SECTOR-A SITAPUR ROAD SCHEME LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI RAM KRIPAL PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9451310183	
636. B/A1542 [Amount: 0 deposited] AVADHESH KUMAR SHUKLA	3497/1994 Bar Council of	31/07/1994	1.Residence 100 BAGHSHER JUNG CITY STATION LUCKNOW	1.Residence 9452257458	1)Mismatch in enrollment no.
SRI RAM ACHAL SHUKLA	UP		2.Office	2.Office 3.Mobile	
637. B/A1544 [Amount: 0 deposited] AVADHESH KUMAR TRIPATHI	4632/2003 Bar Council of	12/04/2003	1.Residence MASAICHI SIDDHARTHANAGAR	1.Residence	aktripathi2010@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GOVIND PRASAD TRIPATHI A-1435/6 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450396027	
638. B/A1545 [Amount: 0 deposited] AVADHESH MAURYA	938/2007 Bar Council of	23/03/2007	1.Residence 538/1220 TRIVENI NAGAR 3RD LUCKNOW	1.Residence 9452776487	avadhesh79maurya@yahoo.com 1)Mismatch in enrollment date.
DR. BRIJ MOHAN LAL MAURYA	UP		2.Office	2.Office 3.Mobile 9026535736	
639. B/A1553 [Amount: 0 deposited] AVANISH YADAV	1353/2003 Bar Council of	11/01/2003	1.Residence FLAT NO.205 GEMS COURTS APPARTMENT, 223, FAIZABAD ROAD LUCKW	1.Residence	ADVOCATEAVANISH@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI NARENDRA SINGH YADAV	UP		2.Office 3.Chamber in High Court CH.32 HIGH COURT LUCKNOW	2.Office 3.Mobile 9415017160	
640. B/A1555 [Amount: 0 deposited] AVDHESH KUMAR	2537/1981 Bar Council of	14/09/1981	1.Residence SS4D SEC-D L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	avdeskumar76@yahoo.com 1)Mismatch in enrollment no.
LATE MATA PRASAD LAL -DO-	UP		2.Office	2.Office 05224022177 3.Mobile 09307749144	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 108

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
641. B/A1557 [Amount: 600 deposited] AVDHESH KUMAR PANDEY	1407/1991 Bar Council of	23/03/1991	1.Residence 120/21 JAGPAL KRISHNA LANE LALBAGH LUCKNOW	1.Residence 05223010224	avdhesh_pandey67@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
LATE S.S.PANDEY 205 MAHABEER COMPLEX 36 CANT ROAD LUCKNOW	UP		2.Office	2.Office 05222231480 3.Mobile 9415102828	
642. B/A1563 [Amount: 0 deposited] AVINASH CHANDRA MISRA	7210/1992 Bar Council of	14/11/1992	1.Residence H.NO.5 MANAS NAGAR LUCKNOW	1.Residence 05222205888	1)Proof of Practice is not enclosed.
LATE RADHA CHANDRA MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09161865025	
643. B/A1565 [Amount: 0 deposited] AVINASH DIXIT	5841/2011 Bar Council of	15/10/2011	1.Residence VILL RANGAAM P.O. LALGANJ BEHIND LALGANJ TEHSIL RAEBARELI	1.Residence 9336012991	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE DEVI SHANKAR DIXIT C-35H.ROAD MAHANAGAR LUCKNOW LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.47H.C. CHAMBER H.C. LUCKNOW C/O D.P.DIWEDI	2.Office 3.Mobile	
644. B/A1566 [Amount: 0 deposited] AVINASH KUMAR	9321/2003 Bar Council of	18/10/2003	1.Residence MOHALLA MEERANPUR PINWAT TEHSIL LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PRABHU NATH	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION ROOM NO.1	2.Office 3.Mobile 09415544661	
645. B/A1567 [Amount: 0 deposited] AVINASH KUMAR	7161/1994 Bar Council of	05/12/1994	1.Residence 59,JOGIAPUR JAUNPUR[UP]	1.Residence	KUMAR,AVINASH,788@GMAIL.COM 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE RAM NARESH LAL 636/13/A-1,SECTOR-11 INDIRA NAGAR , LUCKNOW	UP		2.Office	2.Office 3.Mobile 9305145725	
646. B/A1569 [Amount: 0 deposited] AVINASH KUMAR SRIVASTAVA	6648/2005 Bar Council of	09/11/2005	1.Residence M-4/18 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	avinashsrill@gmail.com 1)Proof of Practice is not enclosed.
LATE GOPI CHAND SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9889588657	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 109

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
647. B/A1570 [Amount: 0 deposited] AVINASH KUMAR VARMA	11251/1999 Bar Council of	18/06/1999	1.Residence B1/58 'H' SECTOR ALIGANJ LUCKNOW	1.Residence 05222745272	1)Proof of Practice is not enclosed.
LATE SRI GANGA PRASAD VARMA SAME	UP		2.Office	2.Office 3.Mobile 09415081451	
648. B/A1571 [Amount: 0 deposited] AVINASH MISHRA	5633/2000 Bar Council of	30/04/2000	1.Residence 'PRABHAKUNJ' AZAD NAGAR PS KOTWALINAGAR HEAD POST OFFICE BAI	1.Residence	avinashmisra43@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE KRISHNA KUMAR MISHRA 269/100 BIRHANA (KATARA BEG LANE) LUCKNOW	UP		2.Office 3.Chamber in High Court AWADH BAR	2.Office 8090484851 3.Mobile 9196013901	
649. B/A1579 [Amount: 0 deposited] AVNEESH KUMAR SHUKLA	276/2010 Bar Council of	17/01/2010	1.Residence PURE BEN SINGH PINDARA KARNAJ POST PINDARA DISTT.C.S.M.NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM ADHAR SHUKLA 5/789 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09918311360	
650. B/A1581 [Amount: 0 deposited] AVNISH KUMAR SAXENA LATE SRI YOGENDRA PRASAD SAXENA SAME	2904/1985 Bar Council of UP	19/08/1985	1.Residence 538/K/1044,TRIVENI NAGAR,II,SITAPUR ROAD,LKO UP 2.Office	1.Residence 2759148 2.Office 3.Mobile 9415500132)COPY OF CERTIFICATE OF BAR COUNCIL OF U.P. NO
651. B/A1583 [Amount: 0 deposited] AVTAR SINGH	4522/2007 Bar Council of	16/07/2007	1.Residence M.D.-46 SECTOR-D L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 05222437916	mailavtar@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
GULZAR SINGH AS ABOVE	UP		2.Office	2.Office 05222423298 3.Mobile 9935494746	
652. B/A1584 [Amount: 0 deposited] AWADH KUMAR AWASTHI	6787/2010 Bar Council of	23/05/2010	1.Residence WARD NO-1, NAGAR PANCHAYAT-ITAUNJA, DISTT-LUCKNOW.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE. SRIDHAR AWASTHI MAHONA RODE ITAUNJA	UP		2.Office	2.Office 3.Mobile 9616167414	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 110

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
653. B/A1587 [Amount: 0 deposited] AWADHESH KUMAR	3244/1999 Bar Council of	10/04/1999	1.Residence VILL. BHIDURA POST ANJNA DISTT. FAIZABAD	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
RAM PRASAD 55 JKHA/144F BISHEWAR NAGAR ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453148470	
654. B/A1589 [Amount: 0 deposited] AWADHESH KUMAR CHATURVEDI	8771/2009 Bar Council of	26/11/2009	1.Residence 2/531 VIKAS NAGAR LUCKNOW	1.Residence 05222766911	akchaturvedi9@gmail.com 1)Proof of Practice is not enclosed.
PRABHU DAYAL CHATURVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415449911	
655. B/A1590 [Amount: 0 deposited] AWADHESH KUMAR KUSHWAHA	14762/2010 Bar Council of	20/09/2010	1.Residence 548/C-64 CHANDRODAYA NAGAR RAJAJIPURAM LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
RAM BAHORI KUSHWAHA	UP		2.Office	2.Office 3.Mobile 9918183977	
656. B/A1591 [Amount: 0 deposited] AWD HESH KUMAR MISHRA	7020/2006 Bar Council of	16/12/2006	1.Residence C-6/4304/4 SPNA COLONY RAJAJI PURAM LUCKNOW	1.Residence	awdhesh.shikhar@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
KALIKA PRASAD MISHRA	UP		2.Office 3.Chamber in High Court OUDH BAR EXT. ROOM NO.1	2.Office 3.Mobile 9453955100	
657. B/A1594 [Amount: 0 deposited] AWADHESH KUMAR PANDEY	1747/1999 Bar Council of	28/03/1999	1.Residence NEAR JHANJHARI B COLONY GONDA BELSE ROAD GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHRI GOKARAN NATH PANDEY	UP		2.Office	2.Office 3.Mobile 09453518299	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 111

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
658. B/A1595 [Amount: 0 deposited] AWADHESH KUMAR SHUKLA	13093/2000 Bar Council of	16/10/2000	1.Residence 14/594 INDIRA NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BRINDA BUN SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9454619723	
659. B/A1598 [Amount: 0 deposited] AWADHESH KUMAR SINGH CHAUHAN	4699/1987 Bar Council of	29/11/1987	1.Residence VILL. & POST PEPARSAND LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JEET BAHADUR SINGH CHAUHAN SHIVJEET PALZA SAROJNI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838730330	
660. B/A1601 [Amount: 0 deposited] AWADHESH KUMAR TRIVEDI AWADH BEHARI TRIVEDI	1119/1990 Bar Council of UP	05/03/1990	1.Residence VILL.NEWADA POST GOILA TAH.B.K.T. P/S CHINHAT LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09936525363	1)Mismatch in enrollment date.)NO STAMP ON PROOF OF PRACTICE.
661. B/A1606 [Amount: 600 deposited] AWANISH KUMAR (BHATT)	10144/2003 Bar Council of	18/10/2003	1.Residence MHIG 1/34 RUCHI KHAND 1 SHARDA NAGAR LUCKNOW	1.Residence 7379024947	criminallawyer55@yahoo.com 1)Applicants name is not mentioned in the address proof enclosed.
SHRI PREM PRAKASH (BHATT) DO	UP		2.Office	2.Office 09453409182 3.Mobile 9935430234	
662. B/A1608 [Amount: 0 deposited] AWANISH KUMAR RAI VIKRAMA RAI	8187/2011 Bar Council of UP	30/11/2011	1.Residence 698 SHERPUR-6 GHAZIPUR 2.Office	1.Residence 2.Office 3.Mobile 9453692494	awanishrai04789@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
663. B/A1610 [Amount: 0 deposited] AWDHEH KUMAR SHUKLA	2495/1999 Bar Council of	04/04/1999	1.Residence POORE SHUKLA, KANKOOPUR, KANJAS, MUSAFIRKHANA, C.S.M. NAGAR 2.Office	1.Residence 2.Office 3.Mobile 9919556772	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GOPI SHYAM SHUKLA 238 LEKHRAJ PANNA COMPLEX, VIKASNAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9919556772	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 112

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
664. B/A1613 [Amount: 0 deposited] AYESHA BANO	7741/2010 Bar Council of	27/06/2010	1.Residence 538/207, TRIVENI NAGAR-III LUCKNOW	1.Residence 9670795405	1)Proper address proof is not enclosed as per the norms.
TAJ MOHAMMAD NEW LADIES CHAMBER HIGH COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9628501742	
665. B/A1617 [Amount: 0 deposited] AYODHYA PRASAD SINGH	78/1986 Bar Council of	05/01/1986	1.Residence R/0474 VISHNU PURI COLONY NEW CIVIL LINE	1.Residence LKO	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SRI LALLU SINGH GONDA,	UP		2.Office 3.Chamber in High Court CHAMBER NO.49IIIRD FLLOR LAWYERS CHAMBER	2.Office HIGH COURT 3.Mobile 9415533988	
666. B/A1618 [Amount: 0 deposited] AZAD KHAN	3851/2006 Bar Council of	18/08/2006	1.Residence 498A/276 MAZAR WALA PLOT NEAR RAIDAS MANDER NERALANAGR. LKO.	1.Residence	azadkhanadv@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
MR. KALIMULLAH KHAN 521/55 BARA CHAND GANG NARIAN PERSAD MARG LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.25 LUCKNOW HIGH COURT LUCKNOW	2.Office 3.Mobile 09452222912	
667. B/A1622 [Amount: 0 deposited] AZIZ IQBAL	8725/2000 Bar Council of	08/07/2000	1.Residence 538 KHA/13 SHIVA NAGAR KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RASHEED IQBAL RETI MOHALLA SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09026954297	
668. B/A1623 [Amount: 600 deposited] AZMAT ALI	1391/1992 Bar Council of	02/03/1992	1.Residence 529 KA/181 ASHOK VIHAR COLONY KHURRAM NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAHMAT ALI	UP		2.Office	2.Office 3.Mobile 9794549292	
669. B/B0001 [Amount: 0 deposited] BABBAN PRASAD YADAV	17141/2010 Bar Council of	12/11/2010	1.Residence VILL-SOOMHA POST PARASANPUR DISTT. PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)PHOTOGRAPH NOT AFFIXED ON MAIN FORM.
LATE MAHESH NARAYAN YADAV	UP		2.Office	2.Office 3.Mobile 08726363249	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 113

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
670. B/B0002 [Amount: 0 deposited] BABITA	8690/2003 Bar Council of	25/08/2003	1.Residence H.NO.22D VED NATHPURAM AZIZ NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM SWROOP 3 SAMEERA PLAZA 45/4 LAL BAGH LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.1	2.Office 3.Mobile 08948108339	
671. B/B0003 [Amount: 0 deposited] BABITA SHARMA	4152/1995 Bar Council of	05/06/1995	1.Residence UPENDRA KUMAR SHARMA 96/116 OLD GANESH GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
UPENDRA KUMAR SHARMA 96/116 OLD GANESH GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453176037	
672. B/B0004 [Amount: 0 deposited] BABITA VERMA	6845/2005 Bar Council of	18/12/2005	1.Residence 628 M/24/1 KURWANCHAL NAGAR MANAS VIHAR LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
MOHAN LAL SINGH	UP		2.Office 3.Chamber in High Court LADIES CHAMBER	2.Office 3.Mobile 9415520952	
673. B/B0005 [Amount: 0 deposited] BABU RAM	6978/2007 Bar Council of	27/10/2007	1.Residence VILL.AND POST DAUDPUR,DISTT.AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM DULAR	UP		2.Office	2.Office 3.Mobile 7897169769	
674. B/B0007 [Amount: 0 deposited] BABU RAM SHUKLA	7748/2002 Bar Council of	14/09/2002	1.Residence B-17 VIJAY KUNJ COLONY KALYANPUR WEST RING ROAD LKO	1.Residence	1)Local Address proof is not enclosed.
SRI GAURI SHANKER SHUKLA	UP		2.Office	2.Office 3.Mobile 9450333225	
675. B/B0011 [Amount: 0 deposited] BADLA NAND TRIPATHI	625/1998 Bar Council of	21/02/1998	1.Residence A-927/14 INDIRA NAGAR LUCKNOW	1.Residence 05222351625	1)Proof of Practice is not enclosed.
LATE RAM PRASAD TRIPATHI DO	UP		2.Office	2.Office 3.Mobile 9335757195	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 114

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
676. B/B0012 [Amount: 0 deposited] BADRE ALAM	3125/1979 Bar Council of	18/11/1979	1.Residence 347/135 PURANA TIKAITGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE SALAMTULLAH DO	UP		2.Office	2.Office 3.Mobile 9336947630	
677. B/B0014 [Amount: 0 deposited] BADRI PRASAD	5150/1962 Bar Council of	14/05/1962	1.Residence VILL. MADARIPUR POST INDAURA BAG LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)PHOTOGRAPH NOT ATTESTED.
LATE SHIV BIHARI LAL C-28 E PARK MAHANAGAR EXT. LUCKNOW	UP		2.Office	2.Office 3.Mobile 09236042398	
678. B/B0016 [Amount: 0 deposited] BADRI PRASAD TIWARI	3201/2011 Bar Council of	26/06/2011	1.Residence SUNDARPUR, PATTI, PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHIV NARAYAN TIWARI 1/224 JANKIPURAM VISHTAR,LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936215853	
679. B/B0017 [Amount: 600 deposited] BADRISH KUMAR TRIPATHI	3192/2003 Bar Council of	09/03/2003	1.Residence VILL. CHARAWAN POST KODAILA FAIZABAD	1.Residence 05270264235	1)Local Address proof is not enclosed. 2)PROOF OF PRACTICE DOES NOT BEAR SEAL OF AUTHO
SHRI YUDHISTHIR KUMAR TRIPATHI 5/34 VIKRANT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415102860	
680. B/B0022 [Amount: 0 deposited] BAIJ NATH	2881/2009 Bar Council of	25/05/2009	1.Residence C-3374 RAJAJIPURAM LUCKNOW	1.Residence 05222411748	1)Proof of Practice is not enclosed.
LATE NIRANJAN LAL DO	UP		2.Office	2.Office 3.Mobile 9451913363	
681. B/B0027 [Amount: 600 deposited] BAJRANGI LAL MISHRA	3409/1992 Bar Council of	26/07/1992	1.Residence E-II/168 SECTOR-C ALIGANJ LUCKNOW	1.Residence	1)Mismatch in enrollment date.
CHANDRA SHEKHAR MISHRA DO	UP		2.Office	2.Office 3.Mobile 9935876448	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 115

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
682. B/B0029 [Amount: 0 deposited] BAL BAHADRA SINGH	4852/2000 Bar Council of	03/03/2000	1.Residence H.NO.L-27 SECTOR-D, L.D.A. COLONY, KANPUR RAOD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI KRISHNA PAL SINGH	UP		2.Office 3.Chamber in High Court GATE NO 8	2.Office 9450509930 3.Mobile 9450519930	
683. B/B0030 [Amount: 0 deposited] BAL GANGADHAR TRIPATHI	3857/1987 Bar Council of	16/09/1987	1.Residence 3/14 SEC-H JANKI PURAM LUCKNOW	1.Residence	bagantri@rediffmail.com 1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DR. KAMLA PRASAD TRIPATHI 14 BENI PRASAD ROAD LAL BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415139546	
684. B/B0031 [Amount: 0 deposited] BAL KARAN VERMA	9848/2010 Bar Council of	25/07/2010	1.Residence GRAM AULIYA KHERA GAUNDA MUAJJAM NAGAR POST RAHIMABAD LKO.	1.Residence 9935690688	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI PUTTI LAL P.S. MALIHABAD DIS LUCKNOW 227116	UP		2.Office	2.Office 3.Mobile 8115138278	
685. B/B0033 [Amount: 0 deposited] BAL KISHOR VERMA	3994/2001 Bar Council of	28/04/2001	1.Residence 75 D SHIV VIHAR COLONY SEC-5 VIKAS NAGAR LUCKNOW	1.Residence	balkverma@gmail.com 1)Proof of Practice is not enclosed.
SRI GULAB RAM VERMA FF-12 SULTAN COMPLEX OPP. KAISHERBAG BUS STAND LUCKNOW	UP		2.Office	2.Office 3.Mobile 09807087999	
686. B/B0036 [Amount: 0 deposited] BAL KRISHNA SHUKLA	6706/2009 Bar Council of	24/10/2009	1.Residence VILL. P.O. REHUWA MANSOOR DISTT. BAHRAICH	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SRI RAM NARESH SHUKLA H.NO.702 SHEKHUPURA COLONY ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09721250585	
687. B/B0040 [Amount: 0 deposited] BALAK RAM	2149/1994 Bar Council of	01/05/1994	1.Residence VILL-MADANA, POST-BAHARAM GHAT, P.S. RAM NAGAR, BARABANKI.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAM SUHAWAN AS ABOVE	UP		2.Office 3.Chamber in High Court OATH COMMISSIONER ROOM , HIGH COURT, LUCKNOW.	2.Office 3.Mobile 9451835194	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 116

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
688. B/B0042 [Amount: 0 deposited] BALAK RAM SAXENA	2102/1998 Bar Council of	24/06/1998	1.Residence 295/97 KA ASHARFABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE R.C.L.SAXENA 295/97 KA ASHARFABAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 8400039430	
689. B/B0043 [Amount: 0 deposited] BALBEER SINGH	6993/2006 Bar Council of	16/12/2006	1.Residence H.NO-168 BLOCK-12,RESERVE POLICE LINE,LKO.	1.Residence 9450460310	1)Local Address proof is not enclosed.
SRI SUBEDAR CHAUDHARY VARAMDAH NO-2,COLLECTRIATE COURT,LKO.	UP		2.Office	2.Office 3.Mobile 9889521173	
690. B/B0044 [Amount: 0 deposited] BALBIR SINGH	6649/2010 Bar Council of	23/05/2010	1.Residence BARDIYA KUNWAR BASTI	1.Residence	singh.balbir.1982@gmail.com 1)Proper address proof is not enclosed as per the norms.
KUNWAR JANG BAHADUR SINGH 3/4 MALVIYA NAGAR AISHBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9648701001	
691. B/B0045 [Amount: 0 deposited] BALBIR SINGH YADAV	925/1989 Bar Council of	11/02/1989	1.Residence C/O B.S. YADAV, 7, DWARIKAPURI, INDIRA NAGAR, LUCKNOW	1.Residence 05222700447	1)Proper address proof is not enclosed as per the norms.
LATE SRI PREM SINGH YADAV SAME	UP		2.Office 3.Chamber in High Court ROOM NO.35 WITH SRI KAPIL DEV, ADVOCATE	2.Office 3.Mobile 9415087118	
692. B/B0056 [Amount: 0 deposited] BANI BARUA	9669/1999 Bar Council of	23/05/1999	1.Residence RAJ BHAWAN, GOVERNER HOUSE GATE NO-14 LKO.	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI BHUPATI BARUA	UP		2.Office 3.Chamber in High Court NEW LADIES CHAMBER HIGH COURT LKO.	2.Office 9335279840 3.Mobile 9305362099	
693. B/B0059 [Amount: 0 deposited] BANWARI LAL GUPTA	985/1990 Bar Council of	01/03/1990	1.Residence 418/518 GARHI PEER KHAN THAKURGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ANAND PRAKASH GUPTA	UP		2.Office	2.Office 3.Mobile 9415544009	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 117

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
694. B/B0060 [Amount: 600 deposited] BANWARI LAL MAURYA	9965/2002 Bar Council of	16/11/2002	1.Residence H.NO.537KHA/5/104 MAURYA PURAM FAIJULLAGANJ SITAPUR RD. LKO.	1.Residence 09451538208	1)Proper address proof is not enclosed as per the norms.
SHRI SHIV LAL MAURYA AS SAME	UP		2.Office	2.Office 3.Mobile 09125551372	
695. B/B0063 [Amount: 0 deposited] BASANT KUMAR JAIN	13292/2010 Bar Council of	04/09/2010	1.Residence 330/1-B PHOOL WALI GALI CHOWK LUCKNOW	1.Residence 9451427022	jainbasant@yahoo.com 1)Proof of Practice is not enclosed.
LT. BRIJ LAL JAIN NO. 3 SAPRU MARG UTTAM PALACE LUCKNOW	UP		2.Office	2.Office 05222617293 3.Mobile 9415086322	
696. B/B0065 [Amount: 200 deposited] BASANT LAL JAISWAL	474/1972 Bar Council of	01/07/1972	1.Residence H.N. 243/26 BAGH LAL JI, YAHIYAGANJ, LKO.-226003	1.Residence 05224067900	advocatebljaiswal@rediffmail.com 1)Mismatch in enrollment date.
LATE RAM SAHAI JAISWAL AS ABOVE	UP		2.Office	2.Office 05224067900 3.Mobile 9838666493	
697. B/B0068 [Amount: 0 deposited] BASHISTH MUNI MISHRA	6930/2007 Bar Council of	27/10/2007	1.Residence E-3/178 VINAY KHAND GOMTI NAGAR LUCKNOW-226010	1.Residence 09506053702	vashisthm.mishra@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SHREE R.N. MISHRA 2/146 M, VISHESH KHAND, GOMTI NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452758789	
698. B/B0071 [Amount: 0 deposited] BECHE LAL	10200/2001 Bar Council of	22/11/2001	1.Residence 538K/299 TNKARI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI LATE MANGLOO PRASAD	UP		2.Office	2.Office 2756302 3.Mobile 09450570930	
699. B/B0072 [Amount: 0 deposited] BEENA AHERWAR	1030/2003 Bar Council of	11/01/2003	1.Residence D/S 255 G-1 SECTOR G L D A COLONY KANPUR ROAD LUCKNOW	1.Residence 09506854661	1)Local Address proof is not enclosed.
LATE KISHORI LAL AHERWAR	UP		2.Office	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 118

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
700. B/B0074 [Amount: 0 deposited] BEER BAHADUR YADAV	7139/2009 Bar Council of	29/10/2009	1.Residence VILLAGE AND POST MAI (SULTANPUR) C.S.M. NAGAR	1.Residence	1)Mismatch in enrollment date. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI SHYAM YADAV NAZA MARKET II FLOOR CHAMBER NO. 5	UP		2.Office 3.Chamber in High Court ROOM NO. 3	2.Office 3.Mobile 09452466307	
701. B/B0075 [Amount: 0 deposited] BEER PRAKASH	809/1987 Bar Council of	25/03/1987	1.Residence 532A/250 CHAUDHARY TOLA ALIGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment no.
LATE GAYA PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09651003588	
702. B/B0077 [Amount: 0 deposited] BEERPAL SINGH	4335/1999 Bar Council of	13/08/1999	1.Residence 562/65 RAM GARH COLONY KANPUR ROAD LUCKNOW	1.Residence	beersingh888@gmail.com 1)Mismatch in enrollment date.
GANGA BUX SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court 91 HIGH COURT LUCKNOW	2.Office 9532993499 3.Mobile 9335256659	
703. B/B0079 [Amount: 0 deposited] BENI PRASAD GUPTA	3233/1984 Bar Council of	02/09/1984	1.Residence RANI JEWELLERS KATHARI BAG VIDYA NAGAR LILMATHA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
LATE HARI PRASAD GUPTA	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 7499022681	
704. B/B0080 [Amount: 0 deposited] BENKAT RAMAN SINGH	532/2001 Bar Council of	12/02/2001	1.Residence 660/7/84 PHOOLBAGH COLONY KURSI ROAD LUCKNOW	1.Residence	benkatramansingh@jurixpro.com 1)Proper address proof is not enclosed as per the norms.
RAM SHANKAR SINGH 25 SALEMPUR HOUSE KAISERBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335266005	
705. B/B0081 [Amount: 0 deposited] BHAGAUTI SINGH	4316/1992 Bar Council of	25/05/2011	1.Residence SHREE GANDI ASHRAM HEAD OFFICE 9 SHAHNAZAF ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Proper address proof is not enclosed as per the norms.
SHRI RAM BAHOR SINGH	UP		2.Office	2.Office 3.Mobile 09792827669	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 119

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
706. B/B0085 [Amount: 0 deposited] BHAGWANDEEN SHARMA LT., R.L SHARMA	2353/2003 Bar Council of UP	22/02/2003	1.Residence 2.Office 3.Chamber in High Court EXT. ROOM NO 1. AVADH BAR ASSOCIATION.	1.Residence 8303954775 2.Office 9839693256 3.Mobile)PHOTOGRAPH NOT PROPER. RESIDENTIAL/OFFICE ADD
707. B/B0086 [Amount: 0 deposited] BHAGWATI PRASAD SRI PARMESHWAR DEEN	15683/2000 Bar Council of UP	14/12/2000	1.Residence 538K/894 SHIV LOK TRIVENI NAGAR-III SITAPUR ROAD LUCKNOW 2.Office	1.Residence 05222759500 2.Office 3.Mobile 09451352196	1)Proof of Practice is not enclosed.
708. B/B0087 [Amount: 600 deposited] BHAGWATI PRASAD NIGAM LT., RAM NARAIN NIGAM AS ABOVE	3186/1996 Bar Council of UP	31/03/1996	1.Residence H.NO 355/310. ALAMNAGAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER IN CIVIL COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9335922476)PHOTO NOT SELF ATTESTED.
709. B/B0091 [Amount: 0 deposited] BHAIYA LAL VISHWA NATH	5349/2003 Bar Council of UP	19/05/2003	1.Residence MASIRHA RATAN MALL LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415792682	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
710. B/B0095 [Amount: 0 deposited] BHANU PRATAP SINGH HANUMANT PRATAP SINGH H-5/15 AMRAPLAI YOZNA DUBZZA LUCKNOW	1208/1993 Bar Council of UP	22/03/1993	1.Residence 497/48 NAYI BASTI BABUGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 08400000460	1)Proof of Practice is not enclosed.
711. B/B0097 [Amount: 0 deposited] BHANU PRATAP SRI P.S. MEHRA 226018,SAME AS ABOVE	4576/2009 Bar Council of UP	17/08/2009	1.Residence 81/14,SHIVPURI,GAUTAM BUDH MARG,P.S. NAKA HINDOLA.LKO 2.Office	1.Residence 05222681544 2.Office 3.Mobile 9838631544	bhanupratap7202hotmail.com 1)Proof of Practice is not enclosed.
712. B/B0098 [Amount: 600 deposited] BHANU PRATAP KUSHWAHA SEVAK RAM KUSHWAHA FLAT NO.004 MANDIAN APARTMENT SITAPUR ROAD LUCKNOW	3339/2000 Bar Council of UP	03/03/2000	1.Residence VILL.UDAIPURPOORVI POST SAROSA DISTT. SITAPUR 2.Office	1.Residence 2.Office 3.Mobile 09451307408	1)Proper address proof is not enclosed as per the norms.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 120

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
713. B/B0101 [Amount: 0 deposited] BHANU PRATAP SINGH SHRI BHAGWATI SINGH	16502/1999 Bar Council of UP	23/08/1999	1.Residence FLAT NO.112 DIAMOND DAIRY COLONY UDAI GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415466119	1)Proof of Practice is not enclosed.
714. B/B0103 [Amount: 0 deposited] BHANU PRATAP SINGH BRIJENDRA SINGH DO	5061/2008 Bar Council of UP	02/11/2008	1.Residence 610/409 KESHAV NAGAR SITAPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 86	1.Residence 2.Office 3.Mobile 9026424796)PROOF OF PRACTICE WITHOUT STAMP OF AUTHORISED
715. B/B0107 [Amount: 0 deposited] BHARAT LAL MISHRA LATE SRI BHRIGU NAYAK MISHRA UGF-7 KRISHNA COMPLEX CHANDGANJ	3122/2003 Bar Council of UP	09/03/2003	1.Residence HIG 5/1242 VIRAM KHAND GOMATI NAGAR LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR (EXT.)ROOM NO.3	1.Residence 09452383239 2.Office 09452136234 3.Mobile 09451909145	1)Proper address proof is not enclosed as per the norms.
716. B/B0109 [Amount: 0 deposited] BHAROSEY LAL LATE MOHAN LAL	8316/2001 Bar Council of UP	15/09/2001	1.Residence VILL. GAURIYAKHURD POST DEWATI MOHANLALGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9651382063	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
717. B/B0111 [Amount: 0 deposited] BHASHAN BHUSHAN SINGH BRIJ BHUSHAN SINGH SHOP NO-5 NAYAHANUMAN MANDIR ALIGANJ LUCKNOW	5708/2001 Bar Council of UP	14/07/2001	1.Residence 531/16 GA BHINDIA TOLA BARA CHAND GANJ LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO-32 H.C. LUCKNOW	1.Residence 2.Office 3.Mobile 09839061888	Shashank_Bhushan_singh@yahoo.co.in)APPLICANT NAME SHASHANK NOT MENTIONED IN THE
718. B/B0113 [Amount: 0 deposited] BHASKAR DUTT MISRA LATE YAGYA DUTT MISRA INDERGANJ, MOHIBULLA PUR, SITAPUR ROAD, LUCKNOW	2333/1983 Bar Council of UP	22/04/1983	1.Residence INDERGANJ, MOHIBULLA PUR, SITAPUR ROAD, LUCKNOW 2.Office 3.Chamber in High Court AVADH BAR ROOM	1.Residence 9450357441 2.Office 9450357441 3.Mobile 9450357441	1)Mismatch in enrollment date.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 121

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
719. B/B0115 [Amount: 600 deposited] BHASKAR PRATAP DUBEY	9773/2002 Bar Council of	16/11/2002	1.Residence VILL. IMILIA POST HYDERGANG FAIZABAD	1.Residence 05226537261	bhaskarpratappandey@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM GARIB DUBEY 3/164 VIKALP KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 9236072028 3.Mobile 9455276754	
720. B/B0120 [Amount: 0 deposited] BHAVESH	3516/2001 Bar Council of	14/06/2001	1.Residence 5/183 SEC-5 JANKIPURAM EXTENSION SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
ACHYUTA NAND PATHAK	UP		2.Office	2.Office 3.Mobile 09450767917	
721. B/B0123 [Amount: 0 deposited] BHAWNA PATHAK	8283/2008 Bar Council of	28/12/2008	1.Residence C-302 ROHTAS APARTMENT SECTOR-9 VIKAS NAGAR LUCKNOW	1.Residence 05222335869	bhawnaph@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
ANIL KUMAR PATHAK DO	UP		2.Office	2.Office 3.Mobile 7376751280	
722. B/B0124 [Amount: 0 deposited] BHIM SINGH SRI DHANESH SINGH	4074/1999 Bar Council of UP	14/04/1999	1.Residence TYPE II/1 C.I.H.S. R.B. ROAD CAMPUS MANGO FARM LUCKNOW 2.Office 3.Chamber in High Court OLD LIBRARY HALL OUDH BAR ASSOCIATION LUCKNOW	1.Residence 2.Office 3.Mobile 09415109074)ADDRESS PROOF ILLLEGIBLE
723. B/B0125 [Amount: 0 deposited] BHIMBAHADUR SINGH	1984/2009 Bar Council of	29/03/2009	1.Residence E-1 /499 VISHAL KHAND GOMATI NAGAR	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHER BAHADUR SINGH AWADH BAR ASSOCIATION	UP		2.Office	2.Office 3.Mobile 9454645619	
724. B/B0128 [Amount: 0 deposited] BHOLA PRASAD SINGH	7315/1994 Bar Council of	08/12/1994	1.Residence VILL GONHA KALA SAINIK NAGAR POST KOTWA BAXI KA TALAB LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHIV GULAM SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court EXT. ROOM NO 4 AVADH BAR LKO	2.Office 3.Mobile 9839774870	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 122

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
725. B/B0132 [Amount: 0 deposited] BHOOPENDRA SINGH	8264/2000 Bar Council of	17/06/2000	1.Residence C-59/1 R.D.S.O. COLONY MANAK NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI MANAN SINGH ALIAS AVADH RAM SINGH	UP		2.Office	2.Office 3.Mobile 09452538431	
726. B/B0133 [Amount: 0 deposited] BHRIGU NATH VERMA	6191/2009 Bar Council of	13/09/2009	1.Residence VILL THANAI GAWN PO- BABA GANJ BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BANSHI DHAR VERMA	UP		2.Office 3.Chamber in High Court CHAMBER NO. 53 C.S.C.	2.Office 3.Mobile 9452206610	
727. B/B0134 [Amount: 0 deposited] BHUP CHANDRA SINGH	12030/2003 Bar Council of	14/12/2003	1.Residence VILL ARAILA POST RAJAUMARI PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SHEETLA PRASAD SINGH EIII SEC I 825 ALIGANJ LUCKNOW AWADH BAR	UP		2.Office 3.Chamber in High Court	2.Office 8765632971 3.Mobile 9335277663	
728. B/B0136 [Amount: 0 deposited] BHUPENDRA BAHADUR SINGH	3626/2000 Bar Council of	03/03/2000	1.Residence VILL AND POST GARAYEN DISTT SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE JAMUNA PRASAD SINGH	UP		2.Office	2.Office 3.Mobile 9919435633	
729. B/B0138 [Amount: 0 deposited] BHUPENDRA MISHRA	15111/2010 Bar Council of	20/09/2010	1.Residence 109 UMAPUR GANAPATI SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM NATH MISHRA PURE PREM AMETHI C.S.M.NAGAR	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 83	2.Office 3.Mobile 9198874984	
730. B/B0141 [Amount: 0 deposited] BHUPENDRA NATH TRIPATHI	3378/1994 Bar Council of	31/07/1994	1.Residence C-15 NEHRU VIHAR KALYANPUR LUCKNOW	1.Residence	bntripathil6@rediffmail.com 1)Proper address proof is not enclosed as per the norms.) (ACKNOWLEDGMENT LETTER FROM THE BANK)
ADITYA PRASAD TRIPATHI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09336127853	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 123

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
731. B/B0146 [Amount: 0 deposited] BHUVNENDRA SINGH BARTWAL LATE SURENDRA SINGH BARTWAL -DO-	975/1983 Bar Council of UP	08/02/1983	1.Residence C-117/G SECTOR-A MANANAGAR LUCKNOW 2.Office	1.Residence 05222334145 2.Office 3.Mobile 09335264340	bartwal_shaivya@yahoo.co.in)ENROLLMENT DATE NOT MENTIONED ON OUDH BAR ASS
732. B/B0148 [Amount: 600 deposited] BIJAY RAJ VERMA	4597/2000 Bar Council of UP	03/03/2000	1.Residence VILL. HANSEMOU POST ASENI BARABANKI 2.Office	1.Residence 2.Office 3.Mobile 9450209028	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
733. B/B0149 [Amount: 0 deposited] BIJENDRA KUMAR GUPTA LATE SRI RAM PRAKASH GUPTA SAME	1803/2011 Bar Council of UP	10/03/2011	1.Residence 6/91-D VIPULKHAND GOMTI NAGAR LUCKNOW-226010 2.Office	1.Residence 05222304329 2.Office 3.Mobile 07376988303	1)Proof of Practice is not enclosed.
734. B/B0150 [Amount: 0 deposited] BIMAL SINGH LATE BABU LAL DO	854/1994 Bar Council of UP	26/02/1994	1.Residence 2 B/5 CHANDGANJ GARDEN ALIGANJ LUCKNOW 2.Office	1.Residence 9235876205 2.Office 3.Mobile 9452294319	1)Local Address proof is not enclosed.
735. B/B0151 [Amount: 200 deposited] BIMLESH CHANDRA AGRAWALA LATE VIRESH CHANDRA AGRAWALA	2020/1959 Bar Council of UP	29/09/1959	1.Residence 106 SOCIETY PARK NARHAI LUCKNOW 2.Office	1.Residence 05222287405 2.Office 3.Mobile	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
736. B/B0152 [Amount: 0 deposited] BINA SINGH R S SINHA	9206/2004 Bar Council of UP	15/12/2004	1.Residence 10/126 INDIRA NAGAR 2.Office	1.Residence 2.Office 09838829350 3.Mobile	bina_sinha@yahoo.com 1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 124

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
737. B/B0153 [Amount: 0 deposited] BINDHYA CHAL DWIVEDI	1083/1980 Bar Council of	28/07/1980	1.Residence H.N.297/13,SHAHGANJ,PS.CHOWK,DISTT.LKO.	1.Residence 9838937037	1)Proof of Practice is not enclosed.
SRI RAM DASS DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile	
738. B/B0154 [Amount: 0 deposited] BINDIYA AGARWAL	5063/2008 Bar Council of	02/11/2008	1.Residence 5/1128.VIRAM KHAND,GOMTI NAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI A.K. AGARWAL	UP		2.Office	2.Office 3.Mobile 9616585636	
739. B/B0156 [Amount: 200 deposited] BIPIN BIHARI NIGAM	770/1996 Bar Council of	13/01/1996	1.Residence 15/159 INDIRA NAGAR, LUCKNOW	1.Residence 05222359171	1)Proper address proof is not enclosed as per the norms.
LATE SRI BISHAMBHAR CHARAN NIGAM AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR	2.Office 05222359171 3.Mobile 9335233976	
740. B/B0157 [Amount: 0 deposited] BIPIN DUTT DIXIT	5880/2011 Bar Council of	16/10/2011	1.Residence PLOT NO.62 VISHNU LOK COLONY KANPUR ROAD LUCKNOW	1.Residence 09335004442	advocatebipinduttdixit@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SRI VIMAL DUTT DIXIT SAME	UP		2.Office	2.Office 3.Mobile 09415352734	
741. B/B0160 [Amount: 600 deposited] BIRENDRA KUMAR MISHRA	846/2007 Bar Council of	10/02/2007	1.Residence 532K/154 KH PANDEYTOLA ALIGANJ LUCKNOW	1.Residence 9451175519	1)Local Address proof is not enclosed.)CERTIFICATE OF BAR COUNCIL, U.P. NOT ENCLOSED
SHYAM MANOHAR MISHRA	UP		2.Office 3.Chamber in High Court CHAMBER NO.215 LUCKNOW BAS ASSOCIATION LUCKNOW	2.Office 3.Mobile 9450700707	
742. B/B0162 [Amount: 0 deposited] BIRENDRA KUMAR YADAV	12490/2003 Bar Council of	25/12/2003	1.Residence H.N.549/1K,BADA BARHA,P.S. ALAMBAGH LKO	1.Residence	1)Mismatch in enrollment date.
SRI SURAT SINGH	UP		2.Office 3.Chamber in High Court LOD LIBRARY HALL OUDH BAR ASSOCIATION	2.Office 3.Mobile 9935763473	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 125

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
743. B/B0163 [Amount: 600 deposited] BIRENDRA NARAIN SHUKLA SRI GANGA PRASAD SHUKLA AS ABOVE	2854/1993 Bar Council of UP	04/07/1993	1.Residence 39,DREAM GARDEN CITY,BEHIND CHINHAT C.H.C.NIZAMPUR MALHAUR L 2.Office	1.Residence 9415411383 2.Office 9415411383 3.Mobile 9415411383)APPLICANT'S NAME IS MISMATCHED WITH DOCUMENTS
744. B/B0166 [Amount: 0 deposited] BIRENDRA SINGH	9076/2004 Bar Council of UP	26/11/2004	1.Residence VILL & PO. PINDAULI, DISTT. RAEBARELI 2.Office	1.Residence 05352008080 2.Office 3.Mobile 9451364039	birendra singh311@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
RAM NARESH VERMA SS-1/181 S-A SITAPUR RAOD YOUJANA ALIGANJ, LUCKNOW	UP				
745. B/B0167 [Amount: 0 deposited] BIRENDRA SINGH MR. GAJENDRA SINGH	18457/2010 Bar Council of UP	25/12/2010	1.Residence D-1126 PARA ROAD RAJAJI PURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09335604055	birendral3m@gmail.com 1)Proof of Practice is not enclosed.
746. B/B0168 [Amount: 600 deposited] BIRENDRA SINGH PARMAR LALLA SINGH PARMAR	2303/1985 Bar Council of UP	22/07/1985	1.Residence H.NO.4/96 NAGAR PANCHAYAT ITAUNJA POST ITAUNJA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335812180	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
747. B/B0170 [Amount: 0 deposited] BISHNU KUMAR VERMA SRI SHIV SHANKER VERMA AS ABOVE	11747/2003 Bar Council of UP	30/11/2003	1.Residence H.NO 643N/14-A.NAYAK NAGAR COLONY SITAPUR ROAD LKO. 226021 2.Office	1.Residence 2.Office 3.Mobile 9415789568)APPLICANT'S NAME MISMATCH ON MAIN FORM AND DO
748. B/B0172 [Amount: 0 deposited] BISHUN PRASAD JAUHARI LT., BISHAMBHAR PRASAD SAXENA AS ABOVE	790/1981 Bar Council of UP	02/03/1981	1.Residence 448/251. THAKURGANJ. NAGERIA G.L MATHUR RD., LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 05223230151 2.Office 3.Mobile 8953503364	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 126

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
749. B/B0173 [Amount: 0 deposited] BISHWANATH NISHAD	3712/2003 Bar Council of	12/04/2003	1.Residence 4/143. VIRAT KHAND GOMTI NAGAR. LUCKNOW	1.Residence	bishwanath0176@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
BHAGAWAT PRASAD 4/143. VIRAT KHAND GOMTI NAGAR. LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 9451147076	
750. B/B0174 [Amount: 0 deposited] BRAHM PRAKASH PANDEY	4063/1980 Bar Council of	07/12/1980	1.Residence H.NO.536/261 NEW MADEHGANJ SITAPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI CHANDRA BHAL PANDEY	UP		2.Office	2.Office 3.Mobile 09336828169	
751. B/B0177 [Amount: 0 deposited] BRAJ LAL NAGAR	4972/1991 Bar Council of	08/12/1991	1.Residence 538K/179 SHREE PURAM TRIVENINAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI LATE CHOKHEY PRASAD	UP		2.Office	2.Office 3.Mobile 09451380804	
752. B/B0178 [Amount: 0 deposited] BRAJ NANDAN PANDEY	5523/2010 Bar Council of	23/05/2010	1.Residence 3-M/4 DABAULI P.S. GOVIND NAGAR KANPUR	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI BRAHMA KUMAR PANDEY C-166 NIRALA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 07376429599	
753. B/B0179 [Amount: 0 deposited] BRAJ NARESH SINGH	2081/2004 Bar Council of	20/03/2004	1.Residence H.NO. 356/340/1121 ASHOK VIHAR COLONY ALAM NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE BARJOR SINGH	UP		2.Office 3.Chamber in High Court NAGENDRA PRATAP SINGH ADIVAKTA HALL GATE NO. 4 COLLECTRATE	2.Office 3.Mobile 9838983152	
754. B/B0180 [Amount: 0 deposited] BRAJ PAL SINGH	13199/1999 Bar Council of	12/07/1999	1.Residence JANAK PURI COLLONY SAROJINI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIV RAM SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09838860481	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 127

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
755. B/B0181 [Amount: 0 deposited] BRAJENDRA AMIY	1326/2002 Bar Council of	10/02/2002	1.Residence 15/103 MALHAR SAHARA STATE JANKIPURAM LUCKNOW-226021	1.Residence	aakaashari@gmail.com 1)Proof of Practice is not enclosed.
K.D. RAI SAME ADDRESS	UP		2.Office	2.Office 3.Mobile 09532655644	
756. B/B0182 [Amount: 0 deposited] BRAJENDRA DEO SHUKLA LATE M.L. SHUKLA E-99, SECTOR F, L.D.A. COLONY, KANPUR ROAD, LUCKNOW-12	4282/1987 Bar Council of UP	13/11/1987	1.Residence E-99, SECTOR F, L.D.A. COLONY, KANPUR ROAD, LUCKNOW-12 2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION HIGH COURT BENCH LUCKNOW	1.Residence 2.Office 3.Mobile 9415755351)PROOF OF PRACTICE WITHOUT SIGNATURE AND SEAL
757. B/B0184 [Amount: 0 deposited] BRAJENDRA PRATAP SINGH	8393/1999 Bar Council of	18/05/1999	1.Residence VILL KANKAPUR POST KHAJOORGAON LALGANJ RAIBARELI	1.Residence 9956062340	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GAJRAJ SINGH A-1 121 GORL FLATE FAIZABAD ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 05222782090 3.Mobile	
758. B/B0185 [Amount: 0 deposited] BRAJESH CHANDRA PANDEY LATE R.B.L.PANDEY	200/2000 Bar Council of	/ /	1.Residence 2.Office	1.Residence 2.Office 3.Mobile)INCOMPLETE DOCUMENTATION
759. B/B0188 [Amount: 0 deposited] BRAJESH KUMAR	5547/2010 Bar Council of	23/05/2010	1.Residence V-HARCHANDPUR,P.O. NAWABGANJ,DISTT. UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI GAURI SHANKAR O.C .ROOM HIGH COURT LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 738833378	
760. B/B0189 [Amount: 0 deposited] BRAJESH KUMAR 'MUNI'	4417/1999 Bar Council of	16/04/1999	1.Residence 655/24A AKILA PUR SECTOR-D JANKIPURAM P.O.SEC. C, ALIGANJ	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI MAHADEO PRASAD COLLECTORATE PARISAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415788022	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 128

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
761. B/B0190 [Amount: 0 deposited] BRAJESH KUMAR PANDEY	876/2000 Bar Council of	23/01/2000	1.Residence VILL.-MAHAWAN, POST- MOTINAGAR DISTT.-FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BAL KRISHNA PANDEY 3/62-B VIRAJ KHAND GOMTI NAGAR DISTT.LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450866177	
762. B/B0192 [Amount: 0 deposited] BRAJESH KUMAR SINGH	3866/2006 Bar Council of	18/08/2006	1.Residence VILL. CHAND SARAY NAHAR KOTHI P.S. GOSAINGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
TARAK NATH SINGH 1ST FLOOR NARAYAN ELECTRONIES NEAR BUS STOP	UP GOSAINGANJ LKO.		2.Office 3.Chamber in High Court ROOM NO.1 NEW BLOCK OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09450361638	
763. B/B0196 [Amount: 0 deposited] BRAJRAJ SINGH	2190/2009 Bar Council of	29/05/2009	1.Residence H.N.78,MOH.KHAJURIA,VILL./TOWN,RATANPUR,KHAJURIA,DISTT.SITAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM NARESH SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9161379170	
764. B/B0198 [Amount: 0 deposited] BRIJ BHUSHAN TRIPATHI	1537/2004 Bar Council of	11/03/2004	1.Residence VILL.MANWA P.O. MAJHOUWA KHURD BASTI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. JAI RAM TRIPATHI 561/33 SINDHU NAGAR KRISHNA NAGAR KANPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.60 CSC BUILDING	2.Office 3.Mobile 09451428484	
765. B/B0200 [Amount: 0 deposited] BRIJ KISHORE MISRA LATE LAXMI KANT MISRA DO	9316/2000 Bar Council of UP	14/07/2000	1.Residence C-174 SECTOR-B ALIGANJ LUCKNOW 2.Office	1.Residence 05222332842 2.Office 3.Mobile 9450424359)PROOF OF PRACTICE NOT STAMPED.
766. B/B0201 [Amount: 0 deposited] BRIJ LAL VERMA	4421/1994 Bar Council of	09/09/1994	1.Residence VILL.PO.RUDHI PS.BAKASHI KA TALAB DISTT-LKO.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GHASI RAM VERMA	UP		2.Office 3.Chamber in High Court N-1/126 ALIGANJ, LKO.	2.Office 3.Mobile 9793492265	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 129

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
767. B/B0202 [Amount: 0 deposited] BRIJ MOHAN GUPTA	1794/1984 Bar Council of	27/04/1984	1.Residence 228/132 RAJA BAZAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE JAGANNATH PRASAD GUPTA 228/132 RAJA BAZAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839217284	
768. B/B0203 [Amount: 0 deposited] BRIJ MOHAN MAMGAIN	2204/2011 Bar Council of	28/04/2011	1.Residence C-43 NEHRU VIHAR KALYANPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE G.N. MAMGAIN	UP		2.Office 3.Chamber in High Court CHAMBER NO.9 WITH SHRI A.K. BAJPAI ADVOCATE	2.Office 3.Mobile 09838628318	
769. B/B0208 [Amount: 0 deposited] BRIJ NANDAN	7052/2002 Bar Council of	14/09/2002	1.Residence C-3/10, R.D.S.O. COLONY, RESEARCH CENTRE, MANAK NAGAR,LUCKNOW	1.Residence	pbnllm@yahoo.com 1)Proof of Practice is not enclosed.
RAGHU NANDAN PRASAD	UP		2.Office	2.Office 3.Mobile 9450149201	
770. B/B0210 [Amount: 0 deposited] BRIJENDRA CHAUDHARY	8542/2002 Bar Council of	19/10/2002	1.Residence SS-1/181 SECTOR-A SITAPUR ROAD YOJNA ALIGANJ LUCKNOW	1.Residence 09415034876	brij_chaudhary@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
RAM SHARAN CHAUDHARY DO	UP		2.Office	2.Office 3.Mobile 07408136301	
771. B/B0214 [Amount: 0 deposited] BRIJENDRA MANI PANDEY	5391/1988 Bar Council of	10/12/1988	1.Residence MANAPUR, KANDHAIPUR, SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
RAM KUMAR PANDEY 18C HARSHITA COMPLEX, SHAKTI NAGAR, FAIZABAD ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415961090	
772. B/B0215 [Amount: 0 deposited] BRIJENDRA SINGH	1346/2003 Bar Council of	11/01/2003	1.Residence C-263 NIRALA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE K.P. SINGH	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL	2.Office 3.Mobile 09415186008	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 130

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
773. B/B0216 [Amount: 0 deposited] BRIJENDRA SINGH	12798/2010 Bar Council of	04/09/2010	1.Residence 5/990 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI SUGHAR SINGH	UP		2.Office	2.Office 3.Mobile 09451767000	
774. B/B0218 [Amount: 0 deposited] BRIJENDRA SONKER	7855/2011 Bar Council of	29/11/2011	1.Residence 55/99 CHITWAPUR BHUIYAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI NANDI LAL SONKER SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 09307050500	
775. B/B0223 [Amount: 0 deposited] BRIJESH KUMAR	5584/1997 Bar Council of	26/10/1997	1.Residence 26, LASHKARI,RAKABGANJ LUCKNOW.	1.Residence	1)Mismatch in enrollment date. 2)Mismatch in enrollment no. 3)Proof of Practice is not enclosed.
M.P.TRIPATHI	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9452017499	
776. B/B0224 [Amount: 600 deposited] BRIJESH KUMAR LATE SRI JAGDISH NARAIN SAXENA 2-C II FLOOR ABC COMPLEX KAISERBAGH LUCKNOW	2075/1975 Bar Council of UP	09/11/1975	1.Residence FLAT NO.201 CORONATION SOLITAIRE APARTMENT 1-C LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.01	1.Residence 05222202054 2.Office 3.Mobile 09335906251	saxenabrijeshk@gmail.com)NO SEAL OF AUTHORISED SIGNATORY IS PRESENT ON
777. B/B0226 [Amount: 0 deposited] BRIJESH KUMAR AWASTHI	1972/1995 Bar Council of	19/02/1995	1.Residence VILL.KASMANDI KHURD MALIHABAD DISTT. LUCKNOW	1.Residence 05212212512	shasjank.awasthi91@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI SHEETLA PRASAD NEAR POWER HOUSE MALL ROAD AMANIGANJ MALIHABAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935498876	
778. B/B0231 [Amount: 0 deposited] BRIJESH KUMAR PAL	6233/2009 Bar Council of	13/09/2009	1.Residence 418/763 NEW KALYAN PURI, THAKURGANJ, LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
MR. HORI LAL PAL	UP		2.Office 3.Chamber in High Court AWADH BAR MEETING HALL HIGH COURT LUCKNOW.	2.Office 3.Mobile 9935343587	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 131

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
779. B/B0234 [Amount: 0 deposited] BRIJESH KUMAR SHUKLA	745/2005 Bar Council of	12/02/2005	1.Residence 2276/1 VIVEK NAGAR SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI S.N. SHUKLA A/175 SOUTH CITY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415610445	
780. B/B0239 [Amount: 0 deposited] BRIJESH KUMAR SINGH	9361/2009 Bar Council of	12/12/2009	1.Residence VILL.& POST KUNDURKHA KHURD DISTT. FAIZABAD	1.Residence	bks2703@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI DRIG PAL SINGH MDH-4/56 JANKIPURAM SEC-H LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 85 FIFTH FLOOR	2.Office 3.Mobile 09307293279	
781. B/B0244 [Amount: 0 deposited] BRIJESH KUMAR TIWARI	6043/2009 Bar Council of	13/09/2009	1.Residence VILL. KARAMDANDA POST BARUN BAZAR DISTT. FAIZABAD	1.Residence	adbrijesh1984@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM MILAN TIWARI 5/771 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09794964004	
782. B/B0247 [Amount: 0 deposited] BRIJESH KUMAR VERMA	4211/1985 Bar Council of	05/11/1985	1.Residence 6/448 VIKAS NAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
RAM KRISHNA VERMA F-1/71-73,KARAMAT MARKET,NISHAT GANJ,LKO.UP	UP		2.Office	2.Office 3.Mobile 9918937515	
783. B/B0251 [Amount: 600 deposited] BRIJESH KUMAR YADAV	8473/2002 Bar Council of	19/10/2002	1.Residence PURE RAM PRASAD (RAIPUR PHULWARI)AMETHI , C.S.M NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SABHA DEEN YADAV	UP		2.Office	2.Office 3.Mobile 9839082335	
784. B/B0255 [Amount: 0 deposited] BRIJESH SINGH	8251/2008 Bar Council of	28/12/2008	1.Residence VILL.SARAI SHAHJADI,PO-BANTHARA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR.RAM BILAS SINGH LKO	UP		2.Office	2.Office 3.Mobile 9838541320	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 132

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
785. B/B0257 [Amount: 0 deposited] BRIJESH SINGH RATHOUR	4032/1999 Bar Council of	21/12/1997	1.Residence 283/285 ARTI NAGAR GADHI KANAURA MANAK NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9695906286	1)Proof of Practice is not enclosed.
B.P.SINGH 283/285 ARTI NAGAR GADHI KANAURA MANAK NAGAR LUCKNOW	UP				
786. B/B0258 [Amount: 0 deposited] BRIJESH YADAWA	5255/2000 Bar Council of	17/08/2000	1.Residence RAMPUR TANDAWA AZAMGARH 2.Office	1.Residence 2.Office 3.Mobile 9453756577	brijeshyadawa6577@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date. 3)Proof of Practice is not enclosed.
RAM SAMUJH YADAWA 781 B ASHIRWAD SECTORIII ALDICO II RAIBAREILY ROAD LUCKNOW	UP				
787. B/B0261 [Amount: 0 deposited] BRJENDRA KUMAR SINGH	5091/1994 Bar Council of	28/09/1994	1.Residence 329/20 BAGH TOLA CHOWK LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09452739296	1)Proof of Practice is not enclosed.
SRI SHRIPAL SINGH	UP				
788. B/B0262 [Amount: 0 deposited] BUDH PRAKASH	3372/1996 Bar Council of	31/03/1996	1.Residence 566/250 A JAI PRAKASH NAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09452183980	1)Proof of Practice is not enclosed.
LATE RADHA KRISHNA YADAV AS ABOVE	UP				
789. B/C0001 [Amount: 200 deposited] C.M.H.HASHMI	1611/2005 Bar Council of	20/03/2005	1.Residence 6/108 VIPUL KHAND GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9335255075	1)Proper address proof is not enclosed as per the norms.
C.Z.H.HASHMI	UP				
790. B/C0004 [Amount: 0 deposited] CHAITANYA DAS	60/1984 Bar Council of	12/01/1984	1.Residence 240/13 MURTAZA HUSAIN ROAD YAHIAGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839039575	1)Mismatch in enrollment date.
LATE CHOUDHARY VIRENDRA SINGH AS ABOVE	UP				

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 133

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
791. B/C0005 [Amount: 0 deposited] CHAKKAR DEEN (MAURYA)	4150/2008 Bar Council of	24/08/2008	1.Residence VILLAGE-RAMALAKSHANA POST ANBAR DISTT. LAKHIMPUR KHERI	1.Residence	cd maurya @ rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI KALIKA PRASAD (MAURYA) 480/164 MOH. BAGSHAHJI DALIGANJ LKO.	UP		2.Office	2.Office 09918360829 3.Mobile 9125964800	
792. B/C0006 [Amount: 0 deposited] CHANDAN BAJPAI	12371/1999 Bar Council of	01/07/1999	1.Residence 16 BHAIROON JI ROAD KACHEHARY ROAD LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI PRAYAG NARAIN BAJPAI DO	UP		2.Office	2.Office 05222626895 3.Mobile 9452273425	
793. B/C0008 [Amount: 0 deposited] CHANDAN PRASAD	1628/2005 Bar Council of	20/03/2005	1.Residence 587A/579 GANDHI NAGAR C BLOCK TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ASHARPHI PRASAD	UP		2.Office	2.Office 3.Mobile 9450639573	
794. B/C0011 [Amount: 0 deposited] CHANDRA BAHADUR SINGH	4233/2009 Bar Council of	10/05/1982	1.Residence 631/41 KAMTA POST CHINHAT LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI AMAR PAL SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09919484164	
795. B/C0013 [Amount: 0 deposited] CHANDRA BHAN	5010/2005 Bar Council of	25/09/2005	1.Residence 538GHA/24 PATAURAGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SURESH DUTT DO	UP		2.Office	2.Office 05222743670 3.Mobile 9565794332	
796. B/C0019 [Amount: 600 deposited] CHANDRA BHANU SINGH	298/2004 Bar Council of	31/01/2004	1.Residence 3/323 EWS AVAS VIKAS YOZNA - 3 JHUNSI ALLAHABAD UP	1.Residence	CBS662910@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI MAHARAJ DEEN	UP		2.Office	2.Office 9415662910 3.Mobile 9415662910	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 134

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
797. B/C0022 [Amount: 600 deposited] CHANDRA BHUSHAN SINGH NISHAD	549/1994 Bar Council of	11/02/2012	1.Residence SS II 648 SEC-D-1 L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SHRI BABU LAL SS II 614/3 SECTOR D-1 LDA COLONY KANPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451975323	
798. B/C0023 [Amount: 600 deposited] CHANDRA BHUSHAN TRIPATHI	545/1972 Bar Council of	03/08/1972	1.Residence H.NO.1215/1 DILLI DARWAJA FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LATE VISHWA NATH TRIPATHI A27 ASHAK VIHAR ISMAILGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450612320	
799. B/C0024 [Amount: 0 deposited] CHANDRA BINOD	566/2005 Bar Council of	16/01/2005	1.Residence SS/819 SEC-H L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI HARI PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415957128	
800. B/C0027 [Amount: 600 deposited] CHANDRA HAS MISRA	314/1969 Bar Council of	14/08/1969	1.Residence M.D. 79 SECTOR -C ALIGANJ LUCKNOW	1.Residence 9984863878	1)Local Address proof is not enclosed.
LET DEVENDRA CHANDRA MISRA CIVIL COURT COMPUND LUCKNOW	UP		2.Office 3.Chamber in High Court AWADH BAR HIGH COURT LUCKNOW	2.Office 3.Mobile 9984863878	
801. B/C0031 [Amount: 600 deposited] CHANDRA KISHORE	6774/2001 Bar Council of	24/07/2001	1.Residence E-1/321, RUCHI KHAND-II SHARDA NAGAR YOJANA RAEBARELI RD.LKO	1.Residence 9838564610	1)Local Address proof is not enclosed.
SHRI BIPAT KUMAR OUDH BAR ASSOCIATION EXTENTION BLOCK ROOM NO-4HIGH COURT LKO	UP		2.Office	2.Office 3.Mobile 9454866019	
802. B/C0034 [Amount: 0 deposited] CHANDRA MANI DUBEY	2302/2007 Bar Council of	20/05/2007	1.Residence CHUNND LAL THAKUR DWARA RAKABGANJ,LKO.	1.Residence 8400074494	cmdubey1002@gmail.com 1)Proof of Practice is not enclosed.)ADDRESS INCOMPLETE ON MAIN FORM.
SRI OM PRAKASH DUBEY	UP		2.Office	2.Office 3.Mobile 9415061534	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 135

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
803. B/C0036 [Amount: 0 deposited] CHANDRA MOHAN	7163/2004 Bar Council of	19/09/2004	1. Residence H.NO.360, STRT/MOHALLA-NIGHASAN-2(CHHITANPURWA)LAKHIMPURKHERI	1. Residence	mohanvishwa.2010@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JHABBU LAL 5/331 VIKAS NAGAR LUCKNOW	UP		2. Office	2. Office 3. Mobile 09335708232	
804. B/C0039 [Amount: 0 deposited] CHANDRA MOHAN SINGH	2399/1980 Bar Council of	20/06/1949	1. Residence 537/34 PURANIA ALIGANJ LUCKNOW	1. Residence 9335201286	1)Mismatch in enrollment date.
LATE NANHE SINGH DO	UP		2. Office 3. Chamber in High Court OUDH BAR OLD LIBRARY HALL H.C.LUCKNOW	2. Office 05222745326 3. Mobile 9451353121	
805. B/C0041 [Amount: 0 deposited] CHANDRA NARAIN TRIPATHI	5349/1984 Bar Council of	20/12/1984	1. Residence VILL. PATTI YAKUB P.O. BHILWAL DISTT. BARABANKI	1. Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. B.D. TRIPATHI 3 RAKABGANJ KUNDRI LUCKNOW	UP		2. Office	2. Office 3. Mobile 09628559153	
806. B/C0048 [Amount: 0 deposited] CHANDRA PRAKASH SAXENA	1128/1972 Bar Council of	11/10/1972	1. Residence 6548-A CHHITWAPUR ROAD LUCKNOW	1. Residence	1)Proof of Practice is not enclosed.
LATE SHRI MUNNA LAL	UP		2. Office	2. Office 2635370 3. Mobile 09415560868	
807. B/C0050 [Amount: 600 deposited] CHANDRA PRAKASH SINGH	10202/2001 Bar Council of	22/11/2001	1. Residence VILL POST KHANIGAON KHURD DIST HARDOI	1. Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
JAIPAL SINGH BABA HAZARA BAGH THAKUR GANJ LKO	UP		2. Office 3. Chamber in High Court 56	2. Office 9415757066 3. Mobile 9415757066	
808. B/C0051 [Amount: 0 deposited] CHANDRA PRAKASH SINGH	5393/1988 Bar Council of	10/12/1988	1. Residence H.N.114 HULASH KHERA MOHANLAL GANJ LUCKNOW	1. Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI KUNVAR BAHADUR SINGH	UP		2. Office	2. Office 3. Mobile 09415760210	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 136

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
809. B/C0052 [Amount: 0 deposited] CHANDRA PRAKASH SRIVASTAVA LATE SUNDAR LAL SRIVASTAVA AS ABOVE	876/2003 Bar Council of UP	11/01/2003	1.Residence H.NO.448/119/103 NAGARIYA THAKURGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415756828	1)Proof of Practice is not enclosed.
810. B/C0053 [Amount: 0 deposited] CHANDRA PRAKASH TEWARI LATE DEARAJ TIWARI AS ABOVE	15344/2000 Bar Council of UP	06/12/2000	1.Residence NANAK SHAHI KHADRAI LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09936215762	1)Proof of Practice is not enclosed.
811. B/C0055 [Amount: 0 deposited] CHANDRA PRAKASH TRIPATHI LATE MATA PRASAD TRIPATHI AS ABOVE	3254/1979 Bar Council of UP	06/11/1979	1.Residence 2/112 VIVEK KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222391742 3.Mobile 09415462457	1)Mismatch in enrollment date.
812. B/C0057 [Amount: 600 deposited] CHANDRA PRATAP MANI TRIPATHI SRI PARMATMA MANI TRIPATHI AS ABOVE	2388/1982 Bar Council of UP	20/04/1982	1.Residence 24 GYAN VIHAR NEAR MULAYAM NAGAR POST CHINHAT LUCKNOW 2.Office 3.Chamber in High Court ROOM NO-82	1.Residence 2.Office 05226541116 3.Mobile 09415467338	cpmtripathi5@rediffmail.com)THERE IS NO ENROLLMENT NO, ENROLLMENT DATE IN
813. B/C0060 [Amount: 0 deposited] CHANDRA SHEKHAR AZAD SRI CHHOTKANNI LAL	855/2003 Bar Council of UP	11/01/2003	1.Residence 566/117 KASH NAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09792053232	1)Proper address proof is not enclosed as per the norms.
814. B/C0061 [Amount: 0 deposited] CHANDRA SHEKHAR DWIVEDI SHRI RAM BAKSH DWIVEDI B-2097 INDRA NAGAR LUCKNOW	682/1979 Bar Council of UP	11/03/1979	1.Residence OME NAGAR NEAR JAIL BOUNDARY BANKI BARABANKI 2.Office	1.Residence 2.Office 3.Mobile 09450192027	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 137

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
815. B/C0062 [Amount: 0 deposited] CHANDRA SHEKHAR MISHRA	5578/2009 Bar Council of	13/09/2009	1.Residence MO.HATHIPUR NORTH,NIGSAN ROAD,PO,MODNIA,LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SURYA PRASAD MISHRA	UP		2.Office	2.Office 3.Mobile 9792680759	
816. B/C0064 [Amount: 600 deposited] CHANDRA SHEKHAR SINGH YADAV	862/2003 Bar Council of	11/11/1995	1.Residence 538KA/1511 SHIV LOK TRIVENI NAGAR III SITAPUR RD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
MUNNI LAL YADAV 15 CORPORATION MARKET NEAR CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335681361	
817. B/C0066 [Amount: 0 deposited] CHANDRA SHEKHAR SONKER	12132/1999 Bar Council of	30/06/1999	1.Residence 06/853 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)CHAMBER MENTIONED AS CIVIL COURT IN THE FORM
LATE KRISHNA KUMAR	UP		2.Office	2.Office 3.Mobile 09415423089	
818. B/C0070 [Amount: 0 deposited] CHANDRAJEET YADAV	3264/2010 Bar Council of	28/03/2010	1.Residence VILL.ALINAGAR POST JARWAL ROAD TEH KAISERGANJ BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM PAL YADAV 11-D LIBERTY COLONY SARVODYA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.3 NEW BLOCK OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09936911681	
819. B/C0071 [Amount: 0 deposited] CHANDRASHEKHAR TEWARI	2272/1960 Bar Council of	06/04/1960	1.Residence 500/183, KUTABPUR, DALIGANJ, LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SHAMBHU DAYAL TEWARI AS ABOVE	UP		2.Office 3.Chamber in High Court 34	2.Office 05222741417 3.Mobile	
820. B/C0072 [Amount: 200 deposited] CHANDRESH KRISHNA SETH	1489/1968 Bar Council of	01/11/1968	1.Residence 48 OLD NAZIRABAD ROAD LUCKNOW	1.Residence 9415022789	1)Mismatch in enrollment date.
LATE MOHAN KRISHNA SETH DO	UP		2.Office	2.Office 05222625204 3.Mobile CKSETH1945M	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 138

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
821. B/C0073 [Amount: 0 deposited] CHANDRESH MANI SHUKLA	3095/2003 Bar Council of	09/03/2003	1.Residence 12/549 INDISA NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI VED MANI SHUKLA VILL. MALIKPUR POST MAVAI GONDA	UP		2.Office	2.Office 3.Mobile 09451041423	
822. B/C0076 [Amount: 0 deposited] CHANDRIKA PRASAD MISRA	3369/1979 Bar Council of	28/11/1979	1.Residence E-3/391 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM MANORATH MISRA DO	UP		2.Office	2.Office 3.Mobile 9451062316	
823. B/C0078 [Amount: 0 deposited] CHARU GUPTA CAPT. SUDHIR KUMAR GUPTA	761/2004 Bar Council of UP	04/02/2004	1.Residence MM-154 SEC-D ALIGANJ LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.10	1.Residence 2.Office 05224026695 3.Mobile 09839069724	charu_gupta009@yahoo.co.in)ADDRESS PROOF I.E. D.L. ATTACHED WITH THE FOR
824. B/C0083 [Amount: 0 deposited] CHHANDA SINGH	349/1972 Bar Council of	22/04/1972	1.Residence 130/23 J.C. BOSE MARG LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE S.D. SINGH	UP		2.Office 3.Chamber in High Court 40 LAWYAR'SCHAMBER LUCKNOW	2.Office 3.Mobile 09044698829	
825. B/C0084 [Amount: 0 deposited] CHHANGA LAL	224/1997 Bar Council of	04/08/1997	1.Residence MAGAHUVAN GOSAINGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
PYARE LAL MAGAHUVAN GOSAINGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court RAJDHANI BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 9918760108	
826. B/C0085 [Amount: 0 deposited] CHHATRAPAL RAWAT	5144/2011 Bar Council of	18/09/2011	1.Residence VILL. BANAUGA POST ATARIA SADHAULI SITAPUR	1.Residence 8574502844	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
NANDRAM 538 KHA/272 MENDI SHAH TAKIA KHADRA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9918141343	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 139

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
827. B/C0087 [Amount: 0 deposited] CHHEDA LAL	1356/1978 Bar Council of	24/04/1978	1.Residence VILL.BUDDHOO KHERA P.O. BARAUNA TEHSIL & DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI MENDI LAL	UP		2.Office	2.Office 3.Mobile 09838258920	
828. B/C0088 [Amount: 0 deposited] CHHEDI RAM TEWARI	4430/2010 Bar Council of	28/03/2010	1.Residence H NO. L-III/27 SECTOR-D ALIGANJ LUCKNOW	1.Residence 05222332063	1)Proof of Practice is not enclosed.
LATE BUDDHA SAGAR TEWARI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415063538	
829. B/C0089 [Amount: 600 deposited] CHHOTE LAL YADAV	2830/1996 Bar Council of	24/03/1996	1.Residence H.NO.42 NIJAMPUR MALHAUR TEHSIL & DISTT LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
THAKUR DIN YADAV AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION, HC, LUCKNOW	2.Office 9415579046 3.Mobile	
830. B/C0090 [Amount: 0 deposited] CHHOTEY LAL RAWAT	6/1974 Bar Council of	03/01/1974	1.Residence VILL.MALHA P.S. KAKORI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
LATE DHAUKAL PRASAD 441/125/15 PRAKASH NAGAR BALA GANJ P.S.THAKUR GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935827163	
831. B/C0091 [Amount: 0 deposited] CHINTA MANI DUBEY	141/1995 Bar Council of	15/01/1995	1.Residence SAHODARPUR PURBI PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHIV KUMAR DUBEY S-187-A SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451126264	
832. B/C0093 [Amount: 0 deposited] CHITRESH KUMAR SAHU	9175/2011 Bar Council of	17/12/2011	1.Residence F-3351 RAJAJIPURAM LUCKNOW-226017	1.Residence	1)Proof of Practice is not enclosed.
OM NARAIN SAHU SAME	UP		2.Office	2.Office 05224005685 3.Mobile 08687721283	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 140

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
833. B/C0094 [Amount: 0 deposited] CHUNNU LAL	9003/2010 Bar Council of	12/07/2010	1.Residence 48 KAUSHAL PURI CHOTTA BHAWARA GOMTI NAGAR LUCKNOW	1.Residence 9389460023	1)Proof of Practice is not enclosed.
LATE RAM SWARUP	UP		2.Office	2.Office 3.Mobile 9151707687	
834. B/C0095 [Amount: 0 deposited] CHURAMANI MISRA	2320/1990 Bar Council of	04/06/1990	1.Residence MANAV NAGAR ARJUNGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
HARI NARAYAN MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451152279	
835. B/D0003 [Amount: 0 deposited] DAMINI AGRAWAL	805/1998 Bar Council of	30/11/1997	1.Residence NEW ZIAMAU COLONY HAZRATGANJ LUCKNOW	1.Residence 09450451840	1)Mismatch in enrollment date. 2)Mismatch in enrollment no.
LATE.KASHI RAM GUPTA C-175 SECT-6 VRINDAVAN COLONY TELIBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09936776246	
836. B/D0005 [Amount: 0 deposited] DASHRATH SINGH	1045/2002 Bar Council of	02/02/2002	1.Residence VILL. BAANBHOKARE KHANPUR SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MUSAFIR SINGH 22 A GAYATRI SHAKTI PITH GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415571848	
837. B/D0006 [Amount: 0 deposited] DAWJEET SINGH DHADWAL	7952/2001 Bar Council of	08/09/2001	1.Residence VIJAY NAGAR SEC-B,P.O.-NILMATHA CANTT,LKO-226002	1.Residence	1)Proof of Practice is not enclosed.
S.K.DHADWAL SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 99415750038	
838. B/D0007 [Amount: 0 deposited] DAWOOD RAMZI KHAN	4463/2008 Bar Council of	29/08/2008	1.Residence 544/2175 ALMAS BAGH HARDOI ROAD LUCKNOW	1.Residence	dawoodramzi@hotmail.com 1)Proof of Practice is not enclosed.
UMAIR AHMED KHAN DO	UP		2.Office	2.Office 3.Mobile 9839390846	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 141

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
839. B/D0012 [Amount: 0 deposited] DAYA SHANKER	4480/2008 Bar Council of	29/08/2008	1.Residence 281/267 MAWAIYA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI N.L. LODHI	UP		2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION, LUCKNOW	2.Office 3.Mobile 7800632246	
840. B/D0019 [Amount: 0 deposited] DEEP CHANDRA LOHUMI SRI J.C. LOHUMI	2495/1991 Bar Council of UP	08/07/1991	1.Residence H.NO.895 SEC-5 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 05222738480 2.Office 3.Mobile 09415517112	dclohumi@hotmail.com)PROOF OF PRACTICE DOES NOT CONTAIN THE SEAL O
841. B/D0021 [Amount: 0 deposited] DEEP KUMAR MISRA	8440/2003 Bar Council of	09/08/2003	1.Residence VILL-ANAIYA POST NAGRAM DISTT. LUCKNOW	1.Residence 09026484260	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
CHAKRAPANI MISRA NEAR ARJUN ENCLAVE PURANI CHNGI ARJUNGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935785955	
842. B/D0022 [Amount: 0 deposited] DEEP KUMAR SINGH	6218/2011 Bar Council of	20/10/2011	1.Residence T-60/A SEWA GRAM COLONY CHARBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM ACHAL SINGH LUCKNOW BAR BUILDING	UP		2.Office 3.Chamber in High Court CIVIL COURT 119 NO. LUCKNOW	2.Office 3.Mobile 9415466237	
843. B/D0025 [Amount: 0 deposited] DEEP NARAYAN SINGH	9076/2011 Bar Council of	17/12/2011	1.Residence VILL/POST- KINHUPUR, DISTT- FAIZABAD 224158	1.Residence	bks2703@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI AMAR PRATAP SINGH M.D.H.4/56 SEC-H JANKIPURAM, LUCKNOW.	UP		2.Office 3.Chamber in High Court CH. NO. 85	2.Office 3.Mobile 9415924456	
844. B/D0026 [Amount: 0 deposited] DEEP NARAYAN TRIPATHI	3073/1996 Bar Council of	31/03/1996	1.Residence SS/II/618 SECTOR-D-1 LDA COLONY KANPUR ROAD LUCKNOW	1.Residence	deepknarayan703@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BABU RAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839045079	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 142

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
845. B/D0031 [Amount: 0 deposited] DEEPAK AGARWAL	4110/1983 Bar Council of	13/08/1983	1.Residence D.K. SADAN C-2194 RAJAJIPURAM LUCKNOW 226017	1.Residence	1)Proof of Practice is not enclosed.
LATE JAIMAL PRASAD	UP		2.Office	2.Office 3.Mobile 9839287456	
846. B/D0034 [Amount: 0 deposited] DEEPAK KUMAR	7764/2009 Bar Council of	04/11/2009	1.Residence 570/152-B FAUZI COLONY AZAD NAGAR ALAMBAGH LUCKNOW	1.Residence	dkr8419@gmail.com 1)Proof of Practice is not enclosed.
LALTA PRASAD	UP		2.Office	2.Office 3.Mobile 9415584611	
847. B/D0036 [Amount: 0 deposited] DEEPAK KUMAR	4807/2011 Bar Council of	07/09/2011	1.Residence SS-48,SHRAM BIHAR NAGAR, RAJINDRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE RAM LAL GATE NO. 4, COLLECTRATE COMPOUND, LUCKNOW	UP		2.Office	2.Office 3.Mobile 8858220925	
848. B/D0038 [Amount: 0 deposited] DEEPAK KUMAR BHOLA	8555/2000 Bar Council of	23/06/2000	1.Residence 553/150A,ADARSH NAGAR ALAMBAGH LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI KASTURI LAL BHOLA DO	UP		2.Office	2.Office 3.Mobile 9235896467	
849. B/D0040 [Amount: 0 deposited] DEEPAK KUMAR DWIVEDI	9552/2011 Bar Council of	24/12/2011	1.Residence 283/701/309 ARTI NAGAR GARHI KANOURA MANAK NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHIV SHARMA DWIVEDI	UP		2.Office	2.Office 3.Mobile 9236181586	
850. B/D0041 [Amount: 0 deposited] DEEPAK KUMAR SAINI	6828/2005 Bar Council of	18/12/2005	1.Residence VILL. SARVAN NAGAR, P.O.-BIJNOUR, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGDEV SAINI	UP		2.Office	2.Office 3.Mobile 9335681392	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 143

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
851. B/D0042 [Amount: 0 deposited] DEEPAK KUMAR SINGH	3641/2007 Bar Council of	17/06/2007	1.Residence VILLAGE AND POST MAJNAWA, P.S.RUANAHI, DISTT-FAIZABAD	1.Residence	dipaksingh499@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI ABHAY KUMAR SINGH 573 GHA/210,SRINAGAR COLONY,SITAPUR ROAD,MARIYAV LUCKNOW	UP		2.Office	2.Office 3.Mobile 9918188834	
852. B/D0043 [Amount: 0 deposited] DEEPAK KUMAR SINGH	5176/2000 Bar Council of	23/04/2000	1.Residence B-1883 INDIRA NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
AZAD SINGH	UP		2.Office	2.Office 3.Mobile 9198512377	
853. B/D0044 [Amount: 0 deposited] DEEPAK KUMAR YADAV	14602/2010 Bar Council of	20/09/2010	1.Residence VILLAGE AND POST - PALIA DISTT. HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM PRASAD YADAV	UP		2.Office	2.Office 3.Mobile 8574762753	
854. B/D0056 [Amount: 0 deposited] DEEPALI SRIVASTAVA	7990/2000 Bar Council of	16/06/2000	1.Residence C-1 /168 RAIL NAGAR SECTOR-J AASHIYANA KANPUR ROAD LDA LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
ABHAY KUMAR AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 53	2.Office 3.Mobile 9450576988	
855. B/D0057 [Amount: 0 deposited] DEEPANKER BHATTA	3869/1981 Bar Council of	25/01/1981	1.Residence C-926 SECTOR BECAUSE MAHANAGAR LUCKNOW	1.Residence	deepanker_advocate@rediffmail.com 1)Proof of Practice is not enclosed.
LATE AMAL KUMAR BHATTA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09651190771	
856. B/D0060 [Amount: 0 deposited] DEEPENDRA SINGH	8439/2007 Bar Council of	30/12/2007	1.Residence 6/66 VIKAS NAGAR LUCKNOW-226022	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.)COPY OF CERTIFICATE OF BAR COUNCIL OF U.P. NO
SRI SHIV BARAN SINGH 7/253 VIKAS NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR ASSO. HIGH COURT LUCKNOW	2.Office 3.Mobile 07499316877	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 144

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
857. B/D0062 [Amount: 0 deposited] DEEPIKA RANI	5581/1994 Bar Council of	11/01/1994	1.Residence H.NO.14 SHANKER NAGAN NIRALA NAGAR LUCKNOW	1.Residence 05224004016	1)Proof of Practice is not enclosed.
DEEPAK KUMAR SRIVASTAV AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO-10	2.Office 3.Mobile	
858. B/D0067 [Amount: 600 deposited] DEO PRAKASH MISHRA	3381/1987 Bar Council of	23/09/1987	1.Residence SECTOR-11/428 INDIRA NAGAR LUCKNOW	1.Residence DO	1)Mismatch in enrollment date.
LATE SRI SATYA NARAIN MISHRA	UP		2.Office 3.Chamber in High Court MEETING HALL AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 05222710011 3.Mobile 9415561091	
859. B/D0068 [Amount: 0 deposited] DEO PRAKASH MISRA	1287/1998 Bar Council of	10/04/1998	1.Residence SARDAR PATEL NAGAR HABEERPUR NILMATHA,LKO.	1.Residence 9839008140	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
PARAS NATH MISRA	UP		2.Office	2.Office 3.Mobile 7499066856	
860. B/D0074 [Amount: 0 deposited] DEOTA PRASAD CHATURVEDI	2360/1980 Bar Council of	13/09/1980	1.Residence MOHANLALPUR, POST-SADAR P.S.TEWARIPUR DISTT. GORAKHPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAM LAKHAN CHATURVEDI CIVIL LINE ALLAHABAD U.P.	UP		2.Office 3.Chamber in High Court 8, HIGH COURT ALLAHABAD C/O V.D.OJHA ADVOCATE	2.Office 3.Mobile 9452670711	
861. B/D0075 [Amount: 0 deposited] DESH DEEPAK VERMA	4818/2008 Bar Council of	18/09/2008	1.Residence VILL. PURE VALI, POST MUBARAK GANJ FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AYODHYA PRASAD VERMA L-5/124 SECTOR BEHIND ALIGANJ MONTESSORI SCHOOL ALIGAN LKO.	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9198015592	
862. B/D0076 [Amount: 600 deposited] DESH DEEPAK CHOPRA	1781/1979 Bar Council of	14/07/1979	1.Residence "CHOPRA BHAWAN ", B-140, SECTOR-C, MAHANAGAR, LUCKNOW	1.Residence 05224044165	chopra_dd@yahoo.co.in 1)Mismatch in enrollment date.
SHRI ROSHAN LAL CHOPRA SAME	UP		2.Office	2.Office 3.Mobile 9415582818	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 145

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
863. B/D0087 [Amount: 0 deposited] DEV KUMAR MISHRA	10654/2010 Bar Council of	25/07/2013	1.Residence C-200 HARIHAR NAGAR KAMTA CHINHAT LUCKNOW	1.Residence	devkumarmishra0713@gmail.com 1)Proof of Practice is not enclosed.
RAJ KUMAR MISHRA	UP		2.Office	2.Office 3.Mobile 09450597608	
864. B/D0092 [Amount: 0 deposited] DEV PRAKASH SINGH	159/2001 Bar Council of	10/02/2001	1.Residence C-16 L.PARK MAHANAGAR EXTENSION LUCKNOW 226006	1.Residence	1)Local Address proof is not enclosed.
SRI JILEDAR SINGH 2A SHAYAM VIHAR COLONY PREETI NAGAR II SITAPUR ROAD LKO.	UP		2.Office 3.Chamber in High Court	2.Office 9839894660 3.Mobile	
865. B/D0093 [Amount: 0 deposited] DEV RATAN LAL	11675/2010 Bar Council of	10/08/2010	1.Residence 216 PRAYAG NARAIN KHERA,UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BANSI LAL	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9451237370	
866. B/D0095 [Amount: 0 deposited] DEVANAND MISHRA	4389/1999 Bar Council of	16/04/1999	1.Residence ES1B/245 SITAPUR ROAD YOJANA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BINDESHWARI PRASAD MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION	2.Office 3.Mobile 9415461625	
867. B/D0101 [Amount: 0 deposited] DEVENDRA KUMAR	15705/2000 Bar Council of	14/12/2000	1.Residence 230/27 BEGAM GANJ RAZA BAZAR LUCKNOW	1.Residence 05222241425	1)Proof of Practice is not enclosed.
SRI MANOHAR LAL VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415083552	
868. B/D0103 [Amount: 0 deposited] DEVENDRA KUMAR AWASTHI	5471/2005 Bar Council of	25/09/2005	1.Residence 63/34 HARBANSMOHAL KANPRU-1	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE JAGAT NARAIN AWASTHI C-88 SECTOR-M,ALIGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court AVADH BAR	2.Office 05222325707 3.Mobile 9451140809	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 146

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
869. B/D0107 [Amount: 0 deposited] DEVENDRA KUMAR SHUKLA	4625/2008 Bar Council of	30/08/2008	1.Residence VILL. PARSOWAN PURA SHUKLA PO MILKIPUR DISTT.FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM CHANDRA SHUKLA	UP		2.Office 3.Chamber in High Court COMMON A.C. HALL OUDH BAR ASSOCIATION HIGH COURT LKO	2.Office 3.Mobile 9450063611	
870. B/D0109 [Amount: 200 deposited] DEVENDRA KUMAR SRIVASTAVA	555/1997 Bar Council of	05/10/1997	1.Residence VILL. & POST TARIYALACHIRAM PADRAUNA KUSHINAGAR	1.Residence 05222434855	www.subusri74@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BHIKHU LAL SRIVASTAVA E-191 SECTOR-C-1 L.D.A. COLONY KANPUR ROAD	UP LUCKNOW		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 4	2.Office 9415088993 3.Mobile 9696102866	
871. B/D0110 [Amount: 0 deposited] DEVENDRA KUMAR SRIVASTAVA	5447/2007 Bar Council of	19/08/2007	1.Residence 34-BASANT BIHAR, URMILA PURI, SURENDRA NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BRIJ BHADUR SRIVASTAVA 34-BASANT BIHAR, URMILA PURI, SURENDRA NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838556587	
872. B/D0111 [Amount: 0 deposited] DEVENDRA KUMAR VISHWAKARMA	2031/1992 Bar Council of	14/03/1992	1.Residence 148/83 DUGAWAN LUCKNOW P.S. NAKA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM PHER VISHWA KARMA 68/203 CHITWA PUR PUJAWAN LAL KUWAN LUCKNOW	UP		2.Office	2.Office 3.Mobile 09936374046	
873. B/D0118 [Amount: 0 deposited] DEVENDRA PRASAD UPADHYAY	4316/1983 Bar Council of	24/08/1983	1.Residence 3/13 DALIBAGH OFFICERS COLONY LUCKNOW	1.Residence	9335138015 1)Proper address proof is not enclosed as per the norms.
LATE SHRI RAM SURAT UPADHYAY	UP		2.Office 3.Chamber in High Court GOVERNMENT ADVOCATE HALL	2.Office 3.Mobile 9415616430	
874. B/D0120 [Amount: 0 deposited] DEVENDRA PRATAP AZAD	1001/2009 Bar Council of	14/02/2009	1.Residence C/O SMT. NIVEDITA H.NO. 2/155 RUCHI KHAND SHARDA NAGAR LKO.	1.Residence 9335820634	dev.azadog@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
BASANT RAM	UP		2.Office	2.Office 3.Mobile 9454663784	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 147

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
875. B/D0123 [Amount: 0 deposited] DEVENDRA PRATAP SINGH	5131/2009 Bar Council of	13/09/2009	1.Residence VILL MUZER POST BELSAR DISTRICT GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BRIJ MOHAN SINGH	UP		2.Office 3.Chamber in High Court OUDH BAR HIGH COURT LUCKNOW	2.Office 3.Mobile 09415717223	
876. B/D0124 [Amount: 0 deposited] DEVENDRA PRATAP SINGH	5943/2009 Bar Council of	13/09/2009	1.Residence 647F/190 (29-B) SHIVBIHAR JANKIPURAM LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAMESH BAHADUR SINGH 72 SANGRAMPUR PRATAPGARH	UP		2.Office	2.Office 3.Mobile 9415333388	
877. B/D0125 [Amount: 0 deposited] DEVENDRA PRATAP SINGH	2848/1996 Bar Council of	24/03/1996	1.Residence H.NO.-551KA/138G NEW SARDARI KHERA ALAM BAGH, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KUNWAR KUSHAL PAL SINGH	UP		2.Office	2.Office 3.Mobile 9450019856	
878. B/D0126 [Amount: 0 deposited] DEVENDRA PRATAP SINGH KAMAL	9847/2010 Bar Council of	25/07/2010	1.Residence VILLAGE LODHAULI POST BAHARGAON PS ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM SHARAN SINGH M.M. 10 SECTOR Q ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL AWADH BAR ASSOCIATION LUCKNOW HIGH COURT	2.Office 3.Mobile 09935484114	
879. B/D0127 [Amount: 0 deposited] DEVENDRA PRATAP UPADHYAY	3140/2005 Bar Council of	03/07/2005	1.Residence 8-A SATYARTHI NAGAR ADIL NAGAR LUCKNOW	1.Residence 9582606537	dpupadhyadv@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
NAVAL KISHOR UPADHYAY	UP		2.Office 3.Chamber in High Court LOCKER NO. 118 ROOM NO. 4 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9696238437	
880. B/D0129 [Amount: 0 deposited] DEVENDRA SINGH	4651/2003 Bar Council of	12/04/2003	1.Residence S-235 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	1.Residence 09919099931	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI DASHARATH SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court 48 HIGH COURT CAMPUS LUCKNOW	2.Office 09236465515 3.Mobile 09452665310	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 148

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
881. B/D0134 [Amount: 0 deposited] DEVENDRA YADAV	6214/2009 Bar Council of	13/09/2009	1.Residence HIG-3 PRAGATIPURAM COLONY PO-RATAPUR RAEBARELI	1.Residence 05352217065	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI KRISHNA YADAV	UP		2.Office	2.Office 3.Mobile 09415614812	
882. B/D0135 [Amount: 0 deposited] DEVESH AGNIHOTRI	5884/1989 Bar Council of	27/12/1989	1.Residence E-2185 RAJAJIPURAM LUCKNOW	1.Residence 05222418245	advocatedevesh@yahoo.com 1)Proof of Practice is not enclosed.
LATE S.K.AGNIHOTRI DO	UP		2.Office	2.Office 3.Mobile 9415183852	
883. B/D0141 [Amount: 600 deposited] DEVESH KUMAR MISHRA	9084/2002 Bar Council of	19/10/2002	1.Residence PLOT NO. 33, SURYA COLONY, SHAHPUR, CHINHUT, LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM RAJ MISHRA PLOT NO. 33, SURYA COLONY, SHAHPUR, CHINHUT, LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.1 (EXT.) OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 9415778310	
884. B/D0142 [Amount: 0 deposited] DEVESH KUMAR MISHRA	8841/2011 Bar Council of	15/12/2011	1.Residence VILL-MADHOPUR POST ITAUNJA DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
GOPI KRISHNA MISHRA	UP		2.Office	2.Office 3.Mobile 09935302806	
885. B/D0146 [Amount: 0 deposited] DEVI BUX SINGH CHAUHAN	13543/2000 Bar Council of	16/10/2000	1.Residence 3 VILLA HALUPUR B.K.T.LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI BABU SINGH KOTHI N.1. CHAKBAST ROAD KAISAR BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335949095	
886. B/D0148 [Amount: 0 deposited] DEVI PRASAD MAURYA	1477/2007 Bar Council of	10/02/2007	1.Residence 631/10-A,NEAR 10/583,INSAF NAGAR,INDIRA NAGAR,LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
SHRI PARASHU RAM MAURYA	UP		2.Office	2.Office 3.Mobile 09559490474	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 149

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
887. B/D0149 [Amount: 600 deposited] DEVI PRASAD SINGH	862/1996 Bar Council of	05/02/1996	1.Residence VILL.NEWADA KALAN POST PURE GURU DISTT.PRATAPGARH	1.Residence 09415366282	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
SAMSHER BAHADUR SINGH ED131 SEC A ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court EXT. ROOM 1 AVADH BAR	2.Office 3.Mobile 08948031864	
888. B/D0150 [Amount: 0 deposited] DEVI PRASAD SRIVASTAVA	3996/1995 Bar Council of	28/05/1995	1.Residence 357 MANAS ENCLAVE INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE GUR SAHAI LAL SRIVASTAVA DO	UP		2.Office 3.Chamber in High Court	2.Office 9451915013 3.Mobile	
889. B/D0151 [Amount: 0 deposited] DEVI PRASAD PANDEY	1522/1990 Bar Council of	08/04/1990	1.Residence VILL. KUSHURI SAGAR PUR POST KUSHURI SAGAR PUR RAIBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HAUSHILA PRASAD PANDEY	UP		2.Office	2.Office 3.Mobile 9451611361	
890. B/D0156 [Amount: 0 deposited] DHANANJAI SINGH	3619/2005 Bar Council of	07/07/2005	1.Residence 2192 SHASTRI NAGAR SULTANPUR	1.Residence 09450625935	dhahanjaising.1972@reduffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI MAHENDRA PRATAP SINGH 88 INDRA PURI MAHANAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453030250	
891. B/D0159 [Amount: 200 deposited] DHANANJAI KUMAR TRIPATHI	5942/2007 Bar Council of	16/09/2007	1.Residence VILL PANDIT PUR POST BAIRI PUR RAMNATH DISTT GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RANG NATH TRIPATHI	UP		2.Office 3.Chamber in High Court CHAMBER NO 33	2.Office 3.Mobile 9452689484	
892. B/D0161 [Amount: 0 deposited] DHANANJAY KUMAR SINGH	1379/2008 Bar Council of	06/04/2008	1.Residence GYAN BIHAR COLONY CHINHAT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RANA PRATAP SINGH	UP		2.Office	2.Office 3.Mobile 07379792000	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 150

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
893. B/D0164 [Amount: 0 deposited] DHANANJAY SINGH	3178/2007 Bar Council of	20/05/2007	1.Residence VILL.NANDUALI POST MEERAK NAGAR DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BRIJESH CHANDRA SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09936585371	
894. B/D0165 [Amount: 0 deposited] DHANANJAY SINGH	3164/2003 Bar Council of	09/03/2003	1.Residence C/OK.P.YADAV,38 SHIV BIHAR COLONY, FARIDI NAGAR LUCKNOW	1.Residence	adv.dhananjay@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
MOTI SINGH	UP		2.Office	2.Office 3.Mobile 9956309537	
895. B/D0167 [Amount: 0 deposited] DHANI RAM MAURYA	7603/1994 Bar Council of	21/12/1994	1.Residence 416/134 DILARAM BARANDARI CHAUPATIAN,LKO	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAMESHWAR PRASAD MAURYA BALAGANJ CHUARAHA,LKO	UP		2.Office	2.Office 9838784074 3.Mobile	
896. B/D0171 [Amount: 0 deposited] DHARAMVEER SINGH SOLANKI	3168/2008 Bar Council of	27/07/2008	1.Residence VILL SARAI USARNA POST ITAUNJA DISTT LUCKNOW	1.Residence	12280dvss@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
RAJVEER SINGH SOLANKI VILL SARAI USARNA POST ITAUNJA DISTT LUCKNOW	UP		2.Office	2.Office 8808962843 3.Mobile	
897. B/D0175 [Amount: 0 deposited] DHARM TRIVEDI	5642/2006 Bar Council of	11/11/2006	1.Residence 302 MOH-PYAREPUR LAKHIMPUR KHERI	1.Residence 09415668652	trivedi_dharam@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM NARAIN TRIVEDI 6-B TRIVENI NAGAR-II SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 05872254276 3.Mobile 07860875857	
898. B/D0176 [Amount: 0 deposited] DHARMENDER KUMAR PANDEY	9230/2002 Bar Council of	19/10/2002	1.Residence H.N.70 BABA KI BAGIYA FAIZABAD ROAD P.S. HARSANGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI PARASNATH PANDEY	UP		2.Office	2.Office 3.Mobile 09889370676	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 151

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
899. B/D0177 [Amount: 0 deposited] DHARMENDRA	17476/2010 Bar Council of	02/12/2010	1.Residence VILL. DEVHATA PO-BILARI,P/S KAPTANGANJ DIS. AZAMGARH 223221	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI BIRBALI 538B/426,DEEN DAYAL NAGAR KHADRA SITAPUR ROAD LKO. 226020	UP		2.Office	2.Office 3.Mobile 08574968213	
900. B/D0178 [Amount: 0 deposited] DHARMENDRA BAHADUR SINGH	1494/2004 Bar Council of	05/03/2004	1.Residence NEAR F.C.I. GODOWN HARDOI ROAD SANDILA HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAJ BAHADUR SINGH 501/184 B BLOCK LUCKNOW UNIVERSITY DALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court 41-III FLOOR C.S.C.BILDING HIGH COURT LUCKNOW	2.Office 3.Mobile 09415777256	
901. B/D0181 [Amount: 0 deposited] DHARMENDRA KUMAR	3806/2008 Bar Council of	24/08/2008	1.Residence VILL. INAYATPUR POST KHIJIR PUR DISTT. BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAJ KUMAR	UP		2.Office	2.Office 3.Mobile 9984715122	
902. B/D0185 [Amount: 0 deposited] DHARMENDRA KUMAR MAURYA	7338/2010 Bar Council of	27/06/2010	1.Residence VILL.JAFERPUR,POST DHENWAR,DISTT SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SURESH PRAKASH MAURYA	UP		2.Office	2.Office 3.Mobile 9451232320	
903. B/D0186 [Amount: 0 deposited] DHARMENDRA KUMAR MISHRA	15591/2000 Bar Council of	09/12/2000	1.Residence SRI RAM PURAM I.I.M.ROAD BHITHANLI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI ONKAR NATH MISHRA HALL AVADH BAR ASSOCIATION HIGH COURT	UP		2.Office	2.Office 3.Mobile 9415470156	
904. B/D0189 [Amount: 600 deposited] DHARMENDRA KUMAR MISRA	4389/2006 Bar Council of	04/09/2006	1.Residence C/O PREMCHANDRA VILL-SHIVPURI COLONY KAMTA CHINHAT LKO.	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SRI AVADHESH KUMAR MISRA MAHESHWANAND CO ADVOCATE IIFLOR COMPLEX 13 RANAPRATAP MARG	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9450704144	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 152

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
905. B/D0190 [Amount: 0 deposited] DHARMENDRA KUMAR PANDEY	821/2010 Bar Council of	21/01/2010	1.Residence H.NO. 28, WARD NO.3 KATRA RAJA HIMMAT SING AMETHI CSM NAGAR	1.Residence 05368222772	dkpandeyadhc@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. RAJ KISHORE PANDEY 130NA OFFICEA LAW CHAMBERS 6 SAHARA BAZAR LOHIA PATH VIBHUTI	UP		2.Office	2.Office 05224002610 3.Mobile 9936226124	
906. B/D0194 [Amount: 600 deposited] DHARMENDRA KUMAR SINGH [D.K. SINGH "SOMVANSHI"] enrollment date.	15475/2000 Bar Council of	09/12/2002	1.Residence Bar Council of	1.Residence 538KA/5 SHRI PURAM TRIVENI NAGAR LUCKNOW	09415150605 1)Mismatch in
SRI RAMESH SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.1 AVADH BAR HIGH COURT LKO.	2.Office 3.Mobile 09670676882	
907. B/D0195 [Amount: 0 deposited] DHARMENDRA KUMAR SINGH	9135/2001 Bar Council of	07/10/2001	1.Residence VILL. KHURAM PUR POST MAWAI PADIYANA DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI SHAT ROHAN SINGH	UP		2.Office	2.Office 3.Mobile 09935411761	
908. B/D0198 [Amount: 600 deposited] DHARMENDRA KUMAR TRIVEDI	2110/2003 Bar Council of	22/02/2003	1.Residence LODHWARI KOTHI CIVIL LINE ROAD RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
KRISHNA KUMAR TRIVEDI PLOT NO. 29 SEEMANT NAGAR KALYANPUR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415190543	
909. B/D0199 [Amount: 0 deposited] DHARMENDRA KUMAR VERMA	919/2007 Bar Council of	10/02/2007	1.Residence VILL. NOWMALIKPUR POST BILGRAM DISTT. HARDOI 241301	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SHRI KHEM KARAN LAL	UP		2.Office 3.Chamber in High Court ROOM NO. 1 HIGH COURT BENCH LUCKNOW	2.Office 3.Mobile 09936980027	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 153

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
910. B/D0200 [Amount: 0 deposited] DHARMENDRA KUMAR VERMA	12042/2010 Bar Council of	04/09/2010	1.Residence VILL. CHATENA GARHI BARABANKI	1.Residence	adv.dharmendra85@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
RADHEY SHYAM VERMA 1/439 VASTU KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.3 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9621740237	
911. B/D0201 [Amount: 0 deposited] DHARMENDRA KUMAR YADAV	5673/2009 Bar Council of	13/09/2009	1.Residence 46A SARASWATI PURAM GOMTI NAGAR EOTENTION LUCKNOW	1.Residence	dk88yadav@gmail.com 1)Proof of Practice is not enclosed.
BADE LAL YADAV	UP		2.Office	2.Office 3.Mobile 09450410339	
912. B/D0202 [Amount: 0 deposited] DHARMENDRA PRATAP SINGH	6458/1992 Bar Council of	11/10/1992	1.Residence 1/4 GOVT.COLONY SECTOR-J, ALIGANJ, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
AVADHESH PRASAD SINGH	UP		2.Office 3.Chamber in High Court 41	2.Office 3.Mobile 9838716276	
913. B/D0203 [Amount: 0 deposited] DHARMENDRA PRATAP SINGH	5891/2007 Bar Council of	16/09/2007	1.Residence VILL. SARUA POST JANETHI KUNDA PRATAPGARH	1.Residence	dharmendrapratapsinghadv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SHIV PRATAP SINGH S-18 DEVRAHA INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936324909	
914. B/D0204 [Amount: 0 deposited] DHARMENDRA PRATAP SINGH	2181/2009 Bar Council of	29/03/2009	1.Residence VILL.& POST BADAYIAN DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SHRI MAHESHWAR BAX SINGH 537B/25P-0005 YASH NAGAR FAZULLAGANJ SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935779765	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 154

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
915. B/D0205 [Amount: 0 deposited] DHARMENDRA PRATAP SINGH	7018/2000 Bar Council of	22/05/2000	1.Residence RAJ NAGAR COLONY,HAIDERGARH,BARABANKI,227301	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SRI JITENDRA PRATAP SINGH ANAND LOK COLONY SEMRA CHINHAT LUCKNOW	UP		2.Office 3.Chamber in High Court 88	2.Office 3.Mobile 9838283184	
916. B/D0209 [Amount: 0 deposited] DHARMENDRA SINGH	5128/2009 Bar Council of	13/09/2009	1.Residence VILL.LODHAULI P.O. ITAUNSA DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BRAJENDRA SINGH	UP		2.Office	2.Office 3.Mobile 09795131213	
917. B/D0210 [Amount: 0 deposited] DHARMENDRA SINGH	3397/2003 Bar Council of	26/03/2003	1.Residence VIJAY NAGAR PAISAR FAIZABAD ROAD BARABANKI	1.Residence 05222239222	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
RAM PAL SINGH 17/9 WINDSOR PALACE BEHIND YOJNA BHAWAN LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415596135	
918. B/D0211 [Amount: 0 deposited] DHARMENDRA SINGH CHAUHAN	1363/2008 Bar Council of	06/04/2008	1.Residence S-157/D SHAKTI NAGAR INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BABU RAM CHAUDHARY EAST GATE NO-5 VARAMDA NO-3 COLLECOTRATE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335774322	
919. B/D0213 [Amount: 600 deposited] DHARMENDTA KUMAR TRIPATHI	9474/2002 Bar Council of	19/10/2002	1.Residence MATHIWA RUDRA NAGAR CHAWRAHA BASTI	1.Residence 09935763094	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
UMAPATI TRIPATHI 503/83G NEAR MANKAMESHWAR MANDIR DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 07398769775	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 155

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
920. B/D0214 [Amount: 0 deposited] DHARMESH KUMAR	5273/2009 Bar Council of	13/09/2009	1.Residence VILL.& POST AJMATULLAH GANJ DISTT. RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM KUMAR	UP		2.Office	2.Office 3.Mobile 09721810458	
921. B/D0216 [Amount: 0 deposited] DHEERAJ KUMAR SIDDARTH	5897/2011 Bar Council of	17/10/2011	1.Residence GUMTI NO-5 SADARPUR KARORA PO. GASALGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
ANANT RAM SIDDHARTH -DO-	UP		2.Office	2.Office 3.Mobile 09598967811	
922. B/D0217 [Amount: 0 deposited] DHEERAJ MISRA	18434/2010 Bar Council of	25/12/2010	1.Residence DIXIT NAGAR,IN FRONT OF D.M RESIDENCE ,P.O. GANDHI ASHRAM,	1.Residence	_dheeraj1995@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI OM PRAKASH MISHRA BARABANKI	UP		2.Office	2.Office 3.Mobile 8004870807	
923. B/D0222 [Amount: 0 deposited] DHEERENDRA KUMAR OJHA	3808/2008 Bar Council of	24/08/2008	1.Residence FLAT NO.14,MAHANAGAR,LKO,POLICE BOYS HOSTEL,VIGYAN PURI LKO	1.Residence 9450526194	1)Proof of Practice is not enclosed.
SURENDRA KUMAR OJHA SAME	UP		2.Office	2.Office 3.Mobile	
924. B/D0226 [Amount: 0 deposited] DHIRAJ KUMAR CHAURASIYA	3468/2000 Bar Council of	31/03/2000	1.Residence D-2/49-A SECTOR 'O' MANSAROWER L.D.A.COLONY KANPUR ROAD LKO.	1.Residence 9335917728	1)Proper address proof is not enclosed as per the norms.
SRI RAM SHIROMANI CHAURASIYA ROOM NO.4 OUTH BAR ASSO. HIGH COURT LUCKNOW	UP		2.Office	2.Office 7376310720 3.Mobile 9208307299	
925. B/D0233 [Amount: 600 deposited] DHIRENDRA KUMAR MISHRA	10141/2001 Bar Council of	21/11/2001	1.Residence VILL.& POST MAYANG DISTT. SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI JAI PRAKASH MISHRA 529A/1208 PANT NAGAR KHORRAM NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 43 CHAMBER IN HIGH COURT	2.Office 3.Mobile 09450715739	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 156

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
926. B/D0234 [Amount: 0 deposited] DHIRENDRA KUMAR SHUKLA	798/1999 Bar Council of	20/02/1999	1.Residence 472/2KA MURAITOLLA KHADRA CHUNGI SITAPUR ROAD LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.)PHOTOGRAPH ON THE FORM IS WITHOUT BAND.
SRI SHIV PRAKASH SHUKLA	UP		2.Office	2.Office 3.Mobile 09415797392	
927. B/D0236 [Amount: 0 deposited] DHIRENDRA KUMAR TIWARI	6239/2004 Bar Council of	26/08/2004	1.Residence NIKAMAT PICHURI KAMELA BARABANKI	1.Residence 9453198260	dhirendra.tiwari42@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment date.
DWARIKA NATH TIWARI 208 SHAGUN PALACE SAPRU MARG HAZRATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838553316	
928. B/D0237 [Amount: 0 deposited] DHIRENDRA KUMAR YADAV SHRI RAJENDRA PRASAD YADAV	10814/2000 Bar Council of UP	26/08/2000	1.Residence 21/3, RAMAYAJIPURAM DALIBAGH LOKAMANYA TILAK MARG, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935885377)PHOTOGRAPH IS NOT SELF ATTESTED.
929. B/D0238 [Amount: 0 deposited] DHIRENDRA PRATAP SHAHI	2752/2006 Bar Council of	18/06/2006	1.Residence 628K/E 38 KURMANCHAL NAGAR INDIRA NAGAR LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SUVASH SHAHI	UP		2.Office	2.Office 3.Mobile 9452239499	
930. B/D0240 [Amount: 0 deposited] DHIRENDRA PRATAP SINGH	9643/2003 Bar Council of	18/10/2003	1.Residence LODHWARI KOTHI DEGREE COLLEGE CHAURAHA RAIBARELI	1.Residence	dhirendrapchauhan@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI DALJEET SINGH CHAUHAN L VI/32 SECTOR L ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.50 LAWYERS CHAMBER	2.Office 3.Mobile 09415911820	
931. B/D0242 [Amount: 0 deposited] DHIRENDRA PRATAP SINGH	2828/1996 Bar Council of	24/03/1996	1.Residence 3/76 VINARMA KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SRI BRIJ SINGH	UP		2.Office 3.Chamber in High Court ROOM NO.4	2.Office 3.Mobile 09450065727	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 157

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
932. B/D0245 [Amount: 0 deposited] DHIRENDRA SINGH	1791/1991 Bar Council of	27/04/1991	1.Residence A-601, LALBAGH OFFICERS COLONY, LALBAGH, LUCKNOW	1.Residence 05224107390	dhirendras.96@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
RAVINDRA PRATAP SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415020731	
933. B/D0247 [Amount: 0 deposited] DHIRENDRA SINGH PANWAR	10982/2003 Bar Council of	30/11/2003	1.Residence AIR FORCE ROAD NEAR TALAB WELI COLONY BAKSHI KA TALAB LKO.	1.Residence 05212298116	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ADDRESS PROOF NOT LEGIBLE.
SRI VIRENDRA BAHADUR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450362811	
934. B/D0248 [Amount: 0 deposited] DHIRENDRA VIKRAM SINGH	2343/2009 Bar Council of	20/04/2009	1.Residence H.NO.554 SATAY PREMI NAGAR BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LAKSHMAN KU.SINGH DO	UP		2.Office 3.Chamber in High Court	2.Office 8004026203 3.Mobile	
935. B/D0252 [Amount: 0 deposited] DHRUV MOHAN	8243/2008 Bar Council of	28/12/2008	1.Residence 500/28, KUTUBPUR, DALIGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAJA RAM	UP		2.Office	2.Office 3.Mobile 9335630822	
936. B/D0257 [Amount: 0 deposited] DHRUWA KANT YADAV	3182/1996 Bar Council of	31/03/1996	1.Residence C-1211 RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI RAM DULARE YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451175251	
937. B/D0261 [Amount: 0 deposited] DIGVIJAI SINGH	1603/1984 Bar Council of	19/04/1984	1.Residence VILL. MOJAM NAGAR POST BAKKAS LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
FATEH BAHADUR SINGH KHURDAI BAZAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415469082	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 158

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
938. B/D0266 [Amount: 0 deposited] DILEEP KUMAR	5007/2011 Bar Council of	18/09/2011	1.Residence 29 RADIKAPURI COLONY TAKROHI INDIRA NAGAR LUCKNOW	1.Residence	dileepkmr55@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)ADDRESS OF RESIDENCE IS NOT MENTIONED ON PROO
BRIJ LAL	UP		2.Office	2.Office 3.Mobile 9450306865	
939. B/D0267 [Amount: 0 deposited] DILEEP KUMAR	7/2006 Bar Council of	04/01/2006	1.Residence H.NO. 42 ADIL NAGAR NAGAR NIGAM COLONY LUCKNOW	1.Residence 9792492082	dkumaradv@gmail.com 1)Proof of Practice is not enclosed.
KAILASH NATH VERMA 324-B 3 FLOOR SAHARA SHOPPING CENTER FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile	
940. B/D0269 [Amount: 0 deposited] DILEEP KUMAR (DILEEP RAI)	7386/1999 Bar Council of	16/05/1999	1.Residence PLOT NO. 228 2/1155 ADIL NAGAR LUCKNOW	1.Residence 09415465512	dkrainaman@yahoo.com 1)Proof of Practice is not enclosed.
LATE JAGESHWAR RAI DO	UP		2.Office	2.Office 3.Mobile 09226571963	
941. B/D0271 [Amount: 0 deposited] DILEEP KUMAR AWASTHI	14578/2010 Bar Council of	20/09/2010	1.Residence H.N.43 ,SETH SHUKHULAL ROAD SITAPUR,SITAPR (UP)	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SHIV SHANKAR LAL AWASTHI HIGH COURT ASSOCIATION LKO	UP		2.Office	2.Office 3.Mobile 9452232754	
942. B/D0272 [Amount: 600 deposited] DILEEP KUMAR MISHRA	1258/2001 Bar Council of	25/02/2001	1.Residence 4/140 VIRAT KHAND GOMTINAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
GANGA PRASAD MISHRA DO	UP		2.Office	2.Office 3.Mobile 9839867852	
943. B/D0273 [Amount: 0 deposited] DILEEP KUMAR MISRA	6061/2004 Bar Council of	26/08/2004	1.Residence C/O MR.A.N.NARULA 556/20 A SUJANPURA ALAMBAGH LUCKNOW 226005	1.Residence	dkmisra.1978@gmail.com 1)Local Address proof is not enclosed.
NAGENDRA NATH MISHRA AS-ABOVE	UP		2.Office	2.Office 3.Mobile 09450211878	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 159

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
944. B/D0274 [Amount: 0 deposited] DILEEP KUMAR PANDEY	7562/2006 Bar Council of	16/12/2006	1.Residence 62 SAMAR VIHAR COLONY ALAMBAGH LUCKNOW	1.Residence 07897173911	1)Proof of Practice is not enclosed.
SHEETLA PRASAD PANDEY	UP		2.Office	2.Office 3.Mobile 09451095356	
945. B/D0276 [Amount: 0 deposited] DILEEP KUMAR PATHAK	5016/2001 Bar Council of	20/05/2001	1.Residence VILL. UPRAHITAN PURWA JANKINAGAR DISTT. GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DEO PRASAD PATHAK 498/142 BABUGANJ FAJABAD ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415176744	
946. B/D0277 [Amount: 0 deposited] DILEEP KUMAR SINGH	6612/2009 Bar Council of	24/10/2009	1.Residence VILL LUDHAULI P.O.BAHAR GAON ITAUNJA LUCKNOW	1.Residence 9565690025	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI U.B.SINGH 8/692/1 SECTOR 8 VIKAS NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9794637560	
947. B/D0280 [Amount: 0 deposited] DILEEP KUMAR SINGH	6637/2009 Bar Council of	24/10/2009	1.Residence 17/786 INDIRA NAGAR LUCKNOW	1.Residence	dilipsinghlko@gmail.com 1)Proof of Practice is not enclosed.
MR. GYAN BAHADUR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415515464	
948. B/D0281 [Amount: 0 deposited] DILEEP KUMAR SINGH	11628/2010 Bar Council of	08/08/2010	1.Residence RAM ASHREY KA PURWA GORAKHNATH NAGAR GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
VIJAY BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 09450464192	
949. B/D0284 [Amount: 0 deposited] DILEEP KUMAR SRIVASTAVA	1736/2001 Bar Council of	28/02/2001	1.Residence D-1/242 SECTOR-F JANKIPURAM LUCKNOW	1.Residence 971-975	dileep@court counsels.comcourt counsels@gmail.m 1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
RAM PRASAD SRIVASTAVA B-801 GOPPLA APPARTMENT 50 RAM TIRATH MARG LUCKNOW	UP		2.Office	2.Office 05223040971 3.Mobile 9415152018	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 160

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
950. B/D0285 [Amount: 0 deposited] DILEEP KUMAR TIWARI	4368/2008 Bar Council of	29/08/2008	1.Residence PURE BRIJLAL PANDIT BASHUPUR PO PURABGAON GAURIGANJ SULTANPU	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
VIDYADHER TIWARI 2/664 RASHMI KHAND SHARDA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453657276	
951. B/D0289 [Amount: 0 deposited] DILEEP SINGH	10600/1999 Bar Council of	12/06/1999	1.Residence 411 SATYA PREMI NAGER BARABANKI	1.Residence 05248225788	dileep.rajal008@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE LAL BAHADUR VERMA 502/123 MUKARIM NAGAR HASANGANJ LUCKNOW	UP		2.Office	2.Office 05223250115 3.Mobile 9450742888	
952. B/D0290 [Amount: 0 deposited] DILIP KUMAR AGARWAL	696/1976 Bar Council of	09/03/1976	1.Residence 45 SADAR BARI BAZAR LUCKNOW CANT LUCKNOW	1.Residence 05222481110	1)Proof of Practice is not enclosed.
HARI SARAN AGARWAL DO	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 74	2.Office 3.Mobile 9415180029	
953. B/D0292 [Amount: 0 deposited] DILIP KUMAR PANDEY	11587/2000 Bar Council of	09/09/2000	1.Residence VILL. & P.O.-MALLAWAN, P.S.-HAIDERGANJ, FAIZABAD	1.Residence	advocatedilipllb@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE HARISH CHANDRA PANDEY E/3-880,SEC-H, JANKIPURAM, LUCKNOW	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL, AWADH BAR, ASSOCIATION, LUCKNOW	2.Office 3.Mobile 9956281914	
954. B/D0295 [Amount: 0 deposited] DILIP KUMAR SHUKLA	8794/2009 Bar Council of	27/11/2009	1.Residence 2/303 VIRAM KHAND,GOMTI NAGAR LUCKNOW	1.Residence	dilipkumarshuklaadvocate@gmail.com 1)Proof of Practice is not enclosed.
AMAR NATH SHUKLA 5\771 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450658275	
955. B/D0299 [Amount: 0 deposited] DILIP KUMAR SRIVASTAVA	3102/2003 Bar Council of	09/03/2003	1.Residence C-1437/5 INDIRA NAGAR LUCKNOW	1.Residence	09415609468 1)Proof of Practice is not enclosed.
RAJENDRA PD. SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 09415517018	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 161

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
956. B/D0302 [Amount: 0 deposited] DILIP KUMAR VERMA	5412/2005 Bar Council of	29/09/2005	1.Residence E-3/178 VINAY KHAND-3 GOMTI NAGAR LUCKNOW-226010	1.Residence 09454523056	dilip8010@gmail.com 1)Mismatch in enrollment date.
SHREE MAHADEV VERMA -AS ABOVE-	UP		2.Office 3.Chamber in High Court EX. ROOM NO.01 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 09454506312 3.Mobile 09451909308	
957. B/D0303 [Amount: 0 deposited] DILIP KUMAR VERMA	17481/2010 Bar Council of	02/12/2010	1.Residence 4/409 SEC H. JANKIPURAM LUCKNOW	1.Residence 8009963379	dkverma076@gmail.com 1)Proof of Practice is not enclosed.
AMAR PRASAD VERMA SHOP NO 6. BASEMENT BHARGAV MARKET JAI NARAIN RD., LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 05223012731 3.Mobile	
958. B/D0304 [Amount: 0 deposited] DILIP KUMAR VERMA	2574/2010 Bar Council of	13/02/2010	1.Residence 49 GOKARANA VARDA NAN 01-3 GOIA GOKARAN NATH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GOKARAN PRASAD VERAMA	UP		2.Office	2.Office 3.Mobile 8004286455	
959. B/D0307 [Amount: 0 deposited] DILIP SINGH	578/2001 Bar Council of	12/02/2001	1.Residence S.I.QUARTERS POLICE LINE DEWAN ROAD BARABANKI	1.Residence 09450192159	dilipsingh_j26@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI MADHU SUDAN DUTT SINGH 632/005 RAMESHWAR NAGAR CHINHAT FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 05248225774 3.Mobile 09450192159	
960. B/D0312 [Amount: 0 deposited] DINANATH	8718/2003 Bar Council of	27/08/2003	1.Residence H.N.60,PATEL NAGAR YOJNA,NEAR SEC-8,INDIRA NAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI RAM LAGAN LIBRARY HIGH COURT	UP		2.Office	2.Office 3.Mobile 9453198702	
961. B/D0316 [Amount: 0 deposited] DINESH CHANDRA	16562/2010 Bar Council of	24/10/2010	1.Residence VILL. NIRWAN NAGAR POST UDHAULI BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INDRA DEO	UP		2.Office	2.Office 3.Mobile 9453553406	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 162

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
962. B/D0317 [Amount: 0 deposited] DINESH CHANDRA	835/2000 Bar Council of	23/01/2000	1.Residence 5/81 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI ADHAR SINGH AS ABOVE	UP		2.Office	2.Office 05222769462 3.Mobile 09415912153	
963. B/D0320 [Amount: 0 deposited] DINESH CHANDRA MISHRA	156/2010 Bar Council of	17/01/2010	1.Residence 538KA/253 TRIVENI NAGAR II LUCKNOW	1.Residence	dineshmishra_9@rediffmail.com 1)Proof of Practice is not enclosed.
LATE AKBAL SHANKER MISHRA 538KA/253 TRIVENI NAGAR II LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415770270	
964. B/D0324 [Amount: 600 deposited] DINESH CHANDRA SINGH	16877/1999 Bar Council of	25/08/1999	1.Residence MU.79 NAGAR POST.HAIDARGARH, DISTT -BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE UMRAO SINGH	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9839092087	
965. B/D0326 [Amount: 0 deposited] DINESH CHANDRA TRIPATHI	10590/2000 Bar Council of	26/08/2000	1.Residence VILL/POST JANKIPURI LAMBHUA SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI GIRJA SHANKER TRIPATHI 1-A BASANT VIHAR PICNIC SPOT ROAD INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453234611	
966. B/D0327 [Amount: 0 deposited] DINESH CHANDRA YADAV	6266/1995 Bar Council of	28/10/1995	1.Residence E-6 SECTOR-I L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
CHANDRA DEV YADAV DO	UP		2.Office	2.Office 3.Mobile 9450206919	
967. B/D0329 [Amount: 600 deposited] DINESH KR. CHAUDHARY	5206/2006 Bar Council of	11/11/2006	1.Residence HNO. 373,PURAINIYA TALAB TEHSIL AND DIST. BALRAMPUR U.P.	1.Residence 9838602210	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BHOLA NATH CHAUDHARY G-58 LIBERTY COLONY SERVODYA NAGAR LKO	UP		2.Office	2.Office 3.Mobile 9415488294	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 163

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
968. B/D0330 [Amount: 0 deposited] DINESH KR. SINGH	2899/2009 Bar Council of	28/05/2009	1.Residence B-2, N.D. TIWARI NAGAR PULLIA KURSI ROAD LKO	1.Residence	1)Proof of Practice is not enclosed.
SHRI UDAI NARAIN SINGH SHOP 12,13 UGF SHIV SHAKTI PLAZA TEDI PULLIA KURSI ROAD LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9452242247	
969. B/D0331 [Amount: 0 deposited] DINESH KUMAR	17174/2010 Bar Council of	12/10/2010	1.Residence 7/72 VIKAS NAGAR LUCKNOW	1.Residence 05222738404	dinesh.srivastava50@gmail.com 1)Mismatch in enrollment date.
LATE SRI AYODHYA PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 05222738404 3.Mobile 9415466692	
970. B/D0332 [Amount: 0 deposited] DINESH KUMAR	5912/2009 Bar Council of	13/09/2009	1.Residence 1-A. MALL AVENUE LUCKNOW C/O EX C.M NARAYAN DUTT TEWARI	1.Residence	advocate.dineshsoni@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
AVDRESH KUMAR FLAT NO 302 A.P SEN RD., CHARBAGH. LUCKNOW	UP		2.Office 3.Chamber in High Court AUDH BAR ASSOCIATION	2.Office 9889897882 3.Mobile 9889897882	
971. B/D0335 [Amount: 0 deposited] DINESH KUMAR	7683/2011 Bar Council of	25/11/2011	1.Residence VILL.KASIMPUR POST KASIMPUR JAIS DISTT. C.S.M.NAGAR	1.Residence 09670233746	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM SEVEK	UP		2.Office	2.Office 3.Mobile 07398755739	
972. B/D0337 [Amount: 0 deposited] DINESH KUMAR	5147/1992 Bar Council of	08/08/1992	1.Residence SSII899 D-1 LDA COLONY KANPUR ROAD LUCKNOW	1.Residence 09335200232	1)Proof of Practice is not enclosed.
LATE DEVI CHARAN -DO-	UP		2.Office	2.Office 05222435621 3.Mobile	
973. B/D0338 [Amount: 0 deposited] DINESH KUMAR	13604/2010 Bar Council of	04/09/2010	1.Residence E-1/630 VINAY KHAND GOMTINAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
SURYA PAL CIVIL COURT LKO.	UP		2.Office	2.Office 3.Mobile 9415581461	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 164

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
974. B/D0341 [Amount: 0 deposited] DINESH KUMAR DIKSHIT	1754/1974 Bar Council of	09/12/1974	1.Residence 45 OLD BABA KA PURWA PAPER MILL NISHATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BHAJAMI SHANKER DIKSHIT -DO-	UP		2.Office 3.Chamber in High Court OUDH BAR EXTN ROOM-I	2.Office 3.Mobile 09918606639	
975. B/D0343 [Amount: 600 deposited] DINESH KUMAR MISHRA	4557/2003 Bar Council of	12/04/2003	1.Residence 538KA/1053, SHIV LOK TRIVENI NAGAR III LUCKNOW	1.Residence 9235847492	1)Proof of Practice is not enclosed.
SURESH DUTTA MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.11, HIGH COURT LUCKNOW	2.Office 3.Mobile 9452255264	
976. B/D0348 [Amount: 600 deposited] DINESH KUMAR OJHA SHYAM NARAYAN OJHA	1656/2012 Bar Council of UP	14/04/2012	1.Residence L-2/266 VINEET KHAND GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 09838822860) INSTEAD OF BAR COUNCIL CERT. OF U.P. AN ACKNO
977. B/D0356 [Amount: 0 deposited] DINESH KUMAR SHUKLA	6798/2005 Bar Council of	18/12/2005	1.Residence VILL.& POST BANGAON PURE KALIKA KATRA BAZAR DISTT. GONDA	1.Residence 9450111459	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHIRI GIRIJA SHAKER SHUKLA 529/489 NEW RAHIM NAGAR MAHANAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9984497135	
978. B/D0359 [Amount: 0 deposited] DINESH KUMAR SINGH	6800/2001 Bar Council of	24/07/2001	1.Residence 101 H.A. VIHAR HARIHAR NAGAR INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHYAM LAL 101 H.A. VIHAR HARIHAR NAGAR INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450360972	
979. B/D0369 [Amount: 600 deposited] DINESH KUMAR YADAV	3836/1984 Bar Council of	22/09/1984	1.Residence 17 TARTALA PO KAKORI LUCKNOW	1.Residence 09389370482	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI PRAYAG NARAIN YADAV 363/368 BAWALI SAADATGANJ PO RAJAJI PURAM LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.69 LAWYER CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09415464264	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 165

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
980. B/D0370 [Amount: 0 deposited] DINESH KUMAR YADAV	7699/2005 Bar Council of	15/12/2005	1.Residence 538KHA/357 SECTOR-4 SHIV NAGAR KHEDA LUCKNOW	1.Residence	yadav.dinesh106@gmail.com 1)Proper address proof is not enclosed as per the norms.
SRI DEVENDRA PRASAD YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415568958	
981. B/D0371 [Amount: 0 deposited] DINESH KUMAR YADAV	4003/1999 Bar Council of	31/01/1999	1.Residence VILL.KAKAULI POST ALLUNAGAR DIGURIYA I.I.M. ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment date.
SHRI FAKIRE YADAV	UP		2.Office	2.Office 3.Mobile 09415423291	
982. B/D0373 [Amount: 0 deposited] DINESH PANDEY	2326/2004 Bar Council of	19/05/2004	1.Residence 116/125 GHAYASERI MANDI BALDA ROAD KAISERBAG LKO.	1.Residence 05222282908	dineshpandeyyou.com 1)Mismatch in enrollment date.
SRI BRAHMA NAND PANDEY CIVIL COURT LKO.	UP		2.Office	2.Office 9335810279 3.Mobile 9919773881	
983. B/D0376 [Amount: 0 deposited] DINESH PRATAP SINGH	3138/1996 Bar Council of	31/03/1996	1.Residence R/O VILL RAJGARH PO. RAJGARH, PS. KOTWALI NAGAR PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI DHARAMPAL SINGH C-3 KAILASH PURI ALAMBAGH LUCKNOW	UP		2.Office	2.Office 9839164430 3.Mobile 9839164430	
984. B/D0379 [Amount: 0 deposited] DINESH SRIVASTAVA	1592/1975 Bar Council of	02/08/1975	1.Residence 94/25 NAVAIYAGANESHGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE S.R. SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09415520365	
985. B/D0381 [Amount: 0 deposited] DINKAR TIWARI	4709/2007 Bar Council of	11/08/2007	1.Residence VILL &POST SARVANGPUR DISTT. GONDA	1.Residence 9984464144	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI DEEP NARAYAN TIWARI	UP		2.Office 3.Chamber in High Court ROOM NO.3 OF O.B.A. HIGH COURT	2.Office 3.Mobile 842322257	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 166

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
986. B/D0384 [Amount: 0 deposited] DIVAKER SRIVASTAVA	6705/2000 Bar Council of	15/05/2000	1.Residence 3/751, SEC.H, JANKIPURAM, LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
VIISHNU CHANDRA SRIVASTAVA 14,BENI PRASAD ROAD,LALBAGH,NEAR LALBAGH PALACE, LKO.	UP		2.Office	2.Office 9452241363 3.Mobile 7860038010	
987. B/D0385 [Amount: 0 deposited] DIVENDU TRIPATHI	13290/2010 Bar Council of	04/09/2010	1.Residence SULTANPURKHAS MAUAIMA ALLAHABAD	1.Residence 9935382655	advocatedivendu@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INDU BHAL TRIPATHI 498/206-12-A RAM KRISHNA MARG FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 05224045288 3.Mobile 9839009977	
988. B/D0388 [Amount: 0 deposited] DIVYA JYOTI BAJPAI	4840/2006 Bar Council of	11/11/2006	1.Residence 440 RAJENDRA NAGAR LUCKNOW	1.Residence	divyajyotibajpai@rediffmail.com 1)Proof of Practice is not enclosed.
NAND GOPAL BAJPAI	UP		2.Office	2.Office 3.Mobile 9451952991	
989. B/D0392 [Amount: 0 deposited] DIWAKAR GAUTAM	3189/2008 Bar Council of	27/07/2008	1.Residence 44-F ,SECTOR-7,GEETAPALLI,ALAMBAGH LKO-226005	1.Residence	1)Proof of Practice is not enclosed.
RAMESH KUMAR H.N.285/197,DA,KAHERETA,MILL AREA ROAD AISH BAGH ,LKO 226004	UP		2.Office	2.Office 3.Mobile 9984423169	
990. B/D0393 [Amount: 0 deposited] DIWAKAR GOYAL	19234/2010 Bar Council of	31/12/2010	1.Residence MOH.BHITER,MOHAMMADI NEAR POLICE CHOWK.P.O.MOHAMMADI,LAKHIM	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI ASHOK KUMAR GUPTA PUR KHERI	UP		2.Office	2.Office 3.Mobile 9451659382	
991. B/D0394 [Amount: 0 deposited] DIWAKAR NATH TIWARI	4941/2005 Bar Council of	09/09/2005	1.Residence 538/KA1332 TRIVENI NAGAR II LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI BHISHAM LAL DO	UP		2.Office 3.Chamber in High Court R.NO-1,OU DH BAR ASSOCIATION HIGH COURT LKO	2.Office 3.Mobile 9839720461	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 167

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
992. B/D0401 [Amount: 0 deposited] DIWAKER KUMAR SRIVASTAVA	11157/1999 Bar Council of	17/06/1999	1.Residence MIG 149/1 TEKAT RAI TALAB L.D.A. COLONY LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI GAURI SHANKAR SRIVASTVA MIG 149/1TEKAT RAI TALAB L.D.A COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450412434	
993. B/D0402 [Amount: 0 deposited] DOLLY SINGH	711/2006 Bar Council of	22/02/2006	1.Residence B-259M.I.G. BHAWAN INDIRA NAGAR LUCKNOW	1.Residence 05222354022	1)Proof of Practice is not enclosed.
MR. RAM PRASAD	UP		2.Office 3.Chamber in High Court 28 NO.CHAMBER HIGH COURT	2.Office 3.Mobile 09451174489	
994. B/D0405 [Amount: 0 deposited] DORILAL VERMA	3404/1990 Bar Council of	30/08/1990	1.Residence B-15 SECTOR H ALIGANJ LUCKNOW	1.Residence 05222746098	1)Proof of Practice is not enclosed.
NAYAN SUKH SINGH B-15 SECTOR H ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court RAJDHANI BAR ASSOCIATION	2.Office 3.Mobile 9450390311	
995. B/D0406 [Amount: 0 deposited] DR SURENDRA KUMAR SHARMA	4121/2003 Bar Council of	14/03/2003	1.Residence VILLAGE DEORAKOT POST PILKHAWAN DISTRICT FAIZABAD	1.Residence	sk_sharma700@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
RAM MURTI SHARMA	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXTN. ROOM NO. 4 HIGH COURT LUCKNOW	2.Office 3.Mobile 09305369176	
996. B/D0411 [Amount: 0 deposited] DR. CHET NARAYAN SINGH	2331/2004 Bar Council of	16/05/2004	1.Residence 559KHA/16 SRINAGAR ALAMBAGH LUCKNOW	1.Residence	chet_narayan80@yahoo.co.in 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DR. T.D. SINGH DO	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 9838545974	
997. B/D0413 [Amount: 0 deposited] DR. DINESH CHANDRA AWASTHI	6366/2011 Bar Council of	01/11/2011	1.Residence FLAT NO-407 AISHBAGH ROAD VIDHAYAK AAWAS RAJENDRA NA.LKO.	1.Residence 05222691725	dinesh_awasthi2002@yahoo.co.in 1)Proof of Practice is not enclosed.
LATE AWADH BIHARI LAL AWASTHI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09919281002	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 168

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
998. B/D0415 [Amount: 0 deposited] DR. JITENDRA BEHARI SINHA	456/2012 Bar Council of	18/01/2012	1.Residence 80 GULISTAN COLONY LUCKNOW	1.Residence	jbsinhal28@gmail.com 1)Proper address proof is not enclosed as per the norms.
LATE SHRI R.B. LAL	UP		2.Office	2.Office 3.Mobile 09451851545	
999. B/D0417 [Amount: 600 deposited] DR. MANOJ KUMAR DUBEY LATE BHAGWAT PRASAD DUBEY	525/2000 Bar Council of UP	18/01/2000	1.Residence M.S. 132, SECTOR-D ALIGANJ LUCKNOW -24 U.P. 2.Office	1.Residence 2.Office 3.Mobile 6450666876)REGISTRATION CERTIFICATE IS NOT OF BAR COUNCI
1000. B/D0420 [Amount: 0 deposited] DR. PREETI MISHRA	5002/2001 Bar Council of	20/05/2001	1.Residence 538KA 114/4 TRIVENI NAGAR II SITAPUR ROAD LKO. 2.Office	1.Residence 0522	1)Proof of Practice is not enclosed.
GAURAV MISHRA	UP		2.Office	2.Office 3.Mobile 2757241	
1001. B/D0426 [Amount: 0 deposited] DR. SANTOSH KR. UPADHYAY	5844/2011 Bar Council of	15/10/2011	1.Residence FA2 SAINT MARY'S SCHOOL RPAD PARA COLONY LUCKNOW 226017 2.Office	1.Residence 09415346634	drsantoshupadhyay@rediffmail.com 1)Proof of Practice is not enclosed.
RAJENDRA PRASAD UPADHYAY HIGH COURT BAR ASSOCIATION HIGH COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09044237746	
1002. B/D0427 [Amount: 0 deposited] DR. SHAILENDRA SHARMA	8689/2003 Bar Council of	25/08/2003	1.Residence 538/K/617 TRIVENINAGAR IIND SITAPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court CH. NO. 33	1.Residence 8858960091 2.Office 05222346431 3.Mobile 9415170200	sharma.shail@gmail.com, 1)Proof of Practice is not enclosed.
MR. AWADH KISHOR SHARMA C-263, NIRALA NAGAR LUCKNOW	UP		2.Office		
1003. B/D0429 [Amount: 0 deposited] DR. SIDDHARTH SHANKER	9202/2010 Bar Council of	16/07/2010	1.Residence 2 RAJ BHAVAN COLONY, TYPE V, OLD MG MARG, LUCKNOW 2.Office	1.Residence 05222237235	siddharthshankerphd@gmail.com 1)Proof of Practice is not enclosed.
LATE GAURI SHANKAR	UP		2.Office	2.Office 3.Mobile 9415018081	
1004. B/D0430 [Amount: 0 deposited] DR. SMT. NEELAM SHUKLA	9308/2001 Bar Council of	13/10/2001	1.Residence SEWA SADAN E-3160 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 9415424580	1)Local Address proof is not enclosed.
K.K.SHUKLA DO	UP		2.Office	2.Office 05222412068 3.Mobile 7607366754	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 169

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1005. B/D0431 [Amount: 0 deposited] DR. SUBODH YADAV	116/2011 Bar Council of	20/01/2011	1.Residence 1/100 VIJAY KHAND GOMTI NAGAR LUCKNOW	1.Residence 05224068624	subodhyadav@yahoo.com 1)Proof of Practice is not enclosed.
RAMESHWAR SINGH YADAV 18/233 INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 108	2.Office 3.Mobile 9919919999	
1006. B/D0434 [Amount: 0 deposited] DR.ADITYA VEER SINGH	2041/1995 Bar Council of	19/02/1995	1.Residence M-439 SECT D-1 LDA LUCKNOW	1.Residence 9450780778	1)Mismatch in enrollment date.
DAYA RAM YADAV NO	UP		2.Office	2.Office 3.Mobile	
1007. B/D0437 [Amount: 0 deposited] DR.KRISHNA SINGH	1496/2004 Bar Council of	05/03/2004	1.Residence H.N.610/348-P,KESHAV NAGAR,SITAPUR ROAD,LKO	1.Residence	antramali23@rediff.com 1)Mismatch in enrollment date.
LATE S.P.SINGH SAME	UP		2.Office	2.Office 3.Mobile 9415152140	
1008. B/D0439 [Amount: 0 deposited] DR.ROHIT .P. SHABRAN	261/1999 Bar Council of	18/01/1999	1.Residence 538KA/132C/01 TRIVENI NAGAR ,LKO	1.Residence 9450714892	WWW.DR_SHABRAN@IN.COM 1)Proof of Practice is not enclosed.
DR.PREM NATH PANDEY	UP		2.Office	2.Office 3.Mobile 9415787106	
1009. B/D0441 [Amount: 600 deposited] DR.SHEELENDRA KUMAR	468/1974 Bar Council of	28/02/1974	1.Residence C-16 L.PARK MAHANAGAR EXTENTION LUCKNOW 226006	1.Residence	sheelendrkr@yahoo.in 1)Local Address proof is not enclosed.
LATE B.D.AGNIHOTRI DO	UP		2.Office 3.Chamber in High Court	2.Office 05222330905 3.Mobile	
1010. B/D0442 [Amount: 0 deposited] DR.SHYAM KUMAR SINGH	7994/2009 Bar Council of	22/11/2009	1.Residence 542/9,BAJRANG NAGAR,NEW HAIDARGANJ,CAMPWELL ROAD,CHOWK,	1.Residence	dr.shyamkumarsingh@yahoo.in 1)Local Address proof is not enclosed.
SRI BRIJ NANDAN SINGH LUCKNOW 226003	UP		2.Office	2.Office 3.Mobile 9415756637	
1011. B/D0443 [Amount: 0 deposited] DRAVEEN KUMAR VERMA	5528/2009 Bar Council of	13/09/2009	1.Residence 537KHA/25/108 AMBER VIHAR COLONY FAIZULLAGANJ P.O.GHAILA LKO	1.Residence	1)Proof of Practice is not enclosed.
SHIV NANDAN LAL SAME	UP		2.Office	2.Office 3.Mobile 09451059124	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 170

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1012. B/D0446 [Amount: 0 deposited] DURGA CHARAN MUKERJEE (D.C.MUKERJEE)	4830/1962 Bar Council of	24/04/1962	1.Residence 65/36 UTRAULA HOUSE CHHITWAPUR ROAD, LAL KUAN, LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ATTEST
LATE B.M.MUKERJEE 65/36 UTRAULA HOUSE CHHITWAPUR ROAD, LAL KUAN, LUCKNOW	UP		2.Office 3.Chamber in High Court NO.12 OF ADVOCATE CHAMBER & OUDH BAR ASSO.SR.ROOM, H.C.LKO.	2.Office 05222635165 3.Mobile 9415157548	
1013. B/D0447 [Amount: 600 deposited] DURGA PRASAD	10640/2002 Bar Council of	22/11/2002	1.Residence VILL &P.MARTHUA SARAIYA, P.O.-KATIHARI, DIST.AMBEDKARNAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI RAM SAHAYA 1/803, VIKAS NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452324935	
1014. B/D0454 [Amount: 0 deposited] DURGA PRASAD SRIVASTAVA	726/1972 Bar Council of	01/09/1972	1.Residence 1/205 RAJNI KHAND SHARDA NAGAR YOJANA LUCKNOW	1.Residence 09415166726	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM BHAROSEY SRIVASTAVA H.NO.843 DAKSHINI JAHANABAD SADAR ROAD RAE BERELI	UP		2.Office	2.Office 3.Mobile 09450062855	
1015. B/D0462 [Amount: 0 deposited] DURGESH KUMAR SINGH	854/2000 Bar Council of	23/01/2000	1.Residence 11/764, INDIRA NAGAR, LUCKNOW	1.Residence	durgeshksingh@hotmail.com 1)Proper address proof is not enclosed as per the norms.
LATE LILA DHAR AS ABOVE	UP		2.Office	2.Office 9919075824 3.Mobile 9807410333	
1016. B/D0463 [Amount: 0 deposited] DURGESH KUMAR SINGH	3790/2008 Bar Council of	24/08/2008	1.Residence SHIVPURI COLONY HYDIL P.O SAROJNI NAGAR LKO	1.Residence 8960000089	1)Proof of Practice is not enclosed.
UDAI SINGH	UP		2.Office 3.Chamber in High Court AWADH BAR EXTENSION ROOM NO 1	2.Office 3.Mobile 9919109091	
1017. B/D0467 [Amount: 0 deposited] DURGESH MISHRA	5375/2009 Bar Council of	13/09/2009	1.Residence VILL. AALLAHI GAURAMAPHI PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SABHA SHANKER MISHRA	UP		2.Office	2.Office 3.Mobile 8910228404	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 171

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1018. B/E0001 [Amount: 0 deposited] EENA VERMA	3125/2003 Bar Council of	09/03/2003	1.Residence 440/1, OLD HYDERABAD, LUCKNOW	1.Residence 05222782535	advocateenal@gmail.com 1)Proof of Practice is not enclosed.
LATE D.R. VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9454204928	
1019. B/F0001 [Amount: 0 deposited] FAGULAL URF ASHUTOSH	5120/2011 Bar Council of	18/09/2011	1.Residence VILL.BIBIPUR POST SIDHAWAL MAU	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SRI BALCHAND RAM C-136/19 SHIVANI VIHAR KALYANPUR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09651658946	
1020. B/F0006 [Amount: 0 deposited] FAISAL KAMAL FATMI	10030/2010 Bar Council of	25/07/2010	1.Residence GALLAMANDI MIRZAGANJ MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KAMAL YOUSUF FATMI	UP		2.Office	2.Office 3.Mobile 9935798647	
1021. B/F0007 [Amount: 0 deposited] FAIZ AHMAD	7715/2011 Bar Council of	25/11/2011	1.Residence VILL.MOHAMMADPUR POST KAWRAHA JUGDIESH PUR DISTT.GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ABSAR AHMAD 293/466/2 OLD HAIDERGANJ JOSHI TOLA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335994901	
1022. B/F0014 [Amount: 0 deposited] FAREED KHAN IMTEYAZ KHAN	4678/2008 Bar Council of UP	31/08/2008	1.Residence E-IV S-M-186 BEHIND GULACHEEN MANDIR ALIGANJ VIKAS NAGAR LKO 2.Office	1.Residence 2.Office 3.Mobile 09450252991)DOMICILE IS ANNEXED AS ADDRESS PROOF.
1023. B/F0017 [Amount: 0 deposited] FARHAN RAZI	4610/2003 Bar Council of	12/04/2003	1.Residence MM-1/971VISHAL KHAND BEHIND OLD L.D.A.MARKET GOMTI NAGAR LKO	1.Residence 09336190642	zeeshanrazi@reddiffmail.com 1)Proof of Practice is not enclosed.
SRI MOHD. RAZI SIDDIQUI 1ST FLOOR ZAARA PLAZA AKBARI GATE DHAAL NAKKAS LUCKNOW	UP		2.Office	2.Office 3.Mobile 09198692815	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 172

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1024. B/F0019 [Amount: 0 deposited] FARHAT HUSAIN SIDDIQUI	901/1976 Bar Council of	15/03/1976	1.Residence 474/9H/7 HAQ COLONY SHIA P.G. COLLEGE LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ASHAD HUSAIN DO	UP		2.Office	2.Office 3.Mobile 9415932762	
1025. B/F0020 [Amount: 0 deposited] FARHAT JAMAL SIDDIQUI	9869/2001 Bar Council of	11/11/2001	1.Residence 509/411 OPP.SURAKSHASHAKHA DR.BAIJ NATH ROAD NEWHYDRABAD LKO	1.Residence	siddiquiji@yahoo.co.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE ASHRAF JAMAL SIDDIQUI 314 CITY CENTRE HAZRATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415640023	
1026. B/F0021 [Amount: 0 deposited] FARHAT MOID	1937/2001 Bar Council of	07/03/2001	1.Residence H.NO.P-693 PEER BATAWAN BARABANKI	1.Residence	farhatmoid@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
ABDUL MOID AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415027147	
1027. B/F0024 [Amount: 0 deposited] FAROOQ AYOOB	1202/2004 Bar Council of	29/02/2004	1.Residence VILL.KADIRPUR POST SOMIYA NAGER H/O MAUARAU DISTT.BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MOHD. AYOOB 12/391 INDRIA NAGER LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION ROOM NO.3	2.Office 3.Mobile 09839830113	
1028. B/F0026 [Amount: 0 deposited] FARRUKH ALI KHAN	381/1987 Bar Council of	01/02/1987	1.Residence MIG-3/569 SEC-H LDA COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
AZHAR ALI KHAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450023172	
1029. B/F0027 [Amount: 600 deposited] FATEH BAHADUR SINGH	1355/1989 Bar Council of	26/02/1989	1.Residence VILL. ANBHULA POST CHANDAPUR DISTT. GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI UDAI BHAN SINGH 8/636 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450526471	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 173

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1030. B/F0028 [Amount: 0 deposited] FATEH BAHADUR SINGH	9487/2001 Bar Council of	19/10/2001	1.Residence 5,SHALIMAR GARDEN-I IIM ROAD, BAKSHI KA TALAB, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE DUNNA SINGH	UP		2.Office	2.Office 9415053205 3.Mobile	
1031. B/F0029 [Amount: 0 deposited] FATEH CHAND SRIVASTAVA	3581/1983 Bar Council of	09/07/1983	1.Residence 272A NAI BASTI UDAI GANJ LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAM PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 07505733757	
1032. B/F0031 [Amount: 0 deposited] FAZLUR RAHMAN ANSARI	6625/2009 Bar Council of	24/10/2009	1.Residence MOHALLA QASAI TALA NANPARA DISTT. BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MOHD. AYYUB ANSARI	UP		2.Office	2.Office 3.Mobile 09453239939	
1033. B/F0032 [Amount: 600 deposited] FIROZ AHMAD KHAN	16230/1999 Bar Council of	23/08/1999	1.Residence BEHIND MOTHER LAND CONVENT SCHOOL SARVODAYA NAGAR LKO.	1.Residence	1)Local Address proof is not enclosed.
LATE SHAMIM AHMAD KHAN	UP		2.Office 3.Chamber in High Court ROOM NO. 1 AVADH BAR HIGH COURT	2.Office 3.Mobile 9415164073	
1034. B/F0033 [Amount: 0 deposited] FIROZ AHMAD	9259/2003 Bar Council of	18/10/2003	1.Residence 51 CANTT ROAD HUSSAINGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ABDUL SALAM 115/8 GHASIYARI MANDI KAISERBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889658241	
1035. B/G0005 [Amount: 0 deposited] GAJRAJ SINGH	1775/1977 Bar Council of	02/08/1977	1.Residence E-3/200 SECH,L.D.A COLONY KANPUR ROAD LKO.226012	1.Residence	1)Proof of Practice is not enclosed.)ENROLLMENT NO. IS NOT WRITTEN IN MAIN FORM.
LATE SRI MANBODHAN SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415792174	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 174

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1036. B/G0007 [Amount: 0 deposited] GANESH CHANDRA RAI	371/1979 Bar Council of	07/02/1979	1.Residence 59 NAWAIYA GANESH GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHYAMA CHARAN SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 08953394282	
1037. B/G0009 [Amount: 0 deposited] GANESH DUTT SINGH	16563/2010 Bar Council of	24/10/2010	1.Residence VILL. NARA POST PURA BAZAR FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAGHU VANSH SINGH	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 85	2.Office 3.Mobile 9450156725	
1038. B/G0012 [Amount: 0 deposited] GANESH SHANKER BAJPAI	1535/1990 Bar Council of	15/04/1990	1.Residence H.NO.500/184 KUTUBPUR DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE DEVI SHANKER BAJPAI	UP		2.Office	2.Office 05222741419 3.Mobile	
1039. B/G0014 [Amount: 600 deposited] GANGA PRASAD	6848/2005 Bar Council of	18/12/2005	1.Residence 148, D.S.COLONY, SEC-C, JANKIPURAM, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
MUNNA LAL SAME AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.-65	2.Office 9450838676 3.Mobile 9125776408	
1040. B/G0017 [Amount: 0 deposited] GANGA PRASAD SRIVASTAVA	5966/1999 Bar Council of	02/05/1999	1.Residence C/O-OM PRAKASH HAVELIA,18 ARYA SAMAJ MANDIR ROAD,GANESHGANJ	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE MUNNA LAL SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9453319909	
1041. B/G0019 [Amount: 0 deposited] GANGA RAM	2712/2006 Bar Council of	18/06/2006	1.Residence 512/480 III LANE NISHATGANJ, LUCKNOW	1.Residence	gangaramadvocate@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MAIKU LAL	UP		2.Office	2.Office 3.Mobile 9935011351	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 175

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1042. B/G0020 [Amount: 0 deposited] GANGA RAM VERMA	768/1991 Bar Council of	17/02/1991	1.Residence E 845 SEC-'I' LDA COLONEY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI DEVEKEE NANDAN	UP		2.Office	2.Office 3.Mobile 09415105025	
1043. B/G0021 [Amount: 600 deposited] GANGA SAGAR MISRA SRI RAM CHANDRA MISRA ABOVE SAID	3044/1976 Bar Council of UP	30/08/1976	1.Residence A-1/82 VIJAI KHAND GOMTI NAGAR LUCKNOW 226010 2.Office	1.Residence 05222391189 2.Office 05224069349 3.Mobile 09335904117	gs-misra@rediffmail.com)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
1044. B/G0024 [Amount: 0 deposited] GANTAVYA GAUR CHANDRA DO	912/2008 Bar Council of UP	14/07/2008	1.Residence HIG 86 SECTOR-20 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 8303872936 2.Office 05222345004 3.Mobile 9958813686	gantavya@gmail.com)CERTIFICATE OF BAR COUNCIL OF DELHI ENCLOSED.
1045. B/G0025 [Amount: 0 deposited] GARGI PRAKASH MISRA	9041/2009 Bar Council of	12/12/2009	1.Residence VILL. PATARI POST BHAGWANTNAGAR UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHYAM MANOHAR MISRA 65/8 CHITWAPUR LALKUNWA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9005580344	
1046. B/G0026 [Amount: 0 deposited] GARIBE LAL GAUTAM	3427/2000 Bar Council of	03/03/2000	1.Residence 98 PARASPUR THATRATHA MOHANLALGANJ LUKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHEETAL PRASAD INDIRA BHAWAN LUCKNOW HIGH COURT	UP		2.Office	2.Office 05222999251 3.Mobile 9839574681	
1047. B/G0027 [Amount: 0 deposited] GARIMA TIWARI	1118/2011 Bar Council of	25/02/2011	1.Residence 4/263 VIKAS NAGAR LKO.	1.Residence 9621562509	garimatiwariadv@gmail.com 1)Proof of Practice is not enclosed.
AL MANI TIWARI C-2/137 ISHESH KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court NO CHAMBER	2.Office 05222721057 3.Mobile 9450187029	
1048. B/G0032 [Amount: 0 deposited] GAURAV KRISHNAA	3802/2008 Bar Council of	24/08/2008	1.Residence GN-106,J BLOCK,GANGA APPT.,RIVER VIEW ENCLAVE,SEC.4, LKO.	1.Residence	1)Proper address proof is not enclosed as per the norms.
GOVIND KRISHNA	UP		2.Office	2.Office 3.Mobile 9026334556	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 176

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1049. B/G0033 [Amount: 0 deposited] GAURAV KUMAR SRIVASTAVA	5500/2009 Bar Council of	13/09/2009	1.Residence 647/231 KRISHNA VIHAR COLONY SARAIYA TOLA JANKIPURAM LUCKNOW	1.Residence 3.Mobile 9452295509	gaurav_srivastava@rediff.com 1)Proof of Practice is not enclosed.
OM PRAKASH SRIVASTAVA AS ABOVE	UP		2.Office	2.Office	
1050. B/G0035 [Amount: 0 deposited] GAURAV MANI TRIPATHI	4579/2008 Bar Council of	30/08/2008	1.Residence VILL.PARSA TIWARI POST SEHUNRA KALA BASTI	1.Residence 9415464204	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BALRAM JI TRIPATHI 516/151 TRIVANI NAGAR II NEAR PILI KOTHI SITAPUR ROAD LKO	UP		2.Office	2.Office 3.Mobile 9648786507	
1051. B/G0037 [Amount: 600 deposited] GAURAV MISRA	4981/2001 Bar Council of	20/05/2001	1.Residence 538KA/114/4 TRIVENI NAGAR-II SITAPUR ROAD LUCKNOW	1.Residence 2757241	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI A.N. MISRA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.41 LAWYER'S CHAMBER HIGH COURT LUCKNOW	2.Office 09554803395 3.Mobile 09415137666	
1052. B/G0038 [Amount: 0 deposited] GAURAV NIGAM	5086/2011 Bar Council of	18/09/2011	1.Residence 17/571, INDIRA NAGAR, LUCKNOW	1.Residence 05222359204	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE MR. RAJENDRA PRASAD NIGAM	UP		2.Office	2.Office 9307096874 3.Mobile 9889420670	
1053. B/G0039 [Amount: 0 deposited] GAURAV PANDEY	9140/2002 Bar Council of	19/10/2002	1.Residence B-1/16 SECTOR-C ALIGANJ LKO	1.Residence 05222324423	lawyergaurav@yahoo.co.in 1)Proof of Practice is not enclosed.
GOVIND BALLABH PANDEY	UP		2.Office	2.Office 05224011512 3.Mobile 9839692956	
1054. B/G0040 [Amount: 0 deposited] GAURAV PANDEY	8069/2011 Bar Council of	30/11/2011	1.Residence 3/4 SHRI RAM NAGAR, B/O RDSO GURDWARA, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SARJU PRASAD PANDEY BHADOI, MALIPUR, AMBEDKAR NAGAR	UP		2.Office	2.Office 3.Mobile 8765583035	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 177

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1055. B/G0042 [Amount: 0 deposited] GAURAV SARKAR	9396/2002 Bar Council of	19/10/2002	1.Residence M-S,AMRESHPURI COLONY,RAEBAREILI,UP 229001	1.Residence 05352202815	gauravsarkarin@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SUSHIL CHANDRA SARKAR OLD LIBRARY HALL,AWADH BAR ASSOCIATION	UP		2.Office	2.Office 3.Mobile 9451051243	
1056. B/G0043 [Amount: 0 deposited] GAURAV SHUKLA	692/2003 Bar Council of	11/01/2003	1.Residence 2/470 SEC-H JANKI PURAM,MOHAMMADPUR,KHATRI,LKO.	1.Residence 8090685344	1)Proof of Practice is not enclosed.
K.N.SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile	
1057. B/G0044 [Amount: 0 deposited] GAURAV SHUKLA	8103/2011 Bar Council of	30/11/2011	1.Residence 1 MUNSHI PURWA,D-BLOCK INDIRA NAGAR, LUCKNOW-226016	1.Residence	gauravshukla28381@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SAROJ KUMAR SHUKLA AS ABOVE	UP		2.Office	2.Office 05222359184 3.Mobile 9795553866	
1058. B/G0046 [Amount: 0 deposited] GAURAV SINGH	1367/2008 Bar Council of	06/04/2008	1.Residence D-2/232 VIBHAV KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222306794	gauravsinghadv1984@gmail.com 1)Proof of Practice is not enclosed.
JAGJIT SINGH	UP		2.Office	2.Office 3.Mobile 9628746398	
1059. B/G0051 [Amount: 600 deposited] GAURI SHANKAR MAURYA	7765/2002 Bar Council of	14/09/2002	1.Residence E-326 RAVIKHAND SHARDA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI RAM SUMER MAURYA 5/1114 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.17 IIND FLOOR HIGH COURT BANCH LUCKNOW (AS JUNIOR	2.Office 3.Mobile 09415183978	
1060. B/G0052 [Amount: 600 deposited] GAURI SHANKER SINGH	2688/1981 Bar Council of	28/09/1981	1.Residence A-1381/11 INDIR NAGER LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE B.N. SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09305795650	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 178

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1061. B/G0055 [Amount: 0 deposited] GAYA DEEP SINGH	9911/2002 Bar Council of	16/11/2002	1.Residence BARGOAN LAVKAHWA BALRAMPUR	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SHIV RAM SINGH C-991 SECTOR-B4 MAHANAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 63	2.Office 3.Mobile 9936888999	
1062. B/G0059 [Amount: 0 deposited] GAYA PRASAD VERMA	7934/2001 Bar Council of	08/09/2001	1.Residence VILL-TARANPUR,PO.PAHARPUR B.K.T.LKO.	1.Residence 8853757631	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
SRI RAM CHARAN	UP		2.Office	2.Office 3.Mobile 8795001773	
1063. B/G0061 [Amount: 0 deposited] GAYASUDEEN	8275/2008 Bar Council of	28/12/2008	1.Residence PHOOLPUR, AJMERI BADSHAPUR,TANDA, AMBEDKAR NAGAR	1.Residence	gayasuddeen@gmail.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
VALIULLAH UNION OF INDIA COUNCIL ROOM	UP		2.Office	2.Office 3.Mobile 9795400280	
1064. B/G0062 [Amount: 0 deposited] GAYASUDEEN KIDWI	8753/1963 Bar Council of	16/12/1963	1.Residence MOHALLA & POST BARAIL BARABANKI	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment no.
RIYZUDDIN KIDWI AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO. 3 AWADH BAR ASSOCIATION	2.Office 3.Mobile 9919846191	
1065. B/G0063 [Amount: 0 deposited] GEETA MISHRA	9991/2002 Bar Council of	16/11/2002	1.Residence B-2532 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHALENDRA MISHRA LADY COMMON ROOM OUDH BAR HIGH COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838337559	
1066. B/G0064 [Amount: 0 deposited] GEETA NISHAD	11735/1999 Bar Council of	24/06/1999	1.Residence H.NO.3/7 BIHIND OF S.B.I. SHUKLA GANJ GANGA UNNAO	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Local Address proof is not enclosed.
RAM SEWAK NISHAD M-129 SEKTER D-1 L.D.A. COLONI KANPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09236123551	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 179

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1067. B/G0065 [Amount: 0 deposited] GETI RIYAZ BATOOL	7399/2010 Bar Council of	27/06/2010	1.Residence 101 GWYNNE ROAD LUCKNOW	1.Residence	getirizvi@gmail.com 1)Proof of Practice is not enclosed.
MR. SYED QAMAR HASAN RIZVI AS ABOVE	UP		2.Office	2.Office 05224046592 3.Mobile 09839013543	
1068. B/G0067 [Amount: 0 deposited] GHANSHYAM	1405/2009 Bar Council of	19/03/2009	1.Residence 554/93 D POST BARAHA KAILASHPURI ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI BABOO LAL	UP		2.Office	2.Office 3.Mobile 9452505935	
1069. B/G0068 [Amount: 0 deposited] GHANSHYAM NARAIN SRIVASTAVA	1777/1991 Bar Council of	26/04/1991	1.Residence D-2240 INDRA NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE GOVIND DAYAL	UP		2.Office	2.Office 3.Mobile 9415464019	
1070. B/G0070 [Amount: 600 deposited] GHANSHYAM TRIPATHI	1962/1999 Bar Council of	18/03/1999	1.Residence VILL KHAJHAPUR POST CHANDAU DISTT SULTANPUR	1.Residence 9793621449	1)Mismatch in enrollment date. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SURYABHAN 2/156 RASHMI KHAND SHARDA NAGAR LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9415383257	
1071. B/G0071 [Amount: 600 deposited] GHANSHYAM VERMA	1986/1999 Bar Council of	20/03/1999	1.Residence H.NO.400/C SECTOR-6/C VRINDAVAN YOJNA RAEBARELI ROAD LKO	1.Residence	verma ghamshyam 47@ gmail.com 1)Mismatch in enrollment no.
MATA PHER VERMA	UP		2.Office	2.Office 3.Mobile 9935702347	
1072. B/G0072 [Amount: 0 deposited] GHANSHYAM YADAV SHRI DAYA RAM YADAV NO.	3344/1992 Bar Council of UP	17/05/1992	1.Residence 6C/375 VRINDAVAN YOGANA RAIBARELI RAOD LKO. 2.Office	1.Residence 2.Office 3.Mobile 9839031039)ATTESTED COPY OF BAR COUNCIL OF U.P. IS NOT A

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 180

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1073. B/G0077 [Amount: 600 deposited] GHULAM MOHAMMAD KAMIL	1723/1989 Bar Council of	26/02/1989	1.Residence 202-A/142 JAWAHAR NAGAR LUCKNOW	1.Residence 8687877064	gmkamiladvocate@gmail.com 1)Proper address proof is not enclosed as per the norms.
MOHAMMAD MOHSIN 20-A/142 JAWAHAR NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 69	2.Office 9450410743 3.Mobile	
1074. B/G0088 [Amount: 0 deposited] GIRIJESH KUMAR GUPTA	441/2003 Bar Council of	11/01/2003	1.Residence POST TAMBOUR DISTT. SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SOHAN LAL GUPTA MLIG 4/421 SEC-H JANKIPURAM LUCKNOW	UP		2.Office	2.Office 05222735270 3.Mobile 09415355322	
1075. B/G0090 [Amount: 0 deposited] GIRIJESH KUMAR SINGH	5185/2008 Bar Council of	02/11/2008	1.Residence BISMIL NAGAR. DURGA MANDIR POST SADAR DISTT MAHARAJGANJ.	1.Residence 9305025847	girijesh5187@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI YOGENDRA SINGH	UP		2.Office 3.Chamber in High Court EXT ROOM NO 4. OUDH BAR ASSOCIATION HIGHCOURT. LUCKNOW	2.Office 3.Mobile 9305025847	
1076. B/G0092 [Amount: 0 deposited] GIRISH CHANDRA LATE BADRI PRASAD SRIVASTAVA	1353/1971 Bar Council of UP	13/12/1971	1.Residence 508/48/2 R.B.L. ROAD NEW HYDERABAD LUCKNOW 2.Office	1.Residence 05222780975 2.Office 3.Mobile 09335281672)BAR COUNCIL CERTIFICATE NOT FILED.
1077. B/G0095 [Amount: 0 deposited] GIRISH CHANDRA PATHAK	12225/1999 Bar Council of	30/06/1999	1.Residence D-1/101, SECTOR-F JANKIPURAM, LUCKNOW (U.P)	1.Residence	girishpathak59@rediffmail.com 1)Proof of Practice is not enclosed.
RAM VIDYADHAR PATHAK	UP		2.Office	2.Office 9454500035 3.Mobile 9696416432	
1078. B/G0096 [Amount: 0 deposited] GIRISH CHANDRA SHUKLA	13195/1999 Bar Council of	12/07/1999	1.Residence 628/35D SHAKTI NAGAR INDIRA NAGAR LUCKNOW	1.Residence	gcshukla68@gmail.com 1)Proof of Practice is not enclosed.
SHIVA KANT SHUKLA	UP		2.Office	2.Office 3.Mobile 9415794603	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 181

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1079. B/G0097 [Amount: 600 deposited] GIRISH CHANDRA SINHA	2299/1980 Bar Council of	11/09/1980	1.Residence RIVER VIEW APPARTMENT NEW HAIDERABAD LUCKNOW	1.Residence 2.Office 05222781514 3.Mobile 9415020113	gcsinha@rediffmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHYAM KISHORE SINHA	UP		2.Office		
1080. B/G0100 [Amount: 600 deposited] GIRISH CHANDRA VERMA	7320/2005 Bar Council of	18/12/2005	1.Residence 829, ESIB COLONY, SEC-A YOJNA PALTAN CHAWN, ALIGANJ,LUCKNOW.	1.Residence 9839922604	gcvjkatas@gmail.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LATE. SRI N.L. VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415195429	
1081. B/G0104 [Amount: 0 deposited] GIRISH KUMAR "KANNOJIA"	3059/1999 Bar Council of	09/04/1999	1.Residence VILL KITHAWAN POST DEORHI BAZAR FAIZABAD	1.Residence 9935230588	girishkmr309@gmail.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
LATE SHYAM LAL 2/293 VIBHAV KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 9935230588 3.Mobile	
1082. B/G0109 [Amount: 600 deposited] GIRISH KUMAR PANDEY	3608/1999 Bar Council of	14/04/1999	1.Residence 9/243 JANKIPURAM EXTENSION LUCKNOW	1.Residence 9415425939	1)Proper address proof is not enclosed as per the norms.
RAM JEET PANDEY	UP		2.Office	2.Office 3.Mobile 9838245031	
1083. B/G0111 [Amount: 0 deposited] GIRISH KUMAR SINGH	17478/2010 Bar Council of	02/12/2010	1.Residence 66B LAXMAN VIHAR PARA ROAD RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM LAKHAN SINGH	UP		2.Office	2.Office 3.Mobile 08081097754	
1084. B/G0112 [Amount: 0 deposited] GIRISH KUMAR SINGH	5526/1992 Bar Council of	08/08/1992	1.Residence E-2/378,VINEET KHAND, GOMTI NAGAR, LUCKNOW-226010	1.Residence	1)Proof of Practice is not enclosed.
LATE SUGHAR SINGH	UP		2.Office	2.Office 9452904867 3.Mobile 9335461904	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 182

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1085. B/G0113 [Amount: 0 deposited] GIRISH KUMAR SINGH MOHAN SINGH	1192/2010 Bar Council of UP	07/02/2010	1.Residence 538KA/508 TRIVENI NAGAR-IST, TULSI PURAM 2.Office	1.Residence 9336424565 2.Office 8004008837 3.Mobile	legleviser@gmail.com 1)Proof of Practice is not enclosed.
1086. B/G0116 [Amount: 0 deposited] GIRISH RAO SRI RAM KUBER AS ABOVE	209/2007 Bar Council of UP	31/01/2007	1.Residence M.M.S. 2/48 SECTOR C SITAPUR ROAD YOJNA LUCKNOW 226021 2.Office 3.Chamber in High Court AWADH BAR EXT ROOM 1 AC ROOM	1.Residence 2.Office 3.Mobile 9936846000	girishrao10@gmail.com 1)Proof of Practice is not enclosed.
1087. B/G0117 [Amount: 600 deposited] GIRJA SHANKAR MISRA SURENDRA NATH MISRA	183/1979 Bar Council of UP	22/01/1979	1.Residence 19 SHASTRI NAGAR LUCKNOW 2.Office	1.Residence 05222267389 2.Office 3.Mobile 9935321991	1)Proof of Practice is not enclosed.
1088. B/G0119 [Amount: 0 deposited] GIRJA SHANKER LATE SRI RAM KHELAWAN ABOVE	4644/2010 Bar Council of UP	18/04/2010	1.Residence 539KA/164 KASAILA PO NARAIN NAGAR LUCKNOW-226016 2.Office	1.Residence 05222350422 2.Office 3.Mobile 09415581689	gstewari22@gmail.com 1)Proper address proof is not enclosed as per the norms.
1089. B/G0122 [Amount: 0 deposited] GIRJESH PANDEY LATE RAM PRAKASH PANDEY AS ABOVE	1793/1985 Bar Council of UP	13/05/1985	1.Residence H.NO.206/27/2 HATA PANNA LAL AGA MIRDEODHRI LUCKNOW 2.Office	1.Residence 09415011531 2.Office 3.Mobile 08009577003	1)Proof of Practice is not enclosed.
1090. B/G0123 [Amount: 0 deposited] GITANJALI MAHANTA PRABIN CHANDRA MAHANTA	13524/2010 Bar Council of UP	04/09/2010	1.Residence 465 UPAHAR ELDECO-1 UDYAN-1 SECTOR-II LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450395595	giti_may25@yahoo.co.in 1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 183

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1091. B/G0124 [Amount: 0 deposited] GOKUL CHANDRA LATE SRI MOTI CHANDRA RASTOGI AS ABOVE	6889/1970 Bar Council of UP	13/11/1970	1.Residence 295/178-A ASHERFABAD LUCKNOW 2.Office	1.Residence 2.Office 2653669 3.Mobile)PROOF OF PRACTICE DOES NOT CONTAIN SEAL OF AU
1092. B/G0127 [Amount: 0 deposited] GOPAL KRISHNA SRIVASTAVA LATE DEVI PRASAD SRIVASTAVA -DO-	4247/1995 Bar Council of UP	26/06/1995	1.Residence 537B/25/64 SINHA COLONY FAIZULLAHA SITAPUR ROAD LUCKNOW 2.Office	1.Residence 09839260344 2.Office 3.Mobile 09450505432	1)Proof of Practice is not enclosed.
1093. B/G0132 [Amount: 0 deposited] GOPAL SINGH BHAKUNI SRI K.S. BHAKUNI	1149/1987 Bar Council of UP	29/03/1987	1.Residence 5/475 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 05222738594 2.Office 3.Mobile 09935055028	1)Proof of Practice is not enclosed.
1094. B/G0137 [Amount: 0 deposited] GORAKH NATH AGRAHARI SHRI YOGENDRA PRASAD AGRAHARI M-9 SANJAY GANDHI PURAM FAIZABAD ROAD LUCKNOW-226016	3473/2010 Bar Council of UP	28/03/2010	1.Residence VILL & POST BHAGWANPUR BAZAR DISTT.MAHARAJGANJ 2.Office	1.Residence 09415960508 2.Office 3.Mobile 09125238964	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
1095. B/G0138 [Amount: 0 deposited] GOTENDRA PRATAP SINGH GAJENDRA PRATAP SINGH 433/343 RAMNAGAR BALAGANJ NEAR S.P.S. SCHOOL LUCKNOW	3800/2008 Bar Council of UP	24/08/2008	1.Residence VILL.BHURKUNDI PO-AURAS DISTT. UNNAO 2.Office	1.Residence 2.Office 3.Mobile 09984752937	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1096. B/G0140 [Amount: 0 deposited] GOVERDHAN SINGH KADAR SINGH DO,H.N.L.D.A COLONY,KANPUR ROAD YOJNA	8144/2007 Bar Council of UP	07/12/2007	1.Residence VILL.PAHARPUR,POST P.S. BANTHARA DISTT,LKO 2.Office	1.Residence 2.Office 3.Mobile 7499763673	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 184

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1097. B/G0143 [Amount: 0 deposited] GOVIND PRASAD	387/1982 Bar Council of	24/01/1982	1.Residence 29, SHIVGARH HOUSE SHIVAJI MARG LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM PHER DUBEY AS ABOVE	UP		2.Office 3.Chamber in High Court 38 ADVOCATES CHAMBER	2.Office 3.Mobile 09335219071	
1098. B/G0144 [Amount: 0 deposited] GOVIND PRASAD TRIPATHI	5799/2009 Bar Council of	13/09/2009	1.Residence H.N.16/1424 INDIRA NAGAR LKO226016	1.Residence	tripathi govind prasad@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI UMAPATI TIWARI E-3/891,SEC.H,JANKIPURAM,KURSI ROAD,NEAR	UP GUDAMBA POLICE STA.		2.Office 3.Chamber in High Court OUDH BAR SENIOR ROOM	2.Office 9454308912 3.Mobile	
1099. B/G0145 [Amount: 0 deposited] GOVIND PRASAD YADAV	6711/2005 Bar Council of	09/11/2005	1.Residence 628-K/E-120-B, KURMANCHAL NAGAR(INDIRA NAGAR) LUCKNOW-226016	1.Residence	1)Proof of Practice is not enclosed.
LATE MOHAN LAL YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 8960469997	
1100. B/G0147 [Amount: 0 deposited] GOVIND SINGH BOT (GOVIND RAM)	9134/2002 Bar Council of	19/10/2002	1.Residence 3/78 VINAMRA KHAND GOMTI NAGAR LUCKNOW	1.Residence 9889423035	govindsinghbot@rediffmail.com 1)Local Address proof is not enclosed.
AYODHYA PRASAD 2/598 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9044231726	
1101. B/G0148 [Amount: 0 deposited] GRANTH PROKASH MISHRA	3384/1992 Bar Council of	17/05/1992	1.Residence 151/18, RATH KHANA, LUCKNOW 226018	1.Residence	1)Proof of Practice is not enclosed.
LATE ANANT RAM MISHRA AS ABOVE	UP		2.Office	2.Office 9451175949 3.Mobile 9125392979	
1102. B/G0152 [Amount: 0 deposited] GULAM ABDUL QADIR RABE	6412/1992 Bar Council of	11/10/1992	1.Residence 475/88 MOHALLA QADAM RASOOL NEAR WATER TANK KHADRA LUCKNOW	1.Residence	1)Mismatch in enrollment no. 2)Applicants name is not mentioned in the address proof enclosed.
MOHAMMAD YAR ALI	UP		2.Office	2.Office 3.Mobile 09450396808	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 185

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1103. B/G0153 [Amount: 0 deposited] GULAM ALI RASHIDI	9173/2002 Bar Council of	19/10/2002	1.Residence PAINA DEORIA	1.Residence	args81@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE M.A.RASHIDI 1357/1-A INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9454198081	
1104. B/G0154 [Amount: 0 deposited] GULAM MOHIUDDIN KHANN	1280/1998 Bar Council of	10/04/1998	1.Residence A-5 SAKINA MANZIL K.P.KA HATA NEAR VIKAS DEEP STATION RD.LKO	1.Residence	1)Proof of Practice is not enclosed.
MUSHRRAF KHAN A-5 SAKINA MANZIL K.P.KA HATA NEAR VIKAS DEEP STATION RD.LKO	UP		2.Office	2.Office 3.Mobile 9389332456	
1105. B/G0155 [Amount: 600 deposited] GULAM MUSTAFA	7119/2004 Bar Council of	19/09/2004	1.Residence 660/7/R-25 PHOOL BAG COLONY KURSHI ROAD P.S.GUDAMBA LKO.	1.Residence 09415759013	1)Proper address proof is not enclosed as per the norms.
MOHAMMAD YAQOOB	UP		2.Office	2.Office 3.Mobile 08423871375	
1106. B/G0156 [Amount: 0 deposited] GULAM RABBANI	3396/1992 Bar Council of	17/05/1992	1.Residence GWARI GAON,GOMATI NAGAR,LKO.2/200,VIVEK KHAND,GOMATI NAGAR	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE MAQBOOL HASAN LKO	UP		2.Office	2.Office 3.Mobile 9935029775	
1107. B/G0157 [Amount: 0 deposited] GULAM SABIR	1254/1993 Bar Council of	27/03/1993	1.Residence MN-278/33/3 AISHBAGH LUCKNOW	1.Residence 07800027195	1)Proof of Practice is not enclosed.
LATE SRI KHUNNI 278/33/3 AISHBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HALL	2.Office 3.Mobile 09838350181	
1108. B/G0158 [Amount: 0 deposited] GULNAZ KHAN	2109/2009 Bar Council of	29/03/2009	1.Residence 479/KHA IRADAT NAGAR DALIGANJ LUCKNOW	1.Residence 08604476087	1)Proof of Practice is not enclosed.
SRI KHADIM ALI 324-B IIIRD FLOOR SAHARA SHOPPING CENTER FAIZABAD ROAD LKO.	UP		2.Office	2.Office 3.Mobile 08090567082	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 186

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1109. B/G0159 [Amount: 0 deposited] GULSHAN BATRA LATE JAI RAM BATRA	718/2010 Bar Council of UP	20/01/2010	1.Residence 559KA/1/7 BAHADUR KHERA SINGAR NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9792272001	g.batra.adv@gmail.com 1)Proof of Practice is not enclosed.
1110. B/G0160 [Amount: 0 deposited] GULSHAN KUMAR LATE SRI PURAN CHAND CIVIL COURT LKO	486/1979 Bar Council of UP	19/02/1979	1.Residence 230/25,BEGUM GANJ RAJA BAJAR.P.S.CHOWK,DISTT,LKO 2.Office	1.Residence 2.Office 3.Mobile 9839075754)REGISTRATION CERTIFICATE OF BAR COUNCIL OF U.
1111. B/G0161 [Amount: 0 deposited] GUNJAN MISHRA GIRISHWAR NATH MISHRA 538K/650 TRIVENI NAGAR III LUCKNOW	13670/2010 Bar Council of UP	04/09/2010	1.Residence BILGRAM ROAD CHUNGI HARDOI 2.Office	1.Residence 05852220374 2.Office 05222757326 3.Mobile 09415292822	gunjanazad@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
1112. B/G0163 [Amount: 200 deposited] GUR DEO SARAN LATE GUR BUX RAI DO	3614/1976 Bar Council of UP	12/10/1976	1.Residence H.NO.103/87 KA GURU NIWAS SUNDERBAGH LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9335207637	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
1113. B/G0164 [Amount: 0 deposited] GUR SHARAN LATE MAHADEVO PRASAD AS ABOVE	6267/2004 Bar Council of UP	26/08/2004	1.Residence 474/5/12 KHA TILAK VIHAR SITAPUR ROAD LKO 2.Office	1.Residence 2.Office 3.Mobile 9452062991	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
1114. B/G0167 [Amount: 0 deposited] GURUCHARAN KASHYAP SRI GIRDHARI LAL KASHYAP CIVIL COURT LKO.	12053/2010 Bar Council of UP	04/09/2010	1.Residence 582/489 MAKHDOOM NAGAR,BADALI KHERA PO.HIND NAGAR LKO. 2.Office	1.Residence 2.Office 3.Mobile 9307923907	gurucharanadvo@gmail.com 1)Proper address proof is not enclosed as per the norms.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 187

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1115. B/G0173 [Amount: 0 deposited] GYAN PRAKASH YADAV C.L. YADAV	7246/2006 Bar Council of UP	16/12/2006	1.Residence A/MIG-B2/309 SECTION-A, JANKIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9670522226	gyanprakashyadav1981@gmail.com 1)Proof of Practice is not enclosed.
1116. B/G0176 [Amount: 200 deposited] GYAN SINGH CHAUHAN LATE SRI R.B.SINGH DO	3181/1976 Bar Council of UP	09/09/1976	1.Residence 4,M.K.BAGH BARA CHANDGANJ LUCKNOW 2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR EXTENSION H.C.CAMPUS LUCKNOW	1.Residence 2.Office 05222329533 3.Mobile 9415109183	gyan.singh chauhan@gmail.com)NO SEAL OF AUTHORISED SIGNATORY ON PROOF OF P
1117. B/G0177 [Amount: 0 deposited] GYAN SINGH KUSHWAHA SRI RAGHUVIR SINGH KUSHWAHA	11689/1999 Bar Council of UP	21/06/1999	1.Residence 358/177 BAHARIPUR SAADDATGANJ LUCNOW 2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION HALL LUCKNOW	1.Residence 2.Office 3.Mobile 9918607895	1)Proof of Practice is not enclosed.
1118. B/G0179 [Amount: 600 deposited] GYANENDER SINGH KASHI RAM 175 D CHHOTA CHAND GANJ NIRALA NAGAR LKO	1445/2009 Bar Council of UP	23/03/2009	1.Residence VILL-KHEOLI"POST-HATHUNDHA DIST-BARABANKI 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 8004003914 2.Office 3.Mobile 9307232664	gsadvocate2009@gmil.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
1119. B/G0183 [Amount: 0 deposited] GYANENDRA KUMAR DWIVEDI KAMLESH KUMAR DWIVEDI AS ABOVE	346/2005 Bar Council of UP	16/01/2005	1.Residence 567/178 ANAND NAGAR. BARHA ROAD,ALAMBAGH,LKO.226005 2.Office	1.Residence 8090038830 2.Office 3.Mobile 9454208410	1)Proof of Practice is not enclosed.
1120. B/G0186 [Amount: 0 deposited] GYANENDRA KUMAR SRIVASTAVA MAN MOHAN SAHAI SRIVASTAVA AS ABOVE	774/1993 Bar Council of UP	13/02/1993	1.Residence 306 SS-II D-I PARAG DAIRY L.D.A. COLONY KANPUR ROAD LUCKNOW 2.Office	1.Residence 09415760988 2.Office 3.Mobile 09532095636	1)Proper address proof is not enclosed as per the norms.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 188

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1121. B/G0188 [Amount: 0 deposited] GYANENDRA KUMAR VERMA	251/1980 Bar Council of	23/01/1980	1.Residence VILL. KASIMPUR P.O. KASIMPUR MOHANLALGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAM ASREY	UP		2.Office	2.Office 3.Mobile 9335747512	
1122. B/G0204 [Amount: 0 deposited] GYANODAY SHUKLA	12049/2010 Bar Council of	04/09/2010	1.Residence MO.RANI PO.RAMNAGAR DISTT.BARABANKI	1.Residence	gyanedreyshukla@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KRISHNA MITRA SHUKLA	UP		2.Office 3.Chamber in High Court LIBRARY HALL AWADH BAR SHIV NAGAR COLONY DEWAN ROAD LKO.	2.Office 3.Mobile 9696971884	
1123. B/H0003 [Amount: 0 deposited] HAIDER ABBAS RIZVI	897/2007 Bar Council of	10/02/2007	1.Residence 546/206 SARFRAZGANJ BALAGNAJ P.S. THAKURGANJ LUCKNOW	1.Residence	haider.haider@yahoo.com 1)Proof of Practice is not enclosed.
SRI MANZER RAZA RIZVI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09793633917	
1124. B/H0005 [Amount: 0 deposited] HAIDER MEHDI	4842/2008 Bar Council of	24/09/2008	1.Residence 5/717 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence 9415340814	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
TAQREEB HASAN 23 BRAHMNAGAR SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415335214	
1125. B/H0008 [Amount: 0 deposited] HAMEED IQBAL SIDDIQUI	5337/1984 Bar Council of	19/12/1984	1.Residence 13A, BAIROONI KHANDAK, MODEL HOUSE, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ABDUL RASHID @ RASHID HUSAIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9889117489	
1126. B/H0009 [Amount: 0 deposited] HAMID HUSAIN	15943/1999 Bar Council of	21/08/1999	1.Residence VILL-SAHORIYA BUJURG P.O. KURSHTH HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BALHE 538A/1661/F-1 TRIVANI NAGAR SHIVLOK BANDHA ROAD SITAPUR ROAD	UP		2.Office 3.Chamber in High Court ROOM NO.4 AVDH BAR ASSOCIATION	2.Office 3.Mobile 09651013828	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 189

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1127. B/H0011 [Amount: 0 deposited] HANS RAJ YADAV	8429/2004 Bar Council of	30/10/2004	1.Residence 594 GHA/347 DURGA PURI NILMATHA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SUNDER LAL YADAV	UP		2.Office	2.Office 3.Mobile 9307048307	
1128. B/H0012 [Amount: 0 deposited] HANSRAJ VERMA	6841/2001 Bar Council of	24/07/2001	1.Residence VILL. RAMPUR BEHRA POST INDAURA BAGH, B K T LKO.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE CHHOTAY LAL	UP		2.Office 3.Chamber in High Court CH-15 II FALOR HIGH COURT LKO.	2.Office 3.Mobile 9839329913	
1129. B/H0014 [Amount: 0 deposited] HANUMAN PRASAD	135/1995 Bar Council of	15/01/1995	1.Residence 17-SHASTRI NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
LATE SRI HAR PRASAD DO	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 05222265324 3.Mobile 9005667660	
1130. B/H0016 [Amount: 0 deposited] HANUMANT LAL SRIVASTAVA	7717/2010 Bar Council of	27/06/2010	1.Residence VILL. JABAR NAGAR GONDA	1.Residence	advocatehanumant@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MADAN GOPAL SRIVASTAVA L-1/213/8 PRIYADARSHINI COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 9473825502	
1131. B/H0017 [Amount: 600 deposited] HANUMANT LAL YADAV	2973/2011 Bar Council of	25/06/2011	1.Residence VILL.@ POST PARASRAMPUR LAMBHUA DISTT.SULTANPUR	1.Residence 09452050722	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SURYA PRATAP YADAV	UP		2.Office	2.Office 3.Mobile 09005388873	
1132. B/H0018 [Amount: 600 deposited] HAR BANSH SINGH	2762/1998 Bar Council of	19/08/1998	1.Residence 356/340/478 ASHOK VIHAR ALAM NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)ACKNOWLEDGEMENT OF V.I.D. IS ENCLOSED AS ADDR
SREE PAL SINGH 356/340/478 ASHOK VIHAR ALAM NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION ROOM NO. 1	2.Office 3.Mobile 9236551754	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 190

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1133. B/H0020 [Amount: 0 deposited] HAR PRATAP SINGH	6092/2002 Bar Council of	14/09/2002	1.Residence 551/KA/238, RISHI NAGAR, ALAMBAGH, LUCKNOW	1.Residence	findharp@gmail.com 1)Proof of Practice is not enclosed.
LATE HAR BHAJAN SINGH	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 8756433209	
1134. B/H0026 [Amount: 0 deposited] HARENDRA PRATAP RAWAT	5939/2006 Bar Council of	26/11/2006	1.Residence 535/61,KA FATEHPUR, ALIGANJ LUCKNOW	1.Residence	advocateharendrapratap@yahoo.com 1)Mismatch in enrollment date.
GAYA PRASAD	UP		2.Office	2.Office 3.Mobile 9936416470	
1135. B/H0027 [Amount: 0 deposited] HARENDRA PRATAP SINGH	4123/1989 Bar Council of	12/08/1989	1.Residence C-135 SHIVANI BIHAR KALTANPUR LUCKNOW-226022	1.Residence	1)Proof of Practice is not enclosed.
LT. SHRI RADHA BIHARI SINGH --SAME AS ABOVE--	UP		2.Office	2.Office 3.Mobile 09839467279	
1136. B/H0029 [Amount: 0 deposited] HARENDRA SINGH	4134/1983 Bar Council of	13/08/1983	1.Residence 533/5 MAHAVEER PURWA ALIGANJ MAHANAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE KANAHAIYA SINGH	UP		2.Office	2.Office 3.Mobile 8009678491	
1137. B/H0030 [Amount: 0 deposited] HARENDRA SINGH	2019/2004 Bar Council of	18/03/2004	1.Residence H.NO.805 SHAKHUPURA COLONY NEAR VIKAS NAGAR LUCKNOW	1.Residence	05222327511 1)Proof of Practice is not enclosed.
SHRI R.M. SINGH	UP		2.Office	2.Office 3.Mobile 09415180124	
1138. B/H0036 [Amount: 0 deposited] HARI JI SINGH	11454/2000 Bar Council of	31/08/2000	1.Residence 548/C-128 CHANDRODYA NAGAR RAJAJIPURAM LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DINA NATH SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450655141	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 191

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1139. B/H0038 [Amount: 0 deposited] HARI KANT VERMA	9034/2003 Bar Council of	06/04/2003	1.Residence L.S. 2/18 SECTOR-F JANKIPURAM LUCKNOW	1.Residence 05222731922	1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MUNNER VERMA	UP		2.Office 3.Chamber in High Court CHAMBER NO. 95	2.Office 05222731070 3.Mobile 9455032577	
1140. B/H0040 [Amount: 0 deposited] HARI KISHORE	3807/2008 Bar Council of	24/08/2008	1.Residence 11/865 INDIRA NAGAR SECTOR 11 LUCKNOW	1.Residence 09454546239	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH NOT ATTESTED.
RAM NARESH	UP		2.Office	2.Office 09454546239 3.Mobile 09454546239	
1141. B/H0043 [Amount: 0 deposited] HARI KUNWAR RAI	7474/2000 Bar Council of	28/05/2000	1.Residence H.NO 538K/456/4. CHARKYAPURI TRIVENI NAGAR. LUCKNOW	1.Residence 2757184	1)Proof of Practice is not enclosed.
LT. RAGHU PATI RAI AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9453315848	
1142. B/H0047 [Amount: 0 deposited] HARI MOHAN SHARMA	8039/1999 Bar Council of	17/05/1999	1.Residence 537GHA/160 SRI NAGAR COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE RAM MOHAN LAL SHARMA	UP		2.Office	2.Office 3.Mobile 9415022929	
1143. B/H0050 [Amount: 0 deposited] HARI NARAYAN MISHRA	3742/2000 Bar Council of	03/03/2000	1.Residence 537GH/168 SHREE NAGAR COLONY .P.S,MANIAON,SITAPUR ROAD,LKO-1	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SANKHATHA PRASAD MISHRA DO	UP		2.Office	2.Office 3.Mobile 9919968322	
1144. B/H0051 [Amount: 0 deposited] HARI NARAYAN SINGH	5379/2005 Bar Council of	25/09/2005	1.Residence 5/660, VIRAM KHAND, GOMTI NAGAR, LUCKNOW	1.Residence 05222726317	narayanh00@gmail.com 1)Proof of Practice is not enclosed.
J.P. SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court LIBRARY HALL	2.Office 3.Mobile 9565696036	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 192

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1145. B/H0052 [Amount: 0 deposited] HARI NARAYAN SINGH	4167/1999 Bar Council of	16/04/1999	1.Residence VILL. BADHAIYA KHERA POST PAHUTERA HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DEEP SINGH 532/213 DARSHANGANJ RAHIM NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415562835	
1146. B/H0055 [Amount: 0 deposited] HARI OM	6602/2009 Bar Council of	24/09/2009	1.Residence VIKK KARSANDA POST KEVLI LUCKNOW	1.Residence 9936427528	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGDISH PRASAD VERMA DO	UP		2.Office 3.Chamber in High Court	2.Office 9307954796 3.Mobile	
1147. B/H0057 [Amount: 0 deposited] HARI OM PANDEY	4850/2009 Bar Council of	13/09/2009	1.Residence 3/1 VIBHAV KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
AWADESH PANDEY DO	UP		2.Office	2.Office 3.Mobile 9506051159	
1148. B/H0058 [Amount: 0 deposited] HARI OM RANA	8914/2007 Bar Council of	30/12/2007	1.Residence D-36 A SARVODAYA NAGAR LKO.	1.Residence 9795268949	hariranahari@yahoo.in 1)Proof of Practice is not enclosed.
S.P. RANA SEC-I JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9411824568	
1149. B/H0063 [Amount: 0 deposited] HARI PRAKASH DUBEY	1801/1995 Bar Council of	17/02/1995	1.Residence 269 B AJAD NAGAR CAMPWEL ROAD BALA GANJ CHOWK LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
MR. SHIV BAHADUR DUBEY AS ABOVE	UP		2.Office 3.Chamber in High Court PRACTICING ADVOCATE	2.Office 3.Mobile 9451065096	
1150. B/H0064 [Amount: 0 deposited] HARI PRAKASH SHARMA	4652/2003 Bar Council of	12/04/2003	1.Residence 176A STATION ROAD BACHHRAWAN RAIBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BHARAT PRASAD SHARMA 82/39 LALKUWAN LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935249573	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 193

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1151. B/H0065 [Amount: 600 deposited] HARI PRAKASH SRIVASTAVA	1420/1986 Bar Council of	23/03/1986	1.Residence E-1/42 SECTOR-B ALIGANJ LUCKNOW	1.Residence 09451909094	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI RAMESH CHANDRA SRIVASTAVA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO-52 HIGH COURT BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09450570691	
1152. B/H0068 [Amount: 0 deposited] HARI PRASAD MAURYA	3552/1980 Bar Council of	06/11/1980	1.Residence 444/7 RADHA GRAM COLONY JANRAILGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE C.L.MAURYA 448/36KA/1 ASHA DEEP NAGARIA THAKURGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9026474888	
1153. B/H0070 [Amount: 0 deposited] HARI RAM	3642/1998 Bar Council of	11/10/1998	1.Residence L-198, SECTOR-E, L.D.A.COLONY, KANPUR ROAD, LUCKNOW - 226022	1.Residence 05222434129	1)Proof of Practice is not enclosed.
SRI RAM LAL L-198, SECTOR-E, L.D.A.COLONY, KANPUR ROAD, LUCKNOW - 226022	UP		2.Office 3.Chamber in High Court CHAMBER NO. 22 HIGH COURT, LUCKNOW	2.Office 05222434129 3.Mobile 9451177022	
1154. B/H0071 [Amount: 600 deposited] HARI RAM SHUKLA	876/1980 Bar Council of	02/06/1980	1.Residence IMILIYA GARDAYAL P O BARGAON DISTT.GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM PRATAP SHUKLA E/135 VINAY KHAND 3 GOMTI NAGAR LKO.	UP		2.Office 3.Chamber in High Court HIGH COURT BAR ASSO.HALL LUCKNOW.	2.Office 3.Mobile 9918077106	
1155. B/H0072 [Amount: 0 deposited] HARI RAM YADAV @ HARI PRAKASH YADAV	3932/1995 Bar Council of	24/05/1995	1.Residence 1/447 VASTU KHAND GOMTI NAGAR LUCKNOW	1.Residence 9415188259	1)Mismatch in enrollment date.
UDAYA RAJYADAV AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.35 ADVOCATES CHAMBER	2.Office 3.Mobile 9415188259	
1156. B/H0076 [Amount: 0 deposited] HARI SHANKAR SHUKLA	1606/1973 Bar Council of	07/12/1973	1.Residence 347/438 OLD TIKAIT GANJ P.S. BAZAR KHALA LUCKNOW	1.Residence 09756565879	1)Mismatch in enrollment date.
LATE SHRI K.P. SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09919959697	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 194

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1157. B/H0077 [Amount: 0 deposited] HARI SHANKAR SHUKLA	7087/2004 Bar Council of	16/04/2004	1.Residence VILL BHIKKHANPUR PO. HARAIPUR, UNNAO, U.P.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM KRISHNA SHUKLA	UP		2.Office	2.Office 3.Mobile 9026795015	
1158. B/H0083 [Amount: 0 deposited] HARI SHANKER TIWARI	3216/2005 Bar Council of	03/07/2005	1.Residence 567/95 KHA ANAND NAGAR JAIL ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI MARKANDEY TIWARI	UP		2.Office	2.Office 3.Mobile 09948033777	
1159. B/H0086 [Amount: 0 deposited] HARIKESH KUMAR	6236/2009 Bar Council of	13/09/2009	1.Residence VILLAGE-TAMANPUR,POST-SEHGON,DISTT-RAEBARIELLI-229311	1.Residence	hkmv@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MANIRAM VERMA 631/103,KAMTA,CHINHAT,LKO,TEEN SHADE,HON'BLE HIGH COURT CAMP	UP		2.Office	2.Office 3.Mobile 8808755266	
1160. B/H0093 [Amount: 0 deposited] HARISH CHANDRA TRIPATHI	1911/2001 Bar Council of	07/03/2001	1.Residence 419/19/32 DILARAM BARADRI CHAUPATYIAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI KRISHNA NATH TRIPATHI	UP		2.Office	2.Office 3.Mobile 09415521966	
1161. B/H0095 [Amount: 600 deposited] HARISH CHANDRA YADAV	13596/2000 Bar Council of	16/10/2000	1.Residence E-III, 401, SECTOR-J, ALIGANJ LUCKNOW	1.Residence	h_chandra999@yahoo.com 1)Applicants name is not mentioned in the address proof enclosed.
SHRI RAM BUJHARAT YADAV	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9415576021	
1162. B/H0096 [Amount: 600 deposited] HARISH CHANDRA YADAV	5836/2009 Bar Council of	13/09/2009	1.Residence DINGURAJOAT KATRA SHRAWASTI	1.Residence	9838221252 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHINTA MANI YADAV 538KA/522 TRIVENI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 8423239915	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 195

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1163. B/H0097 [Amount: 0 deposited] HARISH KUMAR DWIVEDI	91/1994 Bar Council of	09/01/1994	1.Residence 256/305 KHAJUA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM SAGAR DUBEY	UP		2.Office	2.Office 3.Mobile 09335604359	
1164. B/H0100 [Amount: 0 deposited] HARIT SHUKLA	2167/1995 Bar Council of	19/02/1995	1.Residence 47,SUARMA CITY TAKKOHI BAZAAR SEC 11 INDIRA NAGAR LUCKNOW	1.Residence	haritshukla@lawyer.com 1)Local Address proof is not enclosed.
LT.CHANDRA PRAKASH SHUKLA DO	UP		2.Office 3.Chamber in High Court	2.Office 9839128935 3.Mobile	
1165. B/H0104 [Amount: 0 deposited] HARPREET SINGH	5442/2009 Bar Council of	13/09/2009	1.Residence 77 GREEN PARK BAREILLY	1.Residence	nrprt.singhl@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INDRAJEET SINGH MM-175 SECTOR-D ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889566171	
1166. B/H0107 [Amount: 0 deposited] HARSH KUMAR MISHRA	4385/2005 Bar Council of	09/09/2005	1.Residence F-3791 RAJAJI PURAM COLONY LUCKNOW	1.Residence 9838503503	harsh2129@rediffmail.com 1)Proof of Practice is not enclosed.
RAM KISHORE MISHRA DO	UP		2.Office	2.Office 05224103730 3.Mobile 9918001166	
1167. B/H0109 [Amount: 0 deposited] HARSH VARDHAN	19257/2010 Bar Council of	31/12/2010	1.Residence VILL.VANDHIYA PO. KHAGURAHAN DISTT. HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI DHANI RAM B-BALLABH F-2006 RAJAJIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 08400009455	
1168. B/H0117 [Amount: 0 deposited] HASEEN UDDIN SIDDIQUI	1443/1988 Bar Council of	20/03/1988	1.Residence H.NO.532KHA/71,MEHENDI TOLA (BEHIND MANAS COMPLEX)ALIGANJ	1.Residence	1)Proof of Practice is not enclosed.
LATE SIRAJ UDDIN SIDDIQUI SAME	UP		2.Office	2.Office 3.Mobile 9839080215	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 196

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1169. B/H0120 [Amount: 0 deposited] HAUSHILA PRASAD	4177/2000 Bar Council of	03/03/2000	1.Residence VILL. FATTEPUR POST HALIYAPUR SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHHAVI LAL	UP		2.Office	2.Office 3.Mobile 9452680436	
1170. B/H0121 [Amount: 0 deposited] HEERA	655/2010 Bar Council of	20/01/2010	1.Residence 344/13 BHAVANIGANJ GANDHI CHABOTRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RADHEY LAL PRAJAPATI CHAMBER 16 CIVIL COURT	UP		2.Office	2.Office 3.Mobile 9651984977	
1171. B/H0122 [Amount: 0 deposited] HEERA BAJPAI	6942/2002 Bar Council of	14/09/2002	1.Residence 286/4 NEWAZ KHERA MOTINAGAR. LUCKNOW	1.Residence 9415569343	1)Proof of Practice is not enclosed.
W/O SUSHIL KUMAR BAJPAI	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9452777721	
1172. B/H0126 [Amount: 0 deposited] HEM NATH	14521/2010 Bar Council of	20/09/2010	1.Residence VILL.&POST RAHIMABAD THANA & TEHSIL MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PUTTI LAL	UP		2.Office	2.Office 3.Mobile 09935096528	
1173. B/H0132 [Amount: 0 deposited] HEMANT SINGH	3162/2003 Bar Council of	09/03/2003	1.Residence 538/150 JAHAJI BUILDING AHIBARANPUR LUCKNOW	1.Residence 9451145116	1)Proper address proof is not enclosed as per the norms.
MEWA LAL 538/113 AHIBARANPUR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450368516	
1174. B/H0135 [Amount: 0 deposited] HEMENDRA MISRA	3876/1992 Bar Council of	11/07/1992	1.Residence H.NO.124 RASOOLPUR BARABANKI CITY	1.Residence 09026239884	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
JAGDISH MISRA AYODHYA NAGAR BARABANKI CITY	UP		2.Office	2.Office 09389310721 3.Mobile 08799346588	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 197

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1175. B/H0136 [Amount: 200 deposited] HEMENDRA PRATAP	1612/1980 Bar Council of	06/08/1980	1.Residence 51 H.I.G. SEC-E ALIGANJ LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE BINDESHWARI DAYAL AS ABOVE	UP		2.Office	2.Office 05224075167 3.Mobile 09450447124	
1176. B/H0137 [Amount: 0 deposited] HEMENDRA PRATAP SINGH	113/2005 Bar Council of	09/01/2005	1.Residence MIG-375/I LDA COLONY TIKATI RAI RALAB LUCKNOW	1.Residence	u.p.s.chauhan1976@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI NARENDRA SINGH CHAUHAN	UP		2.Office	2.Office 3.Mobile 09936114371	
1177. B/H0140 [Amount: 0 deposited] HIMANSHU HEMANT GUPTA	3892/2009 Bar Council of	31/07/2009	1.Residence 538 KHA/351 DEEN DAYAL NAGAR KHADRA LUCKNOW	1.Residence	hhgadvocate@hotmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAKESH KUMAR GUPTA DO	UP		2.Office	2.Office 3.Mobile 09936864555	
1178. B/H0145 [Amount: 0 deposited] HIMANSHU PANDEY	5025/2005 Bar Council of	25/09/2005	1.Residence VILL.CHARERA P.O. SHAHJOT KATRA BAZAR GONDA	1.Residence	h4himanshu123@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DR. KULDEEP MANI PANDEY MIG-2/93 VINAMRA KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL, OUDH BAR ASSOCIATION, HIGH COURT, LUCKNOW	2.Office 3.Mobile 09450517994	
1179. B/H0146 [Amount: 0 deposited] HIMANSHU PRABHAKAR	3228/2010 Bar Council of	28/03/2010	1.Residence VILLAGE HAZIPUR POST MALIPUR TEHSIL JALALPUR AMBEDKAR NGR	1.Residence	himanshu.prabhakar279@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ASHOK KUMAR	UP		2.Office	2.Office 3.Mobile 09889176295	
1180. B/H0147 [Amount: 0 deposited] HIMANSHU RAGHAVE	10154/1999 Bar Council of	26/09/1999	1.Residence HILL FORT 37 PATEL NAGAR INDIRA NAGAR LUCKNOW	1.Residence	himanshuraghve@gmail.co.in 1)Mismatch in enrollment date.
LATE RAGHAVA NAND RAGHAVA 2/88 VIJAYANT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935638458	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 198

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1181. B/H0150 [Amount: 0 deposited] HIMANSHU VERMA SUNIL KUMAR VERMA 19/753 INDIRA NAGAR LUCKNOW	3481/2010 Bar Council of DL	20/08/2010	1.Residence 9/509 INDIRA NAGAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO 32	1.Residence 2.Office 3.Mobile 840000842	himanshu.lawyer02@gmail.com)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ANN
1182. B/H0152 [Amount: 0 deposited] HINA GUPTA DR. RAJEEV LOCHAN GUPTA INDEPENDENT PRACTICING OFFICE HIGH COURT PREMIEV	8571/2009 Bar Council of UP	25/11/2009	1.Residence H.NO.192 DEPUTY GANJ MORADABAD 2.Office	1.Residence 09359707188 2.Office 3.Mobile 08410881972	hinalochan4u@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
1183. B/H0154 [Amount: 0 deposited] HIRDAI RAM LATE SRI RAM MILAN E1/49 SEC-B ALIGANJ LUCKNOW	7514/2004 Bar Council of UP	27/10/2004	1.Residence VILL. PIKAURA P.O. RAMPUR DISTT. GONDA 2.Office 3.Chamber in High Court CHAMBER NO.56 H.C. LUCKNOW	1.Residence 2.Office 3.Mobile 09451042375	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
1184. B/H0155 [Amount: 0 deposited] HIRDAY NARAIN RAWAT SHRI CHHOTAY LAL	12892/1999 Bar Council of UP	10/07/1999	1.Residence AISHBAGH DARUGODAM LUCKNOW 2.Office	1.Residence 09794647417 2.Office 3.Mobile 07607803159)PHOTOGRAPH ON THE MAIN FORM IS NOT SELF ATTES
1185. B/H0160 [Amount: 0 deposited] HRIDAI NARAIN LT., ONKAR PRASAD	3496/1979 Bar Council of UP	29/12/1979	1.Residence 503/339. RAJEEV GANDHI NAGAR. MANKA MESHWAR MANDIR DALIGANJ 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9935026816	1)Proof of Practice is not enclosed.
1186. B/H0161 [Amount: 0 deposited] HRIDAY KUMAR SRIVASTAVA LATE KRIPA SHANKAR SRIVASTAVA SAME AS ABOVE	2450/2008 Bar Council of UP	14/06/2008	1.Residence H.NO.559KHA/256 KHA SRINAGAR ALAM BAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09235945377	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 199

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1187. B/H0168 [Amount: 0 deposited] HUZOOR ALAM	9367/2003 Bar Council of	18/10/2003	1.Residence 473/42 ROOPOUR KHADRA SITAPUR ROAD LKO	1.Residence 7860577786	alam huzoor@rediffmail.com 1)Proof of Practice is not enclosed.
AKHTAR HUSSAIN	UP		2.Office 3.Chamber in High Court CHAMBER NO 1 AWADH BAR EXT.HIGH COURT LKO	2.Office 3.Mobile	
1188. B/I0007 [Amount: 0 deposited] IMRAN KHAN	5295/2002 Bar Council of	14/09/2002	1.Residence 6C/399 VRINDAVAN YOJNA RAEBAREILY ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
HABIB KHAN	UP		2.Office	2.Office 3.Mobile 9984666100	
1189. B/I0009 [Amount: 0 deposited] IMTIYAZ AHMAD KHAN	7224/2008 Bar Council of	30/11/2008	1.Residence SAURAHA POST RAJEDEEHA TAHSEL MEHDAWAL SANT KABIR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
ABDUL AZIZ KHAN	UP		2.Office	2.Office 3.Mobile 9839261737	
1190. B/I0012 [Amount: 0 deposited] INDESH KUMAR GIRI	9153/2007 Bar Council of	30/12/2007	1.Residence L/12-D LOCO COLONY MAWAIYA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BHRIGU NATH GIRI	UP		2.Office	2.Office 3.Mobile 09621913408	
1191. B/I0021 [Amount: 0 deposited] INDRA MOHINI SRIVASTAVA	9545/2001 Bar Council of	20/10/2001	1.Residence 59 B NEW SINDHU NAGAR MANAS NAGAR LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SUNIL KUMAR SRIVASTAVA 59 B NEW SINDHU NAGAR MANAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9005742899	
1192. B/I0023 [Amount: 0 deposited] INDRA PAL VERMA	1964/1978 Bar Council of	14/07/1978	1.Residence H.N.5/21 RAJANI KHAND SHARDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SATYA NARAYAN VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415761217	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 200

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1193. B/I0026 [Amount: 0 deposited] INDRA PRATAP SINGH	6041/2009 Bar Council of	13/09/2009	1.Residence ED-744 SECTOR Q ALIGANJ LKO	1.Residence	ip singh 1484@ gmail.com 1)Proper address proof is not enclosed as per the norms.
SHRI SHRAVAN KR. SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450423065	
1194. B/I0027 [Amount: 0 deposited] INDRAJEET	19448/2010 Bar Council of	31/12/2010	1.Residence VILL.-BHAI SURIYA MUJAHIDPUR, POST-ACHHECHHA, FATEHPUR BBK.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SHIV SHANKER	UP		2.Office	2.Office 3.Mobile 9918163294	
1195. B/I0028 [Amount: 600 deposited] INDRAJEET SHUKLA SRI J.B. SHUKLA AS ABOVE	2116/2003 Bar Council of UP	22/02/2003	1.Residence A-1415/4 NEAR MEENA MARKET INDIRA NAGAR A-BLOCK LUCKNOW 2.Office	1.Residence 09839794468 2.Office	indrajeetarnav@gmail.com)ADDRESS OVERWRITTEN ON PROOF ENCLOSED.
1196. B/I0030 [Amount: 0 deposited] INDRESH KUMAR	1282/1998 Bar Council of	10/04/1998	1.Residence 1 SARASWTI PURAM KHARGAPUR GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI TIRATH RAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415750708	
1197. B/I0031 [Amount: 0 deposited] INDRESH KUMAR MISHRA	1121/1983 Bar Council of	15/02/1983	1.Residence VILL.KORRIYA ,POST-KORRIYA,NORTH ALOOTHOK SANDI ROAD,DISTT	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHYAM SUNDAR LAL MISHRA HARDOI,UP,ES-1B/158 SEC-A SITAPUR ROAD YOJNA,ALIGANJ,LKO	UP		2.Office	2.Office 9919873536 3.Mobile	
1198. B/I0034 [Amount: 0 deposited] INDU SHUKLA	7787/2006 Bar Council of	16/12/2006	1.Residence 18 TULSI VIHAR INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
J.P.SHUKLA	UP		2.Office	2.Office 3.Mobile 09455752190	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 201

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1199. B/I0036 [Amount: 0 deposited] INKISAR AHMAD	3933/2001 Bar Council of	28/04/2001	1.Residence E.LC 3A GRANGE ROAD CHARBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
ABDUL LATIF KHAN 566/366 SUJAN PURA ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936029718	
1200. B/I0037 [Amount: 0 deposited] INTEKHAB ALAM	8916/2001 Bar Council of	05/10/2001	1.Residence VILL.PIYAREY PATTI POST SADAR P.S. DEHAT KOTWALI SULTANPUR	1.Residence 228509	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. SHAHABUDDIN AMEER NAGAR LUCKNOW	UP		2.Office	2.Office 9450049641 3.Mobile 9956748194	
1201. B/I0041 [Amount: 0 deposited] IQBAL HAIDER KHAN	5856/2007 Bar Council of	14/09/2007	1.Residence 390/110 K-3 RUSTAM NAGAR NEW NAJAF ROAD LKO.226003	1.Residence	subagent2010@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SULTAN HAIDER KHAN GATE NO.3-DARGAH HAZRAT ABBAS RUSTAM NAGAR LKO.226003	UP		2.Office	2.Office 3.Mobile 9335202039	
1202. B/I0042 [Amount: 0 deposited] IRAM FATIMA	2954/2010 Bar Council of	25/03/2010	1.Residence 108,TAKIYA JARAVAL,TEHSIL/DISTT BAHRAICH	1.Residence	adv.erum@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR.LAYIK AHMAD	UP		2.Office 3.Chamber in High Court LADIES CHAMBER	2.Office 3.Mobile 09936800910	
1203. B/I0043 [Amount: 0 deposited] IRFAN AHMAD KHAN	6766/2008 Bar Council of	30/11/2008	1.Residence VILL. & POST IMLIYA KARANAPUR SHARAVASTI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INTIJAR AHMAD KHAN 474/A137 BAHARKHAN COLONY SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452066749	
1204. B/I0044 [Amount: 600 deposited] IRFAN ALAM	9193/2007 Bar Council of	30/12/2007	1.Residence GADURAHWA BALUHA BALRAMPUR	1.Residence 7275648229	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MAQSOOD ALI 575/45 BABA KA PURWA PAPER MILL NISHATGANJ LUCKNOW	UP		2.Office	2.Office 8052556207 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 202

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1205. B/I0045 [Amount: 0 deposited] IRFAN ALI ANSARI	13593/2010 Bar Council of	04/09/2010	1.Residence MOHAL. MASWASTI TOLA KHAIRBAD DISTT. SITAPUR U P (261131)	1.Residence 8090360046	IRFAN9026@Gmail. com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI ABID ALI ANSARI CHAMBER 512/695 BALDA ROAD NISHAT GANJ LUCKNOW	UP		2.Office	2.Office 9026051622 3.Mobile	
1206. B/I0047 [Amount: 0 deposited] IRSHAD AHMAD	5399/1986 Bar Council of	22/12/1986	1.Residence E-1295 RAJA JI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AKHLAQ AHMAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09305568971	
1207. B/I0050 [Amount: 0 deposited] ISHRAT ALI SIDDIQUI	1747/1998 Bar Council of	10/05/1998	1.Residence 610/1756 BARI ENCLAVE KESHAV NAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
LATE YAR MOHD. 610/1756 BARI ENCLAVE KESHAV NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court AWADH BAR ROOM NO. 4	2.Office 3.Mobile 9415522541	
1208. B/I0052 [Amount: 0 deposited] ISHTIYAQ AHMAD KHAN	2668/1989 Bar Council of	14/05/1989	1.Residence 538 KHA/4/170A ALIGAGAR KHADRA P.S HASANGANJ LUCKNOW	1.Residence 9415750634	1)Proof of Practice is not enclosed.
SHARFUDDIN KHAN ABOVE	UP		2.Office	2.Office 3.Mobile 9452247666	
1209. B/I0053 [Amount: 0 deposited] ISHTIYAQ AHMAD SALEEM	1679/1992 Bar Council of	02/03/1992	1.Residence 18 TAKIYA GANESHGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MOHARRAM ALI	UP		2.Office	2.Office 3.Mobile 9935799070	
1210. B/I0054 [Amount: 600 deposited] ISHUK ALI YUSUF	6882/2003 Bar Council of	12/07/2003	1.Residence BUDDHESHWAR VIHAR NEAR BUDDHESHWAR MANDIR P.S. PARA LKO	1.Residence 9889371093	1)Proper address proof is not enclosed as per the norms.
SRI REHMAN ALI PLOT NO 5 KHASRA NO 566 NEAR JAI TRIPURARI TRADERS	UP		2.Office	2.Office 3.Mobile 9236188022	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 203

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1211. B/I0057 [Amount: 0 deposited] ISHWAR DUTT DWIVEDI	341/1971 Bar Council of	20/04/1971	1.Residence 13/207 INDIRA NAGAR LKO	1.Residence 05222710015	1)Proof of Practice is not enclosed.
SRI DEO NARAIN DWIVEDI	UP		2.Office 3.Chamber in High Court 13 IIND FLOOR HIGH COURT LKO	2.Office 9415467126 3.Mobile 9455184351	
1212. B/I0059 [Amount: 0 deposited] ISHWAR SHARAN	1043/1971 Bar Council of	01/11/1971	1.Residence 61/6 NIGAM MANDIR LANE HUSAIN GANJ LKO	1.Residence 7499186652	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE GURUSHARAN LAL	UP		2.Office 3.Chamber in High Court COLLECTRATE LKO	2.Office 3.Mobile	
1213. B/I0061 [Amount: 0 deposited] ISTEKHAR HASAN	6465/2000 Bar Council of	12/05/2000	1.Residence 590/2 GEND KHANA SHEESH MAHAL LUCKNOW	1.Residence 8009147241	1)Proof of Practice is not enclosed.
LATE ANWARUL HASAN DO	UP		2.Office	2.Office 3.Mobile 9335040919	
1214. B/J0001 [Amount: 0 deposited] JAGDEEP SINGH YADAV	5359/2005 Bar Council of	25/09/2005	1.Residence VILLAGE SAHILAMAU MALIHABAD LUCKNOW 227111	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
G P YADAV 148/60 DUGAWAN LUCKNOW 226018	UP		2.Office	2.Office 3.Mobile 09415469014	
1215. B/J0002 [Amount: 0 deposited] JABBIR HASAN	11363/2000 Bar Council of	31/08/2000	1.Residence 431/725 MOMIN NAGAR CHOWK LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
ANAWAR ALI DO	UP		2.Office	2.Office 3.Mobile 9235887996	
1216. B/J0003 [Amount: 0 deposited] JAFAR HASAN RIZVI	3622/2005 Bar Council of	07/07/2005	1.Residence SABIRA COTTAGE 456/111/2 SWAJJAD BAGH COLONY DAULATGANJ CHOK	1.Residence	rizvijafarhasan@yahoo.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
MR.GULAM JAFAR RIZVI FLAT NO.202 PLATINUM APARTMENT ALIGANJ LKO	UP		2.Office	2.Office 3.Mobile 9451464898	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 204

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1217. B/J0013 [Amount: 0 deposited] JAGAT PAL SINGH	6824/2010 Bar Council of	23/05/2010	1.Residence HNO 100 SECTOR 20 INDIRA NAGAR LUCKNOW 226016	1.Residence 05222310089	jagatpsing1973@yahoo.com 1)Proof of Practice is not enclosed.
SHRI OMKAR SINGH	UP		2.Office	2.Office 09369313332 3.Mobile 09369313332	
1218. B/J0014 [Amount: 0 deposited] JAGAT PAL SINGH	2072/1988 Bar Council of	20/06/1988	1.Residence NEAR HANUMAN MANDIR KANPUR ROAD BANTHRA LUCKNOW	1.Residence 09044909633	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)MISMATCH B/W ADD. MENTIONED IN THE FORM & PRO
KANCHAN SINGH	UP		2.Office	2.Office 3.Mobile 09936750399	
1219. B/J0015 [Amount: 0 deposited] JAGAT PATI TIWARI	6830/2005 Bar Council of	18/12/2005	1.Residence 592KA/971 BEGALI COLONY KHARI KA P.S. P.G.I.TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI RAJ PATI TIWARI	UP		2.Office	2.Office 3.Mobile 09415514538	
1220. B/J0019 [Amount: 0 deposited] JAGDAMBA PRASAD TRIPATHI	5009/2005 Bar Council of	25/09/2005	1.Residence VILL.PANDEY PURWA POST-HARIHARPUR RANI SHRAWASTI	1.Residence	jagdambaprasdttripathi@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM DHIRAJ TRIPATHI 538KA/150 TRIVENI NAGAR-I SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452208229	
1221. B/J0021 [Amount: 0 deposited] JAGDEO	14432/1999 Bar Council of	27/07/1999	1.Residence VLL. PIPRI KURAKHER POST-BAHARAURA MALL LUCKNOW-15	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHREE SHIV RAM BEHIND NAGAR BALAGANJ LKO.-3	UP		2.Office	2.Office 3.Mobile 09450662394	
1222. B/J0024 [Amount: 0 deposited] JAGDISH KUMAR SRIVASTAVA	4967/1995 Bar Council of	12/08/1995	1.Residence B-3/2 NAPIER ROAD COLONY NIWAZ GANJ LUCKNOW	1.Residence 2259840	1)Proof of Practice is not enclosed.
LATE SRI SRI KRISHNA SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09532656450	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 205

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1223. B/J0025 [Amount: 0 deposited] JAGDISH MISRA	4213/1995 Bar Council of	26/06/1995	1.Residence 124 RASOOLPUR BARABANKI	1.Residence 9389310721	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LAL JI MISRA AYODHYA NAGAR BARABANKI CITY	UP		2.Office	2.Office 9335476772 3.Mobile 8799346388	
1224. B/J0026 [Amount: 0 deposited] JAGDISH PRASAD	4072/1980 Bar Council of	07/12/1980	1.Residence H.NO.538KHA/77 SHIV NAGAR KHADRA NIRALA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GORAKH NATH -AS ABOVE-	UP		2.Office	2.Office 3.Mobile 07379736194	
1225. B/J0028 [Amount: 0 deposited] JAGDISH PRASAD MISRA	4669/1989 Bar Council of	10/09/1989	1.Residence 1/188 ZIYAMAU CIRCLE HAZARATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHIVE SHANKER LAL MISRA DO	UP		2.Office	2.Office 3.Mobile 9450638178	
1226. B/J0030 [Amount: 0 deposited] JAGDISH PRASAD VAISH	3451/1995 Bar Council of	30/04/1995	1.Residence 538G/173-A BABA KA PURWA DEEN DAYAL NAGAR KHADRA LUCKNOW	1.Residence 09044081314	jpvaish@gmail.com 1)Proper address proof is not enclosed as per the norms.
LATE R.R.VAISH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415545134	
1227. B/J0032 [Amount: 0 deposited] JAGDISH PRASAD VERMA	5541/1990 Bar Council of	16/12/1990	1.Residence 544D/74 AHIRAN KHERA NARAIN GARDEN COLONY HARDOI ROAD LKO.	1.Residence	1)Mismatch in enrollment date. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE PUTTU LAL DO	UP		2.Office	2.Office 3.Mobile 8052011059	
1228. B/J0034 [Amount: 0 deposited] JAGDISH PRASAD YADAV	7902/2011 Bar Council of	29/11/2011	1.Residence 14 PIPRA GHAT DILKUSHA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIV RATAN YADAV DO	UP		2.Office	2.Office 3.Mobile 9936312134	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 206

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1229. B/J0035 [Amount: 0 deposited] JAGDISH PRATAP PANDEY SRI JAGAT NARAIN PANDEY AS ABOVE	4778/1987 Bar Council of UP	07/12/1987	1.Residence GALI NO 7 RAM JANKIPURAM KAUSHALPURI GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR ASSOCIATION H.C.LUCKNOW	1.Residence 9492362291 2.Office 3.Mobile	1)Local Address proof is not enclosed.)AFFIDAVIT IN SUPPORT OF ADDRESS PROOF ENCLOSE
1230. B/J0036 [Amount: 600 deposited] JAGDISH SINGH LATE VASUDEV SINGH 3/307 VISHAL KHAND GOMTI NAGAR LUCKNOW	9894/1964 Bar Council of UP	04/04/1964	1.Residence 3/307 VISHAL KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839076893	1)Proper address proof is not enclosed as per the norms.
1231. B/J0038 [Amount: 0 deposited] JAGDISH SINGH LATE DARPAN SINGH 5/1114 VIRAM KHAND GOMTI NAGAR LKO	502/2008 Bar Council of UP	31/03/2008	1.Residence HNO.4/353 VIVEK KHAND GOMTINAGAR LKO 2.Office 3.Chamber in High Court CHAMBER NO. 106 5TH FLOUR HIGH COURT LKO	1.Residence 2.Office 3.Mobile 9452965294	1)Applicants name is not mentioned in the address proof enclosed.
1232. B/J0039 [Amount: 0 deposited] JAGENDRA ROOP RAM YADAV 567/201, ANAND NAGAR ALAMBAGH LUCKNOW	4610/2004 Bar Council of UP	23/07/2004	1.Residence 607, INDRA NAGAR UNNAO 209801 2.Office	1.Residence 2.Office 3.Mobile 9415932129	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
1233. B/J0041 [Amount: 0 deposited] JAGESHWAR MAURYA RAMESHWAR PRASAD MAURYA	559/2002 Bar Council of UP	17/01/2002	1.Residence 2/142 VIKAS KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451072933)ADDRESS NOT CLEAR/LEGIBLE IN PROOF ENCLOSED.
1234. B/J0042 [Amount: 600 deposited] JAGESHWARI PRASAD MATHUR LATE SANKATA PRASAD MATHUR 14 BENI PRASAD ROAD LALBAGH LUCKNOW	859/1977 Bar Council of UP	10/04/1977	1.Residence 2/5-C SHAHID APARTMENT GOLAGANJ LUCKNOW 2.Office	1.Residence 09451902990 2.Office 05226521623 3.Mobile 09839045193	jp,athuradv@indiatimes.com 1)Proper address proof is not enclosed as per the norms.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 207

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1235. B/J0043 [Amount: 0 deposited] JAGJEET SINGH	14407/1999 Bar Council of	27/07/1999	1.Residence B-3 MAUSAM BAGH SITAPUR ROAD LUCKNOW	1.Residence 05222757751	jagjeetsingh125@gmail.com 1)Mismatch in enrollment date.
S.GYAN SINGH	UP		2.Office	2.Office 3.Mobile 9839082960	
1236. B/J0044 [Amount: 0 deposited] JAGJIT SINGH SODHI	1203/1995 Bar Council of	15/01/1995	1.Residence LD-26 SECTOR-F L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KULDEEP SINGH SODHI DO	UP		2.Office	2.Office 3.Mobile 9235776765	
1237. B/J0045 [Amount: 0 deposited] JAGMOHAN YADAV	167/1989 Bar Council of	08/01/1989	1.Residence GRAM SARSAWAN POST ARJUNGANJ. LUCKNOW	1.Residence 9307206780	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT DATE NOT MENTIONED ON PROOF OF PRA
LT., SRI JHABBAR YADAV 24 ASHOK MARG. LUCKNOW	UP		2.Office 3.Chamber in High Court 6A. CIVIL COURT. LUCKNOW	2.Office 3.Mobile	
1238. B/J0048 [Amount: 0 deposited] JAGROOPAN NISHAD	4123/2008 Bar Council of	24/08/2008	1.Residence VILL. CHAKAURA (GULRAHA), P.S.-JALALPUR, AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM TIRATH NISHAD	UP		2.Office	2.Office 9435996002 3.Mobile 7800125944	
1239. B/J0051 [Amount: 0 deposited] JAI KARAN MISHRA	7355/2011 Bar Council of	19/11/2011	1.Residence 14/816 INDIRA NAGAR LUCKNOW	1.Residence 05222702400	mishraj.k.@yahoo.com 1)Local Address proof is not enclosed.
SHRI RAKESH KUMAR MISHRA	UP		2.Office 3.Chamber in High Court CHAMBER NO.28	2.Office 3.Mobile 07376818401	
1240. B/J0059 [Amount: 0 deposited] JAI NARAYAN MISRA LATE SRI PREM NARAIN MISRA AS-ABOVE	2776/1990 Bar Council of UP	08/07/1990	1.Residence MMS-1/75 SECTOR-A SITAPUR ROAD YOJNA ALIGANJ LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.-29 3RD FLOOR	1.Residence 27232227 2.Office 3.Mobile 9450930887)DATE OF ENROLLMENT NOT MENTIONED IN P.O.P.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 208

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1241. B/J0060 [Amount: 200 deposited] JAI NARAYAN SINGH	7289/1999 Bar Council of	10/05/1998	1.Residence 283/033A HARCHANDPUR KANAURA TALKATORA MANAKNAGAR. LUCKNOW	1.Residence 05222662919	jainarayansinghadvocate@gmail.com 1)Mismatch in enrollment date.
SHRI RANG BAHADUR SINGH AS ABOVE	UP		2.Office	2.Office 05222662919 3.Mobile 9415584755	
1242. B/J0062 [Amount: 0 deposited] JAI PRAKASH	6834/2005 Bar Council of	18/12/2005	1.Residence 570/S-82 FAUJI COLONY AZAD NAGAR ALAMBAGH LUCKNOW	1.Residence	jaiprakashrai1978@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
D.N.RAI AS ABOVE	UP		2.Office	2.Office 05222464260 3.Mobile 9451897475	
1243. B/J0065 [Amount: 0 deposited] JAI PRAKASH	4360/2010 Bar Council of	28/03/2010	1.Residence 2/152 VIKAS NAGAR LUCKNOW-226022	1.Residence	1)Proof of Practice is not enclosed.
BADRI PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415933805	
1244. B/J0070 [Amount: 0 deposited] JAI PRAKASH MATHUR	924/1974 Bar Council of	19/07/1974	1.Residence 448/60 NAGARIA THAKURGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BINDESHWARI DAYAL MATHUR DO	UP		2.Office	2.Office 05222409732 3.Mobile 9838823055	
1245. B/J0071 [Amount: 0 deposited] JAI PRAKASH MISHRA	8231/2002 Bar Council of	14/09/2002	1.Residence 1104 GOLAGHAT CIVIL LINE SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
VIDYA SAGAR MISHRA 36 CANTT ROAD NEAR BARLINGTON LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.33	2.Office 3.Mobile 09450626469	
1246. B/J0080 [Amount: 0 deposited] JAI PRAKASH SRIVASTAVA	9825/2001 Bar Council of	11/11/2001	1.Residence 71 L.I.G. LDA COLONY AISHBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MANOHAR LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9415086609	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 209

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1247. B/J0081 [Amount: 200 deposited] JAI PRAKASH TRIPATHI	3873/1982 Bar Council of	02/12/1982	1.Residence VILL.EKMA,POST-E KDUNGI,DIST.BASTI	1.Residence	advocatejptripathi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI JOKHAN TIWARI B-1/75 VISHWAS KHAND,GOMATI NAGAR,LKO	UP		2.Office 3.Chamber in High Court CH.NO.32	2.Office 05224034600 3.Mobile 8009091889	
1248. B/J0099 [Amount: 0 deposited] JAINENDRA KUMAR	908/2001 Bar Council of	12/02/2001	1.Residence VILL. BARGADI KALA POST ITAUNJA LUCKNOW	1.Residence 9450095135	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DWARIKA PRASAD	UP		2.Office	2.Office 3.Mobile 8874978882	
1249. B/J0100 [Amount: 0 deposited] JAINENDRA KUMAR SHARMA	3547/2009 Bar Council of	04/07/2009	1.Residence 2/132 VASTU KHAND GOMTI NAGAR LUCKNOW	1.Residence 9648918080	jaisharma2009@gmail.com 1)Proof of Practice is not enclosed.
JAI MANGAL SHARMA DO	UP		2.Office	2.Office 3.Mobile 9415005296	
1250. B/J0103 [Amount: 0 deposited] JAIPRAKASH YADAV	9740/2003 Bar Council of	18/10/2003	1.Residence TYPE-III/33 KENDRANCHAL COLONY SECTOR-K ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI UMESH KUMAR YADAV	UP		2.Office	2.Office 3.Mobile 09839935021	
1251. B/J0104 [Amount: 0 deposited] JAIRAM BHARTI	15743/2000 Bar Council of	14/12/2000	1.Residence VILL PALIYA PO-ATWA BHASEN PS-SANDILA DIST-HARDOI UP	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI LACHHIMAN PRASAD CHAMBER IN CIVIL COURT	UP		2.Office	2.Office 3.Mobile 9450438649	
1252. B/J0106 [Amount: 0 deposited] JALAL AHMAD KHAN	13646/2000 Bar Council of	19/10/2000	1.Residence 4A,BALMIKI MARG ,LAL BAGH LKO	1.Residence	1)Applicants name is not mentioned in the address proof enclosed. 2)Proof of Practice is not enclosed.
LATE SHAMSU HUDA KHAN 75 R.N.SANYAL ROAD,MAQBOOL GANJ ROAD,LKO	UP		2.Office	2.Office 9565263904 3.Mobile 9839771511	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 210

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1253. B/J0112 [Amount: 0 deposited] JAMAL AHMAD KHAN	3059/1994 Bar Council of	31/07/1994	1.Residence A-193 RAJAJI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT MENTIONED ON BAR COUNCIL
NIHAL AHMAD KHAN DO	UP		2.Office	2.Office 3.Mobile 9454635272	
1254. B/J0113 [Amount: 0 deposited] JAMAL AHMAD SIDDIQUI	8700/2003 Bar Council of	25/08/2003	1.Residence RAHMAN MANZIL 143/99 NIYAMAT ULLAH ROAD AMINABAD LUCKNOW-18	1.Residence	1)Proof of Practice is not enclosed.
DR. MOHD. FAROOQ AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450368149	
1255. B/J0114 [Amount: 0 deposited] JAMAL SAEED SIDDIQUI	3213/1991 Bar Council of	10/08/1991	1.Residence BEHTA KURSI ROAD LUCKNOW	1.Residence 05222999043	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE MOHD. SAEED SIDDIQUI BEHIND MULTY STORY BUILDING CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839155303	
1256. B/J0115 [Amount: 0 deposited] JAMI	7344/1994 Bar Council of	09/12/1994	1.Residence 33 GOIN TOLA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHAH MOHI UDDIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 09889735198	
1257. B/J0117 [Amount: 0 deposited] JAMUNA PRASAD (J.P. DIXIT)	3120/1978 Bar Council of	29/11/1978	1.Residence 315/60 BAG MAHANARAIN CHOWK LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KUNJ BEHARI DIXIT 414/66 BARI KALI CRI MANDIR ROAD CHOWK LUCKNOW	UP		2.Office	2.Office 3.Mobile 09889568507	
1258. B/J0120 [Amount: 600 deposited] JANARDAN PRASAD LATE SRI SURYA BALI DO	231/1971 Bar Council of DL	13/12/1971	1.Residence 499/234 ,HASANGANJ,FAIZABAD ROAD,LKO 2.Office 3.Chamber in High Court 46 FLOOR LAWYERS CHAMBER BUILDING HIGH COURT LKO	1.Residence 2.Office 2788919 3.Mobile 9919751344)CERTIFICATE OF ENROLLMENT ENCLOSED IS NOT OF

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 211

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1259. B/J0121 [Amount: 0 deposited] JANARDAN PRASAD VERMA	6780/2007 Bar Council of	27/10/2007	1.Residence PURE SADHAN, DEVRI KALAN, SRINAGAR BABAGANJ,GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SATYARAM VERMA PLOT NO.1A BHARAT NAGAR MOHIBALLAPUR, SITAPUR ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9792731910	
1260. B/J0126 [Amount: 0 deposited] JANG BAHADUR SINGH	571/2005 Bar Council of	16/01/2005	1.Residence C-11 VIGYANPURI MAHANAGAR EXT. LUCKNOW	1.Residence	swastik@nosll@yajoomail.co.in 1)Proof of Practice is not enclosed.
LATE SRI RAJ BAHADUR SINGH -DO-	UP		2.Office	2.Office 05224072459 3.Mobile 09415362623	
1261. B/J0127 [Amount: 0 deposited] JANHVI JAITLEY	2521/1991 Bar Council of	11/07/1991	1.Residence 44 DAYAL ENCLAVE SECTOR 9 INDIRA NAGAR LUCKNOW	1.Residence 9305642339	1)Applicants name is not mentioned in the address proof enclosed.
LATE DR.G.K. JAITLEY	UP		2.Office 3.Chamber in High Court LADY CHAMBER HIGH COURT	2.Office 3.Mobile 9305642339	
1262. B/J0128 [Amount: 0 deposited] JANKI SHARAN PANDEY LATE SHYAM DUTT PANDEY 48BSINGAR NAGAR,ALAMBAGH,LKO	4132/1990 Bar Council of UP	08/09/1990	1.Residence 154,SAMAR VIHAR,ALAMBAGH,LKO-226005 2.Office	1.Residence 05222456827 2.Office 3.Mobile 9415002970	jankirct@yahoo.co.in)PHOTOGRAPH NOT FOUND ON MAIN FORM.
1263. B/J0131 [Amount: 0 deposited] JASKARAN LAL MAURYA	5090/2011 Bar Council of	18/09/2011	1.Residence VILL. SAHADAT NAGAR MISRIKH SITAPUR	1.Residence 9721632998	9236maurya@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAJENDRA PRASAD MAURYA F-49/308 KNP ROAD T.P. NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9984196263	
1264. B/J0134 [Amount: 0 deposited] JATA SHANKER DWIVEDI	2741/1989 Bar Council of	14/05/1989	1.Residence 570/26B-OPPSIT BAUDH BIHAR VIP ROAD VIRATNAR ALAMBAGH LKO.	1.Residence	1)Proof of Practice is not enclosed.
SHRI LAL CHANDER DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9453937209	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 212

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1265. B/J0135 [Amount: 0 deposited] JAVED AHMAD	8085/2011 Bar Council of	30/11/2011	1.Residence 335/111 HATA NAJJAN MEHMOOD NAGAR CHOWK LUCKNOW-226003	1.Residence	javed_lucknow@rediffmail.com 1)Proof of Practice is not enclosed. 2)LEARNING D.L. ENCLOSED VALID UPTO 16.7.12.
HASHIM ALI	UP		2.Office	2.Office 3.Mobile 07505166809	
1266. B/J0139 [Amount: 0 deposited] JAWAHAR LAL GUPTA	741/1988 Bar Council of	26/02/1988	1.Residence 356/255/309 ASHRAF NAGAR LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI RAM SARAN GUPTA CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9305176710	
1267. B/J0143 [Amount: 0 deposited] JAY PRAKASH	5127/2011 Bar Council of	18/09/2011	1.Residence VILL PURE GIRDHAR PO GAIMAU JAGDISHPUR DIST C.S.M. NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
BRIJ BAHADUR GAURIBIHAR SAROJNINAGAR LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9838620992	
1268. B/J0144 [Amount: 0 deposited] JAY PRAKASH	6074/2006 Bar Council of	27/11/2006	1.Residence L-1/215 PRIYADARSHINI COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM PRAKASH	UP		2.Office	2.Office 3.Mobile 9452183413	
1269. B/J0145 [Amount: 0 deposited] JAY PRAKASH SINGH	5685/2006 Bar Council of	11/11/2006	1.Residence 765(121/19)MAHAVEERPURI SHIVKUTI ALLAHABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI LALTA PRASAD SINGH E-4 LIBERTY COLONY SARVODAYA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.01	2.Office 3.Mobile 09450588116	
1270. B/J0151 [Amount: 0 deposited] JAYANTI SHUKLA	3295/2009 Bar Council of	13/06/2009	1.Residence NEAR TELEPHONE EXCHANGE BACHHARAWAN ROAD MAHARAJGANJ RAIBARE	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA PRAKASH SHUKLA AS ABOVE	UP		2.Office 3.Chamber in High Court CAMMON ROOM AWADH BAR	2.Office 3.Mobile 9208102070	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 213

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1271. B/J0155 [Amount: 600 deposited] JAYSHANKER SHUKLA	7223/1994 Bar Council of	05/12/1994	1.Residence VILL. MAHADEWA P.S. LAMBHUA DISTT.SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SRI RAMA SHANKER SHUKLA SSE/135/C/SRY LKO. BANKIPUR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415457722	
1272. B/J0156 [Amount: 0 deposited] JEETENDRA SINGH YADAV	7905/2011 Bar Council of	29/11/2011	1.Residence 500/48 KUTUB PUR DALIGANJ LUCKNOW	1.Residence 9305738831	1)Proof of Practice is not enclosed.
SHIV NANDAN YADAV	UP		2.Office	2.Office 3.Mobile 9451011800	
1273. B/J0158 [Amount: 0 deposited] JITENDRA BAHADUR	9709/2004 Bar Council of	15/12/2004	1.Residence H.NO. 2A/230 BRINDAWAN YOJANA RBI ROAD LUCKNOW	1.Residence	jitendra5951@gmail.com 1)Applicants name is not mentioned in the address proof enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI NARESH PRATAP SINGH H.NO. 21/230 BRINDAWAN YOJANA RBI ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452154961	
1274. B/J0159 [Amount: 0 deposited] JITENDRA BAHADUR SINGH	7542/2004 Bar Council of	24/10/2004	1.Residence VILL. DHANA TEHS LUCKNOW DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE KULDEEP SINGH 32 TULSI CIHAR COLONY SEC-12 INDRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09918614235	
1275. B/J0160 [Amount: 0 deposited] JITENDRA BAHADUR SINGH	2119/2009 Bar Council of	29/03/2009	1.Residence PAHARPUR MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PRATAP SINGH	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 102	2.Office 3.Mobile 09838009171	
1276. B/J0161 [Amount: 600 deposited] JITENDRA BAHADUR SINGH YASHWANT SINGH G-5 RAMESH BAZAR SANJAY GANDHIPURAM FAIZABAD ROAD LUCKNOW	4979/1994 Bar Council of UP	28/09/1994	1.Residence K-1 SANJAY GANDHIPURAM FAIZABAD ROAD LUCKNOW 2.Office 3.Chamber in High Court OLD LIBRARY HALL	1.Residence 2.Office 3.Mobile 09415024356)ENROLLMENT DATE WRONGLY WRITTEN ON P.O.P.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 214

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1277. B/J0164 [Amount: 0 deposited] JITENDRA KUMAR	5529/2011 Bar Council of	01/10/2011	1.Residence V.JOURIYA P.O RUSENA (RAHIMABAD) LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SAHADEV PRASAD	UP		2.Office	2.Office 3.Mobile 8127954406	
1278. B/J0165 [Amount: 0 deposited] JITENDRA KUMAR SRI RAVI NANDAN AS ABOVE	5836/2003 Bar Council of UP	12/06/2003	1.Residence 293/395 PURANA HAIDERGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09794232271	jasmexports@gmail.com)DATE OF ENROLLMENT WRONGLY MENTIONED ON P.O.P
1279. B/J0166 [Amount: 0 deposited] JITENDRA KUMAR	1040/2006 Bar Council of	22/02/2006	1.Residence 84/19 KATRA MAQBOOL GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 08090384412	1)Proof of Practice is not enclosed.
LATE SRI BHIKHU RAM AS ABOVE	UP				
1280. B/J0170 [Amount: 0 deposited] JITENDRA KUMAR MAURYA	6157/2003 Bar Council of	29/06/2003	1.Residence 353/17,LINE KHERA B BLOCK RAJAJI PURAM LUCKNOW.226017 2.Office	1.Residence 09389711191 2.Office 09335808412 3.Mobile 09454711191	1)Proof of Practice is not enclosed.
SURENDRA KUMAR MAURYA ---DO---	UP				
1281. B/J0172 [Amount: 600 deposited] JITENDRA KUMAR PANDEY	705/1999 Bar Council of	18/02/1999	1.Residence VILL. GAURA BIBIPUR POST KADIPUR DISTT. SULTANPUR 2.Office	1.Residence 2.Office 3.Mobile 09415156364	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SARYU PRASAD PANDEY 24.NEW COLONY MOHAN MEAKIN ROAD DOLIGANJ LUCKNOW	UP		3.Chamber in High Court ROOM NO.1 AWADH BAR EXTENSION HIGH COURT LUCKNOW		
1282. B/J0174 [Amount: 0 deposited] JITENDRA KUMAR SHUKLA	3877/1994 Bar Council of	11/08/1994	1.Residence 525 MADHURI KUNJ VIJAI LAXMI NAGAR SITAPUR 2.Office 3.Chamber in High Court	1.Residence 05862271247 2.Office 3.Mobile	9936291435 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SUNDER LAL SHUKLA AS ABOVE	UP				

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 215

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1283. B/J0176 [Amount: 0 deposited] JITENDRA KUMAR SINGH	13070/1999 Bar Council of	12/07/1999	1.Residence VILL-PALPUR,PO.ITAUNJA DISTT-LKO.	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
LIGRASEN SINGH OUDH BAR	UP		2.Office	2.Office 3.Mobile 9450358126	
1284. B/J0178 [Amount: 0 deposited] JITENDRA KUMAR TIWARI	15626/2010 Bar Council of	10/10/2010	1.Residence VILL. SONARA POST GANGAULI JAUNPUR	1.Residence 9453063146	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.)INCOMPLETE ADDRESS PROOF ENCLOSED.
JAY NARAYAN TIWARI 554/172/613 A CHOTA BARHA ALAMBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.51 CSC BUILDING	2.Office 3.Mobile 7388111010	
1285. B/J0179 [Amount: 0 deposited] JITENDRA KUMAR UPADHYAY	7509/1999 Bar Council of	16/05/1999	1.Residence 15 PRATAP NAGAR NEAR DAYAL ENCLAVE SEC-1 IND. NAG. LUCKNOW	1.Residence	zityndra@gmail.com 1)Proof of Practice is not enclosed.
SURESH NARAYAN UPADHYAY	UP		2.Office 3.Chamber in High Court CHAMBER NO.10 HIGH COURT LUCKNOW	2.Office 3.Mobile 08052773077	
1286. B/J0181 [Amount: 0 deposited] JITENDRA KUMAR YADAV	4715/2011 Bar Council of	07/09/2011	1.Residence 445/623,BAMBE WALI SADAK,MALLAHI TOLA,THAKURGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAMESHWAR YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 9335948482	
1287. B/J0183 [Amount: 0 deposited] JITENDRA MOHAN	3281/2008 Bar Council of	27/07/2008	1.Residence VILL. CHAK AKBARPUR POST SEMOUR KHANPUR DISTT.AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI RAMLAL	UP		2.Office	2.Office 3.Mobile 7499707956	
1288. B/J0185 [Amount: 0 deposited] JITENDRA NATH SINGH	2101/1976 Bar Council of	29/05/1976	1.Residence 268/329-A MALVIYA NAGAR AISHBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAGHU NATH SINGH	UP		2.Office	2.Office 05222252200 3.Mobile 9415093725	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 216

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1289. B/J0187 [Amount: 0 deposited] JITENDRA PAL SINGH	5014/2006 Bar Council of	11/11/2006	1.Residence E-7 SIVANI VIHAR KALYANPUR LUCKNOW	1.Residence 9335249000	1)Proper address proof is not enclosed as per the norms.
BHAGWAN DEEN SINGH 18/482 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335808988	
1290. B/J0189 [Amount: 0 deposited] JITENDRA PRASAD	3363/2007 Bar Council of	20/05/2007	1.Residence E-4858 SEC-11 RAJAJIPURAM LUCKNOW	1.Residence	jitendra.pd.@rediffmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
JOKHAN RAM KOLBAJ BAHADUR PO BHAWARNAT DISTT. AZAMGARH	UP		2.Office	2.Office 3.Mobile 09415840486	
1291. B/J0197 [Amount: 0 deposited] JITENDRA SINGH	5219/2003 Bar Council of	17/05/2003	1.Residence 2C/169 VRINDAVAN YOJNA RAEBARELI ROAD LUCKNOW	1.Residence 9450600909	singhjitendra@aol.in 1)Proof of Practice is not enclosed.
LATE S.P.SINGH DO	UP		2.Office	2.Office 05222443979 3.Mobile 9450393944	
1292. B/J0199 [Amount: 0 deposited] JOGENDRA NATH VERMA	3347/1995 Bar Council of	30/04/1995	1.Residence H.NO. 631/191, GAYA VIHAR, KAMTA CHINHAT, LUCKNOW.	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI GAYA DEEN VERMA 191753, SEC-19, INDIRA NAGAR, LUCKNOW.	UP		2.Office	2.Office 3.Mobile 09415718115	
1293. B/J0201 [Amount: 0 deposited] JUBEDA	1726/2008 Bar Council of	10/04/2008	1.Residence VILL.RAJPUR INDAURA POST INDAURA BAGH DISTT.LUCKNOW	1.Residence	jubeda.jubl@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHAKIR ALI	UP		2.Office	2.Office 3.Mobile 09369376414	
1294. B/J0202 [Amount: 0 deposited] JUGDEEP KUMAR	5592/2011 Bar Council of	01/10/2011	1.Residence VILL. BAGHAMOW GOMTI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SAHAJ RAM	UP		2.Office	2.Office 9935623620 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 217

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1295. B/J0206 [Amount: 0 deposited] JUNED AHMAD KHAN	4654/2003 Bar Council of	12/04/2003	1.Residence VILL. PIPRI POST JOKHWA BAZAR SHRAWASTI	1.Residence	juned_khan77@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ABDUL RASHEED KHAN 500/143 KHA KUTUBPUR DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450572035	
1296. B/J0207 [Amount: 0 deposited] JWALA PRASAD MISRA	7699/2009 Bar Council of	31/10/2009	1.Residence 535/82 FATEHPUR SECTOR-B ALIGANJ LUCKNOW 226024	1.Residence 9335435385	1)Mismatch in enrollment date.
LATE RAM SARAN MISRA AS ABOVE	UP		2.Office 3.Chamber in High Court MEETING HALL OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 9532848600 3.Mobile 9532848600	
1297. B/J0213 [Amount: 0 deposited] JYOTI SWAROOP	158/2010 Bar Council of	17/01/2010	1.Residence AURAWAN LUCKNOW	1.Residence	jyoti.swaroop82@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHANTI SWAROOP BAJPAI BANTHRA BAZAR CHAURAHA, BANTHRA, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936261088	
1298. B/J0215 [Amount: 600 deposited] JYOTINJAY VERMA	9075/1999 Bar Council of	29/05/1999	1.Residence 714/1 SECTOR-12 INDIRA NAGAR LUCKNOW	1.Residence 05222359696	1)Mismatch in enrollment date.
JUSTICE P.C.VERMA 714/1 SECTOR-12 INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 79 4TH FLOOR HIGH COURT	2.Office 3.Mobile 9415001412	
1299. B/K0003 [Amount: 0 deposited] K.M.SHARIFUNNISA	3607/2004 Bar Council of	10/07/2004	1.Residence ESI/393 SECTOR A ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE SHARFUDDIN	UP		2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	2.Office 3.Mobile 9236261595	
1300. B/K0006 [Amount: 0 deposited] KADAMBANI LAL	6789/2011 Bar Council of	08/11/2011	1.Residence 631/19 SHANKAR PURI COLONEY KAMTA CHINHUT LUCKNOW	1.Residence 7897176363	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SHAILESH LAL	UP		2.Office 3.Chamber in High Court LADIES CHAMBER	2.Office 3.Mobile 9455109073	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 218

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1301. B/K0007 [Amount: 0 deposited] KAHKASHAN PARVEEN	331/2005 Bar Council of	16/01/2005	1.Residence 423/102, 423/46 TAMBAKU MANDI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MOHD AHMAD DO	UP		2.Office	2.Office 3.Mobile 8604044507	
1302. B/K0008 [Amount: 0 deposited] KAILASH BIHARI MISRA	352/1976 Bar Council of	01/02/1976	1.Residence N-2/636-637 ALIGANJ LUCKNOW	1.Residence 09336605410	1)Proof of Practice is not enclosed.
LATE L.B. MISRA AS ABOVE	UP		2.Office	2.Office 05223294003 3.Mobile 07668556911	
1303. B/K0011 [Amount: 0 deposited] KAILASH CHANDRA GUPTA	5401/1982 Bar Council of	18/12/1982	1.Residence 5/108,VIRAJ KHAND,GOMTI NAGAR,LKO,UP	1.Residence	1)Proof of Practice is not enclosed.
LATE.SHEKHAR CHANDRA GUPTA 41/585,SETH RAMJAS RAOD ,NARAHI,P.S. HAZRATGANJ,LKO	UP		2.Office	2.Office 3.Mobile 9305499190	
1304. B/K0012 [Amount: 0 deposited] KAILASH CHANDRA KANDPAL	18432/1999 Bar Council of	12/12/1999	1.Residence BALAJIPURAM DHAKAULI BARABANKI	1.Residence	1)Proof of Practice is not enclosed.
LATE G.S.KANDPAL	UP		2.Office	2.Office 3.Mobile 9335232366	
1305. B/K0013 [Amount: 0 deposited] KAILASH CHANDRA SRIVASTAV	103/1995 Bar Council of	13/01/1995	1.Residence 555CH/182 RAMNAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KRISHNA SRIVASTAV SAME	UP		2.Office	2.Office 3.Mobile 08799079404	
1306. B/K0015 [Amount: 0 deposited] KAILASH DHEEMAN	9194/2003 Bar Council of	18/10/2003	1.Residence 142, MAKHANIA MOHAL, SADAR, LUCKNOW	1.Residence	kailash_Dheeman@yahoo.in 1)Proof of Practice is not enclosed.
S.D. DHEEMAN THAKUR DWARA COMPLEX, BANGLA BAZAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839231271	
1307. B/K0018 [Amount: 0 deposited] KAILASH NATH	2220/2005 Bar Council of	24/04/2005	1.Residence 1/245 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BABU CHAUHARJA PRASAD 1/167 VIRAT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9473584099	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 219

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1308. B/K0025 [Amount: 0 deposited] KALIKISHORE BAJPAYEE	632/1996 Bar Council of	13/01/1996	1.Residence 499/131 HASANGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
HRIDAY NARAIN BAJPAYEE 499/131 HASANGANJ, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452278748	
1309. B/K0027 [Amount: 0 deposited] KALURAM AHIRWAR	5256/1995 Bar Council of	12/08/1995	1.Residence 3-AMARAWATI COLONY SARVODAYA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
LATE PARAM LAL	UP		2.Office	2.Office 3.Mobile 09415577675	
1310. B/K0029 [Amount: 0 deposited] KAMAL AHMAD	7555/2011 Bar Council of	23/11/2011	1.Residence C-77 RAJAJIPURAM NEAR JALALPUR RAILWAY CROSSING LUCKNOW	1.Residence 09305423463	1)Proof of Practice is not enclosed.
LATE FAIZUL HASAN AS ABOVE	UP		2.Office	2.Office 05224072288 3.Mobile 09935009437	
1311. B/K0030 [Amount: 0 deposited] KAMAL ANWAR BAIG	37/2007 Bar Council of	07/01/2007	1.Residence 29 VIKAS BAGH SECTOR-7 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
M.A. BAIG	UP		2.Office	2.Office 3.Mobile 09839074112	
1312. B/K0032 [Amount: 0 deposited] KAMAL CHANDRA	2031/2001 Bar Council of	07/03/2001	1.Residence 3-4 PUL KUMHARAN, MASAQGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE M. LAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 9305620990	
1313. B/K0033 [Amount: 0 deposited] KAMAL KANT CHATURVEDI	16645/1999 Bar Council of	25/10/1999	1.Residence 173,PATHER WALI GALI,DALIGANJ LKO	1.Residence	kamalkantbaba@rediffmail.com 1)Mismatch in enrollment date.
LATE.R.N CHAUBEY DO	UP		2.Office	2.Office 9415254798 3.Mobile 9415254798	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 220

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1314. B/K0035 [Amount: 0 deposited] KAMAL KISHOR	883/1996 Bar Council of	05/02/1996	1.Residence H.NO.538 KHA/2/151 LONIKATRA KHADRA P/S HASANGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
PREM PRAKASH DO	UP		2.Office	2.Office 3.Mobile 9450369090	
1315. B/K0036 [Amount: 0 deposited] KAMAL KISHOR	2126/1998 Bar Council of	26/06/1998	1.Residence VILL-NAIBASTI POST MISRIKH SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI CHHOTAY LAL H.NO.536KA/118 MAKKAGANJ TRIVENI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415786186	
1316. B/K0037 [Amount: 0 deposited] KAMAL KISHOR GUPTA	5214/2000 Bar Council of	23/04/2000	1.Residence BAJRANG VIHAR MOHAN ROAD RAJAJI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIV BALAK	UP		2.Office	2.Office 3.Mobile 08004530280	
1317. B/K0038 [Amount: 0 deposited] KAMAL KISHORE ANAND JIYA LAL	7797/2007 Bar Council of UP	29/11/2007	1.Residence HATA SITARA BEGUM CHOWK LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415484942)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ATT
1318. B/K0046 [Amount: 0 deposited] KAMAL YUSUF FATMI	1995/1982 Bar Council of	10/04/1982	1.Residence MURZAGANJ MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE HASAN AHMED FATMI AS ABOVE	UP		2.Office	2.Office 3.Mobile 08004474624	
1319. B/K0048 [Amount: 0 deposited] KAMAR HASAN	6276/2011 Bar Council of	30/10/2011	1.Residence BARGADI BAKSHI KA TALAB, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. HASAN MIRZA BARGADI BAKSHI KA TALAB, LUCKNOW	UP		2.Office 3.Chamber in High Court CIVIL COURT	2.Office 3.Mobile 9454833414	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 221

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1320. B/K0052 [Amount: 600 deposited] KAMLA SHANKER AWASTHI	143/1989 Bar Council of	08/01/1989	1.Residence 315/34 BAGH MAHA NARIN CHOWK LUCKNOW-3 (U.P.)	1.Residence 05222257059	1)Local Address proof is not enclosed.
LATE N.P. AWASTHI	UP		2.Office	2.Office 3.Mobile 9935629962	
1321. B/K0053 [Amount: 0 deposited] KAMLA SHANKER SHASTRI	289/1984 Bar Council of	09/01/1984	1.Residence I/11 PANDEY KA TALAB COLONY AISH BAGH LKO	1.Residence 8423177665	1)Proof of Practice is not enclosed.
LATE BENI MADHO	UP		2.Office 3.Chamber in High Court IN HIGH COURT CAMPUS UNDER THE SHED LKO	2.Office 3.Mobile 9450895415	
1322. B/K0054 [Amount: 0 deposited] KAMLENDRA KUMAR VIMAL	1930/2003 Bar Council of	05/02/2003	1.Residence 33 SHRAJIPURAM ALAM NAGAR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI MATHURA PRASAD VIMAL	UP		2.Office	2.Office 3.Mobile 09450866622	
1323. B/K0055 [Amount: 0 deposited] KAMLESH JYOTI TRIPATHI	15479/1999 Bar Council of	19/08/1999	1.Residence HARI OM NAGA NEAR ASHARAM BAPU ASHARM KRISHNA NAGAR,LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAM LAGAN TIWARI	UP		2.Office 3.Chamber in High Court LADIES CHAMBER HIGH COURT, LUCKNOW	2.Office 3.Mobile 9648752127	
1324. B/K0059 [Amount: 0 deposited] KAMLESH KUMAR	1419/2008 Bar Council of	06/04/2008	1.Residence H.NO. 33 BAHLAL NAGER MAHMOODABAD DISTT. SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM DAS	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION ROOM NO. 3 HIGH COURT LUCKNOW	2.Office 3.Mobile 9415882248	
1325. B/K0060 [Amount: 0 deposited] KAMLESH KUMAR	3898/2009 Bar Council of	31/07/2009	1.Residence E4/456 RAJNI KHAND SHARDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI SHYAM LAL	UP		2.Office 3.Chamber in High Court ROOM NO-1 HIGH COURT BENCH LUCKNOW	2.Office 3.Mobile 09415477425	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 222

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1326. B/K0062 [Amount: 0 deposited] KAMLESH KUMAR SAROJ	5751/2006 Bar Council of	11/11/2006	1.Residence 41-B PINK CITY MOHAAN ROAD,ALAM NAGAR, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
DINA NATH SAROJ AS ABOVE	UP		2.Office	2.Office 3.Mobile 9956332899	
1327. B/K0065 [Amount: 0 deposited] KAMLESH KUMAR SINGH	5139/2011 Bar Council of	18/09/2011	1.Residence VILL-NANDOUR POST PASKA DISTT. GONDA	1.Residence	kamcashesingh.singh@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI AMAR NATH SINGH 7/148 SHARDA NAGAR RAJNIKHAND LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838134381	
1328. B/K0066 [Amount: 0 deposited] KAMLESH KUMAR SRIVASTAVA	3375/1986 Bar Council of	30/08/1986	1.Residence 456/60 K DAULATGANJ CHOWK LUCKNOW 226003	1.Residence 9839115453	1)Proof of Practice is not enclosed.
LATE SRI SABEB SARAN LAL DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
1329. B/K0067 [Amount: 0 deposited] KAMLESH KUMAR YADAV	1623/1993 Bar Council of	17/04/1993	1.Residence VILL.PADRA POST PATAUNA MALIHRA BAD LKO	1.Residence 9651094172	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE JODHA PRASAD YADAV	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
1330. B/K0070 [Amount: 0 deposited] KAMLESH SINGH	1657/1978 Bar Council of	28/07/1978	1.Residence 2/171 VIJAY KHAND-II GOMTI NAGAR LUCKNOW	1.Residence 05222303548	1)Mismatch in enrollment date.
LATE SATYA PRIYA SINGH 2/171 VIJAY KHAND-II GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 92 5TH FLOOR	2.Office 9415195463 3.Mobile 9935798918	
1331. B/K0072 [Amount: 0 deposited] KAMLESH KUMAR SHUKLA	8233/2008 Bar Council of	28/12/2008	1.Residence 570/102 VIRAT NAGAR PO. CHANDER NAGAR ALAMBAGH LUCKNOW	1.Residence	advocate k.k.shukla 19828 gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI BUDDHI SAGAR SHUKLA VIRAT NAGAR V.L.P RAOD ALAMBAGH LUCKNOW	UP		2.Office	2.Office 9044081397 3.Mobile 9369680541	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 223

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1332. B/K0073 [Amount: 0 deposited] KAMTA PRASAD	3897/2001 Bar Council of	28/04/2001	1.Residence 7 SHAH NAJAF IMAMBARA HAZARATGANJ LUCKNOW	1.Residence 9335691931	1)Proof of Practice is not enclosed.
LATE GAYA PRASAD	UP		2.Office	2.Office 3.Mobile 9651573552	
1333. B/K0074 [Amount: 0 deposited] KANCHAN BHATT	9522/2003 Bar Council of	18/10/2003	1.Residence 190/13, BAL KRISHNA BHAWAN,MURG KHANA,MASAKGANJ, LKO.	1.Residence	1)Proof of Practice is not enclosed.
GOVIND LAL SHARMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9838375751	
1334. B/K0078 [Amount: 0 deposited] KANHAIYA LAL	952/2003 Bar Council of	11/01/2003	1.Residence 6/972 VIKAS NAGAR LUCKNOW	1.Residence 8932833348	1)Applicants name is not mentioned in the address proof enclosed.
LATE KAMTA PRASAD	UP		2.Office 3.Chamber in High Court OUDH BAR EXTENTION ROOM NO. 1	2.Office 3.Mobile 8765815701	
1335. B/K0081 [Amount: 600 deposited] KANHAYA LAL VISHWAKARMA LATE SHRI BABA DEEN VISHWAKARMA AS ABOVE	334/1987 Bar Council of UP	01/02/1987	1.Residence H.NO.269/98 "VISHWAKARMA SADAN" BIRHANA LUCKNOW 2.Office	1.Residence 09335622627 2.Office 09559881948 3.Mobile 09559881948)PHOTOGRAPH NOT FOUND
1336. B/K0083 [Amount: 0 deposited] KAPIL DEV SINGH YADAV	709/1979 Bar Council of	20/03/1979	1.Residence 2/237 VIKAS KHNAD GOMTI NAGAR LUCKNOW	1.Residence 05222392614	1)Proof of Practice is not enclosed.
LATE SRI SHIV NATH SINGH YADAV 3 SHYAM BHAWAN 33 CANTT. ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court 35 CHAMBER IN HIGH COURT	2.Office 05222614137 3.Mobile 09415021413	
1337. B/K0085 [Amount: 0 deposited] KAPIL DIXIT	6940/2004 Bar Council of	13/09/2004	1.Residence SARRAFA MANDI LALGANJ DISTT. RAIBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI PRASHANT DIXIT 515/45 OLD BABA KA PURWA PAPER MILL NISHAT GANJ LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR EXTN(ROOM NO.1)	2.Office 3.Mobile 09335034875	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 224

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1338. B/K0086 [Amount: 0 deposited] KAPIL GUPTA	2331/2007 Bar Council of	20/05/2007	1.Residence LVV/215 SECTER ALIGANJ LKO	1.Residence 9935222827	kapil gupta 8333 @ yahoo.com 1)Proper address proof is not enclosed as per the norms.
SRI KESHAV KISHOR GUPTA B1/5 SECTER C INDIRA NAGAR LKO	UP		2.Office	2.Office 3.Mobile	
1339. B/K0090 [Amount: 0 deposited] KAPIL MISRA	5589/2007 Bar Council of	03/09/2007	1.Residence 19 STATION ROAD LUCKNOW	1.Residence 05222636431	1)Proof of Practice is not enclosed.
SHRI JYOTINDRA MISRA AS ABOVE	UP		2.Office 3.Chamber in High Court NO.43	2.Office 3.Mobile 09839526651	
1340. B/K0094 [Amount: 0 deposited] KARAN KUMAR NIGAM	4382/1999 Bar Council of	16/04/1999	1.Residence MALIHABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE FATEH BAHADUR NIGAM	UP		2.Office	2.Office 3.Mobile 9621595995	
1341. B/K0095 [Amount: 0 deposited] KARAN KUMAR YADAV	7852/2009 Bar Council of	06/11/2009	1.Residence RAJIV NAGAR GHOSIYANA KHARIKA TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAGHUNATH PRASAD YADAV	UP		2.Office	2.Office 3.Mobile 9616683145	
1342. B/K0099 [Amount: 0 deposited] KARM VEER YADAV	8493/2009 Bar Council of	25/11/2009	1.Residence 1/1127 VISHAL KHAND, GOMTI NAGAR, LUCKNOW	1.Residence	karmveeryadav@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM LAXMAN YADAV	UP		2.Office	2.Office 05278253744 3.Mobile 09935173133	
1343. B/K0100 [Amount: 0 deposited] KARMENDRA SINGH	7288/1994 Bar Council of	05/12/1994	1.Residence 11/12 LEELA BHAWAN HATA GANIKHAN UAI GANJ LUCKNOW	1.Residence 05224076637	1)Proof of Practice is not enclosed.
LATE GAYA PRASAD	UP		2.Office	2.Office 3.Mobile 09415087487	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 225

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1344. B/K0101 [Amount: 0 deposited] KARTAR SINGH	741/2003 Bar Council of	11/01/2003	1.Residence 354/50 MEHNDHI BEG. KHERA ALAMNAGAR. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RADHEY SINGH	UP		2.Office 3.Chamber in High Court 15 NO CHAMBER	2.Office 3.Mobile 9335736399	
1345. B/K0103 [Amount: 0 deposited] KARUNA KANT GUPTA LATE BABOO RAM GUPTA	1989/1979 Bar Council of UP	02/08/1979	1.Residence C-2/C5 SITAPUR ROAD ALIGANJ LUCKNOW 2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 41	1.Residence 2.Office 3.Mobile 9415563087)EXPIRED D.L. ENCLOSED.
1346. B/K0105 [Amount: 600 deposited] KARUNA SHANKER MISRA	523/2002 Bar Council of	17/01/2002	1.Residence NAROTTAM NAGAR SIDHAULI SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment no.
BRIJ KISHORE MISRA L.I.G. 94 ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court 48 HIGH COURT LUCKNOW	2.Office 3.Mobile 9415525538	
1347. B/K0110 [Amount: 0 deposited] KARUNESH KUMAR SAXENA	1599/1980 Bar Council of	05/08/1980	1.Residence 57 NADAN MAHAL ROAD LUCKNOW 226004	1.Residence 09235146116	karuneshkumar54@gmail.com 1)Proof of Practice is not enclosed.
LT. SHRI JAGDISH NARAIN SAXENA --SAME AS ABOVE--	UP		2.Office	2.Office 05224081373 3.Mobile 09336465564	
1348. B/K0118 [Amount: 0 deposited] KATYAYANI CHANDOLA	13365/2010 Bar Council of	04/09/2010	1.Residence 4/992 SECTOR 4 VIKAS NAGAR LUCKNOW	1.Residence	katyayani.chandola@gmail.com 1)Proof of Practice is not enclosed.
SUDHAN CHANDRA CHANDOLA DO	UP		2.Office 3.Chamber in High Court	2.Office 9161068697 3.Mobile	
1349. B/K0120 [Amount: 0 deposited] KAUSHAL KISHOR PATHAK	3597/1981 Bar Council of	13/12/1981	1.Residence VILL.P.O. INTGAON DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI B.P. PATHAK	UP		2.Office	2.Office 3.Mobile 09415093987	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 226

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1350. B/K0121 [Amount: 0 deposited] KAUSHAL KISHORE	126/2001 Bar Council of	10/02/2001	1.Residence KASMANDA P.S.KAMLAPUR, DIST. SITAPUR 261302	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BACHAN PRASAD NEER ATHAR HUSAIN STAMP VENDOR SHOP CIVIL COURT LESAGATE LKO	UP		2.Office	2.Office 3.Mobile 9450383146	
1351. B/K0122 [Amount: 0 deposited] KAUSHAL KISHORE	3917/1994 Bar Council of	12/08/1994	1.Residence C/O BRIJESH SINGH,MMI/454 VISHAL KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI SITA RAM	UP		2.Office	2.Office 3.Mobile 9839975395	
1352. B/K0126 [Amount: 0 deposited] KAUSHAL KISHORE SHUKLA	392/1982 Bar Council of	24/01/1982	1.Residence 256/45 KHAJUHA LUCKNOW	1.Residence 0522251734	1)Proof of Practice is not enclosed.
LATE LAXMI CHANDRA SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9307206847	
1353. B/K0127 [Amount: 0 deposited] KAUSHAL KISHORE SHUKLA	177/1982 Bar Council of	10/01/1982	1.Residence SEWA SADAN E-3160 RAJA JI PURAM LUCKNOW	1.Residence 09415424580	1)Local Address proof is not enclosed.
LATE SURAJ PRASHAD SHUKLA AS ABOVE	UP		2.Office	2.Office 05222412068 3.Mobile 07607366754	
1354. B/K0131 [Amount: 0 deposited] KAUSHAL KUMAR	7314/2007 Bar Council of	03/11/2007	1.Residence 16B/295, VRINDAVAN COLONY, LUCKNOW	1.Residence	baranwal.kaushal@gmail.com 1)Local Address proof is not enclosed.
RADHE SHYAM BARANWAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 9807793120	
1355. B/K0132 [Amount: 0 deposited] KAUSHAL KUMAR ASTHANA	9480/2011 Bar Council of	22/12/2011	1.Residence KANHAI PUR WAZIDPUR JAUNPUR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE HRIDAY NARAINLAL	UP		2.Office	2.Office 3.Mobile 09415891948	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 227

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1356. B/K0134 [Amount: 600 deposited] KAUSHAL MANI TRIPATHI	9189/2002 Bar Council of	19/10/2002	1.Residence MEWATYAN TARABGANJ ROAD GONDA	1.Residence 9839179848	KAUSHAL MANI TRIPATHI@yahoo.com 1)Applicants name is not mentioned in the address proof enclosed.
SHESH NARAYAN TRIPATHI 3/305 VIKALP KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 45	2.Office 3.Mobile 9451040220	
1357. B/K0135 [Amount: 0 deposited] KAUSHAL SINGH	8983/2001 Bar Council of	05/10/2001	1.Residence H.N.496/127 CHHOTA CHAND GANJ NIRALA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GURU CHARAN LAL	UP		2.Office	2.Office 3.Mobile 09453933903	
1358. B/K0136 [Amount: 0 deposited] KAUSHALA DHISH TIWARI	134/1981 Bar Council of	09/01/1981	1.Residence SSII 518 LDA COLONY KANPUR RD., LUCKNOW	1.Residence 9415561856	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LT., MADARILAL TIWARI	UP		2.Office 3.Chamber in High Court CIVIL COURT COMPOUND LUCKNOW	2.Office 05222434360 3.Mobile	
1359. B/K0137 [Amount: 0 deposited] KAUSHIK CHATTERJI	1919/2000 Bar Council of	10/07/1998	1.Residence C-3/149 ,VIKRANT KHAND,GOMATI NAGAR,LKO	1.Residence 9415000971	kchatto@sifymail.com 1)Mismatch in enrollment date.
HON'BLE JUSTICE PRANAV KUMAR CHATTERJI SAME	UP		2.Office 3.Chamber in High Court CENTRAL GOVT.COUNSEL'S OFFICE	2.Office 3.Mobile 9839076511	
1360. B/K0143 [Amount: 0 deposited] KAVITA SINGH	5055/2008 Bar Council of	02/11/2008	1.Residence MAHNAURA SAHRANVA UNNAO	1.Residence 08005372381	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
UDAI VEER SINGH S.S.1544 SEC-H ASHIYANA L.D.A. COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09919099221	
1361. B/K0146 [Amount: 0 deposited] KEDAR NATH SINGH	1730/1979 Bar Council of	13/07/1979	1.Residence 631/168 A SURENDRA NAGAR LUCKNOW	1.Residence 05222700796	1)Proof of Practice is not enclosed.
LATE BHIKHA LAL 631/168 A SURENDRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450637751	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 228

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1362. B/K0147 [Amount: 0 deposited] KEDAR SINGH	1557/1977 Bar Council of	06/07/1977	1.Residence VILL.PAHARPUR P.S. BANTHARA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SHIV NATH SINGH H.NO.773 SEC-I L.D.A. COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09919073858	
1363. B/K0151 [Amount: 0 deposited] KESHAV NARAYAN MATHUR	1621/2009 Bar Council of	29/03/2009	1.Residence A-1527 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI GOVIND NARAYAN MATHUR	UP		2.Office	2.Office 05222354208 3.Mobile 09451534606	
1364. B/K0153 [Amount: 0 deposited] KESHAV PRASAD	243/1994 Bar Council of	09/01/1994	1.Residence VILL BAKHHA KERA NABI PANAH MALL LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI AYODHYA PRASAD H.NO.441/RN/117 PRAGATRI VIHAR COLONY BALAGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935778435	
1365. B/K0154 [Amount: 0 deposited] KESHAV RAM PANDEY	303/1992 Bar Council of	11/01/1992	1.Residence SURYA CLONY SHAHPUR ,CHINHAT LUCKNOW.	1.Residence 9415720525	1)Applicants name is not mentioned in the address proof enclosed.
LATE JHAGAROO (JHAGROO PRASAD PANDEY)	UP		2.Office 3.Chamber in High Court ROOM NO.3 EXT.ODDH BAR ASSOCIATION ,H.C.LUCKNOW.	2.Office 3.Mobile 8874987770	
1366. B/K0155 [Amount: 0 deposited] KHADAG BAHADUR SINGH	4767/2002 Bar Council of	17/07/2002	1.Residence F-143 SOUTH CITY NEAR MILLENIUM SCHOOL LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
SRI PRABHU NATH SINGH 508/66 K CHARAN VILLA BABA DAYAL COLONY HYDERABAD LKO.	UP		2.Office	2.Office 05224047679 3.Mobile 09415538352	
1367. B/K0156 [Amount: 0 deposited] KHAJAN SINGH YADAV	8760/2009 Bar Council of	26/11/2009	1.Residence MASTIPUR NIGOHAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INDER PAL SINGH YADAV	UP		2.Office	2.Office 3.Mobile 9415213314	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 229

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1368. B/K0157 [Amount: 600 deposited] KHALEEQ AHMAD KHAN	5254/1983 Bar Council of	23/10/1983	1.Residence 529 A/ 515 A KHURRAM NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE KHALIL AHMAD KHAN	UP		2.Office	2.Office 3.Mobile 9335913577	
1369. B/K0158 [Amount: 0 deposited] SAGHIR HASAN KHAN	2810/1987 Bar Council of	25/07/1987	1.Residence 607 ARIF ASHIANA,CHOWK,LKO-3	1.Residence 05222258155	shksradv_hc@rediffmail.com 1)Proof of Practice is not enclosed.
AHMAD HASAN KHAN 01-UGF-ARIF ASHIANA,CHOWK LKO-3	UP		2.Office	2.Office 3.Mobile 8115283654	
1370. B/K0159 [Amount: 0 deposited] KHIRODHAN PRASAD	9183/2003 Bar Council of	18/10/2003	1.Residence H.NO.44,BADSHAH BAGH, FAIZABAD ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BANGALI PRASAD AS ABOVE	UP		2.Office 3.Chamber in High Court CIVIL COURT, LUCKNOW	2.Office 3.Mobile 9889328025	
1371. B/K0161 [Amount: 0 deposited] KHURSHED ALAM JAFRI	3063/2001 Bar Council of	30/03/2001	1.Residence 278/59,MOTIJHEEL HABIB NAGAR,AISHBAGH ROAD,LUCKNOW,226004	1.Residence	KAJAFRI75@GMAIL.COM 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE ABDUL QAYYUM JAFARI COMMON HALL AWADH BAR	UP		2.Office 3.Chamber in High Court AS ABOVE	2.Office 3.Mobile 9450391464	
1372. B/K0166 [Amount: 0 deposited] KIRAN KUMAR	1474/1981 Bar Council of	30/05/1981	1.Residence 394/23 KASHMIRI MOHALLA SAADATGANJ LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Proper address proof is not enclosed as per the norms.)PROOF OF PRACTICE IS NOT STAMPED.
LATE S.P.BUTPORI	UP		2.Office	2.Office 3.Mobile 8853470266	
1373. B/K0168 [Amount: 0 deposited] KIRAN SINGH	17039/1999 Bar Council of	25/08/1999	1.Residence PR-198 NEHRU ENCLAVE GOMTI NAGAR LUCKNOW	1.Residence 09005300860	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SHYAM BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 09839926848	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 230

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1374. B/K0174 [Amount: 0 deposited] KISAN KUMAR SINGH	2771/1989 Bar Council of	14/05/1989	1.Residence 9/599 INDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE H. SINGH	UP		2.Office	2.Office 3.Mobile 9935788039	
1375. B/K0176 [Amount: 0 deposited] KISHORE KUMAR SHARMA	3089/2003 Bar Council of	09/03/2003	1.Residence 179/6-4, BAROOD-KHANA, GOLAGANJ, LUCKNOW, 226018.	1.Residence	kishsharma@hotmail.com 1)Proof of Practice is not enclosed.
SRI KARMA CHAND SHARMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839013820	
1376. B/K0177 [Amount: 0 deposited] KISHORE KUMAR SHARMA	1953/2001 Bar Council of	07/03/2001	1.Residence B-133 SHIVPURI KALYANPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SURENDRA PRASAD	UP		2.Office	2.Office 3.Mobile 09415913699	
1377. B/K0179 [Amount: 0 deposited] KISHORE NARULA	9800/2010 Bar Council of	25/07/2010	1.Residence FLAT NO.602 CORONATION APPARTMENTS 28 PARK ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ISHWAR DASS NARULA C-113 SAHARA PLAZA PATRAUARPURAM GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 09336879471 3.Mobile 09839012222	
1378. B/K0180 [Amount: 0 deposited] KISHOREY LAL	5777/1990 Bar Council of	16/12/1990	1.Residence VILL. KOTWA P.O. NAINAMAU DISTT. BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI GAJODHAR PRASAD 631/177 AJAI NAGAR SURENDRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452452137	
1379. B/K0181 [Amount: 0 deposited] KISHORI LAL	2534/1987 Bar Council of	23/05/1987	1.Residence BHURKURI P/O KAURIA DISTT.GONDA(UP)	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI RAMLAKHAN 88/54JURIYAN TOLA MAQBOOLGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335327961	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 231

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1380. B/K0184 [Amount: 0 deposited] KM KIRAN PANDEY	2296/1991 Bar Council of	29/06/1991	1.Residence C/O SRI S.K.PANDEY 610/207 KESAU NAGAR COLONY SITAPUR RD.LKO	1.Residence 05222756177	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LT. SIYA RAM PANDEY SAME	UP		2.Office	2.Office 3.Mobile 09415271077	
1381. B/K0187 [Amount: 0 deposited] KM PRAGYA SINGH	6974/2006 Bar Council of	16/12/2006	1.Residence H.NO.610/207 KESHAV NAGAR COLONEY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI PIYUSH KUMAR AS ABOVE	UP		2.Office 3.Chamber in High Court CH.NO.50	2.Office 05222756177 3.Mobile 09454291107	
1382. B/K0188 [Amount: 0 deposited] KM RENU SAXENA	465/1995 Bar Council of	15/01/1995	1.Residence H.NO.342/48 TRBENGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI RAJESHWAR PRASAD SAXENA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.6 SECOND FLOOR HIGH COURT LUCKNOW	2.Office 05222261067 3.Mobile 09450642683	
1383. B/K0190 [Amount: 0 deposited] KM. ABIDA KHATOON	10324/1999 Bar Council of	31/05/1999	1.Residence 450/41 K MUFTIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AZIZ HUSAIN	UP		2.Office	2.Office 3.Mobile 9452465346	
1384. B/K0192 [Amount: 0 deposited] KM. ANKITA GUPTA	13579/2010 Bar Council of	04/09/2010	1.Residence 532'KHA/29 MEHNDI TOLA ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI KESHARI PRASAD GUPTA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09026969127	
1385. B/K0193 [Amount: 0 deposited] KM. AZIZUN NOOR KHANAM	786/1984 Bar Council of	05/02/1984	1.Residence C-1975 MINI LIG RAJAJI PURAM LUCKNOW -17	1.Residence	1)Proof of Practice is not enclosed.
LATE NOORUL HASAN KHAN AS ABOVE	UP		2.Office	2.Office 05222413227 3.Mobile 8756001851	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 232

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1386. B/K0194 [Amount: 0 deposited] KM. CHARU SINGH	708/2006 Bar Council of	22/02/2006	1.Residence H.NO.610/207 KESHAV NAGAR COLONY LUCKNOW	1.Residence 09411214300	1)Applicants name is not mentioned in the address proof enclosed.
SHRI PIYUSH KUMAR AS ABOVE	UP		2.Office 3.Chamber in High Court CH.NO.50	2.Office 05222756177 3.Mobile 08005464339	
1387. B/K0195 [Amount: 0 deposited] KM. GITANJALI SHUKLA	9184/2007 Bar Council of	30/12/2007	1.Residence 64/54 RAJAPUR INDAURA TAHSIL B.K.T. LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
S.P. SHUKLA C-5/12 BALDAROAD COLONY NISHANTGANJ LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO. 47	2.Office 3.Mobile 9307378591	
1388. B/K0196 [Amount: 0 deposited] KM. JYOTSNA	6331/2006 Bar Council of	14/12/2006	1.Residence 285KHA/07 MILL ROAD KAREHTA AISHBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
DAN BAHADUR PATHAK DO	UP		2.Office	2.Office 3.Mobile 9454206518	
1389. B/K0198 [Amount: 600 deposited] KM. KETKI SRIVASTAVA	513/1985 Bar Council of	06/02/1985	1.Residence 631/379A PATEL NAGAR YOJNA SECTOR-8 LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE R.P.SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9415114666	
1390. B/K0199 [Amount: 0 deposited] KM. KIRTI SRIVASTAVA	1045/1988 Bar Council of	12/03/1988	1.Residence 3 INDRA PURI NARAIN NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE MR. P.P. SRIVASTAVA	UP		2.Office 3.Chamber in High Court 68 CSC OF HIGH COURT LUCKNOW	2.Office 3.Mobile 09235394979	
1391. B/K0200 [Amount: 0 deposited] KM. MADHURIMA BHARGAVA	455/1983 Bar Council of	15/01/1983	1.Residence 37,ROHTAS CORONATION FARMS GENESIS CLUB KURSI RD. LUCKNOW	1.Residence 09452269622	advocatembhargava@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
DR. PURAN DEV BHARGAVA 37.ROHTAS CORONATION FARMS GENESIS CLUB KURSI RD. LUCKNOW	UP		2.Office	2.Office 05222731112 3.Mobile 09839135514	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 233

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1392. B/K0201 [Amount: 0 deposited] KM. MAHA MAHIMA SRIVASTAVA	48/1969 Bar Council of	16/01/1969	1.Residence KM. HAHA MAHIMA SRIVASTAVA ADV. C/O R.K. AWASTHI L-1 U10-411	1.Residence 9451290775	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
LATE SRI JAI DEV SINGH SECTOR-B PRIYADARSHINI COLONY SITAPUR ROAD	UP LUCKNOW		2.Office 3.Chamber in High Court WOMAN CHAMBER LKO, AWADH BAR	2.Office 9919350029 3.Mobile 9919350029	
1393. B/K0202 [Amount: 0 deposited] KM. MAMTA KAMLE	10294/1999 Bar Council of	31/05/1999	1.Residence SECTOR-7 HOUSE NO-645, JANKIPURAM EXTENSTION LKO.	1.Residence	1)Proof of Practice is not enclosed.
SRI D.R. KAMLE	UP		2.Office 3.Chamber in High Court STATE GOVT. LADIES CHABBER	2.Office 3.Mobile 9307283068	
1394. B/K0204 [Amount: 0 deposited] KM. NEELAM CHAURASIA	9273/2003 Bar Council of	18/10/2003	1.Residence H.NO.14/384 MURAD ALI LANE BACK SIDE OFF ALL INDIA RD.ST.LKO	1.Residence 09839258436	1)Proof of Practice is not enclosed.
MR. RAM GULAM CHAURASIA	UP		2.Office	2.Office 3.Mobile 09451444666	
1395. B/K0206 [Amount: 600 deposited] KM. PRATIMA DEVI LT., RAGHAV PRASAD TRIPATHI AS ABOVE	12/1978 Bar Council of UP	04/01/1978	1.Residence 1/173. VINAMRA KHAND GOMTI NAGAR. 2.Office 3.Chamber in High Court ROOM NO 5 IST FLOOR NEW BUILDING HIGHCOURT.	1.Residence 2.Office 3.Mobile 9415026644)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
1396. B/K0208 [Amount: 0 deposited] KM. RAFIA FAROOQUI	1066/1997 Bar Council of	28/12/1997	1.Residence 29, C PARK ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI S.FATA 29, C PARK ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452040528	
1397. B/K0209 [Amount: 0 deposited] KM. SANTOSH AWASTHI	6220/2004 Bar Council of	27/08/2004	1.Residence 386/73 PURANA CHABUTARA DARGAH ROAD LUCKNOW	1.Residence 09305976030	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms. 3)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAM NARESH AWASTHI	UP		2.Office	2.Office 3.Mobile 09305384429	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 234

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1398. B/K0210 [Amount: 0 deposited] KM. SARITA TRIPATHI	8518/1999 Bar Council of	20/05/1999	1.Residence SS-250 MOTI JHEEL COLONY AISH BAGH LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
VIDYA BHUSHAN TRIPATHI SS-250 MOTI JHEEL COLONY AISH BAGH LUCKNOW	UP		2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION	2.Office 3.Mobile 09305081872	
1399. B/K0211 [Amount: 0 deposited] KM. SEEMA BHALLA	8398/2000 Bar Council of	17/06/2000	1.Residence NEW BASTI BUS STAND LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
CHAMAN LAL DO	UP		2.Office	2.Office 3.Mobile 9721255176	
1400. B/K0213 [Amount: 0 deposited] KM. SHANDHYA CHAUHAN	3173/1987 Bar Council of	13/09/1987	1.Residence B-317, BEHIND BHOTNATH MANDIR INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI S.P. SINGH B-317 INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CH. NO. 18, NEW LAWYERS BUILDING HIGH COURT LUCKNOW	2.Office 3.Mobile 9919164385	
1401. B/K0216 [Amount: 0 deposited] KM.ALKA KHARE	9132/2007 Bar Council of	30/12/2007	1.Residence 589KHA/23 SUBHASH NAGAR NEAR G.S.S.D.GIRL'S I.COLLEGE LKO.	1.Residence	alkaadvocate@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI BASANT KUMAR KHARE AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839257476	
1402. B/K0220 [Amount: 0 deposited] KM.VISHNUMATI SEN	7556/1994 Bar Council of	21/12/1994	1.Residence B-1223,INDIRA NAGAR,LKO-226016	1.Residence	1)Proof of Practice is not enclosed.
LATE HARI PRASA SEN AWADH BAR	UP		2.Office	2.Office 3.Mobile 9717663086	
1403. B/K0221 [Amount: 0 deposited] KOCHURANI.C.J.	5743/2006 Bar Council of	11/11/2006	1.Residence HOLY CROSS PROVINCIALALE 36/2 CANTT ROAD LUCKNOW	1.Residence 09452788019	ranipumma@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.)ADDRESS PROOF IS ILLEGIBLE.
C.J.JOPEPH AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 17	2.Office 05222611816 3.Mobile 9005431819	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 235

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1404. B/K0222 [Amount: 0 deposited] KOMAL PRASAD TIWARI	13014/2010 Bar Council of	04/09/2010	1.Residence VILL.MAHANANDPUR, POST-PARASADPUR, TEH-SALON, DISTT.RAEBARIELLI	1.Residence 9415470516	komaltiwari22@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAMESHWAR PRASAD TIWARI 1/439,VASTU KHAND,GOMATI NAGAR,LKO	UP		2.Office 3.Chamber in High Court ROOM NO.3,OU DH BAR ASSOCIATION,HIGH COURT,LKO BENCH,LKO	2.Office 9415470516 3.Mobile 9415777385	
1405. B/K0223 [Amount: 600 deposited] KR.UDAI BHAN SINGH	4594/1985 Bar Council of	10/11/1985	1.Residence 1271 SEC-3 AASHIRWAS KHAND ELDICO I RAIBARELY ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM NARESH SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415087512	
1406. B/K0227 [Amount: 0 deposited] KRIPA SINDHU AWASTHI	9549/2003 Bar Council of	18/10/2003	1.Residence UNCHA KHERA KALAN KAMLAPUR SITAPUR	1.Residence	kripasindhuawasthi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAI PRAKASH AWASTHI 418/94 JA-4 GARHI PEER KHAN LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452463114	
1407. B/K0228 [Amount: 0 deposited] KRIPAL SINGH	1035/1984 Bar Council of	21/03/1984	1.Residence H.NO.178 CHINHAT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KRISHNA NAND SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09335216912	
1408. B/K0229 [Amount: 0 deposited] KRISHAN BEHARI SRIVASTAVA	2092/1991 Bar Council of	05/06/1991	1.Residence A-109 RAJAJIPURAM LUCKNOW-17	1.Residence 05222662367	1)Proof of Practice is not enclosed.
LATE SRI HARI PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451388803	
1409. B/K0232 [Amount: 0 deposited] KRISHAN KUMAR	4576/2006 Bar Council of	09/09/2006	1.Residence 537BHA/644 BHARAT NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
RAMAKANT TRIPATHI --DO--	UP		2.Office	2.Office 3.Mobile 09450358590	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 236

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1410. B/K0235 [Amount: 0 deposited] KRISHAN KUMAR JAISWAL	759/1977 Bar Council of	09/04/1977	1.Residence 260/48, NAWABGANJ, AISHBAGH, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI.J.N. JAISWAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415516206	
1411. B/K0237 [Amount: 0 deposited] KRISHAN LAL GURNANEE	30/1953 Bar Council of	13/10/1953	1.Residence 5 RANA PRATAP MARG BEHIND HOTEL ARIF CASTLE LUCKNOW	1.Residence 05222624708	gurnanee_advocate@rediffmail.com 1)Mismatch in enrollment date. 2)Mismatch in enrollment no.
LATE TEOMAL GURNANI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415082336	
1412. B/K0239 [Amount: 0 deposited] KRISHNA PAL SINGH	6735/2000 Bar Council of	15/05/2000	1.Residence VILLAGE-AHAMAMAU, PO ARJUNGANJ DISTT. LUCKNOW 226002	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI MANOHAR BUX SINGH	UP		2.Office	2.Office 3.Mobile 9838789559	
1413. B/K0240 [Amount: 0 deposited] KRISHAN SHANKER MISRA	15225/2000 Bar Council of	06/12/2000	1.Residence 555KHA/80 SHUBHASH NAGAR ALAMBAGH LUCKNOW	1.Residence 08090685327	1)Proof of Practice is not enclosed.
KARUNA SANKAR MISRA	UP		2.Office	2.Office 3.Mobile 09415468524	
1414. B/K0244 [Amount: 0 deposited] KRISHNA BHAWAN TIWARI	41814/1999 Bar Council of	14/08/1999	1.Residence 2A/30 PIPRA GHAT DILKUSHA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ENROLMENT NO. MISMATCH & CHAMBER WRONGLY MENT
SRI KALIKA PRASHAD TIWARI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450437157	
1415. B/K0245 [Amount: 600 deposited] KRISHNA CHANDRA MISRA	1021/1978 Bar Council of	28/03/1978	1.Residence S-140 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	1.Residence 9044963255	1)Local Address proof is not enclosed.
SHYAM BIHARI MISRA S-140 SHAKTI NAGAR LUCKNOW	UP		2.Office	2.Office 9044963255 3.Mobile 9044963255	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 237

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1416. B/K0248 [Amount: 0 deposited] KRISHNA DEV PANDEY	13583/2010 Bar Council of	04/09/2010	1.Residence 1928 BUDDHA BIHAR HAIDER CANAL M.G. MARG HAZRATGANJ LUCKNOW	1.Residence	krishnadevpandey@gmail.com 1)Proof of Practice is not enclosed.
SYRYA NARAYAN PANDEY	UP		2.Office	2.Office 3.Mobile 09984532885	
1417. B/K0252 [Amount: 0 deposited] KRISHNA GOPAL MISHRA	1242/1998 Bar Council of	01/04/1998	1.Residence C-1199/5, INDIRA NAGAR, LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
JAI SHANKAR MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839726807	
1418. B/K0255 [Amount: 0 deposited] KRISHNA GOPAL YADAV	10117/2001 Bar Council of	21/11/2001	1.Residence VILL JAICHANDRA MAU H/O SARAIPANDEY P.S.-LOONIKATRA, HAIDERG	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KRISHNA KUMAR SINGH H.NO.I-105-C, RAILWAY BHILAWAN COL.SUNANPURA,ALAMBAGH LKO.	UP		2.Office	2.Office 3.Mobile 9415577199	
1419. B/K0260 [Amount: 0 deposited] KRISHNA KUMAR	12665/2000 Bar Council of	27/09/2000	1.Residence 559KH/68 SRINAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KEDAR RAM SHANTI NAGAR SAROGINI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335738325	
1420. B/K0261 [Amount: 0 deposited] KRISHNA KUMAR	1016/2009 Bar Council of	15/02/2009	1.Residence VILL. AKBARPUR POST DAKHIAWA SIDHAULI DISTT. SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI GAJODHAR PRASAD	UP		2.Office 3.Chamber in High Court ROOM NO.3 ST ROAD LUCKNOW	2.Office 3.Mobile	
1421. B/K0262 [Amount: 0 deposited] KRISHNA KUMAR DEWEDI	1097/2000 Bar Council of	07/02/2000	1.Residence VILL.BIJETHNA(RAJAPUR)POST-MAGARAWA, DISTT-SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAMA SHANKAR DEWEDI 600A/3RIVERVIEW APARTMENT NEW,HAIDERABAD,LKO	UP		2.Office	2.Office 3.Mobile 9450196669	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 238

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1422. B/K0265 [Amount: 0 deposited] KRISHNA KUMAR DUBEY	13522/2010 Bar Council of	04/09/2010	1.Residence VILL.TONDI DUBEY KA PURA POST SONDHIIYA WAN DISTT.FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KAMLA PRASAD DUBEY	UP		2.Office 3.Chamber in High Court ROOM NO.3	2.Office 3.Mobile 09196106356	
1423. B/K0266 [Amount: 0 deposited] KRISHNA KUMAR DUVEY	4167/2011 Bar Council of	25/08/2011	1.Residence VILL CHAKTERI P/S BALDIRAI DISTT SULTANPUR U.P	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAS KARANA DUVEY	UP		2.Office 3.Chamber in High Court AUDH BAR ASSOCIATION EXT., ROOM NO 3. HIGHCOURT LUCKNOW	2.Office 3.Mobile 7388460110	
1424. B/K0270 [Amount: 0 deposited] KRISHNA KUMAR PANDEY	18297/1999 Bar Council of	/ /	1.Residence A-14,PERMESHWARAM VIHAR INDIRA NAGAR LUCKNOW	1.Residence	advkpkandey@gmail.com 1)Mismatch in enrollment date.
LATE UMA SHANKER PANDEY PRAKASH BHAWAN,539K/68,SHEKHPUR KASAILA INDIRA NAGAR LKO.	UP		2.Office	2.Office 3.Mobile 9415581700	
1425. B/K0273 [Amount: 600 deposited] KRISHNA KUMAR SINGH	118/1998 Bar Council of	11/01/1998	1.Residence I-25 SARVODYA NAGAR LUCKNOW	1.Residence	kksingh118.98@gmail.com 1)Local Address proof is not enclosed.
RAM ASREY SINGH B-21 SARVODYA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9450025639	
1426. B/K0274 [Amount: 0 deposited] KRISHNA KUMAR SINGH	9849/2010 Bar Council of	25/07/2010	1.Residence H.NO.165 MOH & PO. NEW HYDRABAD LUCKNOW	1.Residence 9336419075	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI RAM JEET SINGH H.NO.165 MOH & PO. NEW HYDRABAD LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.40 THRED FLOOR C S C BUILDING HIGH COURT LUCKNOW	2.Office 05222780361 3.Mobile 7800732457	
1427. B/K0275 [Amount: 0 deposited] KRISHNA KUMAR SINGH	672/1992 Bar Council of	05/02/1992	1.Residence C-2/297 SECTOR-F JANKIPURAM LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
LT. COL. P.B.SINGH OLD LIBRARY AVADH BAR ASSOCIATION	UP		2.Office	2.Office 3.Mobile 9415460330	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 239

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1428. B/K0277 [Amount: 0 deposited] KRISHNA KUMAR SINGH	6166/2009 Bar Council of	13/09/2009	1.Residence 508/66 BABA DAYAL SINGH COLONEY LUCKNOW	1.Residence	kris.9oct83@gmail.com 1)Proper address proof is not enclosed as per the norms.
KAMESHWAR SINGH	UP		2.Office	2.Office 3.Mobile 9389038397	
1429. B/K0278 [Amount: 0 deposited] KRISHNA KUMAR SINGH	2649/2002 Bar Council of	29/04/2002	1.Residence H NO.348 NAYAPURVA POLICE LINE SADAR BEHIND SBI BANK HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI MAHESH SINGH	UP		2.Office	2.Office 3.Mobile 9450388975	
1430. B/K0279 [Amount: 0 deposited] KRISHNA KUMAR TEWARI	1846/1983 Bar Council of	25/03/1983	1.Residence 136 BERUNI KHANDAQ LUCKNOW	1.Residence 05222636975	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
BAJRANG SHARAN TEWARI DO	UP		2.Office	2.Office 3.Mobile 9473561831	
1431. B/K0280 [Amount: 600 deposited] KRISHNA KUMAR VERMA	7693/2005 Bar Council of	18/12/2005	1.Residence VILL GARHI CHHATIMA POST MURADABAD BARABANKI U.P.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI J.P.VERMA AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO. 1 NEW BLOCK AWADHBAR ASSOCIATION H.C.LUCKNOW	2.Office 3.Mobile 9935684438	
1432. B/K0281 [Amount: 0 deposited] KRISHNA KUMAR VERMA	6181/2006 Bar Council of	01/12/2006	1.Residence S-628/255, SHAKTI NAGAR, FAIZABAD ROAD, LUCKNOW.	1.Residence 09026905175	kkverma@amicusdemos.com 1)Local Address proof is not enclosed.
SRI RAM RAJ VERMA KALBE ABID PLAZA NEAR CHARAK PATHOLOGY CHOWK LUCKNOW	UP		2.Office	2.Office 05224043222 3.Mobile 09335270614	
1433. B/K0283 [Amount: 0 deposited] KRISHNA MADHAV SHUKLA	4506/2005 Bar Council of	09/09/2005	1.Residence M-292 AASHIANA COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
BRIJESH KUMAR SHUKLA SAME	UP		2.Office	2.Office 3.Mobile 09452823501	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 240

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1434. B/K0284 [Amount: 0 deposited] KRISHNA MAGAN VERMA	9541/2011 Bar Council of	24/12/2011	1.Residence	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM AKABAL VERMA R86 NEHRU ENCLAVE GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9532669762	
1435. B/K0286 [Amount: 0 deposited] KRISHNA MOHAN	3026/1977 Bar Council of	12/12/1977	1.Residence VILL. PARAUPUR P.O. CHATTAUNA DISTT. SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI IQBAL BAHADUR SRIVASTAVA 76/22 GURUDWARA ROAD NAKAHINDA LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.24	2.Office 3.Mobile 09305474021	
1436. B/K0287 [Amount: 0 deposited] KRISHNA MOHAN BAJPAI	7939/2009 Bar Council of	22/11/2009	1.Residence 3/106 VIVEK KHAND GOMTI NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
GANGA PRASAD BAJPAI	UP		2.Office 3.Chamber in High Court 88	2.Office 9415007370 3.Mobile	
1437. B/K0290 [Amount: 0 deposited] KRISHNA MOHAN NIGAM	9042/2009 Bar Council of	12/12/2009	1.Residence C-1429/G INDIRA NAGAR NEAR SHIVAJI MARKET LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI LADLI MOHAN NIGAM AS ABOVE	UP		2.Office 3.Chamber in High Court NEAR GATE NO-8 AMAN ELECTROSTAT HIGH COURT LUCKNOW	2.Office 3.Mobile 09236435904	
1438. B/K0291 [Amount: 0 deposited] KRISHNA MURARI BHATT	2553/1979 Bar Council of	26/09/1979	1.Residence HNO 190/13 BAL KRISHNA BHAWAN MURGH KHANA HASHAKGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM ASHRAY BHATT	UP		2.Office	2.Office 3.Mobile 09838789792	
1439. B/K0293 [Amount: 0 deposited] KRISHNA NAND SHUKLA	7176/1994 Bar Council of	05/12/1994	1.Residence H.NO. 1/14/192 HAUSILA NAGAR CIVIL LINES FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI RAM SAGAR SHUKLA	UP		2.Office 3.Chamber in High Court EXT.BLOCK ROOM NO.1 HIGH COURT LUCKNOW	2.Office 3.Mobile 09450840043	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 241

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos E-mail Address/Remark
1440. B/K0294 [Amount: 600 deposited] KRISHNA PAL	191/1983 Bar Council of	03/01/1983	1.Residence C-5399 SECTOR-13 RAJAJIPURAM LUCKNOW	1.Residence 1)Local Address proof is not enclosed.)BAR COUNCIL OF U.P. CERTIFICATE NOT ATTESTED.
SHRI SHIV MOHAN TRIPATHI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415394722
1441. B/K0295 [Amount: 200 deposited] KRISHNA PAL SHARMA	5606/2006 Bar Council of	11/11/2006	1.Residence H.NO.11 B/95 SECTOR-B,BRINDAVAN YOJNA RAIBARELI ROAD LUCKNOW	1.Residence 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE LALLOO RAM SHARMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415933189
1442. B/K0299 [Amount: 0 deposited] KRISHNA PRATAP SINGH	4437/1994 Bar Council of	10/09/1994	1.Residence RASTOGI BAGH DARSHANGANJ ALIGANJ LUCKNOW	1.Residence 1)Proof of Practice is not enclosed.
KOMAL SINGH SISODIA	UP		2.Office	2.Office 3.Mobile 9452040601
1443. B/K0300 [Amount: 0 deposited] KRISHNA SARAN	927/1977 Bar Council of	27/04/1977	1.Residence 291 HIND NAGAR KANPUR ROAD LUCKNOW	1.Residence legalcellbbdnitm@gmail.com 1)Mismatch in enrollment date.
LATE GURU SARAN LAL SRIVASTAVA 40 PURANA QUILA SADAR LUCKNOW	UP		2.Office	2.Office 05222231344 3.Mobile 09628374431
1444. B/K0301 [Amount: 0 deposited] KRISHNENDRA KUMAR SRIVASTAVA	5523/2009 Bar Council of	13/09/2009	1.Residence 725 INDRA LOK RANA NAGAR RAEBARELI	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
MR. A.K. SRIVASTAVA H.NO.512/465 IIRD LANE NISHATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09454831716
1445. B/K0303 [Amount: 0 deposited] KSHITIJ SAXENA	2711/2004 Bar Council of	19/05/2004	1.Residence C-6 SEC-A ,MAHANAGAR LKO	1.Residence 05222331431 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI SURENDRA KUMAR SAXENA SAME	UP		2.Office 3.Chamber in High Court CH.NO.57	2.Office 3.Mobile 9839162542

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 242

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1446. B/K0304 [Amount: 0 deposited] KSHMA	8849/2011 Bar Council of	15/12/2011	1.Residence VILL. KHALLA RUP MANGADPUR POST NAUGAI KANNAUJ	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM KISHOR DUBEY	UP		2.Office	2.Office 3.Mobile 8795011974	
1447. B/K0305 [Amount: 0 deposited] KUASHALENDRA PRATAP SINGH	3462/1986 Bar Council of	13/09/1986	1.Residence B-1078,INDIRA NAGAR,LKO-16,UP	1.Residence 05222310571	kpsingh38@gmail.com 1)Proof of Practice is not enclosed.
LATE SRI RAGHU RAJ SINGH SAME	UP		2.Office	2.Office 3.Mobile 9415110493	
1448. B/K0306 [Amount: 0 deposited] KUL BHUSHAN LAL HAZRATI	351/1983 Bar Council of	08/01/1983	1.Residence 15/1 CHANDER NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MANOHAR LAL HAZRATI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9956510284	
1449. B/K0307 [Amount: 0 deposited] KUL BHUSHAN SHUKLA	4154/2009 Bar Council of	31/07/2009	1.Residence VILL. TARAPUR POST KORWA SHUKULPUR PRATAPGARH	1.Residence 09451756471	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. YUGAL KISHOR SHUKLA 117 PALIKA BAZAR IST FLOOR KAPOORTHALA ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.1 AWADH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 08858707086	
1450. B/K0308 [Amount: 0 deposited] KULBHUSHAN SINGH SIKARWAR	4353/2009 Bar Council of	30/08/2009	1.Residence JAMSARA, SPINNING MILLS, SANDILA, HARDOI	1.Residence	singh.kulbhushan045@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ASHOK KUMAR SINGH 59 GUYNEE ROAD, ASHISH MARKET, AMINABAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9026599816	
1451. B/K0309 [Amount: 0 deposited] KULDEEP	7412/2011 Bar Council of	19/11/2011	1.Residence H.NO.39 MOH. RAJARAM TOLA BARGAD TALA PO.KAKORI LUCKNOW	1.Residence 09838857396	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUMER SINGH FIRDAUS COLONY YADAV BAZAR DUBAGA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09369846877	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 243

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1452. B/K0312 [Amount: 0 deposited] KULDEEP KAUR	4446/2003 Bar Council of	12/04/2003	1.Residence 61-A PURANA QILA LUCKNOW	1.Residence	kuldimple@gmail.com 1)Proof of Practice is not enclosed.
GUROOCHARAN SINGH	UP		2.Office	2.Office 3.Mobile 9415546188	
1453. B/K0317 [Amount: 0 deposited] KULDEEP KUMAR SRIVASTAVA	4516/2001 Bar Council of	05/05/2001	1.Residence VILLAGE AND POST MAHADEO GHURAHU DISTRICT SIDDHARTH NAGAR	1.Residence	kuldeepadvocate.hc@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
HARENDRA NATH 987/8-B MANAS NAGAR KRISHNA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415758748	
1454. B/K0318 [Amount: 0 deposited] KULDEEP NARAIN MISRA	1428/1995 Bar Council of	15/01/1995	1.Residence VILL BEERUM PUR PO. BAKKASH DISTT. LUCKNOW -02	1.Residence 9336350017	kuldeepmisra@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM KUMAR MISRA 40/59 KA DEPUTY RAGHUBER DAYAL LANE NARHI BAZAR LUCKNOW	UP		2.Office	2.Office 9044236081 3.Mobile 9415150017	
1455. B/K0319 [Amount: 0 deposited] KULDEEP NARAIN MISHRA	5458/1982 Bar Council of	07/01/1982	1.Residence 3A,BRAHMAPURI NEAR JUGAULI RLY.CROSSING PO.NARAIN NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE SRI R.S.MISHRA	UP		2.Office	2.Office 3.Mobile 9415157827	
1456. B/K0321 [Amount: 0 deposited] KULDEEP SINGH	1544/2004 Bar Council of	11/03/2004	1.Residence VILL. MANPURAWA POST SONAULI MOHAMMAD PURI GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE LALTA SINGH 537GHA/1875 SRI NAGAR COLONY SITAPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.106	2.Office 3.Mobile 09451032006	
1457. B/K0322 [Amount: 600 deposited] KULDEEP SINGH	9966/2002 Bar Council of	16/11/2002	1.Residence VILL.& POST KHANNA DISTT. MAHOBA U.P	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
LATE BRIJ BHAN SINGH A-1121 INDIRA NAGAR LKO	UP		2.Office 3.Chamber in High Court ROOM NO 1 OUDH BAR ASSOCIATION LKO	2.Office 3.Mobile 9450637605	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 244

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1458. B/K0324 [Amount: 0 deposited] KULDEEP SINGH	3786/1981 Bar Council of	23/12/1981	1.Residence H.NO.280/88 BLUNT SQUARE, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI MALKIAT SINGH H.NO. 280/88 BLUNT SQUARE, LUCKNOW	UP		2.Office 3.Chamber in High Court AVADH BAR LIBRARY HALL NO.2	2.Office 3.Mobile 9415022155	
1459. B/K0325 [Amount: 0 deposited] KULDEEP SINGH CHAUHAN	14943/2010 Bar Council of	20/09/2010	1.Residence NEAR LAXMI KUNJ CHHOTINA WELL BIKANER RAJASTHAN	1.Residence 09785222239	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGDISH SINGH CHAUHAN H.NO.529K/99/1 PANT NAGAR VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09261688808	
1460. B/K0331 [Amount: 0 deposited] KUMAR GAURAV	6868/2003 Bar Council of	12/07/2003	1.Residence 293/213 OLD HAIDER GANJ LUCKNOW	1.Residence	gaurav86612@rediffmail.com 1)Proof of Practice is not enclosed.
BAL GOVIND RASTOGI 293/213 OLD HAIDER GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450817467	
1461. B/K0332 [Amount: 0 deposited] KUMAR RACHIT	7392/2010 Bar Council of	27/06/2010	1.Residence 215/256 SUBHASH MARG, DUGAWAN, LUCKNOW	1.Residence	k.rachit4@gmail.com 1)Proof of Practice is not enclosed.
SHRI ARUN KUMAR SRIVASTAVA 382 RAJENDRA NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9999487325	
1462. B/K0333 [Amount: 0 deposited] KUMAR SAMBHAV	3716/2008 Bar Council of	28/08/2008	1.Residence SS-2/465 SEC-F JANKIPURAM LUCKNOW	1.Residence	sambhav4u@gmail.com 1)Mismatch in enrollment date.
C.L. VERMA	UP		2.Office	2.Office 3.Mobile 09450379045	
1463. B/K0334 [Amount: 0 deposited] KUMARI SHASHI PATHAK	4124/1999 Bar Council of	10/05/1999	1.Residence 243/51 BAGHLALJI NADAN MAHAL ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms. 3)Mismatch in enrollment no.)MISMATCH IN ENROLLMENT DATE.
LATE AWADH BIHARI PATHAK AS ABOVE	UP		2.Office	2.Office 3.Mobile 9451246494	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 245

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1464. B/K0336 [Amount: 0 deposited] KUNWAR ABHIMANYU RANA LATE RAKESH MOHAN RANA E-4202 SEC-C, RAJAJI PURAM, LUCKNOW	6590/2009 Bar Council of UP	24/10/2009	1.Residence E-4202 SEC-E, RAJAJI PURAM, LUCKNOW U.P. 2.Office 3.Chamber in High Court CHAMBER NO. 3 OUDH BAR ASSOICATION	1.Residence 2.Office 3.Mobile 9450107488	ranaa0033@gmail.com 1)Proof of Practice is not enclosed.
1465. B/K0340 [Amount: 0 deposited] KUNDAN LAL SHAH SRI SUNDER LAL SHAH	133/1992 Bar Council of UP	12/01/1992	1.Residence 57/107 TILPURWA HUSAINGANJ HATA KHWAJA GAUHAR TILAK LUCKNOW 2.Office	1.Residence 09005926949 2.Office 3.Mobile 07275476285	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.)ENROLMENT DATE MISMATCH
1466. B/K0344 [Amount: 0 deposited] KUNWAR BAHADUR SINGH SRI MAHENDRA PRATAP SINGH 4M.K.BAGH BARACHAND GANJ ALIGANJ,LKO.	9499/2003 Bar Council of UP	18/10/2003	1.Residence VILL 4PO.MAU YADAVVANSHPER.DISTT-FAIZABAD 4M.K.BAGHCHANDGANJ 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION ROOM NO-1	1.Residence 2.Office 3.Mobile 9450458860	singhkbadvocafe@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1467. B/K0346 [Amount: 0 deposited] KUNWAR BAHADUR TRIPATHI RAM BAHADUR TRIPATHI	3866/1981 Bar Council of UP	25/12/1981	1.Residence H.NO.555CH/228 RAM NAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09935495869	1)Proof of Practice is not enclosed.
1468. B/K0348 [Amount: 200 deposited] KUNWAR GULAB SINGH THAKUR D.SINGH JI	1563/1972 Bar Council of UP	15/12/1972	1.Residence SINGH ASHRAM 496/77 CHHOTA CHANDGANJ BABUGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile)BAR COUNCIL CERTIFICATE OF U.P. IS NOT ANNEXE
1469. B/K0352 [Amount: 0 deposited] KUNWAR PASHUPATI NATH SINGH BHRIGUPATI SINGH	44/2006 Bar Council of UP	04/09/2006	1.Residence 569 CHA/1066A PREM NAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9453934978	chauhans0777@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.)BAR COUNCIL CERTIFICATE NOT ENCLOSED.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 246

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1470. B/K0355 [Amount: 0 deposited] KUNWAR RANJIT	14944/1999 Bar Council of	14/08/1999	1.Residence 497/113,IN FRONT OF GEETA VIDYALAYA BABUGANJ, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
BALAK RAM	UP		2.Office	2.Office 3.Mobile 9415584049	
1471. B/K0357 [Amount: 0 deposited] KUNWAR SAMITINJAY SINGH	526/1995 Bar Council of	15/03/1995	1.Residence "INDRA BHAWAN"INDRAPRASTHA COLONY RAYPUR BHITHOULI IIM LKO	1.Residence	1)Mismatch in enrollment date.
LATE INDRA PAL SINGH	UP		2.Office	2.Office 3.Mobile 09935278788	
1472. B/K0358 [Amount: 600 deposited] KUNWAR SHANKAR PRATAP SINGH	13639/1999 Bar Council of	17/07/1999	1.Residence E-1/444 SECTOR-M L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 09452163293	1)Proper address proof is not enclosed as per the norms.
DASHA RAM YADAV	UP		2.Office	2.Office 3.Mobile 09415583050	
1473. B/K0363 [Amount: 600 deposited] KUSUM LATA	6804/2005 Bar Council of	18/12/2005	1.Residence 538K/666 TRIVENI NAGAR II SITPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI SHRI KRISHN AS ABOVE	UP		2.Office 3.Chamber in High Court 41 LADIES CHAMBER	2.Office 3.Mobile 9335338488	
1474. B/K0366 [Amount: 0 deposited] JYOTI PRAKASH	6805/2001 Bar Council of	24/07/2001	1.Residence C-3948 RAJAJIPURAM, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI SITARAM PERMANENT ADD.VILL.TAJPUR POST LALESRA P.S.ASIWAN, UNNAO	UP		2.Office	2.Office 3.Mobile 9307010884	
1475. B/L0001 [Amount: 0 deposited] LAKHAN DAYAL SRIVASTAVA	3456/1995 Bar Council of	30/04/1995	1.Residence SAADATGANJ, DURGA DEVI ROAD, 377/15, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE DEBI DAYAL AS ABOVE	UP		2.Office	2.Office 05222648316 3.Mobile 8853782762	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 247

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1476. B/L0003 [Amount: 0 deposited] LAKHPATI SINGH	1294/1983 Bar Council of	23/02/1983	1.Residence ACHARYA DWIVEDI NAGAR (RAMNER MUHEEUDEEN PUR MARG) RAEBAREL	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI AKBAL BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 9335872290	
1477. B/L0005 [Amount: 0 deposited] LAKSHMAN PRASAD SINGH	6642/2009 Bar Council of	24/10/2009	1.Residence BASHEER BUILDING 417/11 PANDARIBA CHARBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAJESHWAR LAL SINGH SAME	UP		2.Office	2.Office 3.Mobile 09473776978	
1478. B/L0007 [Amount: 0 deposited] LAKSHMENDRA SINGH GAHLOT	4531/2006 Bar Council of	09/09/2006	1.Residence 268/46/60 KA AISHBAGH, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI S.P.SINGH GAHLOT AS ABOVE	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION	2.Office 05222251724 3.Mobile 9415793038	
1479. B/L0008 [Amount: 0 deposited] LAKSHMI NARAIN	3681/1976 Bar Council of	16/10/1976	1.Residence SALEMPUR PATAURA P.S. KAKORI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI CHHOTAY LAL 356/218/336 SHIVAJIPURAM COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09198259253	
1480. B/L0009 [Amount: 0 deposited] LAKSHMIPAT SHUKLA SRI H.C. SHUKLA SAME AS ABOVE	4570/1985 Bar Council of UP	09/11/1985	1.Residence C-700 SEC-C L-ROAD MAHANAGE LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.11 OF HIGH COURT LUCKNOW	1.Residence 05222334175 2.Office 3.Mobile 09305056983)ENROLLMENT YEAR FILLED IN THE MAIN FORM DOES
1481. B/L0012 [Amount: 0 deposited] LAL BAHADUR UPADHYAYA	5659/2005 Bar Council of	25/09/2005	1.Residence 13/1/8 VIKAS NAGARNAGAR,LKO.	1.Residence 05222738323	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment no.
BHAN PRATAP UPADHYAYA DO	UP		2.Office	2.Office 05222738323 3.Mobile 9415281244	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 248

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1482. B/L0015 [Amount: 0 deposited] LALAI SINGH	10414/1999 Bar Council of	10/06/1999	1.Residence H.N.537W/853A,BHARAT NAGAR,SITAPUR ROAD,LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
KEDAR SINGH GULAB CENEMA COMPOUND,GOLA GANJ LKO	UP		2.Office	2.Office 3.Mobile 9838972123	
1483. B/L0020 [Amount: 0 deposited] LALIT KUMAR	970/2001 Bar Council of	12/02/2001	1.Residence VILLAGE AND POST BHRORA P.S. MALL DISTRICT LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRIKA PRASAD	UP		2.Office 3.Chamber in High Court CHAMBER NO. 6 II HIGH COURT	2.Office 3.Mobile 09369671452	
1484. B/L0024 [Amount: 600 deposited] LALIT MOHAN JOSHI	1018/1982 Bar Council of	14/02/1982	1.Residence 947F/173-A SHIV VIHAR 64,UNITED CITY SECTOR I JANKIPURAM LKO	1.Residence 9956621648	advocate lalit mohan joshi G.com 1)Proper address proof is not enclosed as per the norms.
LATE H.B.JOSHI AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 8 ASHOK LANE COURT CAMPUS LUCKNOW	2.Office 9415767892 3.Mobile 9415767892	
1485. B/L0026 [Amount: 0 deposited] LALIT MOHAN SINGH	5107/2009 Bar Council of	13/09/2009	1.Residence KATI BAGIYA POST BANTHARA DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MURLI MANOHAR SINGH DO	UP		2.Office	2.Office 3.Mobile 9648789900	
1486. B/L0027 [Amount: 0 deposited] LALIT PANDEY	5484/2008 Bar Council of	05/11/2008	1.Residence GRAM GADAN KHERA POST DEEH DISTT.UNNAO	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM CHANDRA PANDEY	UP		2.Office	2.Office 3.Mobile 09696776374	
1487. B/L0033 [Amount: 0 deposited] LALJI YADAV	12069/2010 Bar Council of	04/09/2010	1.Residence PR-100 NEHRU ENCLAVE GOMTI NAGAR LUCKNOW	1.Residence 09473823387	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. NANHELAL YADAV PERMANENT ADDRESS- VILL-SANGIPUR POST-LALGANJ PRATAPGARH	UP		2.Office 3.Chamber in High Court 32 LAWYERS CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09454358944	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 249

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1488. B/L0034 [Amount: 600 deposited] LALLA JI MAURYA	537/1999 Bar Council of	05/02/1999	1.Residence GANJAR BHAWAN LV 186 SECTOR ALIGANJ LKO.	1.Residence 9695608722	1)Local Address proof is not enclosed.
LATE SRI R.K.MAURYA AWADH BAR ASSOCIATION HIGH COURT LKO.	UP		2.Office	2.Office 3.Mobile 9415519903	
1489. B/L0037 [Amount: 0 deposited] LALU PRASAD BHATT	3613/2011 Bar Council of	31/07/2011	1.Residence VILL DHANAWA POST BAKAINA BAZAR P/S KHAIRYAGHAT BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LT., GANGA PRASAD BHATT	UP		2.Office 3.Chamber in High Court CHAMBER NO 92	2.Office 9839747809 3.Mobile 8799015321	
1490. B/L0040 [Amount: 0 deposited] LATEEF AHMAD KHAN	518/1977 Bar Council of	26/02/1977	1.Residence 62 SHAKTI NAGAR FAIZABAD ROAD, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
AZIMULLAH KHAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9838628631	
1491. B/L0041 [Amount: 0 deposited] LAVA SINGH	2735/1977 Bar Council of	25/11/1977	1.Residence 1317 DHARAROAD FAIZABAD	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM GOPAL KHUFTA 628/59 SHAKTI NAGAR FAIZABAD ROAD LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9415715577	
1492. B/L0042 [Amount: 0 deposited] LAVKUSH NARAIN SETH	4919/1962 Bar Council of	24/04/1962	1.Residence 701 SHALIMAR APARTMENT PRAG NARAIN ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE R.B. PRAG NARAIN SETH AS ABOVE	UP		2.Office	2.Office 2205111 3.Mobile 09335204544	
1493. B/L0043 [Amount: 0 deposited] LAVKUSH UPADHYAY	3059/2003 Bar Council of	09/03/2003	1.Residence 4/260, VIRAM KHAND, GOMTI NAGAR, LKO.	1.Residence	1)Mismatch in enrollment date.
LATE SRI. C.L. UPADHYAY AS ABOVE	UP		2.Office	2.Office 9335214941 3.Mobile 7897251111	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 250

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1494. B/L0044 [Amount: 0 deposited] LAXMAN PRASAD DIXIT	4972/1992 Bar Council of	08/08/1992	1.Residence HANUMAN PURI,NEAR BLOCK OFFICE,SAROJINI NAGAR,LKO,226008	1.Residence	1)Proof of Practice is not enclosed.
LATE SURAJ NARAYAN DIXIT	UP		2.Office	2.Office 3.Mobile 9451123759	
1495. B/L0045 [Amount: 0 deposited] LAXMI	5075/2011 Bar Council of	18/09/2011	1.Residence SS-2,SEC-G,L.D.A COLONY KANPUR ROAD,LKO	1.Residence	laxmi20101986@rediffmail.com 1)Proof of Practice is not enclosed.
SHRI RAM SAGAR	UP		2.Office	2.Office 3.Mobile 9889381356	
1496. B/L0046 [Amount: 0 deposited] LAXMI KANT AGNIHOTRI	2855/1978 Bar Council of	25/10/1978	1.Residence 408/43,KHETGALI,CHAUPTIYA LKO.	1.Residence 9135731831	1)Proof of Practice is not enclosed.
SRI RAM BEHORI AGNIHOTRI DO	UP		2.Office	2.Office 3.Mobile 9196008559	
1497. B/L0047 [Amount: 0 deposited] LAXMI KANT BHATT	4636/2008 Bar Council of	30/08/2008	1.Residence 2/29 UNITY CITY BAHADURPUR KALAYANPUR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MURLI DHAR BHATT	UP		2.Office	2.Office 3.Mobile 09335736162	
1498. B/L0050 [Amount: 0 deposited] LAXMI KANT MISHRA	2019/2003 Bar Council of	22/02/2003	1.Residence E-28, R.K. PURAM KALYANPUR, LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE KRISHNA KANT MISHRA NEAR NARI NIKETAN BUILDING AND COLLECTORATE	UP KAISHER BAGH LKO		2.Office	2.Office 3.Mobile 9453287579	
1499. B/L0053 [Amount: 0 deposited] LAXMI NARAYAN GUPTA	6062/2005 Bar Council of	23/10/2005	1.Residence D-3251 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM BEHARI GUPTA	UP		2.Office 3.Chamber in High Court LIBRARY HALL FIRST FLOOR AWADH BAR ASSOCIATION HIGHCOURT LKO	2.Office 3.Mobile 09839950171	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 251

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos E-mail Address/Remark
1500. B/L0057 [Amount: 600 deposited] LAXMI SEWAK	2996/1998 Bar Council of	31/08/1998	1.Residence VILL-PURENAYA POST SONDASI P.S. DALMAU DISTT. RAEBARELI	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SRI SARDAR YADAV 591TRA/727 BALDEO VIHAR TELIBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09918355333
1501. B/L0058 [Amount: 0 deposited] LAXMI SHANKAR SHUKLA	2735/1986 Bar Council of	09/08/1986	1.Residence 1/203 LIG RUCHI KHAND II SHARDA NAGAR COLONY LKO	1.Residence 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SH.RAM SHANKAR SHUKLA	UP		2.Office	2.Office 9335252367 3.Mobile 9696557070
1502. B/L0060 [Amount: 0 deposited] LAXMI SHARAN SINGH	7448/1992 Bar Council of	14/11/1992	1.Residence 73 BAHARAURA P/S MALL DISTT. LUCKNOW	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE YASHVEER SINGH	UP		2.Office	2.Office 3.Mobile 09839948532
1503. B/L0061 [Amount: 0 deposited] LAXMI SRIVASTAVA	2864/2000 Bar Council of	03/03/2000	1.Residence 417/289 NIWAJGANJ KANYHI TOLA THAKURGANJ LUCKNOW	1.Residence 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAJENDRA KUMAR SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09454202055
1504. B/L0062 [Amount: 0 deposited] LAXMI VERMA	1640/2005 Bar Council of	20/03/2005	1.Residence H.NO 548/21. MANAK NAGAR. ALAMBAGH. LUCKNOW	1.Residence 9151750074 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
W/O PRABHU DAYAL VERMA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 252

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1505. B/L0065 [Amount: 0 deposited] LIAQAT ALI KHAN	4907/1983 Bar Council of	29/09/1983	1.Residence PAHARA LAKHIMPUR KHERI	1.Residence	liaqatali@yahoo.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)BAR COUNCIL CERTIFICATE IS NOT ANNEXED.
LATE RAUNAQ ALI KHAN B-5/3 CORPORATION FLATS NIRALA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451861817	
1506. B/L0066 [Amount: 0 deposited] LOK PATI YADAV	8625/2011 Bar Council of	13/12/2011	1.Residence BHITAU LI KALAN, BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
N.L. YADAV	UP		2.Office	2.Office 3.Mobile 9450332646	
1507. B/L0067 [Amount: 600 deposited] LOKENDRA KUMAR GUPTA	2903/1984 Bar Council of	/ /	1.Residence 266/467 BHADEWAN LKO.	1.Residence 05222267870	1)Proper address proof is not enclosed as per the norms.)DATE OF ENROLLMENT NOT MENTIONED ON MAIN FORM
LATE SRI AVADH BIHARI GUPTA 266/409 BHADEWAN LKO.	UP		2.Office	2.Office 3.Mobile 9415024038	
1508. B/L0068 [Amount: 0 deposited] LOKESH DUTT AWASTHI	4103/1998 Bar Council of	16/11/1998	1.Residence L-1/78 SECTOR B, ALIGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI MAHESH DUTT AWASTHI	UP		2.Office	2.Office 3.Mobile 9151209975	
1509. B/L0069 [Amount: 0 deposited] LOKESH KUMAR PANDEY	8946/2011 Bar Council of	15/12/2011	1.Residence H.N./PLOT NO.14,AWADHPURI COLONY,KHAND-1,WARD-CHINHAT,	1.Residence 9335603789	lokesh.lkpandey@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI LAXMI KANT PANDEY KHARGAPUR,GOMTI NAGAR,LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO.49,HIGH COURT,LKO	2.Office 3.Mobile 8574406509	
1510. B/L0070 [Amount: 0 deposited] LOKNATH PRASAD SHAH	5523/2003 Bar Council of	08/06/2003	1.Residence C-BLOCK SECTOR-6 SAPNA H.NO.4114 RAJAJIPURAM LUCKNOW-226017	1.Residence	gondlok945@gmail.com 1)Proof of Practice is not enclosed.
LATE CHANDRIKA PRASAD SHAH D.M. OFFICE CAMPUS TEEN SHADE NO-2 KAISARBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452131237	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 253

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1511. B/L0071 [Amount: 0 deposited] LUXMI RANI KISHORI LAL H/O ANSHUMAN SHARMA A-1499/11 INDIRA NAGAR LUCKNOW	167/2007 Bar Council of UP	05/01/2007	1.Residence A-1499/11 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 05222310156 2.Office 05222310156 3.Mobile 9451145111	anshumaan3@rediffmail.com)CERTIFICATE OF REGISTRATION ENCLOSED IS NOT O
1512. B/M0006 [Amount: 0 deposited] MADAN LAL LATE MOHAKAM HIGH COURT CHAMBER LKO.	200/2000 Bar Council of	23/05/2010	1.Residence V SAHIJANPUR HARAUNI LUCKNOW 2.Office	1.Residence 9793843732 2.Office 3.Mobile 9648270571)INCOMPLETE DOCUMENTATION
1513. B/M0007 [Amount: 0 deposited] MADAN LAL	5552/2010 Bar Council of	23/05/2010	1.Residence V- SAHIJANPUR HARAUNI DISTT. LUCKNOW	1.Residence 9793843732	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MOHAKAM DO	UP		2.Office	2.Office 3.Mobile	
1514. B/M0008 [Amount: 0 deposited] MADAN LAL	6236/1992 Bar Council of	11/10/1992	1.Residence H.NO.123 CHHOTI LAL KURTI SADAR BAZER CANTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
LATE MOTI LAL BARANDANO-3 COLLECTRAT COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415959386	
1515. B/M0009 [Amount: 600 deposited] MADAN MOHAN	2574/2000 Bar Council of	01/03/2000	1.Residence VILL.POST,BHADAIYAN,SULTANPUR,UP	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI PRASIDDHA NARAYAN	UP		2.Office	2.Office 3.Mobile 9450043255	
1516. B/M0011 [Amount: 0 deposited] MADHAV RAJ AWASTHI	9/1973 Bar Council of	03/01/1973	1.Residence 508/23 NEW HYDERABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BABU RAM AWASTHI DO	UP		2.Office	2.Office 3.Mobile 9453565564	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 254

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos E-mail Address/Remark
1517. B/M0013 [Amount: 0 deposited] MADHO RAJ AWASTHI LATE JAMUNA PRASAD AWASTHI	5135/2011 Bar Council of UP	18/09/2011	1.Residence 2/222 RUCHI KHAND II SHARDA NAGAR P.O. DILKUSHA LUCKNOW 2.Office	1.Residence 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 09450653337
1518. B/M0016 [Amount: 0 deposited] MADHU CHAURASIA SHAILENDRA NATH CHAURASIA AS ABOVE	8530/1999 Bar Council of UP	20/05/1999	1.Residence LIG 1026, SEC.-I, LDA COLONY, KANPUR ROAD, LKO. 2.Office	1.Residence shreesh10oct@gmail.com 05223072352 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 9532886340
1519. B/M0017 [Amount: 600 deposited] MADHU KUMAR DIXIT LATE K.K. DIXIT AS ABOVE	4995/1992 Bar Council of UP	08/08/1992	1.Residence 569/K-5, SNEH NAGAR, SINGAR NAGAR, LUCKNOW 2.Office	1.Residence 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2.Office 05222456088 3.Mobile 9415102004
1520. B/M0019 [Amount: 0 deposited] MADHU SRIVASTAVA LATE KRISHNA KUMAR SRIAVASTAVA	12877/1999 Bar Council of UP	10/07/1999	1.Residence E-3762 RAJAJIPURAM LUCKNOW 2.Office 3.Chamber in High Court LADIES CHAMABER	1.Residence)BAR COUNCIL OF U.P. CERTIFICATE ILLEGIBLE. 2.Office 9335766619 3.Mobile 9335766619
1521. B/M0027 [Amount: 0 deposited] MADHVI BISTH SRI LATE DEWAN SINGH BISTH OPP.SESSION LOCK UP,CIVIL COURT,LKO	15816/1999 Bar Council of UP	19/08/1999	1.Residence PLOT NO.3,SARIPURWA,ALM NAGAR,LKO 2.Office	1.Residence 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 9451311617
1522. B/M0028 [Amount: 0 deposited] MADHVI NIGAM LATE MR. RAJENDRA PRASAD NIGAM	5840/2009 Bar Council of UP	13/09/2009	1.Residence 17/572, INDIRA NAGAR, LUCKNOW 2.Office 3.Chamber in High Court AWADH BAR CHAMBER NO. 1 HIGH COURT, LUCKNOW	1.Residence 05222359204 1)Proof of Practice is not enclosed. 2.Office 8005028665 3.Mobile 7376075009
1523. B/M0029 [Amount: 600 deposited] MAHA DEO SINGH LATE RAM DEO SINGH 26-A KHURSHEED BAG NAKA LUCKNOW	1154/1985 Bar Council of UP	22/03/1985	1.Residence VILL.PAHASA POST MUKTAYMANS P.S. ASOHA DISTT. UNNAO 2.Office	1.Residence 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2.Office 3.Mobile 09451870023

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 255

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1524. B/M0030 [Amount: 0 deposited] MAHABIR PRASAD TRIPATHI	493/1990 Bar Council of	27/01/1990	1.Residence 4 OMKARPURAM SUGAMAO ROAD CIMAP LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE R.A.TRIPATHI DO	UP		2.Office	2.Office 3.Mobile 9450448389	
1525. B/M0031 [Amount: 0 deposited] MAHABIR PRASHAD CHANTIA	9469/1964 Bar Council of	21/02/1964	1.Residence MOHALLA SAKHAIYAPURA H.NO.87 BAHRAICH-271801	1.Residence 09415426342	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BECHA DAYAL	UP		2.Office	2.Office 3.Mobile 05252234570	
1526. B/M0033 [Amount: 0 deposited] MAHADEO SINGH LATE GANGA BUX SINGH	2684/1986 Bar Council of UP	23/07/1986	1.Residence 6/394 VIKAS NAGAR KURSI ROAD YOJNA LUCKNOW 2.Office	1.Residence 05224003151 2.Office	advmahadeosingh@gmail.com)INCOMPLETE ADDRESS MENTIONED ON ADDRESS PROOF
1527. B/M0034 [Amount: 0 deposited] MAHADEV PRASAD SINGH	3439/1989 Bar Council of	08/07/1989	1.Residence MAA BHAWAN MIG-4 MOTIJHEEL COLONY LUCKNOW 2.Office	1.Residence 05222267007 2.Office	1)Proof of Practice is not enclosed.
LATE SUKHDEV PRASAD SINGH MAA BHAWAN MIG-4 MOTIJHEEL COLONY LUCKNOW	UP			3.Mobile 9451403555	
1528. B/M0035 [Amount: 0 deposited] MAHAMID HAMID ABIDI	8048/2001 Bar Council of	08/09/2001	1.Residence K-53 SANJAY GANDHI PURAM FAIZABAD ROAD LUCKNOW 2.Office	1.Residence 09336195074 2.Office 05222343507 3.Mobile 09936195074	mhadv.2@gmail.com 1)Proof of Practice is not enclosed.
MR. A.M.A. HASAN AS ABOVE	UP				
1529. B/M0037 [Amount: 0 deposited] MAHEEP KUMAR SINGH	9269/2003 Bar Council of	18/10/2003	1.Residence VILL.BARAI KHURD(RAM NAGAR DHAURAHARA,P.O.BARAGAON,SOHAWAL,D 2.Office	1.Residence 2.Office	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM BIHARI SINGH FAIZABAD,AWADH BAR ASSOCIATION	UP			3.Mobile 9936729296	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 256

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1530. B/M0038 [Amount: 0 deposited] MAHENDRA ANAND	9239/2003 Bar Council of	18/10/2003	1.Residence H.NO.1/714 RUCHI KHAND-II RBL ROAD SHARDA NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI AYODHYA PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452677539	
1531. B/M0040 [Amount: 0 deposited] MAHENDRA BAHADUR SINGH	13183/1999 Bar Council of	12/07/1999	1.Residence C-205A AWASH VIKAS COLONI RAJAJI PURAM LUCKNOW	1.Residence 9415781889	1)Proof of Practice is not enclosed.
LATE RAM SINGH	UP		2.Office	2.Office 3.Mobile 7800767134	
1532. B/M0043 [Amount: 0 deposited] MAHENDRA KUMAR	6866/2007 Bar Council of	27/10/2007	1.Residence 112,WALINAGAR KAKORI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HANUMAN PRASAD AS ABOVE	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 9336941099	
1533. B/M0044 [Amount: 0 deposited] MAHENDRA KUMAR	5355/2010 Bar Council of	06/05/2010	1.Residence KISHUNGARH, ATHEHA, PRATAPGARH	1.Residence 9452325318	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI VISHWANATH	UP		2.Office	2.Office 3.Mobile 9450195076	
1534. B/M0045 [Amount: 0 deposited] MAHENDRA KUMAR CHAUDHARY	11248/2000 Bar Council of	28/03/2000	1.Residence VILL. GAYSPUR KAKRAHIYA P.O. RUKUNPUR AMBEDKAR NAGAR	1.Residence 09455475066	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAJ DEL CHAUDHARY 14 SURENDRA KAMTA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09936447002	
1535. B/M0051 [Amount: 0 deposited] MAHENDRA KUMAR PANDEY	320/1969 Bar Council of	14/08/1969	1.Residence NAYAGHAT AYOODYA FAIZABAD TRIVRNI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SARAJ NATH PANDEY	UP		2.Office	2.Office 3.Mobile 07897274095	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 257

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1536. B/M0052 [Amount: 0 deposited] MAHENDRA KUMAR SHARMA SHRI DEEN DAYAL SHARMA	4306/1999 Bar Council of UP	16/04/1999	1.Residence 100/101 BAIRUNI KHANDAK LATUS ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415766896	1)Local Address proof is not enclosed.
1537. B/M0053 [Amount: 0 deposited] MAHENDRA KUMAR SHARMA SHRI SHIV KUMAR SHARMA FF-13 ABC COMPLEX 6-QUINTON LUCKNOW-226003	8174/2008 Bar Council of UP	28/12/2008	1.Residence H.NO.113 VILL.& POST PAYAGPUR PAYAGPUR DISTT. BAHRAICH 2.Office	1.Residence 09455682143 2.Office 3.Mobile 08005403840	mahendra.sharma4u@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
1538. B/M0054 [Amount: 0 deposited] MAHENDRA KUMAR SHARMA SRI CHANDRA BHAN SHARMA MOHINIPURWA,HUSAINABAD LKO.CIVIL COURT LKO.	1643/2001 Bar Council of UP	28/02/2001	1.Residence MOHALA-GYASPUR PS.BISALPUR DISTT-PILIBHIT 2.Office	1.Residence 2.Office 3.Mobile 8687060283	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
1539. B/M0055 [Amount: 0 deposited] MAHENDRA KUMAR SHUKLA SHRI VIJAY PAL SHUKLA A-23 SEC-D RAJEV NAGAR KALYANPUR LUCKNOW	742/1994 Bar Council of UP	19/02/1994	1.Residence VILL-MISHRAULI GOURIGANJ AMETHI. 2.Office 3.Chamber in High Court 19 LAWRYERS CHAMBER HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 09839404823	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1540. B/M0056 [Amount: 0 deposited] MAHENDRA KUMAR TRIPATHI LATE SRI KAILASH DEEN TEWARI 1-2 QAIBERBAGH AVNUE NEAR OUDH GYIM KANA CLUB LUCKNOW	3884/1996 Bar Council of UP	01/03/1996	1.Residence SS-125 SEC-G L.D.A. COLONY KANPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09919035602	1)Proof of Practice is not enclosed.
1541. B/M0058 [Amount: 0 deposited] MAHENDRA MOHAN MISHRA JAI KARAN MISHRA	11805/2003 Bar Council of UP	30/11/2003	1.Residence E-5164 RAJAJI PURAM,LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415426914	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 258

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1542. B/M0060 [Amount: 0 deposited] MAHENDRA NATH MISHRA	5335/2002 Bar Council of	14/09/2002	1.Residence TAMAPAR MALHIPUR MANKAPUR GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KAILASH NATH MISHRA 4/620 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9336463513	
1543. B/M0062 [Amount: 0 deposited] MAHENDRA NATH PANDEY	1044/2003 Bar Council of	01/01/2003	1.Residence 7/350 VIKAS NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SUKH SAGAR PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450851742	
1544. B/M0067 [Amount: 0 deposited] MAHENDRA PAL SINGH	6027/2007 Bar Council of	19/09/2007	1.Residence 554/K/149 ARJUNNAGAR,ALAMBAGH LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
PRATAP SINGH	UP		2.Office 3.Chamber in High Court MIDDLE ROOM OUDH BAR ASSOCIATION, HIGH COURT, LUCKNOW	2.Office 3.Mobile 9415756206	
1545. B/M0075 [Amount: 600 deposited] MAHENDRA PRATAP SINGH LATE S.B.SINGH ROAD LUCKNOW	968/1998 Bar Council of UP	15/03/1998	1.Residence 538K/522 TRIVANI NAGAR III NEAR TELIPHONE EXCHANGE SITAPUR 2.Office	1.Residence 9628544555 2.Office 3.Mobile 9415513993)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ANN
1546. B/M0076 [Amount: 600 deposited] MAHENDRA PRATAP SINGH	1821/1974 Bar Council of	16/12/1974	1.Residence E.S.1B-758-759 SITAPUR ROAD YOJNA SECTOR A LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
LATE VICHITRA VEER SINGH DO	UP		2.Office 3.Chamber in High Court CHAMBER NO. 29	2.Office 05222361193 3.Mobile 9452125777	
1547. B/M0079 [Amount: 0 deposited] MAHENDRA PRATAP SINGH	5863/2007 Bar Council of	14/09/2007	1.Residence VILL.RAGHWAPUR POST BALAIYA DISTT. SITAPUR	1.Residence 09454377095	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI MANSHA SINGH 2 GUPTA MARKET SITAPUR ROAD TRIVENI NAGAR II LUCKNOW	UP		2.Office	2.Office 3.Mobile 09792873887	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 259

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1548. B/M0080 [Amount: 0 deposited] MAHENDRA PRATAP SINGH	3672/1991 Bar Council of	14/09/1991	1.Residence 6/783 JANKIPURAM EXTN. SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI LAKHAN BAHADUR SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09450263302	
1549. B/M0081 [Amount: 0 deposited] MAHENDRA PRATAP SINGH CHAUHAN	740/2000 Bar Council of	23/01/2000	1.Residence VILLAGE AND PO. BHAULI TEHSIL BAKHSHI KA TALAB LKO. 227202	1.Residence 9415768803	advocatempschauhan@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
RAJ BAHADUR SINGH CHAUHAN 537KHA/48/1 NAYA PURWAWARL FAZULLGANJ	UP		2.Office	2.Office 3.Mobile 9793610125	
1550. B/M0084 [Amount: 0 deposited] MAHESH SINGH	4320/2008 Bar Council of	29/08/2008	1.Residence 242 INDRA PURI BHOLA KHERA MANAS NAGAR LUCKNOW 226023	1.Residence 9454189447	advocate.maheshsingh@gmail.com 1)Local Address proof is not enclosed.
SRI AMAR SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9935961895	
1551. B/M0087 [Amount: 0 deposited] MAHENDRA SINGH CHAODHARY	8247/2008 Bar Council of	28/12/2008	1.Residence VILL. PURE NAIKANI KA PURWA (DIDAOLI)SARAWAN RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI AMBIKA PRASAD C-1/1 PRIDARSANI YOJANA SITAPUR ROAD PURANIA CROSSING LKO	UP		2.Office 3.Chamber in High Court OUDH BAR ASSO. ROOM NO. 1 SXTENTION BILDING	2.Office 3.Mobile 9236007354	
1552. B/M0090 [Amount: 0 deposited] MAHESH CHANDER TIWARI	12668/2000 Bar Council of	27/09/2000	1.Residence VILL PATUPUR POST BALLIPUR TESHIL BIKAPUR FAIZBAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
HARI SHANKER TIWARI	UP		2.Office	2.Office 3.Mobile 9454295040	
1553. B/M0095 [Amount: 0 deposited] MAHESH DUTT SHARMA	1997/1988 Bar Council of	09/04/1988	1.Residence H.NO.544/752 CHANAKYAPURI BARAURA HUSAINBARI LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE SRI AMAR NATH SHARMA SAME	UP		2.Office 3.Chamber in High Court ROOM NO.1 A.B.A. HIGH COURT LUCKNOW	2.Office 3.Mobile 09335913486	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 260

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1554. B/M0098 [Amount: 0 deposited] MAHESH KUMAR	5888/2008 Bar Council of	07/11/2008	1.Residence A/233 AWAS VIKAS COLONY BANDA	1.Residence	maheshbanda2002@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
GANGA DEEN ES-1/759 SECTOR-A SITAPUR ROAD SCHEME JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 8090642650	
1555. B/M0099 [Amount: 0 deposited] MAHESH KUMAR MISHRA	4814/1991 Bar Council of	01/12/1991	1.Residence 538KHA/35 SHIVE NAGAR, ROOPPUR KHADRA, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE GANESH PRASAD MISHRA	UP		2.Office	2.Office 3.Mobile 9936611886	
1556. B/M0101 [Amount: 0 deposited] MAHESH KUMAR SHUKLA	1799/2002 Bar Council of	17/02/2002	1.Residence VILL. GYANPUR POST KOCHHAUNA DISTT. HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SR DIPTI LAL SHUKLA SUBHESH DAL MILL DALAGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415465764	
1557. B/M0102 [Amount: 0 deposited] MAHESH KUMAR SINGH	7933/2001 Bar Council of	08/09/2001	1.Residence H.NO-631/41,GYAN VIHAV COLONY KAMTA,CHINHAT LKO.	1.Residence	1)Local Address proof is not enclosed.
SRI GOKARAN SINGH DO	UP		2.Office	2.Office 3.Mobile 9415789935	
1558. B/M0103 [Amount: 0 deposited] MAHESH KUMAR TRIPATHI	821/2008 Bar Council of	31/03/2008	1.Residence VILL-SUPNI POST JAGTAPUR DISTT BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM SAHAI TRIPATHI 3/370 VINAY KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838738870	
1559. B/M0104 [Amount: 0 deposited] MAHESH PRASAD	4184/1999 Bar Council of	16/04/1999	1.Residence BAHADUR PUR OPP. GUDAMBA THANA KURSI ROAD LUCKNOW	1.Residence 7800519691	1)Local Address proof is not enclosed.
SRI PARWON DAS AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 9335815882 3.Mobile 9506821463	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 261

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1560. B/M0107 [Amount: 0 deposited] MAHESH SINGH YADAV	7339/2000 Bar Council of	26/05/2000	1.Residence KAMLA NAGAR CHHATTA MILE SITAPUR ROAD P.O. B.K.T. LUCKNOW	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
LATE RAGHUNATH SINGH YADAV KAMLA NAGAR CHHATTA MILE SITAPUR ROAD P.O. B.K.T. LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935372970	
1561. B/M0109 [Amount: 0 deposited] MAHESHWARI PANDEY	7375/2003 Bar Council of	09/08/2003	1.Residence E-3/285 VINAY KHAND-3 GOMTI NAGAR, LUCKNOW	1.Residence	pandeymaheshwari3@gmail.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI LALLAN PRASAD PANDEY NEAR GATE NO. 8 PASS OFFICE	UP		2.Office	2.Office 3.Mobile 9305974102	
1562. B/M0111 [Amount: 0 deposited] MAHI PAL SINGH	6774/2008 Bar Council of	30/11/2008	1.Residence KAMLA NAGAR. KAMLABAD. BADHAULI CHHTHAMEEL BAKSHI KA TALAB	1.Residence 9235238145	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
ANAG PAL SINGH	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXT., ROOM NO 1. HIGHCOURT LKO	2.Office 3.Mobile 9935931108	
1563. B/M0113 [Amount: 0 deposited] MAHMOOD AFZAL	4043/1992 Bar Council of	18/07/1992	1.Residence 13 AJEET NAGAR PRATAPGARH	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
LATE MOHAMMAD AFZAL 4/402 VIRAM KHAND GOMTI NAGER LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453339845	
1564. B/M0114 [Amount: 0 deposited] MAHMOOD ALAM	2175/2000 Bar Council of	05/03/2000	1.Residence C-36 SECTOR G ALIGANJ LUCKNOW	1.Residence 05224071033	1)Mismatch in enrollment date.
ZAFER AHMED C-36 SECTOR G ALIGANJ LUCKNOW	UP		2.Office	2.Office 9935922220 3.Mobile 9368922220	
1565. B/M0115 [Amount: 0 deposited] MAHMOOD ALAM	85/2007 Bar Council of	11/01/2007	1.Residence VISHNU PURI COLONY KHOJANPUR FAIZABAD	1.Residence	alam.law@rediffmail.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
JAMAL AHMAD E-21377 JANKIPURAM SECTOR -F LUCKNOW	UP		2.Office 3.Chamber in High Court LIBRARY HALL HIGHCOURT LUCKNOW	2.Office 3.Mobile 9452295093	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 262

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1566. B/M0117 [Amount: 0 deposited] MAITREYA SRIVASTAVA	13412/2010 Bar Council of	04/09/2010	1.Residence PURE KUMHARAN MULIHAMU PO BHUVEMAU RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAKESH SRIVASTAVA NEAR MULTY STORY BUILDING CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 07505430776	
1567. B/M0119 [Amount: 0 deposited] MALAY CHATURVEDI	2527/2010 Bar Council of	23/07/2010	1.Residence C-14 ALKAPURI SEC-C ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)BAR COUNCIL CERTIFICATE IS NOT OF U.P.
LATE DR. SANJAY CHATURVEDI AS ABOVE	DL		2.Office	2.Office 3.Mobile 07388044333	
1568. B/M0121 [Amount: 0 deposited] MALAY SINGH	2579/2005 Bar Council of	13/05/2005	1.Residence AHIRALI RANIMAU, AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
LATE J.N. SINGH C/O S.R.DIWEDI L-VI/30 SECT-L ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415470908	
1569. B/M0122 [Amount: 0 deposited] MALIK NAWAB SIDDIQUI	3928/1996 Bar Council of	31/03/1996	1.Residence EKRAM MANJIL H.NO.423/53 KAV TAMBAKU MANDI CHAUPATIYAN LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE ANWAR UDDIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 07499914004	
1570. B/M0126 [Amount: 0 deposited] MAMTA DEVI	9130/2007 Bar Council of	30/12/2007	1.Residence 589/101 SALEH NAGAR BANGLA BAZAR LUCKNOW	1.Residence	mamta.693@rediffmail.com 1)Proof of Practice is not enclosed.
MR. KAILASH NATH 589/101 SALEH NAGAR BANGLA BAZAR LUCKNOW	UP		2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	2.Office 3.Mobile 9935873722	
1571. B/M0132 [Amount: 0 deposited] MAN MOHAN SRIVASTAVA	546/1999 Bar Council of	06/02/1999	1.Residence 109/129 MODEL HOUSE LUCKNOW	1.Residence	msrivastava09@gmail.com 1)Proof of Practice is not enclosed.
LATE RAM MURTI SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9451308122	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 263

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1572. B/M0134 [Amount: 0 deposited] MANAS KUMAR	2240/2011 Bar Council of	28/04/2011	1.Residence 21 DWARIKA PURI INDIRA NAGAR LUCKNOW	1.Residence	manas_krv@yahoo.co.in 1)Proof of Practice is not enclosed.
SHYAM BAHADUR VERMA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9794405000	
1573. B/M0135 [Amount: 0 deposited] MANAS KUMAR MISHRA	7034/2003 Bar Council of	12/07/2003	1.Residence MANAS KANNAWAN (KUTEE) RAIBARELI	1.Residence 8005345920	manasm24@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM KARAN MISHRA VILL.& POST KANNAWAN (KUTEE) RAIBARELI	UP		2.Office	2.Office 3.Mobile 9369246855	
1574. B/M0138 [Amount: 0 deposited] MANDENDRA SINGH	5304/1999 Bar Council of	25/04/1999	1.Residence 441/RN/586 RASTOGI NAGAR BALAGANJ LUCKNOW	1.Residence 09415519010	1)Proof of Practice is not enclosed.
SURENDRA VIKRAM SINGH	UP		2.Office	2.Office 3.Mobile 09452521533	
1575. B/M0139 [Amount: 0 deposited] MANEESH KUMAR RAI	6811/2007 Bar Council of	27/10/2007	1.Residence VILL. DABRA, P.O.-PASAI, P.S.-BAKHIRA, SANT KABIR NAGAR	1.Residence	maneeshrai2@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JOKHAN RAI	UP		2.Office 3.Chamber in High Court ROOM NO.-3, OUDH BAR EXT.,HIGH COURT, LUCKNOW	2.Office 3.Mobile 9451374178	
1576. B/M0141 [Amount: 0 deposited] MANEESH KUMAR SRIVASTAVA	6569/2008 Bar Council of	17/11/2008	1.Residence 551K/751 A/1 DR. AMBEDKAR PARK ROAD AZAD NAGAR ALAMBAGH LKO.	1.Residence 09369140669	adv.manish83@g.mail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI AMBRISH SRIVASTAVA H.N.101 IN FRONT OF SUPER MARKET CHAK AHMAD PUR NUZOOOL RBL.	UP		2.Office	2.Office 3.Mobile	
1577. B/M0145 [Amount: 0 deposited] MANEESH SINGH	5932/2002 Bar Council of	14/09/2002	1.Residence C/O MR. P.K. SHARMA HS 1/34,STATION ROAD YOJANA,ALIGANJ,LKO	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
B.P. SINGH	UP		2.Office	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 264

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1578. B/M0146 [Amount: 0 deposited] MANEESHI SRIVASTAVA LATE U.S.SRIVASTAVA DO	3225/1994 Bar Council of UP	12/08/1994	1.Residence 548/100 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 9889373005 2.Office 3.Mobile)INCOMPLETE DOCUMENTATION
1579. B/M0149 [Amount: 0 deposited] MANGAL SINGH KANHAI SINGH	2865/1996 Bar Council of UP	24/03/1996	1.Residence 453/105 AHMAD GANJ P.S.THAKURGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09450308382	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
1580. B/M0151 [Amount: 0 deposited] MANI SINGH JAWAHAR SINGH	4452/2009 Bar Council of UP	09/08/2009	1.Residence VILL-KANTA PURWA PO PALHARI SITAPUR 2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR	1.Residence 2.Office 3.Mobile 9450786057	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1581. B/M0153 [Amount: 0 deposited] MANIKA PANDEY SARVESH KUMAR PANDEY	2589/2008 Bar Council of UP	19/07/2008	1.Residence H.NO.610/207 KESHAV NAGAR COLONY SURABHI PUB.SCHOOL LUCKNOW 2.Office	1.Residence 2.Office 05222756177 3.Mobile 09415271447	manikapandey23@gmail.com 1)Proof of Practice is not enclosed.
1582. B/M0161 [Amount: 0 deposited] MANISH GIRI MAHESH GIRI	6167/2006 Bar Council of UP	01/12/2006	1.Residence VILL. CHAKGANJA GIRI POST KAMLA BAD BARHOLI BKT LUCKNOW 2.Office	1.Residence AS ABOVE 2.Office 9936542609 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1583. B/M0162 [Amount: 0 deposited] MANISH GUPTA SHIV KUMAR GUPTA 12 JAHANGIRABAD PALACE LUCKNOW	10359/2002 Bar Council of UP	16/11/2002	1.Residence 307 DWARIKAPURI LAKHIMPUR KHERI 2.Office	1.Residence 2.Office 3.Mobile 9305980831	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 265

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1584. B/M0163 [Amount: 0 deposited] MANISH JAUHARI	3997/1999 Bar Council of	31/01/1999	1.Residence 38 PREM-A-LOK AMBEDKAR NAGAR AISHABAGH LUCKNOW	1.Residence	jauharimanish5@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment date.
LATE KAILASH CHANDRA JAUHARI 38 PREM-A-LOK AMBEDKAR NAGAR AISHABAGH LUCKNOW	UP		2.Office 3.Chamber in High Court EXTENSION ROOM NO. 1 OUDH BAR ASSOCIATION	2.Office 05222692440 3.Mobile 9335048261	
1585. B/M0165 [Amount: 0 deposited] MANISH KUMAR	935/2001 Bar Council of	12/02/2001	1.Residence H.NO.283/63K/18 PREMWATI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KAMTA PRASAD SAME	UP		2.Office	2.Office 3.Mobile 09936567683	
1586. B/M0166 [Amount: 0 deposited] MANISH KUMAR DIXIT	4648/2008 Bar Council of	31/08/2008	1.Residence E-4006 RAJAJIPURAM LUCKNOW	1.Residence 05222410678	1)Proof of Practice is not enclosed.
SRI OM PRAKASH DIXIT AS ABOVE	UP		2.Office	2.Office 3.Mobile 09918400902	
1587. B/M0172 [Amount: 0 deposited] MANISH KUMAR SHUKLA	16307/1999 Bar Council of	23/08/1999	1.Residence H.NO.235 MOHALLA KHATRIPIRA BAHRAICH	1.Residence 08739070704	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAMJI BALRAM KRISHNA SHUKLA H.NO.529/824(542) RAHEEM NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839916217	
1588. B/M0174 [Amount: 0 deposited] MANISH KUMAR SINGH	8584/2010 Bar Council of	07/07/2010	1.Residence VILL. BASATPUR POST MAWAI KHURD LUCKNOW	1.Residence 9621117633	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM KUMAR SINGH	UP		2.Office	2.Office 0522227115 3.Mobile	
1589. B/M0175 [Amount: 0 deposited] MANISH KUMAR SRIVASTAVA LATE SHAMBHU NATH SRIVASTAVA CHAMBER AT RESIDENCE 551 K/261 BHILAWAN ALAMBAGH LUCKNOW	4368/1999 Bar Council of UP	16/04/1999	1.Residence BHILAWAN ALAMBAGH LUCKNOW 226005 2.Office	1.Residence 2.Office 3.Mobile 9307619229)SEAL OF AUTHORIZED SIGNATORY IS NOT IMPRESSED

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 266

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1590. B/M0177 [Amount: 0 deposited] MANISH KUMAR SRIVASTAVA MADAN PRAKASH SRIVASTAVA	1771/1998 Bar Council of UP	13/05/1998	1.Residence C-3465 RAJA JI PURAM LUCKNOW 2.Office 3.Chamber in High Court ROOM NO-111 CITI HOTEL B.N. ROAD LALBAGH LUCKNOW	1.Residence 2.Office 3.Mobile 09450023291	1)Proof of Practice is not enclosed.
1591. B/M0179 [Amount: 0 deposited] MANISH KUMAR UPADHYAY LATE KAILASH UPADHYAY AS ABOVE	1775/2002 Bar Council of UP	17/02/2002	1.Residence "KAILASH KUNJ" 11-B, PANCHWATI COLONY RAHIM NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415157628	manish09.2012@rediffmail.com 1)Proof of Practice is not enclosed.
1592. B/M0182 [Amount: 0 deposited] MANISH MANI SHARMA B.N.SHARMA DO	9190/2003 Bar Council of UP	18/10/2003	1.Residence D-1468 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 9450747030 2.Office 3.Mobile 9506538723	manishmanisharma@yahoo.in 1)Proper address proof is not enclosed as per the norms.
1593. B/M0185 [Amount: 600 deposited] MANISH MEHROTRA HON'BLE MR. JUSTICE V.K. MEHROTRA SAME AS ABOVE	4757/1992 Bar Council of UP	02/08/1992	1.Residence 10/6 MADAN MOHAN MALVIYA MARG LUCKNOW 2.Office 3.Chamber in High Court 76(4TH FLOOR) LAWYER CHAMBER HIGH COURT LUCKNOW	1.Residence 05223215618 2.Office 05222205800 3.Mobile 09415016285	mehrotramanish@rediffmail.com 1)Mismatch in enrollment date.
1594. B/M0186 [Amount: 0 deposited] MANISH MEHROTRA PHOOL CHAND MEHROTRA 126/14 B.N.ROAD LALBAGH LUCKNOW	6819/2010 Bar Council of UP	23/05/2010	1.Residence 8 CAPPER ROAD LALBAGH LUCKNOW 2.Office	1.Residence 9044022444 2.Office 3.Mobile 9795625222)PHOTOGRAPH IN THE FORM IS WITHOUT BAND.
1595. B/M0190 [Amount: 0 deposited] MANISH PAL RAJENDRA PRASAD PAL AS ABOVE	6001/2003 Bar Council of UP	12/06/2003	1.Residence 82/23-C GURUGOVIND SINGH MARG LALKUWAN LUCKNOW 2.Office	1.Residence 05222638492 2.Office 3.Mobile 9415787289	1)Mismatch in enrollment no.
1596. B/M0197 [Amount: 0 deposited] MANISH SINGH CHAUHAN SRI UMESH SINGH CHAUHAN ROOM NO.4, OUDH BAR AT HIGH COURT LKO	2514/1999 Bar Council of UP	25/04/1999	1.Residence LV/L-189 SECTOR 'L' ALIGANJ, LKO 2.Office 3.Chamber in High Court ROOM NO.4	1.Residence 2.Office 3.Mobile 9415778370)INCOMPLETE DOCUMENTATION

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 267

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1597. B/M0199 [Amount: 0 deposited] MANISH SONI	7141/2005 Bar Council of	18/12/2005	1.Residence H.NO. 728, A.B. NAGAR, UNNAO	1.Residence	9336482412 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAJABABU SONI	UP		2.Office	2.Office 3.Mobile	
1598. B/M0207 [Amount: 0 deposited] MANISHA CHAUHAN	11783/2003 Bar Council of	30/11/2003	1.Residence E-3/73 VINAY KHAND-3 GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BAJRANGI SINGH CHAUHAN E-3/73 VINAY KHAND-3 GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LADIES CHAMBER	2.Office 8081189583 3.Mobile	
1599. B/M0208 [Amount: 0 deposited] MANISHA KUMAR	1604/2008 Bar Council of	06/04/2008	1.Residence VILL & PO.RAMKOT, DISTT. SITAPUR	1.Residence	manishajatwa@rediffmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
MAHESH KUMAR ES-1/759 SECTOR A, SITAPUR ROAD, SCHEME JANIKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 8736988966	
1600. B/M0209 [Amount: 0 deposited] SMT. MANISHA SINGH	6835/2010 Bar Council of	23/05/2010	1.Residence RAM HANS VILLA MD-42 SEC-C ALIGANJ LUCKNOW-226024	1.Residence 05222330004	1)Mismatch in enrollment date.
V.K. SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09936345917	
1601. B/M0212 [Amount: 0 deposited] MANJARI RAWAL	5247/2007 Bar Council of	11/08/2007	1.Residence A-195 SOUTH CITY INFRONT OF L.P.S. RAIBARELIY ROAD LUCKNOW	1.Residence	sweetmona03@gmail.com 1)Mismatch in enrollment date.
NARENDRA SINGH RAWAL	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09792541057	
1602. B/M0214 [Amount: 0 deposited] MANJIT KUMAR	4710/2011 Bar Council of	07/09/2011	1.Residence VILL SAIR PO. SAIR DISTT. SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV DAYAL	UP		2.Office 3.Chamber in High Court CIVIL COURT FRONT OF LESA GATE LEFT IN FRONT OF SECOND ASHOK	2.Office 3.Mobile 9984107398	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 268

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1603. B/M0216 [Amount: 0 deposited] MANJU GUPTA SRI N.K. GUPTA AS ABOVE	2837/1998 Bar Council of UP	22/08/1998	1.Residence M.M.S.-2/264 SECTOR-'C' JANKIPURAM LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 05222360108 2.Office 05224009643 3.Mobile 9839242595)PHOTOGRAPH NOT SELF ATTESTED.
1604. B/M0221 [Amount: 0 deposited] MANJU RAWAT	1243/2005 Bar Council of UP	25/02/2005	1.Residence MEMAURA P/S BANTHARA LUCKNOW 2.Office 3.Chamber in High Court IN HIGHCOURT. CAMPUS	1.Residence 2.Office 8451421515 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1605. B/M0223 [Amount: 0 deposited] MANJU SHARMA	5084/2011 Bar Council of UP	18/09/2011	1.Residence BHATAN KHERA MUSANDI UNNAO 2.Office	1.Residence 2.Office 8953596141	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE GURU PRASAD	UP		2.Office	2.Office 3.Mobile 8953596141	
1606. B/M0226 [Amount: 0 deposited] MANJULATA AWASTHI	5581/2008 Bar Council of UP	05/11/2008	1.Residence 256/309 KHAJUHA NEAR POLICE CHOWKI LUCKNOW 2.Office	1.Residence 9984106202 2.Office 3.Mobile 9839267123	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
RAJESH KUMAR AWASTHI P.N.KHERA UNNAO	UP		2.Office	2.Office 3.Mobile 9839267123	
1607. B/M0228 [Amount: 0 deposited] MANJUSHA KAPIL	5299/2006 Bar Council of UP	11/11/2006	1.Residence E.W.S.-173 B.C. SECTOR-G JANKIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09918180672	advo@gmail.com 1)Proper address proof is not enclosed as per the norms.
KAPIL VERMA	UP		2.Office	2.Office 3.Mobile 09918180672	
1608. B/M0229 [Amount: 0 deposited] MANKAMINI VERMA	3112/2005 Bar Council of UP	03/07/2005	1.Residence VILL. & POST ISTA BLOCK BACHH RAWAN DISTT. RAEBARELI 229301 2.Office	1.Residence 2.Office 3.Mobile 08004123886	miss.verina08@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment no.
MR. SURYA NARAIN VERMA	UP		2.Office	2.Office 3.Mobile 08004123886	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 269

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1609. B/M0235 [Amount: 200 deposited] MANOHAR LAL SYAL	1615/1976 Bar Council of	30/04/1976	1.Residence 6/684, SECTOR 6, VIKAS NAGAR, LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE SHRI NANAK CHAND SYAL 6/684, SECTOR 6, VIKAS NAGAR, LUCKNOW	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION SECOND ROOM, HIGH COURT, LUCKNOW	2.Office 9415425938 3.Mobile 9415425938	
1610. B/M0237 [Amount: 0 deposited] MANOJ	5767/2008 Bar Council of	05/11/2008	1.Residence 157/3-4 KRISHNALOK PH-I BANTHRA LUCKNOW	1.Residence	manojtiwari1947@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE L.N.TIWARI DO	UP		2.Office	2.Office 3.Mobile 7309780266	
1611. B/M0240 [Amount: 0 deposited] MANOJ GUPTA	7178/2007 Bar Council of	27/10/2007	1.Residence WARDNO-11,MAIN ROAD SINGHAI BAZAAR, NIGHASARAI,LAKHIMPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
OM PRAKASH GUPTA H.NO. 538/236 TRIVENINAGAR-I, LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.-1	2.Office 7275282738 3.Mobile 9838827648	
1612. B/M0243 [Amount: 0 deposited] MANOJ KUMAR	3804/2008 Bar Council of	24/08/2008	1.Residence 2/419 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	manoj15kumar@hotmail.com 1)Proof of Practice is not enclosed.)ENROLLMENT NUMBER IS NOT MENTIONED ON MAIN FO
SHRI JAGATPAL 2/419 VINAY KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9305121101	
1613. B/M0245 [Amount: 0 deposited] MANOJ KUMAR	1048/2003 Bar Council of	11/01/2003	1.Residence DATRIKA PURI TELIBAGH LUCKNOW	1.Residence	anshikabbau@gmail.com 1)Proper address proof is not enclosed as per the norms.
BRAHMA	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9936251701	
1614. B/M0250 [Amount: 0 deposited] MANOJ KUMAR MR. BHAGAWTI PRASAD	1633/2005 Bar Council of UP	20/03/2005	1.Residence W19-20 SEC-A MAHANAGAR LUCKNOW 2.Office	1.Residence 09451660951 2.Office 3.Mobile 08874286762)PHOTOGRAPH NOT FOUND ON MAIN FORM.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 270

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1615. B/M0251 [Amount: 0 deposited] MANOJ KUMAR	7211/2006 Bar Council of	16/12/2006	1.Residence VILL. GAURIYAKHURD POST DEVATI DISTT.LUCKNOW	1.Residence 09005495662	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI KUNWAR BAHADUR MOHANLAL GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09670850428	
1616. B/M0253 [Amount: 0 deposited] MANOJ KUMAR AWASTHI	3592/1996 Bar Council of	31/03/1996	1.Residence 325/9, RAM NAGAR LUCKNOW ROAD HARDOI	1.Residence DO	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE MURARI LAL AWASTHI 4 NAVIULLAH ROAD NEAR CITY STATION CHOTIJUBLEE CAMPUS LKO.	UP		2.Office	2.Office 9452857413 3.Mobile 9452857413	
1617. B/M0254 [Amount: 0 deposited] MANOJ KUMAR AWASTHI	2065/2002 Bar Council of	14/03/2002	1.Residence AZAD NAGAR (PAISAR) PS KOTWALI NAGAR BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJ KISHOR AWASTHI 825, SEC I ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court AWADH BAR	2.Office 3.Mobile 9450649411	
1618. B/M0256 [Amount: 0 deposited] MANOJ KUMAR CHAURASIA	11704/2003 Bar Council of	30/11/2003	1.Residence H.NO.544/28/N-13 GOVINDPURAM CAMWELL ROAD LUCKNOW	1.Residence 09208322019	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI BHRIGU NATH CHAURASIA	UP		2.Office	2.Office 3.Mobile 09026106125	
1619. B/M0257 [Amount: 0 deposited] MANOJ KUMAR DIXIT	2574/1996 Bar Council of	10/03/1996	1.Residence 554GA/233 DAMODAR NAGAR V.I.P. ROAD ALAMBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI RAM BABU DIXIT	UP		2.Office	2.Office 3.Mobile 09415457828	
1620. B/M0260 [Amount: 0 deposited] MANOJ KUMAR GAUTAM	9514/2011 Bar Council of	24/12/2011	1.Residence VILL.DANIYALPUR PO. SAFEDABAD DISTT. BARABANKI U.P.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI BASANT LAL GAUTAM	UP		2.Office	2.Office 3.Mobile 07309198945	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 271

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1621. B/M0261 [Amount: 0 deposited] MANOJ KUMAR GUPTA	7915/2006 Bar Council of	31/12/2006	1.Residence M/628/1 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHIV KUMAR GUPTA	UP		2.Office	2.Office 3.Mobile 9450806429	
1622. B/M0262 [Amount: 600 deposited] MANOJ KUMAR GUPTA	1317/1995 Bar Council of	15/01/1995	1.Residence H.NO.548/5 VIKRAM NAGAR R.D.S.O. COLONY LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE MITHLESH KUMAR GUPTA AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.4 AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 0933522525	
1623. B/M0263 [Amount: 0 deposited] MANOJ KUMAR GUPTA	6759/2007 Bar Council of	27/10/2007	1.Residence VILL.NIGOHAN DISTT. LUCKNOW	1.Residence	advocatemanojgupta74@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SUSHEEL KUMAR GUPTA 1/203A SECTOR-J RAILNAGAR ASHIANA INFRONT OF P.W.D. LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415141366	
1624. B/M0264 [Amount: 0 deposited] MANOJ KUMAR JAISWAL	11366/2000 Bar Council of	31/08/2000	1.Residence 266/126 GA/15 ANGA PRAKASH PURAM NAIBASTI AISHBAGH LUCKNOW	1.Residence 09198022565	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAMKISHAN JAISWAL	UP		2.Office	2.Office 09336251282 3.Mobile 09336251282	
1625. B/M0268 [Amount: 0 deposited] MANOJ KUMAR MISRA	5335/1984 Bar Council of	19/12/1984	1.Residence 29A NEW SINDHU NAGAR KRISHNA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE CHATUR CHANDRA MISRA 59A NEW SINDHU NAGAR KRISHNA NAGAR, LUCKNOW	UP		2.Office 3.Chamber in High Court NO. 59	2.Office 3.Mobile 9450302509	
1626. B/M0271 [Amount: 0 deposited] MANOJ KUMAR NIGAM	923/2001 Bar Council of	12/02/2001	1.Residence 294/14 KHALA BAZAR LUCKNOW	1.Residence 09335784317	1)Proof of Practice is not enclosed.
SRI SARWAN KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 09839486691	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 272

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1627. B/M0273 [Amount: 600 deposited] MANOJ KUMAR PANDEY	553/1998 Bar Council of	05/03/1998	1.Residence 495/048 A MAYA NAGAR DALIGANJ LUCKNOW	1.Residence 9415735816	1)Mismatch in enrollment date.
SRI R.S. PANDEY	UP		2.Office	2.Office 3.Mobile 7398088330	
1628. B/M0275 [Amount: 0 deposited] MANOJ KUMAR PRADHAN	3115/2003 Bar Council of	09/03/2003	1.Residence H.NO.418/116 GARHI PEERKHA LUCKNOW	1.Residence 09335712237	1)Proof of Practice is not enclosed.
LATE VIJAY BAHADUR PRADHAN	UP		2.Office	2.Office 3.Mobile 09208495264	
1629. B/M0278 [Amount: 0 deposited] MANOJ KUMAR SAXENA	1417/2001 Bar Council of	25/02/2001	1.Residence MUNNUGANJ PO-GOLA GOKARAN NATH DIST-LAKHIMPUR KHIRI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE HARI KARAN LAL SAXENA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9336049181	
1630. B/M0279 [Amount: 0 deposited] MANOJ KUMAR SHARMA	8389/2003 Bar Council of	09/08/2003	1.Residence VILL & PO. NIGOHAN, DIST. LUCKNOW -227309	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGDISH PRASAD SHARMA NIGOHAN BAZAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936641851	
1631. B/M0280 [Amount: 0 deposited] MANOJ KUMAR SHUKLA	6477/2008 Bar Council of	15/11/2008	1.Residence B A I JUGAULI GOMTI NAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed. 2)Mismatch in enrollment no.
SHRI RAJENDRA PRASAD SHUKLA	UP		2.Office 3.Chamber in High Court 9/572 INDRANAGAR LKO	2.Office 3.Mobile 9452216527	
1632. B/M0283 [Amount: 0 deposited] MANOJ KUMAR SHUKLA	7062/2002 Bar Council of	14/09/2002	1.Residence 116/464 RANA PRATAP NAGAR RAJEEV PURAM KANPUR	1.Residence	manojadvocate171@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LAXMI SHANKER SHUKLA CH. NO. 39 LAWERES BUILDING HIGH COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838677770	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 273

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1633. B/M0286 [Amount: 0 deposited] MANOJ KUMAR SINGH	5312/2005 Bar Council of	25/09/2005	1.Residence 2/580 VINAY KHAND,GOMTI NAGAR LKO.	1.Residence	1)Local Address proof is not enclosed.
SRI HARIKESH BAHADUR SINGH 2/580 VINAY KHAND,GOMTI NAGAR LKO.	UP		2.Office	2.Office 9335210373 3.Mobile 9452400621	
1634. B/M0291 [Amount: 0 deposited] MANOJ KUMAR SINGH	10523/2002 Bar Council of	16/11/2002	1.Residence VILLAGE AND POST,PALIYA DISTT-SULTANPUR 228141	1.Residence 05362288059	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI MATA PRASAD SINGH	UP		2.Office 3.Chamber in High Court 1 AVADH BAR ASSOCIATION	2.Office 3.Mobile 9454856810	
1635. B/M0292 [Amount: 0 deposited] MANOJ KUMAR SINGH	3046/2000 Bar Council of	03/03/2000	1.Residence 4/226, VIRAT KHAND, GOMTI NAGAR, LUCKNOW	1.Residence 7275847911	09manav@gmail.com 1)Local Address proof is not enclosed.
PRITHVI PAL SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450216155	
1636. B/M0297 [Amount: 0 deposited] MANOJ KUMAR SINGH	6008/2010 Bar Council of	23/05/2010	1.Residence 248/203/A,CHEDIPURWA(NEAR GURUMANAK SCHOOL)P.O. DUKHARNAT,	1.Residence 9919204629	mk,singhl@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA PRAKASH SINGH GONDA,AWADH BAR MEETING HALL	UP		2.Office	2.Office 9919204629 3.Mobile 9919024629	
1637. B/M0298 [Amount: 0 deposited] MANOJ KUMAR SINGH	18461/2010 Bar Council of	25/12/2010	1.Residence 624-V-149 VIJAIPUR NAYAGAON GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAGHURAJ SINGH 256,257,258 PRIME PLAZA MUNSHI PULIA INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839567118	
1638. B/M0299 [Amount: 0 deposited] MANOJ KUMAR SINGH GOEL	10061/2011 Bar Council of	31/12/2011	1.Residence H.NO. 147/RAMPUR DUBAYA TIWARI KA PURA PO. BASWALI SULTANPUR	1.Residence	actuallyimmanoj@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. BALJOR RAM	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER 3RD FLOOR, CHAMBER NO. 49 HIGH COURT LKO	2.Office 3.Mobile 9026469599	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 274

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1639. B/M0302 [Amount: 0 deposited] MANOJ KUMAR SRIVASTAVA LATE B.P. SRIVASTAVA	14176/1999 Bar Council of UP	24/07/1999	1.Residence H.NO. E1/85 MOTIGHEEL COLONY AISHBAGH LUCKNOW 226004 2.Office	1.Residence 2.Office 3.Mobile 9450644377)SEAL & SIGNATURE NOT FOUND ON P.O.P.&DATE OF
1640. B/M0303 [Amount: 600 deposited] MANOJ KUMAR SRIVASTAVA LATE VISHWA NATH PRASAD SRIVASTAVA AS ABOVE	4894/2001 Bar Council of UP	20/05/2001	1.Residence A/11 DEEN DAYAL PURAM TAKROHI INDIRA NAGAR LKO 2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9935192627	1)Mismatch in enrollment date.
1641. B/M0310 [Amount: 0 deposited] MANOJ KUMAR TIWARI LATE DRUV DEV DO	6971/1992 Bar Council of UP	05/11/1992	1.Residence B-157 SECTOR A MAHANAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9956671418	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in enrollment no.
1642. B/M0313 [Amount: 0 deposited] MANOJ KUMAR VERMA SHANKAR LAL VERMA SAME	1886/2003 Bar Council of UP	05/02/2003	1.Residence H.N.1/362SECT J JANKIPURAM LKO 2.Office	1.Residence 2.Office 3.Mobile 9415750672	1)Applicants name is not mentioned in the address proof enclosed.
1643. B/M0314 [Amount: 0 deposited] MANOJ KUMAR VERMA SRI VIDYA SAGAR VERMA EXT.ROOM NO.1 OUDH BAR ASSOCIATION,HIGH COURT,LKO BENCH	10598/2003 Bar Council of UP	18/10/2003	1.Residence 551-KA /730/1 MADHUBAN NAGAR,SUKHLAL MARG,ALAMBAGH LKO 2.Office	1.Residence 2.Office 3.Mobile 94510202554	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
1644. B/M0315 [Amount: 0 deposited] MANOJ KUMAR YADAV SHRI C.L. YADAV	6760/2001 Bar Council of UP	24/07/2001	1.Residence H.NO.512/197 6TH LANE NISHAT GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09335766714	1)Mismatch in enrollment date.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 275

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1645. B/M0317 [Amount: 0 deposited] MANOJ KUMAR YADAV	10343/2002 Bar Council of	16/11/2002	1.Residence VIBHUTI NAGAR,BILGARH CHUNGI(HARDOI)	1.Residence 9450631023	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
SRI LAXMI NARAIN YADAV 568K/58/1 KRISHNA PALI ALAMBAGH,LKO	UP		2.Office	2.Office 3.Mobile	
1646. B/M0318 [Amount: 0 deposited] MANOJ KUMAR YADAV	7886/2007 Bar Council of	05/12/2007	1.Residence 1/279 CHIKBAND II SHARDANAGAR LKO	1.Residence 9936283211	1)Proof of Practice is not enclosed.
RAM NATH YADAV	UP		2.Office	2.Office 3.Mobile	
1647. B/M0320 [Amount: 0 deposited] MANOJ SHUKLA	791/2003 Bar Council of	11/01/2003	1.Residence SHUKLA KUNJ C-2003 RAJA JI PURAM LUCKNOW	1.Residence 09235774214	manojshukla2006@yahoo.co.in 1)Proof of Practice is not enclosed.
SHRI SHYAM SUNDAR SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415010175	
1648. B/M0323 [Amount: 0 deposited] MANOJ UMAR YADAV	4690/2011 Bar Council of	07/09/2011	1.Residence SANT KHEDA KAKORI LUCKNOW	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MANOHAR LAL DO	UP		2.Office	2.Office 3.Mobile 9452333026	
1649. B/M0325 [Amount: 600 deposited] MANU DIXIT VIRENDRA KUMAR DIXIT K BLOCK FLAT NO. 602 SILVER LINE APARTMENT FAIZABAD RD LKO	4982/2001 Bar Council of UP	20/05/2001	1.Residence 2/84 VIPUL KHAND, GOMTI NAGAR LUCKNOW 226010 2.Office 3.Chamber in High Court CHAMBER NO. 87 C S C BUILDING HIGH COURT LUCKNOW	1.Residence 05222301001 2.Office 3.Mobile 09415063033	manudixitadvocate@gmail.com)PHOTOGRAPH NOT AFFIXED ON MAIN FORM.
1650. B/M0328 [Amount: 0 deposited] MANUJI UPADHYAY	9138/2002 Bar Council of	19/10/2002	1.Residence C/O DEVENDRA KUMAR MS-73 SECTOR-D ALIGANJ LUCKNOW	1.Residence	manujiupadhyay@gmail.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
J.P. UPADHYAY	UP		2.Office 3.Chamber in High Court OLD OUDH BAR LIBRARY HALL	2.Office 3.Mobile 9454515655	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 276

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1651. B/M0332 [Amount: 0 deposited] NARENDRA BAHADUR SINGH	3091/2003 Bar Council of	09/03/2003	1.Residence VILL. KARMA TAHSIL BANSI DISTT. SIDDHARTH NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI SATYA DEO SINGH 11 INDRA PURI COLONY SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838401857	
1652. B/M0333 [Amount: 0 deposited] MARUT KUMAR SHARMA	5762/2006 Bar Council of	11/11/2006	1.Residence H.NO.9 RAHIMABAD P.S. SAROJNI NAGAR 226008	1.Residence 9451643406	1)Proof of Practice is not enclosed.
SRI PREM SAGAR SHARMA DO	UP		2.Office 3.Chamber in High Court	2.Office 9616202035 3.Mobile	
1653. B/M0335 [Amount: 0 deposited] MASARRAT ALI KHAN	982/1998 Bar Council of	15/03/1998	1.Residence VILL. BARGADI, BAKSHI KA TALAB, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MOHSIN ALI KHAN ASTI ROAD, BAKSHI KA TALAB, LUCKNOW.	UP		2.Office	2.Office 3.Mobile 9415515763	
1654. B/M0339 [Amount: 0 deposited] MASROOR ALI KHAN	1405/1990 Bar Council of	29/03/1990	1.Residence MOHALLA MOUNLAGANJ SHAHABAD HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI MASHOOQ ALI KHAN RAM NAGAR CA[UEEL ROAD BELAGANJ CHAGI LUCKNOW	UP		2.Office	2.Office 3.Mobile 09936780117	
1655. B/M0342 [Amount: 0 deposited] MATA PRASAD PANDEY	1967/1985 Bar Council of	23/05/1985	1.Residence 276/5 SEC'J' RAIL NAGAR ROAD ASHIANA COLONY LUCKNOW	1.Residence 05224074530	1)Proof of Practice is not enclosed.
SRI J.P. PANDEY	UP		2.Office	2.Office 3.Mobile 09415549941	
1656. B/M0346 [Amount: 0 deposited] MATHURA PRASAD SINGH	3249/2009 Bar Council of	08/06/2009	1.Residence 2436/2 MAINPUR VIVAK NAGAR SULTANPUR U.P.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BHAWANI PRASAD SINGH 5 VALNIKI MARG HINRATHA RESIDANLY LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.1 A.V. BAR A.S.S. H.C. LUCKNOW	2.Office 3.Mobile 09415091921	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 277

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1657. B/M0348 [Amount: 0 deposited] MAYA BHATT	7003/1992 Bar Council of	14/11/1992	1.Residence A-655 INDIRA NAGAR (HIG),LKO	1.Residence 9335933677	highcourt.mb59@gmail.com 1)Mismatch in enrollment no. 2)Proof of Practice is not enclosed.
MR.L.C.BHATT Y	UP		2.Office 3.Chamber in High Court CH.NO.29(3RD FLOOR)NEW BUILDING	2.Office 9455818181 3.Mobile 9415026195	
1658. B/M0349 [Amount: 0 deposited] MAYA RAM YADAV	9/2008 Bar Council of	18/01/2008	1.Residence 592K/350 SUBHANI KHERA TELIBAGH LKO.	1.Residence 9473521889	1)Proof of Practice is not enclosed.
SRI RAM DEO	UP		2.Office	2.Office 3.Mobile	
1659. B/M0352 [Amount: 0 deposited] MAYANK BABU MISHRA	17151/2010 Bar Council of	12/11/2010	1.Residence S ALAMBAG LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI CHHOTELAL MISHRA	UP		2.Office	2.Office 3.Mobile 09455136005	
1660. B/M0353 [Amount: 0 deposited] MAYANK KUMAR SRIVASTAVA	6166/1999 Bar Council of	05/05/1999	1.Residence 5/176 VIRAM KHAND GOMTI NAGAR LUCKNOW 10	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI K N SRIVASTAVA --- DO ---	UP		2.Office	2.Office 3.Mobile 9415086941	
1661. B/M0357 [Amount: 0 deposited] MAYANK SINHA GIRISH CHANDRA SINHA	10655/2010 Bar Council of UP	24/07/2010	1.Residence 600A/3 RIVER VIEW APARTMENT HAIDARABAD COLONY LUCKNOW 2.Office	1.Residence 2.Office 05222781514 3.Mobile 09838851007	mayank_lko_20@yahoo.com)BAR COUNCIL CERTIFICATE IS OF DELHI.
1662. B/M0361 [Amount: 0 deposited] MAZHER ABBAS	4079/2011 Bar Council of	25/08/2011	1.Residence E.S.-1/605,SECTOR-A SITAPUR ROAD SCHEME ALIGANJ LUCKNOW 2.Office 3.Chamber in High Court MEETING HALL AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	1.Residence DO 2.Office 9793732209 3.Mobile 9793732209	1)Local Address proof is not enclosed.
LATE ALI AKHTAR AS ABOVE	UP				

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 278

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1663. B/M0362 [Amount: 0 deposited] MD.ABBID AHAMAD SHAH	10204/2003 Bar Council of	18/10/2003	1.Residence STAFF QUATAOR .C.H.C KAKORI,LKO	1.Residence	mdaashah@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MD.ABRAR AHAMAD SHAH	UP		2.Office	2.Office 3.Mobile 9336884017	
1664. B/M0367 [Amount: 0 deposited] MEENA SHUKLA	16342/2010 Bar Council of	10/10/2010	1.Residence NAYA HANSH NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUNIL SHUKLA	UP		2.Office	2.Office 3.Mobile 09125440105	
1665. B/M0369 [Amount: 0 deposited] MEENA VARMA	5720/2008 Bar Council of	05/11/2008	1.Residence 310 C.S. NAGAR COLONY PO. AURAW, LUCKNOW	1.Residence	meenaverma991@gmail.com 1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJ KUMAR VARMA	UP		2.Office 3.Chamber in High Court NO. 56 C/O RAM KUMAR MISRA (SENIOR)	2.Office 3.Mobile 8890488178	
1666. B/M0370 [Amount: 0 deposited] MEENA VERMA	646/1998 Bar Council of	23/02/1998	1.Residence L-VI/28 SECTOR N ALIGANJ LUCKNOW	1.Residence	mvmeenaverma1972@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SHIV KUMAR SRIVASTAVA NEW LADIES CHAMBER OUDH BAR ASSOCIATION	UP		2.Office	2.Office 3.Mobile 9305258465	
1667. B/M0372 [Amount: 0 deposited] MEERA TRIPATHI	126/1999 Bar Council of	09/01/1999	1.Residence 10/8-DALI BAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
HARIHAR PRASAD PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 09453460360	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 279

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1668. B/M0378 [Amount: 0 deposited] MEVA LAL YADAV	5659/2008 Bar Council of	05/09/2008	1.Residence GRAM POST AJMERI BADSHAHPUR TAHSIL TANDA DISTT.AMBEDKARNAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)DATE OF ISSUANCE OF CERTIFICATE IS NOT MATCHI
SRI BABU RAM 11/606 INDIRA NAGAR (GAYATI MARKET) LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 73	2.Office 3.Mobile 9451014922	
1669. B/M0380 [Amount: 0 deposited] MHD. JABIR	4484/2000 Bar Council of	03/03/2000	1.Residence VILL. BELHARA MOHAMMAD KHALA BARABANKI	1.Residence 9451074379	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PUTTU OUDH BAR H.C. LKO.	UP		2.Office	2.Office 3.Mobile	
1670. B/M0382 [Amount: 0 deposited] MIHIR SINGH	959/2010 Bar Council of	22/01/2010	1.Residence 1/13 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
NAGENDRA SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOSIATION LUCKNOW	2.Office 3.Mobile 09453033243	
1671. B/M0384 [Amount: 0 deposited] MILIND KUMAR DWIVEDI	1699/1984 Bar Council of	22/04/1984	1.Residence MALTI KUNJ SOUTH JAHANABAD RAEBARELI 226001	1.Residence 9415524132	dwivedi milind@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
LATE SRI JAGAT BHAL DWIVEDI DO	UP		2.Office 3.Chamber in High Court H.NO.6C/313 VRINDAVAN YOJNA TELI BAGH LUCKNOW GOPESH KUNJ	2.Office 05352211415 3.Mobile	
1672. B/M0388 [Amount: 0 deposited] MIRZA TAUSEEF BEG	710/2003 Bar Council of	11/01/2003	1.Residence SHIA HOSTEL ROOM NO. 6 KHADRA LUCKNOW	1.Residence 9415777316	1)Proof of Practice is not enclosed.
MIRZA NAEEM BEG 353 MOTI NAGAR AISHBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335666388	
1673. B/M0394 [Amount: 0 deposited] MITHILA SHANKER AWATHI	780/1999 Bar Council of	20/02/1999	1.Residence 315/34 BAGH MAHA NAGAR CHOWK LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE N.P. AWASTHI	UP		2.Office	2.Office 9839829460 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 280

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1674. B/M0395 [Amount: 0 deposited] MITHILESH KUMAR	9223/2010 Bar Council of	16/07/2010	1.Residence KUNDRI RAKABGANJ SHITLA PRASAD ROAD P.O. RAJENDRA NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM CHANDRA	UP		2.Office 3.Chamber in High Court ROOM NO.4 AWADH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09792151796	
1675. B/M0400 [Amount: 0 deposited] MITHLESH KUMARI	8648/2011 Bar Council of	13/12/2011	1.Residence VILL. & POST TILOI C.S.M. NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DAYA RAM	UP		2.Office	2.Office 3.Mobile 09889394581	
1676. B/M0401 [Amount: 0 deposited] MITHLESH KUMARI	12588/1999 Bar Council of	02/07/1999	1.Residence 538 K/533 TRIVENI NAGAR II SITAPUR ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment no. 2)Mismatch in enrollment date.
LATE KRISHAN KANT AWASTHI	UP		2.Office	2.Office 3.Mobile 9795993741	
1677. B/M0403 [Amount: 0 deposited] MITRA PAL SINGH TOMAR	5722/2008 Bar Council of	05/11/2008	1.Residence 204 WEST DIXITANA P.O. GOLAGOKRAN NATH DISTT.LAKHIMPUR KHERI	1.Residence 09807973264	mpstomer26@gmail.com 1)Proof of Practice is not enclosed.
RAM PAL SINGH TOMAR C-72 NIRALA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09336784066	
1678. B/M0404 [Amount: 0 deposited] MOAMBAR HUSAIN	6745/1992 Bar Council of	18/10/1992	1.Residence 544GA/609 ALMASBAG BARAURA NEAR AJIT GAS GODAM LUCKNOW	1.Residence 9454194113	1)Proof of Practice is not enclosed.
LATE MO.AKHTAR	UP		2.Office 3.Chamber in High Court DIWANI KACHEHARI BAHUKHANDI CHAMBER NO. 7	2.Office 3.Mobile	
1679. B/M0406 [Amount: 0 deposited] MOHAMMA AMJAD	3523/1994 Bar Council of	31/07/1994	1.Residence H.NO.63 USMAN ENCLAVE,ARMY COLONY,SECTOR-0,ALIGANJ,LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MOHAMMAD IBRAHIM	UP		2.Office 3.Chamber in High Court HALL OUDH BAR ASSOCIATION, HIGH COURT, LUCKNOW	2.Office 3.Mobile 9450816110	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 281

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1680. B/M0408 [Amount: 0 deposited] MOHAMMAD ABBAS ZAIDI	9012/2009 Bar Council of	12/12/2009	1.Residence BIBIPUR MAHMOODABAD SITAPUR	1.Residence 09125558998	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAFAT JAMEEL	UP		2.Office	2.Office 08004825374 3.Mobile 09125670025	
1681. B/M0412 [Amount: 0 deposited] MOHAMMAD AHMAD	303/2001 Bar Council of	10/02/2001	1.Residence VILLAGE AND POST MAHMOODABAD BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MOHD. IMTIYAZ ALI AHMAD MANZIL ABDUL AZIZ ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935870578	
1682. B/M0417 [Amount: 0 deposited] MOHAMMAD ALEEM ALI	13587/2010 Bar Council of	04/09/2010	1.Residence 538KHA/N-5/1 ALINAGER KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MOHAMMAD KAZIM ALI AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO-1 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 08090579030	
1683. B/M0422 [Amount: 0 deposited] MOHAMMAD ARIF JAFRI	2310/2006 Bar Council of	11/05/2006	1.Residence MOHALLA SAHUKARA, ACROSS RAILWAY LINE NEAR EIDGAH, PILIBHIT	1.Residence	advocatem.a.jafri@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHAMMAD HANEEF JAFRI DHANNEY KHAN MASJID, NEAR DALIGANJ RAILWAY STATION LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839900013	
1684. B/M0424 [Amount: 0 deposited] MOHAMMAD ARIF KHAN	1148/1976 Bar Council of	20/03/1976	1.Residence 195/39/4 JAGAT NARAIN ROAD, GOLAGANJ, LUCKNOW	1.Residence 05222623262	1)Proof of Practice is not enclosed.
LATE DOST MOHD KHAN AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.-1	2.Office 05222616579 3.Mobile 9415107421	
1685. B/M0425 [Amount: 0 deposited] MOHAMMAD ASAD RAFI	2258/2004 Bar Council of	16/05/2004	1.Residence HNO 655A/3 ADIL NAGAR KURSI ROAD NEAR I E M LUCKNOW	1.Residence	asad_lucknow@yahoo.com 1)Proper address proof is not enclosed as per the norms.)DATE OF ENROLLMENT NOT MENTIONED IN MAIN FORM
MOHD. MUSTAFIZUL HAQUE	UP		2.Office	2.Office 05224024193 3.Mobile 09839851112	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 282

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1686. B/M0428 [Amount: 0 deposited] MOHAMMAD ASLAM LATE RAIS AHMAD	4647/2011 Bar Council of UP	07/09/2011	1.Residence H.NO. 535 KA/1 INDIRA NAGARI, ALIGANJ, SEC-C LUCKNOW 2.Office 3.Chamber in High Court CIVIL COURT COMPOUND NEAR LESA GATE INFRONT OF IIND ASHOKTRE	1.Residence 2.Office 3.Mobile 9559392787	1)Proof of Practice is not enclosed.
1687. B/M0432 [Amount: 0 deposited] MOHAMMAD ATIF MUSHTAQ AHMAD ADVOCATE CHAMBER BEHIND KHAN ALI KHAN MASJID HUSSAINGANJ LKO	3436/2001 Bar Council of UP	12/04/2001	1.Residence MM-6 SECTOR-D1 L.D.A. COLONY KANPUR ROAD LUCKNOW 2.Office	1.Residence 05223261055 2.Office 9198585786 3.Mobile 9335398198	atif_incometax@yahoo.com 1)Proof of Practice is not enclosed.
1688. B/M0433 [Amount: 0 deposited] MOHAMMAD AYUB RASHID ALI 486/111 DALIGANJ LUCKNOW CIVIL COURT LUCKNOW	4953/2000 Bar Council of UP	20/03/2000	1.Residence 486/148 COLLECTORGANJ DALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9336424191	1)Mismatch in enrollment date.)DATE IS NOT LEGIBLE IN THE BAR COUNCIL CERTIF
1689. B/M0437 [Amount: 600 deposited] MOHAMMAD BABAR KHAN MR.MOHAMMAD SHAKEEL KHAN AS ABOVE	5699/2007 Bar Council of UP	10/09/2007	1.Residence 501/184-B ,UMRAO BAHADUR ROAD,HASANGANJ PAR,DALIGANJ,LKO 2.Office 3.Chamber in High Court 41 LAWYERS CHAMBER,CSC BUILDING	1.Residence 2.Office 3.Mobile 9415175747	mbabar.adv@gmail.com 1)Proper address proof is not enclosed as per the norms.
1690. B/M0439 [Amount: 0 deposited] MOHAMMAD EHSAN SIDDIQUI MOHAMMAD EHETRAM SIDDIQUI	14843/1999 Bar Council of UP	14/07/1999	1.Residence VILL.UJARIYION POST GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09918111941	1)Mismatch in enrollment date.)ADDRESS PROOF IS NOT LEGIBLE.
1691. B/M0443 [Amount: 0 deposited] MOHAMMAD HAROON LATE ABDUL WAHID AS ABOVE	2348/1994 Bar Council of UP	05/06/1994	1.Residence 64 SHADAB COLONY MAHANAGAR LUCKNOW-226006 2.Office	1.Residence 2.Office 3.Mobile 09839316780	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 283

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1692. B/M0445 [Amount: 0 deposited] MOHAMMAD HASNAT RAIS AHMAD KHAN	6528/2008 Bar Council of UP	14/11/2008	1.Residence 290/43/12 PANDEY KA TALAB AISHBAGH LUCKNOW 2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 40	1.Residence 2.Office 9044217274 3.Mobile	1)Mismatch in enrollment date. 2)LEGIBLE ADDRESS PROOF NOT FILED.
1693. B/M0449 [Amount: 600 deposited] MOHAMMAD IMRAN MOHAMMAD SALEEM ABOVE NOTED	5151/2009 Bar Council of UP	13/09/2009	1.Residence 567/26 ANAND NAGAR JAIL ROAD,LKO 2.Office	1.Residence 2.Office 3.Mobile 9305408184	imran9305@yahoo.com 1)Proper address proof is not enclosed as per the norms.
1694. B/M0450 [Amount: 0 deposited] MOHAMMAD IQBAL SIDDIQUI LATE ABDUL SAEED DO	6825/2001 Bar Council of UP	24/07/2001	1.Residence 417/827 NIWAZGANJ-2 THAKURGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335311219	1)Proof of Practice is not enclosed.
1695. B/M0459 [Amount: 0 deposited] MOHAMMAD MASOOD KHAN LATE IMAM ALI 162, INDIRA MARKET,OPP. MAHILA COLLEGE, AMINABAD, LUCKNOW	3469/1992 Bar Council of UP	17/05/1992	1.Residence 68/382A,CHHITWAPUR PAJAWA, LAL KUAN, LUCKNOW 2.Office	1.Residence 05222636357 2.Office 3.Mobile 9450656447)INCOMPLETE DOCUMENTATION
1696. B/M0464 [Amount: 600 deposited] MOHAMMAD NASEERULLAH LATE MOHAMMAD RAFIULLAH 162 INDIRA MARKET AMINABAD LUCKNOW	1240/1968 Bar Council of UP	17/09/1968	1.Residence GANGA PRASAD ROAD WAZIRGANJ LUCKNOW 2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 31	1.Residence 2.Office 3.Mobile 9450627450	1)Mismatch in enrollment no.
1697. B/M0465 [Amount: 0 deposited] MOHAMMAD NASIR LATE ABDUL KAREEM	4679/2008 Bar Council of UP	31/08/2008	1.Residence HONO.SS-1/443,SEC-A SITAPUR ROAD SCHEME,NEAR MAHADEV ALGANJ 2.Office	1.Residence 9984025772 2.Office 9839807859 3.Mobile 9839807859	1)Proper address proof is not enclosed as per the norms.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 284

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1698. B/M0469 [Amount: 0 deposited] MOHAMMAD RIJWAN KHAN	4676/2008 Bar Council of	31/08/2008	1.Residence VILL.SITHANLI MUSAFIRKHANA SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI UMAR MOHAMMAD	UP		2.Office	2.Office 3.Mobile 09415622587	
1699. B/M0470 [Amount: 0 deposited] MOHAMMAD RIYZ	5368/1992 Bar Council of	08/08/1992	1.Residence 28 BAROAD KHANA GOLAGANJ LUCKNOW	1.Residence 09415789379	1)Mismatch in enrollment no.
SHRI MOHD ISLAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 07800911679	
1700. B/M0471 [Amount: 600 deposited] MOHAMMAD SAEED	3566/1983 Bar Council of	09/07/1983	1.Residence 298/69 GALI MATA OLD NAKHAS CHOWK LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE MOHAMMAD RASHEED DO	UP		2.Office	2.Office 3.Mobile 9415541340	
1701. B/M0475 [Amount: 0 deposited] MOHAMMAD SAQIB KHAN	1485/2006 Bar Council of	11/05/2006	1.Residence H.NO.-E III/929, SECTOR I,ALIGANJ, LUCKNOW	1.Residence	mskhan07@yahoo.com 1)Proof of Practice is not enclosed.
MOHAMMAD ASLAM KHAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415081279	
1702. B/M0476 [Amount: 0 deposited] MOHAMMAD SAQIB SIDDIQUI	173/2008 Bar Council of	29/03/2008	1.Residence PLOT NO. 16, RAM NAGAR BALAGANJ, NEAR NEELKANTH HOSPITAL LKO	1.Residence	saqib20dec@gmail.com 1)Proof of Practice is not enclosed.
MOHAMMAD MUBEEN SIDDIQUI PLOT NO. 16, RAMNAGAR BALAGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 57 IV FLOOR C.S.C. BUILDING HIGH COURT LUCKNOW	2.Office 3.Mobile 9935324430	
1703. B/M0477 [Amount: 600 deposited] MOHAMMAD SAYEED	998/1982 Bar Council of	14/02/1982	1.Residence 10-A CAPPER ROAD ASAD BUILDING LALBAGH LUCKNOW	1.Residence 9450334444	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE ABDULLAH FLAT NO. 104 SADIQ ENCLAVE 9 RIVER BANK COLONY LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 99	2.Office 3.Mobile 9415579722	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 285

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1704. B/M0478 [Amount: 0 deposited] MOHAMMAD SHABBIR RAZVI	7627/1994 Bar Council of	21/12/1994	1.Residence 162/93 ASTABAL CHARBAGH MOLVIGANJ LUCKNOW	1.Residence 09415546423	1)Mismatch in enrollment date.
ABDUL JABBAR RAZVI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09305136556	
1705. B/M0481 [Amount: 0 deposited] MOHAMMAD SHAHEEM	5411/2000 Bar Council of	28/04/2000	1.Residence HNO. 264/111 INFRONT OF NEW MASJID BILLOCHPURA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SYED TAYYAB ALI	UP		2.Office	2.Office 3.Mobile 09451308240	
1706. B/M0482 [Amount: 0 deposited] MOHAMMAD SHAKEEL	6167/2007 Bar Council of	27/10/2007	1.Residence 43B-1 ARGARAH HUSSAINGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MOHAMMAD NASEEM	UP		2.Office	2.Office 3.Mobile 9451088247	
1707. B/M0486 [Amount: 0 deposited] MOHAMMAD SHAMIM	2248/1993 Bar Council of	25/04/1993	1.Residence MOHALLA -SOFIYANA,RUDAULI,DISTT-FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SAFI ULLAH H.N.475/88,MOHALLA.QADAM RASOOL KHADRA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9336213001	
1708. B/M0496 [Amount: 0 deposited] MOHAMMAD UMAR	12487/2003 Bar Council of	21/12/2003	1.Residence 478/187, BAGH SHAHJI DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
NIYAZ AHMAD SAME	UP		2.Office	2.Office 3.Mobile 9415584301	
1709. B/M0498 [Amount: 0 deposited] MOHAMMAD YOUSUF	3278/1996 Bar Council of	31/03/1996	1.Residence MD-1/389 A LDA COLONY KANPUR ROAD LUCKNOW 226012	1.Residence	advyousuf@yahoo.com 1)Proper address proof is not enclosed as per the norms.
LATE PEER GHULAM 17/9 WINDSOR PLACE LUCKNOW 226001	UP		2.Office	2.Office 05222239222 3.Mobile 09335222149	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 286

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1710. B/M0500 [Amount: 0 deposited] MOHAMMED ABBAS	1191/1982 Bar Council of	24/02/1982	1.Residence 266-K MOUZZAM NAGAR SAADATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MOHAMMED ILYAS DO	UP		2.Office	2.Office 3.Mobile 9956481773	
1711. B/M0505 [Amount: 0 deposited] MOHAMMED ATAULLAH SIDDIQUI	5022/1983 Bar Council of	06/09/1983	1.Residence 10 TAJ PRPERTY ROSHNABAD COLONY HARDOI ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE MOHAMMED SADULLAH SIDDIQUI	UP		2.Office	2.Office 3.Mobile 09235113108	
1712. B/M0508 [Amount: 0 deposited] MOHAMMED UBAID	14799/1999 Bar Council of	27/05/1999	1.Residence 433/397/123 DILKASH CITY BALAGANJ LUCKNOW	1.Residence 9415004257	mubaidadv@gmail.com 1)Mismatch in enrollment date.
RASHEEDUL ZAFAR	UP		2.Office	2.Office 3.Mobile 9307450251	
1713. B/M0512 [Amount: 0 deposited] HARI MOHAN CHATURVEDI	1240/1998 Bar Council of	01/04/1998	1.Residence 631/37 AJAI NAGAR ISMAIL GANJ INDIRA NAGAR LKO.226016	1.Residence 9450366739	1)Local Address proof is not enclosed.
SRI RAM NATH CHATURVEDI AS ABOVE	UP		2.Office	2.Office 9935182387 3.Mobile	
1714. B/M0514 [Amount: 0 deposited] MOHAN LAL BHARTI	2397/1987 Bar Council of	17/05/1987	1.Residence VILL-SEMERA PS-MADEYAN SITAPUR ROAD LUCKNOW	1.Residence 0897558663	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SHRI RUPAN LAL SHRI NAGAR COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450095272	
1715. B/M0517 [Amount: 0 deposited] MOHAN SINGH	5348/2008 Bar Council of	05/11/2008	1.Residence 4/169 VIPUL KHAND 4 GOMTINAGAR LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE PREM SINGH	UP		2.Office	2.Office 3.Mobile 8808603179	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 287

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1716. B/M0518 [Amount: 0 deposited] MOHAN SINGH	10406/2001 Bar Council of	28/11/2001	1.Residence E/73 SHIVANI VIHAR, VIKASNAGAR, KALYANPUR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL IS NOT SELF ATTEST
KUSHAL SINGH BISHT	UP		2.Office	2.Office 3.Mobile 9415473928	
1717. B/M0526 [Amount: 0 deposited] MOHD IKRAM KHAN	9016/2000 Bar Council of	13/07/2000	1.Residence VILL. AHMAD PUR KHERA ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHD UMAR KHAN	UP		2.Office	2.Office 3.Mobile 9450190554	
1718. B/M0529 [Amount: 0 deposited] MOHD JAVED	16557/2010 Bar Council of	24/10/2010	1.Residence 283 KHA HATHEEPUR UTTARI LAKHIMPUR KHERI	1.Residence	mjkhan_advocate@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHD UMAR	UP		2.Office	2.Office 3.Mobile 9415232577	
1719. B/M0532 [Amount: 0 deposited] MOHD MAZAHARUL HAQUE	1366/1980 Bar Council of	04/08/1980	1.Residence VILL PIYAREY PUR POST HARCHAND PUR RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
WARIS ALI 51 BAISI KI MASJID LKO	UP		2.Office 3.Chamber in High Court	2.Office 9415953787 3.Mobile	
1720. B/M0533 [Amount: 0 deposited] MOHD MIYAN RIZVI	6705/1999 Bar Council of	25/10/1998	1.Residence 48 GULMOHAR COLONY AISHBAGH BHADDEWAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SYED MUSTAFA HUSAIN DO	UP		2.Office	2.Office 3.Mobile 9335091933	
1721. B/M0535 [Amount: 0 deposited] MOHD MUDASSIR	4958/2009 Bar Council of	13/09/2009	1.Residence 67,JAWAHAR NAGAR,UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MOHD.ALIM SAME	UP		2.Office	2.Office 3.Mobile 9305260796	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 288

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1722. B/M0538 [Amount: 0 deposited] MOHD SALEEM KHAN	999/2010 Bar Council of	24/01/2010	1.Residence R/O-141, AKORHA, P.S. PISAWAN, SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AFSAR KHAN C/O M. KAMAL KAHN, H, MOHAN MEKIN ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453388510	
1723. B/M0539 [Amount: 0 deposited] MOHD SALIM SIDDIQUI	3412/1988 Bar Council of	10/07/1988	1.Residence 359/120/47 AGHA SAHIB KI BAGH SAADATGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE ABDUL RAUF DO	UP		2.Office	2.Office 3.Mobile 9415136498	
1724. B/M0540 [Amount: 600 deposited] MOHD SARTAJ AHMAD	7842/2004 Bar Council of	24/10/2004	1.Residence 489/149 COLLECTOR GANJ DALIGANJ LUCKNOW	1.Residence 9839274169	sartajadvocate@gmail.com 1)Mismatch in enrollment date.
MOHD HASMULLA	UP		2.Office 3.Chamber in High Court MEETING HALL OUDH BAR ASSOCIATION	2.Office 3.Mobile 7376201516	
1725. B/M0542 [Amount: 0 deposited] MOHD SHADBASH KHAN	8751/2007 Bar Council of	30/12/2007	1.Residence 58/204, BAGH AINA BIBI, HUSSAINGANJ, LUCKNOW	1.Residence	shadbashkhan@gmail.com 1)Proof of Practice is not enclosed.
MOHD MUMTAZ KHAN	UP		2.Office	2.Office 3.Mobile 9919377022	
1726. B/M0545 [Amount: 0 deposited] MOHD UMAIR ANSARI	2956/2011 Bar Council of	24/06/2011	1.Residence C/O H.M.ANIS 538K/590 TRIVENI NAGAR-I SITAPUR ROAD LUCKNOW	1.Residence	umairansari44@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
MOHD ZUBAIR ANSARI JAFAR MANZIL GUWYEN ROAD CROSSING AMINABAD LUCKNOW	UP		2.Office 3.Chamber in High Court 20 CSC BUILDING HIGH COURT LUCKNOW	2.Office 3.Mobile 09335830537	
1727. B/M0551 [Amount: 0 deposited] MOHD ZUBAIR SIDDIQUI	493/1980 Bar Council of	06/03/1980	1.Residence BISMILLAH COLONY, HARDOI ROAD NAYA, ANSHIK MAHIPATMAU	1.Residence 7275326347	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE AKHTER ALI AS ABOVE	UP		2.Office	2.Office 9451903841 3.Mobile 9451903841	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 289

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1728. B/M0553 [Amount: 600 deposited] MOHD. AHSANUSSAMAD FARIDI	765/1985 Bar Council of	18/02/1985	1.Residence H.NO.541/HT/113 MOHALLA HAJJI TOLA NEAR EXON SCHOOL LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE HAJI GHAFOR BUKHSH 176/10 BHAIROJI ROAD NEAR ROCKET LAUNDRY GOLAGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415402761	
1729. B/M0554 [Amount: 0 deposited] MOHD. AIJAZ LATE MOHD ILYAS	1922/1987 Bar Council of UP	19/04/1987	1.Residence H.NO.5 TOP KHANA BAZAR POST DILKUSHA CANTT. LUCKNOW 2.Office	1.Residence 09807952929 2.Office 3.Mobile 09935779364)ADDRESS PROOF ANNEXED WITH THE FORM IS NOT CO
1730. B/M0557 [Amount: 0 deposited] MOHD. AKHTAR ALI LATE SRI KAZIM ALI	2434/1995 Bar Council of UP	11/03/1995	1.Residence B-303 SHAHID APARTMENT GOLA GANJ LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR LIBRARY	1.Residence 05222611021 2.Office 3.Mobile 09151313131	akhtar_uca@rediffmail.com 1)Proof of Practice is not enclosed.
1731. B/M0559 [Amount: 0 deposited] MOHD. ALI LATE MASHOOQ ALI AS ABOVE	1049/1990 Bar Council of UP	05/03/1990	1.Residence 536/1045 SEC-1 NEWMADEYGANJ NEAR CHHOTU PARARIA LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 45 LAWYERS BUILDING	1.Residence 05226538167 2.Office 3.Mobile 9839309171	1)Proper address proof is not enclosed as per the norms.
1732. B/M0561 [Amount: 0 deposited] MOHD. ALI KHAN MOHD. AYUB KHAN	2065/2004 Bar Council of UP	20/03/2004	1.Residence 241/17 BAGH QAZI YAHIYAGANJ LUCKNOW 2.Office	1.Residence 07499552979 2.Office 3.Mobile 09451246365	1)Proof of Practice is not enclosed.
1733. B/M0572 [Amount: 0 deposited] MOHD. GHUFRAN KHAN SRI ALAUDDIN KHAN	4499/2005 Bar Council of UP	09/09/2005	1.Residence 12, SHIA HOSTEL SITAPUR ROAD, KHADRA LUCKNOW 226020 2.Office	1.Residence 2.Office 9305105907 3.Mobile 9450510998	ghufran_21@radiffmail.com 1)Proper address proof is not enclosed as per the norms.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 290

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1734. B/M0574 [Amount: 0 deposited] MOHD. HAMID KHAN	5450/2007 Bar Council of	19/08/2007	1.Residence VILL & POST MAINA NEWARIA BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MASOOD AHMAD KHAN 504/29 TAGORE MARG DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9919191470	
1735. B/M0577 [Amount: 0 deposited] MOHD. ILTIFAT SIDDIQI	2264/1989 Bar Council of	02/04/1989	1.Residence SHAUKAT LODGE, H.NO. 12 G.C. BOSE ROAD, LUCKNOW	1.Residence 8127232192	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MOHD. ISTIAQ SIDDIQI BASEMENT DILAWAR PLAZA, DR. MOTILAL BOSE ROAD,NAYA GAON(EAST)	UP		2.Office 3.Chamber in High Court AVADH BAR LIBRARY HALL -II	2.Office 9919333442 3.Mobile	
1736. B/M0582 [Amount: 0 deposited] MOHD. JAVED	9047/2009 Bar Council of	12/12/2009	1.Residence A-1/70 SEC-L L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	javedsmiles16@gmail.com 1)Proof of Practice is not enclosed.
QUDRAT ULLAH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452188287	
1737. B/M0583 [Amount: 0 deposited] MOHD. KASHIF RAFI	5104/2009 Bar Council of	13/09/2009	1.Residence 655A/3, ADIL NAGAR,KURSI ROAD,P.O.-VIKAS NAGAR, LUCKNOW	1.Residence	advocatekashifgazi@gmail.com 1)Proper address proof is not enclosed as per the norms.
QAZI MUSTAFIZUL HAQUE AS ABOVE	UP		2.Office	2.Office 05224017542 3.Mobile 9044449930	
1738. B/M0584 [Amount: 0 deposited] MOHD. KAUSAR JAH LATE SHRI M.Q. JAH 498/206-12A RAM KRISHNA MARG NR. I.T.COLLEGE FAIZABAD RD.LKO	1259/2001 Bar Council of UP	25/02/2001	1.Residence SHIKOH PALACE 110/122 NAYA GOAN EAST LUCKNOW 2.Office	1.Residence 05224103212 2.Office 05224045288 3.Mobile 09889250425	kausar19@yahoo.com)BAR COUNCIL OF U.P. CERTIFICATE NOT ENCLOSED.
1739. B/M0588 [Amount: 0 deposited] MOHD. MANSOOR	3535/2007 Bar Council of	04/06/2007	1.Residence VILL. KANDAILA POST RANIGANJ BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
MOHD. NAFEES 538/12 MASALCHI TOLA KHADRA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9454191025	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 291

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1740. B/M0591 [Amount: 0 deposited] MOHD. MOEEN KHAN	6852/2007 Bar Council of	27/10/2007	1.Residence VILL & PO. PEHAR, DISTT. BALRAMPUR -04	1.Residence	1)Proof of Practice is not enclosed.
AFAQ MOHD. KHAN 536/2/386 NEW MADEYGANJ, NEAR ANSU PCO LUCKNOW -20	UP		2.Office	2.Office 3.Mobile 9452845809	
1741. B/M0596 [Amount: 600 deposited] MOHD. NAFEES	8266/2003 Bar Council of	09/08/2003	1.Residence 9/46 INDIRA NAGAR LUCKNOW	1.Residence 09415769408	1)Proper address proof is not enclosed as per the norms.
SRI MOHD.IDRIS	UP		2.Office 3.Chamber in High Court CHAMBER NO.49 HIGH COURT LUCKNOW	2.Office 3.Mobile 07607574030	
1742. B/M0598 [Amount: 0 deposited] MOHD. RAFI KHAN	6606/1992 Bar Council of	11/10/1992	1.Residence 551-GA/79-KHA,OLD SARDARN KHERVA ALAMBAGH LUCKNOW	1.Residence 09335241782	rafeekhand@gmail.com 1)Local Address proof is not enclosed.
AZIMUL HAQ KHAN	UP		2.Office 3.Chamber in High Court NEW BLOCK EXT.NO-1 HIGH COURT LUCKNOW	2.Office 3.Mobile 09532038365	
1743. B/M0599 [Amount: 0 deposited] MOHD. RAFIUZZAMAN KHAN (ZAMA)	6527/2004 Bar Council of	11/09/2004	1.Residence 11/409 VIKASNAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
CAPTAIN K.Z. KHAN D-3,LGF ARIF COMIEX SEC-2 VIKASNAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 96 CHAMBER IN THE HIGH COURT	2.Office 3.Mobile 09415180912	
1744. B/M0603 [Amount: 0 deposited] MOHD. SABIR FAROOQUI	1828/1996 Bar Council of	09/03/1996	1.Residence R/O MOH. MAHATUANA POST SANDILA DISTT. HARDOI	1.Residence	msabir0055@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI GULAM QADIR	UP		2.Office 3.Chamber in High Court ROOM NO-3 OUDH BAR HIGH COURT LUCKNOW	2.Office 3.Mobile 09807221810	
1745. B/M0604 [Amount: 0 deposited] MOHD. SABIRALI	3523/1995 Bar Council of	30/04/1995	1.Residence H.NO.513/NEW-2 SHIVDHAM BASTI BIRBAL SAHANI MARG LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ASHIQ ALI AS ABOVE	UP		2.Office	2.Office 3.Mobile 07499415781	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 292

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1746. B/M0607 [Amount: 0 deposited] MOHD. SALEEM KHAN	1776/1990 Bar Council of	02/05/1990	1.Residence 332/107 CHOWK ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHEAR BAHADAR KHAN COLLACTRATE BARAMDA NO. 1	UP		2.Office	2.Office 3.Mobile 9450642143	
1747. B/M0609 [Amount: 0 deposited] MOHD. SHAHID AKHTAR	7306/2000 Bar Council of	25/05/2000	1.Residence H.NO.1180-A MOHALLA NAI BASTI NANPARA DEHATI BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE MOHD. SADIQ UMAR 473/14 ROOPPUR KHADRA SITAPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court 29 LAWER'S CHAMBER IIIRD FLOOR H.C. LUCKNOW	2.Office 3.Mobile 08687842374	
1748. B/M0611 [Amount: 0 deposited] MOHD. SHAHNAWAZ KHAN	4738/2007 Bar Council of	11/08/2007	1.Residence KATRA GOSHAINGANJ FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHD. SAEED ED-119 SEC-Q ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.97 IN HON'BLE COURT CAMPUS	2.Office 3.Mobile 09838515130	
1749. B/M0612 [Amount: 0 deposited] MOHD. SHAHZAD KHAN	5114/2010 Bar Council of	23/04/2010	1.Residence 332/10 7 CHOWK ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MOHD. SALEEM KHAN COLLACTRAT BARAMDA NO. 1	UP		2.Office	2.Office 3.Mobile 9450359790	
1750. B/M0614 [Amount: 600 deposited] MOHAMMED SHAMEEM KHAN	15210/2000 Bar Council of	06/12/2000	1.Residence 476/319 PURANI BANS MANDI KHADRA SITAPUR ROAD LUCKNOW	1.Residence 09838648794	1)Proper address proof is not enclosed as per the norms.
LATE M.M.KHAN H.N.87, SANT KABIR NAGAR, FAIZULLAGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.4, CSC BUILDING	2.Office 3.Mobile	
1751. B/M0616 [Amount: 0 deposited] MOHD. SUHAIL	1199/1985 Bar Council of	25/03/1985	1.Residence 107/12 BAISI KI MASJID LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ZAHEER KHAN SAME	UP		2.Office	2.Office 3.Mobile 09839587095	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 293

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1752. B/M0617 [Amount: 600 deposited] MOHD. TABREZ IQBAL	999/2003 Bar Council of	11/01/2003	1.Residence 502/151 MUKARIM NAGAR DALIGANJ LUCKNOW-226020	1.Residence	1)Proper address proof is not enclosed as per the norms.
MOHD. NASEEM 502/151 MUKARIM NAGAR DALIGANJ LUCKNOW-226020	UP		2.Office	2.Office 3.Mobile 9415192309	
1753. B/M0621 [Amount: 0 deposited] MOHD. WAHID	5722/2006 Bar Council of	11/11/2006	1.Residence NEAR JANTA INTER COLLEGE KACHHAUNA HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHD RAFIK	UP		2.Office	2.Office 3.Mobile 9236138087	
1754. B/M0622 [Amount: 0 deposited] MOHD. WARIS FAROOQUI	1213/1998 Bar Council of	14/03/1998	1.Residence HNO.538 B/3/248 KUMHARANTOLA ROOPPUR KHADRA SITAPUR ROAD LKO	1.Residence	1)Mismatch in enrollment date.
MR. QAZIM ALI FAROOQUI INFOTECH COMPUTER A-4 PEELI KOTHI MAUSAM BAGH LKO	UP		2.Office	2.Office 3.Mobile 9839155815	
1755. B/M0624 [Amount: 0 deposited] MOHD. YASIR ABBASI	603/2007 Bar Council of	07/07/2007	1.Residence 1/121 VIKAS NAGAR LUCKNOW	1.Residence 9559222288	yasirabbasi03@gmail.com 1)Proof of Practice is not enclosed.)CERTIFICATE ENCLOSED IS NOT OF BAR COUNCIL OF
AHSAN JALIL ABBASI DO	UP		2.Office	2.Office 05224060550 3.Mobile 9412501133	
1756. B/M0627 [Amount: 0 deposited] MOHD.AKHLAQ SIDDIQI	1163/1973 Bar Council of	17/11/1973	1.Residence UJARYAON VIJAI KHAND 2/247A,GOMTI NAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI MOHD.ASHFAQ	UP		2.Office	2.Office 3.Mobile 9794597787	
1757. B/M0628 [Amount: 0 deposited] MOHD.ALTAFA MANSOOR	425/1996 Bar Council of	13/09/1997	1.Residence 21,NEW BERRY ROAD LUCKNOW 226001	1.Residence	officealtaf@gmail.com 1)Proof of Practice is not enclosed.
MOHD.KHATEEB MAHMOOD C2/5 RIVER BANK COLONY LUCKNOW 226018	UP		2.Office 3.Chamber in High Court 12 LAWYERS CHAMBER H.C.	2.Office 05222262130 3.Mobile 9335901857	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 294

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1758. B/M0629 [Amount: 0 deposited] MOHD.AMJAD KHAN	944/1993 Bar Council of	14/02/1993	1.Residence RANIGANJ POST RANIGANJ SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI MOHD.AHMAD 49 ,SHADAB COLONY PICNIC SPOT ROAD MAHANAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR EXT.ROOM NO. 1	2.Office 3.Mobile 9936150470	
1759. B/M0630 [Amount: 0 deposited] MOHD.ANSAR HUSAIN LATE ABDUL WAHAB AS ABOVE	6818/2007 Bar Council of UP	27/10/2007	1.Residence H.NO.470/54 MASHALEHI TOLA KHADRA LUCKNOW 2.Office 3.Chamber in High Court H.C. BAR ASSOCIATION H.C.LUCKNOW	1.Residence 2.Office 3.Mobile 9889902375)FORMAT OF PROOF OF PRACTICE IS NOT PROPER & A
1760. B/M0631 [Amount: 0 deposited] MOHD.ARIF	10287/1999 Bar Council of	31/05/1999	1.Residence MOHALLA SHAIKHANA WARD NAI BAJAR NOW WARD CHOUDHARANA TOWERA 2.Office	1.Residence 2.Office	arifadv91@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHD.HASHIM SIDDIQUI SALON ,DISTT-RAEBAREILI NOW DISTTT.CSM NAGAR	UP		3.Chamber in High Court 15 ,LAWYER CHAMBER HIGH COURT LUCKNOW	3.Mobile 9335066760	
1761. B/M0636 [Amount: 0 deposited] MOHD.IZHAR	9083/2004 Bar Council of	28/11/2004	1.Residence 584KA/116 BANGLA BAZAR LUCKNOW KILA MOHAMMADI NAGAR	1.Residence 9307660685	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
M.A.G.SIDDIQUI 118/86 KHA HUSAINGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 9369321039 3.Mobile	
1762. B/M0637 [Amount: 600 deposited] MOHD.MURTAZA KHAN	147/2001 Bar Council of	10/02/2001	1.Residence 512/6/5 8 TH LANE NISHATGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE MOHD.SHABBIR KHAN AS ABOVE	UP		2.Office 3.Chamber in High Court AT MUNSHI ROOM ADJECENT POST OFFICE H.C.BENCH LUCKNOW	2.Office 3.Mobile 9415517339	
1763. B/M0644 [Amount: 0 deposited] MOHD.WAHEED SIDDIQUI	3978/1999 Bar Council of	16/01/1999	1.Residence VILL.POST SADRAUNA,LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR.MENHDI HASAN SAME	UP		2.Office	2.Office 3.Mobile 9335691286	

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High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 295

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1764. B/M0646 [Amount: 200 deposited] MOHD.YASIN	2055/2008 Bar Council of	18/05/2008	1.Residence VILL MARHARA PAKERY P.S TEHSILJALALPUR AMBEDKAR NAGAR	1.Residence 7860170293	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BARKAT ALI	UP		2.Office 3.Chamber in High Court EXT ROOM NO.1 OUDH BAR ASSOCIATION H.C.LUCKNOW	2.Office 9450152164 3.Mobile	
1765. B/M0648 [Amount: 0 deposited] MOHEMMED AMIR NAQVI	2196/1990 Bar Council of	20/05/1990	1.Residence 29/33-A ALISHA NAGAR JANKIPURAM SECTOR I LUCKNOW	1.Residence 05222732157	advamirnaqvi@gmail.com 1)Local Address proof is not enclosed.
MR.S.K.I.NAQVI AS ABOVE	UP		2.Office	2.Office 05224080438 3.Mobile 9454504786	
1766. B/M0649 [Amount: 0 deposited] MOHI UDDIN	1372/1978 Bar Council of	26/04/1978	1.Residence 35 PEERJALIL GOLAGANJ 197 JAGATNARAIN ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI NUR UDDIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 09335925172	
1767. B/M0652 [Amount: 0 deposited] MOHIT BALA	6006/2001 Bar Council of	15/07/2001	1.Residence SEC-11 H.NO.695 INDIRA NAGAR LUCKNOW	1.Residence	mohitbalapandey@sity.com 1)Mismatch in enrollment date.
ATUL BHUSHAN PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 09919730741	
1768. B/M0653 [Amount: 0 deposited] MOHIT JAUHARI	4068/1999 Bar Council of	31/01/1999	1.Residence 38,PREM-A-LOK,AMER NAGAR,LKO-4	1.Residence	manishmohit_manish@yahoo.com 1)Mismatch in enrollment date. 2)Proper address proof is not enclosed as per the norms.
LATE K.L. JAUHARI SAME	UP		2.Office 3.Chamber in High Court ROOM NO.1,AWADH BAR ASSOCIATION	2.Office 3.Mobile 9415138147	
1769. B/M0654 [Amount: 0 deposited] MOHIT KISHOR AWASTHI	8518/2011 Bar Council of	08/12/2011	1.Residence C-6/4310 RAJAJIPURAM LUCKNOW	1.Residence	mohitkishorawasthi@yahoo.com 1)Proof of Practice is not enclosed.
KAUSHAL KISHOR AWASTHI	UP		2.Office	2.Office 3.Mobile 9151331779	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 296

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1770. B/M0662 [Amount: 0 deposited] MOHIT TIWARI	5737/2006 Bar Council of	11/11/2006	1.Residence VILL. BHADAHARA POST RUPAPUR SULTANPUR	1.Residence	shubhash.tiwari@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM UJAGIR TIWARI	UP		2.Office	2.Office 3.Mobile 8423434662	
1771. B/M0663 [Amount: 0 deposited] MOHITA	17493/2010 Bar Council of	02/12/2010	1.Residence C-34 BUTER PALACE COLONY LUCKNOW	1.Residence	moshri@rediffmail.com 1)Proof of Practice is not enclosed.
ANURAG JAUHARI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415093213	
1772. B/M0674 [Amount: 0 deposited] MOOL CHANDRA YADAV	3485/1991 Bar Council of	31/08/1991	1.Residence VILL PADRA PO. PATAUNA, PS. MALI HAZAD DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AYODHYA PRASAD VILL PADRA PO. PATAUNA, PS. MALI HAZAD DISTT. LUCKNOW	UP		2.Office	2.Office 3.Mobile 9793573246	
1773. B/M0675 [Amount: 600 deposited] MOTI CHAND YADAV	860/1983 Bar Council of	02/08/1983	1.Residence R/O H.631/78 SHIVPURICOLONY KAMTA LKO.UP.	1.Residence	1)Mismatch in enrollment date.
SRI RAM DULAREY YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452813941	
1774. B/M0680 [Amount: 0 deposited] MR. GOBRDHAN PRASAD SAHU	4108/1990 Bar Council of	08/09/1990	1.Residence 631/306 AJAYNAGAR KAMTA CHINHAT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MANNU LAL SAHU	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
1775. B/M0685 [Amount: 0 deposited] MRATUNJAY SINGH	974/1997 Bar Council of	21/12/1997	1.Residence AMBIKA VILAS, 3/192, VIPUL KHAND GOMTI NAGAR LKO.	1.Residence	mratanjaysingh-advohc@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
SRI VISHWA NATH SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415091242	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 297

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1776. B/M0687 [Amount: 0 deposited] MRINAL CHANDRA	15229/2000 Bar Council of	06/12/2000	1.Residence 50/15 JAI NARAYAN ROAD HUSSAINGANJ LUCKNOW	1.Residence 9936410551	mrinalchandrall@gmail.com 1)Local Address proof is not enclosed.
SURESH CHANDRA SRIVASTAVA	UP		2.Office	2.Office 9807756551 3.Mobile 7897712800	
1777. B/M0688 [Amount: 0 deposited] MRINAL TRIPATHI	879/2003 Bar Council of	11/01/2003	1.Residence TULSI NIWAS BEHIND SUNLIGHT FOUNDRY BARABANKI	1.Residence 05248227383	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BHAWANI PRASAD TRIPATHI MDH-4/43 SECTOR-H JANKIPURAM LUCKNOW	UP		2.Office	2.Office 09918812572 3.Mobile 09415150043	
1778. B/M0689 [Amount: 0 deposited] MRITUNJAY JAISWAL	2257/2004 Bar Council of	16/05/2004	1.Residence 244/28"HARI PRASAD BHAWAN"(UPPER STOREY)YAHIAGANJ LUCKNOW	1.Residence 05222266602	1)Proof of Practice is not enclosed.
LATE DR. RAM CHANDRA JAISWAL 203GRANDEUR APPARTMENT V, 93-M DALIBAGH LUCKNOW-226001	UP		2.Office	2.Office 05222204041 3.Mobile 9335836804	
1779. B/M0691 [Amount: 0 deposited] MRITUNJAYA PANDEY	6950/2007 Bar Council of	27/10/2007	1.Residence D-266 KRISHNA LOK COLONY PASE-II DAROGA KHERA KANPUR ROAD LKO	1.Residence	1)Proof of Practice is not enclosed.
D.N. PANDEY	UP		2.Office	2.Office 3.Mobile 9935026379	
1780. B/M0696 [Amount: 0 deposited] MRS. HUMA MUZAMMIL	9956/2010 Bar Council of	25/07/2010	1.Residence 120/91 BELDARI LANE LAL BAGH LUCKNOW	1.Residence 09389694677	1)Proof of Practice is not enclosed.
MOHD. MADEEM SIDDIQUI	UP		2.Office	2.Office 3.Mobile 08737999977	
1781. B/M0697 [Amount: 0 deposited] MRS. KALPANA SHUKLA	4346/1999 Bar Council of	16/04/1999	1.Residence 3/7 BUTLAR PALACE COLONY LUCKNOW	1.Residence 05223024492	1)Proof of Practice is not enclosed.)MISMATCH IN FATHER'S NAME.
MR. ANSHUMAN SHUKLA	UP		2.Office	2.Office 3.Mobile 09452680444	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 298

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1782. B/M0699 [Amount: 0 deposited] MRS. NOOPUR PODDAR JAIN	3427/2002 Bar Council of	20/05/2002	1.Residence 268/89 MASTER KANHAIYA LAL ROAD AISHBAGH LUCKNOW	1.Residence 09415783528	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE BRIJ KISHORE PADDAR	UP		2.Office	2.Office 3.Mobile 09452363480	
1783. B/M0700 [Amount: 0 deposited] MRS. POOJA ARORA	6916/2006 Bar Council of	16/12/2006	1.Residence 1 SUBHASH MARG NEAR ST. PALULS SCHOOL CANTT LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
ASHISH	UP		2.Office	2.Office 2480040 3.Mobile 09452149174	
1784. B/M0704 [Amount: 0 deposited] MRS. SHACHI SINGH	5076/1983 Bar Council of	17/10/1983	1.Residence 68/331 HATARAGHUBER DAS CHITWAPUR PAJAWA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAJKUMAR SINGH 68/331 HATARAGHUBER DAS CHITWAPUR PAJAWA LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYER'S CHAMBER NO.24 HIGH COURT LUCKNOW	2.Office 3.Mobile 09335733668	
1785. B/M0705 [Amount: 0 deposited] MRS.MAMTA NAYAK	607/2000 Bar Council of	23/01/2000	1.Residence 8/897 VIKAS NAGAR KHURRAM NAGAR ROAD LKO	1.Residence 0522232505	1)Proof of Practice is not enclosed.
MR. PRAMOD KR.NAYAK	UP		2.Office	2.Office 9369223637 3.Mobile 8303816482	
1786. B/M0708 [Amount: 0 deposited] MS. NAND PRABHA SHUKLA	2493/1999 Bar Council of	16/07/1998	1.Residence 74/20 C DAUD NAGAR NAINI ALLAHABAD	1.Residence 05322695806	manager.nandprabha@gmail.com 1)Mismatch in enrollment date. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GIRIJA SHANKER SHUKLA B-1301 OCR VIDHAYAK NIWAS03 LUCKNOW	UP		2.Office 3.Chamber in High Court OFFICE OF GOVERNMENT ADVOCATE	2.Office 3.Mobile 8004022078	
1787. B/M0710 [Amount: 0 deposited] MS. SUCHITA CHANDRA	7847/2009 Bar Council of	06/11/2009	1.Residence C-849 SEC-C L-ROAD MAHANAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
MR. GYAN CHANDRA AS ABOVE	UP		2.Office	2.Office 05222326147 3.Mobile 09452084931	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 299

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1788. B/M0712 [Amount: 0 deposited] MUDASSIR HUSAIN	5082/2008 Bar Council of	02/11/2008	1.Residence 329 KHAIRABAD RAYEEN NAGAR SULTANPUR	1.Residence 05362293090	husain.mudassir786@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MUJTABA HUSAIN P. NO. 17 NAVEEN NAGAR CAMPBELL ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415064008	
1789. B/M0715 [Amount: 0 deposited] MUJEEB AHMAD	2877/1996 Bar Council of	24/03/1996	1.Residence 462/130KA, RAMGANJ, HUSAINABAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
HABIB AHMAD	UP		2.Office	2.Office 3.Mobile 9415544005	
1790. B/M0717 [Amount: 0 deposited] MUKEEM KHAN	3133/2001 Bar Council of	30/03/2001	1.Residence L-1/2B SEC. B, PRIYADARSHNI COLONY, SITAPUR ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MR. NAIM KHAN	UP		2.Office	2.Office 9335009271 3.Mobile	
1791. B/M0722 [Amount: 0 deposited] MUKESH KUMAR	6066/2006 Bar Council of	29/12/2006	1.Residence C.H.C. SAROJINI NAGAR KANPUR ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
MUNNOO LAL	UP		2.Office	2.Office 3.Mobile 09450355433	
1792. B/M0723 [Amount: 0 deposited] MUKESH KUMAR AGNIHOTRI	4421/2005 Bar Council of	09/09/2005	1.Residence BLOCK F 3749 RAJAJIPURAM LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
C P AGNIHOTRI --- DO---	UP		2.Office	2.Office 3.Mobile 9651614786	
1793. B/M0726 [Amount: 0 deposited] MUKESH KUMAR SAINI	4177/1999 Bar Council of	22/07/1999	1.Residence 538/174 YOGI NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI S.S. SAINI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09936509599	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 300

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1794. B/M0728 [Amount: 600 deposited] MUKESH KUMAR SINGH	5991/1999 Bar Council of	02/05/1999	1.Residence 61/1 NAGHETA/AVAS VILCAS COLONY HARDOI	1.Residence	mksingh015@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI JITENDRA SINGH MAHATMA RESIDENT SHANTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 35	2.Office 3.Mobile 9452250368	
1795. B/M0729 [Amount: 0 deposited] MUKESH KUMAR SRIVASTAVA	2670/2003 Bar Council of	22/02/2003	1.Residence H.NO.-485 CHIDDYAKHANA SOUTH JAHANABAD RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHYAM SUNDER SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09453506897	
1796. B/M0731 [Amount: 0 deposited] MUKESH MISHRA	6187/2006 Bar Council of	01/12/2006	1.Residence VILL/POST- POKHRA BAZAR, DISTT-BASTI (UP)	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ANIL KUMAR MISHRA 516 NEW HYDRABAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889384847	
1797. B/M0736 [Amount: 0 deposited] MUKESH SINGH	5120/2008 Bar Council of	02/11/2008	1.Residence 889 AWADHPURI COLONY BENIGANJ FAIZABAD	1.Residence	singh.mukesh120@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. KEDAR NATH SINGH F-7 IST FLOOR KESAV COMPLEX LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9451340802	
1798. B/M0737 [Amount: 0 deposited] MUKESH YADAV	6951/2007 Bar Council of	26/10/2007	1.Residence 538KA/62 EKTA PURAM TRIVENI NAGAR 3 SITAPUR ROAD LKO.	1.Residence	1)Mismatch in enrollment date.
SRI RAM NARESH YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839119023	
1799. B/M0738 [Amount: 0 deposited] MUKSHEET AHMAD KHAN	5171/2010 Bar Council of	24/04/2010	1.Residence 8/771-A GAJRAHAPURVA SECTOR-8 VIKAS NAGAR OPP.SBI BANK LKO.	1.Residence	muksheet.kahn@yahoo.com 1)Proof of Practice is not enclosed.
LATE GULAM MOHAMMAD -DO-	UP		2.Office	2.Office 05224011603 3.Mobile 09919281355	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 301

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1800. B/M0739 [Amount: 0 deposited] MUKTESHWAR MISHRA	6215/2004 Bar Council of	27/08/2004	1.Residence C-12/9 PAPER MILL COLONY NISHATGANJ LUCKNOW	1.Residence 05222730380	mukteshwar.adv@gmail.com 1)Proof of Practice is not enclosed.
SHRI RAMAKANT MISHRA B-44/B-1 ALISHA NAGAR SECTOR-1 JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09792309420	
1801. B/M0741 [Amount: 0 deposited] MUKUL ASTHANA	6330/1983 Bar Council of	21/12/1983	1.Residence 509/48 OLD HYDERABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE S.B.L.ASTHANA DO	UP		2.Office	2.Office 3.Mobile 9935638613	
1802. B/M0743 [Amount: 0 deposited] MUKUL KUMAR SHARMA	5052/2008 Bar Council of	02/11/2008	1.Residence SAMSAIR NAGER POST BAHADURGUNJ SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KUNWAR BAHADUR SHARMA	UP		2.Office	2.Office 3.Mobile 09450383746	
1803. B/M0745 [Amount: 0 deposited] MUKUL PANDEY	2052/1995 Bar Council of	19/02/1995	1.Residence D-20 SEC-G ALIGANJ LUCKNOW	1.Residence 2332900	1)Proof of Practice is not enclosed.
SRI MAHENDRA KUMAR PANDEY D-20 SEC-G ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335224042	
1804. B/M0748 [Amount: 0 deposited] MUKUT BIHARI TRIPATHI SRI RAM RANGILEY TIWARI UGF-7 KRISHNA COMPLEX GARDEN ROAD CHAND GANJ LUCKNOW	5302/1999 Bar Council of UP	25/04/1999	1.Residence HIG-5/1242 VIRAM KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 09415593366 2.Office	mukutadvocate@gmail.com)ENROLLMENT DATE IS NOT MENTIONED IN MAIN FORM
				3.Mobile 09415593247	
1805. B/M0749 [Amount: 0 deposited] MUMTAZ HUSAIN	10002/2011 Bar Council of	31/12/2011	1.Residence H.NO.546/110 SARFARAJGANJ NEAR ERA MEDICAL HOSPITAL LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RIYAJ HUSAIN AS ABOVE	UP		2.Office 3.Chamber in High Court CH.NO.20	2.Office 05222404949 3.Mobile 9935146721	
1806. B/M0754 [Amount: 0 deposited] MUNENDAR PRATAP SINGH	867/2011 Bar Council of	31/01/2011	1.Residence BILL.& POST BAHAR GAON ITAUNJA LUCKNOW	1.Residence 09208850025	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE DINESH KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 09670908733	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 302

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1807. B/M0755 [Amount: 0 deposited] MUNENDRA KUMAR	10363/1999 Bar Council of	02/06/1999	1.Residence VILL. KISHUNI PUR SARKHANE DISTT. FAIZABAD	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRE RAM DHAR PATHAK 4 ASHWANI PURAM COLLONI WAZEER GANJ FAIZABAD	UP		2.Office	2.Office 3.Mobile 09532228925	
1808. B/M0757 [Amount: 0 deposited] MUNESH BABOO YADAV RAMVIR SINGH YADAV	1517/1992 Bar Council of UP	02/03/1992	1.Residence 38 MALAPURAM COLONY BALAGANJ LUCKNOW 2.Office	1.Residence 05222404000 2.Office 3.Mobile 9415087942)SEAL OF AUTHORIZED SIGNATORY IS NOT IMPRESSED
1809. B/M0763 [Amount: 600 deposited] MUNNI LAL SUKHAI	1150/1994 Bar Council of UP	22/04/1994	1.Residence L.D.28 B RUNNING SHED COLONY TERHI PULIYA ALAMABGH LUCKNOW 2.Office 3.Chamber in High Court HIGH COURT	1.Residence 2.Office 3.Mobile 9621914256	1)Mismatch in enrollment date.
1810. B/M0767 [Amount: 0 deposited] MURTAZA HASNAIN KHAN MR.LATE ZAFRUL HASAN KHAN	6883/2003 Bar Council of UP	12/07/2003	1.Residence G/C 6 SHAHID APARTMENT GOLAGANJ LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 9415787698 2.Office 05222623576 3.Mobile	khan_murtaza@rediffmail.com 1)Proof of Practice is not enclosed.
1811. B/M0770 [Amount: 0 deposited] MUSTAFA KAMAAL LATE MOINUDDIN 258/36 NADAN MAHAL LUCKNOW	8438/2010 Bar Council of UP	04/07/2010	1.Residence QADRI STREET MACHLI TOLA MESTON ROAD, KANPUR 208001 2.Office	1.Residence 9335977447 2.Office 3.Mobile 8799056931	kamal20012010@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
1812. B/N0003 [Amount: 0 deposited] NAGENDRA GUPTA KISHORI LAL GUPTA NEAR TULSI, AMERICAN LIBRARY, FAMILY COURT, LUCKNOW	117/2007 Bar Council of UP	12/01/2007	1.Residence SECTOR 22/93 INDIRA NAGAR, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9151837427	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 303

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1813. B/N0004 [Amount: 600 deposited] NAGENDRA KUMAR DWIVEDI	268/1999 Bar Council of	18/01/1999	1.Residence 375/2 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM DHIRAJ DWIVEDI	UP		2.Office 3.Chamber in High Court OUDH BAR EXTENSION ROOM NO. 4	2.Office 3.Mobile 9415458383	
1814. B/N0005 [Amount: 0 deposited] NAGENDRA KUMAR SINGH	2146/2009 Bar Council of	29/03/2009	1.Residence VILL-PALPUR POST ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI JAGDEO SINGH	UP		2.Office	2.Office 3.Mobile 09452205852	
1815. B/N0007 [Amount: 0 deposited] NAGENDRA PRATAP SINGH	4529/2007 Bar Council of	16/07/2007	1.Residence 1/629 SECTOR J JANKIPURAM LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SURYA NARAYAN SINGH	UP		2.Office	2.Office 3.Mobile 9415520922	
1816. B/N0009 [Amount: 0 deposited] NAGENDRA SINGH	3397/2000 Bar Council of	03/03/2000	1.Residence VILL. BHAWAKHERA P.O. NIGOHAN LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHATROHAN SINGH	UP		2.Office	2.Office 3.Mobile 9450360010	
1817. B/N0012 [Amount: 0 deposited] NAKUL PRASAD	5405/1982 Bar Council of	18/12/1982	1.Residence MEERA DEVI DHARMSHALA HANUMAN SETU MANDIR BIRBAL SAHANI LKO.	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE RAGHUBIR	UP		2.Office	2.Office 3.Mobile 09336164009	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 304

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1818. B/N0014 [Amount: 0 deposited] NALINI MOHAN	3384/1994 Bar Council of	31/07/1994	1.Residence 386/133 DARGAH ROAD PURANA CHABUTRA SAADATGANJ LUCKNOW	1.Residence 05222648740	nalinimohansrivastava@gmail.com 1)Proof of Practice is not enclosed.
SRI RAJ KISHORE SRIVASTAVA	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL, HIGH COURT, LUCKNOW	2.Office 3.Mobile 09415161798	
1819. B/N0016 [Amount: 0 deposited] NAMISH KUMAR SINGH	6662/1994 Bar Council of	20/11/1994	1.Residence VILL. BHAGUTIPUR POST MAHONA ITAUNGA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SURYA PAL SINGH	UP		2.Office	2.Office 3.Mobile 09450657105	
1820. B/N0022 [Amount: 600 deposited] NAND KISHOR SINGH	4945/2005 Bar Council of	09/09/2005	1.Residence H.NO.537B/025/059D SINHA COLONY FAIZALLAGANJ LUCKNOW	1.Residence 09450638303	1)Proper address proof is not enclosed as per the norms.
LATE RAJ PATI SINGH	UP		2.Office	2.Office 3.Mobile 08127733334	
1821. B/N0026 [Amount: 600 deposited] NAND KISHORE SINGH	4415/1995 Bar Council of	06/07/1995	1.Residence 545 K/16 VAISHNO PURAM PARA ROAD RAJAJIPURAM LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAMA KISHORE SINGH	UP		2.Office	2.Office 3.Mobile 9452844234	
1822. B/N0030 [Amount: 600 deposited] NAND PRATAP OJHA	446/1999 Bar Council of	18/01/1995	1.Residence C/OMR.R.P.SINGH H.NO.538K/190 TRIVENI NAGAR IST LUCKNOW	1.Residence	nandratapojha@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SRI ASHOK KUMAR OJHA	UP		2.Office 3.Chamber in High Court EXT.ROOM NO.1 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09415792964	
1823. B/N0031 [Amount: 0 deposited] NANDANI PANDEY	8455/1999 Bar Council of	18/05/1999	1.Residence H NO-204 NOW 617/108 DIGDIYA VISHAL KHAND-1 GOMTI NAGAR LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI BRIJESH KUMAR PANDEY NEW LADIES CHAMBER OUDH BAR ASSOCIATION HIGH COURT LKO	UP		2.Office 3.Chamber in High Court	2.Office 9415577057 3.Mobile 9415577057	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 305

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos E-mail Address/Remark
1824. B/N0034 [Amount: 0 deposited] NANDITA SRIVASTAVA KULDEEP KUMAR SRIVASTAVA	2681/1999 Bar Council of UP	06/04/1999	1.Residence 473/123 KHA DEEN DAYAL NAGAR KHADRA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8601266732)NO STAMP ON PROOF OF PRACTICE.
1825. B/N0038 [Amount: 0 deposited] NAQIBULLAH KHAN LATE ABDUL NAMID KHAN	2413/1989 Bar Council of UP	24/04/1989	1.Residence L-78 JHALIAN VINEET KHAND-I GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9125575383 1)Proper address proof is not enclosed as per the norms.
1826. B/N0043 [Amount: 600 deposited] NARENDRA BAHADUR SINGH SURAJ PRASAD SINGH	3967/1999 Bar Council of UP	14/04/1999	1.Residence VILL.-NIZAMPUR,MALHOUR, CHINHAT, LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXTENTION ROOM NO.-1	1.Residence 2.Office 3.Mobile 9415717661 1)Proper address proof is not enclosed as per the norms. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1827. B/N0044 [Amount: 0 deposited] NARENDRA BHUSHAN LATE SRI RAM SUNDAR LAL -AS ABOVE-	2555/2011 Bar Council of UP	08/05/2011	1.Residence H.NO.C-2/182 SEC-F JANKIPURAM LUCKNOW 2.Office	1.Residence 2.Office 05222733042 3.Mobile 09415104827 1)Proof of Practice is not enclosed.
1828. B/N0046 [Amount: 0 deposited] NARENDRA KUMAR RAJENDRA KUMAR AS ABOVE	3964/2006 Bar Council of UP	18/08/2006	1.Residence 3/887 JANKIPURAM EXT.SITAPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 95 H.C.	1.Residence 9450523357 2.Office 3.Mobile 1)Applicants name is not mentioned in the address proof enclosed.
1829. B/N0049 [Amount: 0 deposited] NARENDRA KUMAR SATYA NARAYAN CHAURASIA 67/78 RAM NARAYAN JOSHI GULI LAL KUAN LUCKNOW	2335/2006 Bar Council of UP	11/05/2006	1.Residence VILL. & POST PARIWAN BARABANKI 2.Office	1.Residence 2.Office 3.Mobile 09918414976 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 306

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1830. B/N0051 [Amount: 0 deposited] NARENDRA KUMAR	4866/2008 Bar Council of	27/09/2008	1.Residence H.NO. 535/61 FATEHPUR ALIGANJ SCHEME LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)CHAMBER WRONGLY MENTIONED IN THE FORM
SHRI RAM GOPAL H.NO. 535/61 FATEHPUR ALIGANJ SCHEME LUCKNOW	UP		2.Office	2.Office 3.Mobile 9455070716	
1831. B/N0054 [Amount: 0 deposited] NARENDRA KUMAR	2854/1996 Bar Council of	24/03/1996	1.Residence VILL.PEEPAP GAON NEWADA DISTT. HARDOI	1.Residence	1)Proof of Practice is not enclosed.
RAM SEWAK 444/27/28A BARF KHANA P.S. THAKURGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09794287543	
1832. B/N0055 [Amount: 0 deposited] NARENDRA KUMAR	12744/2010 Bar Council of	04/09/2010	1.Residence MAWAIYA SAFIPUR FATEHPUR BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGDISH PRASAD 1/439 VASTU KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 3 OUDH BAR ASSO.	2.Office 3.Mobile 9454514801	
1833. B/N0056 [Amount: 0 deposited] NARENDRA KUMAR	4594/2006 Bar Council of	09/09/2006	1.Residence SS-II-D1-264 L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM ASARE	UP		2.Office 3.Chamber in High Court OUDH BAR ROOM NO.1	2.Office 3.Mobile 9793644560	
1834. B/N0059 [Amount: 0 deposited] NARENDRA KUMAR GAUTAM	14696/2010 Bar Council of	20/09/2010	1.Residence VILL. MAHUA WA KHURD SOHANG KUSHINAGAR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH NOT ANNEXED
LATE SHARDA PRASAD	UP		2.Office	2.Office 3.Mobile 9984838724	
1835. B/N0061 [Amount: 0 deposited] NARENDRA KUMAR MISHRA	2654/1979 Bar Council of	09/10/1979	1.Residence 538KA/221KA TRIVENI NAGAR PART II LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SRI MOHAN LAL MISHRA	UP		2.Office	2.Office 3.Mobile 09616347165	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 307

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1836. B/N0062 [Amount: 0 deposited] NARENDRA KUMAR OJHA	4082/2010 Bar Council of	28/03/2010	1.Residence ATHEHA PRATAPGARH	1.Residence 9554266476	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SANDAS OJHA	UP		2.Office	2.Office 3.Mobile 8004073804	
1837. B/N0064 [Amount: 0 deposited] NARENDRA KUMAR PANDEY	14909/1999 Bar Council of	14/08/1999	1.Residence NEAR MEWA LAL INTER COLLEGE SORAM, ALLAHABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI RADHEY SHYAM PANDEY C-12 VIVEKANANDPURI, LUCKNOW.	UP		2.Office	2.Office 05222334260 3.Mobile 9415635991	
1838. B/N0066 [Amount: 600 deposited] NARENDRA KUMAR SINGH	3448/2001 Bar Council of	12/04/2001	1.Residence VILLAGE -GARHI CHUNAUTI PS-BANTHARA DIST-LKO.	1.Residence 9336586805	narendra adv 10@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SRI JAGDISH SINGH	UP		2.Office 3.Chamber in High Court CH-46 HIGHCOURT LKO	2.Office 9793388224 3.Mobile 9335266032	
1839. B/N0067 [Amount: 0 deposited] NARENDRA NATH	9626/2004 Bar Council of	15/12/2004	1.Residence H.NO.159 BALDEV VIHAR TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BHAGWAN DAS	UP		2.Office	2.Office 3.Mobile 09807303258	
1840. B/N0070 [Amount: 0 deposited] NARENDRA PRATAP MISHRA	3742/1999 Bar Council of	14/04/1999	1.Residence 4/153 RAJANIKHAND SHARDANAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms. 3)Local Address proof is not enclosed.
SRI RAM ABHILAKH MISHRA ABOVE	UP		2.Office 3.Chamber in High Court R.NO.3 OF EXTENSION AVADH BAR ASSOCIATION	2.Office 3.Mobile 09450784199	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 308

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1841. B/N0074 [Amount: 0 deposited] NARENDRA SHARMA	3397/2011 Bar Council of	11/07/2011	1.Residence B-2/12 SEC-H LDA COLONY KANPUR ROAD LUCKNOW-226012	1.Residence 2.Office 05222425960 3.Mobile 09450642790	narendrasharma1812@gmail.com 1)Proof of Practice is not enclosed.
LATE SRI SHANKER SAHAI RAI	UP		2.Office		
1842. B/N0078 [Amount: 0 deposited] NARENDRA SINGH	7058/2004 Bar Council of	16/09/2004	1.Residence D-1315 INDIRA NAGAR LUCKNOW	1.Residence 09336513953	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE SANT SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09795603747	
1843. B/N0079 [Amount: 0 deposited] NARENDRA SINGH CHANDEL	3671/1984 Bar Council of	19/09/1984	1.Residence 1-HIMALAYA MARG D-BLOCK INDIRA MARG LUCKNOW	1.Residence 05222353501	1)Proof of Practice is not enclosed.
LATE P.N. SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09453932917	
1844. B/N0082 [Amount: 0 deposited] NARESH CHANDRA	3178/2005 Bar Council of	03/07/2005	1.Residence 582/1419 JAGARTI NAGAR, BADALIKHERA BAGH NO.2 MANASNAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BHAGWAN DEEN	UP		2.Office	2.Office 3.Mobile 9450843613	
1845. B/N0085 [Amount: 0 deposited] NARESH CHANDRA SAXENA	157/1970 Bar Council of	07/03/1970	1.Residence 417/3 NEWAZGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI PRATAP KRISHNA SAXENA 417/3 NEWAZGANJ, LUCKNOW-3	UP		2.Office	2.Office 3.Mobile 9807244472	
1846. B/N0086 [Amount: 0 deposited] NARESH KUMAR MISHRA	2434/1998 Bar Council of	22/07/1998	1.Residence SS1KA/733 AZAD NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI CHANDRA MAULI MISRA	UP		2.Office	2.Office 3.Mobile 09450655238	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 309

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos E-mail Address/Remark
1847. B/N0090 [Amount: 0 deposited] NARESH KUMAR VAISH	7149/2004 Bar Council of	19/09/2004	1.Residence 286,BANIYA MOHAL SADAR BAZAR,LKO.	1.Residence 1)Proof of Practice is not enclosed.
SRI TRILOKI NATH VAISH 286 BANIYA MOHAL SADAR BAXAR LKO.	UP		2.Office	2.Office 05222481248 3.Mobile 9450651759
1848. B/N0092 [Amount: 0 deposited] NARESH SHANKER SRIVASTAVA	1024/1971 Bar Council of	23/10/1971	1.Residence H.NO.2/271 VIKAS KHAND GOMTI NAGAR LUCKNOW	1.Residence 09415017729 1)Proof of Practice is not enclosed.
SHRI K.B. SRIVASTAVA -DO-	UP		2.Office	2.Office 05224046195 3.Mobile 09565007788
1849. B/N0098 [Amount: 600 deposited] NARVIND KUMAR SINGH	1761/1998 Bar Council of	13/05/1998	1.Residence H.NO.537BHA/852 BHARAT NAGAR SITAPUR ROAD MADIYAWAN LUCKNOW	1.Residence 1)Proper address proof is not enclosed as per the norms.
LATE GHARM SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXT. ROOM NO. 4	2.Office 3.Mobile 9415577711
1850. B/N0099 [Amount: 0 deposited] NASEEM PARVEZ LATE MUSHRRAF ALI KHAN	1435/1991 Bar Council of UP	23/03/1991	1.Residence 133/23/31 ISMAT MANZIL DURVIJAY GANJ SARAI FATHAK LUCKNOW 2.Office	1.Residence)NO STAMP ON PROOF OF PRACTICE. 2.Office 3.Mobile 9369247183
1851. B/N0102 [Amount: 0 deposited] NAVAL BIHARI SHUKLA	3489/1988 Bar Council of	17/09/1988	1.Residence BRAHMA NAGAR UNNAO	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment no.
MANU BIHARI SHUKLA ROOM NO. 3 HIGH COURT	UP		2.Office	2.Office 3.Mobile 8081615619
1852. B/N0103 [Amount: 0 deposited] NAVAL KISHORE	9119/2002 Bar Council of	19/10/2002	1.Residence E-PURVI KSHATRA SHIVANI VIHAR KALYANPUR LUCKNOW.	1.Residence 1)Proof of Practice is not enclosed.
GAJRAJ PRASAD	UP		2.Office	2.Office 3.Mobile 9839188430

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 310

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1853. B/N0109 [Amount: 0 deposited] NAVEEN GUPTA	8667/2003 Bar Council of	25/08/2003	1.Residence 3/542 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
DAYA SHANKAR GUPTA LGF-1 LEEELA MANSIN NAVAL KISHORE ROAD HAZARATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415178983	
1854. B/N0111 [Amount: 0 deposited] NAVEEN KUMAR AGARWAL	4001/1991 Bar Council of	29/09/1991	1.Residence 1/66 VISHAL KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SITA RAM AGARWAL DO	UP		2.Office	2.Office 3.Mobile 09919938265	
1855. B/N0113 [Amount: 0 deposited] NAVEEN KUMAR MISRA	330/1983 Bar Council of	08/01/1983	1.Residence 499/108 UMRAO BAHADUR ROAD HASANGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ADITYA PRAKASH MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415972661	
1856. B/N0118 [Amount: 0 deposited] NAVEEN KUMAR SRIVASTAVA	19227/2010 Bar Council of	31/12/2010	1.Residence 1/390 SEC-B PRIYADARSHANY COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI RAVINDRA PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 08090027765	
1857. B/N0120 [Amount: 0 deposited] NAVEEN TRIVEDI	5143/2009 Bar Council of	13/09/2009	1.Residence 1/12 PRIYADARSHINI COLONY SECTOR B SITAPUR ROAD LUCKNOW	1.Residence 2759020	naveen_trivedi@hotmail.com 1)Proof of Practice is not enclosed.
RAM JI TRIVEDI	UP		2.Office	2.Office 9415526420 3.Mobile 9415526420	
1858. B/N0123 [Amount: 0 deposited] NAVENDU KR. SRIVASTAVA	3624/1998 Bar Council of	11/10/1998	1.Residence 22/105 INDIRA NAGAR LKO	1.Residence 9838210407	navendu.srivastva@gmail.com. 1)Proper address proof is not enclosed as per the norms.
LATE NAGENDRA LAL SRIVASTAVA AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 6457766 3.Mobile 9838981520	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 311

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1859. B/N0125 [Amount: 0 deposited] NAVINDRA KUMAR RAI	11146/2010 Bar Council of	04/08/2010	1.Residence 7/104 DEEPAK DELUXE SAHARA GRACE JANKI PURAM LUCKNOW	1.Residence	advnavindrara@gmail.com 1)Proof of Practice is not enclosed.
R.B. RAI SAME AS ABOVE	UP		2.Office	2.Office 05222735988 3.Mobile 09616429977	
1860. B/N0126 [Amount: 600 deposited] NAVITA SHARMA	5233/2000 Bar Council of	24/04/2000	1.Residence 33 BHAGWATI NIWAS PAN DARIBA LUCKNOW	1.Residence 05222461375	navitasharmaadv@gmail.com 1)Mismatch in enrollment date.
VISHNU DUTT SHARMA	UP		2.Office	2.Office 3.Mobile 09889470166	
1861. B/N0127 [Amount: 0 deposited] NAVNEET KUMAR GUPTA	1557/1996 Bar Council of	16/02/1996	1.Residence MAHATWANA SANDILA HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SATISH CHANDRA GUPTA 68/203 CHITWAPUR PAJAWA LALKUAN LUCKNOW	UP		2.Office	2.Office 3.Mobile 9305156400	
1862. B/N0128 [Amount: 0 deposited] NAVNEET KUMAR SRIVASTAVA	6433/2006 Bar Council of	16/12/2006	1.Residence U 411, BADSHAH NAGAR COLONY, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE ANANT RAM SRIVASTAVA	UP		2.Office 3.Chamber in High Court CHAMBER NO.-81, HIGH COURT LUCKNOW BENCH, LUCKNOW	2.Office 3.Mobile 9450285666	
1863. B/N0129 [Amount: 0 deposited] NAWAB AHMAD	7373/2011 Bar Council of	19/11/2011	1.Residence VILL. SIRSIHWA POST MALDA BALRAMPUR	1.Residence	khannawabsp@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment date.
IFTIKHAR AHMAD 9/327 JANKI PURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415672014	
1864. B/N0130 [Amount: 0 deposited] NAWAB MIRZA LATE IQBAL MIRZA AS ABOVE	886/1975 Bar Council of UP	28/04/1975	1.Residence HARDOI KANPUR RONG ROAD FARIDIPUR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415197460)NO STAMP & SIGN ON PROOF OF PRACTICE.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 312

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1865. B/N0132 [Amount: 0 deposited] NAWAZ MOHD. KHAN	9024/2003 Bar Council of	18/10/2003	1.Residence 69 NAZAR BAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE S.M. KHAN 16/34/3 FAWN BREKE AVENUE SAROJINI MARG LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335438909	
1866. B/N0133 [Amount: 0 deposited] NAYAN RAJ SINGH RATHORE	3353/1984 Bar Council of	11/09/1984	1.Residence 136/82 DURVIJAY GANJ LUCKNOW	1.Residence 9794633680	nayanrajsinghrathore@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
LATE TEK RAJ SINGH RATHORE DO	UP		2.Office	2.Office 9415011052 3.Mobile	
1867. B/N0136 [Amount: 0 deposited] NEEL KAMAL GUPTA	6721/1999 Bar Council of	09/05/1999	1.Residence K-724 ASHIYANA COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAVINDRA NATH GUPTA ABOVE	UP		2.Office	2.Office 3.Mobile 09415087249	
1868. B/N0140 [Amount: 0 deposited] NEELAM MISHRA	7214/2006 Bar Council of	16/12/2006	1.Residence 51/4 MALVIYA NAGAR AISHBAG LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
B.N. MISHRA	UP		2.Office	2.Office 3.Mobile 09532346514	
1869. B/N0142 [Amount: 0 deposited] NEELAM SRIVASTAVA	4527/2003 Bar Council of	22/05/2003	1.Residence RAJA RAM TOLA,KAKORI,LKO	1.Residence	1)Mismatch in enrollment date. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HUSBAND NAME - DINESH KUMAR SRIVASTAVA	UP		2.Office 3.Chamber in High Court CH.NO.90	2.Office 3.Mobile 9696956222	
1870. B/N0148 [Amount: 600 deposited] NEELIMA MISRA	2101/2008 Bar Council of	19/05/2008	1.Residence 2/276 VISHWAS KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI SANTOSH KUMAR MISRA SAME	UP		2.Office	2.Office 3.Mobile 9415215954	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 313

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1871. B/N0150 [Amount: 0 deposited] NEELU SINGH	5960/2008 Bar Council of	07/11/2008	1.Residence CITY ROAD NEAR MEECO BHAWAN PRATAPGARH	1.Residence 09044593322	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM MURTI SINGH BANTHRA LUCKNOW	UP		2.Office	2.Office 09559618651 3.Mobile 09452078589	
1872. B/N0151 [Amount: 0 deposited] NEENA TIWARI	9992/2002 Bar Council of	16/11/2002	1.Residence PLOT NO.26 KANTIPURAM PHASE-I KANCHANPUR MATIYANI LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
ARUN KUMAR TIWARI COMMON LADY ROOM	UP		2.Office	2.Office 3.Mobile 9839918020	
1873. B/N0159 [Amount: 0 deposited] NEERAJ KUMAR BHARTI	9178/2007 Bar Council of	30/12/2007	1.Residence VILL.LACHHIPUR P.O. DAREHTA ACHLI DISTT. UNNAO	1.Residence	neeraj.law.78@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHANKAR LAL BHARTI 182 FIRST FLOOR MULTI STORY BUILDING RAILWAY COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09650267732	
1874. B/N0164 [Amount: 600 deposited] NEERAJ KUMAR RASTOGI	1073/2001 Bar Council of	16/02/2001	1.Residence SUKHAD SADAN MOH. NAURANGABAD CITY LAKHIMPUR KHERI	1.Residence 7275671159	ad.neerajrastogihc@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SUSHIL KUMAR RASTOGI 537 INDALGANJ BHART NAGAR, MOHIBULLAHPUR SITAPUR ROAD LKO	UP		2.Office	2.Office 9580250272 3.Mobile 9235178740	
1875. B/N0166 [Amount: 0 deposited] NEERAJ KUMAR SINGH	3819/2006 Bar Council of	18/08/2006	1.Residence NAGHETA ROAD HARDOI	1.Residence 07275757298	neeraj1910singh@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV PRASAD SINGH	UP		2.Office	2.Office 05852232182 3.Mobile 09307946553	
1876. B/N0168 [Amount: 0 deposited] NEERAJ KUMAR SRIVASTAVA	4125/1999 Bar Council of	19/04/1999	1.Residence 283/234/1 GARHI KANPUR NEAR AYODHYA SHIV MINDER MANAKNAGAR	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09415423225	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 314

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1877. B/N0176 [Amount: 0 deposited] NEERAJ PANDEY	1731/2007 Bar Council of	09/03/2007	1.Residence 3/317 VISHWASH KHAND GOMTI NAGAR LKO	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SRI R K PANDEY	UP		2.Office 3.Chamber in High Court 13 2NDFLOOR	2.Office 3.Mobile 9369416865	
1878. B/N0180 [Amount: 0 deposited] NEERAJ SRIVASTAVA	4477/2008 Bar Council of	29/08/2008	1.Residence H.NO.E-3905 RAJAJIPURAM LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI TEJ NARAYAN SRIVASTAVA ABOVE	UP		2.Office	2.Office 3.Mobile 09452948092	
1879. B/N0181 [Amount: 0 deposited] NEERAJ SRIVASTAVA	5796/2006 Bar Council of	11/11/2006	1.Residence C-6/48 SAPNA COLONY RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
R.K.SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9935622200	
1880. B/N0183 [Amount: 0 deposited] NEERAJ SRIVASTAVA SRI LAL JI SRIVASTAVA	3112/2003 Bar Council of UP	09/03/2003	1.Residence 3/557 SECTOR -3 JANKIPURAM VISTAR 2.Office	1.Residence 2.Office 9450024310 3.Mobile)NO STAMP ON PROOF OF PRACTICE.
1881. B/N0186 [Amount: 0 deposited] NEERAJ VERMA	14388/2010 Bar Council of	20/09/2010	1.Residence C-2087/5 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
AWADH BIHARI VERMA MULTI STORIES BUILDING CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 08090202548	
1882. B/N0187 [Amount: 600 deposited] NEETA SINGH CHANDEL	7304/2007 Bar Council of	/ /	1.Residence CHANDEL C/O RAJ NARAYAN MISRA 491/63 TAKIYA MUNSHIGANJ DALIJ	1.Residence	1)Applicants name is not mentioned in the address proof enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)LOCAL ADDRESS IS MENTIONED IN THE COLUMN PROV
SRI SAHDEV SINGH	UP		2.Office 3.Chamber in High Court 106 IN CSC BUILDING	2.Office 3.Mobile 9453116810	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 315

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1883. B/N0189 [Amount: 0 deposited] NEETA TRIPATHI	5254/2003 Bar Council of	19/06/2003	1.Residence H.NO.50B SAUDAGAS MOHAL SADAR BAZAR LUCKNOW-226002	1.Residence 9305276849	neetatripathi01@aol.in 1)Mismatch in enrollment date.
SHRI SRIKRISHNA TRIPATHI O.C.ROOM (HIGH COURT) LADIES CHAMBER	UP		2.Office	2.Office 3.Mobile 8090040457	
1884. B/N0192 [Amount: 0 deposited] NEETU BHARTI	4520/2005 Bar Council of	09/09/2005	1.Residence 3 B N ROAD KAISERBAGH, BEHIND PETROL PUMP, LUCKNOW 226001	1.Residence	bharti.n80@gmail.com 1)Proof of Practice is not enclosed.
SHRI RAM CHANDRA 3 B N ROAD KAISERBAGH, BEHIND PETROL PUMP LUCKNOW 226001	UP		2.Office 3.Chamber in High Court LADIES CHAMBER	2.Office 08081839930 3.Mobile 09984854000	
1885. B/N0196 [Amount: 0 deposited] NET RAM	2865/2000 Bar Council of	23/02/1998	1.Residence 12/32. YAMAN SAHARA ESTATE. JANKIPURAM LUCKNOW	1.Residence	mastananr@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LT., BABU RAM	UP		2.Office	2.Office 3.Mobile 9415656666	
1886. B/N0198 [Amount: 0 deposited] NIDHI CHANDRA	6337/2011 Bar Council of	30/10/2011	1.Residence 8 SUKLANA NAGAR SALON C.S.M. NAGAR	1.Residence 7499969633	nidhisujit@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA PRAKASH SRIVASTAVA M.M. 10 SECTORQ ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936271931	
1887. B/N0201 [Amount: 0 deposited] NIJAM AHAMAD	2587/2008 Bar Council of	19/07/2008	1.Residence C/O SHAFATUULLAH H.NO.296/60 HATASANGI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
L;ATE SHRI NOORULAIN LGF SHAHID OPARTMENT DR.R.L.CHAKRAVORTY ROAD GOLAGANJ LKO	UP		2.Office	2.Office 3.Mobile 09451641858	
1888. B/N0202 [Amount: 0 deposited] NIKHAT AKHTAR	3587/2009 Bar Council of	05/07/2009	1.Residence H.NO.107/88 BAISI KI MASJID NAPENDRA SAYAL ROAD LUCKNOW	1.Residence 09336387411	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. ISHTIAQ AHMAD	UP		2.Office 3.Chamber in High Court 40 LAWYER'S CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09807429487	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 316

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1889. B/N0206 [Amount: 0 deposited] NIKHIL SRIVASTAVA	1077/2010 Bar Council of	25/07/2010	1.Residence C/1273 RAJA JI PURAM, LUCKNOW.	1.Residence	nikhilsrivastava59@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
VIJAY SHANKAR AS ABOVE	UP		2.Office	2.Office 3.Mobile 8957358882	
1890. B/N0207 [Amount: 0 deposited] NIKHILENDRA KUMAR GUPTA	5945/2007 Bar Council of	16/09/2007	1.Residence 5E5/76 VRANDAVAN COLONY GANDHI NAGAR TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI RAM KUMAR GUPTA AS ABOVE	UP		2.Office	2.Office 09598671855 3.Mobile 09450908177	
1891. B/N0208 [Amount: 0 deposited] NIKITA MISHRA	5083/2008 Bar Council of	02/11/2008	1.Residence 647 F/347 SHIV BIHARI COLONY JANKIPURAM LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
KRISHNA KUMAR MISHRA	UP		2.Office	2.Office 9453712435 3.Mobile	
1892. B/N0215 [Amount: 0 deposited] NIRAJ MISHRA	3014/2001 Bar Council of	30/03/2001	1.Residence VILL.BASTI POST HALDHARPUR MAU	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAI PRAKASH MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09453933772	
1893. B/N0216 [Amount: 0 deposited] NIRAJ SRIVASTAVA	839/2000 Bar Council of	23/01/2000	1.Residence 359/146 PRAKASH LOK KATRA KHUDA YAR KHAN LUCKNOW	1.Residence 05222262612	neerajsriz@rediffmail.com 1)Proof of Practice is not enclosed.
PRAKASH NARAIN SRIVASTVA	UP		2.Office	2.Office 3.Mobile 09839651284	
1894. B/N0217 [Amount: 0 deposited] NIRANJAN SINGH	3150/1994 Bar Council of	31/07/1994	1.Residence R-S-II/53 T.R.T. COLONY MOHAN ROAD LUCKNOW	1.Residence 08687734971	sing.niranjanadv@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRE MUNESHWAR SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09415352342	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 317

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1895. B/N0219 [Amount: 0 deposited] NIRANKAR SINGH	4166/2006 Bar Council of	04/09/2006	1.Residence VIII-BHALE SULTANPURWA,PO-MANKAPUR,DISTT-GONDA.U.P	1.Residence	banaofficialaw@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM PHER SINGH 6,TULSI VIHAR[BESIDES SECTOR-14POWER HOUSE]INDIRANAGARLKO16	UP		2.Office	2.Office 05224002610 3.Mobile 9450172980	
1896. B/N0220 [Amount: 0 deposited] NIRANKAR SINGH	9090/2004 Bar Council of	28/11/2004	1.Residence ES-1B/369 SITAPUR ROAD YOJANA PHARE-2 LUCKNOW	1.Residence 09415569441	thakursanjaysingh2379@gmail.com 1)Proof of Practice is not enclosed.
LATE UGRASEN SINGH	UP		2.Office 3.Chamber in High Court EXT. ROOM NO.1	2.Office 3.Mobile 09839869000	
1897. B/N0221 [Amount: 600 deposited] NIRBHAY KUMAR SINGH	736/2003 Bar Council of	11/01/2003	1.Residence A-68, AHILYABAI NAGAR KALYANPUR LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
LATE KHAKHAN SINGH OUDH BAR ASSOCIATION HIGH COURT LKO.	UP		2.Office	2.Office 3.Mobile 9415958994	
1898. B/N0223 [Amount: 0 deposited] NIRMAL KUMAR PANDEY	18649/1999 Bar Council of	26/12/1999	1.Residence VILL. MOHD. NAGAR GRINT BALRAMPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
G.P.PANDEY F-11/30 RAJA JI PURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415422537	
1899. B/N0225 [Amount: 600 deposited] NIRMAL SINGH YADAV	1414/1990 Bar Council of	19/03/1990	1.Residence 538A/597 ADARSH PURAM TRIVENI NAGAR III SITAPUR ROAD LUCKNO	1.Residence 9453191617	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment date.
SRI M.S.YADAV	UP		2.Office 3.Chamber in High Court CH.NO.2 WITH DEEPAK SRIVASTAVA	2.Office 9415703051 3.Mobile	
1900. B/N0226 [Amount: 0 deposited] NIRMALA SINGH	578/1992 Bar Council of	31/01/1992	1.Residence C-304 INDIRA NAGAR LUCKNOW	1.Residence 9415201258	ks.chauhan@hotmail.com 1)Proof of Practice is not enclosed.
KARNA SINGH CHAUHAN DO	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 19	2.Office 3.Mobile 9873304161	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 318

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1901. B/N0228 [Amount: 0 deposited] NIRUPMA SHUKLA	767/2004 Bar Council of	04/02/2004	1.Residence 600/310 FARIDIPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
D/O S.K.TIWARI W/O PRASHANT KUMAR SHUKLA DO	UP		2.Office	2.Office 3.Mobile 8574858398	
1902. B/N0233 [Amount: 600 deposited] NISHA SRIVASTAVA	9626/1999 Bar Council of	23/05/1999	1.Residence 4/48 B VIPUL KHAND GOMTI NAGAR LUCKNOW	1.Residence 9305374413	1)Proper address proof is not enclosed as per the norms.
SURENDRA KUMAR AS ABOVE	UP		2.Office 3.Chamber in High Court NEW LADIES CHAMBER LUCKNOW	2.Office 9305374413 3.Mobile 9305374413	
1903. B/N0238 [Amount: 0 deposited] NISHANT SINGH	7949/2009 Bar Council of	22/11/2009	1.Residence 538KA/101A TRIVENI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI LOKENDRA KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 9454312560	
1904. B/N0242 [Amount: 0 deposited] NISHI AGARWAL	836/2000 Bar Council of	23/01/2000	1.Residence E-BLOCK 2087 RAJAJIPURAM LKO	1.Residence	1)Local Address proof is not enclosed.
ALOK AGARWAL	UP		2.Office	2.Office 3.Mobile 9308959620	
1905. B/N0246 [Amount: 0 deposited] NITEE CHAHAL	3313/2011 Bar Council of	02/07/2011	1.Residence V.H. ZIBERA PO. SATUPURA DISTT. MORADABAD	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE HUKAM SINGH CHAHAL	UP		2.Office	2.Office 3.Mobile 09598903087	
1906. B/N0247 [Amount: 0 deposited] NITEESH KUMAR	9164/2007 Bar Council of	30/12/2007	1.Residence 11-A/15 MURLI KUNJ VRINDAVAN YOJNA RAIBARELI ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SRI RAKESH KUMAR NO	UP		2.Office	2.Office 3.Mobile 9452781061	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 319

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1907. B/N0248 [Amount: 0 deposited] NITESH KUMAR AGARWAL	2326/2003 Bar Council of	22/02/2003	1.Residence 529D/1142 SHIVPURI KALYANPUR LUCKNOW	1.Residence 09455102153	1)Proof of Practice is not enclosed.
SRI HARISH KUMAR AGARWAL -DO-	UP		2.Office	2.Office 3.Mobile 07376207051	
1908. B/N0249 [Amount: 0 deposited] NITESH KUMAR TIWARI	5524/2005 Bar Council of	25/09/2005	1.Residence H.NO.106 VISHNU LOK COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI SHAMBHU SANKAR TIWARI	UP		2.Office	2.Office 3.Mobile 09935494925	
1909. B/N0254 [Amount: 0 deposited] NITIN KUMAR	4977/2007 Bar Council of	11/08/2007	1.Residence 647-F/190(29-B) SHIV VIHAR SECTOR-I JANKIPURAM LUCKNOW	1.Residence	nitinkdixit@gmail.com 1)Proper address proof is not enclosed as per the norms.
ADYA PRASAD DIXIT DO	UP		2.Office	2.Office 3.Mobile 9936611356	
1910. B/N0256 [Amount: 0 deposited] NITIN KUMAR SHUKLA	7762/2004 Bar Council of	24/10/2004	1.Residence E-III 797 SECTOR I, ALIGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE LAXMI SHANKER SHUKLA	UP		2.Office	2.Office 3.Mobile 9335769418	
1911. B/N0258 [Amount: 0 deposited] NITIN KUMAR SRIVASTAVA	9193/2002 Bar Council of	10/11/2002	1.Residence 5/90 VIPUL KHAND GOMTI NAGAR LUCKNOW	1.Residence	advocate.nks@gmai.com 1)Mismatch in enrollment date.
SRI SANTOSH KUMAR SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 05222395018 3.Mobile 09415516927	
1912. B/N0259 [Amount: 0 deposited] NITIN MATHUR	2773/1996 Bar Council of	18/03/1996	1.Residence 15-KALYANPURI , RAVINDRA PALLI, FAIZABAD ROAD LUCKNOW	1.Residence 05222350399	nitin.mathur2008@yahoo.com 1)Proof of Practice is not enclosed.
LATE R.M.MATHUR AS ABOVE	UP		2.Office	2.Office 9415308407 3.Mobile 9415308407	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 320

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1913. B/N0266 [Amount: 0 deposited] NITIN SRIVASTAVA	6135/2011 Bar Council of	20/10/2011	1.Residence GAUTAM NAGAR IKAUNA SHRAWASTI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
K.C.RAI SRIVASTAVA LS 1/19 SECTOR-A SITAPUR ROAD YOJNA ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415329884	
1914. B/N0269 [Amount: 0 deposited] NITISH SOLANKI	9825/2010 Bar Council of	25/07/2010	1.Residence H.NO.39 CHANAKYAPURI INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MR. GOVIND SINGH	UP		2.Office 3.Chamber in High Court CH.NO.49 LUCKNOW HIGH COURT LUCKNOW	2.Office 3.Mobile 08009000002	
1915. B/N0272 [Amount: 0 deposited] NIVEDITA SHUKLA	9571/2011 Bar Council of	24/12/2011	1.Residence E-2534, RAJA JI PURAM, LUCKNOW.	1.Residence	nvdtadxt@rediffmail.com 1)Proof of Practice is not enclosed.
SHRI SURESH KUMAR SHUKLA	UP		2.Office	2.Office 3.Mobile 9335360137	
1916. B/N0273 [Amount: 0 deposited] NIYAJ AHMAD	1902/2006 Bar Council of	11/05/2006	1.Residence C/O SHAFATULLAH H.NO.296/60 HATASANGI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
NURUL AIN LGF.SHAHID APARTMENT DR.R.L.CHOKRAVORTY ROAD GOLAGANJ LKO.	UP		2.Office	2.Office 3.Mobile 09452365991	
1917. B/N0274 [Amount: 0 deposited] NIZAM AHMAD	3386/1976 Bar Council of	19/09/1976	1.Residence 512/411/9 LAXMAN DAS BUILDING IIIRD LANE NISHAT GANJ LKO.	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Proof of Practice is not enclosed.
LATE SHREE QAZI HAMEEDUDDIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452184418	
1918. B/N0276 [Amount: 600 deposited] NOORAIN HUSAIN KHAN	7515/2004 Bar Council of	24/10/2004	1.Residence NEW MALHAUR MASJID AND MALHAUR RAILWAY STATION NIZAMPUR LKO	1.Residence	noorainad@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SYED HASAN KHAN AS ABOVE	UP		2.Office 3.Chamber in High Court NO CHAMBER	2.Office 3.Mobile 9450461787	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 321

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1919. B/N0280 [Amount: 0 deposited] NRIPENDRA MISHRA	6324/2003 Bar Council of	12/07/2003	1.Residence B-91 DARULSHATA HAZRATGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHREE SHRI CHANDRA MISHRA	UP		2.Office 3.Chamber in High Court EXT R.NO.1 OUDH BAR LUCKNOW	2.Office 3.Mobile 9452206605	
1920. B/N0283 [Amount: 600 deposited] NUZHAT ALI SIDDIQUI	5211/1988 Bar Council of	21/11/1988	1.Residence H.NO.426/2184 BEHIND AMBIRGANJ POLICE CHOWKI WAZEERBAGH LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE ISHRAT ALI SIDDIQUI DO	UP		2.Office 3.Chamber in High Court 78 H.C.LUCKNOW	2.Office 3.Mobile 9415929169	
1921. B/N0284 [Amount: 0 deposited] NUSRAT ALI	2858/1996 Bar Council of	24/03/1996	1.Residence V & PO. GHAILA PS. MADYAWN, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MR. NASRULLAH V & PO. GHAILA PS. MADYAWN, LUCKNOW	UP		2.Office	2.Office 9935560909 3.Mobile 9415464345	
1922. B/N0285 [Amount: 0 deposited] NUSRAT ALI KHAN MOHAMMAD ALI KHAN TIN SHADE NO.1 COLLECTORATE COMPOUND KAISERBAGH LUCKNOW	3375/1992 Bar Council of UP	17/05/1992	1.Residence 529KA/251 ASHOK VIHAR COLONY KHURRAM NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9838280257)NO STAMP ON PROOF OF PRACTICE.
1923. B/N0286 [Amount: 0 deposited] NUSRAT JAMAL SIDDIQUI	1280/2005 Bar Council of	03/03/2005	1.Residence 509/411 DR.B.N. ROAD OPP. SURAKSHA SHAKHA NEW HYDRABAD LKO.	1.Residence	siddiquiji@yahoo.co.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE ASHRAF JAMAL SIDDIQUI SAME	UP		2.Office	2.Office 3.Mobile 09839101782	
1924. B/N0287 [Amount: 0 deposited] NUSRAT TUFAIL AHMAD	2570/2010 Bar Council of	13/02/2010	1.Residence B-61 ALISHA NAGAR SECTOR I JANKIPURAM LUCKNOW	1.Residence 05222733064	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
TUFAIL AHMAD DO	UP		2.Office	2.Office 3.Mobile 9026615584	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 322

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1925. B/N0288 [Amount: 0 deposited] NUTAN MISHRA	8333/2001 Bar Council of	24/11/2001	1.Residence 93/15,GRAIN MARKET6, GANESHGANJ, LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Mismatch in enrollment date.
LATE RAJ NARAIN MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9455252777	
1926. B/00001 [Amount: 0 deposited] OJASVI VERMA	7728/2007 Bar Council of	25/11/2007	1.Residence 399 DALAKHEDA RAJAKPUR MA. SHIVALGAR MOHANLALGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI PAL SINGH	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9454834097	
1927. B/00005 [Amount: 0 deposited] OM JI SRIVASTAVA	7101/1999 Bar Council of	14/02/1998	1.Residence "VIDYA PALACE"NEW NAGARIYA THAKURGANJ LUCKNOW	1.Residence 09336136442	1)Local Address proof is not enclosed.)ENROLMNT DATE MISMATCH
LATE GUR SAHAI LAL SRIVASTAVA	UP		2.Office 3.Chamber in High Court MEETING HALL OLD LIBRARY, HIGH COURT LUCKNOW	2.Office 3.Mobile 07499635365	
1928. B/00010 [Amount: 0 deposited] OM PRAKASH	4735/2007 Bar Council of	11/08/2007	1.Residence 211/419 INDIRA NAGAR, LUCKNOW.	1.Residence 2715152	1)Proof of Practice is not enclosed.
LATE R.P. VERMA	UP		2.Office 3.Chamber in High Court 2ND FLOOR CHAMBER NO. 13	2.Office 3.Mobile 9415022857	
1929. B/00011 [Amount: 0 deposited] OM PRAKASH	5335/1989 Bar Council of	06/12/1989	1.Residence 288/240/1 LAXMI SADAN ARYA NAGAR LUCKNOW 226004 U.P.	1.Residence 9415500230	1)Proof of Practice is not enclosed.
LATE SRI GUR DAYAL SRIVASTAVA	UP		2.Office	2.Office 05222691224 3.Mobile 9415500230	
1930. B/00014 [Amount: 0 deposited] OM PRAKASH AGRAWAL	348/1978 Bar Council of	13/02/1978	1.Residence 643A/155 PALTAN CHAWANI MOHIBULLAPUR LUCKNOW-21	1.Residence 05222363669	prakash.agrawal46@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE VISHWA NATH AGRAWAL AS ABOVE	UP		2.Office	2.Office 05222361984 3.Mobile 09415590999	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 323

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1931. B/O0025 [Amount: 0 deposited] OM PRAKASH SHARMA SURYA NARAIN SHARMA	7674/2000 Bar Council of UP	01/06/2000	1.Residence 548JA/115 MARDAN KHERA NEAR KRISHNA PUBLIC INTER COLL. LKO. 2.Office 3.Chamber in High Court CHAMBER NO.101 INFRONT BARAMDA NO.1 COLLECTORATE COMPOUND	1.Residence 2.Office 3.Mobile 09889711996	1)Proof of Practice is not enclosed.
1932. B/O0027 [Amount: 0 deposited] OM PRAKASH SINGH JAGROOP SINGH AS ABOVE	4649/2001 Bar Council of UP	05/05/2001	1.Residence 616/PN-009, SEMRAGAUHIANSHIK , I.I.M.ROAD LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION ROOM NO.3	1.Residence 8858864128 2.Office 9451388713 3.Mobile 9451388713	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1933. B/O0029 [Amount: 0 deposited] OM PRAKASH SINGH YADAV BHAGVAN SINGH YADAV	2414/2005 Bar Council of UP	29/04/2005	1.Residence B-17 SEC-E ALIGANJ LUCKNOW-226024 2.Office	1.Residence 2.Office 3.Mobile 09450478066	1)Proper address proof is not enclosed as per the norms.
1934. B/O0030 [Amount: 0 deposited] OM PRAKASH SRIVASTAV LATE BRY BAHADUR SRIVASTAV	3912/1982 Bar Council of UP	06/09/1982	1.Residence B-2866 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415165062	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed. 3)Proper address proof is not enclosed as per the norms.
1935. B/O0032 [Amount: 0 deposited] OM PRAKASH SRIVASTAVA LATE SHRI RAMA SHANKER SRIVASTAVA 1345/16 INDIRA NAGAR LUCKNOW	4052/1994 Bar Council of UP	22/08/1994	1.Residence H.NO.453/102 AHMADGANJ (PAJAWA)THAKURGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451912569)BAR COUNCIL CERTIFICATE OF U.P. IS ILLEGIBLE.
1936. B/O0033 [Amount: 0 deposited] OM PRAKASH SRIVASTAVA LATE JAGDAMBA PRASAD SRIVASTAVA AS ABOVE	1479/1979 Bar Council of UP	14/06/1979	1.Residence H.NO.3, CHURCH AVENUE COLONY SHEKHUPURA, ALIGANJ, LUCKNOW. 2.Office 3.Chamber in High Court N.3 G.A. OFFICE HIGH COURT LKO.	1.Residence 2.Office 3.Mobile 9839672419	1)Proper address proof is not enclosed as per the norms.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 324

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1937. B/O0036 [Amount: 0 deposited] OM PRAKASH TIWARI	290/2010 Bar Council of	17/01/2010	1.Residence 17A/19C/25-0, CIRCULAR RAOD, GANGA NAGAR ALLAHABAD	1.Residence 9455998366	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM TIWARI 538KA/316 TRIVENI NAGAR TULSI PURAM LKO.	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION CONFERENCE HALL HIGH COURT LKO.	2.Office 3.Mobile 8765430697	
1938. B/O0037 [Amount: 600 deposited] OM PRAKASH TIWARI [O.P. TIWARI]	237/2005 Bar Council of	09/01/2005	1.Residence T-3/A RAILWAY COLONY MOTI NAGAR UNNAO	1.Residence 09935200504	optiwari.hc.advocate@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI NAGENDRA PRASAD TIWARI AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09454377082	
1939. B/O0038 [Amount: 0 deposited] OM PRAKASH VERMA	4246/1989 Bar Council of	12/08/1989	1.Residence 5/56, SECTOR-H JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AVADH RAM VERMA AS ABOVE	UP		2.Office 3.Chamber in High Court CIVIL COURT, LUCKNOW	2.Office 3.Mobile 9450454742	
1940. B/O0039 [Amount: 0 deposited] OM PRAKASH VERMA	4301/2011 Bar Council of	07/09/2011	1.Residence B-187 PRAGATI VIHAR KALYANPUR LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
RAM AVADH VERMA	UP		2.Office	2.Office 3.Mobile 09721101744	
1941. B/O0044 [Amount: 0 deposited] OM PRAKASH YADAV	1482/2001 Bar Council of	25/02/2001	1.Residence VILL- PARVAR DEEH,P.O.-LAKHMIPUR, TEH-ALAPUR, AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI DAYA SHANKAR YADAV	UP		2.Office 3.Chamber in High Court EXT. ROOM NO.1 OUDH BAR ASSOCIATION, LUCKNOW BENCH.	2.Office 3.Mobile 9451992589	
1942. B/O0045 [Amount: 0 deposited] OM PRAKASH YADAV	5423/2008 Bar Council of	05/11/2008	1.Residence V. JAGAT KHERA, P.O. KALLI PASCHIM, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KRISHAN PAL YADAV V. JAGAT KHERA, P.O. KALLI PASCHIM, LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935886353	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 325

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1943. B/O0046 [Amount: 0 deposited] OM SHANKER	13669/1999 Bar Council of	17/07/1999	1.Residence C-ONE SECTOR - (INDRAVIHAR)ALIGANJ LUCKNOW	1.Residence 9305364052	1)Local Address proof is not enclosed.)BAR COUNCIL CERTIFICATE OF U.P. IS ILLEGIBLE.
LATE RAM LAKHAN LAL AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 15 SECOND FLOOR	2.Office 05222745418 3.Mobile	
1944. B/O0048 [Amount: 0 deposited] OMKAR NATH ZUTSHI	3905/1962 Bar Council of	12/02/1962	1.Residence H.NO.510/176-1 V.S. RAM MARG NEW HYDERABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI B.N. ZUTSHI	UP		2.Office	2.Office 3.Mobile 09307771270	
1945. B/O0049 [Amount: 600 deposited] OMKAR SINGH	15352/2000 Bar Council of	06/12/2000	1.Residence VILL.& POST INDAURA BAGH LUCKNOW-227202	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI LAL BAHADUR SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09415795513	
1946. B/O0050 [Amount: 0 deposited] ONKAR SINGH KUSHWAHA	5765/2006 Bar Council of	11/11/2006	1.Residence VILL.POORE SHIVE BUX SINGH ,P.O.CHHEWLHA,P.S. SARENI,DISTT-I	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM BUX SINGH GLASS GOBIN AWADH BAR ASSOCIATION	UP		2.Office	2.Office 3.Mobile 9451088084	
1947. B/O0054 [Amount: 0 deposited] ONKAR NATH PANDEY	4264/1983 Bar Council of	19/08/1983	1.Residence H.NO.100 SENANI BIHAR RAIBERELY ROAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Mismatch in enrollment date.)PHOTOGRAPH NOT SELF ATTESTED.
SHREE BHAGAUTI DIN PANDEY	UP		2.Office	2.Office 3.Mobile 09795812221	
1948. B/O0056 [Amount: 0 deposited] ONKAR NATH SINGH RATHORE	5052/2007 Bar Council of	11/08/2007	1.Residence VILL-ASHAPUR ATHGNUE TA PATTA DISTT-PRATAPGARH UP.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI ACHAL SINGH OUDH BAR ASSOCIATION LIBRARY HALL	UP		2.Office	2.Office 3.Mobile 8948704550	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 326

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1949. B/O0057 [Amount: 600 deposited] ONKAR NATH TIWARI	3422/1999 Bar Council of	11/04/1999	1.Residence 592K/350 SUBHANI KHERA, TELIBAG, LUCKNOW	1.Residence	onkartiwari@ymail.com 1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment date.
RAM KEWAL TIWARI 592K/350, SUBHANI KHERA, TELIBAG, LUCKNOW	UP		2.Office	2.Office 05226562364 3.Mobile 9935557982	
1950. B/O0058 [Amount: 0 deposited] ONKAR PANDEY	4129/1999 Bar Council of	16/04/1996	1.Residence 20 HEWETT ROAD (SHIVAJI MARG) LUCKNOW	1.Residence	1)Mismatch in enrollment date.)ADDRESS PROOF ENCLOSED IS NOT LEGIBLE.
CHINTA MANI PANDEY 102/51 SHIVAJI MARG LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452146056	
1951. B/P0004 [Amount: 0 deposited] PADAM RANJAN BHATT	15708/2000 Bar Council of	14/12/2000	1.Residence BANGORMAU UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM PRASAD BHATT 10 GURU GOVIND SINGH MARKET CHARBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838572485	
1952. B/P0006 [Amount: 0 deposited] PADMAKAR NATH TRIPATHI LATE KAUSHAL KUMAR NATH TRIPATHI AS ABOVE	4559/2003 Bar Council of UP	12/04/2003	1.Residence A-1463/10 INDIRA NAGAR DISTT. LUCKNOW 2.Office	1.Residence 09389242677 2.Office 3.Mobile 08574558096)NO STAMP ON PROOF OF PRACTICE.
1953. B/P0012 [Amount: 0 deposited] PANKAJ BAJPAI	3599/1981 Bar Council of	13/12/1981	1.Residence SAVITRI 165 NEW HYDERABAD LUCKNOW.226007	1.Residence 05222781543	pankaj_bajpai_22@hotmail.com 1)Proof of Practice is not enclosed.
LATE MR.JUSTICE D S BAJPAI SAME AS ABOVE	UP		2.Office 3.Chamber in High Court CH NO.40 LAWYERS CHEMBER HIGH COURT.	2.Office 05222780361 3.Mobile 9839124944	
1954. B/P0013 [Amount: 0 deposited] PANKAJ BAJPAI	3909/1994 Bar Council of	11/08/1994	1.Residence 538/II/104 YOGI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAJ KUMAR BAJPAI	UP		2.Office	2.Office 3.Mobile 09450095604	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 327

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1955. B/P0019 [Amount: 0 deposited] PANKAJ KUMAR	13664/2010 Bar Council of	04/09/2010	1.Residence VILL DAULATYARPUR PO.MADHUGANJ DIST.HARDOI STATE UP 241302	1.Residence 9670188346	yogesh54 @ gmail.com. 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM SWAROOP 569CHA/58/1 PREM NAGAR ALAMBAGH LKO.UP.	UP		2.Office	2.Office 3.Mobile 9721413257	
1956. B/P0021 [Amount: 0 deposited] PANKAJ KUMAR	13590/2010 Bar Council of	04/09/2010	1.Residence 538K/722 TRIVENI NAGAR IST LUCKNOW	1.Residence 09453949493	pankaj.singh51083@gmail.com 1)Proof of Practice is not enclosed.
KAMLESH KUMAR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09565387840	
1957. B/P0026 [Amount: 0 deposited] PANKAJ KUMAR DIXIT	3723/2004 Bar Council of	10/07/2004	1.Residence 4/280 VIBHAV KHAND GOMTI NAGAR LUCKNOW	1.Residence 09453936944	dixitpankaj78@gmail.com 1)Proper address proof is not enclosed as per the norms.
SRI RAM SHARAN DIXIT 521/84 NARAYAN PRASAD MARG BARA CHAND GANJ	UP MAHANAGAR LUCKNOW		2.Office	2.Office 05222333978 3.Mobile 08604404792	
1958. B/P0027 [Amount: 0 deposited] PANKAJ KUMAR GUPTA	9499/2004 Bar Council of	15/12/2004	1.Residence JODI BANGLA NAURANGABAD LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PARIKARMA LAL GUPTA 647-D JANKIPURAM ABHISHEKPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 8090348622	
1959. B/P0028 [Amount: 600 deposited] PANKAJ KUMAR PANDEY	4907/2003 Bar Council of	03/05/2003	1.Residence VILL.BABHNAULI POST KHAIRA BANUWA THANA GAURI BAZAR, DEORIA	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE SRI VISHWA NATH PANDEY 532/KHA/78 MEHANDI TOLA, ALIGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court CONFERENCE HALL OUDH BAR ASSOCIATION	2.Office 3.Mobile 9450675635	
1960. B/P0032 [Amount: 0 deposited] PANKAJ KUMAR SINGH	4694/2011 Bar Council of	07/09/2011	1.Residence 538 KHA/208 SHIV NAGAR KHADRA SITAPUR ROAD, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI JAI PRAKASH SINGH	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION CONFERENCE HALL HIGH COURT LUCKNOW	2.Office 3.Mobile 9451067942	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 328

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1961. B/P0034 [Amount: 0 deposited] PANKAJ KUMAR SINGH	5706/2007 Bar Council of	10/09/2007	1.Residence 1/252 RASHMI KHAND SHARDA NAGAR LUCKNOW	1.Residence	pankajsinghbishen@rediffmail.com 1)Proof of Practice is not enclosed.
VISHWNATH SINGH	UP		2.Office	2.Office 3.Mobile 9453386252	
1962. B/P0039 [Amount: 0 deposited] PANKAJ KUMAR SRIVASTAVA	6933/2007 Bar Council of	27/10/2007	1.Residence VILL.BHOOP GANJ P.O. PAYAGPUR DISTT. BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI DUKH HARAN LAL SRIVASTAVA	UP		2.Office 3.Chamber in High Court CH.NO.49 HIGH COURT LUCKNOW	2.Office 3.Mobile 09839784757	
1963. B/P0042 [Amount: 0 deposited] PANKAJ KUMAR TIWARI	4683/2011 Bar Council of	07/09/2011	1.Residence M.L.I.G. 4/228 SECTOR-H JANKIPURAM LUCKNOW	1.Residence 9936228542	1)Proof of Practice is not enclosed.
RAMA KANT TIWARI	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION	2.Office 3.Mobile 9415002577	
1964. B/P0044 [Amount: 0 deposited] PANKAJ KUMAR TRIPATHI	5739/2008 Bar Council of	05/11/2008	1.Residence MOHALLA PANDEY NAGAR MISHRIKH SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. BANWARI LAL TRIPATHI VTH LANE NISHATGANJ OLD HYDERABAD LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09451445454	
1965. B/P0047 [Amount: 0 deposited] PANKAJ MISHRA	1492/2004 Bar Council of	05/03/2004	1.Residence H.NO.523-C SECTOR-M AASHIYANA LUCKNOW	1.Residence 09450689608	1)Proof of Practice is not enclosed.
SRI SHRI NIWAS MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR EXTENSION ROOM NO.4 HIGH COURT LUCKNOW	2.Office 3.Mobile 09795778169	
1966. B/P0048 [Amount: 0 deposited] PANKAJ MISHRA	7516/2004 Bar Council of	24/10/2004	1.Residence 416 MALIYA NAGAR CHATARTH KHAND GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ADYA PRATAP MISHRA	UP		2.Office	2.Office 3.Mobile 09450525026	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 329

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1967. B/P0052 [Amount: 0 deposited] PANKAJ PATHAK	1562/2005 Bar Council of	20/03/2005	1.Residence D-277,INDIRA NAGAR,NEAR-ST MERY INTER COLLEGE,LKO 16	1.Residence	advocatepankajpathak@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
DR.KEDAR NATH PATHAK AS ABOVE	UP		2.Office	2.Office 3.Mobile 9919478178	
1968. B/P0053 [Amount: 0 deposited] PANKAJ RAJPUT	2683/2007 Bar Council of	20/05/2007	1.Residence 215/418/2 SUBHASH MARG NAKA HINDOLA LUCKNOW	1.Residence 05222691091	pankajrajput@gmail.com 1)Proof of Practice is not enclosed.
SRI CHANDRIKA PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09935390908	
1969. B/P0054 [Amount: 0 deposited] PANKAJ RAJPUT	5915/2009 Bar Council of	13/09/2009	1.Residence 135/17 RANIGANJ, LUCKNOW-226004	1.Residence	1)Proof of Practice is not enclosed.
MR.BARSATI LAL 135/17 RANIGANJ, LUCKNOW-226004	UP		2.Office 3.Chamber in High Court CIVIL COURT NEAR PARGA BOOTH LUCKNOW	2.Office 3.Mobile 9305824921	
1970. B/P0057 [Amount: 0 deposited] PANKAJ SHUKLA	3379/2000 Bar Council of	03/03/2000	1.Residence 18 TULSI VIHAR SEC-14 INDIRA NAGAR LUCKNOW	1.Residence	pankaj.shukla5432@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI J.P. SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452094880	
1971. B/P0059 [Amount: 0 deposited] PANKAJ SHUKLA	1427/1995 Bar Council of	15/01/1995	1.Residence 5/185 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIV KUMAR SHUKLA	UP		2.Office	2.Office 3.Mobile 08090480937	
1972. B/P0060 [Amount: 0 deposited] PANKAJ SINGH PATEL	11378/2000 Bar Council of	31/08/2000	1.Residence H.NO.448 VILL.&MOHALLA NAUNIHAL GANJ BANGARMAU UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PRATAP SINGH D-756 NEW PARA PAJAJI PURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451462701	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 330

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1973. B/P0063 [Amount: 0 deposited] PANKAJ SRIVASTAVA	1928/1999 Bar Council of	21/05/1999	1.Residence C-306 NBIRALA NAGAR LUCKNOW	1.Residence 05223213900	famous pankaj@yahoo.com 1)Proof of Practice is not enclosed.)BAR COUNCIL OF U.P. CERTIFICATE NOT ENCLOSED.
LATE KAILASH PRASAD SRIVASTAVA	DL		2.Office	2.Office 05224004000 3.Mobile 9335888868	
1974. B/P0068 [Amount: 600 deposited] PANKAJ VERMA	1426/1992 Bar Council of	02/03/1992	1.Residence MDH-5/8 SEC-H JANKIPURAM LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE ANAND PRAKASH VERMA AS ABOVE	UP		2.Office 3.Chamber in High Court ADVOCATE'S CHAMBER NO-58 C.S.C. BUILDING H.C. LUCKNOW	2.Office 3.Mobile 09415449816	
1975. B/P0070 [Amount: 0 deposited] PAPPOO LAL	11115/2010 Bar Council of	04/08/2010	1.Residence VILL. BAGHAURA POST GAUSGANJ DISTT. HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LEAT SRI RAM SWAROOP 538K/1248 TRIKANI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09454685868	
1976. B/P0071 [Amount: 0 deposited] PAPPU DHANUK	677/2000 Bar Council of	23/01/2000	1.Residence 65/72 CHITWAPUR ROAD INFRONT OF NAGAR PALIKA SCHOOL LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAJJAN LAL DHANUK CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839208128	
1977. B/P0074 [Amount: 0 deposited] PARAMANANAD SHUKLA SHRI SURESH KUMAR SHUKLA OPP.SHAHAJ POLYCLINIC KHURDHAIBAZAR SULTANPUR RD. LUCKNOW	2822/1996 Bar Council of UP	24/03/1996	1.Residence VILL. BEDURA P.O. MANODHARPUR TEHSIL HAIDERGARH BARABANKI 2.Office	1.Residence 09450359758 2.Office 3.Mobile 09807707559)INCOMPLETE DOCUMENTATION
1978. B/P0076 [Amount: 0 deposited] PAWAN KUMAR MISHRA	7089/2008 Bar Council of	30/11/2008	1.Residence 4/697 SECT.H JANKIPURAM LUCKNOW	1.Residence 9125119683	1)Proof of Practice is not enclosed.
SHIV NARESH MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9125238543	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 331

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1979. B/P0083 [Amount: 0 deposited] PARASHURAM KATHERIA LT. MUNSHI LAL AS ABOVE	53/1995 Bar Council of DL	18/01/1995	1.Residence H.NO.21/407 SEC-21 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09452203984)FILED THE CERTIFICATE OF DELHI BAR COUNCIL.
1980. B/P0085 [Amount: 0 deposited] PARASHURAM TEWARI LATE SRI MOHAN LAL TEWARI	1382/1993 Bar Council of UP	04/04/1993	1.Residence 545KA/51 545KA/436 PARA,RAJAJI PURAM,LKO.226017 2.Office	1.Residence 9335250306 2.Office 3.Mobile 9453934440	1)Proof of Practice is not enclosed.
1981. B/P0092 [Amount: 0 deposited] PARMA NAND SRIVASTAVA SRI CHHEDI LAL SRIVASTAVA AS ABOVE	2386/1980 Bar Council of UP	13/09/1980	1.Residence 119/251 KHANDHARI BAZAR LAL BAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451133589	1)Proof of Practice is not enclosed.
1982. B/P0095 [Amount: 0 deposited] PARMESHWAR DIN VERMA SRI LALLU RAM VERMA SSI-311 ALIGANJ HOUSING SCHEM SITAPUR ROAD LKO	822/1983 Bar Council of UP	31/01/1983	1.Residence A-232 AWAS VIKAS COLONY SITAPUR 2.Office	1.Residence 2.Office 3.Mobile 9415437231	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1983. B/P0100 [Amount: 0 deposited] PARVEEN BEGUM A.H.SIDDIQUI 123/124 CHITWAPUR HUSSAINGANJ LUCKNOW	3128/1987 Bar Council of UP	13/09/1987	1.Residence 96/117 OLD GANESHGANJ LUCKNOW 2.Office	1.Residence 05224076942 2.Office 3.Mobile 9415010240	parveenbegumadc@rediffmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
1984. B/P0102 [Amount: 0 deposited] PARVEZ AHMAD LATE MUSHTAQ AHMAD	2233/1995 Bar Council of UP	26/02/1995	1.Residence H NO.450 NISHAT GANJ IIIRD LANE LUCKNOW. 2.Office 3.Chamber in High Court CH 15 IIND FLOOR LAWYERS	1.Residence 9307738326 2.Office 7668449884 3.Mobile	parvezahmad010@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 332

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1985. B/P0103 [Amount: 600 deposited] PASHU PATI PRATAP SINGH	3802/1994 Bar Council of	08/08/1994	1.Residence 78 VIKRANT KHAND-1 GOMTI NAGAR LUCKNOW-226010	1.Residence	advppratap@gmail.com 1)Proper address proof is not enclosed as per the norms.
SHRI UDAI NARAIN SINGH 624-T/007 TAQWACHAURAHA VIRAJ KHNAD-5 GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415471107	
1986. B/P0104 [Amount: 0 deposited] PASHUPATI NATH DWIVEDI	6076/2005 Bar Council of	23/10/2005	1.Residence VILL. & POST JOHWA SHARKI RAEBAEILY	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ASHUTOSH KUMAR DWIVEDI 181/1 SECTOR-A ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936918502	
1987. B/P0106 [Amount: 0 deposited] PAVAN KUMAR	7943/2001 Bar Council of	08/09/2001	1.Residence CHATTARBUJI NAGER GOMTI NO.5 GOSAINGANJ LUCKNOW	1.Residence 9889587358	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI JAMUNA PRASAD OPP. TO SESSION LOCK UP MULTI STORED CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415468085	
1988. B/P0108 [Amount: 0 deposited] PAWAN CHAND SAXENA	270/2011 Bar Council of	20/01/2011	1.Residence E-4024 TEMPOSTAND NEW RAJAJIPURAM AVAS VIKASH LUCKNOW	1.Residence 09839072820	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI RAMESH CHANDRA SAXENA	UP		2.Office	2.Office 3.Mobile 08303274050	
1989. B/P0110 [Amount: 600 deposited] PAWAN KUMAR	4361/2009 Bar Council of	03/08/2009	1.Residence 4/390, RAJNI KHAND, SHARDA NAGAR, LUCKNOW	1.Residence	pawanpandey71@yahoo.com 1)Local Address proof is not enclosed.
KRISHNA DEV PANDEY III FLOOR, REGENCY TOWER,20-A, SHIVAJI MARG, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451045833	
1990. B/P0112 [Amount: 0 deposited] PAWAN KUMAR GARG	3838/1996 Bar Council of	31/03/1996	1.Residence 560/71 KRISHNA NAGER KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
SHRI KRISNA KUMAR GARG	UP		2.Office	2.Office 3.Mobile 09415408279	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 333

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1991. B/P0114 [Amount: 0 deposited] PAWAN KUMAR JAISWAL	4412/1996 Bar Council of	12/07/1996	1.Residence H.N. 538 II/761 SITAPUR ROAD AHIBARNPUR LUCKNOW	1.Residence 9935463029	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
KRISHNA KUMAR JAISWAL	UP		2.Office	2.Office 3.Mobile 9793834999	
1992. B/P0118 [Amount: 200 deposited] PAWAN KUMAR MISHRA	9846/2010 Bar Council of	25/07/2010	1.Residence SECTOR N2/580 ALIGANJ LUCKNOW	1.Residence 9506177773	1)Local Address proof is not enclosed.
BRIJ KISHORE MISHRA SECTOR N2/580 ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 8896387638	
1993. B/P0119 [Amount: 0 deposited] PAWAN KUMAR MISHRA	5219/2001 Bar Council of	21/05/2001	1.Residence 461 MUSKABAD RAMJANIMANDIR VASUDIVGATE AYODHY FAIZABAD	1.Residence	pawanmishra667@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM LAKHAN MISHRA 136 PATAILA NAGAR YOJANA INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9453178861	
1994. B/P0120 [Amount: 0 deposited] PAWAN KUMAR MISHRA	9869/2002 Bar Council of	16/11/2002	1.Residence H.NO.38 ADARSH NAGAR PHASE II MATIYARI CHINHAT LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
SRI RAJENDRA PD. MISHRA	UP		2.Office	2.Office 3.Mobile 09450426550	
1995. B/P0121 [Amount: 600 deposited] PAWAN KUMAR MISRA	3283/2007 Bar Council of	20/05/2007	1.Residence POST-PARASRAMPUR, DISTRICT BASTI UP.	1.Residence	adv pawan misra @ gmail-com. 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SRI RADHEY SHYAM MISRA 3/432 VISHWAS KHAND GOMTI NAGAR LKO.	UP		2.Office 3.Chamber in High Court CHAMBER NO.77	2.Office 05222309479 3.Mobile 9452852894	
1996. B/P0122 [Amount: 0 deposited] PAWAN KUMAR NIGAM	280/1998 Bar Council of	28/01/1998	1.Residence H.NO.B-84 INDRANAGAR OPP.BHOOT NATH TEMPLE LUCKNOW	1.Residence 05222347942	nigam.pawan@gmail.com 1)Mismatch in enrollment date.
SHRI M.S. NIGAM	UP		2.Office 3.Chamber in High Court C.NO.74 HIGH COURT LUCKNOW	2.Office 3.Mobile 09415467753	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 334

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1997. B/P0128 [Amount: 0 deposited] PAWAN KUMAR SINGH	5901/2003 Bar Council of	12/06/2003	1.Residence D-18/3 PAPER MILL COLONY NISHATGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
KRISHNA KUMAR SINGH	UP		2.Office 3.Chamber in High Court	2.Office 9919561502 3.Mobile 8858687688	
1998. B/P0132 [Amount: 0 deposited] PAWAN KUMAR SRIVASTAVA	2528/2000 Bar Council of	01/03/2000	1.Residence B-1785 INDIRA NAGAR LUCKNOW	1.Residence	pawan_advocate2010@rediffmail.com 1)Proof of Practice is not enclosed.
GIRDHER GOPAL SRIVASTAVA	UP		2.Office 3.Chamber in High Court 24 ADVOCATE'S CHAMBER	2.Office 05222342393 3.Mobile 09415577911	
1999. B/P0133 [Amount: 0 deposited] PAWAN KUMAR TIWARI	5829/1999 Bar Council of	02/09/1999	1.Residence 551 KA/304 JA/5 SAKETPURI BHILAWAN ALAMBAGH LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
LATE SURYA NARAIN TIWARI	UP		2.Office	2.Office 9450092465 3.Mobile 9450092465	
2000. B/P0134 [Amount: 0 deposited] PAWAN KUMAR TIWARI	13498/2010 Bar Council of	04/09/2010	1.Residence ES1/454 SECTOR A SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MADHAV RAJ TIWARI BARANDA NO.3 COLLECTORATE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839531285	
2001. B/P0136 [Amount: 0 deposited] PAWAN KUMAR UPADHYAY	4048/1999 Bar Council of	14/04/1999	1.Residence 532/554 KA, CHAUDHARY TOLA, PURANIYA ROAD, ALIGANJ LUCKNOW	1.Residence 05222326234	pawan_6272@rediffmail.com 1)Proof of Practice is not enclosed.
RAJENDRA PRASHAD UPADHYAY 532/554 KA, CHAUDHARY TOLA, PURANIYA ROAD, ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415765437	
2002. B/P0140 [Amount: 0 deposited] PAWAN SHUKLA	5721/2008 Bar Council of	06/05/2010	1.Residence F-5417,SECTOR-11 RAJAJIPURAM LUCKNOW	1.Residence	1)Mismatch in enrollment date.
RAM NARAYAN SHUKLA 1/8, VASTU KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838000992	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 335

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2003. B/P0141 [Amount: 0 deposited] PAWAN SRIVASTAVA	932/1993 Bar Council of	14/02/1993	1.Residence PLOT-27 AADIL NAGER LUCKNOW	1.Residence 09450450234	1)Proof of Practice is not enclosed.
LATE SHIV RAJ KISHOR AS ABOVE	UP		2.Office 3.Chamber in High Court C.NO.106	2.Office 3.Mobile 07376677077	
2004. B/P0143 [Amount: 0 deposited] PAYAL SRIVASTAVA	6729/2005 Bar Council of	17/11/2005	1.Residence 2/64,VISHWAS KHAND,GOMATI NAGAR,LKO	1.Residence 9450601180	1)Proof of Practice is not enclosed.
YOGENDRA KUMAR SRIVASTAVA	UP		2.Office	2.Office 9211398413 3.Mobile 9415536844	
2005. B/P0146 [Amount: 600 deposited] PERMESHWAR DUTT TEWARI	993/1990 Bar Council of	01/03/1990	1.Residence PLOT NO.42 SIMANT NAGAR, KANCHANA BIHARI MARG,KALYANPUR LKO.	1.Residence 9450231481	1)Proof of Practice is not enclosed.
LATE SRI JUGDUMBA PRASAD TEWARI AS BOVE	UP		2.Office 3.Chamber in High Court BRAMDA NO.5 IN FRONT LKO BAR CALECTRATE LKO.	2.Office 3.Mobile 9415015257	
2006. B/P0149 [Amount: 0 deposited] PERWAIZ WAHAB KHAN	336/1985 Bar Council of	23/01/1985	1.Residence 88/87/3K GURIAN TOLA SHAKKOO COMPOUND LUCKNOW	1.Residence 05222202246	1)Proof of Practice is not enclosed.
LATE A.W.KHAN	UP		2.Office	2.Office 3.Mobile 9415518884	
2007. B/P0150 [Amount: 0 deposited] PETER CASTELINO	897/1995 Bar Council of	15/01/1995	1.Residence ST.JOSEPH'S CATHEDRAL HAZRATGANJ LUCKNOW	1.Residence	petercastelino@rediffmail.com 1)Proof of Practice is not enclosed.
ALBERT CASTELINO AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.17	2.Office 3.Mobile 9792990011	
2008. B/P0151 [Amount: 0 deposited] PHOOL BUX SINGH	3377/2001 Bar Council of	06/04/2001	1.Residence 1/570-VIKAS NAGAR, LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Local Address proof is not enclosed.
LATE RAJ BHAWAN SINGH 1/570 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839300794	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 336

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2009. B/P0152 [Amount: 0 deposited] PHOOL CHAND	3547/2001 Bar Council of	20/04/2001	1.Residence VILL- SONGANV, P.O.-BHAUKUAA,TEH-JALAPUR, AMBAEDKAR NAGAR.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SITA RAM	UP		2.Office 3.Chamber in High Court EXT ROOM NO.1 OUDH BAR ASSOCIATION, LUCKNOW BENCH.	2.Office 3.Mobile 9450578968	
2010. B/P0153 [Amount: 600 deposited] PHOOL CHANDRA MISHRA	1864/1980 Bar Council of	12/08/1980	1.Residence 18 KEDAR VIHAR GOSHALA ROAD BALAGANJ LUCKNOW	1.Residence 9839270060	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM PALAT MISHRA 1-2 KAISERBAGH AVENUE LUCKNOW	UP		2.Office	2.Office 3.Mobile 8756428903	
2011. B/P0154 [Amount: 600 deposited] PHOOL CHANDRA VERMA	4433/1986 Bar Council of	30/10/1986	1.Residence ESI/631,SECTOR-A,SITAPUR ROAD YOJNA ,JANKIPURAM,LKO	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE.SRI .CHHOTAY LAL RESIDENCE CUM OFFICE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION LKO(MEMBER)(OBA)28.7.2010	2.Office 05222365466 3.Mobile 9415568741	
2012. B/P0155 [Amount: 0 deposited] PHOOL KUMAR SINGH	634/1989 Bar Council of	02/02/1989	1.Residence 359/105 KATRA KHUDA YAAR KHAN SAADATGANJ LUCKNOW	1.Residence 7668595541	1)Proof of Practice is not enclosed.
LATE VISHWA NATH	UP		2.Office	2.Office 9335857962 3.Mobile 7376072503	
2013. B/P0156 [Amount: 0 deposited] PINKI SAINI	4417/2003 Bar Council of	12/04/2003	1.Residence 226/47-1 BAGH MAULVI ANBAR RAKABGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI HEERA LAL SAINI 3/811 VASTUKHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839467325	
2014. B/P0157 [Amount: 0 deposited] PIOUSH MANDAL	2207/2009 Bar Council of	04/04/2009	1.Residence 570/615 VIRAT NAGAR ALAMBAGH LUCKNOW	1.Residence 9335486777	1)Proof of Practice is not enclosed.
DEV NARAYAN MANDAL DO	UP		2.Office	2.Office 3.Mobile 9935559777	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 337

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2015. B/P0160 [Amount: 0 deposited] PIYUSH BAJPAI	13618/1999 Bar Council of	17/07/1999	1.Residence 555CH/114 RAM NAGAR ALAM BAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI CHANDRA BHAL DUTT BAJPAI	UP		2.Office	2.Office 3.Mobile 09956394949	
2016. B/P0161 [Amount: 600 deposited] PIYUSH CHANDRA AGARWAL	307/1969 Bar Council of	14/08/1969	1.Residence 474/54 TILAK VIHAR NEW IRADAT NAGAR LUCKNOW	1.Residence 05222743078	pcagarwall1948@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
LATE G.C. AGARWAL BHOLA RAM BUILDING PRATAP MARKET AMINABAD LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.51 HIGH COURT LUCKNOW	2.Office 3.Mobile 09839010875	
2017. B/P0163 [Amount: 600 deposited] PIYUSH KUMAR AGARWAL	3108/2003 Bar Council of	09/03/2003	1.Residence 486/77,SETH LADHU LAL JAIN MARG,DALIGANJ,LKO-18	1.Residence	agarwaloffice@in.com 1)Proper address proof is not enclosed as per the norms.
LALIT KUMAR AGARWAL 28,NAAJ CINEMA ROAD,OLD NAZIRABAD	UP		2.Office	2.Office 3.Mobile 9838088777	
2018. B/P0166 [Amount: 0 deposited] PIYUSH KUMAR MISHRA	2162/2001 Bar Council of	16/03/2001	1.Residence 46 ROHTAS ENCLAVE RAVINDER PALLI INDIRA NAGAR LUCKNOW	1.Residence 09935431608	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI DEV NATH MISHRA	UP		2.Office	2.Office 3.Mobile 08090001608	
2019. B/P0167 [Amount: 0 deposited] PIYUSH KUMAR SINGH	11448/2000 Bar Council of	31/08/2000	1.Residence M.MB1/192 SECB SBI COLONY ALIGANJ LKO.	1.Residence 9451061832	1)Proper address proof is not enclosed as per the norms.
SRI SURESH PRATAP SINGH	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION OLD LIBRARY HALL	2.Office 3.Mobile 9335917468	
2020. B/P0168 [Amount: 0 deposited] PIYUSH KUMAR SINGH	1371/2008 Bar Council of	06/04/2008	1.Residence MOH GHASIYARIPURA P.S. KOTWALI DEHAT DISTT.BAHRAICH	1.Residence 0522284564	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHIV PRAKASH SINGH	UP		2.Office 3.Chamber in High Court CHAMBER NO-21 LAWYERS CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09984992503	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 338

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2021. B/P0169 [Amount: 0 deposited] PIYUSH KUMAR SRIVASTAV	7364/2010 Bar Council of	27/06/2010	1.Residence 280 CIVIL LINE GONDA	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUBHASH CHANDRA SRIVASTAV	UP		2.Office	2.Office 3.Mobile 09919348696	
2022. B/P0170 [Amount: 600 deposited] PIYUSH MISHRA	1242/2003 Bar Council of	11/01/2003	1.Residence VILLAGE AND POST DULLHUPUR AMBEDKAR NAGAR	1.Residence 9839962120	mishrapiyushgautam@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SHRI ARVIND KUMAR MISHRA L-4 /171 VINAY KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 66 C.S.C.BUILDING IVTH FLOOR H.C.LUCKNOW	2.Office 3.Mobile 9451573849	
2023. B/P0172 [Amount: 0 deposited] POOJA AGARWAL	5859/2011 Bar Council of	15/10/2011	1.Residence 218/3 VICTORIA STREET CHOWK LUCKNOW	1.Residence	agarwalp50@yahoo.in 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
R.C.AGARWAL	UP		2.Office	2.Office 3.Mobile 8960170177	
2024. B/P0176 [Amount: 0 deposited] POOJA TANDON	3744/2009 Bar Council of	15/07/2009	1.Residence 503/207 CHAWESIA BHAWAN DALIGANJ LUCKNOW	1.Residence	pooja.0007@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
SHRI MANISH CHAURASIA UGF GOLDEN PLAZA COMPLEX DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 08765877777	
2025. B/P0178 [Amount: 0 deposited] POONAM JAISWAL	4622/2011 Bar Council of	07/09/2011	1.Residence H.NO. 539KA/152 KASSAILA INDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SURESH CHAND JAISWAL	UP		2.Office	2.Office 3.Mobile 9336784066	
2026. B/P0179 [Amount: 0 deposited] POONAM NARAYAN	17244/2010 Bar Council of	13/11/2010	1.Residence SHERPUR LAWAL NOGOHAN LUCKNOW	1.Residence 9236130158	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LAXMI NARAYAN	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 104	2.Office 3.Mobile 9721191114	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 339

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2027. B/P0181 [Amount: 0 deposited] POONAM SAHU	6841/1992 Bar Council of	18/10/1992	1.Residence 947 LALA KALLU MAL MARG DILKUSHA LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAM BAHOREY SAHU AS ABOVE	UP		2.Office	2.Office 9307930554 3.Mobile	
2028. B/P0183 [Amount: 0 deposited] POONAM SHUKLA	10194/2003 Bar Council of	18/10/2003	1.Residence 4-5 QAISAR CHAMBER 46/67 WAZIR HASAN ROAD LUCKNOW	1.Residence 9415912400	sshuklasunilkumar@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SUNIL KUMAR SHUKLA 10 QAISAR CHAMBER 46/67 WAZIR HASAN ROAD LUCKNOW	UP		2.Office	2.Office 05222205555 3.Mobile 9454590909	
2029. B/P0184 [Amount: 0 deposited] POONAM SINGH	14619/2010 Bar Council of	20/09/2010	1.Residence ASTI ROAD MUSHA NAGAR BAKSHI KA TALAB LUCKNOW	1.Residence 09450435120	poonamsinghchauhan2@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
TRIBHUWAN SINGH ASTI RAOD MUSHA NAGAR BAKSHI KA TALAB LUCKNOW	UP		2.Office 3.Chamber in High Court LADIES CHAMBER	2.Office 08004284282 3.Mobile 09628178108	
2030. B/P0187 [Amount: 0 deposited] POONAM SINGH	670/2004 Bar Council of	31/01/2004	1.Residence AILY PERSAULY GONDA	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DEVENDRA PRATAP SINGH 21/166 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 9936415859 3.Mobile 9415694549	
2031. B/P0193 [Amount: 0 deposited] PRABHA GUPTA	4767/1990 Bar Council of	10/11/1990	1.Residence 5/97 VIKAS NAGAR LUCKNOW-226022	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI J.R. GUPTA	UP		2.Office	2.Office 3.Mobile 09415580625	
2032. B/P0194 [Amount: 0 deposited] PRABHA SHANKAR PANDEY	1051/2010 Bar Council of	27/01/2010	1.Residence 1/424 VASTU KHAND GOMTI NAGAR LUCKNOW.	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE. SRI SURY KIRAN PANDEY	UP		2.Office 3.Chamber in High Court 104 4TH FLOOR HIGH COURT LUCKNOW	2.Office 3.Mobile 9450709150	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 340

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2033. B/P0196 [Amount: 0 deposited] PRABHAKAR BRAMHA	6208/2009 Bar Council of	13/09/2009	1.Residence 569/32 GA BARGAWAN KRISHNA NAGAR LUCKNOW	1.Residence 09369440403	1)Applicants name is not mentioned in the address proof enclosed.
SRI SHYAM KRISHNA MISRA L-VI-46 SECTOR N ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CH. NO.56 (MR. RAM KUMAR MISRA SENIOR)	2.Office 3.Mobile 09918319207	
2034. B/P0197 [Amount: 0 deposited] PRABHAKAR JAUHARI	144/1977 Bar Council of	09/08/1977	1.Residence C-141 NIRALA NAGAR LUCKNOW	1.Residence 05222789901	prabhakarjauhari@yahoo.com 1)Proof of Practice is not enclosed.
LATE BHASKAR PRATAP JAUHARI AS ABOVE	DL		2.Office	2.Office 3.Mobile 09389124907	
2035. B/P0199 [Amount: 600 deposited] PRABHAKAR NATH MISHRA	6941/2001 Bar Council of	02/08/2001	1.Residence VILL.PURE HASRAM DUBEY POST HTHIPUR GAURIGANJ C.S.M.NAGAR	1.Residence 09450713069	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM PRATAP MISHRA	UP		2.Office	2.Office 09792447421 3.Mobile 09839444122	
2036. B/P0200 [Amount: 0 deposited] PRABHAKAR RAI	2750/1994 Bar Council of	18/06/1994	1.Residence 539/KA(100KA/69 SANJAY GANDHI PURAM LUCKNOW-16	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI RAM ADHAR RAI -DO-	UP		2.Office	2.Office 3.Mobile 09450026479	
2037. B/P0207 [Amount: 0 deposited] PRABHASH TRIPATHI	13931/2010 Bar Council of	18/09/2010	1.Residence C/O SMT. SNIHLATA PANDEY P.NO.1 KAUSHALPUR COLONY KHARGAPUR	1.Residence 9889175797	1)Applicants name is not mentioned in the address proof enclosed.
YOGESH CHANDRA TRIPATHI CHIHAT LUCKNOW	UP		2.Office	2.Office 3.Mobile	
2038. B/P0209 [Amount: 0 deposited] PRABHAT JI TRIPATHI	14093/2010 Bar Council of	19/09/2010	1.Residence TOWN & POST ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LET. OM PYAREY TRIPATHI	UP		2.Office	2.Office 3.Mobile 09616579579	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 341

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2039. B/P0212 [Amount: 0 deposited] PRABHAT KUMAR	5255/1989 Bar Council of	18/11/1989	1.Residence H.NO.66 ISHWAR PURI SEC-12 INDIRA NAGAR LUCKNOW	1.Residence 05222702652	1)Proof of Practice is not enclosed.
SRI C.P. SRIVASTAVA 2 MARUTI PURAM FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 05222352316 3.Mobile 09335901498	
2040. B/P0213 [Amount: 0 deposited] PRABHAT KUMAR MISHRA	8078/2011 Bar Council of	30/11/2011	1.Residence VILL. PURAHIYA POST NIGOHAN LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SANTOSH KUMAR MISHRA	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 08004776600	
2041. B/P0214 [Amount: 0 deposited] PRABHAT KUMAR MISHRA	5609/2010 Bar Council of	23/05/2010	1.Residence VILL ANO PO. KUMHARWA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
SHRI DEVENDRA NATH MISHRA	UP		2.Office	2.Office 3.Mobile 9454701146	
2042. B/P0215 [Amount: 0 deposited] PRABHAT KUMAR SINGH	3244/1987 Bar Council of	13/09/1987	1.Residence 8/584 VIKAS NAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHEO PALM SINGH DO	UP		2.Office	2.Office 3.Mobile 9415547822	
2043. B/P0216 [Amount: 0 deposited] PRABHAT KUMAR SINGH	2167/2007 Bar Council of	08/12/2007	1.Residence D-3/77, YUSUFNAGAR, BAGIYA MAU, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DEVENDRA NATH SINGH AS ABOVE	DL		2.Office	2.Office 3.Mobile 7275440195	
2044. B/P0217 [Amount: 0 deposited] PRABHAT KUMAR SINGH ARUN CHANDRA PAL ARUN	4236/2005 Bar Council of UP	21/08/2005	1.Residence 714/6 SECTOR-12 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 05222341073 2.Office 3.Mobile 9532656553)NO STAMP ON PROOF OF PRACTICE.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 342

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2045. B/P0220 [Amount: 0 deposited] PRABHAT KUMAR VERMA	381/1988 Bar Council of	12/02/1988	1.Residence SHAKTI PURAM, BEHIND BEEMA HOSPITAL, KANPUR ROAD, LUCKNOW	1.Residence	prabhatkumar9415@gmail.com 1)Mismatch in enrollment date.
KANHIYA LAL VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415021452	
2046. B/P0223 [Amount: 0 deposited] PRABHAT RANJAN PANDEY	2039/2001 Bar Council of	07/03/2001	1.Residence 537BHA/868 BHARAT NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RADHEY SHYAM PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 09532157897	
2047. B/P0225 [Amount: 0 deposited] PRABHATENDU PANDEY	4046/1999 Bar Council of	14/04/1999	1.Residence 466/41-D PEER BUKHAR CHOWK LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHREE VIJAY CHANED PANDEY 466/41-D PEER DUKHAR CHOWK LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 51	2.Office 3.Mobile 09580059570	
2048. B/P0228 [Amount: 0 deposited] PRABHU NATH YADAV ANIRUDH YADAV KESAUV SINGH BALLIA	2495/1999 Bar Council of UP	19/08/1999	1.Residence 4/153 VIPUL KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9889904961	adv.yadav@gmail.com)INCOMPLETE DOCUMENTATION
2049. B/P0230 [Amount: 0 deposited] PRABODH KUMAR	3082/2009 Bar Council of	31/05/2009	1.Residence 133/189 PURANA GANESH GANJ AMINABAD ROAD,LUCKNOW.	1.Residence 2.Office 3.Mobile 9696971717	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
S.N.GUPTA	UP		2.Office 3.Chamber in High Court OLD LIBRARY	2.Office 3.Mobile 9696971717	
2050. B/P0231 [Amount: 0 deposited] PRACHI DIXIT	3767/2010 Bar Council of	28/03/2010	1.Residence 136 UTTARI BAG HAIDERGARH BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PRAVEEN DIXIT ROOM NO. 4 OUDH ASSOCIATION LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450311342	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 343

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2051. B/P0232 [Amount: 0 deposited] PRACHISH PANDEY LATE DR.R.P.PANDEY SAME AS ABOVE	76/1996 Bar Council of UP	13/01/1996	1.Residence B1/34G,SEC-G ,JANKIPURAM 2.Office 3.Chamber in High Court 66 IV TH FLOOR	1.Residence 2.Office 05224066233 3.Mobile 9415180100	pandeyprachish@yahoo.co.in)INCOMPLETE DOCUMENTATION
2052. B/P0235 [Amount: 0 deposited] PRADEEP BAJPAI AWADH BIHARI BAJPAI -DO-	7766/2004 Bar Council of UP	24/10/2004	1.Residence 538KA/1489 TRIVENI NAGAR-II SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415560331	1)Proof of Practice is not enclosed.
2053. B/P0237 [Amount: 0 deposited] PRADEEP CHANDRA SHARMA LATE MOHAN LAL SHARMA 2/512 SECTOR-2 VIKAS NAGAR LUCKNOW	853/1998 Bar Council of UP	06/03/1998	1.Residence 2/512 SECTOR-2 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 09450357676 2.Office 3.Mobile 09935008050	1)Proof of Practice is not enclosed.
2054. B/P0240 [Amount: 0 deposited] PRADEEP KUMAR LATE SUKHLAL	2085/2010 Bar Council of UP	13/02/2010	1.Residence 563/141 CHITRA GUPT NAGAR ALAMGARH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09336204443	1)Proof of Practice is not enclosed.
2055. B/P0241 [Amount: 0 deposited] PRADEEP KUMAR ATMA RAM	6672/2008 Bar Council of UP	20/11/2008	1.Residence VILL.GODWA,PO .HARAUNT,DISTT LKO 2.Office	1.Residence 2.Office 3.Mobile 9670577297	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
2056. B/P0242 [Amount: 0 deposited] PRADEEP KUMAR SRI KRISHNA KUMAR SHUKLA	568/2006 Bar Council of UP	25/01/2006	1.Residence 28/5 OLD LABOUR COLONY AISHBAGH LUCKNOW-226004 2.Office 3.Chamber in High Court G-41 HIGH COURT LUCKNOW BENCH LUCKNOW	1.Residence 2.Office 3.Mobile 09453849813	pradeepshukla27@rediffmail.com 1)Proof of Practice is not enclosed.
2057. B/P0244 [Amount: 0 deposited] PRADEEP KUMAR ASTHANA ER. P.N.ASTHANA	2048/1983 Bar Council of UP	09/04/1983	1.Residence C-1737 SECTOR-2 R.S.M. NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09839082542	evi.lucknow@live.com)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 344

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2058. B/P0245 [Amount: 0 deposited] PRADEEP KUMAR DWIVEDI	5102/2009 Bar Council of	13/09/2009	1.Residence STATION ROAD P.O. BACHHRAWAN RAEBARELI U.P.	1.Residence 09307764239	pradeepdwivediadvocate@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment date.
SRI SURYAKANT DWIVEDI D-1/252 SEC-F JANKIPURAM LUCKNOW-226021	UP		2.Office	2.Office 05224081536 3.Mobile 07388181781	
2059. B/P0247 [Amount: 0 deposited] PRADEEP KUMAR MAHAJAN	1202/1976 Bar Council of	20/03/1976	1.Residence 2-B.N. GHAI LANE LALBAGH LUCKNOW	1.Residence 05222613787	1)Proof of Practice is not enclosed.
LATE BAL KRISHN MAHAJAN DO	UP		2.Office	2.Office 3.Mobile	
2060. B/P0249 [Amount: 0 deposited] PRADEEP KUMAR MAURYA	7866/2004 Bar Council of	25/11/2004	1.Residence 494/121 GA SARAI HASANGANJ,DALIGANJ,LKO	1.Residence	mailme_babbu07@rediffmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
SRI GAYA PRASAD MAURYA ABOVE	UP		2.Office 3.Chamber in High Court 66	2.Office 3.Mobile 8090404114	
2061. B/P0250 [Amount: 0 deposited] PRADEEP KUMAR MAURYA	3775/2001 Bar Council of	28/04/2001	1.Residence 253 SHEKHUPURA COLONY ALIGANJ LKO.	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE MURLI DHAR MAURYA 211 LEKHRAJ PANNA COMPLEX VIKAS NAGAR,II FLOOR LUCKNOW.	UP		2.Office	2.Office 9454734757 3.Mobile 9415157948	
2062. B/P0253 [Amount: 0 deposited] PRADEEP KUMAR RAI	1878/2003 Bar Council of	05/02/2003	1.Residence 5/17 VIKAS KHAND-5 GOMTI NAGAR LUCKNOW	1.Residence 09452265999	pkleo77@gmail.com 1)Proof of Practice is not enclosed.
RAMAJEE RAI	UP		2.Office	2.Office 3.Mobile 08268336262	
2063. B/P0256 [Amount: 0 deposited] PRADEEP KUMAR SHARMA	9393/2011 Bar Council of	21/12/2011	1.Residence KOHRA DWARIKAGANJ SULTANPUR	1.Residence	sharmapradeep8680@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI SHOBH NATH SHARMA	UP		2.Office	2.Office 9532404983 3.Mobile 9532404983	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 345

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2064. B/P0257 [Amount: 200 deposited] PRADEEP KUMAR SHUKLA	2080/2006 Bar Council of	11/05/2006	1.Residence VILL.SALEEMPUR GIRUNT POST KAREBHAR SITAPUR	1.Residence	prodeepshukla.adv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI LALJI SHUKLA 325 FARIDI NAGAR INDRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451204356	
2065. B/P0267 [Amount: 0 deposited] PRADEEP KUMAR SINGH	4646/2008 Bar Council of	31/08/2008	1.Residence 1/199 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	pradeep.adv8555@gmail.com 1)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
SHARDA NAND SINGH 5/771 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9454271885	
2066. B/P0268 [Amount: 0 deposited] PRADEEP KUMAR SINGH	10802/2002 Bar Council of	27/12/2002	1.Residence VILL.AND POST- BHAGATPUR AZAMGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SURENDRA PRATAP SINGH	UP		2.Office	2.Office 3.Mobile	
2067. B/P0270 [Amount: 600 deposited] PRADEEP KUMAR SINGH	822/1995 Bar Council of	15/01/1995	1.Residence SEC-M-466 ASHIANA COLONY LKO	1.Residence	1)Mismatch in enrollment date.
S P SINGH CH-104 LAWYERS CHAMBER LKO	UP		2.Office	2.Office 9721462206 3.Mobile 9335259319	
2068. B/P0272 [Amount: 600 deposited] PRADEEP KUMAR SINGH (PRADEEP SINGH SOMVANSHI)□ enrollment no.	6458/2003	12/07/2003	1.Residence Bar Council of	1.Residence	1)Mismatch in
SHIV SHANKER SINGH 538 KA/1395 TRIVENI NAGAR-II LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452704956	
2069. B/P0282 [Amount: 0 deposited] PRADEEP KUMAR TRIPATHI	4433/2008 Bar Council of	29/08/2008	1.Residence D-109/7 INDIRA NAGAR LUCKNOW	1.Residence	legal_solution @ in.com 1)Proper address proof is not enclosed as per the norms.
DAYA SHANKER TRIPATHI 9/304 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 993500033 3.Mobile 993500333	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 346

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2070. B/P0284 [Amount: 0 deposited] PRADEEP KUMAR UPADHYAY	4330/1999 Bar Council of	16/04/1999	1.Residence 685 ELDECO UDYAN II RAKSHA KHAND SEC-2 RAIBARELLY ROAD LKO.	1.Residence 09389970484	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE RAMENDRA NATH UPADHYAY 102 IST FLOOR GANJ PLAZA 42 HAZRATGANJ LUCKNOW	UP		2.Office	2.Office 05224067752 3.Mobile 09415087127	
2071. B/P0285 [Amount: 0 deposited] PRADEEP KUMAR YADAV	5789/2001 Bar Council of	14/07/2001	1.Residence C-2/424 VAIBHAV KHAND GOMTI NAGAR, LUCKNOW.	1.Residence	P.K.YADAV 5976@gmail.com 1)Proper address proof is not enclosed as per the norms.
MANGAL PRASAD YADAV 22/102, MALHAR SAHARA ESTATE JANKIPURAM, LUCKNOW.	UP		2.Office 3.Chamber in High Court 32 LAWYERS CHAMBER	2.Office 3.Mobile 9415785974	
2072. B/P0291 [Amount: 0 deposited] PRADEEP SAXENA	4776/1976 Bar Council of	20/12/1976	1.Residence 342/110 NAUBASTA NEAR LAL SCHOOL P.S. SAADATGANJ LUCKNOW	1.Residence 9415409407	adv_pradeep2010@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
LATE R.B. SAXENA 342/110 NAUBASTA NEAR LAL SCHOOL P.S. SAADATGANJ LUCKNOW	UP		2.Office	2.Office 05222262895 3.Mobile 8853531880	
2073. B/P0292 [Amount: 0 deposited] PRADEEP SINGH	6212/1994 Bar Council of	03/11/1994	1.Residence ML 9 SECTOR L ALIGANJ LUCKNOW	1.Residence 9451244769	1)Proof of Practice is not enclosed.)ADDRESS PROOF I.E. D.L. IS ILLEGIBLE.
LATE SRI S.R.SINGH DO	UP		2.Office 3.Chamber in High Court HIGH COURT BAR	2.Office 3.Mobile	
2074. B/P0296 [Amount: 0 deposited] PRADEEP TEWARI	788/2004 Bar Council of	16/02/2004	1.Residence L-1/70B PRIYADAR SHINI COLONY STP.ROAD LUCKNOW	1.Residence 09532469067	pradeep00077@skype.com 1)Mismatch in enrollment date.
RAM BHAKT TEWARI	UP		2.Office	2.Office 3.Mobile 07275519939	
2075. B/P0301 [Amount: 0 deposited] PRADUMN SHUKLA	6253/2004 Bar Council of	26/08/2004	1.Residence 408/10,KHET GALI ,CHAUPATION CHOWK, LUCKNOW,UP	1.Residence 05222260626	shukla_advo@yahoo.com 1)Mismatch in enrollment date.
SRI SHRI KANT SHUKLA DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9838928872	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 347

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2076. B/P0302 [Amount: 0 deposited] PRADYUMN SHUKLA	107/2004 Bar Council of	12/01/2004	1.Residence 456/3 SHASTRI NAGAR KANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRIKANT SHUKLA E-5/40 RAJAJI PURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09235884842	
2077. B/P0303 [Amount: 0 deposited] PRADYUMNA SINGH	13740/2010 Bar Council of	04/09/2010	1.Residence 10 DWARIKAPUR INDIRA NAGAR SECTOR 8 LUCKNOW	1.Residence 05222700554	singh.pradyumana627#gmail.com 1)Proof of Practice is not enclosed.
SRI RAMAYAN PRASAD SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court HIGH COURT CAMPUS	2.Office 3.Mobile 9919737727	
2078. B/P0304 [Amount: 0 deposited] PRAFULLA KUMAR YADAV	3840/1999 Bar Council of	07/03/1998	1.Residence 54/46A VEER NAGAR,CHITWAPUR BHUIYAN STATION ROAD,P.S.HUSSAI	1.Residence	1)Mismatch in enrollment date.
SRI VIJAI NATH YADAV NGANJ,LKO	UP		2.Office 3.Chamber in High Court GOVERNMENT ADVOCATE,BUILDING ROOM NO.6	2.Office 3.Mobile 9889650196	
2079. B/P0305 [Amount: 0 deposited] PRAFULLA TIWARI	9994/2010 Bar Council of	25/07/2010	1.Residence L-III/2,SECTOR-D ,ALIGANJ,LKO	1.Residence 05224069602	prafullatiwari99#gmail.com 1)Proper address proof is not enclosed as per the norms.
SHIWA KANT TIWARI SAME	UP		2.Office 3.Chamber in High Court CHAMBER NO.52	2.Office 3.Mobile 9450169696	
2080. B/P0306 [Amount: 0 deposited] PRAG DUTT SHUKLA	12465/2010 Bar Council of	04/09/2010	1.Residence B133. ADARSH VIHAR COLONY KALYANPUR WEST LUCKNOW U.P	1.Residence	shukla.pragd#gmail.com 1)Proof of Practice is not enclosed.
KAMESHWAR NATH SHUKLA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9795050272	
2081. B/P0309 [Amount: 0 deposited] PRAHLAD NARAIN BHARGAVA	2276/1979 Bar Council of	29/08/1979	1.Residence VILL ASHRAM 167/7 CHODHILAL DHARAMSHALAL ROAD AMINABAD LKO	1.Residence	prahlad.narainbhargava#gmail.com 1)Proof of Practice is not enclosed.
LATE ROOP NARAIN BHARGAVA	UP		2.Office	2.Office 3.Mobile 8004676722	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 348

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2082. B/P0313 [Amount: 0 deposited] PRAKASH CHANDRA GAUTAM	601/2000 Bar Council of	23/01/2000	1.Residence GAUTAM HOUSE 3/287 VISHWAS KHAND GOMIT NAGAR LUCKNOW 226010	1.Residence 05222308265	1)Proof of Practice is not enclosed.
NIRANJAN LAL GAUTAM	UP		2.Office 3.Chamber in High Court 10 LAWYERS CHAMBER	2.Office 3.Mobile 09451245543	
2083. B/P0314 [Amount: 0 deposited] PRAKASH CHANDRA MISHRA SHRI J.P. MISHRA SAME AS ABOVE	97/1983 Bar Council of UP	15/03/1983	1.Residence C-3504 SEC-6 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 09695728889 2.Office 05224071465 3.Mobile 09695728889)CERTIFICATE OF ENROLLMENT IS NOT OF BAR COUNC
2084. B/P0315 [Amount: 0 deposited] PRAKASH CHANDRA SRIVASTAVA	3830/1976 Bar Council of	28/10/1976	1.Residence A-704,AMBEDKAR VIHAR CHAUPHATAKA, KANPUR ROAD ALLAHABAD	1.Residence 9452787045	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
B.B. LAL AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.155,HIGH COURT ALLAHABAD	2.Office 9415351997 3.Mobile 9415351997	
2085. B/P0318 [Amount: 0 deposited] PRAKASH SRIVASTAVA	4252/1995 Bar Council of	26/06/1995	1.Residence 385-ITWA DISTT. SIDHARTH NAGAR	1.Residence 09307159210	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI O.P. SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09335726767	
2086. B/P0320 [Amount: 0 deposited] PRAKHAR MISRA	5219/2008 Bar Council of	02/11/2008	1.Residence 103/88 LAXMIBHAWAN SUNDER BAGH LUCKNOW	1.Residence	advocate.pvakhar@gmail.com 1)Proof of Practice is not enclosed.
DEVENDRA NATH MISRA 62 GURU GOBIND SINGH MARG LUCKNOW	UP		2.Office 3.Chamber in High Court 108	2.Office 05224104113 3.Mobile 9455379777	
2087. B/P0324 [Amount: 0 deposited] PRAMENDRA PANDEY	18464/2010 Bar Council of	25/12/2010	1.Residence C-3/15 GEETA PALLI ALAMBAGH LKO.	1.Residence	1)Proof of Practice is not enclosed.
SHRI LAKSHMAN PANDEY AS ABOVE	UP		2.Office 3.Chamber in High Court NEAR GATE NO 8 PASS OFFICE	2.Office 8808306240 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 349

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2088. B/P0327 [Amount: 0 deposited] PRAMOD KUMAR	5642/1992 Bar Council of	20/08/1992	1.Residence E-2730 RAJAJIPURAM LUCKNOW	1.Residence 05222416499	1)Mismatch in enrollment date.
GUNJAR PRASAD AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO. 4 AVADH BAR ASSOCIATION EXTENSION	2.Office 3.Mobile 9453959910	
2089. B/P0330 [Amount: 0 deposited] PRAMOD KUMAR	7908/2007 Bar Council of	05/12/2007	1.Residence MUJFFAR NAGAR GHUSWAL GORIGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BHAGWANDEEN	UP		2.Office	2.Office 3.Mobile 9793921999	
2090. B/P0332 [Amount: 0 deposited] PRAMOD KUMAR	788/2000 Bar Council of	23/01/2000	1.Residence MIIC/111 SECTOR C JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE M.R. SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415197151	
2091. B/P0333 [Amount: 0 deposited] PRAMOD KUMAR	211/1984 Bar Council of	08/01/1984	1.Residence LALITKUNJ,MIG-12,SECTOR-DS ALIGANJ OPP GALLA MANDI SITAPUR	1.Residence 05222758477	1)Proof of Practice is not enclosed.
LATE SHRI S.K. SRIVASTAVA ROAD,LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO.4	2.Office 05222758477 3.Mobile 9415107605	
2092. B/P0334 [Amount: 0 deposited] PRAMOD KUMAR	4156/1999 Bar Council of	16/04/1999	1.Residence H.NO.C-13/7068 RAJAJIPURAM LUCKNOW	1.Residence	pramodkumar206@gmail.com 1)Proof of Practice is not enclosed.
SHRI JAMUNA SHARAN PARORIYA ABOVE	UP		2.Office 3.Chamber in High Court CHEMBER NO-105 COLLECTRATE COURT LUCKNOW	2.Office 3.Mobile 09452986798	
2093. B/P0335 [Amount: 0 deposited] PRAMOD KUMAR 'SHAKYA'	3634/1998 Bar Council of	11/10/1998	1.Residence VILL.&POST-KAMLAPUR MAHAMUDIYA,DISTRICT-MANIPURI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHYAM SINGH SHAKYA 26,SHANKAR NAGAR,NIRALA NAGAR,LKO	UP		2.Office 3.Chamber in High Court MEETING HALL OUDH BAR ASSOCIATION	2.Office 05222789026 3.Mobile 9415766715	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 350

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2094. B/P0336 [Amount: 0 deposited] PRAMOD KUMAR AGNIHOTRI	2187/2002 Bar Council of	14/03/2002	1.Residence 532A/23GA/8 CHAUDHERY TOLA ALIGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI LATE RAJ NARAIN	UP		2.Office	2.Office 3.Mobile 09452738391	
2095. B/P0337 [Amount: 0 deposited] PRAMOD KUMAR CHUADHARY	1549/1972 Bar Council of	15/12/1972	1.Residence C-76 SECTOR-A MAHANAGAR LKO	1.Residence	1)Proof of Practice is not enclosed.
NARENDRA BAHADUR CHUADHARY SAME	UP		2.Office	2.Office 3.Mobile 9889735180	
2096. B/P0338 [Amount: 0 deposited] PRAMOD KUMAR GUPTA	1187/1980 Bar Council of	30/07/1980	1.Residence 377/28 BASANT BHAVAN DURGA DIN ROAD SAADATGANJ LUCKNOW	1.Residence 05222649491	1)Proof of Practice is not enclosed.
LATE BASANT LAL GUPTA DO	UP		2.Office	2.Office 3.Mobile 9450360290	
2097. B/P0339 [Amount: 0 deposited] PRAMOD KUMAR JAIN	3803/1988 Bar Council of	21/08/1988	1.Residence H.N.411/76,HATA BHIKAM KHAN,PUL GANA,CHOWK,SAADAT GANJ LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE KAILASH CHANDR JAIN	UP		2.Office	2.Office 3.Mobile 9450451791	
2098. B/P0342 [Amount: 0 deposited] PRAMOD KUMAR OJHA	2411/1982 Bar Council of	30/04/1982	1.Residence 339/37 TRIVENI GANJ NAUBASTA LUCKNOW-226003	1.Residence	1)Proof of Practice is not enclosed.
LATE PRAHLAD OJHA -DO-	UP		2.Office	2.Office 3.Mobile 09451177564	
2099. B/P0343 [Amount: 0 deposited] PRAMOD KUMAR PANDEY	2105/1984 Bar Council of	20/05/1984	1.Residence A-1 PANDEY KA TALAB COLLONY AISHBAGH LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SRI A.B.PANDEY AS ABOVE	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION EST ROOM NO. 1 H.C.LUCKNOW	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 351

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2100. B/P0349 [Amount: 0 deposited] PRAMOD KUMAR SHUKLA	15053/2010 Bar Council of	20/09/2010	1.Residence 126 PRATAPPUR KHURDA JALALPUR AMBEDKARNAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
AMAR NATH SHUKLA 551/KA/G-352 AZAD NAGAR ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 8874542733	
2101. B/P0359 [Amount: 0 deposited] PRAMOD KUMAR TRIPATHI	4468/2005 Bar Council of	09/09/2005	1.Residence 555G/133 JAFAR KHERA KRISHNA NAGAR MANAS NAGAR LUCKNOW	1.Residence 9415780106	1)Proof of Practice is not enclosed.
SHATRUGHAN TRIPATHI BANGLA BAZAR NEAR R.D.S.O. GAS SERVICE LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452680282	
2102. B/P0362 [Amount: 0 deposited] PRAMOD NARAIN SRIVASTAVA	3529/2001 Bar Council of	20/04/2001	1.Residence 266/614 MOH.-BHADEWAN LKO-4	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SRI R.C. SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415928421	
2103. B/P0365 [Amount: 600 deposited] PRAMOD SINGH	1572/1998 Bar Council of	26/04/1998	1.Residence 16B/317 VRINDAVAN COLONY RAIBARELY ROAD LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE RAMANAND SINGH	UP		2.Office	2.Office 3.Mobile 9415575170	
2104. B/P0367 [Amount: 0 deposited] PRAMOD YADAVA	1797/1998 Bar Council of	15/03/1998	1.Residence D-7 SECTOR-F ALIGANJ LUCKNOW (U.P.) PIN 226024	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.
SRI RAMDHANI YADAVA 1060 OMEX CITY SEC D RAIBARELI ROAD LKO	UP		2.Office	2.Office 3.Mobile 09415875323	
2105. B/P0368 [Amount: 0 deposited] PRANAV PANDEY	7433/2007 Bar Council of	03/11/2007	1.Residence B-599 AWAS VIKAS COLONY UNNAO 209801	1.Residence 09196208447	pranav.adv@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SHAILENDRA KUMAR PANDEY E.S.I.B-482 PHASE-II SECTOR-A SITAPUR RD (OPP-IET) LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451869533	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 352

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2106. B/P0370 [Amount: 0 deposited] PRANESH KUMAR SINHA	692/1995 Bar Council of	15/01/1995	1.Residence 511/37 OLD BADSHAH NAGAR LUCKNOW 226007	1.Residence 7309182410	prkusinha @ yahoo.co.in 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE KRISHNA MURARI SINHA VILL. MARWAT P.O. BARTALGANJ DISTT. GORAKHPUR U.P.	UP		2.Office 3.Chamber in High Court CENTRAL GOVT.OFFICE HIGH COURT CAMPUS LUCKNOW	2.Office 9919313089 3.Mobile	
2107. B/P0371 [Amount: 0 deposited] PRANSHU AGRAWAL	1875/2001 Bar Council of	07/03/2001	1.Residence HOUSE NO. 545-GA/63, CHANDGANJ GARDEN, ALIGANJ, LUCKNOW	1.Residence	advocatepranshu@gmail.com 1)Proof of Practice is not enclosed.
SRI K.K. AGRAWAL HOUSE NO. 545-GA/63, CHANDGANJ GARDEN, ALIGANJ, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335204925	
2108. B/P0372 [Amount: 0 deposited] PRANSHU SHARMA	589/2009 Bar Council of	07/02/2009	1.Residence D5/79 TRIPURA BHAIKAVI VARANASI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI SUNIL KUMAR SHARMA	UP		2.Office	2.Office 3.Mobile 09919992777	
2109. B/P0374 [Amount: 0 deposited] PRASHANT ARORA	4986/1999 Bar Council of	23/04/1999	1.Residence 2/6 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222394724	prashant0522@rediffmail.com 1)Proof of Practice is not enclosed.
LATE HARISH CHANDRA ARORA DO	UP		2.Office	2.Office 3.Mobile 9415305280	
2110. B/P0380 [Amount: 0 deposited] PRASHANT KUMAR SRIVASTAVA	2003/2000 Bar Council of	01/03/2000	1.Residence 631/1 URMILA PURI SURENDRA NAGAR LUCKNOW	1.Residence	advocate_prashant23@yahoo.com 1)Proper address proof is not enclosed as per the norms.
KRISHNA BAHADUR LAL 631/1 URMILA PURI SURENDRA NAGAR LUCKNOW	UP		2.Office	2.Office 9621977771 3.Mobile 9336472171	
2111. B/P0381 [Amount: 0 deposited] PRASHANT KUMAR SRIVASTAVA	1756/2002 Bar Council of	17/02/2002	1.Residence 7/125 B VIKAS NAGAR LUCKNOW 226022	1.Residence	sri.prashantsrivastava@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE ASHARFI LAL SRIVASTAVA 7/125 B VIKAS NAGAR LUCKNOW 226022	UP		2.Office	2.Office 3.Mobile 9918200228	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 353

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2112. B/P0387 [Amount: 0 deposited] PRASHANT SINGH	8935/2009 Bar Council of	04/12/2009	1.Residence B/336 BUS STATION CIVIL LINE BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI UTTAM KUMAR VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452002223	
2113. B/P0388 [Amount: 0 deposited] PRASHANT SINGH	4847/2009 Bar Council of	13/09/2009	1.Residence PAYAGPUR HOUSE 6 R.F. BAHADUR JI MARG LUCKNOW	1.Residence 05222287686	yashsingh18@yahoo.com 1)Proof of Practice is not enclosed.
YADVENDRA BIKRAM SINGH	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 20	2.Office 3.Mobile 9415054032	
2114. B/P0389 [Amount: 0 deposited] PRASHANT SINGH ATAL A.P.SINGH 551 KA/131 STATE BANK ROAD CHANDER NAGAR ALAMBAGH LUCKNOW	5312/2001 Bar Council of UP	25/05/2001	1.Residence 1/8 VASTU KHAND, GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.19	1.Residence 8935040999 2.Office 8935040999 3.Mobile 9839025535	prashant.singhatal@gmail.com)ADDRESS PROOF IS ILLEGIBLE
2115. B/P0392 [Amount: 0 deposited] PRASHANT SRIVASTAVA	10425/1999 Bar Council of	05/07/2010	1.Residence E52/178, SECTOR -F JANKIPURAM LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date. 3)Local Address proof is not enclosed.
LATE B.N.PRASAD AS ABOVE	UP		2.Office 3.Chamber in High Court NEW LIBRARY HALL, O.B.A. HIGH COURT LUCKNOW	2.Office 3.Mobile 9794038770	
2116. B/P0394 [Amount: 0 deposited] PRASHANT TIWARI	100/2012 Bar Council of	06/01/2012	1.Residence SHIV NAGAR PAHARGANJ RAMNAGAR FAIZABAD	1.Residence	prashant3titonic@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
BRIJ KISHOR TIWARI D-2300 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9473986909	
2117. B/P0395 [Amount: 0 deposited] PRASHANT TIWARI JAGDISH PRASAD TIWARI	7334/2004 Bar Council of UP	24/10/2004	1.Residence SANJAY GANDHI PURAM INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09452275195)BAR COUNCIL OF U.P. CERTIFICATE NOT ATTESTED.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 354

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2118. B/P0397 [Amount: 0 deposited] PRASHANT VERMA	1446/2009 Bar Council of	29/03/2009	1.Residence 473,HATHIPUR NORTH NIGHASAN ROAD POST MIDUNIYA LAKHIMPUR KH.	1.Residence 09721947245	prashantverma213@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI RAM PRASAD VERMA	UP		2.Office	2.Office 08765115225 3.Mobile 09305648556	
2119. B/P0399 [Amount: 0 deposited] PRASHANT KUMAR MISHRA	1623/2005 Bar Council of	20/03/2005	1.Residence 2/153 VIVEK KHAND GOMTI NAGAR LKO	1.Residence	prashant_mishra27@yahoo.co.in 1)Proof of Practice is not enclosed.
DR. RADHEY SHYAM MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL/MEETING HALL AWADH BAR ASSOCIATION	2.Office 3.Mobile 9415062458	
2120. B/P0402 [Amount: 0 deposited] PRASOON KUMAR SHUKLA	7202/2006 Bar Council of	16/12/2006	1.Residence 57/22 TARWALI GANJ HUSSAIN GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHREE SRILAKHAN SHUKLA	UP		2.Office	2.Office 3.Mobile 09336266502	
2121. B/P0403 [Amount: 0 deposited] PRATAP KRISHAN	2479/1991 Bar Council of	08/07/1991	1.Residence VILL. KODRI P.O. BAURUMAU LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AUTAR KAISHAN	UP		2.Office	2.Office 3.Mobile 9415083323	
2122. B/P0416 [Amount: 0 deposited] PRATIBHA SHUKLA	2248/2009 Bar Council of	06/04/2009	1.Residence H.N.567,CHANDPUR HARBANS,FAIZABAD ,P.O.DHABBAHMAR,POLICE ST	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR.PREM SHANKER SHUKLA PURAKALANDAR,SSI-454,455,SEC-A ,ALIGANJ,SITAPUR ROAD,LKO	UP		2.Office	2.Office 3.Mobile 9454626963	
2123. B/P0419 [Amount: 0 deposited] PRATIBHAN YADAV	4486/2005 Bar Council of	09/09/2005	1.Residence VILL.+POST RAMKOLA DISTT. FAMBEJKAR NAGAR	1.Residence	yadav.prahibhan82@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SADHU SARAN YADAV C-1/141 SEC-G JANKIPURAM RING ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415581382	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 355

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2124. B/P0424 [Amount: 0 deposited] PRATITI	1256/2010 Bar Council of	13/02/2010	1.Residence 331 KHALIL SHARQUI SHAHJAHANPUR	1.Residence	srivastava.prititi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SAURABH SAXENA	UP		2.Office	2.Office 3.Mobile 9453319357	
2125. B/P0425 [Amount: 600 deposited] PRATUL GUPTA	5493/2007 Bar Council of	19/08/2007	1.Residence ED-648 SECTOR-9 ALIGANJ LUCKNOW	1.Residence	akash_pratul_prafull@yahoo.co.in 1)Applicants name is not mentioned in the address proof enclosed.
CHANDRA PRAKASH GUPTA	UP		2.Office	2.Office 3.Mobile 09336416283	
2126. B/P0429 [Amount: 600 deposited] PRATUL SRIVASTAVA	479/2001 Bar Council of	12/02/2001	1.Residence C-BLOCK SEC-13/7062 RAJAJIPURAM LUCKNOW-17	1.Residence	adv.pratul@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
SHRI R.P. SRIVASTAVA	UP		2.Office 3.Chamber in High Court CHAMBER NO.53 IIIRD FLOOR	2.Office 3.Mobile 09415018827	
2127. B/P0434 [Amount: 0 deposited] PRAVEEN CHANDRA	11764/2003 Bar Council of	30/11/2003	1.Residence B-3,AWAS VIKAS COLONY,LKOROAD,HARDOI	1.Residence	praveenchandra1975@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ROOP CHANDRA 532KA/2176HA PANDEY TOLA,DANDIA BAJAR ALIGANJ	UP		2.Office	2.Office 3.Mobile 9415513272	
2128. B/P0435 [Amount: 0 deposited] PRAVEEN CHANDRA SRIVASTAVA	5306/1994 Bar Council of	29/09/1994	1.Residence H.NO.377/14,GARI ADDA ,DURGA DIN ROAD,SAADAT GANJ,LKO	1.Residence	pechaundra222gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI GIRISH CHANDRA SRIVASTAVA OPP.PLACE CHOWKI,CIVIL COURT,LKO	UP		2.Office	2.Office 3.Mobile 9415519812	
2129. B/P0437 [Amount: 0 deposited] PRAVEEN KUMAR	1949/2010 Bar Council of	13/02/2010	1.Residence F-3157, RAJAJIPURAM LUCKNOW-17	1.Residence	praveenvishadvhighcourt@yahoo.in 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM PRASAD VISHWAKARMA	UP		2.Office	2.Office 3.Mobile 9450761686	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 356

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2130. B/P0439 [Amount: 600 deposited] PRAVEEN KUMAR GUPTA	1024/1991 Bar Council of	11/03/1991	1.Residence 266/467 BHADWAN BAZAR KHALA LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE AWADH BIHARI GUPTA 266/467 BHADWAN BAZAR KHALA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450447219	
2131. B/P0441 [Amount: 0 deposited] PRAVEEN KUMAR SHUKLA	5009/2010 Bar Council of	22/04/2010	1.Residence VILL.& POST LILAPUR KALAN HANUMAN GANJ ALLAHABAD	1.Residence	pks474@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
SRI AVADHESH NARAYAN SHUKLA H.NO.481 SEC-2 GATE NO.3 ELDICO UDYAN IST NEAR BANGLA LKO.	UP		2.Office	2.Office 3.Mobile 09452565490	
2132. B/P0442 [Amount: 0 deposited] PRAVEEN KUMAR SINGH	6789/2010 Bar Council of	23/05/2010	1.Residence TOWN & POST KURSATH MOHALLA RAJENDRA NAGAR KURSATH HARDOI	1.Residence 945555129	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)PHOTOGRAPH IS NOT ANNEXED WITH THE FORM.
SHIV PRAKASH VERMA 5/132 VIKAS KHAND GOMIT NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451208429	
2133. B/P0447 [Amount: 0 deposited] PRAVEEN KUMAR SRIVASTAVA	3432/2001 Bar Council of	12/04/2001	1.Residence 645A/445A JANKIPURAM COLONY JANKIPURAM EXT. LUCKNOW-226021	1.Residence	praveen_pastine@rediffmail.com 1)Proof of Practice is not enclosed.
LATE AWADHESH LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09125578567	
2134. B/P0449 [Amount: 0 deposited] PRAVEEN KUMAR SRIVASTAVA	7607/2000 Bar Council of	29/05/2000	1.Residence 660/7/P020 PHOOLBAGH COLONY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
R.S.P.SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9450495259	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 357

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2135. B/P0451 [Amount: 0 deposited] PRAVEEN KUMAR TEWARI LATE B.D. TEWARI 96/196,ROSHAN BAJAJ LANE,OLD GANESH GANJ,LKO	736/1992 Bar Council of UP	05/02/1992	1.Residence 96/201,ROSHAN BAJAJ LANE,OLD,GANESH GANJ,LKO 2.Office	1.Residence 9415026613 2.Office 05222746180 3.Mobile 8400999988	praveentewari648@yahoo.com)NOT STAMPED.
2136. B/P0452 [Amount: 0 deposited] PRAVEEN KUMAR TRIPATHI AJAY KUMAR TRIPATHI 57/196 CHA GOPALPURI ALAMBAGH LUCKNOW	2903/2009 Bar Council of UP	29/05/2009	1.Residence BHUJURPUR RAMGANG PRATAPGARH 2.Office 3.Chamber in High Court ROOM NO. 4 NEW AWADH BAR	1.Residence 2.Office 3.Mobile 9838594579	praveen.tripathi89@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2137. B/P0453 [Amount: 0 deposited] PRAVEEN KUMAR VISHWAKARMA PREM VISHWAKARMA	1622/2010 Bar Council of UP	13/02/2010	1.Residence 31-A C&W BURRY MARG ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09935782085	1)Proof of Practice is not enclosed.
2138. B/P0459 [Amount: 0 deposited] PRAVESH KUMAR PANNA LAL COLLECTORATE COMPOUND (NEW VARANDAH)NEAR EAST GATE NO.5 LKO	3811/2006 Bar Council of UP	18/08/2006	1.Residence I-15,POLICE STATION CAMPUS,KRISHNA NAGAR, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9793045218	1)Proof of Practice is not enclosed.
2139. B/P0462 [Amount: 0 deposited] PRAVIN KUMAR SAHU RAJ KAPOOR SAHU 149/100 HARI NAGAR DUGAWAN LUCKNOW	6647/2008 Bar Council of UP	20/11/2008	1.Residence VILL. & POST ISIYA RAEBARELI 2.Office	1.Residence 2.Office 3.Mobile 7275440327	pravinsahu82@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2140. B/P0472 [Amount: 0 deposited] PREETI GARG MR. D.P.GARG A-1 SAPRU MARG, LUCKNOW	9874/2000 Bar Council of UP	20/08/2000	1.Residence HIG-1067 SECTOR I, LDA COLONY, KANPUR ROAD, LUCKNOW 2.Office 3.Chamber in High Court LAWYER CHAMBER 7	1.Residence 2.Office 3.Mobile 9918583961	aryaagarwal@yahoo.co.in 1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 358

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2141. B/P0475 [Amount: 0 deposited] PREM CHANDRA K. CHANDRA BHAL SRIVASTAVA -DO-	484/1973 Bar Council of UP	16/05/1973	1.Residence 434 RAJENDRA NAGER LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09889041836)PHOTOGRAPH ON THE MAIN FORM NOT SELF ATTESTED
2142. B/P0476 [Amount: 0 deposited] PREM CHANDRA RAM SAGAR	2621/2002 Bar Council of UP	29/04/2002	1.Residence VILL-SHIVPURI NEAR DEWA ROAD PO CHINHAT DIST LUCKNOW 2.Office 3.Chamber in High Court LIBRARY HALL	1.Residence 2.Office 3.Mobile 9415790473	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2143. B/P0482 [Amount: 0 deposited] PREM KUMAR DWIVEDI HRIDAY NARAYAN DWIVEDI D-1/118 VIRAJ KHAND GOMTI NAGAR LUCKNOW	4478/2005 Bar Council of UP	09/09/2005	1.Residence MASTIPUR NIGOHAN LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9616846875	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2144. B/P0491 [Amount: 0 deposited] PREM PRAKASH SINGH LATE R.B.SINGH B-77 RAJKIYA SACHIVALAY COLONY MAHANAGAR LUCKNOW	5141/2002 Bar Council of UP	07/08/2002	1.Residence 2/10 LIG 3 CIRCULAR ROAD ALLAHABAD 2.Office	1.Residence 2.Office 3.Mobile 9455686664	1)Proper address proof is not enclosed as per the norms.
2145. B/P0493 [Amount: 0 deposited] PREM PRAKASH TRIVEDI KRISHNA MURARI TRIVEDI	8769/2009 Bar Council of UP	26/11/2009	1.Residence 538K/423B1TRIVENI NAGAR-II,SITAPUR ROAD, LUCKNOW 2.Office 3.Chamber in High Court NEAR NARI SHIKSHA NIKETAN, COLLECTORATE COMPOUND, KAISERBAGH	1.Residence 2.Office 3.Mobile 9453322023	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2146. B/P0501 [Amount: 0 deposited] PREM SHANKER YADAV SHRI KANT YADAV	7923/2007 Bar Council of UP	05/12/2007	1.Residence BACHAN KHERA BHATGAON LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935390945	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 359

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2147. B/P0502 [Amount: 0 deposited] PREM SINGH	3727/2003 Bar Council of	12/04/2003	1.Residence C-90/2 JOGENDRA PATHAK ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KARAM BEER SINGH	UP		2.Office 3.Chamber in High Court 39 C/O SHRI BIRESHWAR NATH ADVOCATE	2.Office 3.Mobile 09415462561	
2148. B/P0506 [Amount: 0 deposited] PRINCE LENIN	4090/2000 Bar Council of	03/03/2000	1.Residence 58/41-A, RAM MANDIR LANE, HUSSAINGANJ LUCKNOW	1.Residence	prince1310@gmail.com 1)Proof of Practice is not enclosed.
SHIV RAJ MOHAN NIGAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415184535	
2149. B/P0507 [Amount: 0 deposited] PRINCE RICHORD	5058/2008 Bar Council of	02/11/2008	1.Residence TOWN&POST PURANI BAZAR 3/13 ITAUNJA LUCKNOW	1.Residence 9125786974	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH IS WITHOUT BAND
LATE AMAN ULLAH KHAN TOWN &POST PURANI BAZAR 3/13 ITAUNJA LUCKNOW	UP		2.Office	2.Office 3.Mobile 7505226560	
2150. B/P0509 [Amount: 0 deposited] PRITAM SINGH	3958/2007 Bar Council of	14/07/2007	1.Residence VILL.KHARAHRI POST BANKATWA DISTT. GONDA	1.Residence 09450761716	adv.pritam@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE SRI MATA PRASAD SINGH 2/246 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 09450747350 3.Mobile 09839108072	
2151. B/P0510 [Amount: 0 deposited] PRITHVISH MISHRA	1018/2008 Bar Council of	31/03/2008	1.Residence 2115 NIRALA NAGAR SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI JIWAN PRAKASH MISHRA 4/57 VIRAM KHAND GOMTI NAGAR LKO	UP		2.Office	2.Office 945169621 3.Mobile	
2152. B/P0511 [Amount: 0 deposited] PRITI BHUSHAN	8474/2011 Bar Council of	07/12/2011	1.Residence H.NO.IV/21 POLICE ENCLAVE VIBHUTI KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222720210	prtibhushan@india.com 1)Proof of Practice is not enclosed.
KUNVAR INDRA BHUSHAN C2/137 VISWDHD KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 05222721057 3.Mobile 07275036542	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 360

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2153. B/P0521 [Amount: 0 deposited] PRIYANKA SHUKLA	17474/2010 Bar Council of	02/12/2012	1.Residence BAHLOLPUR KINTROOR RAMNAGAR BARABANKI	1.Residence	priyankashukla87@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RADHE MOHAN SHUKLA 9/304 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9919042994	
2154. B/P0522 [Amount: 0 deposited] PRIYANKA SRIVASTAVA	1327/2002 Bar Council of	10/02/2002	1.Residence 19/783.INDIRA NAGAR,LUCKNOW-226016	1.Residence	1)Proof of Practice is not enclosed.
SRI N.P. SRIVASTAVA UGF-13.REGAL PLAZA .C.P-16/103,RING ROAD,INDIRANAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 8115940515	
2155. B/P0523 [Amount: 0 deposited] PRVEEN KUMAR SINGH	13060/2010 Bar Council of	04/09/2010	1.Residence VILL-273 PATEL NAGAR URAI TAHASHIL URAI DISTT JALAUH U.P.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SUDARSHAN SINGH 643 S/79A SANSKRAT NAGRAM SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450297570	
2156. B/P0528 [Amount: 0 deposited] PUNEET CHOPRA	4447/2009 Bar Council of	09/08/2009	1.Residence A-1559 INDIRA NAGAR LUCKNOW	1.Residence	puneet0412@gmail.com 1)Proof of Practice is not enclosed.
LATE BRIJ BHUSHAN CHOPRA A-1559 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839821884	
2157. B/P0529 [Amount: 0 deposited] PUNEET KUMAR PANDEY	14217/2010 Bar Council of	20/09/2010	1.Residence PUGIY B ASHI P.O. KHANRAHI PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AMBIKA PRASAD PANDEY	UP		2.Office	2.Office 3.Mobile 09695441007	
2158. B/P0531 [Amount: 0 deposited] PUNEET MISHRA	6686/2010 Bar Council of	23/05/2010	1.Residence H.NO.80/81,NAYABAZAR, BALRAMPUR	1.Residence	ansumishra.967@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)NOT STAMPED
OM PRAKASH MISHRA NORTH CITY ENCLAVE,MANAS VIHAR, INDIRA NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451046967	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 361

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2159. B/P0534 [Amount: 0 deposited] PURAN KUMAR RAM BADAN MAURYA NEAR OLD LOCK UP CIVIL COURT LKO	8704/2009 Bar Council of UP	26/11/2009	1.Residence 570/128 KH PAKRI SECTOR H L.D.A. COLONY KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court AWADH BAR	1.Residence 9026871190 2.Office 3.Mobile 9532448936	pknet.adv@gmail.com)NOT STAMPED
2160. B/P0539 [Amount: 0 deposited] PURNIMA SHUKLA W/O ARUN KUMAR SHUKLA 41 HIMCITY PART-I DEVA ROAD CHINHAT LKO.	6163/2011 Bar Council of UP	20/10/2011	1.Residence E- 3/333 VINEET KHAND GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court ROOM NO 3 NEW AWADH BAR LKO.	1.Residence 9839392139 2.Office 9415773369 3.Mobile	purnimashukla.8@gmail.com 1)Proof of Practice is not enclosed.
2161. B/P0540 [Amount: 600 deposited] PURNIMA UPADHYAYA G.K.UPADHYAYA 13/1/8,VIKAS NAGAR,LKO.	424/2002 Bar Council of UP	17/01/2002	1.Residence KARIHATHA GOSARPUR, SULTANPUR 2.Office	1.Residence 2.Office 3.Mobile 9454199380	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2162. B/P0541 [Amount: 0 deposited] PURI PANDEY RAVI SHANKER TEWARI -DO-	765/1996 Bar Council of UP	13/01/1996	1.Residence C-6/4242/12 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 08004923516 2.Office 05222413226 3.Mobile 09450655377	1)Proof of Practice is not enclosed.
2163. B/P0542 [Amount: 0 deposited] PURUSHOTTAM KUMAR BHAGVATI PRASAD 449 ESIB COLONY SITAPUR ROAD YOZANA LUCKNOW	4694/2007 Bar Council of UP	09/08/2007	1.Residence VILL-MOHANAPUR P.O. SEMRA DISTT. KHER U.P. PIN 262907 2.Office	1.Residence 09795935563 2.Office 3.Mobile 09936969666	purushottam_lmp@rediffmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2164. B/P0543 [Amount: 0 deposited] PURUSHOTTAM KUMAR MISHRA LATE SRI RAM ASREY MISHRA AS ABOVE	4958/1992 Bar Council of UP	12/08/1992	1.Residence 1/69 RAJNI KHAND SHARDA NAGAR LUCKNOW 2.Office	1.Residence 05222447445 2.Office 3.Mobile 09415178636	pkmishrahighcourt.12@yahoo.in 1)Mismatch in enrollment date.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 362

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2165. B/P0545 [Amount: 200 deposited] PUSHKAR BAGHEL	1405/1999 Bar Council of	28/03/1999	1.Residence B-1084 INDIRA NAGAR LUCKNOW	1.Residence 9415106971	pushkarbaghel@rediffmail.com 1)Mismatch in enrollment date.
SRI G.D.SINGH DO	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR H.C.LUCKNOW	2.Office 05222352154 3.Mobile	
2166. B/P0546 [Amount: 0 deposited] PUSHKAR MISHRA	4432/2006 Bar Council of	09/09/2006	1.Residence 4-PEERBAGH COLONY KURMANCHAL NAGAR LUCKNOW	1.Residence 07275724263	pushkar1971@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.
LATE SRI VINDOD KUMAR MISHRA	UP		2.Office	2.Office 3.Mobile 07275721241	
2167. B/P0549 [Amount: 0 deposited] PUSHKAR SRIVASTAVA	4497/1998 Bar Council of	07/12/1998	1.Residence 342/163-A, NAUBASTA, LUCKNOW	1.Residence 05222269751	1)Proof of Practice is not enclosed.
SHITLA PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452990852	
2168. B/P0550 [Amount: 0 deposited] PUSHP RAJ SINGH	2063/2001 Bar Council of	07/03/2001	1.Residence VILL.+POST GAHARAULI DISTT.RACBAREH (U.P.)	1.Residence 09935354498	pushp_1976mail@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI BUDH RAJ SINGH 31, SHYAM NAGAR COLONY OPP.& OUTH CITY RBL ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09918957978	
2169. B/P0554 [Amount: 0 deposited] PUSHPENDRA KUMAR VYADAV	1118/2008 Bar Council of	31/03/2008	1.Residence THEKEDAR KA PURWA, POST-JOHWA SHARKI, RAEBARELI	1.Residence	pushpendra1118@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI ANIL KUMAR YADAV F-863, RAJAJIPURAM, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9389153189	
2170. B/P0556 [Amount: 0 deposited] PUSHPENDRA SINGH	4409/2008 Bar Council of	29/08/2008	1.Residence 950,INDIRA NAGAR.HIRAN NAGAR UNNAO U P 209801	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment no.
AJAY PAL SINGH	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9454052658	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 363

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2171. B/P0559 [Amount: 0 deposited] PUSPENDRA KUMAR SINGH	15679/2000 Bar Council of	14/12/2000	1.Residence ESI/522 SITAPUR ROAD YOJNA ALIGANJ LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SHIV PRAKASH SINGH	UP		2.Office	2.Office 3.Mobile 9415595315	
2172. B/P0560 [Amount: 0 deposited] PUTTAN SINGH	10206/2003 Bar Council of	18/10/2003	1.Residence VILL-BELHARI,POST-TRIVEDIGANJ, DISTT-BARABANKI.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHAMSHER BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 9450193728	
2173. B/Q0003 [Amount: 600 deposited] QAMRUL HASAN	7753/1962 Bar Council of	31/12/1962	1.Residence 474/100A BRAHMA NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE SRI NASIM ULLAH	UP		2.Office	2.Office 3.Mobile 9452270239	
2174. B/Q0008 [Amount: 0 deposited] QURAIISHA KHATOON	6218/2004 Bar Council of	27/08/2004	1.Residence 538B/5/65 SHIVPUR ROOPPUR KHADRA LUCKNOW	1.Residence 7275742734	quraishakhatoon@gmail.com 1)Proof of Practice is not enclosed.
AASIF ALI	UP		2.Office	2.Office 0522226020 3.Mobile 8795706512	
2175. B/R0007 [Amount: 0 deposited] RADHA BALLABH SHARMA	13785/2000 Bar Council of	17/11/2000	1.Residence FARIDINAGER PICKNIC SPOT ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI R.D. SHARMA	UP		2.Office	2.Office 3.Mobile 08960724904	
2176. B/R0011 [Amount: 0 deposited] RADHA KRISHAN NANARAO MISRA	92/1975 Bar Council of	17/03/1975	1.Residence 230 HARI NAGAR DUGAWAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3)Mismatch in enrollment date.
LATE S.R.MISRA	UP		2.Office	2.Office 3.Mobile 9369210335	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 364

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2177. B/R0012 [Amount: 0 deposited] RADHA KRISHNA KHARE	36/1997 Bar Council of	15/03/1997	1.Residence 628 RAJENDRA MAGAR 9TH STREET LUCKNOW	1.Residence 05222693879	1)Mismatch in enrollment date.
LATE MATHURA PRASAD KHARE AS ABOVE	UP		2.Office	2.Office 3.Mobile 09335233418	
2178. B/R0013 [Amount: 600 deposited] RADHA KRISHNA YADAV	5329/2003 Bar Council of	19/05/2003	1.Residence 147,AZAD NAGAR MANAS NAGAR LUCKNOW	1.Residence 9305547340	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAJ NARAYAN YADAV AS ABOVE	UP		2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 9415423936 3.Mobile 8858059111	
2179. B/R0020 [Amount: 0 deposited] RADHEY SHYAM	4256/1999 Bar Council of	16/04/1999	1.Residence 40 BLUNT SQUARE P.S. ALAMBAGH LUCKNOW	1.Residence 8090057017	1)Proof of Practice is not enclosed.
GANGA SEWAK 591 KHA/104 ISHWARI KHERA P.G.I. LUCKNOW	UP		2.Office 3.Chamber in High Court VERANDA NO. 02 NEAR S.B.I. LKO	2.Office 3.Mobile 9415464274	
2180. B/R0021 [Amount: 600 deposited] RADHEY SHYAM	8486/2003 Bar Council of	09/08/2003	1.Residence HOUSE NO. 3/221 SECT. J JANKIPURAM KURSI ROAD LUCKNOW -21	1.Residence 9453841470	1)Applicants name is not mentioned in the address proof enclosed.
LATE LAL BAHADUR	UP		2.Office 3.Chamber in High Court NO CHAMBER	2.Office 3.Mobile 9628932690	
2181. B/R0023 [Amount: 0 deposited] RADHEY SHYAM GUPTA	2597/1996 Bar Council of	17/03/1996	1.Residence C/99-SEC.-A, MAHANAGAR, LUCKNOW	1.Residence 05222331023	neerajshipru@rediffmail.com 1)Proof of Practice is not enclosed.
KRIPA DAYAL GUPTA	UP		2.Office 3.Chamber in High Court IN FRONT OF SBI/POST OFFICE TEEN SET	2.Office 3.Mobile 9415403217	
2182. B/R0024 [Amount: 0 deposited] RADHEY SHYAM MISHRA	725/1999 Bar Council of	19/02/1999	1.Residence VILL.&P.O.IMILIYA GURDAYAL NAVEEN GALLA MANDI ROAD GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SHRI GAYA PRASAD MISHRA C-41 RAJAJI PURAM NEAR WATER TANK NO. LUCKNOW-17	UP		2.Office 3.Chamber in High Court CHAMBER NO.94,5TH FLOOR STANDING COUNSEL BUILDING H.C. LKO.	2.Office 05222661189 3.Mobile 09450196235	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 365

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2183. B/R0025 [Amount: 0 deposited] RADHEY SHYAM PANDEY	80/2003 Bar Council of	11/01/2003	1.Residence 410/72 NAI BARA CHOWK LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.)FATHER'S NAME NOT MENTIONED IN THE MAIN FORM.
SHIV NARAYAN PANDEY	UP		2.Office	2.Office 3.Mobile 09452478878	
2184. B/R0026 [Amount: 200 deposited] RADHEY SHYAM SHUKLA LATE DASRATH PRASAD SHUKLA AS ABOVE	1054/1983 Bar Council of UP	12/02/1983	1.Residence ED/462 SECTOR-Q ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451043011)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
2185. B/R0029 [Amount: 600 deposited] RADHEY SHYAM TIWARI	3848/1998 Bar Council of	30/10/1998	1.Residence SHYAM NAGAR COLONY OPP.SOUTH CITY RAIBARELY ROAD LUCKNOW	1.Residence 09839448851	1)Proper address proof is not enclosed as per the norms.
SHRI DHARM RAJ TIWARI -DO-	UP		2.Office	2.Office 3.Mobile 09473776029	
2186. B/R0030 [Amount: 0 deposited] RADHEY SHYAM TRIPATHI LATE R.L.TRIPATHI AS ABOVE	2699/1984 Bar Council of UP	19/07/1984	1.Residence 206 BANIYA MAHAL SADAR BAZZAR LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9335217340)PHOTOGRAPH ON THE MAIN FORM IS WITHOUT BAND.
2187. B/R0032 [Amount: 0 deposited] RAFAT JAMAL SIDDIQUI	13488/2000 Bar Council of	16/10/2000	1.Residence 509/411 OPP.SURAKSHA SHAKHA DR.BAIJ NATH ROAD LUCKNOW	1.Residence	siddiquiji@yahoo.co.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE ASHRAF JAMAL SIDDIQUI SAME	UP		2.Office	2.Office 3.Mobile 09415640024	
2188. B/R0034 [Amount: 0 deposited] RAGHVENDRA PRAKASH SRIVASTAVA	4450/2008 Bar Council of	29/08/2008	1.Residence B-10 GANGA VIHAR COLONY CHINHAT LUCKNOW-227105	1.Residence 09454201818	srivastavaraghvendra@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
SHRI HARI PRASAD SRIVASTAVA AS ABOVE	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION HALL NO. 03 HIGH COURT LUCKNOW	2.Office 3.Mobile 08960401041	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 366

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2189. B/R0035 [Amount: 0 deposited] RAGHUNANDAN SINGH	1610/2008 Bar Council of	06/04/2008	1.Residence F-3673, RAJAJIPURAM, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
NAURANG SINGH	UP		2.Office 3.Chamber in High Court MEETING HALL	2.Office 8896505538 3.Mobile 9335727841	
2190. B/R0040 [Amount: 0 deposited] RAGHUVANSH BIHARI TRIPATHI	1742/1994 Bar Council of	02/04/1994	1.Residence 193 M.K. LAL ROAD LUCKNOW	1.Residence 05222268758	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DR. C.B. TRIPATHI	UP		2.Office	2.Office 3.Mobile 09415787167	
2191. B/R0041 [Amount: 0 deposited] RAGHVENDA NATH MISRA	2183/2008 Bar Council of	22/05/2008	1.Residence 554/205KHA CHHOTA BARHA ALAMBAGH LUCKNOW-5	1.Residence	1)Proof of Practice is not enclosed.
SRI RAVIENDRA NATH MISRA N/A	UP		2.Office	2.Office 3.Mobile 09235146383	
2192. B/R0042 [Amount: 0 deposited] RAGHVENDRA DWIVEDI	6710/1999 Bar Council of	14/05/1998	1.Residence 559 KHA/193.1A SRINAGAR ALAMBAGH LUCKNOW	1.Residence	dwivediraghvendra71@gmail.com 1)Proof of Practice is not enclosed.
SRI RAMA SHANKER DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9935705785	
2193. B/R0046 [Amount: 0 deposited] RAGHVENDRA KUMAR YADAV	2582/2008 Bar Council of	19/07/2008	1.Residence 319 RESERVE POLICE LINE, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
KAMTA SINGH YADAV 319 RESERVE POLICE LINE, LUCKNOW	UP		2.Office	2.Office 3.Mobile 8004777085	
2194. B/R0047 [Amount: 0 deposited] RAGHVENDRA MISHRA	195/2009 Bar Council of	10/01/2009	1.Residence 22, BHUAVALIYA KHRDA TEHSIL GORAKHPR SADAR DISTT.GORAKHPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHAILESH KUMAR MISRA 539KA/746A TRIVENI NAGAR SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9532570272	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 367

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2195. B/R0050 [Amount: 0 deposited] RAGHVENDRA PRATAP SINGH	3812/2007 Bar Council of	22/06/2007	1.Residence VILL & PO. MAHUWARI DISTT. AMBEDKAR NAGAR -224234	1.Residence	raghvendra.winner@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KRISHNA PRASAD SINGH A-6 SAHARA BAZAR, LOHIA PATH, VIBHUTI KHAND	UP GOMTI NAGAR,LKO		2.Office	2.Office 05224002610 3.Mobile 9452248667	
2196. B/R0052 [Amount: 600 deposited] RAGHVENDRA PRATAP SINGH	2151/1994 Bar Council of	01/05/1994	1.Residence VILL.& P.O. AKAUNI RAEBARELY	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. BRAJ MOHAN SINGH H.NO.270/22 CHHEDA KHWasPURVA BIRHANA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415793359	
2197. B/R0053 [Amount: 0 deposited] RAGHVENDRA SINGH	4017/1983 Bar Council of	07/08/1983	1.Residence 459/218 MOHNI KA PURWA CHOWK LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE INDRA PAL SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09451954033	
2198. B/R0061 [Amount: 0 deposited] RAHUL AGNIHOTRI	1463/2004 Bar Council of	05/03/2004	1.Residence H.NO.64,GHAsIYARI MANDI LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DINESH KUMAR AGNIHOTRI 538 K/188 TRIVENI NAGAR I SITAPUR ROAD LKO	UP		2.Office	2.Office 3.Mobile 9839288307	
2199. B/R0067 [Amount: 0 deposited] RAHUL KUMAR SINGH	13575/2010 Bar Council of	04/09/2010	1.Residence VILL. SHEETAL PURWA POST MAHONA DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SURENDRA SINGH	UP		2.Office	2.Office 3.Mobile 9889270222	
2200. B/R0075 [Amount: 0 deposited] RAHUL SINGH	12048/2010 Bar Council of	04/09/2010	1.Residence E1/234 MOTI JHEEL COLONY AISHBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)CHAMBER IN HIGH COURT IS MENTIONED WRONGLY
MR. RAJ KARAN SINGH	UP		2.Office	2.Office 3.Mobile 09044326649	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 368

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2201. B/R0076 [Amount: 0 deposited] RAHUL SINGH	4394/2008 Bar Council of	29/08/2008	1.Residence 4/150 VISHAL KHAND GOMTI NAGAR LUCKNOW	1.Residence	rahulsingh8600@gmail.com 1)Proof of Practice is not enclosed.
MR. R.P. SINGH D-316 RAJAJIPURAM LUCKNOW	UP		2.Office	2.Office 05222418865 3.Mobile 09838282152	
2202. B/R0077 [Amount: 0 deposited] RAHUL SINGH	2679/2011 Bar Council of	29/05/2011	1.Residence 21/304, NEW MALHAR, SAHARA STATE, JANKIPURAM, LUCKNOW	1.Residence	rahul_singhlawyer@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAKESH KUMAR SINGH 28, NAAZ CINEMA ROAD, OLD NAZIRABAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9997535262	
2203. B/R0078 [Amount: 0 deposited] RAHUL SINGH 'RANA'	12282/2010 Bar Council of	04/09/2010	1.Residence VILL.BABHANPUR(PURE BAISEAN)P.S. NASIRABAD ,DISTT C.S.J.M	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI HARIKESH SINGH NAGAR /RAEBAREILLI,B-1351 INDIRA NAGAR,LKO	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION OLD,LIBRARY HALL(HIGH COURT LKO)	2.Office 3.Mobile 7800856228	
2204. B/R0083 [Amount: 0 deposited] RAIS AHMAD	1407/1995 Bar Council of	15/01/1995	1.Residence 500/143 KHA KUTUBPUR DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE JAMEEL AHMAD 500/143 KHA KUTUBPUR DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451308440	
2205. B/R0084 [Amount: 0 deposited] RAJ BAHADUR SINGH YADAV	2865/1978 Bar Council of	25/10/1978	1.Residence 1204 LAPLAS LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAMNATH YADAV	UP		2.Office 3.Chamber in High Court ROOM NO.1 ADDITIONAL ADVOCATE GOVERNMENT ADV. H.C.LKO	2.Office 3.Mobile 09454061420	
2206. B/R0088 [Amount: 0 deposited] RAJ DEO SWARNKAR	8119/2008 Bar Council of	28/12/2008	1.Residence C-16 SECTOR E ALIGANJ LUCKNOW	1.Residence	rajdev.swarnkar@yahoo.in 1)Proof of Practice is not enclosed.)ADDRESS PROOF I.E. ELECTRICITY BILL IS OF 05.
LATE DHARM RAJ DO	UP		2.Office	2.Office 3.Mobile 9450374814	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 369

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2207. B/R0089 [Amount: 0 deposited] RAJ KAMAL	7427/2007 Bar Council of	03/11/2007	1.Residence 568/71 KAILASH PURI ALAMBAGH LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SANT LAL	UP		2.Office	2.Office 3.Mobile 9956131615	
2208. B/R0090 [Amount: 0 deposited] RAJ KARAN SINGH	4019/1999 Bar Council of	14/04/1999	1.Residence C-1158,ANAND NAGAR,DEWA ROAD,BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HUKUM SINGH 1/67,VIVEK KHAND,GOMTINAGAR,LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.45	2.Office 3.Mobile 9450193248	
2209. B/R0092 [Amount: 0 deposited] RAJ KISHOR	10083/2011 Bar Council of	31/12/2011	1.Residence 6-A/713 GOPESH KUNJ VRINDAVAN YOUJNA RAIBARELI ROAD TELIBAGH	1.Residence	1)Proof of Practice is not enclosed.
HANOMAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9198566182	
2210. B/R0094 [Amount: 0 deposited] RAJ KISHORE AWASTHI	99/1987 Bar Council of	08/01/1987	1.Residence 207 SUJAN PURA ALAMBAGH LUCKNOW	1.Residence 9415753502	1)Proof of Practice is not enclosed.)ENROLLMENT DATE IS MISMATCHED
LATE SUNDER LAL AWASTHI 556/17KHA/4 SUJAN PURA ALAMBAGH LKO	UP		2.Office	2.Office 3.Mobile 7897184678	
2211. B/R0095 [Amount: 0 deposited] RAJ KISHORE CHITRANSHI	5775/1989 Bar Council of	20/12/1989	1.Residence 455 YASH NAGAR, FAIZULLAH GANJ LUCKNOW	1.Residence 7499410578	1)Proof of Practice is not enclosed.
LATE RAM AUTAR	UP		2.Office 3.Chamber in High Court CIVIL COURTS (NEAR CENTRAL BAR HALL) LUCKNOW	2.Office 3.Mobile 7499410578	
2212. B/R0096 [Amount: 0 deposited] RAJ KISHORE PANDEY	1236/2005 Bar Council of	25/12/2005	1.Residence H.N.3A/4 VISHAL KHAND GOMATI NAGAR LKO	1.Residence 9450453907	1)Mismatch in enrollment date.
LATE BHAGWATI PRASAD PANDEY SAME	UP		2.Office	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 370

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2213. B/R0097 [Amount: 0 deposited] RAJ KUMAR	2875/1998 Bar Council of	23/08/1998	1.Residence 76 TIWARI NAGAR MOHAN ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE HARI PRASAD 76 TIWARI NAGAR MOHAN ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335585060	
2214. B/R0101 [Amount: 0 deposited] RAJ KUMAR	6802/2010 Bar Council of	23/05/2010	1.Residence PAHADPUR P.O. KURSI P.S. SANDANA DISTT. SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LAL BAHADUR H.NO.616/51/201 BASANT VIHAR SEMARA GOULHI LUCKNOW	UP		2.Office	2.Office 3.Mobile 09695157876	
2215. B/R0102 [Amount: 0 deposited] RAJ KUMAR	6026/2004 Bar Council of	22/08/2004	1.Residence A-95 HARIHAR NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHYAM SUNDER DO	UP		2.Office	2.Office 3.Mobile 9450354940	
2216. B/R0105 [Amount: 0 deposited] RAJ KUMAR	3802/1996 Bar Council of	31/03/1996	1.Residence 28 GALI CHARAKH WALA KUWAN HUSAINABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DURGA PRASAD	UP		2.Office	2.Office 3.Mobile 9415049192	
2217. B/R0109 [Amount: 0 deposited] RAJ KUMAR BAITHA	7310/2000 Bar Council of	25/05/2000	1.Residence VILLAGE GANGUA PO-GANGUA DISTT.KUSHI NAGAR	1.Residence	raj-159kumar@rediffmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHYAM LAL PRASAD	UP		2.Office	2.Office 3.Mobile 9452835358	
2218. B/R0113 [Amount: 0 deposited] RAJ KUMAR DWIVEDI	7600/1994 Bar Council of	21/12/1994	1.Residence 643N/35-B NAYAK NAGAR COLONR SITAPUR ROAD LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ATTEST
SRI SITA RAM DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9335911847	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 371

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2219. B/R0115 [Amount: 0 deposited] RAJ KUMAR GUPTA	192/1976 Bar Council of	13/01/1976	1.Residence H.NO.11/207 SEC-11 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GHOOREY RAM GUPTA	UP		2.Office	2.Office 3.Mobile 09956966438	
2220. B/R0119 [Amount: 0 deposited] RAJ KUMAR MISRA	10246/1999 Bar Council of	31/05/1999	1.Residence 561/231 NEW SINDHA NAGAR KRISHNA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SANKTA PRASAD MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450911616	
2221. B/R0120 [Amount: 0 deposited] RAJ KUMAR MOURYA	676/2000 Bar Council of	23/01/2000	1.Residence VILL SIRSA DAVRI PO. ARJUN NGAR, DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SUDAMA PRASAD	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION	2.Office 9565038156 3.Mobile	
2222. B/R0122 [Amount: 0 deposited] RAJ KUMAR PANDEY	1192/1996 Bar Council of	15/02/1996	1.Residence 2/664 RASHMI KHAND SHARDA NAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
RAMLAKHAN PANDEY	UP		2.Office	2.Office 9415165832 3.Mobile	
2223. B/R0124 [Amount: 0 deposited] RAJ KUMAR PANDEY	6775/2007 Bar Council of	27/10/2007	1.Residence E-IIIRD-354 SEC-J ALIGANJ LUCKNOW	1.Residence	prince_raj200497@rediffmail.com 1)Proof of Practice is not enclosed.
LALJI PANDEY	UP		2.Office	2.Office 3.Mobile 09415470499	
2224. B/R0125 [Amount: 0 deposited] RAJ KUMAR SHARMA	6218/1962 Bar Council of	05/10/1962	1.Residence VILL. GARHICHUNAUTI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BADRI PRASAD SHARMA 492 3RD HOME NISSHAT GANJ LUKCNOW	UP		2.Office	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 372

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2225. B/R0127 [Amount: 0 deposited] RAJ KUMAR SHUKLA	4968/1962 Bar Council of	26/04/1962	1.Residence BHAUSAMOU BAXI KA TALAB ,LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI BHAGVATI PRASAD SHUKLA SAME	UP		2.Office	2.Office 9919963070 3.Mobile	
2226. B/R0128 [Amount: 0 deposited] RAJ KUMAR SINGH	15345/2000 Bar Council of	06/12/2000	1.Residence A-59 ADARSH NAGAR KALYANPUR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE BAL GOVIND SINGH DO	UP		2.Office	2.Office 3.Mobile 9935979140	
2227. B/R0131 [Amount: 0 deposited] RAJ KUMAR SINGH	10717/1999 Bar Council of	12/06/1999	1.Residence ED 703. SEC Q. ALIGANJ. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
NEPAL SINGH SISHODIA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9451054672	
2228. B/R0132 [Amount: 0 deposited] RAJ KUMAR SINGH	1758/2001 Bar Council of	28/02/2001	1.Residence VILL.& POST BANI P.S. BANTHRA DISTT. LUCKNOW	1.Residence 09918261340	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI BHAGWAN BUX SINGH	UP		2.Office 3.Chamber in High Court ROOM NO.3 O.B.A. HIGH COURT LUCKNOW	2.Office 3.Mobile 09919074076	
2229. B/R0137 [Amount: 600 deposited] RAJ KUMAR VERMA	2405/1990 Bar Council of	25/06/1990	1.Residence 538KA/1693 SHIV LOK TRIVENI NAGAR IIIRD LKO	1.Residence	1)Mismatch in enrollment date.
LATE KALIKA PRASAD	UP		2.Office 3.Chamber in High Court CHAMBER NO 55 HIGH COURT LKO	2.Office 3.Mobile 9451176818	
2230. B/R0139 [Amount: 0 deposited] RAJ KUMAR YADAV	681/2003 Bar Council of	11/01/2003	1.Residence GH1/E NEAR R.D.S.O. GATE NO. 2A MANAK NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
UDAY RAJ YADAV	UP		2.Office	2.Office 3.Mobile 9452881740	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 373

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2231. B/R0140 [Amount: 0 deposited] RAJ KUMAR YADAV	1474/2004 Bar Council of	05/03/2004	1.Residence VILL ALAIPUR POST PARAWAJAL DISTT SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHOTAN YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415927747	
2232. B/R0142 [Amount: 0 deposited] RAJ MAHENDRA SINGH	4777/1988 Bar Council of	13/10/1988	1.Residence 538 KA/348 SRI PURAM TRIVENI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MAHESH SINGH	UP		2.Office	2.Office 3.Mobile 8400475066	
2233. B/R0146 [Amount: 0 deposited] RAJ NARAIN NIGAM LATE SRI SHITALA PRASAD NIGAM	1536/1979 Bar Council of UP	27/06/1979	1.Residence H.N.227/16 ASTABAL YEHIAGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9506540150)INCOMPLETE DOCUMENTATION
2234. B/R0147 [Amount: 0 deposited] RAJ NARAIN PAL	4263/1999 Bar Council of	16/04/1999	1.Residence 555KA/190 KANAUSI, P.O. MANAKNAGAR, LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SUNDER LAL	UP		2.Office	2.Office 3.Mobile 9307448407	
2235. B/R0148 [Amount: 0 deposited] RAJ NARAIN SINGH LATE SADHU SARAN SINGH DO	801314/2009 Bar Council of UP	15/03/2009	1.Residence 2/9 VISHAL KHAND GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 9450977777 3.Mobile)INCOMPLETE DOCUMENTATION
2236. B/R0149 [Amount: 0 deposited] RAJ NARAYAN PATHAK	4355/1962 Bar Council of	02/03/1962	1.Residence MNG/317 MANAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.)ENROLLMENT NO. & DATE OF ENROLLMENT IS ILLEGI
LATE RAM SHABD PATHAK DO	UP		2.Office	2.Office 3.Mobile 9208735663	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 374

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2237. B/R0150 [Amount: 0 deposited] RAJ NARAIN SINGH	1314/2009 Bar Council of	15/03/2009	1.Residence 2/9 VISHAL KHAND GOMTI NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE SADHU SARAN SINGH	UP		2.Office	2.Office 3.Mobile 9450977777	
2238. B/R0157 [Amount: 0 deposited] RAJ VIKRAM SINGH	6860/2007 Bar Council of	26/10/2006	1.Residence 525K/88B OLD MAHANAGAR LUCKNOW	1.Residence	justforyou@rediffmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAJ KUMAR SINGH DO	UP		2.Office 3.Chamber in High Court	2.Office 9415162252 3.Mobile	
2239. B/R0158 [Amount: 0 deposited] RAJA BHAIYA	2842/1998 Bar Council of	22/08/1998	1.Residence 1/130 VASTU KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM DAYAL TEWARI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09936408926	
2240. B/R0159 [Amount: 0 deposited] RAJA BAX SINGH	705/2000 Bar Council of	23/01/2000	1.Residence 4/100 SECT.J JANKIPURAM KURSHI ROAD LUCKNOW	1.Residence 9919358533	1)Local Address proof is not enclosed.
PUTTU SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO. 03 OF EXTENSION OF AVADH BAR ASSOCIATION LKO	2.Office 3.Mobile	
2241. B/R0161 [Amount: 0 deposited] RAJA RAM MAURYA	3382/2000 Bar Council of	03/03/2000	1.Residence 537D/429A/4 SRINAGAR MAHILULLAPAR SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI LATE MOHAN LAL MAURYA	UP		2.Office	2.Office 3.Mobile 09670193559	
2242. B/R0162 [Amount: 0 deposited] RAJA RAM PANDEY	8232/1999 Bar Council of	18/05/1999	1.Residence VILL-ATARSUI PO.SIYA DISTT-PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI R.C.PANDEY B-21,SHAGUM PALACE,SAPRU MARG,LKO.	UP		2.Office	2.Office 3.Mobile 9838276180	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 375

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2243. B/R0164 [Amount: 0 deposited] RAJA RAM TIWARI	3554/2011 Bar Council of	31/07/2011	1.Residence VILL.KHANDOURA POST TRILOKPUR NEWADA TAH.KADIPUR SULTANPUR	1.Residence 09984104651	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM NARAYAN TIWARI 133/211 TAKIYA GANESHGANJ AMINABAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451779411	
2244. B/R0167 [Amount: 0 deposited] RAJAN SHUKLA	5067/2008 Bar Council of	02/11/2008	1.Residence 15/107 C-BLOCK INDIRA NAGAR LUCKNOW	1.Residence	rajanshukla123@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
KRISHNA KUMAR SHUKLA	UP		2.Office	2.Office 3.Mobile 9415595877	
2245. B/R0173 [Amount: 200 deposited] RAJAT BANSAL	5711/2005 Bar Council of	25/09/2005	1.Residence 3/442 SWAPONA LOK COLONY BEHIND BIMA HOSPITAL KANPUR RD. LKO	1.Residence	risingrajat414@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SHRI SUDHIR AGARWAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 09935234868	
2246. B/R0174 [Amount: 0 deposited] RAJAT GUPTA	5874/2003 Bar Council of	12/06/2003	1.Residence 16, SHIVPURI, NEAR HOME GAURD OFFICE SITAPUR.	1.Residence	1)Local Address proof is not enclosed.
RAMESH CHANDRA GUPTA	UP		2.Office	2.Office 3.Mobile 9454126526	
2247. B/R0176 [Amount: 0 deposited] RAJDEEP SINGH	538/2005 Bar Council of	16/01/2005	1.Residence PLOT NO.30 CHAK MALHAUR NEAR RAILVIHAR GOMTI NAGAR LUCKNOW	1.Residence 09454040272	1)Proper address proof is not enclosed as per the norms.
RAJ KISHOR SINGH SAME AS ABOVE	UP		2.Office 3.Chamber in High Court CH. NO.19	2.Office 09305729572 3.Mobile 09450676065	
2248. B/R0178 [Amount: 600 deposited] RAJEDRA PRATAP SINGH	3632/1993 Bar Council of	25/07/1993	1.Residence B-56 TRIVENI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GANGA BAKHSH SINGH 1042 CIVIL LINES SULTANPUR	UP		2.Office	2.Office 3.Mobile 9415136485	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 376

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2249. B/R0186 [Amount: 0 deposited] RAJEEV KRISHAN PANDEY	352/2002 Bar Council of	13/01/2002	1.Residence 37 SARASWATI PURAM RAEBAREILY ROAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LALTA PRASAD PANDEY	UP		2.Office	2.Office 3.Mobile 9415443801	
2250. B/R0188 [Amount: 0 deposited] RAJEEV KUMAR SRI RAM KRISHNA AS ABOVE	6384/1992 Bar Council of UP	30/12/1992	1.Residence 28 SHANKER NAGAR NIRALO NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09935160620)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
2251. B/R0190 [Amount: 0 deposited] RAJEEV KUMAR	8593/2009 Bar Council of	25/11/2009	1.Residence BAGH NO. 2 BADALI KHERA MANAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAJ KUMAR	UP		2.Office	2.Office 3.Mobile 9935963237	
2252. B/R0192 [Amount: 0 deposited] RAJEEV KUMAR	5475/1999 Bar Council of	26/04/1999	1.Residence 521K/63, BARA CHANDGANJ, CHAPPERTALLA, MAHANAGAR, LUCKNOW-6 2.Office	1.Residence 05222327809 2.Office	1)Proof of Practice is not enclosed.
SHRI GANGA PRASAD	UP			3.Mobile 9453563392	
2253. B/R0193 [Amount: 0 deposited] RAJEEV KUMAR BAJPAI SRI NARVADA PRASAD BAJPAI AS ABOVE	1647/1987 Bar Council of UP	09/04/1987	1.Residence 316 BASHANT VIHAR SURENDRA NAGAR, FAIZABAD ROAD, LUCKNOW 2.Office	1.Residence 2.Office 05222090937 3.Mobile 94153651422)ON PROOF OF PRACTICE SIGNATURE IS OF JOINT SE
2254. B/R0194 [Amount: 0 deposited] RAJEEV KUMAR DWIVEDI	13937/2000 Bar Council of	26/11/2000	1.Residence VILL RAMGARH TAH-LAMBHUA DISTT. SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI ANSH DHAR DWIVEDI 442/23G-GANRAIL GANG THAKURGANG LUCKNOW	UP		2.Office 3.Chamber in High Court AUDH BAR ROOM NO-3	2.Office 3.Mobile 09450216459	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 377

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2255. B/R0198 [Amount: 0 deposited] RAJEEV KUMAR MISHRA	11720/2010 Bar Council of	12/08/2010	1.Residence 817, NEAR KACHERY RAILWAY STATION CIVIL LINE GONDA	1.Residence 8931076207	mbybusiness@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI UPENDRA MISHRA 8/721 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 8543919603	
2256. B/R0200 [Amount: 0 deposited] RAJEEV KUMAR PANDEY	677/2005 Bar Council of	12/02/2005	1.Residence 283/288 K HARCHANDPUR GARHI KANAURA LUCKNOW	1.Residence 7275992093	rajeevpandey80@gmail.com 1)Proof of Practice is not enclosed.
AYODHYA PRASAD PANDEY 353 MOTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 8127828155	
2257. B/R0201 [Amount: 0 deposited] RAJEEV KUMAR PANDEY	14698/2010 Bar Council of	20/09/2010	1.Residence VILL-KHANDSAR (BALPUR) POST BAMBHOUR SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BHAGVATI PRASAD PANDEY 538-KA/31 NAR MAZAR SRIPURMA TRIVENI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 57, 4TH FLOOR C.S.C. BUILDING	2.Office 3.Mobile 09005607878	
2258. B/R0203 [Amount: 0 deposited] RAJEEV KUMAR SINGH	6441/2008 Bar Council of	14/11/2008	1.Residence VILL.SANGHIPUR POST TILOI P.S. MOHANGANJ RAIBARELI	1.Residence	rajeev143advsingh@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AMAR BAHADUR SINGH 18/482 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09369410840	
2259. B/R0204 [Amount: 0 deposited] RAJEEV KUMAR SINGH	1052/2005 Bar Council of	13/02/2005	1.Residence VILL.& POST HIRI PAKARIYA P/S MAHARUA GOLA AMBEDKAR NAGAR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHIV PUJAN SINGH	UP		2.Office 3.Chamber in High Court AT MEETING HALL AVADH BAR ASSOCIATION	2.Office 3.Mobile 09628669207	
2260. B/R0206 [Amount: 0 deposited] RAJEEV KUMAR SRIVASTAVA	410/2002 Bar Council of	16/01/2002	1.Residence 12 JEHHANGIRABAD PALACE, NEAR RESIDENCE, HAZRATGANJ, LKO	1.Residence	rajeevshri_u4@rediffmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SRI RADHA CHARAN SRIVASTAVA 12 JEHHANGIRABAD PALACE, NEAR RESIDENCE, HAZRATGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXT. ROOM NO. 1	2.Office 3.Mobile 9335732182	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 378

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2261. B/R0209 [Amount: 0 deposited] RAJEEV KUMAR TRIPATHI	1729/2000 Bar Council of	23/02/2000	1.Residence E-1/392 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
OM PRAKASH TRIPATHI ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION ROOM NO.1 EXTENTION	2.Office 3.Mobile 09415189211	
2262. B/R0212 [Amount: 600 deposited] RAJEEV NARAYAN PANDEY	56/2003 Bar Council of	11/01/2003	1.Residence 16B/194 VRINDAVAN COLONY, RAEBARELI ROAD, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE LALTA PRASAD PANDEY AS ABOVE	UP		2.Office	2.Office 9450333200 3.Mobile 9455594177	
2263. B/R0217 [Amount: 0 deposited] RAJEEV SAINI	11781/2003 Bar Council of	30/11/2003	1.Residence V.@POST NIGOHAN LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM NAREASH SAINI	UP		2.Office	2.Office 3.Mobile 09005167479	
2264. B/R0220 [Amount: 0 deposited] RAJEEV SHUKLA	653/1992 Bar Council of	05/02/1992	1.Residence H.NO.335,VTH STREET RAJENDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE G.N. SHUKLA SAME AS ABPVE	UP		2.Office	2.Office 3.Mobile 09415016593	
2265. B/R0223 [Amount: 0 deposited] RAJEEV SINGH CHAUHAN	1427/1996 Bar Council of	16/02/1996	1.Residence FLAT NO.203 SHRI RAM APARTMENT NEW BERRY ROAD LUCKNOW	1.Residence	rajeevschauhan@jurixpro.com 1)Proper address proof is not enclosed as per the norms.
DR. RATAN SINGH 25 SALEMPUR HOUSE KAISERBAGLI LUCKNOW	UP		2.Office	2.Office 3.Mobile 09336833344	
2266. B/R0226 [Amount: 0 deposited] RAJEEV SRIVASTAVA	6783/2001 Bar Council of	24/07/2001	1.Residence 631,PLOT NO.-401/1,PHASE-III	1.Residence	rajeev.843@rediffmail.com 1)Proof of Practice is not enclosed.
SRI SHIV SHANKAR LAL SRIVASTAVA PATEL NAGAR,LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO.104,NEW BUILDING,CIVIL COURT,LKO	2.Office 3.Mobile 9415093546	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 379

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos E-mail Address/Remark
2267. B/R0227 [Amount: 0 deposited] RAJEEV SRIVASTAVA	6489/2008 Bar Council of	15/11/2008	1.Residence 344,SHAKUPURA, ALIGANJ,LUCKNOW	1.Residence 1)Proof of Practice is not enclosed.
RAM AVTAR SRIVASTAVA CIVIL COURT,LUCKNOW	UP		2.Office	2.Office 9919743311 3.Mobile 9415196341
2268. B/R0229 [Amount: 0 deposited] RAJEEVA KUMAR SRIVASTAVA	2655/1998 Bar Council of	08/02/1997	1.Residence 54,TILAK NAGAR ,AISHBAGH LUCKNOW.	1.Residence 1)Proper address proof is not enclosed as per the norms.
BIPIN CHANDRA SRIVASTAVA --- DO ---	UP		2.Office 3.Chamber in High Court CHAMBER NO.3 C/O MANIK SINHA (ADV.)	2.Office 3.Mobile 9838553460
2269. B/R0232 [Amount: 600 deposited] RAJENDRA BAHADUR SRIVASTAVA	3319/2001 Bar Council of	30/03/2001	1.Residence 18/249 RING ROAD INDIRA NAGAR LUCKNOW	1.Residence 1)Mismatch in enrollment date.
LATE MANOHAR LAL SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415085517
2270. B/R0233 [Amount: 0 deposited] RAJENDRA GAUR	672/2003 Bar Council of	11/01/2003	1.Residence F-381 RAJA JIPURAM LUCKNOW	1.Residence 9369380377 1)Proof of Practice is not enclosed.
MR.GABBULAL GAUR E-1295 RAJA JI PURAM LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile
2271. B/R0234 [Amount: 600 deposited] RAJENDRA JAISWAL LATE GAYA PRASAD JAISWAL DO	1568/1996 Bar Council of UP	16/02/1996	1.Residence H.NO.544/617 EKTA NAGAR BALAGAN LUCKNOW 2.Office	1.Residence 9450368089)PHOTOGRAPH NOT FOUND ON THE MAIN FORM. 2.Office 9389611495 3.Mobile
2272. B/R0235 [Amount: 0 deposited] RAJENDRA KANT AGNIHOTRI	3715/1962 Bar Council of	20/01/1962	1.Residence 512/695 BALDA ROAD NISHATGANJ LUCKNOW	1.Residence 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
PT. RAMA KANT AGNIHOTRI	UP		2.Office	2.Office 3.Mobile 9532170835

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 380

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2273. B/R0237 [Amount: 600 deposited] RAJENDRA KUMAR	4327/1999 Bar Council of	16/04/1999	1.Residence C-4 VIRAJ KHAND, GOMTI NAGAR LUCKNOW	1.Residence 9839754856	1)Proper address proof is not enclosed as per the norms.
SRI MATA PHER PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9335903597	
2274. B/R0240 [Amount: 0 deposited] RAJENDRA KUMAR	9133/2007 Bar Council of	30/12/2007	1.Residence VILL. DEENA KHERA POST BHADANANG UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE JODHA PRASAD 1/21 A.P.SEN ROAD CHARBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936643252	
2275. B/R0242 [Amount: 0 deposited] RAJENDRA KUMAR	626/1981 Bar Council of	14/02/1981	1.Residence H.NO.500/200 KUTUBPUR DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI ISHWARI PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452903240	
2276. B/R0248 [Amount: 0 deposited] RAJENDRA KUMAR BAJPAI	2239/2005 Bar Council of	24/04/2005	1.Residence 141/47, JANGALI GANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHIV SAHAI BAJPAI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9936901399	
2277. B/R0250 [Amount: 600 deposited] RAJENDRA KUMAR DUBEY	3167/1988 Bar Council of	09/07/1988	1.Residence 20 TAKIA GANESHGANJ MITTHAN LAL HATA LUCKNOW	1.Residence	1)Mismatch in enrollment date.)PHOTOGRAPH NOT SELF ATTESTED.
LATE GANGA PRASAD DUBEY	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION	2.Office 9839783424 3.Mobile	
2278. B/R0252 [Amount: 0 deposited] RAJENDRA KUMAR GUPTA	1242/1993 Bar Council of	27/03/1993	1.Residence 2/8/153 NAYA PURWA JANATHAR ROAD, FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BACHCHU LAL GUPTA 1/253 VIBHAV KHAND, GOMTI NAGAR, LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.-3	2.Office 3.Mobile 8090522321	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 381

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2279. B/R0253 [Amount: 0 deposited] RAJENDRA KUMAR MISHRA	8510/2003 Bar Council of	09/08/2003	1.Residence F-2304 RJAJJI PURAM LUCKNOW	1.Residence	rajendra.mishra.lko@gmail.com 1)Mismatch in enrollment date.
RAM CHANDRA MISHRA	UP		2.Office	2.Office 3.Mobile 09415576099	
2280. B/R0256 [Amount: 0 deposited] RAJENDRA KUMAR SONKAR	1301/1993 Bar Council of	28/03/1993	1.Residence 169/86, BEHIND QUISERBAGH KOTWALI, KHYALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM CHANDRA SONKAR AS ABOVE	UP		2.Office	2.Office 3.Mobile 9919918543	
2281. B/R0258 [Amount: 0 deposited] RAJENDRA KUMAR SRIVASTAVA	3063/1996 Bar Council of	31/03/1996	1.Residence 17 NAWIYA GANESHGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE V.N.SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9415577645	
2282. B/R0259 [Amount: 0 deposited] RAJENDRA KUMAR TRIVEDI	2181/1987 Bar Council of	26/04/1987	1.Residence R/O TRIVEDIGANJ TEHSIL HAIDERGARH DISTT. BARABANKI	1.Residence 09956040921	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI CHANDRA CHUDTRIVEDI LEKHRAJ PANNA COMPLEX VIKASNAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09936701712	
2283. B/R0266 [Amount: 600 deposited] RAJENDRA PRASA MISHRA	4758/1983 Bar Council of	21/09/1983	1.Residence 9/572 INDRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE JAG MOHAN MISHRA	UP		2.Office	2.Office 3.Mobile 09415026019	
2284. B/R0268 [Amount: 600 deposited] RAJENDRA PRASAD	7833/2004 Bar Council of	24/10/2004	1.Residence 384/36 PURANA CHABUTARA SAADATGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE RAM DULAREY SINGH	UP		2.Office	2.Office 3.Mobile 9451144291	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 382

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2285. B/R0270 [Amount: 0 deposited] RAJENDRA PRASAD	7214/2009 Bar Council of	26/10/2009	1.Residence 82/23-C GURU GOVIND SINGH MARG LALKUWAN LUCKNOW	1.Residence 05222638492	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)NOT STAMPED.
LATE PITAMBER LAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415544644	
2286. B/R0272 [Amount: 0 deposited] RAJENDRA PRASAD	7229/2006 Bar Council of	16/12/2006	1.Residence VILL. SIRSAHA KHERA POST-ASOHA, DISTT. UNNAO.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI CHANDRA BHAL YADAV VILL.- GOURI ANSHIK NAVEEN GAURI,SAROJNI NAGAR, LUCKNOW.	UP		2.Office	2.Office 3.Mobile 9415394438	
2287. B/R0273 [Amount: 0 deposited] RAJENDRA PRASAD	5174/1991 Bar Council of	08/12/1991	1.Residence VILLAGE AND POST KAHLA , MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SRI BHAGWATI PRASAD TINSHED NO.1 COLLECTRATE COMPOUND LUCKNOW	UP		2.Office	2.Office 3.Mobile 9794538834	
2288. B/R0274 [Amount: 0 deposited] RAJENDRA PRASAD	14401/2010 Bar Council of	20/09/2010	1.Residence VILL.PRATAPPUR TARHAR PO.GUJARA P.S. BISHESHWARGANJ BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SAHEB DEEN 1/168 VIBHAV KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839775295	
2289. B/R0275 [Amount: 0 deposited] RAJENDRA PRASAD	9173/2007 Bar Council of	30/12/2007	1.Residence 287 CHANDRA SHEKHAR AZAD NAGAR DAROGA KHERA LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
TILAK RAM DO	UP		2.Office	2.Office 3.Mobile 9935671819	
2290. B/R0276 [Amount: 0 deposited] RAJENDRA PRASAD	1630/2007 Bar Council of	10/02/2007	1.Residence 28B/128 SHRIRAM LODGE ALLAHPUR ALLAHABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
PRITHVI PAL	UP		2.Office	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 383

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2291. B/R0280 [Amount: 0 deposited] RAJENDRA PRASAD KATIYAR	1177/2000 Bar Council of	12/02/2000	1.Residence 554/206/C PAWAN PURI ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE JAGANNATH KATIYAR	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 44	2.Office 3.Mobile 9415101305	
2292. B/R0283 [Amount: 0 deposited] RAJENDRA PRASAD SRIVASTAVA	1105/1971 Bar Council of	04/11/1971	1.Residence 570/S/183 FAUZI COLONY ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAMESHWAR LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9415436060	
2293. B/R0285 [Amount: 600 deposited] RAJENDRA PRASAD TRIPATHI	2952/1987 Bar Council of	13/09/1987	1.Residence VILL. KESHAVPUR POST SALON RAEBAREILI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MATA PRASAD TRIPATHI D-58 KAILASHPURI ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451923210	
2294. B/R0288 [Amount: 200 deposited] RAJENDRA PRASAD VERMA	4210/1988 Bar Council of	10/09/1988	1.Residence 31-A ASHUTISH VIHAR SEC-11 INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE BAS DEV CHUADHERY AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839350304	
2295. B/R0294 [Amount: 600 deposited] RAJENDRA PRATAP SINGH	2407/1978 Bar Council of	29/08/1978	1.Residence C-4862 RAJAJIPURAM LUCKNOW	1.Residence 09935485050	r.p.singh56hc@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms. 3)Applicants name is not mentioned in the address proof enclosed.)LOCAL ADDRESS PROOF NOT ENCLOSED.
LATE SHRI RAM SUKH SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450168018	
2296. B/R0295 [Amount: 0 deposited] RAJENDRA SINGH	1852/1993 Bar Council of	13/06/1993	1.Residence 547/145 JALAL PUR P/S PARARAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE SRI RAM GOPAL SINGH ADHIVAKTA KOCJ NO.301 COMMISSIONER COURT COMPOUND LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335239587	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 384

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2297. B/R0297 [Amount: 0 deposited] RAJENDRA SINGH	6579/2008 Bar Council of	17/11/2008	1.Residence 93,MOTI NAGAR,UNNAO	1.Residence	rajendrasinghadv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE SHYAM SINGH 41,C.S.C BUILDING 3RD FLOOR HIGH COURT	UP		2.Office 3.Chamber in High Court 41 C.S.C BUILDING 3RD FLOOR HIGH COURT	2.Office 3.Mobile 9454059741	
2298. B/R0306 [Amount: 0 deposited] RAJESH BAHADUR SINGH	7572/1994 Bar Council of	21/12/1994	1.Residence 2233/43 GA JAFAR KHERA KRISHNA NAGAR. KANPUR RD., LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SHYAM KISHORE SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 9336143046 3.Mobile	
2299. B/R0308 [Amount: 0 deposited] RAJESH CHANDRA SINHA SRI Y.K.SINHA YMCA COMPLEX,IIND FLOOR,13 ,MAHARANA PRATAP MARG ,LKO	4649/1987 Bar Council of UP	26/11/1987	1.Residence RAJ BHAWAN ,SEC-J-38 ,ASHIYANA LKO 2.Office	1.Residence 2.Office 3.Mobile 9415006505)ADDRESS PROOF I.E. D.L. IS ILLEGIBLE.
2300. B/R0311 [Amount: 0 deposited] RAJESH JOSHI	4116/1983 Bar Council of	13/08/1983	1.Residence 386/101 PURANA CHABUTARA HAZRAT ABBAS ROAD, LUCKNOW-03 2.Office	1.Residence 05222649764 2.Office 05222649764 3.Mobile 9389602179	1)Proof of Practice is not enclosed.
LATE SRI L.D. JOSHI 386/101 PURANA CHABUTARA HAZRAT ABBAS ROAD, LUCKNOW-03	UP				
2301. B/R0316 [Amount: 0 deposited] RAJESH KUMAR	1032/2005 Bar Council of	13/02/2005	1.Residence 5/158 VIRAM KHAND GOMTI NAGAR LKO. 2.Office	1.Residence 9918703023 2.Office 9415878582 3.Mobile	rajest advocate@yahoo.com 1)Proof of Practice is not enclosed.)PHOTOGRAPH ON THE MAIN FORM IS NOT SELF ATTES
LATE JAI PRAKASH TIWARI CH-49 III FLOOR HIGHCOURT LKO.	UP				
2302. B/R0317 [Amount: 0 deposited] RAJESH KUMAR	3705/2008 Bar Council of	22/08/2008	1.Residence VILL-SHANKERPUR, P.O.-JAINUDDINPUR, AMBEDKAR NAGAR 2.Office	1.Residence 05222303438 2.Office 8604823257 3.Mobile 9918633813	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAJ MANI PANDEY 5/31, VIKAS KHAND, GOMTI NAGAR LUCKNOW	UP				

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 385

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2303. B/R0320 [Amount: 0 deposited] RAJESH KUMAR	6828/2010 Bar Council of	23/05/2010	1.Residence VILL. & POST USARANA ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI PRASAD OUDH BAR ROOM NO. 3	UP		2.Office	2.Office 3.Mobile 9935566764	
2304. B/R0322 [Amount: 0 deposited] RAJESH KUMAR	487/2006 Bar Council of	19/01/2006	1.Residence MIYANPUR BHORMAU AZAMGARH	1.Residence	1)Proper address proof is not enclosed as per the norms.
VISHWA NATH 557/21 KHA OM NAGAR ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9026923066	
2305. B/R0324 [Amount: 0 deposited] RAJESH KUMAR	4180/2006 Bar Council of	04/09/2006	1.Residence 39/77 UTTRATHU ANSHIK TANDA AMBEDKAR NAGAR	1.Residence 09335482629	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM KISHORE 203 GRANDEUR APP-V 93 M DALIGANJ LUCKNOW	UP		2.Office	2.Office 05222204041 3.Mobile 09918051245	
2306. B/R0325 [Amount: 0 deposited] RAJESH KUMAR	8095/2011 Bar Council of	30/11/2011	1.Residence ES1/780 SECTOR A ALIGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHYAM LAL	UP		2.Office	2.Office 3.Mobile 9919836708	
2307. B/R0327 [Amount: 0 deposited] RAJESH KUMAR SRI BISHUNDEO NARAIN SINGH ISMAILGANJ BRANCH,FAIZABAD ROAD,LUCKNOW	6577/1996 Bar Council of UP	22/08/1996	1.Residence 81,NAYAGAON VIJAYEEPUR COLONY,OPP.STATE BANK OF INDIA,J 2.Office	1.Residence 2.Office 3.Mobile 9415023366)BIHAR STATE BAR COUNCIL CERTIFICATE IS ANNEXE
2308. B/R0329 [Amount: 0 deposited] RAJESH KUMAR	4260/1999 Bar Council of	16/04/1999	1.Residence 643N/56A PLOT NO.12A NAYAK NAGAR TADIKHANA SITAPUR ROAD LKO.	1.Residence	1)Proof of Practice is not enclosed.
SUFER RAM	UP		2.Office	2.Office 3.Mobile 07376890627	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 386

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2309. B/R0331 [Amount: 0 deposited] RAJESH KUMAR ASTHANA	1528/1993 Bar Council of	17/04/1993	1.Residence 288 KHANJAN PURWA HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM PRAKASH ASTHANA 14/666 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 8874737873	
2310. B/R0338 [Amount: 0 deposited] RAJESH KUMAR GUPTA	4423/2005 Bar Council of	09/09/2005	1.Residence 116 CHANDRALOK COLONY ALIGANJ LUCKNOW-226024	1.Residence	1)Proof of Practice is not enclosed.
OMPRAKASH GUPTA	UP		2.Office	2.Office 3.Mobile 8423524480	
2311. B/R0340 [Amount: 600 deposited] RAJESH KUMAR KATIYAR	930/1993 Bar Council of	/ /	1.Residence 36 GYAN VIHAR NEAR MULAYAMNAGAR BAZAR CHINHAT LKO. 226016	1.Residence 9415542036	rajesh katiyar 226 @ gmail.com. 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)ENROLLMENT DATE NOT MENTIONED IN MAIN FORM
SRI DAULAT RAM KATIYAR	UP		2.Office 3.Chamber in High Court OUBD BAR HIGH COURT LKO.	2.Office 3.Mobile 9415547036	
2312. B/R0342 [Amount: 0 deposited] RAJESH KUMAR MISHRA	3393/2000 Bar Council of	03/03/2000	1.Residence 538KHA/409 DEEN DAYAL NAGER KHADRA SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE GANESH PRASAD MISHRA 538KHA/409 DEEN DAYAL NAGER KHADRA SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415583447	
2313. B/R0343 [Amount: 0 deposited] RAJESH KUMAR MISHRA	6054/2009 Bar Council of	13/09/2009	1.Residence 545/119 JALALPUR KUTI NAGAR A BLCOK RAJAJIPURAM LUCKNOW.	1.Residence	1)Proper address proof is not enclosed as per the norms.
SURYA MANI MISHRA	UP		2.Office	2.Office 3.Mobile 9807237502	
2314. B/R0345 [Amount: 0 deposited] RAJESH KUMAR OJHA	4073/1996 Bar Council of	19/04/1996	1.Residence 283/63K/21B PREMWATI NAGAR GARHI KANAURA LUCKNOW	1.Residence	rajesh_ojha68@yahoo.com 1)Proof of Practice is not enclosed.
RADHEY SHYAM OJHA OPPOSITE RANJIT SINGH BUILDING TALKATORA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415577514	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 387

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2315. B/R0346 [Amount: 600 deposited] RAJESH KUMAR PANDEY	3436/1987 Bar Council of	13/09/1987	1.Residence 11/59, INDIRA NAGAR LUCKNOW	1.Residence 8081369154	rajeshpandeyadv@gmail.com 1)Proof of Practice is not enclosed.
LATE HARI BUX PANDEY 11/59, INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9455033284	
2316. B/R0347 [Amount: 0 deposited] RAJESH KUMAR PANDEY	10609/2000 Bar Council of	26/08/2000	1.Residence 628/16, NEW SARVODAYA NAGAR,INDIRA NAGAR A BLOCK,LUCKNOW 16	1.Residence	rpandey.adv@gmail.com 1)Proper address proof is not enclosed as per the norms.
LATE DEWKI NANDAN PANDEY 23, CLYDE ROAD, GULZAR COLONY, LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.-71	2.Office 05222207852 3.Mobile 9415760074	
2317. B/R0351 [Amount: 200 deposited] RAJESH KUMAR SHARMA	1855/2001 Bar Council of	04/03/2001	1.Residence V.RAJGARH VEERPUR LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LATE SUNDER LAL SHARMA ES1/780 SECTOR-A SITAPUR ROAD YOJNA ALIGANJ LUCKNOW	UP		2.Office	2.Office 9454722057 3.Mobile 9454722057	
2318. B/R0352 [Amount: 0 deposited] RAJESH KUMAR SHARMA	5728/2009 Bar Council of	13/09/2009	1.Residence VILL. BARWAN NAGAR POST POKHRA HAIDERGARH BARABANKI	1.Residence 9935881239	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAM AKBAL 4-B-ARAMBAGH COLONY MOTINAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 8090829773	
2319. B/R0355 [Amount: 600 deposited] RAJESH KUMAR SHUKLA HRIDAY NARAYAN SHUKLA SAME AS ABOVE	13607/2010 Bar Council of UP	04/09/2010	1.Residence 133/211, TAKIYA GANESH GANJ, AMINABAD, LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO-38	1.Residence 2.Office 7398077948 3.Mobile 9450829930)SEAL MISTMATCH WITH THAT OF SIGNATURE IN PROO
2320. B/R0357 [Amount: 0 deposited] RAJESH KUMAR SHUKLA	899/2001 Bar Council of	12/02/2001	1.Residence B-1/9 E-PARK MAHANAGAR EXTENSION LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
HARIHAR PRASAD SHUKLA SAME	UP		2.Office	2.Office 3.Mobile 09450184004	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 388

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2321. B/R0361 [Amount: 0 deposited] RAJESH KUMAR SINGH MR. UJAGAR SINGH AS ABOVE	9685/2000 Bar Council of UP	20/08/2000	1.Residence 267, SECT-N/I KURSI ROAD ALIGANJ LUCKNOW 2.Office	1.Residence 9455911110 2.Office 3.Mobile 9415759092)BAR COUNCIL CERTIFICATE OF U.P. IS NOT ANNEXE
2322. B/R0363 [Amount: 0 deposited] RAJESH KUMAR SINGH BANSI BAHADUR SINGH AS ABOVE	6078/2008 Bar Council of UP	07/11/2008	1.Residence KHASHAVARA BAUTHA DISTT. LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9918382468	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2323. B/R0364 [Amount: 0 deposited] RAJESH KUMAR SINGH SHIV PRATAP SINGH LAWYERS CHAMBER NEAR SBI MAIN BRANCH LUCKNOW	2990/2001 Bar Council of UP	30/03/2001	1.Residence VILL. & POST SOHNA SIDDHARTH NAGAR 2.Office	1.Residence 2.Office 3.Mobile 9450152068	singhrajeshbabu@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2324. B/R0366 [Amount: 0 deposited] RAJESH KUMAR SINGH RAM BARAN SINGH OUDH BAR ASSOCIATION HIGH COURT LKO.	5594/2008 Bar Council of UP	05/11/2008	1.Residence VIOLL SIPHAI PAGPRUR BAHRAICH 2.Office	1.Residence 9648498699 2.Office 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2325. B/R0367 [Amount: 0 deposited] RAJESH KUMAR SINGH MAHENDRA PRASAD SINGH AS ABOVE	2340/2006 Bar Council of UP	11/05/2006	1.Residence 531/106 BARA CHANDGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09455380771	1)Proof of Practice is not enclosed.
2326. B/R0370 [Amount: 0 deposited] RAJESH KUMAR SINGH LATE RAM SEWAK SINGH	2244/1993 Bar Council of UP	25/04/1993	1.Residence H.NO.551KA/349GHA/2K MADHUVAN NAGAR P.S. KRISHNA NAGAR LKO. 2.Office	1.Residence 2.Office 3.Mobile 09450642561	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 389

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2327. B/R0372 [Amount: 0 deposited] RAJESH KUMAR SINGH	4725/1987 Bar Council of	06/12/1987	1.Residence 529/425K RAHIM NAGAR MAHANAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM PRATAP SINGH	UP		2.Office	2.Office 3.Mobile 9532962304	
2328. B/R0377 [Amount: 0 deposited] RAJESH KUMAR SRIVASTAVA	32/1997 Bar Council of	08/03/1997	1.Residence H.NO.538K/558A(1528)TRIVENI NAGAR IIND NR.P.O.SITAPUR RD.LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI R.P. SRIVASTAVA TRIVENI NAGAR IIND SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450603196	
2329. B/R0380 [Amount: 0 deposited] RAJESH KUMAR SRIVASTAVA	3776/1991 Bar Council of	14/09/1991	1.Residence F-3/25,RAJAJIPURAM,LKO	1.Residence	rksrivastava1067@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
VIJAY KUMAR SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9452499006	
2330. B/R0381 [Amount: 0 deposited] RAJESH KUMAR SRIVASTAVA	1703/1993 Bar Council of	17/04/1993	1.Residence 569KA/219 SNEH NAGAR V.I.P. ROAD NEAR SHEO SHANTI ASHRAM LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI JADUNATH SINGH -DO-	UP		2.Office	2.Office 3.Mobile 08052338550	
2331. B/R0383 [Amount: 0 deposited] RAJESH KUMAR TIWARI	2233/2000 Bar Council of	01/03/2000	1.Residence VILL.BARGODHIUA RASOOLPUR IST PO.SAMADA GOSHAINGANJ FAIZABAD	1.Residence 09838684484	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI RAM NAYAN TIWARI C/O U.N.TRIPATHI 15 MANAS NAGAR JIYA MAU LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415771002	
2332. B/R0389 [Amount: 0 deposited] RAJESH KUMAR UPADHYAY	1196/1977 Bar Council of	15/05/1977	1.Residence C-1613 HIG RAJAJIPURAM LUCKNOW	1.Residence 05222410723	rkupadhyag1609@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHRI RAM PRAKASH UPADHYAY	UP		2.Office	2.Office 3.Mobile 09415108938	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 390

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2333. B/R0390 [Amount: 0 deposited] RAJESH KUMAR VAISHYA	9597/2004 Bar Council of	15/12/2004	1.Residence 60/138 JAI NARAIN LANE HUSSAINGANJ LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
MAHADEV PRASAD	UP		2.Office	2.Office 3.Mobile 9415745423	
2334. B/R0393 [Amount: 0 deposited] RAJESH KUMAR VERMA	6808/2001 Bar Council of	24/07/2001	1.Residence VILL. & POST URRA MOTIPUR BAHRAICH	1.Residence	highcourt555@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LAL BAHADUR VERMA 3/57 SECTOR-H JANKIPURAM LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 50	2.Office 3.Mobile 8090059100	
2335. B/R0399 [Amount: 0 deposited] RAJESH KUMAR YADAV	2870/1996 Bar Council of	24/03/1996	1.Residence 549/55 BARA BARAHA POST ALAMBAGH, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE M L YADAV 549/55 BARA BARAHA POST ALAMBAGH, LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935624772	
2336. B/R0404 [Amount: 0 deposited] RAJESH PANDEY	7644/2005 Bar Council of	18/12/2005	1.Residence VILL.& POST MOTIGERPUP SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM SHANKAR PANDEY E-4 LIBERTY COLLONI SORVOJAVA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452312421	
2337. B/R0406 [Amount: 0 deposited] RAJESH SHARMA	195/1993 Bar Council of	09/01/1993	1.Residence RAJ VILLA OPP.HARVILAS COLD STORAGE KAMATA CHINAHAT LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI JAGDISH PRASAD SHARMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09335287070	
2338. B/R0408 [Amount: 0 deposited] RAJESH SHUKLA	11610/1999 Bar Council of	21/06/1999	1.Residence 3A/4,VISHAL KHAND, GOMTI NAGAR, LUCKNOW	1.Residence	rajesh2011shukla@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.)THE OTHER ADDRESS PROOF ENCLOSED IS ILLEGIBLE
KAMLA KANT SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415425378	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 391

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2339. B/R0410 [Amount: 0 deposited] RAJESH SHUKLA	15232/2000 Bar Council of	06/12/2000	1.Residence H.NO.215/179/1,SUBHASH MARG,PANDEYGANJ, GALLA MANDI, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MAHAVEER PRASAD SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 7275300111	
2340. B/R0412 [Amount: 0 deposited] RAJESH SINGH	2550/1988 Bar Council of	14/05/1988	1.Residence 2134 VIVEK KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI INDRAPAL SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09415426001	
2341. B/R0413 [Amount: 0 deposited] RAJESH SINGH	7572/1995 Bar Council of	14/12/1995	1.Residence S.S.E.-184 SECTOR-F LDA COLONY KANPUR ROAD LUCKNOW-226012	1.Residence 08765582908	rajeshsinghadvt@gmail.com 1)Proof of Practice is not enclosed.
SHRI KRISHAN PAL SINGH SAME ABOVE	UP		2.Office	2.Office 3.Mobile 09415769292	
2342. B/R0415 [Amount: 0 deposited] RAJESH SINGH	3092/2003 Bar Council of	09/03/2003	1.Residence 5/14 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence	ipc.raj3@gmail.com 1)Proof of Practice is not enclosed.
SHASHI BHUSHAN SINGH	UP		2.Office	2.Office 3.Mobile 9453056111	
2343. B/R0418 [Amount: 0 deposited] RAJESH SRIVASTAVA	3123/1993 Bar Council of	25/07/1993	1.Residence HARCHANDPUR RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM DAS SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9450772917	
2344. B/R0422 [Amount: 0 deposited] RAJESH TIWARI	6916/2011 Bar Council of	11/11/2011	1.Residence VILL. & POST SURIS SHAHGANJ JAUNPUR	1.Residence 09415660967	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Applicants name is not mentioned in the address proof enclosed.
SHRI JAG NARAIN TIWARI AASHIYANA STATE KAMTA CHINHAT LUCKNOW	UP		2.Office	2.Office 3.Mobile 08869933235	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 392

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2345. B/R0429 [Amount: 0 deposited] KUNWAR RAJESHWAR TRIPATHI	2221/2002 Bar Council of	14/03/2002	1.Residence 11/152 SECTOR-II INDIRA NAGAR LUCKNOW-16	1.Residence 09415418880	rajeshwarkunwar@yahoo.in 1)Proof of Practice is not enclosed.
SRI B.P. TRIPATHI U.G.F.-8 ABBASI COMPLEX NEAR REGISTRAR OFFICE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09721880880	
2346. B/R0430 [Amount: 0 deposited] RAJESHWARI DEVI SRIVASTAVA	2234/1991 Bar Council of	29/06/1991	1.Residence 199. RAM NAGAR LDA COLONY. AISHBAGH. LUCKNOW	1.Residence 05224066283	1)Proof of Practice is not enclosed.
SURESH CHANDRA SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9305705877	
2347. B/R0432 [Amount: 0 deposited] RAJIT MISHRA	13741/2010 Bar Council of	04/09/2010	1.Residence 9/86 ITAUNJA LUCKNOW	1.Residence 09369683738	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SH. TULSIRAM MISHRA SAME	UP		2.Office	2.Office 3.Mobile 09125197966	
2348. B/R0433 [Amount: 0 deposited] RAJIT RAM	3793/2008 Bar Council of	24/08/2008	1.Residence KATRAULI SOHAWAL FAIZABAD	1.Residence 9415424858	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM DULARE YADAV KATRAULI SOHAWAL FAIZABAD	UP		2.Office	2.Office 3.Mobile 9554436669	
2349. B/R0434 [Amount: 0 deposited] RAJIT RAM	12367/2003 Bar Council of	29/12/2003	1.Residence VILL. & POST PAROMA TEHSIL BIKAPUR FAIZABAD	1.Residence 9451952920	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM LAL	UP		2.Office	2.Office 8604410112 3.Mobile	
2350. B/R0435 [Amount: 0 deposited] RAJIU RAMAN SRIVASTAVA	4964/2002 Bar Council of	17/07/2002	1.Residence 643/5 SNEHI NAGAR TAARI KHANA SITAPUR ROAD LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
SRI AJAY KUMAR SRIVASTAVA	UP		2.Office 3.Chamber in High Court ROOM NO.1 AWADH BAR ASSOCIATION	2.Office 3.Mobile 9451239855	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 393

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2351. B/R0436 [Amount: 0 deposited] RAJIV	3345/2001 Bar Council of	30/03/2001	1.Residence 377/15B, SAADAT GANJ, GARI ADDA, LUCKNOW	1.Residence 9335802526	1)Proof of Practice is not enclosed.
LAKHAN DAYAL SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 05222648316 3.Mobile 7398841979	
2352. B/R0440 [Amount: 0 deposited] RAJIV KUMAR SINGH TEJ BAHADUR SINGH AS ABOVE	7688/2009 Bar Council of UP	30/10/2009	1.Residence 2/546 VIRAM KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415104254)SEAL MISMATCH WITH THAT OF SIGN IN PROOF OF P
2353. B/R0445 [Amount: 0 deposited] RAJIV MISHRA	11826/2003 Bar Council of	30/11/2003	1.Residence 544/1375 EKTA NAGAR CAMPWELL ROAD LUCKNOW	1.Residence	rajiv.mishra211@gmail.com 1)Proof of Practice is not enclosed.
KRISHNA KUMAR MISHRA	UP		2.Office	2.Office 3.Mobile 9451822247	
2354. B/R0452 [Amount: 0 deposited] RAJIV SINGH	2038/2004 Bar Council of	18/03/2004	1.Residence 5/52, VIKAS NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ADDRESS PROOF SHOWS TWO ADDRESS, ONE HAS BEEN
SHATRUHAN LAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839833865	
2355. B/R0458 [Amount: 0 deposited] RAJJAN LAL	3540/1980 Bar Council of	06/11/1980	1.Residence 429/506 B MUZZAM NAGAR PO CHOWK PS SAADATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE REWATI RAM 429/506-B MUZZAM NAGAR PO CHOWK PS SAADATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450360275	
2356. B/R0459 [Amount: 0 deposited] RAJJAN SINGH	1267/2010 Bar Council of	13/02/2010	1.Residence VILL.+POST RAULI HAIDERGARH BARA BANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM BAHADUR SINGH 216 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court CH.NO.53	2.Office 3.Mobile 09415595397	
2357. B/R0461 [Amount: 0 deposited] RAJKISHOR	6223/2007 Bar Council of	27/10/2007	1.Residence 538KHA/272 SHIV NAGAR KHANDRA LUCKNOW	1.Residence 09651469567	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI SATYA NARAYAN	UP		2.Office	2.Office 3.Mobile 09305671940	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 394

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2358. B/R0462 [Amount: 0 deposited] RAJKUMAR JAISWAL	944/2003 Bar Council of	11/01/2003	1.Residence MN-76 PRIYADARSHINI COLONY SECTOR-D LUCKNOW	1.Residence	rajjaissylko@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
KAPOOR RAM JAISWAL DO	UP		2.Office	2.Office 3.Mobile 9794151707	
2359. B/R0463 [Amount: 0 deposited] RAJKUMAR SINGH	17404/2010 Bar Council of	02/12/2010	1.Residence VILL. & P.O.-RANIPUR, P.S.-RANIPUR, MAU, U.P.	1.Residence	1)Proof of Practice is not enclosed.
RAM SANEHI SINGH	UP		2.Office	2.Office 9451651040 3.Mobile 9415663285	
2360. B/R0465 [Amount: 0 deposited] RAJLAXMI KHANNA	7089/2001 Bar Council of	23/09/2001	1.Residence 143/56 RAJA HOTEL LANE AMINABAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
RAVI KHANNA 100/51 GANNEY WALI GALI AMINABAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452205580	
2361. B/R0467 [Amount: 0 deposited] RAJNEESH CHANDRA MISRA	1200/1985 Bar Council of	25/03/1985	1.Residence 557/38 OM NAGAR ALALMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI H.N. MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09455853269	
2362. B/R0468 [Amount: 0 deposited] RAJNEESH JAISWAL	5734/2008 Bar Council of	05/11/2008	1.Residence VILL-SINGHAKALAN POST SINGHA KALAN P.S. NIGHASAN KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAMPHAL JAISWAL NEW HAIDRABAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 08687537791	
2363. B/R0469 [Amount: 0 deposited] RAJNEESH KUMAR	924/2010 Bar Council of	22/01/2010	1.Residence M2/139,SECTOR I JANKIPURAM LKO	1.Residence	rajnees005@gmail.com 1)Proof of Practice is not enclosed.
KRISHNA KUMAR VERMA	UP		2.Office 3.Chamber in High Court ROOM NO 4	2.Office 05224077790 3.Mobile 9336393830	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 395

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2364. B/R0470 [Amount: 0 deposited] RAJNEESH KUMAR	6856/2007 Bar Council of	27/10/2007	1.Residence 228/119A HAKIM WALI GALI RAJA BAZAR CHOWK LUCKNOW	1.Residence	pleaderkumar123@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)NO ADDRESS PROOF ENCLOSED IN SUPPORT OF OTHER
SANTOSH KUMAR AS ABOVE	UP		2.Office	2.Office 8303308422 3.Mobile 9415754763	
2365. B/R0471 [Amount: 0 deposited] RAJNEESH KUMAR MISHRA	6920/2002 Bar Council of	14/09/2002	1.Residence VILL&POST- GAUSGANJ, DISTT- HARDOI.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.)NO ADDRESS PROOF ENCLOSED IN SUPPORT OF LOCAL
SRI HARI PRAKASH MISHRA 13, AWADH PURI, SARVODAYA NAGAR, LUCKNOW.	UP		2.Office	2.Office 3.Mobile 9452133496	
2366. B/R0472 [Amount: 0 deposited] RAJNEESH KUMAR VERMA	4469/2005 Bar Council of	09/09/2005	1.Residence H.N. 15 RAMPURAM GAYATRIPURAM KURSI ROAD LUCKNOW 226022	1.Residence	1)Proper address proof is not enclosed as per the norms.
JUGUL KISHORE VERMA MDH 4156 SECT H JANKIPURAM LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR ASSOCIATION CHAMBER NO. 85	2.Office 3.Mobile 9415542143	
2367. B/R0473 [Amount: 0 deposited] RAJNEESH KUMAR YADAV	5888/2009 Bar Council of	13/09/2009	1.Residence GRAM DHARMANGAT KHERA POST MOHAN LAL GANJ LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM LAKHAN	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9936832484	
2368. B/R0479 [Amount: 600 deposited] RAJNI KANT DWIVEDI	15976/1999 Bar Council of	05/05/1997	1.Residence 2/399 JANAKIPURAM EXTENSION LUCKNOW	1.Residence	r.k.dwid@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)RESIDENTIAL ADDRESS NOT MENTIONED ON THE MAIN
SRI SANTOSH KUMAR DWIVEDI	UP		2.Office	2.Office 3.Mobile 09307596289	
2369. B/R0480 [Amount: 0 deposited] RAJNI KANT MISHRA	2664/1998 Bar Council of	06/08/1998	1.Residence 398 RAJENDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
UMA SHANKER MISHRA DO	UP		2.Office	2.Office 3.Mobile 9451061103	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 396

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2370. B/R0485 [Amount: 0 deposited] RAJNISH SHUKLA	1065/2006 Bar Council of	22/02/2006	1.Residence 569 CHA/195 KA PREM NAGAR ALAMBAGH LUCKNOW	1.Residence 05222457259	rajnishgpshukla@gmail.com 1)Proof of Practice is not enclosed.
GAYA PRASAD SHUKLA	UP		2.Office	2.Office 9336051866 3.Mobile 7897177932	
2371. B/R0486 [Amount: 0 deposited] RAJNISH SHUKLA	17123/2010 Bar Council of	12/11/2010	1.Residence 101 ANAND BHAVAN BABU GANJ LUCKNOW	1.Residence 05222788682	raj_shukla90@yahoo.com 1)Proof of Practice is not enclosed.
SHYAM KR. SHUKLA SHOP NO. 5 RAMADHIN SINGH OLD BABUGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452271526	
2372. B/R0487 [Amount: 0 deposited] RAJPAL KASHYAP	663/2005 Bar Council of	12/02/2005	1.Residence 121-B NEW BLOCK DARULSHAFI, LUCKNOW	1.Residence	drrajpalkashyap@gmail.com 1)Mismatch in enrollment date.
SIYA RAM KASHYAP 121-B NEW BLOCK DARULSHAFI, LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415419867	
2373. B/R0488 [Amount: 0 deposited] RAJUL KUMAR	4639/2008 Bar Council of	30/08/2008	1.Residence 548 GHA/64 TEJI KHERA MANAK NAGAR LUCKNOW	1.Residence 09454573255	kumar20_raju@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM AVTAR VAISH 40 PURANA QUILA SADAR LUCKNOW	UP		2.Office	2.Office 05222231344 3.Mobile 09889902225	
2374. B/R0490 [Amount: 0 deposited] RAJWANT SINGH	12734/2010 Bar Council of	04/09/2010	1.Residence L-297 R.D.A. COLONY INDIRA NAGAR RAEBARELY	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAMESH BAHADUR SINGH	UP		2.Office 3.Chamber in High Court CHAMBER NO.22 C.S.C. BUILDING H.C. LUCKNOW	2.Office 3.Mobile 09005819881	
2375. B/R0491 [Amount: 0 deposited] RAKESH	1236/1993 Bar Council of	27/03/1993	1.Residence H.NO.561/591 NEW SINDHU NAGAR KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAM LAL YADAV	UP		2.Office	2.Office 3.Mobile 09794232532	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 397

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2376. B/R0500 [Amount: 0 deposited] RAKESH DWIVEDI	3961/2007 Bar Council of	14/07/2007	1.Residence E 1/392 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	ad.rakeshdwivedi0002@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
RAJDEO DWIVEDI E 1/392 VINAY KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415377412	
2377. B/R0503 [Amount: 0 deposited] RAKESH JOHRI	3319/2007 Bar Council of	20/05/2007	1.Residence E-52 SOUTH CITY LUCKNOW	1.Residence 05222443158	rakesh_johri29@rediffmail.com 1)Proof of Practice is not enclosed.
VIJAY JOHRI DO	UP		2.Office	2.Office 3.Mobile 9415348357	
2378. B/R0505 [Amount: 0 deposited] RAKESH KUMAR	15678/2000 Bar Council of	14/12/2000	1.Residence LOCAL AD. VADAR KHERA SALEMPUR PATAURA KAKORI, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI SHIV DAYAL	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION ROOM NO.3 HIGH COURT, LUCKNOW	2.Office 3.Mobile 9838393236	
2379. B/R0506 [Amount: 0 deposited] RAKESH KUMAR	8951/2001 Bar Council of	05/10/2001	1.Residence 16/228 SAMTA NAGAR CHINHAT LUCKNOW	1.Residence 9005909962	www.grakesh638@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
LATE SRI BALSHWAR GIRI OPP.SESS'ONS LOOK-UP MULTOSTORED BUIDING CIVIL COURT LKO.	UP		2.Office	2.Office 3.Mobile 9452177299	
2380. B/R0512 [Amount: 0 deposited] RAKESH KUMAR	6637/2008 Bar Council of	17/11/2008	1.Residence VILL-SARSAWAN ARJUN GANJ PS GOSAIN GANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MAHGU LAL	UP		2.Office	2.Office 3.Mobile 09452117794	
2381. B/R0513 [Amount: 0 deposited] RAKESH KUMAR	6339/1992 Bar Council of	11/10/1992	1.Residence 569K/230 SNEH NAGAR ALAMBAGH LUCKNOW	1.Residence 9335905747	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)SIGN IS MADE ON BEHALF OF PRESIDENT IN PROOF
SRI SURYA DEV PRASAD DO	UP		2.Office 3.Chamber in High Court	2.Office 8756838485 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 398

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2382. B/R0515 [Amount: 0 deposited] RAKESH KUMAR	6964/2002 Bar Council of	14/10/2002	1.Residence 346/741-N,MEHENDIGANJ KACCHI COLONY,LKO	1.Residence	1)Mismatch in enrollment date.
LATE ASHARFI LAL	UP		2.Office	2.Office 3.Mobile 9415158374	
2383. B/R0520 [Amount: 0 deposited] RAKESH KUMAR AWASTHI	1865/1994 Bar Council of	08/04/1994	1.Residence ME-24 HEMANI VIHAR BARRA-2 KANPUR 208027	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI CHANDRA NATH AWASTHI H.NO.4 SHETAK VIHAR COLONY AISHBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.4 ASSOCIATION LUCKNOW HIGH COURT	2.Office 3.Mobile 09452775023	
2384. B/R0522 [Amount: 0 deposited] RAKESH KUMAR DUBEY	5443/1989 Bar Council of	09/12/1989	1.Residence HOUSE NO. 20 MAHARANI GANJ P/S KOTWALI NAGAR GONDA U.P.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI. LATE DASHRATH LAL DUBEY H.NO. 521/92 BARACHANDGANJ P.S ALIGANJ DISTT. LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889815851	
2385. B/R0524 [Amount: 0 deposited] RAKESH KUMAR GAUTAM	3934/2010 Bar Council of	21/09/2010	1.Residence C-70 SECTOR-H ALIGANJ LUCKNOW	1.Residence 9818020598	1)Proof of Practice is not enclosed.)BAR COUNCIL OF U.P. CERTIFICATE NOT ENCLOSED.
RAJ KISHORE DO	DL		2.Office	2.Office 3.Mobile GAUTAMLLB@M	
2386. B/R0526 [Amount: 600 deposited] RAKESH KUMAR MAURYA	14700/1999 Bar Council of	08/08/1999	1.Residence VILL.& POST SURAJPUR BANAPAR DISTT.RAIBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LATE SURYA DIN C/O SRI S.P.MAURYA P.O. BUILDING LONI KATRA KHADRA, LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.1 AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 9839404868	
2387. B/R0528 [Amount: 0 deposited] RAKESH KUMAR MISHRA	5748/2009 Bar Council of	13/09/2009	1.Residence H.NO.523-C SECTOR-M AASHIYANA LUCKNOW	1.Residence 09450833282	1)Proof of Practice is not enclosed. 2)Applicant's name is not mentioned in the address proof enclosed.
SRI AMAR NATH MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR EXTENSION ROOM NO.4 HIGH COURT LUCKNOW BENCH LKO.	2.Office 3.Mobile 09956433547	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 399

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2388. B/R0529 [Amount: 0 deposited] RAKESH KUMAR MISHRA	6699/2009 Bar Council of	24/10/2009	1.Residence PLOT NO.43 BAJRANGA NAGAR,KALYANPUR LKO	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
MR.RAM SABHA MISHRA IIND FLOOR NISHITH PLAZA,ENGINEERING COLL.LKO	UP		2.Office	2.Office 3.Mobile 8004534449	
2389. B/R0532 [Amount: 0 deposited] RAKESH KUMAR MISRA	1212/1990 Bar Council of	18/03/1990	1.Residence 183-KA SHAKTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
OM DUTT MISRA DO	UP		2.Office	2.Office 3.Mobile 9935393754	
2390. B/R0533 [Amount: 600 deposited] RAKESH KUMAR MODANWAL	5786/2011 Bar Council of	13/10/2011	1.Residence PANDEY KA PURWA HEERA BHAWAN H.NO.90 P.O. SADAR KOTWALI NAG	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM CHANDRA HODANWAL PRATAPGARH/P.ADD 72 PIPRA GHAT DILKUSHA LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 8004819238	
2391. B/R0534 [Amount: 0 deposited] RAKESH KUMAR NAYAK	5719/2007 Bar Council of	10/09/2007	1.Residence L-4/181 VINAY KHAND GOMTINAGAR LKO	1.Residence	Ad Rakesh Nayak12@gmail com 1)Local Address proof is not enclosed.
SHRI RAM NAYAK	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9838485299	
2392. B/R0536 [Amount: 600 deposited] RAKESH KUMAR PANDEY	6642/1995 Bar Council of	28/10/1995	1.Residence VILL NERHRRIA POST KARAM PUR AMBEDKAR NAGAR	1.Residence 9794893131	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SHEO DUTT PANDEY 554/31A ARJUN NAGAR ALAMBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court EXT ROOM NO.1 AWADH BAR ASSOCIATION LUCKNOW	2.Office 9450495205 3.Mobile	
2393. B/R0538 [Amount: 0 deposited] RAKESH KUMAR PANDEY	2552/1984 Bar Council of	18/07/1984	1.Residence 568KHA/623, GEETAPALLI,ALAMBAGH, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 3)Applicants name is not mentioned in the address proof enclosed.
LATE SHIV KANTH LAL PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415562722	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 400

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2394. B/R0539 [Amount: 0 deposited] RAKESH KUMAR RAWAT	2706/2007 Bar Council of	20/05/2007	1.Residence 283/282/5 ARTI NAGAR GARHI KANOURA ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM NARAYAN RAWAT	UP		2.Office	2.Office 3.Mobile 9450019606	
2395. B/R0541 [Amount: 0 deposited] RAKESH KUMAR RAWAT	3079/2003 Bar Council of	09/03/2003	1.Residence MUZAFFAR MAU POST SARSOONDI DIST. BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BHAGWAN BUX 2/142 LAMATENEAR PURWA HAZRATGANJ LKO	UP		2.Office	2.Office 3.Mobile 9889168431	
2396. B/R0542 [Amount: 0 deposited] RAKESH KUMAR SACHAN	2884/1992 Bar Council of	20/04/1992	1.Residence B-36 PROGEETI VIHAR COLONY KALYANPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIV RATAN SACHAN AS ABOVE	UP		2.Office	2.Office 2752871 3.Mobile 09839077174	
2397. B/R0547 [Amount: 600 deposited] RAKESH KUMAR SHUKLA	5268/2003 Bar Council of	19/05/2003	1.Residence 548 CH/154 SATYA SADAN DEEP NAGAR POST MANAK NAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
NAGENDRA SHUKLA	UP		2.Office	2.Office 2452972 3.Mobile 09335288159	
2398. B/R0551 [Amount: 600 deposited] RAKESH KUMAR SINGH	5664/1999 Bar Council of	14/11/1998	1.Residence 1/171 VIKRANT KHAND GOMTI NAGAR LUCKNOW	1.Residence 9838831290	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date. 3)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
AMBIKA PRASAD SINGH VILL. BARHUPUR KHAJURAHAT FAIZABAD	UP		2.Office	2.Office 05222721781 3.Mobile 9452315107	
2399. B/R0552 [Amount: 0 deposited] RAKESH KUMAR SINGH	845/1999 Bar Council of	21/02/1999	1.Residence HNO 460 (3RD LANE) NISHATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM HARI SINGH HNO 460 (3RD LANE) NISHATGANJ LUCKNOW	UP		2.Office	2.Office 09839288463 3.Mobile 09839288463	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 401

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2400. B/R0554 [Amount: 0 deposited] RAKESH KUMAR SINGH	9374/2011 Bar Council of	21/12/2011	1.Residence VILL-MALAPUR POST-KADIPUR DISTIC-SULTANPUR UP	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
SRI GHANSHYAM SINGH SHAHID APARTMENT GOLAGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451534347	
2401. B/R0556 [Amount: 0 deposited] RAKESH KUMAR SRIVASTAVA	2616/1987 Bar Council of	11/06/1987	1.Residence GANESHPUR REHMANPUR BUDHA BIHAR COLONY-1 LUCKNOW	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI GOMTI PRASAD SRIVASTAVA AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9450283238	
2402. B/R0560 [Amount: 0 deposited] RAKESH KUMAR SRIVASTAVA	1845/1998 Bar Council of	22/05/1998	1.Residence 485 SOUTH JAHANABAD CHIDIYA KHANA RAEBARELI	1.Residence	rakeshshrivastavaadvocate@gmail.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LATE SHYAM SUNDER SRIVASTAVA DHANPAT BHAWAN-8 FAIZABAD ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 63	2.Office 3.Mobile 7800326671	
2403. B/R0561 [Amount: 0 deposited] RAKESH KUMAR SRIVASTAVA	2609/2001 Bar Council of	28/03/2001	1.Residence MIG 206 PHASEI LDA TAIKAIT RAI COLONY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE ANIRUDHA PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09235555363	
2404. B/R0566 [Amount: 0 deposited] RAKESH KUMAR TIWARI	4600/2003 Bar Council of	12/04/2003	1.Residence 538 GHA/10 RADHA KRISHNA COLONY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
VIJAY PAL TIWARI LGF 17 SRI PLAZA NEAR SURANIA TIRAHA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335247353	
2405. B/R0568 [Amount: 600 deposited] RAKESH KUMAR TRIPATHI	8948/2000 Bar Council of	01/10/2000	1.Residence 1/49. VIKAS NAGAR. LUCKNOW	1.Residence	1)Mismatch in enrollment date.
RAM PRAKASH TRIPATHI 1/49. VIKAS NAGAR. LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO 44. LAWYERS BUILDING HIGH COURT LUCKNOW	2.Office 3.Mobile 9415465680	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 402

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2406. B/R0578 [Amount: 0 deposited] RAKESH KUMAR YADAV	6961/2006 Bar Council of	16/12/2006	1.Residence 2/486-A, RUCHI KHAND-2, SHARDA NAGAR, LUCKNOW.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
C.L. YADAV 1/203-A SEC-J, RAIL NAGAR, ASHIANA	UP		2.Office 3.Chamber in High Court CH. NO. 56, C.S.C. BUILDING HIGH COURT LUCKNOW.	2.Office 3.Mobile 09838784224	
2407. B/R0581 [Amount: 0 deposited] RAKESH KUMAR YADAV	124/2001 Bar Council of	10/02/2001	1.Residence VILL GOYTIPURWA KAPASI LUCKNOW P/S GUDAMBA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
CHET RAM YADAV	UP		2.Office	2.Office 3.Mobile 9838651330	
2408. B/R0583 [Amount: 200 deposited] RAKESH MISHRA	1988/1995 Bar Council of	19/02/1995	1.Residence 356-SB/242 SHEELA GARDEN ALAM NAGAR RAJAJIPURAM LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI CHANDI KRIPAL MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452834494	
2409. B/R0584 [Amount: 0 deposited] RAKESH MITRA	2068/2002 Bar Council of	14/03/2002	1.Residence E-2428 RAJAJEEPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI R.D. MITRA -DO-	UP		2.Office	2.Office 3.Mobile 08604295630	
2410. B/R0588 [Amount: 0 deposited] RAKESH PANDEY	630/1986 Bar Council of	09/02/1986	1.Residence 509/20-D,(OPP.SHALIMAR APARTMENTS)OLD HYDERABAD LUCKNOW	1.Residence	rakesh.kmpandey@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Mismatch in enrollment date.)LEGIBLE COPY OF ADDRESS PROOF NOT ENCLOSED.
LATE (JUSTICE) KRISHNA MOHAN PANDEY GROUND FLOOR NEW YMCA COMPLEX 13 RANA PRATAP MARG LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415011443	
2411. B/R0590 [Amount: 0 deposited] RAKESH PRATAP SINGH	2009/1983 Bar Council of	06/04/1983	1.Residence 87 RAM ASARE PURWA KAHARGAPUR, GOMTI NAGAR EXT.LUCKNOW	1.Residence	rpsinghsonu@gmail.com 1)Mismatch in enrollment date.
LATE BHUWANESHWAR PRATAP SINGH 5/771 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415036670	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 403

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2412. B/R0591 [Amount: 0 deposited] RAKESH SHARMA	11820/2003 Bar Council of	30/11/2003	1.Residence H.NO. 12/362 PANTNAGAR PHASE-II KHURRAMNAGAR LUCKNOW	1.Residence 9415786823	sql_ldr@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
SRI BABU LAL SHARMA	UP		2.Office 3.Chamber in High Court ROOM NO. 01 OUDH BAR ASSN. HIGH COURT LKO	2.Office 3.Mobile 9455197868	
2413. B/R0592 [Amount: 0 deposited] RAKESH SINGH	8534/2011 Bar Council of	08/12/2011	1.Residence 19/715 INDIRA NAGAR LUCKNOW-226016	1.Residence	rakesing@gmail.com 1)Proof of Practice is not enclosed.
LATE JAGANNATH SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR EXTENTION	2.Office 3.Mobile 09415792933	
2414. B/R0593 [Amount: 0 deposited] RAKESH SINGH	2706/2006 Bar Council of	18/06/2006	1.Residence H.NO. 591 EYA/482 BALDEV VIHAR COLONY P.O. KHAEEIKA TELIGABH	1.Residence 9415965189	1)Proof of Practice is not enclosed.
SHIV PRATAP SINGH LUCKNOW AS ABOVE	UP		2.Office	2.Office 3.Mobile 8090742149	
2415. B/R0596 [Amount: 0 deposited] RAKESH SRIVASTAV	8/1999 Bar Council of	01/01/1999	1.Residence 153SS-IIIRD D-1 L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	ishank.srivastav@yahoo.co.in 1)Proof of Practice is not enclosed.
LATE SRI BHAGWAN PRASAD SRIVASTAV AS ABOVE	UP		2.Office 3.Chamber in High Court SADAR THASIL CAMPUS IN FRONT OF ROOM NO.26 LUCKNOW	2.Office 3.Mobile 09415094331	
2416. B/R0597 [Amount: 0 deposited] RAKESH SRIVASTAVA	1808/1984 Bar Council of	27/04/1984	1.Residence 3/484 VISHAL KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222395226	adv.rakeshshrivastava@hotmail.com 1)Proof of Practice is not enclosed.
LATE O.P.SRIVASTAVA DO	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 16	2.Office 9450619440 3.Mobile 9335914204	
2417. B/R0599 [Amount: 0 deposited] RAKESH TIWARI	8263/1999 Bar Council of	18/05/1999	1.Residence F-91 RAJAJIPURAM LUCKNOW	1.Residence 05222416388	1)Proof of Practice is not enclosed.
LATE RUDRA NATH TIWARI DO	UP		2.Office	2.Office 3.Mobile 9919519548	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 404

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2418. B/R0601 [Amount: 0 deposited] RAKESH YADAV TIWARILAL YADAV ABOVE	13628/2010 Bar Council of UP	04/09/2010	1.Residence SHAHKHERA, RATANPURI,ARJUNGANJ, SULTANPUR ROAD, LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION,EXT ROOM NO.-3 HIGH COURT, LKO	1.Residence 2.Office 3.Mobile 8423526084)ADDRESS PROOF IS ILLEGIBLE.
2419. B/R0607 [Amount: 0 deposited] RAM ASHISH TIWARI AYODHYA PRASAD TIWARI	3438/1984 Bar Council of UP	15/09/1984	1.Residence R/O NEAR APHEEM KOTHI, CIVIL LINE-GONDA(JANKI NAGAR) 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9628566296	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
2420. B/R0608 [Amount: 0 deposited] RAM ASHRAJ MISHRA UGRA SEN MISHRA AS ABOVE	1819/1958 Bar Council of UP	01/12/1958	1.Residence C-1092 SECTOR A MAHANAGER LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile	1)Proof of Practice is not enclosed.
2421. B/R0609 [Amount: 0 deposited] RAM AUTAR SHANKHDHAR LT., DIN DAYAL 102/37. SHIVAJI MARG. HEWETT RD., LKO	6910/1962 Bar Council of UP	14/12/1962	1.Residence 7A. SAROJNINI NAIDU MARG. LKO 2.Office 3.Chamber in High Court CHAMBER NO 28.	1.Residence 9839013695 2.Office 05222239620 3.Mobile	shankhdhar11@rediffmail.com 1)Local Address proof is not enclosed.)ATTESTED PHOTOGRAPH OF APPLICANT IS NOT FOUND
2422. B/R0610 [Amount: 0 deposited] RAM AUTAR VAISH LATE KRISHNA GOPAL VAISH AS ABOVE	5403/2005 Bar Council of UP	25/09/2005	1.Residence D-1128 INDIRA NAGAR LUCKNOW 2.Office 3.Chamber in High Court LAWYER'S CHAMBER NO.49 LUCKNOW BENCH LUCKNOW	1.Residence 2.Office 3.Mobile 09451307698	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
2423. B/R0612 [Amount: 0 deposited] RAM AVTAR GANESHI BALAGANJ HARHI BAZAR LUCKNOW	4027/1998 Bar Council of UP	31/05/1998	1.Residence VILL AND POST MALL LUCKNOW 2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	1.Residence 9936817646 2.Office 9451145137 3.Mobile 7897439434	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 405

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2424. B/R0617 [Amount: 0 deposited] RAM BHAROSE	1852/1983 Bar Council of	26/03/1983	1.Residence C/O DR.D.S.LAL SRIVASTAVA H.NO.67 ASHUTOSH NAGAR KRISHNA NGR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHIV SAGAR AWASTHI LUCKNOW	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL	2.Office 9335384240 3.Mobile	
2425. B/R0619 [Amount: 0 deposited] RAM BHAROSEY	1426/1979 Bar Council of	07/06/1979	1.Residence 4/369 SECTOR-H JANKIPURAM LUCKNOW	1.Residence 0522735758	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE BHAWANI PRASHAD DO	UP		2.Office	2.Office 3.Mobile 94850800092	
2426. B/R0625 [Amount: 0 deposited] RAM BUX	7920/2010 Bar Council of	27/06/2010	1.Residence C-1/166 SECTOR G JANKIPURAM LUCKNOW	1.Residence	rambux1948@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
NANHU C-1/166 SECTOR G JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9795557350	
2427. B/R0627 [Amount: 0 deposited] RAM CHANDRA	18/1992 Bar Council of	11/01/1992	1.Residence H.NO.346/212 OLD TIKAIT GANJ (MEHDI GANJ) LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI ANGNU PRASAD	UP		2.Office	2.Office 3.Mobile 09319467312	
2428. B/R0628 [Amount: 0 deposited] RAM CHANDRA	3797/2000 Bar Council of	03/03/2000	1.Residence VILL. DEOKUON POST GAURI BAZAR DEORIA	1.Residence	ramchandraadvocate2012@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
RAJ MANGAL 1/28 SECTOR-I JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453927209	
2429. B/R0630 [Amount: 0 deposited] RAM CHANDRA DINKAR	797/1999 Bar Council of	20/02/1999	1.Residence 356/218/17 SHIVAJI PURAM ALAM NAGAR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI MATHURA PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415171444	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 406

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2430. B/R0635 [Amount: 0 deposited] RAM CHANDRA SHARMA	6126/2009 Bar Council of	13/09/2009	1.Residence B-111 AZAD NAGAR COLONY CANPWELL ROAD THAKUR GANJ LKO-3	1.Residence 9044036424	rms bharat@gmail.com 1)Proof of Practice is not enclosed.
SRI PARIKRAMA DEEN SHARMA OUDH BAR ASSOCIATION HISHCOURT LKO	UP		2.Office	2.Office 9044036425 3.Mobile 9454484406	
2431. B/R0637 [Amount: 0 deposited] RAM CHANDRA SINGH	2388/1987 Bar Council of	12/05/1987	1.Residence 11/434,VIKAS NAGAR,LKO	1.Residence 05222739186	ramchandrasingh@bsnl.com 1)Mismatch in enrollment date.
LATE SRI YADU NATH SINGH SAME	UP		2.Office 3.Chamber in High Court 103,LAWYERS CHAMBER ,HIGH COURT,LKO	2.Office 05222738144 3.Mobile 9415085156	
2432. B/R0640 [Amount: 0 deposited] RAM CHANDRA TIWARI	8247/2003 Bar Council of	09/08/2003	1.Residence VILL. POST KATHWA, SITAPUR	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT NO. AND DATE NOT MENTIONED ON MAIN
BANSHI DHAR TIWARI	UP		2.Office	2.Office 3.Mobile 9839574071	
2433. B/R0641 [Amount: 600 deposited] RAM CHANDRA VERMA	1724/1993 Bar Council of	17/04/1993	1.Residence C-185/186 HARIHAR NAGAR VISTAR NEAR L..B.S.PUBLIC INTER	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SHREE RAM VERMA COLLEGE ISMILGANJ IIND LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 46 H.C.LUCKNOW	2.Office 9532038908 3.Mobile	
2434. B/R0642 [Amount: 0 deposited] RAM CHANDRA VERMA	858/2000 Bar Council of	23/01/2000	1.Residence VILL.BHOOPKHERA MAZRA DADUPUR P O.BANTHARA LUCKNOW.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAGHUBUR	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9198467437	
2435. B/R0647 [Amount: 0 deposited] RAM DAS GUPTA	6959/2001 Bar Council of	02/08/2001	1.Residence B-1-290 SECTOR-G JANKIPURAM LUCKNOW	1.Residence 05222365681	rdg7@rediffmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LAL MAN GUPTA B-1-290 SECTOR-G JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889520912	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 407

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2436. B/R0648 [Amount: 0 deposited] RAM DAS GUPTA	17633/1999 Bar Council of	23/09/1999	1.Residence MN DELERGAN SHANABAD HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
SRI RAMESHWAR DAYAL GUPTA	UP		2.Office	2.Office 7398703084 3.Mobile 8400231703	
2437. B/R0651 [Amount: 600 deposited] RAM DHEERAJ	5878/1999 Bar Council of	02/05/1999	1.Residence VILL.DHABIYA POST BARANPUR DISTT. SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SHYAM LAL YADAV 570/96 KASIMPUR PAKRI ALAMBAG LUCKNOW	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION EXT. ROOM NO.4	2.Office 3.Mobile 09839646298	
2438. B/R0652 [Amount: 0 deposited] RAM DULARE "KRANTI"	651/2000 Bar Council of	23/01/2000	1.Residence 636/84 BOODH VIHAR TAKROHI INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SUNDAR LAL	UP		2.Office	2.Office 3.Mobile 9935375847	
2439. B/R0653 [Amount: 0 deposited] RAM DULAREY MAURYA	1666/1973 Bar Council of	20/12/1973	1.Residence H.NO.473/109 DEEN DAYAL NAGAR ROOPPUR KHALORA	1.Residence	1)Proof of Practice is not enclosed.
LATE BIKHA RAM MAWAYA AT RESUDENCE	UP		2.Office	2.Office 3.Mobile 09451911520	
2440. B/R0654 [Amount: 0 deposited] RAM GHULAM	1796/2002 Bar Council of	17/02/2002	1.Residence 16/736,INDIRA NAGAR ,LKO(UP)226016	1.Residence	lordbuddha009@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI NATTHU LAL 5B/C-17 VRINDAVAN,TELIBAGH,LKO	UP		2.Office 3.Chamber in High Court NEW T.V.ROOM NO.4,AWADH BAR ASSOCIATION HIGH COURT LKO'	2.Office 3.Mobile 9336660068	
2441. B/R0655 [Amount: 0 deposited] RAM GOPAL	2638/1979 Bar Council of	09/10/1979	1.Residence PURSEM POST MOHANLALGANJ LUCKNOW	1.Residence 05222453389	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM ADHAR 559/34 BRAMH NAGAR ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415575483	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 408

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2442. B/R0658 [Amount: 0 deposited] RAM GOPAL YADAV	6523/2008 Bar Council of	16/11/2008	1.Residence VILL.THAKWAIN KHERA,P.O.MATI,DISTT-LKO 226002(UP)	1.Residence	ramgopalyadav786@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAMESH SSI JA/129 RAM PRASAD KHERA ALAMBAGH LKO	UP		2.Office	2.Office 3.Mobile 9793766914	
2443. B/R0662 [Amount: 0 deposited] RAM JANK YADAV SRI RAM LAL YADAV 680 SEKHUPURA COLONY ALIGANJ LKO	10016/2000 Bar Council of UP	16/11/2002	1.Residence VILL KALYANPUR POST NAWAABGANJ SUGAR FACTORY GONDA 2.Office	1.Residence 2.Office 3.Mobile 9919220626)INCOMPLETE DOCUMENTATION
2444. B/R0663 [Amount: 0 deposited] RAM JEET YADAV M.P.YADAV ABOVE	958/2001 Bar Council of UP	12/02/2001	1.Residence M.N. 550/27 A, NEW NO. 550/19 HASARAPUR GEETAPALLI LKO. 2.Office	1.Residence 2.Office 3.Mobile 9450359751	1)Local Address proof is not enclosed.
2445. B/R0664 [Amount: 0 deposited] RAM JEEWAN GUPTA SHREE BANSHIDHAR LAL AGARWAL SAME	4716/2004 Bar Council of UP	31/07/2004	1.Residence H.NO.538KA/1470 TRIVENI NAGAR-II SITAPUR ROAD LUCKNOW 2.Office	1.Residence 07275527404 2.Office 3.Mobile 09839021240	ramhis@rediffmail.com 1)Proof of Practice is not enclosed.
2446. B/R0665 [Amount: 0 deposited] RAM JI DAS LATE CHOWDHARY VIRENDRA SINGH AS ABOVE	1320/1972 Bar Council of UP	10/11/1972	1.Residence 11-MURTAZA HUSSAIN ROAD YAHYAGANJ LUCKNOW 2.Office	1.Residence 05222654047 2.Office 05222260391 3.Mobile	ramjidasadv@gmail.com 1)Proper address proof is not enclosed as per the norms.
2447. B/R0671 [Amount: 0 deposited] RAM KARAN RAM NEWAJ	6543/2008 Bar Council of UP	16/11/2008	1.Residence 539 KHA/301 BARI JUGAULI GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335930514	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 409

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2448. B/R0672 [Amount: 0 deposited] RAM KARAN SINGH KUSHWAHA	3166/1995 Bar Council of	19/04/1995	1.Residence VILL -HAIBATPUR PO DARSHAN NAGAR FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE- SHREE RAM ASREY	UP		2.Office 3.Chamber in High Court MEETING HALL	2.Office 3.Mobile 9506229907	
2449. B/R0673 [Amount: 0 deposited] RAM KARAN YADAV	10657/2000 Bar Council of	26/08/2000	1.Residence 145/A,MOHALLA KHAWAJA JAHANPUR PO.MAUNATH BHANJAN DISTT MAU	1.Residence 9415276098	karanyadav@holt mail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI JAGER NATH YADAV 3/4 NEAR,VISWA SAMBAD KENDRA JIAMAU HAZRATGANJ LKO.	UP		2.Office	2.Office 3.Mobile 9873279000	
2450. B/R0675 [Amount: 600 deposited] RAM KEWAL TRIPATHI	3328/2000 Bar Council of	03/03/2000	1.Residence 6/368 VIKAS NAGAR,LUCKNOW	1.Residence 8953912801	1)Local Address proof is not enclosed.
SHRI A N TRIPATHI	UP		2.Office 3.Chamber in High Court CHAMBER NO. 33,HIGH COURT,LUCKNOW	2.Office 9415666554 3.Mobile	
2451. B/R0676 [Amount: 0 deposited] RAM KHELAWAN	4094/1996 Bar Council of	22/04/1996	1.Residence 2/124 RAJNI KHAND SHARDA NAGAR YOJNA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Local Address proof is not enclosed.
LATE SITARAM	UP		2.Office	2.Office 3.Mobile 9453304509	
2452. B/R0678 [Amount: 0 deposited] RAM KHILAWAN YADAV	2815/1979 Bar Council of	18/10/1979	1.Residence VILL.BAHAJANA MAU POST OFFICE HARAUNI DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI RAGHU NANDAN PRASAD YADAV	UP		2.Office	2.Office 3.Mobile 09621737271	
2453. B/R0679 [Amount: 0 deposited] RAM KINKAR	1604/2005 Bar Council of	20/03/2005	1.Residence JAMUA POORE NANDU POST.KUCHERA,DISTT-FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SRI DEENA NATH H.N.151 BARABARHA ALAMBAGH LKO	UP		2.Office	2.Office 3.Mobile 9452317653	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 410

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2454. B/R0680 [Amount: 0 deposited] RAM KISHOR	864/2011 Bar Council of	31/01/2011	1.Residence VILL GILSHAMAU PO. SAMADHA, DISTT. UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI KRISHAN PAL	UP		2.Office	2.Office 3.Mobile 8127898460	
2455. B/R0681 [Amount: 0 deposited] RAM KISHORE	1948/2001 Bar Council of	07/03/2001	1.Residence KAMALABAD BADHAOLI KAMLA NAGAR CHATHA MEEL SITAPUR ROAD LKO.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAMESH CHAND	UP		2.Office 3.Chamber in High Court CHAMBAR NO.9	2.Office 3.Mobile 9935640814	
2456. B/R0683 [Amount: 0 deposited] RAM KISHORE MISHRA	528/1984 Bar Council of	22/01/1984	1.Residence F-3791 RAJAJI PURAM LUCKNOW	1.Residence 9044227120	rkmishra1953@gmail.com 1)Proof of Practice is not enclosed.
RADHEY SHYAM MISHRA DO	UP		2.Office	2.Office 05224103730 3.Mobile 9792955000	
2457. B/R0685 [Amount: 200 deposited] RAM KISHORE VERMA	5545/1994 Bar Council of	01/10/1994	1.Residence VILL.SAKRA POST DARCHHUT TAHSIL PATTI DISTT. PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.)FATHER'S NAME,ADDRES
LATE BHOLA NATH VERMA 505,506 BHILAWAN ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839247608	
2458. B/R0686 [Amount: 0 deposited] RAM KISHOREI SHUKLA	3191/1993 Bar Council of	25/07/1993	1.Residence E-4496-98,SECTOR11 RAJAJIPURAM LKO.OLD LIBRARY.AC HALL	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI GOPI NATH SHUKLA	UP		2.Office 3.Chamber in High Court 24 HIGH COURT LKO.	2.Office 9415544003 3.Mobile 9415544003	
2459. B/R0689 [Amount: 0 deposited] RAM KRISHAN KUSHWAHA	1169/1979 Bar Council of	30/04/1979	1.Residence 20 ADILNAGAR NEAR ABHINAV SCHOOL KUSHI ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MATHURA PRASAD KUSHWAHA	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXTENSION ROOM NO.1 HIGH COURT LUCKNOW	2.Office 3.Mobile 09305120541	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 411

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2460. B/R0697 [Amount: 0 deposited] RAM KUMAR BHARGAVA	886/1970 Bar Council of	11/12/1970	1.Residence 167/7 CHHEDI LAL DHARMSALA ROAD AMINABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
JAGDISH NARAIN BHARGAVA	UP		2.Office	2.Office 3.Mobile 9415159964	
2461. B/R0698 [Amount: 0 deposited] RAM KUMAR DUBEY	10589/2002 Bar Council of	16/11/2002	1.Residence 1458/121 CHANDPUR SALORI TELIARGANJ ALLAHABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
VIDYA KANT DUBEY	UP		2.Office 3.Chamber in High Court 138 NEW BUILDING HIGH COURT ALLAHABAD	2.Office 3.Mobile 09415649741	
2462. B/R0700 [Amount: 600 deposited] RAM KUMAR MISHRA	1436/1999 Bar Council of	18/03/1998	1.Residence H.NO.7/147 RAJNI KHAND SHARDANAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI RAM SAHAI MISHRA AVDDH BAR ROOM NO.1	UP		2.Office	2.Office 3.Mobile 9415912434	
2463. B/R0703 [Amount: 0 deposited] RAM KUMAR RASTOGI	2231/1985 Bar Council of	18/07/1985	1.Residence H 4. PANDEY KA TALAB ASIHBAGH. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LT., BAJRANGBALI	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9236185970	
2464. B/R0704 [Amount: 600 deposited] RAM KUMAR SINGH	8529/1999 Bar Council of	29/09/1999	1.Residence 47 SATYALOK COLONY SITAPUR ROAD LKO.	1.Residence	1)Mismatch in enrollment date.
LATE HANUMAN SINGH	UP		2.Office	2.Office 3.Mobile 9984479136	
2465. B/R0705 [Amount: 0 deposited] RAM KUMAR SINGH	4848/2011 Bar Council of	18/09/2011	1.Residence VILL.GADRIYAN PURVA POST CHINAHAT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE PARMESWAR DIN	UP		2.Office	2.Office 3.Mobile 09621202952	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 412

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2466. B/R0706 [Amount: 0 deposited] RAM KUMAR SINGH	5447/1982 Bar Council of	20/12/1982	1.Residence 98 SUDHA BHAWAN WHITE GANJ HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SREE RAMESHWAR BAKHSH SINGH 466/47 PEER BOKHARA LUCKNOW	UP		2.Office	2.Office 3.Mobile	
2467. B/R0712 [Amount: 0 deposited] RAM KUMAR YADAV	1391/1987 Bar Council of	30/03/1987	1.Residence 2/130,LAMATEENIYAR PURWA,HAZRATGANJ,LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE MAIKU LAL YADAV	UP		2.Office 3.Chamber in High Court CH.NO.24	2.Office 3.Mobile 9450454085	
2468. B/R0713 [Amount: 0 deposited] RAM KUSHAL TIWARI	9386/2002 Bar Council of	19/10/2002	1.Residence 547A/151//27 TULSI VIHAR COLONEY RAJAJIPURAM LUCKNOW	1.Residence 9838562602	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
CHANDRA PRAKASH SAME	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION OLD LIBRARY	2.Office 3.Mobile 9807834480	
2469. B/R0714 [Amount: 600 deposited] RAM LAGAN MISRA	2654/1992 Bar Council of	20/04/1992	1.Residence 551K/253 BHILAWAN ALAMBAGH LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI RAJA RAM MISRA DO	UP		2.Office 3.Chamber in High Court BEAUTY ELECTROSTATE HIGH COURT COMPOUND LUCKNOW	2.Office 3.Mobile 9839249019	
2470. B/R0716 [Amount: 0 deposited] RAM LAKHAN	4246/1999 Bar Council of	16/04/1999	1.Residence H.NO.14/244 NAI BASTI UDAI GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI MATA PRASAD YADAV SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 09936382138	
2471. B/R0720 [Amount: 0 deposited] RAM LAKHAN YADAV	1508/1996 Bar Council of	16/02/1996	1.Residence 178 LAXMI NAGAR FAIZULLAGANJ SITAPUR ROAD LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE JAGANNATH PRASAD	UP		2.Office	2.Office 3.Mobile 9956565496	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 413

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2472. B/R0721 [Amount: 0 deposited] RAM LAKHAN YADAV	4713/1984 Bar Council of	11/11/1984	1.Residence PAKKA BAGH CHOWK LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE THAKUR DIN YADAV	UP		2.Office	2.Office 3.Mobile 9415910998	
2473. B/R0726 [Amount: 0 deposited] RAM MILAN YADAV	14559/2000 Bar Council of	04/12/2000	1.Residence VILL. PURE SHUKLA P.O. DHANAPUR AMETHI DISTT. C.S.M. NAGAR	1.Residence 9918105200	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SRI RAM BALI YADAV C-517 NIRALA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 104 LAWYERS CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile	
2474. B/R0728 [Amount: 0 deposited] RAM MOHAN MISHRA	13588/2010 Bar Council of	04/09/2010	1.Residence E-226 SECTOR I L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	brij mohan m68@gmail.com 1)Mismatch in enrollment date.
BUDDESH KUMAR MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9415899275	
2475. B/R0731 [Amount: 0 deposited] RAM NARESH	6382/1992 Bar Council of	11/10/1992	1.Residence VILLAGE NARAYAN PUR POST HARAUNI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE KALLOO BARAMDA NO. 2 COLLECTORATE COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451380796	
2476. B/R0733 [Amount: 0 deposited] RAM NARESH	1071/1994 Bar Council of	18/03/1994	1.Residence VII-BAGHA ,P.O.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHIV RAM ITAUNJA P.O. LKO	UP		2.Office	2.Office 3.Mobile 9453154528	
2477. B/R0734 [Amount: 0 deposited] RAM NARESH	2303/1990 Bar Council of	04/06/1990	1.Residence 374/50 PURANI DHIYAI SAHADATGANJ LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI PUTTI LAL BARAMDA NO. 02 COLLECTRATE LKO	UP		2.Office	2.Office 3.Mobile 09415104914	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 414

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2478. B/R0735 [Amount: 0 deposited] RAM NARESH	775/2004 Bar Council of	04/02/2004	1.Residence VILL. RAHIMABAD BIJNOR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SHIV PRASAD DO	UP		2.Office	2.Office 3.Mobile 9807817202	
2479. B/R0740 [Amount: 0 deposited] RAM NARESH SHUKLA LATE BACHCHOO LAL DO	3157/1984 Bar Council of UP	21/08/1984	1.Residence 9/304 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222327316 3.Mobile 9415017479)IN PROOF OF PRACTICE, SIGN IS MADE ON BEHALF
2480. B/R0741 [Amount: 0 deposited] RAM NARESH SINGH	2955/1991 Bar Council of	25/07/1991	1.Residence 289/24 MOTI NAGAR LKO. 2.Office 3.Chamber in High Court	1.Residence 9415496237 2.Office 3.Mobile 9451236527	r.n.singh237 @g.mail com. 1)Local Address proof is not enclosed.
LATE.SRI LEKH RAM DO	UP				
2481. B/R0743 [Amount: 0 deposited] RAM NARESH SINGH	183/1970 Bar Council of	27/07/1970	1.Residence 537GHA/409 SHREE NAGAR COLONY MANIYAON LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335921091	1)Proof of Practice is not enclosed.)ENROLLMENT CERTIFICATE IS OF DELHI.
LATE SATYA NARAIN SINGH	DL				
2482. B/R0748 [Amount: 0 deposited] RAM NATH	17366/2010 Bar Council of	29/11/2010	1.Residence VILL SAXENA MIRJAPUR POST RAMNAGER AMBEDKAR NAGAR. 2.Office 3.Chamber in High Court 69	1.Residence 2.Office 3.Mobile 9454201040	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI MADAN CHANDRA	UP				
2483. B/R0749 [Amount: 0 deposited] RAM NATH	158/2007 Bar Council of	21/01/2007	1.Residence MAHIPATMAW, KAKORI, LUCKNOW	1.Residence	ramnathadvocate.383@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
AYODHYA PRASAD 81 C.S.C BUILDING,4TH FLOOR, HIGH COURT,LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889806653	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 415

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2484. B/R0752 [Amount: 0 deposited] RAM NATH SRIVASTAVA	5504/1962 Bar Council of	04/07/1962	1.Residence 100 BAGH SHER GANJ LUCKNOW	1.Residence 05222619389	1)Proof of Practice is not enclosed.)ENRL. NO. IS NOT CLEARLY MENTIONED IN CERT.
LATE PYARE LAL SRIVASTAVA 100 BAGH SHER GANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 53 II FLOOR	2.Office 3.Mobile 9451201395	
2485. B/R0753 [Amount: 600 deposited] RAM NAYAK CHAUDHARY	3178/1999 Bar Council of	10/04/1999	1.Residence S-347 SHAKTINAGAR INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
SRI BANSHRAJ	UP		2.Office 3.Chamber in High Court ROOM NO. 1 OUDHBAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 9451653334	
2486. B/R0754 [Amount: 600 deposited] RAM NAYAK TRIPATHI	125/2000 Bar Council of	07/01/2000	1.Residence VILL. ANTPUR POST RAIPUR LAMBHUA SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
RAM ANJOR TRIPATHI 5/932 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court EXTENTION ROOM NO. 1 AVADH BAR ASSOCIATION	2.Office 3.Mobile 9450714137	
2487. B/R0755 [Amount: 0 deposited] RAM NIGAM PRASAD	6703/2011 Bar Council of	05/11/2011	1.Residence E3267 RAJAJIPURAM COLONY LUCKNOW 226017	1.Residence 05222418445	1)Proof of Practice is not enclosed.
LATE SRI JAHLI	UP		2.Office	2.Office 3.Mobile 09336716388	
2488. B/R0756 [Amount: 0 deposited] RAM NIWAS	11170/1999 Bar Council of	17/06/1999	1.Residence PLOT NO.16,ADIL NAGAR,KURSI ROAD,LKO	1.Residence	1)Proof of Practice is not enclosed.
SRI HANOMAN PRASAD	UP		2.Office	2.Office 3.Mobile 9450645622	
2489. B/R0762 [Amount: 600 deposited] RAM PHERAN DWIVEDI	1233/1993 Bar Council of	27/03/1993	1.Residence 632/119 SHIVPURI COLONY(KAMTA) P/S CHINHAT FAIZABAD ROAD LKO	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BECHAN LAL DWIVEDI DO	UP		2.Office 3.Chamber in High Court ROOM NO 1 NEW BLOCK OUDH BAR ASSOCIATION HIGH COURT LKO.	2.Office 3.Mobile 9415472469	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 416

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2490. B/R0764 [Amount: 600 deposited] RAM PRAKASH	7833/2000 Bar Council of	16/06/2000	1.Residence 1/299 VIJAYANT KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222721226	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE RAM LAL -AS ABIVE-	UP		2.Office	2.Office 3.Mobile 09415195209	
2491. B/R0766 [Amount: 0 deposited] RAM PRAKASH MAURYA	2395/1987 Bar Council of	17/05/1987	1.Residence VILL. MANLION P.S. JANKIPURAM LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
LATE DEVTA DEEN MAURYA EAST GAT CIVIL COURT ASHALA LANE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839188184	
2492. B/R0767 [Amount: 0 deposited] RAM PRAKASH MISRA	2318/2003 Bar Council of	22/02/2003	1.Residence 417/139/3 NIWAJGANJ THAKUR GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)CHAMBER IN HIGH COURT IS WRONGLY MENTIONED
SRI RAM SAGAR MISRA	UP		2.Office	2.Office 3.Mobile 09415581880	
2493. B/R0768 [Amount: 0 deposited] RAM PRAKASH PANDEY	1606/1993 Bar Council of	16/04/1993	1.Residence MOH. CIVIL LINE (BEHIND ASSEMBLY OF GOD SCHOOL) SUBHASH NGR	1.Residence 9450388988	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment date.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONED
SHRI SHRIKRISHNA PANDEY	UP		2.Office 3.Chamber in High Court CHAMBER NO. 308 COMMISSIONER'S COURT COMPOUND LUCKNOW	2.Office 05852233845 3.Mobile	
2494. B/R0769 [Amount: 0 deposited] RAM PRAKASH PANDEY	337/2005 Bar Council of	16/01/2005	1.Residence SEC-L 6/45 ALIGANJ LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed. 3)Local Address proof is not enclosed.
SRI SHITALA PRASAD PANDEY	UP		2.Office	2.Office 3.Mobile 9451783280	
2495. B/R0771 [Amount: 0 deposited] RAM PRAKASH SHUKLA	2223/2002 Bar Council of	14/03/2002	1.Residence VILL.PAHARPUR, POST-RASOOLPUR, LILAHA, DISTT.FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.)DATE OF ENROLLMENT NOT MENTIONED ON MAIN FORM
SRI RAM KALAP SHUKLA	UP		2.Office	2.Office 3.Mobile 9453140225	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 417

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2496. B/R0775 [Amount: 0 deposited] RAM PRAKASH SINGH	237/1965 Bar Council of	15/04/1965	1.Residence PARK ROAD HASANGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAM PAL SINGH DO	UP		2.Office	2.Office 05222741347 3.Mobile 9305364560	
2497. B/R0776 [Amount: 0 deposited] RAM PRAKASH TIWARI	4698/2008 Bar Council of	01/09/2008	1.Residence ALKAPURI GARHI MUNSHIGANJ RAEBARELI	1.Residence	advocaterptiwari@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DURGA SHANKER TIWARI	UP		2.Office	2.Office 3.Mobile 9839984250	
2498. B/R0777 [Amount: 600 deposited] RAM PRAKASH TRIPATHI	806/1993 Bar Council of	13/02/1993	1.Residence 17, GANESH PURI COLONY, BHAWANIGANJ, LUCKNOW	1.Residence	rptadvocate12@rediffmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI R.Y. TRIPATHI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450112071	
2499. B/R0785 [Amount: 0 deposited] RAM PRASAD VERMA	2175/1993 Bar Council of	21/04/1993	1.Residence 537-A/60, AGRASE NAGAR, SITAPUR ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BACHAN PRASAD VERMA AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9450094859	
2500. B/R0786 [Amount: 0 deposited] RAM PRATAP BAJPAI	2878/1978 Bar Council of	08/11/1978	1.Residence C-3179 RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI JAI DAYL BAJPAI	UP		2.Office	2.Office 3.Mobile 9936705138	
2501. B/R0789 [Amount: 0 deposited] RAM PRATAP YADAV	6794/2007 Bar Council of	27/10/2007	1.Residence VILL-LOHARIA POST DEHARIAWAN DISTT. SULTANPUR	1.Residence 09307386097	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
RAM NEWAJ YADAV LIG1/224 JANKIPURAM VISTAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451050064	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 418

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2502. B/R0795 [Amount: 0 deposited] RAM SAGAR	2201/1982 Bar Council of	16/04/1982	1.Residence RATAPUR POST RAJAPUR RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUNDER LAL D-74 SECTOR-F JANKI PURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9336672690	
2503. B/R0796 [Amount: 0 deposited] RAM SAGAR SHUKLA	5732/1999 Bar Council of	29/04/1999	1.Residence 419-A BLOCK DAYAL RESIDENCY CHINAHAT LUCKNOW	1.Residence 07499162724	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SALIK RAM SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 08601092195	
2504. B/R0797 [Amount: 0 deposited] RAM SAJIVAN VERMA	11125/1999 Bar Council of	19/06/1999	1.Residence VILL. HUNSEPUR POST PATULKI DISTT. BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI RAM PRAKASH VERMA 538KA/422 TULSIPURAM TRIVENINAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935199684	
2505. B/R0798 [Amount: 0 deposited] RAM SAJIWAN	1570/1995 Bar Council of	01/02/1995	1.Residence VILL.LAULAI POST LAULAI DISTT. LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI KESHAN	UP		2.Office 3.Chamber in High Court GATE NO 4 COLLECTORATE LKO	2.Office 3.Mobile 9628750915	
2506. B/R0799 [Amount: 0 deposited] RAM SAJIWAN	9920/2001 Bar Council of	11/11/2001	1.Residence MALAULI	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JIYA LAL GOSAINGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839276064	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 419

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2507. B/R0803 [Amount: 0 deposited] RAM SAMUJH	4538/2007 Bar Council of	16/07/2007	1.Residence KASIM PURBIRUHA GOSHAIN GANJ LUCKNOW	1.Residence 09415394674	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI CHHOTAY LAL GOSHAN GANJ BUS STOP	UP		2.Office	2.Office 3.Mobile 09621861596	
2508. B/R0808 [Amount: 0 deposited] RAM SHANKAR RATHAUR	2860/1994 Bar Council of	18/06/1994	1.Residence 347/56,PURANA TIKAIT GANJ, LUCKNOW -17	1.Residence 8765227075	rathour.r.r.59@gmail.com 1)Proof of Practice is not enclosed.
THAKUR PRASAD RATHAUR AS ABOVE	UP		2.Office	2.Office 9335799769 3.Mobile 9005528805	
2509. B/R0811 [Amount: 0 deposited] RAM SHANKER	5911/2011 Bar Council of	17/10/2011	1.Residence VILL-MANJHI POST RAGHUNATHPUR THANA MALL TAH MALIHABAD LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GAYA PRASAD	UP		2.Office	2.Office 3.Mobile 09559392719	
2510. B/R0814 [Amount: 0 deposited] RAM SHARMA	1514/1977 Bar Council of	01/07/1977	1.Residence 1/3, CAPPER ROAD LAL BAGH LUCKNOW	1.Residence 05222625203	1)Proof of Practice is not enclosed.
LATE MAHESH CH. SHARMA 1/3, CAPPER ROAD LAL BAGH LUCKNOW	UP		2.Office	2.Office 05222625203 3.Mobile 9415005906	
2511. B/R0816 [Amount: 0 deposited] RAM SINGH	5362/2005 Bar Council of	25/09/2005	1.Residence E-III/467 SECTOR-J ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI BHAGUA 453 PURANA GULLA SADAK LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839827031	
2512. B/R0817 [Amount: 0 deposited] RAM SINGH	1289/1984 Bar Council of	26/03/1984	1.Residence REWAMOW MAHIGAWAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SARDAR SINGH	UP		2.Office	2.Office 3.Mobile 7607132863	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 420

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2513. B/R0818 [Amount: 0 deposited] RAM SINGH	3440/1976 Bar Council of	26/09/1976	1.Residence 172/19 BAZAR JHAU LAL LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE K.P.GUPTA 459/181 MOHINI KA PURWA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450607483	
2514. B/R0821 [Amount: 0 deposited] RAM SINGH YADAV	1656/1994 Bar Council of	02/04/1994	1.Residence 72,PIPARAGHAT ,DILKUSHA COLONY,LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)CERTIFICATE OF BAR COUNCIL IS ILLEGIBLE.
SRI LALLOO PRASAD YADAV 550 SAKET PALLI ,HAJRATGANJ,LUCKNOW(NARAHI)	UP		2.Office 3.Chamber in High Court NEAR TO BAR ASSOCIATION(CENTRAL)BUILDING,CIVIL COURT,LKO	2.Office 3.Mobile 9307363539	
2515. B/R0822 [Amount: 0 deposited] RAM SINGH YADAV	8614/2011 Bar Council of	13/12/2011	1.Residence VILL MADHOUPUR, PO. AHAMDABAD KOTWALI MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ROOP SINGH	UP		2.Office 3.Chamber in High Court ROOM NO. 4 OADH BAR ASSOICATION LUCKNOW	2.Office 8127348389 3.Mobile	
2516. B/R0823 [Amount: 0 deposited] RAM SUCHIT YADAV	6075/2006 Bar Council of	27/11/2006	1.Residence VILL. JALIM KHEDA MATI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM SWAROOP DO	UP		2.Office	2.Office 3.Mobile 9026130947	
2517. B/R0824 [Amount: 0 deposited] RAM SUCHITRA	16115/2010 Bar Council of	10/10/2010	1.Residence GOUSH KHERA, KASMANDI,KHURD(MALIHIBAD) LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAMESHWAR YADAV	UP		2.Office	2.Office 3.Mobile 9651173108	
2518. B/R0825 [Amount: 0 deposited] RAM SUMIRAN YADAV	14743/2000 Bar Council of	04/12/2000	1.Residence 539KHA/36 BARI JUGAULI GOMTI NAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI SHIV PRASAD YADAV AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09450649082	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 421

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2519. B/R0827 [Amount: 0 deposited] RAM SURESH	8246/2001 Bar Council of	14/09/2001	1.Residence F-1722-24/2 MALTI STORY RAJAJ PURAM LUCKNOW	1.Residence	1)Local Address proof is not enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM SAMUJH	UP		2.Office	2.Office 3.Mobile 09935183042	
2520. B/R0831 [Amount: 600 deposited] RAM SWAROOP YADAV	1679/1991 Bar Council of	07/04/1991	1.Residence 64, GOPAL NAGAR COLONY, JAL NIGAM ROAD BALAGANJ LUCKNOW	1.Residence DO	rsyadav_adv@yahoo.co.in 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE BHARAT PRASAD YADAV	UP		2.Office	2.Office 9839385670 3.Mobile DO	
2521. B/R0832 [Amount: 0 deposited] RAM SWAROOP YADAV	2176/1991 Bar Council of	17/06/1991	1.Residence 563 KA/70 SHYAM NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE GAJ RAJ DO	UP		2.Office	2.Office 3.Mobile 9453559378	
2522. B/R0833 [Amount: 0 deposited] RAM SWROUP KAMAL	12587/1999 Bar Council of	10/05/1998	1.Residence H.NO.430/76 NEW COLONY MOJAM NAGAR CHOWK LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE NATTHA	UP		2.Office	2.Office 3.Mobile 09208086876	
2523. B/R0834 [Amount: 0 deposited] RAM TEARTH VIKRAM	7180/1999 Bar Council of	15/05/1999	1.Residence VILL.JAMORIYA POST MEARAK NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM RATAN TEEN SHADE NO.1 COLLECTORATE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935010554	
2524. B/R0839 [Amount: 0 deposited] RAMA GOEL "BANSAL"	11958/2000 Bar Council of	11/09/2000	1.Residence 17A/2 LAYAL ROAD PATRIKA MARG ALLAHABAD 211001	1.Residence 05326451098	ashishalld975@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI ASHISH BANSAL 103 SHREE RAM APATMENT NEW BERRY ROAD DALIBAGH LUCKNOW	UP		2.Office	2.Office 05322400227 3.Mobile 09415235847	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 422

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2525. B/R0840 [Amount: 600 deposited] RAMA KANT	438/1969 Bar Council of	14/08/1969	1.Residence 445/870 MALLAHI TOLA CHOWK LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)SEAL MISMATCH WITH THAT OF SIGNATURE ON PROOF
LATE LAXMI NARAIN SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9335234518	
2526. B/R0841 [Amount: 0 deposited] RAMA KANT LATE SHIV PAL ELECTION COMMISSION OFFICE INDIA IDENTITY CARD	7967/2007 Bar Council of UP	22/11/2009	1.Residence VILLAGE POST BHATGAON DISST.LUCKNOW 227101 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9559975648)INCOMPLETE DOCUMENTATION
2527. B/R0846 [Amount: 0 deposited] RAMA KANT DUBEY	11421/2003 Bar Council of	30/11/2003	1.Residence VILL-KESHAWPUR,POST-DHANJAI KESHAWPUR DISTT-SULTANPUR 228151	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SWAMI NATH DUBEY 337KHA/38A NEAR PURANA DURGAMANDIR MOHEBULLPUR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452345315	
2528. B/R0847 [Amount: 0 deposited] RAMA KANT GIRI	7095/2008 Bar Council of	30/11/2008	1.Residence VILL.BAJGIHO POST BAHROULI LUCKNOW	1.Residence 9415936467	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV PAL	UP		2.Office	2.Office 3.Mobile 9935229492	
2529. B/R0849 [Amount: 0 deposited] RAMA KANT MISHRA	6973/2010 Bar Council of	04/06/2010	1.Residence SARAY HRIDAY SHAH POST& TEHSIL GAURIGANJ .DISTT.C.S.M.NAGAR	1.Residence 8081538222	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KRIPA SHANKER MISHRA	UP		2.Office 3.Chamber in High Court EXTENSION ROOM NO.4 OUDH BAR ASSOCIATION LUCKNOW.	2.Office 3.Mobile 9838232388	
2530. B/R0852 [Amount: 0 deposited] RAMA PATI SHUKLA	1991/1988 Bar Council of	09/04/1988	1.Residence C-18 OFFICERS COLONY NIRALA NAGAR LUCKNOW	1.Residence	shuklar.p.adv@gmail.com 1)Proper address proof is not enclosed as per the norms.
LATE P.P. SHUKLA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.11 LAYERS CHAMBER HIGH COURT LUCKNOW	2.Office 05222627693 3.Mobile 09415012073	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 423

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2531. B/R0857 [Amount: 0 deposited] RAMA SHANKER DWIVEDI	5686/1994 Bar Council of	08/10/1994	1.Residence 426/163 WAZEERBAGH,SHADATGANJ,LUCKNOW	1.Residence 05222648237	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DURGA SHANKER DWIVEDI	UP		2.Office 3.Chamber in High Court TEEN SHADE, HIGH COURT,LUCKNOW	2.Office 3.Mobile 9450642592	
2532. B/R0860 [Amount: 600 deposited] RAMABHILASH MAURYA	7837/2002 Bar Council of	14/09/2002	1.Residence VILL. PURE RAM PRASAD MURIEKA PURWA MAJRE JANGARL RAM NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SWAYMBER MAURYA 538 K /1002 TRIVENDI NAGAR III SITAPUR ROAD	UP LUCKNOW		2.Office 3.Chamber in High Court LIBRARY HALL OUTHBAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 9838988929 3.Mobile	
2533. B/R0861 [Amount: 0 deposited] RAMADHAR MISHRA	5756/2004 Bar Council of	22/08/2004	1.Residence DURGA VIHAR COLONY TIWARIGANJ CHINHAT DISTT.LUCKNOW	1.Residence	advrdmishra.lko@gmail.com 1)Local Address proof is not enclosed.
SRI LALITA PRASAD	UP		2.Office	2.Office 3.Mobile 09453723688	
2534. B/R0869 [Amount: 0 deposited] RAMBAJANLAL SHUKLA	7587/1962 Bar Council of	22/12/1962	1.Residence B1-40 SEC-B ALIGANJ LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)FATHER'S NAME IS MENTIONED AS'SHIVE'INSTEAD O
SRI SHEO NARAIN SHUKLA SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 9305888179	
2535. B/R0870 [Amount: 600 deposited] RAMCHANDRA GUPTA	91/2000 Bar Council of	06/01/2000	1.Residence MM-1/863, VINAY KHAND, GOMTI NAGAR, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE RAM DULAR	UP		2.Office 3.Chamber in High Court CHAMBER NO. 41	2.Office 3.Mobile 9450578740	
2536. B/R0875 [Amount: 0 deposited] RAMENDRA KUMAR MISRA	5299/2003 Bar Council of	19/05/2003	1.Residence H.NO 190. MAHSI BAZAR DISTT BAHRAICH PIN 271824	1.Residence	mahsi240@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
MOOL CHANDRA MISRA B2/3. GANGA VIHAR COLONY CHINHAT LUCKNOW	UP		2.Office 3.Chamber in High Court LIBRARY CONDDERANCE HALL AWADH BAR ASSOCIATION.	2.Office 3.Mobile 8450256376	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 424

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2537. B/R0881 [Amount: 0 deposited] ROMESH ANAND MISRA	5895/2003 Bar Council of	12/06/2003	1.Residence 563 KHA/3 MANGAL KHERA ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAJENDRA PRASAD MISRA DO	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL IST FLOOR OUDH BAR ASSOCIATION	2.Office 9452271234 3.Mobile 9307365582	
2538. B/R0883 [Amount: 0 deposited] RAMESH BAHADUR SINGH	4039/1976 Bar Council of	02/11/1976	1.Residence C-4/9 PAPER MILL COLONY NISHAT GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE GOVIND SINGH COLLECTRATE COMPOUND LKO BAR ASSOCIATION COMPOUND	UP		2.Office	2.Office 3.Mobile 09450454822	
2539. B/R0884 [Amount: 0 deposited] RAMESH CHAND	4842/1994 Bar Council of	24/09/1994	1.Residence C-28 OFFICERS COLONY NIRALA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
BHOLA NATH	UP		2.Office 3.Chamber in High Court ROOM NO.62 HIGH COURT LUCKNOW	2.Office 3.Mobile 09450624030	
2540. B/R0886 [Amount: 600 deposited] RAMESH CHANDRA	7483/1999 Bar Council of	16/05/1999	1.Residence C-3122,INDIRA NAGAR LUCKNOW 226016	1.Residence 05222782090	rameshchandraadvocate@radiffmail.com 1)Proper address proof is not enclosed as per the norms.
RAM SHANKER A-1,GOEL FLATS, 121-FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839906939	
2541. B/R0889 [Amount: 0 deposited] RAMESH CHANDRA	2074/1983 Bar Council of	09/04/1983	1.Residence VILL. MOHAMMADA BAD AMETHI, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE MISHRI LAL VILL. MOHAMMADA BAD AMETHI LUCKNOW	UP		2.Office	2.Office 9935939332 3.Mobile 8563905002	
2542. B/R0891 [Amount: 0 deposited] RAMESH CHANDRA BADLU	71218/1998 Bar Council of UP	07/12/1998	1.Residence MAHMOODPUR ARJUNGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9936193521)INCOMPLETE DOCUMENTATION

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 425

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2543. B/R0892 [Amount: 0 deposited] RAMESH CHANDRA GUPTA	6818/1999 Bar Council of	10/05/1999	1.Residence MOH.SVARGATHAT 772 URDU BAZAR H.NO.22/3/14AYODHYA FAIZABAD	1.Residence 9450194580	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM BHAROSE GUPTA DO	UP		2.Office 3.Chamber in High Court O.C.ROOM	2.Office 9450194580 3.Mobile	
2544. B/R0895 [Amount: 0 deposited] RAMESH CHANDRA MISHRA	157/1998 Bar Council of	12/01/1998	1.Residence 537B/25/01 YASH NAGAR FAIZULLAH GANJ SITAPUR ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI BANARASI LAL MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415059675	
2545. B/R0896 [Amount: 0 deposited] RAMESH CHANDRA PANDEY	1279/1979 Bar Council of	14/05/1979	1.Residence 238,KANDHARI BAZAR LUCKNOW	1.Residence 9208092393	nil 1)Proper address proof is not enclosed as per the norms.
LATE JAI KARAN PANDEY	UP		2.Office 3.Chamber in High Court ROOM NO. 1 AVADH BAR ASSOCIATION H.C.LUCKNOW 226001	2.Office 9208092393 3.Mobile 9208072393	
2546. B/R0899 [Amount: 0 deposited] RAMESH CHANDRA PANDEY	5711/2002 Bar Council of	14/09/2002	1.Residence VILL.BHURKHURA,P.O.BARHAYA,DISTT-AZAMGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI BRAJ BALI PANDEY E-3/248 VINEETKHAND GOMATI NAGAR LKO	UP		2.Office	2.Office 3.Mobile 9450806468	
2547. B/R0905 [Amount: 0 deposited] RAMESH CHANDRA SHARMA	9827/2001 Bar Council of	11/11/2001	1.Residence 555/KHA/A204 BHOLA KHERA MANAS NAGAR ALAMBAGH LUCKNOW	1.Residence 9450644251	1)Proof of Practice is not enclosed.
HARI PRASAD SHARMA DO	UP		2.Office	2.Office 3.Mobile 8858459287	
2548. B/R0907 [Amount: 0 deposited] RAMESH CHANDRA SINGH	7713/1994 Bar Council of	22/12/1994	1.Residence 2/256 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	rameshsingh390@gmail.com 1)Proof of Practice is not enclosed.
LATE SHITAL SINGH JAISWAL COMPLEX LDA MARKET VIRAT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839170617	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 426

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2549. B/R0913 [Amount: 0 deposited] RAMESH CHANDRA VERMA LATE R.B.VERMA	1346/1990 Bar Council of UP	29/03/1990	1.Residence L-3/74 VINEET KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450653243	1)Proof of Practice is not enclosed.
2550. B/R0916 [Amount: 0 deposited] RAMESH KUMAR DIXIT SRI RAM CHANDRA DIXIT 424/61 MAHBUB GANJ LUCKNOW	7922/1999 Bar Council of UP	17/05/1999	1.Residence VILL SONWA POST PAHARPUR DIS LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 9450279038 2.Office 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2551. B/R0919 [Amount: 0 deposited] RAMESH KUMAR MAURYA SHRI CHHOTAY LAL MAURYA C1/206 SEC-G JANKIPURAM LUCKNOW	9501/2002 Bar Council of UP	19/10/2002	1.Residence VILL.PINDARA THAKUR PARAGANA MUSAFIR KHANA SULTANPUR 2.Office	1.Residence 2.Office 3.Mobile 09452347155	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
2552. B/R0922 [Amount: 0 deposited] RAMESH KUMAR PAL SRI CHHATRA PAL ALIGANJ LUCKNOW	5857/2007 Bar Council of UP	14/09/2007	1.Residence 532KA/136/5 PANDEY TOLA BEHIND KALI MANDIR DANDAIYA BAZAR 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9936066747	rameshpall1975@gmail.com 1)Proof of Practice is not enclosed.
2553. B/R0924 [Amount: 0 deposited] RAMESH KUMAR SAHAI SHRI HUBRAT SAHAI 6 A MANDIR GATE OPP. REALWAY WORKSHOP	18481/2010 Bar Council of UP	25/12/2010	1.Residence 4-C,HANSH NAGAR COLONY NEAR PARA THANA,POST MANAKNAGAR LKO. 2.Office	1.Residence 2.Office 3.Mobile 9807666155	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
2554. B/R0931 [Amount: 0 deposited] RAMESH KUMAR TRIPATHI LATE SRI RAM NATH TRIPATHI 631/49 BASANT BIHAR FAIZABAD ROAD LUCKNOW	13583/1993 Bar Council of UP	17/07/1999	1.Residence VILL. & P.O. BASKHAND DISTT. AMBEDKAR NAGAR 2.Office 3.Chamber in High Court CHAMBER NO.5 IIND FLOOR HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 09453150720	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 427

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2555. B/R0932 [Amount: 0 deposited] RAMESH KUMAR VERMA	788/1999 Bar Council of	20/02/1999	1.Residence STATE INSTITUTE OF RURAL DEVELOPMENT BAKSHIKA TALAB LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM ANJOR VERMA 643/154/10 SHANKERPUR SITAPUR ROAD MADIYAV LUCKNOW	UP		2.Office	2.Office 3.Mobile 08423240001	
2556. B/R0933 [Amount: 0 deposited] RAMESH KUMAR VERMA	263/1996 Bar Council of	13/01/1996	1.Residence VILL-KURMI KA PURWA, BARAGANW, DISTT-FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LT. SRI RAM VERMA	UP		2.Office 3.Chamber in High Court BHIHND OUDH BAR ASSOCIATION ROOM NO.1	2.Office 3.Mobile 9919843172	
2557. B/R0934 [Amount: 0 deposited] RAMESH KUMAR YADAV	6253/2010 Bar Council of	23/05/2010	1.Residence 4A/265 VISHAL KHAND GOMTI NAGAR LKO.	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE SRI RAM SUNDER YADAV	UP		2.Office 3.Chamber in High Court CH NO-35 IIIIRD FLOOR HIGH COURT LKO.	2.Office 3.Mobile 9450766459	
2558. B/R0935 [Amount: 0 deposited] RAMESH PAL AGNIHOTRY	6704/1999 Bar Council of	09/05/1999	1.Residence IIM ROAD KRISHNA COLONY NEAR RAIPUR POST MAHARISHI LKO.	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
BABU RAM	UP		2.Office	2.Office 3.Mobile 09305415209	
2559. B/R0943 [Amount: 0 deposited] RAMESHWAR PRASAD	2772/1979 Bar Council of	11/10/1979	1.Residence 554/190 CHOTA BARHA ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE OURGA PRASAD	UP		2.Office	2.Office 3.Mobile 09695468319	
2560. B/R0944 [Amount: 0 deposited] RAMJEET VERMA	3436/2006 Bar Council of	14/08/2006	1.Residence VILL.GOPALPUR POST GOSHAINGANJ FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM SAKAL VERMA 9/165 LOHIYA BIHAV SEC-9 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09454115127	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 428

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2561. B/R0945 [Amount: 0 deposited] RAMJIYAWAN	13450/2010 Bar Council of	04/09/2010	1.Residence DIGDIGA VISHAL KHAND-1 GOMTI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SHRI JHOORI AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 08052844695	
2562. B/R0947 [Amount: 0 deposited] RAMU SINGH VERMA	1882/1996 Bar Council of	09/03/1996	1.Residence E-673 SEC-I LDA COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI DEVKEE NANDAN	UP		2.Office	2.Office 3.Mobile 09935632866	
2563. B/R0948 [Amount: 0 deposited] RAMU VERMA	5563/1999 Bar Council of	28/12/1998	1.Residence 216-A. SAMAR VIHAR ALAMBAGH. LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI BHAGWAN DEEN VERMA 216-A. SAMAR VIHAR ALAMBAGH. LUCKNOW	UP		2.Office 3.Chamber in High Court H.C BAR ASSOCIATION HIGHCOURT. LUCKNOW	2.Office 3.Mobile 9451643548	
2564. B/R0954 [Amount: 0 deposited] RAN VIJAY SINGH CHAUHAN	539/1970 Bar Council of	03/10/1970	1.Residence 645A/421 JANKI VIHAR COLONY JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIVA RAJ SINGH CHAUHAN	UP		2.Office	2.Office 3.Mobile 09335910602	
2565. B/R0956 [Amount: 0 deposited] RANA BAHADUR SHARMA LATE SATYA UGI NARAIN SHARMA MOTI NAGAR LUCKNOW	3556/1987 Bar Council of UP	13/09/1987	1.Residence PURANA TARI KHANA NAKA HINDOLA SUBHASH MARG LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451307494)SEAL MISMATCH WITH THAT OF SIGNATURE ON PROOF
2566. B/R0957 [Amount: 0 deposited] RANA MAHMOOD	8491/2002 Bar Council of	19/10/2002	1.Residence 107/36 MALKAGETI PHATAK HEWATT ROAD LUCKNOW	1.Residence 05222621208	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MR. MAHAMOOD HASAN	UP		2.Office	2.Office 3.Mobile 09532301339	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 429

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2567. B/R0961 [Amount: 0 deposited] RANBIR SINGH	942/1990 Bar Council of	24/02/1990	1.Residence NEAR MAA SANTOSHI MANDIR JALALPUR RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE UJAGAR SINGH 199 RAM NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335286008	
2568. B/R0963 [Amount: 0 deposited] RANDHEER SINGH MALIK	841/1978 Bar Council of	10/03/1978	1.Residence H.NO.783 MOHALLA TEACHER COLONY SHAMLI MUZAFFARNAGAR	1.Residence 09415011518	rsmalikshamli@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI. RAM SINGH RIDA CONTINENTAL LALBAGH LUCKNOW	UP		2.Office	2.Office 05222362196 3.Mobile 09568855918	
2569. B/R0967 [Amount: 600 deposited] RANG NATH MISRA	530/1977 Bar Council of	26/02/1977	1.Residence VILL. HARIPALPUR KAMELA BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MATA BADAL MISRA 4/166 VIBHAV KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 8004814061	
2570. B/R0968 [Amount: 0 deposited] RANI DEVI/ RANU CHANDRA	5873/1999 Bar Council of	02/05/1999	1.Residence SECTOR-3/586 VIKAS NAGAR LUCKNOW, 226022	1.Residence	1)Proof of Practice is not enclosed.
HARISH CHANDRA	UP		2.Office 3.Chamber in High Court NEW LADIES CHAMBER HIGH COURT LKO.	2.Office 3.Mobile 9305354669	
2571. B/R0969 [Amount: 0 deposited] RANI VIJAY LAXMI SINGH	8559/2009 Bar Council of	25/11/2009	1.Residence 72 DADIYAMAU DARIYABAD BARABANKI	1.Residence	ranisingh.adv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SURESH BAHADUR SINGH KAUSHIK BALAJI APPARTMENT	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 19	2.Office 05248222727 3.Mobile 9454566224	
2572. B/R0971 [Amount: 0 deposited] RANJAN SRIVASTAVA	3219/1984 Bar Council of	20/07/1984	1.Residence 30, GIRJA BHAWAN, GOLAGANJ BAROODKHANA, LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE SRI GOVIND MOHAN SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 9415355400 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 430

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2573. B/R0975 [Amount: 0 deposited] RANJANA PANDAY	5020/2011 Bar Council of	18/09/2011	1.Residence VILL. POST KOTWA MAHAMADPUR PS.KOTWALI AKBARPUR A-NAGAR	1.Residence 09415046339	ranjanapandey76@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI KRISHNA KUMAR PANDAY 633/10 GOVIND VIHAR CHINHAT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415139135	
2574. B/R0977 [Amount: 0 deposited] RANJANA SRIVASTAVA	4114/2004 Bar Council of	17/07/2004	1.Residence 8/146 INDRA NAGAR LUCKNOW	1.Residence 08765185832	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MR. S.C. SRIVASTAVA SYAM BHAWAN 33 CANTT ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09454207200	
2575. B/R0979 [Amount: 0 deposited] RANJEET KUMAR VERMA	6573/2008 Bar Council of	17/11/2008	1.Residence VILL. NAWARANGPUR POST ITOUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM SHANKER VERMA	UP		2.Office	2.Office 3.Mobile 9628585870	
2576. B/R0980 [Amount: 0 deposited] RANJEET SINGH	9484/2001 Bar Council of	19/10/2001	1.Residence 587A/100 GANDHI NAGAR TELIBAGH LUCKNOW	1.Residence 9807388222	ranaranjeet@yahoo.com 1)Proof of Practice is not enclosed.
RAJENDRA BAHADUR SINGH 587A/100 GANDHI NAGAR TELIBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335530353	
2577. B/R0985 [Amount: 0 deposited] RANJEET SINGH	3952/2007 Bar Council of	14/07/2007	1.Residence E-VI/183 SEC-N2 ALIGANJ LUCKNOW	1.Residence	ranjeetlegalities@gmail.com 1)Proof of Practice is not enclosed.
MR. SUKH RAJ SINGH	UP		2.Office	2.Office 3.Mobile 09889155159	
2578. B/R0986 [Amount: 0 deposited] RANJEET SINGH BHADUARIA	5071/2008 Bar Council of	02/11/2008	1.Residence GRAM-AKHRI,POST-KASHERUA,DISTT-FATEHPUR	1.Residence 9451081985	ranjeetsingh.bhaduaria@com 1)Proof of Practice is not enclosed.
SRI GOBHARDAN SINGH BHADAURIA 12A AMRAPALI VIHAR RADHAKUNJ,RAE BAREELLI ROAD,LKO	UP		2.Office	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 431

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2579. B/R0989 [Amount: 0 deposited] RANJIT SINGH	8556/2004 Bar Council of	30/10/2004	1.Residence VILL-MANAPUR,PO.MANAPUR DISTT-PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI JAYANTRI SINGH	UP		2.Office	2.Office 3.Mobile 9450051344	
2580. B/R0993 [Amount: 0 deposited] RANVEER SINGH	9638/2004 Bar Council of	15/12/2004	1.Residence 28 SUMMER GARDEN COLONY ISMAIL GANJ, FAIZABAD ROAD, LUCKNOW	1.Residence	singhranvir.singh8@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SHRI BHANU PRATAP SINGH S-6, GOLE MARKET, MAHANAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415516279	
2581. B/R0994 [Amount: 600 deposited] RANVIJAI CHAUDHARI	6934/2007 Bar Council of	27/10/2007	1.Residence VILLAGE & POST-INTAHA, P.S.NANPARA DISTT. BAHRAICH	1.Residence 9956097619	adv.ranvijai_25@sify.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE DUBAR CHAUDHARI 38-PREMA LOK, AMIR NAGAR, LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 8896689688	
2582. B/R0999 [Amount: 0 deposited] RASHID AHMAD	3986/1987 Bar Council of	30/09/1987	1.Residence H.NO.22/85 D-BLOCK INDRA NAGAR LUCKNOW	1.Residence	rashidahmad@yahoo.com 1)Mismatch in enrollment date. 2)Applicants name is not mentioned in the address proof enclosed.
LATE ALI HUSAIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839985813	
2583. B/R1000 [Amount: 0 deposited] RASHID HASAN KHAN	6358/2008 Bar Council of	07/11/2008	1.Residence FLAT NO.102,FIRST FLOOR ,106/15 NAZAR BAGH LKO(UP)	1.Residence	1)Proof of Practice is not enclosed.
ARSHAD HASAN KHAN	UP		2.Office	2.Office 3.Mobile 8400084400	
2584. B/R1001 [Amount: 0 deposited] RASHMI GUPTA	12190/2010 Bar Council of	04/09/2010	1.Residence H.NO.551KA/343KA/6 MOHALLA MADHUVAN NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI RAM SEWAK GUPTA OPP.DEEP HOTEL VIDHAN SABHA MARG LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO-4 OUDH BAR ASSOCIATION H.C. LUCKNOW	2.Office 3.Mobile 09026679224	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 432

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2585. B/R1002 [Amount: 0 deposited] RASHMI KUMAR SAXENA	1104/1984 Bar Council of	22/03/1984	1.Residence 4/978 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI JAGAT NARAIN SAXENA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09889444194	
2586. B/R1003 [Amount: 0 deposited] RASHMI SRIVASTAVA	4915/2003 Bar Council of	03/05/2003	1.Residence E IIIRD 219 SECTOR H ALIGANJ LUCKNOW	1.Residence 9450660631	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
VIJAY SHANKER SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9415759088	
2587. B/R1004 [Amount: 0 deposited] RASHMI TRIVEDI	8562/2010 Bar Council of	07/07/2010	1.Residence VILL. LATIF POST BUNTI DISTT. LUCKNOW-227101	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KEVAL PRASAD TRIVEDI	UP		2.Office	2.Office 3.Mobile 07607281333	
2588. B/R1005 [Amount: 600 deposited] RASIKBEHARI SINGH PAWAR	1011/1991 Bar Council of	11/03/1991	1.Residence 21 ASHISHNAGAR. NEAR TERHIDULIYA CROSSING RING RD., LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LT., S.B SINGH	UP		2.Office 3.Chamber in High Court	2.Office 9415576542 3.Mobile	
2589. B/R1006 [Amount: 600 deposited] ANADI RATAN BANERJI	1534/1968 Bar Council of	12/11/1998	1.Residence B-136 NIRALA NAGAR LUCKNOW	1.Residence 0522786442	1)Mismatch in enrollment date.
LATE MR. DR. HEMANT KUMAR BANERJI	UP		2.Office 3.Chamber in High Court CHAMBER NO.17 HIGH COURT LUCKNOW	2.Office 3.Mobile 09451407790	
2590. B/R1008 [Amount: 0 deposited] RATAN KUMAR	6791/2011 Bar Council of	09/11/2011	1.Residence A-1084 INDIRA NAGAR LUCKNOW	1.Residence 05224041153	1)Proof of Practice is not enclosed.
SHRI SHIV PRASAD SINHA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09956626141	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 433

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2591. B/R1009 [Amount: 0 deposited] RATAN LAL	3578/2008 Bar Council of	04/08/2008	1.Residence VILL. MATHOPUR POST ITAUNJA DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI B.LAL	UP		2.Office	2.Office 3.Mobile 09451245209	
2592. B/R1011 [Amount: 0 deposited] RATNA GUPTA	3354/1994 Bar Council of	31/07/1994	1.Residence H.NO.441/56 RAITWAY COLONY JALNIGAM ROAD BALA GANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE SHRI PREM CHANDRA GUPTA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09335635811	
2593. B/R1017 [Amount: 0 deposited] RATNESH KUMAR	4700/1991 Bar Council of	10/11/1991	1.Residence 14,VIKAS VIHAR COLONY VIKAS NAGAR, LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAJENDRA SINGH MAURYA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415519814	
2594. B/R1018 [Amount: 0 deposited] RATNESH KUMAR GUPTA	14096/2010 Bar Council of	19/09/2010	1.Residence ARJUN VIHAR COLONY PARA ROAD RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MR. MAHENDRA PRATAP GUPTA	UP		2.Office	2.Office 3.Mobile 09026888333	
2595. B/R1022 [Amount: 0 deposited] RATNESH KUMAR YADAV	6213/2009 Bar Council of	13/09/2009	1.Residence SATYAM CITY DIPTI KHEDA ALAMNAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM ANUJ YADAV	UP		2.Office	2.Office 3.Mobile 09452903439	
2596. B/R1024 [Amount: 0 deposited] RATNESH SINGH CHAUHAN	3458/2002 Bar Council of	19/10/2002	1.Residence 418/167 HATA SURAT SINGH BABA HAZARA BAGH THAKURGANJ LKO.	1.Residence	1)Mismatch in enrollment no.
LATE M.S. CHAUHAN	UP		2.Office	2.Office 3.Mobile 09415516136	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 434

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2597. B/R1029 [Amount: 0 deposited] RAUNAQ ALI SIDDIQUE	2228/1988 Bar Council of	24/04/1988	1.Residence 336/37/2 MANSOOR NAGAR NEAR KASMIRI MOHALLA POLICE POST LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SRI SHOUKAT ALI	UP		2.Office	2.Office 3.Mobile 09415159133	
2598. B/R1030 [Amount: 0 deposited] RAUNAK ALI KHAN	5192/1999 Bar Council of	25/04/1999	1.Residence 6 B JOPLING ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BASIT ALI KHAN	UP		2.Office	2.Office 05222204490 3.Mobile 09335228720	
2599. B/R1031 [Amount: 0 deposited] RAUNAQ ALI SIDDIQUI	1425/2008 Bar Council of	06/04/2008	1.Residence 61 SAKET VIHAR KHURRAMNAGAR LUCKNOW	1.Residence 9335887564	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE BASHIRUDDIN 61 SAKET VIHAR KHURRAMNAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453845856	
2600. B/R1032 [Amount: 0 deposited] RAUSHLENDRA SHUKLA	5545/1985 Bar Council of	21/12/1985	1.Residence MURALI NAGAR MOHAN LAL GANJ LUCKNOW	1.Residence 09450659238	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SHRI SHYAM SUNDER SHUKLA MOHAN LAL GANJ LUKCNOW	UP		2.Office	2.Office 09450659238 3.Mobile	
2601. B/R1037 [Amount: 0 deposited] RAVI BHUSHAN KAIEN	543/1983 Bar Council of	22/01/1984	1.Residence 559KH/2,SHRI NAGAR,ALAMBAGH,LKO-226005	1.Residence	rbk_9335@yahoo.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE K.K.KAIEN DO	UP		2.Office	2.Office 0522407458 3.Mobile 9335914842	
2602. B/R1039 [Amount: 0 deposited] RAVI CHANDRA SAWANT	853/1992 Bar Council of	05/02/1992	1.Residence B-92,KESHAV VIHAR,KALYANPUR LKO	1.Residence 7275834106	resawant@rediffmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SRI DINESH CHANDRA LAWYERS CH.NO.8	UP		2.Office 3.Chamber in High Court CH.NO.8	2.Office 3.Mobile 9415957204	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 435

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2603. B/R1047 [Amount: 0 deposited] RAVI KANT GAUTAM	13675/2010 Bar Council of	04/09/2010	1.Residence H.NO.SS-1,SECTOR-G,LODO NO.CLY ,KANPUR RD,LKO-12	1.Residence	gautam.ravikant1982@gmail.com 1)Proof of Practice is not enclosed.
RAM SAGAR GAUTAM	UP		2.Office	2.Office 3.Mobile 9044293077	
2604. B/R1051 [Amount: 0 deposited] RAVI KANT SHUKLA	6429/2006 Bar Council of	16/12/2006	1.Residence 594KA/566 SHARDANAGAR NILMATHA BAZAR LUCKNOW	1.Residence 05222481925	1)Proper address proof is not enclosed as per the norms.
RAM GOPAL SHUKLA ABOVE	UP		2.Office	2.Office 09235444164 3.Mobile 09451833196	
2605. B/R1052 [Amount: 0 deposited] RAVI KAUSHAL	626/1992 Bar Council of	05/02/1992	1.Residence 532A/42D CHOWDHARY TOLA,NEAR VASHUNDHRA CMLPX, ALIGANJ,LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE GOPAL SWAROOP KAUSHAL 185/230 PHOOL BAGH, HUSSAINGANJ, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839279670	
2606. B/R1056 [Amount: 0 deposited] RAVI KUMAR KHARE	968/1991 Bar Council of	09/03/1991	1.Residence VILL PARSADAPUR RAIBARELLI H NO-354/13 SHANTI NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI CHANDR BHUSAN LAL KHARE	UP		2.Office	2.Office 9336312570 3.Mobile	
2607. B/R1057 [Amount: 0 deposited] RAVI KUMAR VERMA	5389/2003 Bar Council of	23/05/2003	1.Residence 11/310,INDIRA NAGAR LUCKNOW	1.Residence	ravi1977verma@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
R.D.VERMA 220, MURALI BHAWAN ,10A ASHOK MARG LUCKNOW	UP		2.Office	2.Office 3.Mobile 9919075857	
2608. B/R1059 [Amount: 0 deposited] RAVI MOHAN SINGH RADHA KAMAL SINGH AS ABOVE	3970/2009 Bar Council of UP	31/07/2009	1.Residence 509/132 OLD HYDRABAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09935225113	ravisanjaysingh@gmail.com)SEAL MISMATCH WITH THAT OF SIGN ON PROOF OF P

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 436

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2609. B/R1067 [Amount: 0 deposited] RAVI PRAKASH SINGH	3115/2008 Bar Council of	24/07/2008	1.Residence VILL.RAIMUNIA (RAIPUR BILALA) POST CHETIA MURAR, SHRAVASTI	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
JAG RAJ SINGH	UP		2.Office	2.Office 9415632194 3.Mobile	
2610. B/R1068 [Amount: 600 deposited] RAVI PRAKASH YADAV	5703/2001 Bar Council of	14/07/2001	1.Residence ARJUNGANJ, SULTANPUR ROAD LUCKNOW	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
BABU LAL YADAV ARJUNGANJ, SULTANPUR ROAD LUCKNOW	UP		2.Office	2.Office 05222812973 3.Mobile 9415561889	
2611. B/R1072 [Amount: 0 deposited] RAVI PRATAP SINGH	939/2011 Bar Council of	03/02/2011	1.Residence 238 ABHISHEK PURAM ,NEAR RAM KISHORE INTER COLLEGE 60 FEET	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SHRI PURANDAR SINGH ROAD,JANKIPURAM VISTAR LKO	UP		2.Office	2.Office 3.Mobile 9453941534	
2612. B/R1074 [Amount: 0 deposited] RAVI SHANKAR GUPTA	5473/2009 Bar Council of	13/09/2009	1.Residence VILL.+PO. SUNDERPAR BHATWALIA RATARIA KOTHI DEERIA	1.Residence	ravil5783@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
RAJENDRA PRASAD GUPTA PLOT NO-108 RAMASREYPUR NEAR HANUMAN TEMPLE KHARGAPUR LKO	UP		2.Office	2.Office 3.Mobile 09453605098	
2613. B/R1076 [Amount: 0 deposited] RAVI SHANKAR SHUKLA	3196/1977 Bar Council of	28/12/1977	1.Residence B-102,KAILASHPURI,P.S.ALAMBAGH,LKO226005	1.Residence 2464340	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE LAXMI SHANKAR SHUKLA SAME	UP		2.Office	2.Office 3.Mobile 9415466464	
2614. B/R1077 [Amount: 0 deposited] RAVI SHANKER KHATRI	145/1990 Bar Council of	16/02/1990	1.Residence 5S II DI/94 L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 9415091434	1)Proof of Practice is not enclosed.)CERTIFICATE OF REGISTRATION IS NOT OF BAR COU
LATE SEWA RAM KHATRI DO	BH		2.Office	2.Office 3.Mobile 7398275569	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 437

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2615. B/R1085 [Amount: 0 deposited] RAVI SHANKER TRIPATHI	13402/2000 Bar Council of	16/10/2000	1.Residence PITHIPUR P.O. AMETHI TAHSIL AMETHI DISTT.SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BADRI PRASAD TRIPATHI 10/20/2 INDIRA NAGAR LUCKOW	UP		2.Office 3.Chamber in High Court AWADH BAR EXT. ROOM NO.1	2.Office 3.Mobile 09415185519	
2616. B/R1090 [Amount: 0 deposited] RAVI SRIVASTAVA	8129/2008 Bar Council of	28/12/2008	1.Residence 530/81'B' SHEKHAPUR BARA CHAND GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)CHAMBER IN HIGH COURT IS WRONGLY MENTIONED.
LATE SRI GURU PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09839164990	
2617. B/R1096 [Amount: 0 deposited] RAVINDRA KISHORE SRIVASTAVA	1258/1990 Bar Council of	19/03/1990	1.Residence 5/1080 VIRAM KHAND GOMTI NAGAR LUCKNOW-226010	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI MANIRAM DO	UP		2.Office	2.Office 3.Mobile 9956146252	
2618. B/R1097 [Amount: 600 deposited] RAVINDRA KUMAR	6139/1999 Bar Council of	31/01/1999	1.Residence A-1329/8 INDIRA NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI TEKAI VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450580103	
2619. B/R1098 [Amount: 0 deposited] RAVINDRA KUMAR	9673/1999 Bar Council of	22/05/1999	1.Residence 535/61,FATEHPUR SECTOR B ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM GOPAL OPP. SESS'ONS LOCK-UP MULTOSTORED BUIDING CIVIL COURT LKO.	UP		2.Office	2.Office 3.Mobile 9369186100	
2620. B/R1102 [Amount: 0 deposited] RAVINDRA KUMAR DWIVEDI	1541/2001 Bar Council of	25/02/2001	1.Residence H.NO.919 CIVIL LINE 2 SITAKUND TEH-SADAR DIST. SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHREEPATI DWIVEDI 6TH LANE H.NO.512/180 NISHATGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CONFERENCE HALL AWADH BAR ASSOCIATION HIGH COURT LKO	2.Office 3.Mobile 09415962081	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 438

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2621. B/R1105 [Amount: 0 deposited] RAVINDRA KUMAR MISRA	6663/1994 Bar Council of	20/11/1994	1.Residence MEWA RAMGANJ KA HATA NARHI LUCKNOW	1.Residence	ravindramisra13@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE DAVI DUTT MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09935509756	
2622. B/R1107 [Amount: 0 deposited] RAVINDRA KUMAR NIGAM	4133/1988 Bar Council of	10/09/1988	1.Residence L-2/67 SECTOR-H ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE LAXMI SHANKER NIGAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 9044373363	
2623. B/R1108 [Amount: 0 deposited] RAVINDRA KUMAR RAI	9057/2004 Bar Council of	27/11/2004	1.Residence C 1/150 VIKRANT KHAND GOMTI NAGAR LUCKNOW	1.Residence 8799222007	ravindra_rai2000@yahoo.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SADA NAND RAI 412 ANSAL CITY CENTRE HAZARATGANJ LUCKNOW	UP		2.Office	2.Office 7376064384 3.Mobile 9839078293	
2624. B/R1109 [Amount: 0 deposited] RAVINDRA KUMAR SINGH	7029/2001 Bar Council of	16/08/2001	1.Residence 14/1029 INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI KRISHNA PAL SINGH	UP		2.Office	2.Office 05223291102 3.Mobile 09839275860	
2625. B/R1110 [Amount: 0 deposited] RAVINDRA KUMAR SINGH	4681/2008 Bar Council of	31/08/2008	1.Residence 600/175/66A SUMIT NAGAR,FAREEDPUR,DUBAGGA,LUCKNOW	1.Residence 9451384297	ruvindrakushwaha15@gmail.com 1)Proper address proof is not enclosed as per the norms.
LATE SRI HAWALDAR SINGH	UP		2.Office	2.Office 9452822832 3.Mobile 7376073057	
2626. B/R1111 [Amount: 600 deposited] RAVINDRA KUMAR SINGH 'RAJ'	149/1993 Bar Council of	09/01/1993	1.Residence 11/535 SECTOR-11 INDIRA NAGAR LUCKNOW	1.Residence 7607358987	1)Applicants name is not mentioned in the address proof enclosed.
SHRI ISHWAR SARAN SINGH GLASS CABIN OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	UP		2.Office	2.Office 9455707870 3.Mobile 9335379920	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 439

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2627. B/R1114 [Amount: 0 deposited] RAVINDRA KUMAR TIWARI	7685/2009 Bar Council of	30/10/2009	1.Residence SHAHKHERA RATAN PURI ARJUNGUNJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KEDAR NATH TIWARI C-12 NIRAKA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 25 LAWYERS CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09415423598	
2628. B/R1115 [Amount: 0 deposited] RAVINDRA KUMAR VERMA	9046/2003 Bar Council of	18/10/2003	1.Residence E-6 ALIGANJ LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SRI RAMA DAL VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09721720440	
2629. B/R1118 [Amount: 0 deposited] RAVINDRA KUMAR YADAV	2935/1992 Bar Council of	20/04/1992	1.Residence ES1B/941 SECTOR-A SITAPUR ROAD YOJNA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM AUTAR YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 09454559787	
2630. B/R1119 [Amount: 0 deposited] RAVINDRA KUMAR YADAVA	5238/2000 Bar Council of	23/04/2000	1.Residence 22/499 INDIRA NAGER LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)RESIDENTIAL ADDRESS PROOF IS NOT ANNEXED.
RAM NIHOR YADAVA H.NO.200 VILL.KHWAJABARAPUR PO.YADAVPUR AMBEDKAR NAGAR	UP		2.Office	2.Office 3.Mobile 09415570390	
2631. B/R1128 [Amount: 0 deposited] RAVINDRA PAL SINGH	3468/1985 Bar Council of	08/09/1985	1.Residence 610/90 KESHAV NAGAR SITAPUR ROAD LUCKNOW	1.Residence 05222756234	1)Mismatch in enrollment date.
DR. JASWANT KUMAR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450464738	
2632. B/R1131 [Amount: 0 deposited] RAVINDRA PRATAP SINGH	5242/1982 Bar Council of	05/12/1982	1.Residence SECTOR 13 H.NO,504 INDIRA NAGAR LUCKNOW	1.Residence 9415548562	rpsinghvats@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)FATHER'S NAME IS NOT CORRECTLY MENTIONED IN P
SHRI SHEO BAHADUR SINGH SECTOR 13 H. NO. 504 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 05222052152 3.Mobile 9415548562	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 440

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2633. B/R1136 [Amount: 0 deposited] RAVINDRA SINGH	5226/2000 Bar Council of	23/04/2000	1.Residence 537GHA/368 SRI NAGAR COLONY, MOHIBULLAPUR, SITAPUR ROAD, LKO	1.Residence 05222362115	advocateravindrasingh04@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
DURG VIJAY SINGH	UP		2.Office	2.Office 3.Mobile 9918302115	
2634. B/R1139 [Amount: 0 deposited] RAYEES AHMAD KHAN	1884/1996 Bar Council of	09/03/1996	1.Residence ED-14 SEC Q ALIGANJ, LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
JAMMEEL AHMAD KHAN ED-14 SEC Q ALIGANJ, LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415768994	
2635. B/R1140 [Amount: 0 deposited] RAZA ALI KHAN	5334/2002 Bar Council of	14/09/2002	1.Residence NASVEEN RAZA MANGIL BEHIND MAQBRA 178/92 HAIDER MIRZA LKO.	1.Residence 9839139375	razaalikhan1949@gmail.com 1)Mismatch in enrollment no. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE FIDA ALI KHAN 92-A HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR LIBRARY	2.Office 05222629038 3.Mobile	
2636. B/R1141 [Amount: 600 deposited] RAZA ZAHEER	3116/1980 Bar Council of	26/10/1980	1.Residence 2/200 VIVEK KHAND ,GOMATI NAGAR,LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
SYED ZAHEER HASAN	UP		2.Office 3.Chamber in High Court CH.NO.23	2.Office 3.Mobile 9415029862	
2637. B/R1143 [Amount: 0 deposited] RAZIUDDIN AHMAD SIDDIQUI	4768/1999 Bar Council of	23/04/1999	1.Residence VILL AND POST LAUKAHWA BALRAMPUR U.P. 271208	1.Residence 9415754056	rasiddiqui.adv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE ABDUL LATEEF SIDDIQUI E D/L 38 SECTOR L ALIGANJ LUCKNOW 226024	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
2638. B/R1145 [Amount: 0 deposited] REENA GUPTA	3894/2006 Bar Council of	18/08/2006	1.Residence 161/236 MASAK GANJ TAZI KHANA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SRI MOTI LAL GUPTA	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION	2.Office 3.Mobile 09838248301	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 441

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2639. B/R1146 [Amount: 0 deposited] REENA VERMA	2026/2003 Bar Council of	22/02/2003	1.Residence 567/63 ANAND NAGAR JAIL ROAD LUCKNOW	1.Residence 8765492925	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAMA SHANKER PRASAD LIBERARY HALL	UP		2.Office	2.Office 3.Mobile 9335681153	
2640. B/R1150 [Amount: 0 deposited] REHAN AHMAD	937/2001 Bar Council of	12/02/2001	1.Residence 31 GANI MANZIL SHIVAJI MARG LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI LATE KAMAL AHMAD	UP		2.Office	2.Office 3.Mobile 07499227095	
2641. B/R1154 [Amount: 0 deposited] REKHA ARORA	2976/1978 Bar Council of	23/11/1978	1.Residence 136/76K DURVIJAYGANJ SARAY LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE BRIJ MOHANLAL ARORA	UP		2.Office	2.Office 3.Mobile 9389648924	
2642. B/R1155 [Amount: 0 deposited] REKHA KASHYAP	1611/2008 Bar Council of	06/04/2008	1.Residence F-3673, RAJAJI PURAM, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
RAGHU NANDAN SINGH	UP		2.Office 3.Chamber in High Court COMMON ROOM	2.Office 3.Mobile 8960309232	
2643. B/R1157 [Amount: 0 deposited] REKHA SRIVASTAVA	3285/2009 Bar Council of	13/06/2009	1.Residence 628/25 NEW SARVODAY NAGAR	1.Residence	1)Proof of Practice is not enclosed.)ADDRESS PROOF I.E. ELECTRICITY BILL IS OF 18.
LATE SRI P.K.SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9935360444	
2644. B/R1158 [Amount: 0 deposited] REKHA SRIVASTVA	10344/2001 Bar Council of	25/11/2001	1.Residence 4/319 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
GYAN RAKASH SRIVASTVA	UP		2.Office	2.Office 3.Mobile 08874736312	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 442

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2645. B/R1160 [Amount: 0 deposited] RENU	5035/2010 Bar Council of	22/04/2010	1.Residence MO.HATHIPUR ,NORTH NIGSHAN ROAD,P.O.MADIAON,LAKHIMPUR KHERI	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA SHEKHAR MISHRA	UP		2.Office	2.Office 3.Mobile 9450157704	
2646. B/R1161 [Amount: 0 deposited] RENU CHAUHAN	5118/2011 Bar Council of	18/09/2011	1.Residence GINDAN KHEDA NADARGANJ LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
OM PRAKASH SINGH CHAUHAN	UP		2.Office	2.Office 3.Mobile 9839131308	
2647. B/R1163 [Amount: 0 deposited] RENU JAIN	4671/1994 Bar Council of	18/09/1994	1.Residence 2/330 LDA COLONY NEAR PARA CHAWKI LKO.	1.Residence	1)Proof of Practice is not enclosed.)BAND IS NOT CLEAR IN THE COLOURED PHOTOGRAPH.
SRI T C JAIN	UP		2.Office	2.Office 3.Mobile 9450908317	
2648. B/R1165 [Amount: 0 deposited] REVATI RAMAN OJHA	18846/2010 Bar Council of	25/12/2010	1.Residence VILL. POST DHANDHAR VAYA PATTI DISTT. PRATAPGARH	1.Residence	kr.rakesh03@g.mail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI VISHWANATH OJHA 539C/37 BHIKANIPUR PAPERMILL ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453937271	
2649. B/R1166 [Amount: 0 deposited] REWTI RAMAN	453/1967 Bar Council of	26/12/1967	1.Residence 228/65 RAJA BAZAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BALDEO DAS AS ABOVE	UP		2.Office	2.Office 3.Mobile 9453192039	
2650. B/R1167 [Amount: 600 deposited] REYAZ AHMAD	8697/2003 Bar Council of	25/08/2003	1.Residence VILL. MOHAN MUNDERA OAMPUR KARKHANA DEORIA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MUSTAQUE AHMAD 110/165 NAYA GAUN LATOUSHE ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889385748	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 443

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2651. B/R1168 [Amount: 0 deposited] RIAZUL HAQUE ANSARI	16541/2010 Bar Council of	24/10/2010	1.Residence 1771/2A HATHIPUR LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ALISHER ANSARI ES-2/145 SECTOR-F JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09235562589	
2652. B/R1169 [Amount: 0 deposited] RICHA SRIVASTAVA I C SRIVASTAVA	1099/2002 Bar Council of UP	09/02/2002	1.Residence 35 PATEL NAGAR A NEAR SECTOR I INDIRA NAGAR LUCKNOW-226016 2.Office	1.Residence 2.Office 3.Mobile 09450970117	richa.lovesindia@gmail.com)EXPIRED D.L. FILED.
2653. B/R1171 [Amount: 0 deposited] RINA SHARMA	8549/2010 Bar Council of	07/07/2010	1.Residence SHASTRI NAGAR MANKAPUR GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ARJUN SHARMA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 97	2.Office 3.Mobile 8115549206	
2654. B/R1173 [Amount: 0 deposited] RIPUNJAYA CHAUBEY LATE SRI RAM SANKUL CHAUBEY HIGH COURT OUDH BAR ASSOCIATION	8944/2001 Bar Council of UP	05/10/2001	1.Residence L-86,SECTOR L, L.D.A.COLONY KANPUR ROAD LUCKNOW 2.Office	1.Residence 05222421867 2.Office 3.Mobile 9415410574	rchaubeyadv@gmail.com)PHOTOCOPY OF BAR COUCIL CERTIFICATE OF U.P. I
2655. B/R1174 [Amount: 0 deposited] RISHA SYED	3231/2002 Bar Council of	18/05/2002	1.Residence 529A/0221 SANT KABIR HOME MATEENPURWA KHURRAM NAGAR LKO.	1.Residence	rishasyed@hotmail.com 1)Proof of Practice is not enclosed.)BANK'S NAME IS NOT MENTIONED IN STATEMENT OF
SYED IDREES AHMED C.NO.16 CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450112954	
2656. B/R1175 [Amount: 0 deposited] RISHABH CHANDRA DWIVEDI	5356/2007 Bar Council of	19/08/2007	1.Residence 43,COLLECTORGANJ/AB NAGAR UNNAO	1.Residence	mailmerish@yahoo.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KARUNESH CHANDRA DWIVEDI	UP		2.Office	2.Office 3.Mobile 9889060046	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 444

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2657. B/R1177 [Amount: 0 deposited] RISHAD MURTAZA SRI MANSOOR MURTAZA 6/99 VINEET KHAND GOMTI NAGAR LKO	2806/1999 Bar Council of UP	06/04/1999	1.Residence 178/152 BADRINATH ROAD GOLA GANJ 2.Office 3.Chamber in High Court 4	1.Residence 9415468806 2.Office 9415015833 3.Mobile	rz-murtaza@sifi.com)ADDRESS CORRECTED, BAR COUNCIL CERTIFICATE NO
2658. B/R1178 [Amount: 0 deposited] RISHI KUMAR PANDEY LATE R.P. PANDEY AS ABOVE	4881/2001 Bar Council of UP	20/05/2001	1.Residence CP-7 SEC-C ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415138016)NO STAMP ON PROOF OF PRACTICE.
2659. B/R1180 [Amount: 0 deposited] RISHI RAJ BRIJ RAJ SAXENA AS ABOVE	819/2003 Bar Council of UP	11/01/2003	1.Residence 5/104 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415064960	rishiraj.atul@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
2660. B/R1184 [Amount: 0 deposited] RISHIKESH VERMA GULAB PRASAD 93/15 GRAIN MARKET GANESH GANJ LUCKNOW	2959/2002 Bar Council of UP	02/05/2002	1.Residence 93/15 GRAIN MARKET GANESH GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450689750	1)Mismatch in enrollment date.
2661. B/R1185 [Amount: 0 deposited] RITA SHATROHAN LAL SHOP NO. 1 KHADRA CHHUNGI, SITAPUR ROAD, LUCKNOW	10220/2003 Bar Council of UP	18/10/2003	1.Residence 536K/56, MAKKAGANJ, SITAPUR ROAD, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9889943325	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2662. B/R1193 [Amount: 0 deposited] RITESH KUMAR MISRA LATE OWADH BIHARI MISHRA	8455/2004 Bar Council of UP	30/10/2004	1.Residence H.NO 5/55 SARAWAGI DISTT BARABANKI 2.Office 3.Chamber in High Court ROOM NO 3. OUDH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9451580365	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 445

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2663. B/R1194 [Amount: 0 deposited] RITESH KUMAR RAJVANSHI	675/2003 Bar Council of	20/03/2003	1.Residence 535 KA/163 KALLANMAL SHIVALAYA ALIGANJ SEC -C LKO	1.Residence	roxeer.rai@yahoo.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
BABU RAM RAJVANSHI SAME	UP		2.Office	2.Office 3.Mobile 9839133274	
2664. B/R1197 [Amount: 0 deposited] RITESH RASTOGI	1196/1999 Bar Council of	14/03/1999	1.Residence 228/65 RAJA BAZAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
REWTI RAMAN RASTOGI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415617228	
2665. B/R1199 [Amount: 0 deposited] RITESH TIWARI	2687/2007 Bar Council of	20/05/2007	1.Residence C-7 SEC-B ALIGANJ LUCKNOW	1.Residence 05224016655	riteshtewari@rediffmail.com 1)Proof of Practice is not enclosed.
LATE OM PRAKASH TEWARI 3RD FLOOR NEW JANPATH COMPLEX 9-A ASHOK MARG LUCKNOW	UP		2.Office	2.Office 05222288561 3.Mobile 09936775131	
2666. B/R1200 [Amount: 0 deposited] RITIKA CHOUDHARY	5323/2003 Bar Council of	19/05/2003	1.Residence SEC-8 H.NO.372 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAJENDRA KUMAR CHOUDHARY	UP		2.Office	2.Office 3.Mobile 09415560016	
2667. B/R1211 [Amount: 0 deposited] RIZWANUL HAQ	3062/1985 Bar Council of	19/08/1985	1.Residence 2/217 LDA FLAT WAZIR HASAN ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.)SIGN OF SECRETARY OF BAR COUNCIL OF U.P. IS N
LATE ZIA UL HAQ	UP		2.Office	2.Office 3.Mobile 9336331475	
2668. B/R1217 [Amount: 0 deposited] ROHIT GUPTA	9321/2004 Bar Council of	15/12/2004	1.Residence ZILA KARAGAR PRATAPGARH	1.Residence	rohit_r Gupta@rediffmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SOHAN LAL GUPTA	UP		2.Office	2.Office 3.Mobile 09651817177	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 446

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2669. B/R1218 [Amount: 600 deposited] ROHIT JAISWAL SHANKAR DAYAL JAISWAL AS ABOVE	11303/2010 Bar Council of UP	04/08/2010	1.Residence 268/21 ANEW TILAK NAGAR , LUCKNOW 2.Office	1.Residence DO 2.Office 05222269838 3.Mobile 9889655480	adv.rohitjaiswal@gmail.com)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
2670. B/R1219 [Amount: 0 deposited] ROHIT JAISWAL SUMER CHANDRA JAISWAL 610/164A, KESAV NAGAR, LUCKNOW	8850/2010 Bar Council of UP	11/07/2010	1.Residence 488/33, NAYAGANJ CROSSING, DALIGANJ, LUCKNOW 2.Office	1.Residence 2.Office 9415062981 3.Mobile 8960062981	1)Proof of Practice is not enclosed.
2671. B/R1221 [Amount: 0 deposited] ROHIT KUMAR SHUKLA SRINIVAS SHUKLA AS ABOVE	3870/2006 Bar Council of UP	18/08/2006	1.Residence H.NO.2/141 SEC-2 JANKIPURAM EXTENSION LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09795141170	1)Proof of Practice is not enclosed.
2672. B/R1222 [Amount: 0 deposited] ROHIT KUMAR SINGH SRI VIJAY BHAADUR SINGH KAUSHAL VIHAR COLONY NEAR CHINHAT TIRAHA LUCKNOW	12657/2010 Bar Council of UP	04/09/2010	1.Residence C/O GEETA TIWARI W/O SRI AMRIT KUMAR TIWARI ADVOCATE 2.Office 3.Chamber in High Court LIBRARY HALL AWADH BAR ASSOCIATION LUCKNOW	1.Residence 2.Office 8960186891 3.Mobile 9956666675	rohitsinghadvocate@yahoo.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
2673. B/R1227 [Amount: 0 deposited] ROHIT MISRA LATE R.C. MISRA AS ABOVE	4552/2007 Bar Council of UP	16/07/2007	1.Residence 502/92 KHA MUKARIM NAGAR PS. HASANGANJ, LUCKNOW 2.Office	1.Residence 8005036740 2.Office 9451873665 3.Mobile 9451950564	advrohitmishra@gmail.com 1)Proof of Practice is not enclosed.
2674. B/R1229 [Amount: 0 deposited] ROHIT NIGAM RAJENDRA KUMAR NIGAM	11472/2010 Bar Council of UP	07/08/2010	1.Residence 335 GANDHI NAGAR UNNAO 2.Office	1.Residence 05152823527 2.Office 3.Mobile 9651458298	rohitnigam_2008rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 447

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2675. B/R1232 [Amount: 0 deposited] ROHIT SHAH	2544/2003 Bar Council of	22/02/2003	1.Residence C/O JUSTICE M.P SINGH 2/112 VASTU KHAND GOMTINAGAR LUCKNOW-0	1.Residence	1)Applicants name is not mentioned in the address proof enclosed. 2)Proof of Practice is not enclosed.
LATE RAMENDRA PRATAP SINGH SAME AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9415633249	
2676. B/R1236 [Amount: 0 deposited] ROHIT TRIPATHI	4955/2009 Bar Council of	13/09/2009	1.Residence 15/76 BABA GAAT CIVIL LINES KANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM ONKAR TRIPATHI M.D.H. 4/52 JANKIPURM LUCKNOW	UP		2.Office 3.Chamber in High Court LAWS CHAMBER 85 HIGH COURT	2.Office 3.Mobile 09936599137	
2677. B/R1239 [Amount: 0 deposited] ROHITASH KUMAR SINGH	8960/2009 Bar Council of	05/12/2009	1.Residence 274-A MUNSHI PULIA SECTOR 14 INDIRA NAGAR LUCKNOW	1.Residence 05222614716	rohitashsingh1985@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Local Address proof is not enclosed.
LATE KARAN BAHADUR SINGH KOTHI NO. 1 CHAKBAST ROAD KAISERBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9621804472	
2678. B/R1240 [Amount: 0 deposited] ROMAL SRIVASTAVA	7382/2009 Bar Council of	28/10/2009	1.Residence SHIVA NAGAR SHAHADATGANJ FAIZABAD	1.Residence	romalsrivastava@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PREM SHANKAR SRIVASTAVA SEC-L V/5/51 ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court 49 IIIIRD FLOOR HIGH COURT LUCKNOW	2.Office 3.Mobile 09415182820	
2679. B/R1241 [Amount: 0 deposited] ROMIL SAGAR	5305/2002 Bar Council of	14/09/2002	1.Residence M.I.G.,B-11 SECTOR-F JANKIPURAM LUCKNOW	1.Residence 09415001180	romil_sagar@yahoo.co.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI PRAMOD KUMAR SRIVASTAV AS ABOVE	UP		2.Office	2.Office 05223262401 3.Mobile 0935940870	
2680. B/R1242 [Amount: 0 deposited] ROOP RAM VERMA	1668/1995 Bar Council of	15/02/1995	1.Residence VILL.HAJIPUR POST HARAUNI DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment date. 4)MISMATCH IN ENROLLMENT NUMBER.
LATE SHREE DURGA PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 7607212060	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 448

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2681. B/R1245 [Amount: 0 deposited] RUBY SRI TAHIR RAZA LUCKNOW	15990/2000 Bar Council of UP	14/12/2000	1.Residence 424/98 ARSHI MEDICAL STORE MAHBOOBGANJ CHAURAHA,SADATGANJ 2.Office 3.Chamber in High Court BESIDE HIGH COURT BAR ASSOCIATION NEAR GATE NO. 8	1.Residence 2.Office 3.Mobile 9307671334)INCOMPLETE DOCUMENTATION
2682. B/R1248 [Amount: 0 deposited] RUCHI RANI SINGH BHOJ RAJ SINGH	8659/2001 Bar Council of UP	28/09/2001	1.Residence SECTOR-8 H.NO. 8/127 INDIRA NAGAR LKO 2.Office	1.Residence 05222700583 2.Office 3.Mobile 9450456076	ruchi.rani@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
2683. B/R1255 [Amount: 0 deposited] RUDRA PRATAP PAL SHRI ARJUN PRASAD PAL	5640/2010 Bar Council of UP	23/05/2010	1.Residence VILL.DICAULIYA POST MUSIFABAD DISTT. BAHRAICH 2.Office	1.Residence 2.Office 3.Mobile 9450517647	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2684. B/R1256 [Amount: 0 deposited] RUHI GILL LATE SHRI RAJENDRA SINGH GILL A 1 SAPRU MARG LUCKNOW.226001	3889/2006 Bar Council of UP	18/08/2006	1.Residence 96/E RAM TIRTH MARG,NARHI LUCKNOW. 2.Office	1.Residence 05222287495 2.Office 05222624488 3.Mobile 91991889578	ruhigill0405@gmail.com)PHOTOGRAPH NOT ANNEXD WITH THE FORM.
2685. B/R1258 [Amount: 0 deposited] RUPA AGARWAL SRI R.K. AGARWAL	1415/1998 Bar Council of UP	18/04/1998	1.Residence 109/5 I MODEL HOUSE LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415197345	1)Proof of Practice is not enclosed.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONE
2686. B/R1262 [Amount: 0 deposited] RUPESH KUMAR BIND RAM SAJIVAN BIND	7957/2009 Bar Council of UP	22/11/2009	1.Residence 503/38 MANKAMESHWAR MANDIR DALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415517686	1)Proof of Practice is not enclosed.
2687. B/R1263 [Amount: 0 deposited] RUPESH KUMAR GUPTA SRI MADAN LAL GUPTA DO	4489/2008 Bar Council of UP	29/08/2008	1.Residence 339/44 TRIVENI GANJ NAUBASTA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415633754	tupeshup@gmail.com 1)Mismatch in enrollment date.)ADDRESS PROOF IS OF KHERI DISTRICT.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 449

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2688. B/S0001 [Amount: 0 deposited] S.JOG SINGH SOORI LATE CAPT. D.S.SOORI	2148/1960 Bar Council of UP	04/04/1960	1.Residence 21 BLUNT SQUARE DURGA PURI LUCKNOW 2.Office	1.Residence 05222451727 2.Office 3.Mobile 9839013464)BAR COUNCIL OF U.P. CERTIFICATE NOT ENCLOSED.
2689. B/S0003 [Amount: 0 deposited] S.MALIK-E-ASHTAR RIZVI S.JAFAR MEHDI	16084/1999 Bar Council of UP	21/08/1999	1.Residence 337/454 TAPEY WALI GALI KAZMAIN RAOD SADATGANJ LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 2 WITH S.H. IBRAHIM SB	1.Residence 2.Office 3.Mobile 9838827108	1)Proper address proof is not enclosed as per the norms.
2690. B/S0005 [Amount: 0 deposited] S.SARFARAZ KAZIM NAQVI LATE S.M.KAZIM NAQVI AS ABOVE	814/2003 Bar Council of UP	11/01/2003	1.Residence 88 SHEESH MAHAL HUSAINABAD CHOWK LUCKNOW 2.Office	1.Residence 05224029936 2.Office 9889989110 3.Mobile 9335818345	sarfarazadv@gmail.com 1)Mismatch in enrollment date.
2691. B/S0007 [Amount: 0 deposited] SABHAJEET RAI STYANARAIN RAI	515/2006 Bar Council of UP	19/01/2006	1.Residence C1/150 VIKRAM KHAND GOMTI NAGAR, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415818216	1)Proper address proof is not enclosed as per the norms.)PHOTOGRAPH TO ATTESTED.
2692. B/S0014 [Amount: 0 deposited] SACHCHIDA NAND GOSWAMI SHASHI KANT GOSWAMI	10813/1999 Bar Council of UP	12/06/1999	1.Residence 25 GURU BHARTIYA PURAM SECTOR-9 INDIRA NAGAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 96 HIGH COURT LUCKNOW	1.Residence 09044138460 2.Office 09415171028 3.Mobile 09044138460	goswamil@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
2693. B/S0016 [Amount: 0 deposited] SACHCHIDANAND MISHRA SHYAM KARAN MISHRA	7835/2004 Bar Council of UP	24/10/2004	1.Residence 31 MANAS NAGAR HAZARATGANJ LUCKNOW-226001 2.Office	1.Residence 2.Office 3.Mobile 09452239219	1)Proof of Practice is not enclosed.)PHOTOGRAPH NOT FOUND ON MAIN FORM.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 450

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2694. B/S0017 [Amount: 0 deposited] SACHICHIDA NAND SHUKLA	9284/2003 Bar Council of	18/10/2003	1.Residence VILL VAINI H.NO. 104 PO. ALLO PS. PAYAGPUR, BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SADAN LAL SHUKLA	UP		2.Office 3.Chamber in High Court LIBRARY HALL HIGH COURT LUCKNOW	2.Office 3.Mobile 9838226186	
2695. B/S0018 [Amount: 0 deposited] SACHIDA NAND	6212/2004 Bar Council of	26/08/2004	1.Residence 283/63K/16K PREMVATI NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI YESHKARAN LAL 292 KASHIRAM YOJANA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452183734	
2696. B/S0023 [Amount: 0 deposited] SACHIN CHANDRA	8039/2002 Bar Council of	14/09/2002	1.Residence D-1128 INDIRA NAGAR LUCKNOW	1.Residence	chandra.sachin@rediffmail.com 1)Proof of Practice is not enclosed.
RAM AUTAR VAISH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09369944948	
2697. B/S0025 [Amount: 0 deposited] SACHIN DUBEY	1547/2004 Bar Council of	11/04/2004	1.Residence 91/1 JAI NARAIN ROAD HUSSAINGANJ LUCKNOW	1.Residence 7376726093	1)Proof of Practice is not enclosed.
SUNDER SHYAM	UP		2.Office	2.Office 9335391075 3.Mobile	
2698. B/S0026 [Amount: 0 deposited] SACHIN DUTT TEWARI	2681/2006 Bar Council of	18/06/2006	1.Residence 289/243 MOTI NAGAR TEWARI NAGAR LUCKNOW	1.Residence 05222690999	sdtewari2@gmail.com 1)Proof of Practice is not enclosed.
ASHOK KUMAR TEWARI 289/287 MOTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 44	2.Office 05222691999 3.Mobile 9415011999	
2699. B/S0027 [Amount: 600 deposited] SACHIN GARG	5293/2002 Bar Council of	14/09/2002	1.Residence E-3174 RAJAJIPURAM,LKO.	1.Residence 05224045794	1)Proof of Practice is not enclosed.
MR.N.K.GARG 1-2 KAISERBAGH AVENUE,LKO.	UP		2.Office	2.Office 0522-262248 3.Mobile 9839450262	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 451

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2700. B/S0034 [Amount: 0 deposited] SACHIN SRIVASTAVA	2611/2008 Bar Council of	19/07/2008	1.Residence D-1309 INDIRA NAGAR LUCKNOW	1.Residence	sachin_gn16@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
UMESH CHANDRA SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09838787776	
2701. B/S0037 [Amount: 0 deposited] SACHIN SRIVASTAVA	3747/2000 Bar Council of	03/03/2000	1.Residence GAUTAM NAGAR IKAUNA SHRAWASTI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KRISHNA CHANDRA RAI LS/1/19 SECTOR-A SITAPUR ROAD ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415459297	
2702. B/S0039 [Amount: 0 deposited] SACHIN TIWARI	1979/2001 Bar Council of	07/10/2001	1.Residence VILL.JIHURA MAROCHA POST PATTI RAM GARI DISTT. BAHRAICH	1.Residence 09616283602	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment no. 3)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI ANAND CHANDRA TIWARI 4/131 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415571301	
2703. B/S0040 [Amount: 0 deposited] SACHIN VERMA	13558/2010 Bar Council of	04/09/2010	1.Residence 116,PASHCHIMI DIXITANA GOLA GOKRAN NATH LAKHIMPUR KHERI	1.Residence 08726023916	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI RAM KUMAR VERMA 21/119 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09918525926	
2704. B/S0044 [Amount: 0 deposited] SADASHIV	565/2007 Bar Council of	07/07/2007	1.Residence WZ-430KC-67 NARAINA VILL. NEW DELHI-110028	1.Residence 09721600846	sgsclawyer007@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAM LAL	DL		2.Office 3.Chamber in High Court CHAMBER NO.60 CSC BUILDING HIGH COURT LUCKNOW	2.Office 3.Mobile 09582132788	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 452

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2705. B/S0045 [Amount: 200 deposited] SADHU SARAN SHUKLA	2545/1992 Bar Council of	19/04/1992	1.Residence GAYTRI PURAM CIVIL LINE GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM SHUKLA 570/977 GOPAL PURI ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451002657	
2706. B/S0048 [Amount: 0 deposited] SAEED AHMAD	7123/2007 Bar Council of	27/10/2007	1.Residence NEWGANGA KALONI MADEGANJ KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MR. BASHIR AHMAD	UP		2.Office	2.Office 3.Mobile 09838279432	
2707. B/S0049 [Amount: 0 deposited] SAEED HASAN ZAIDI	484/1988 Bar Council of	13/02/1988	1.Residence 152/114 RASSI BATAN LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)NO STAMP ON PROOF OF PRACTICE.
LATE SIBTEY HASAN ZAIDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09307302201	
2708. B/S0050 [Amount: 0 deposited] SAGAR BABU	3072/2001 Bar Council of	30/03/2001	1.Residence 554/159/2 BHIM NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI SITA RAM ROOM NO.1 OUDH BAR ASSN. HIGH COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935388464	
2709. B/S0053 [Amount: 0 deposited] SAHADEV SINGH	5074/2007 Bar Council of	11/08/2007	1.Residence 592KHA/92 NEPALGANJ TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AYATA RAM	UP		2.Office	2.Office 3.Mobile 08004849400	
2710. B/S0056 [Amount: 0 deposited] SAIFUL HASAN KHAN	6575/2008 Bar Council of	17/11/2008	1.Residence 20A, ZAMBOOR KHANA, LKO	1.Residence	khansafadv@gmail.com 1)Proof of Practice is not enclosed.
LATE BASHIRUL HASAN KHAN	UP		2.Office	2.Office 3.Mobile 9335977320	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 453

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2711. B/S0057 [Amount: 0 deposited] SAILESH KUMAR MISHRA RAM NAGINA MISHRA	1369/2008 Bar Council of UP	06/04/2008	1.Residence 43A OM NAGAR, TAKROHI MARKET, INDIRA NAGAR, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335928957	1)Proof of Practice is not enclosed.
2712. B/S0058 [Amount: 0 deposited] SAIMA KHAN LT., SHAMIM AHMAD KHAN AS ABOVE	2287/2001 Bar Council of UP	12/08/2010	1.Residence 58 PURANA QUILA BABU BANARSIDAS NAGAR. LUCKNOW 2.Office 3.Chamber in High Court LADIES CHAMBER	1.Residence 2.Office 3.Mobile 9452906346	1)Mismatch in enrollment date.
2713. B/S0062 [Amount: 0 deposited] SAJAL KUMAR SINGH LALMANI SINGH	10656/2010 Bar Council of UP	25/07/2010	1.Residence 90 H.A.VIHAR INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450885727	sajalkumar1988@gmail.com 1)Proof of Practice is not enclosed.
2714. B/S0063 [Amount: 0 deposited] SAJEET KUMAR SINGH SRI SHEO KUMAR SINGH DO NOT HAVE YET	2471/2006 Bar Council of UP	17/06/2006	1.Residence 19,SAUITRI NAGAR,MANGLAUIHAR-II BEHIND DURGA MANDIR,SANIGAWA 2.Office 3.Chamber in High Court 19,ADVOCATE CHAMBER LKO.HIGHCOURT	1.Residence 2.Office 2.Office 9889784188 3.Mobile	sajeet.singh@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2715. B/S0065 [Amount: 600 deposited] SAJJAD HUSAIN ALI HUSAIN	6368/2008 Bar Council of UP	07/11/2008	1.Residence VILL. BANJARYA POST RAM NAGAR P.S. GAINSARI BALRAMPUR 2.Office 3.Chamber in High Court CHAMBER NO.1 SADAR TEHSIL PRISAR LUCKNOW	1.Residence 07860835786 2.Office 3.Mobile 08090709786	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2716. B/S0069 [Amount: 0 deposited] SAKET SRIVASTAVA SRI C.K. SRIVASTAVA	3198/2008 Bar Council of UP	27/07/2008	1.Residence S-211 SHAKTI NAGAR NEAR FAIZABAD ROAD LUCKNOW 2.Office 3.Chamber in High Court 52, IIIRD FLOOR LAWYERS CHAMBER HIGH COURT LUCKNOW	1.Residence 2.Office 2.Office 09415425437 3.Mobile 09454756220	saket070480@yahoo.com 1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 454

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2717. B/S0072 [Amount: 0 deposited] SAKTOO PRASAD	8132/2011 Bar Council of	30/11/2011	1.Residence VILL MANDAULI P/O KAKORI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BHOLA PRASAD	UP		2.Office	2.Office 3.Mobile 9839934481	
2718. B/S0078 [Amount: 600 deposited] SALIK RAM TIWARI	1698/1983 Bar Council of	17/03/1983	1.Residence 172/252 BAZAR JAHULAL LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM CHANDER TIWARI 269 PANDEY KA PURVA TAHSIL SADAR DISTT. PRATAPGARH	UP		2.Office 3.Chamber in High Court CONFRANCE HALL OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 9450090519	
2719. B/S0079 [Amount: 600 deposited] SALIK RAM YADAV	8196/1999 Bar Council of	18/05/1999	1.Residence C-2099/7 INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)PHOTOGRAPH NOT SELF ATTESTED.
LATE SHRI B.L.YADAV	UP		2.Office 3.Chamber in High Court EXTENSION ROOM NO.4 HIGH COURT OUDH BAR LUCKNOW	2.Office 3.Mobile 9415766415	
2720. B/S0082 [Amount: 0 deposited] SALIL KUMAR GUPTA	6718/2000 Bar Council of	15/05/2000	1.Residence H.NO. 5 MAI JI KI BAGIA BADA CHANDGANJ, LUCKNOW	1.Residence 05222325983	1)Proof of Practice is not enclosed.
VIJAY KUMAR GUPTA	UP		2.Office 3.Chamber in High Court ROOM. NO.1 AVADH BAR ASSOCIATION	2.Office 3.Mobile 9889028443	
2721. B/S0085 [Amount: 0 deposited] SALIL SINGH	5942/1994 Bar Council of	09/10/1994	1.Residence 3/68 VIRAJ KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI DHIRENDRA DEO SINGH	UP		2.Office	2.Office 9453434335 3.Mobile	
2722. B/S0086 [Amount: 0 deposited] SAMAR SINGH RAWAT	2068/2004 Bar Council of	20/03/2004	1.Residence PLOT NO-3 SHIVALIC INCLAVE SEC-14 INDIRA NAGAR-LUCKNOW	1.Residence	1)Mismatch in enrollment no. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM PRASAD RAWAT	UP		2.Office 3.Chamber in High Court HIGH COURT BAR	2.Office 3.Mobile 9415578608	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 455

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2723. B/S0087 [Amount: 600 deposited] SAMEER KALIA	1197/2002 Bar Council of	17/02/2002	1.Residence 3/231 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222391893	kalia.sameer@rediffmail.com 1)Mismatch in enrollment date.
S.K.KALIA C-12 VIVEK KHAND PURI LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 45	2.Office 05222334260 3.Mobile 9935057072	
2724. B/S0105 [Amount: 0 deposited] SANDEEP BAJPAI	6172/2011 Bar Council of	20/10/2011	1.Residence 551KA/97 MADHUBAN NAGAR ALAMBAGH LUCKNOW	1.Residence 05222455852	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
JAGDISH PRASAD BAJPAI	UP		2.Office	2.Office 3.Mobile 09936010100	
2725. B/S0108 [Amount: 0 deposited] SANDEEP KASHYAP	3273/2009 Bar Council of	13/06/2009	1.Residence 545KA/E398/03 PARBHAT PURAM ALAMNAGAR P.O. RAJAJIPURAM LKO.	1.Residence	1)Proof of Practice is not enclosed.
JAGDISH KASHYAP	UP		2.Office	2.Office 3.Mobile 09936881157	
2726. B/S0109 [Amount: 0 deposited] SANDEEP KUMAR ADHIKARI	6318/2000 Bar Council of	07/05/2000	1.Residence 422 HIND NAGAR LUCKNOW	1.Residence	sandeep.adhikari32@yahoo.com 1)Proof of Practice is not enclosed.
MOHINI MOHAN ADHIKARI 247 RAM VIHAR COLONY PARA ROAD RAJAJIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415102387	
2727. B/S0112 [Amount: 200 deposited] SANDEEP KUMAR PANDEY	9460/2010 Bar Council of	22/07/2010	1.Residence VILL-TANTANWAPUR PO.LILOI KLA DISTT-GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BHAGWANT PRASAD PANDEY H.NO 529/93/14 NEW RAHEEM NAGAR MAHANAGAR LKO.	UP		2.Office	2.Office 3.Mobile 8004531246	
2728. B/S0114 [Amount: 600 deposited] SANDEEP KUMAR PANDEY	279/2001 Bar Council of	10/02/2001	1.Residence 41/2,SURYA COLONY,SHAHPUR CHINHAT,LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI RAM YADAV PANDEY NEAR POST OFFICE CHINHAT,SATRICH ROAD,CHINHAT LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER-33,UDH BAR HIGH COURT LUCKNOW	2.Office 3.Mobile 9415195819	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 456

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2729. B/S0118 [Amount: 0 deposited] SANDEEP KUMAR SINGH	12079/1999 Bar Council of	29/06/1999	1.Residence VILL.AND POST MAHUADABAD POLICE STATION GARD DISTT BASTI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DHIRENDRA BHADUR SINGH A/927/05 INDIRA NAGAR LKO	UP		2.Office	2.Office 3.Mobile 9919300439	
2730. B/S0119 [Amount: 0 deposited] SANDEEP KUMAR SRIVASTAVA	7606/2008 Bar Council of	28/12/2008	1.Residence 58 NAPIER ROAD THAKURGANJ LUCKNOW	1.Residence	sandeepsrivastava7@gmail.com 1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
VIJAY SHANKER SRIVASTAVA GOSWAMI & ASSOCIATES KOTHI NO. 1 CHAK BAST ROAD LUCKNOW	UP		2.Office	2.Office 05222614716 3.Mobile 09453702058	
2731. B/S0121 [Amount: 0 deposited] SANDEEP KUMAR TIWARI	6049/2004 Bar Council of	26/08/2004	1.Residence H.NO.715(OLD 435)CIVIL LINES NEAR JOHNSON PUBLIC SCHOOLUNNAO	1.Residence	saurabh_pinnacle@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SATISH CHANDRA TIWARI 2/4 VIVEK KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 05222300400 3.Mobile 09415170962	
2732. B/S0122 [Amount: 0 deposited] SANDEEP KUMAR TIWARI	4442/2003 Bar Council of	12/04/2003	1.Residence SOHAWA JATIKHERA MOHANLALGANJ LUCKNOW	1.Residence 05222962809	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BHAGVAN CHARAN TIWARI BANGLA BAZAR NEAR R.D.S.O. GAS SERVICE LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335733441	
2733. B/S0123 [Amount: 0 deposited] SANDEEP KUMAR VERMA	4548/2007 Bar Council of	16/07/2007	1.Residence VILL.& POST- GOSWA MALLAWAN DISTT. HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SALIK RAM	UP		2.Office	2.Office 3.Mobile 9839768481	
2734. B/S0124 [Amount: 0 deposited] SANDEEP KUMAR YADAV	7916/2009 Bar Council of	15/11/2009	1.Residence VILL.ROOPWAR PO.KHARSRA DISTT. BALLIA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA DEO YADAV R-216 SEC-20 UJALA APARTMENT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450808538	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 457

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2735. B/S0126 [Amount: 0 deposited] SANDEEP SINGH	11599/2010 Bar Council of	08/08/2010	1.Residence E-1/147 SECTOR-C PRIYADASSHAN COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
SRI I D SINGH DO	UP		2.Office 3.Chamber in High Court GLASS CABIN AWADH BAR ASSOCIATION	2.Office 3.Mobile 9936071271	
2736. B/S0132 [Amount: 0 deposited] SANDEEP TRIPATHI	8237/2008 Bar Council of	28/12/2008	1.Residence GANDHI NAGAR COLONY LACHHIRAMPUR POST HIRAPATTI AZAMGARGH	1.Residence	sandeep@ayushassociates.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. LAL JI TRIPATHI C-240 NIRALA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09506778879	
2737. B/S0136 [Amount: 0 deposited] SANDHYA DUBEY	4538/1998 Bar Council of	10/12/1998	1.Residence 539KA/68, PRAKASH BHAWAN SHEKHPUR KASAILA, NARAYAN NAGAR LKO	1.Residence AS ABOVE	1)Proper address proof is not enclosed as per the norms.
P.N.DUBEY AS ABOVE	UP		2.Office	2.Office 05222351955 3.Mobile 9452738386	
2738. B/S0137 [Amount: 0 deposited] SANDHYA GUPTA	4517/1995 Bar Council of	09/07/1995	1.Residence L-2/612 VINEET KHAND GOMTI NAGAR,LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
KARNAL KUMAR GUPTA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839753681	
2739. B/S0139 [Amount: 0 deposited] SANDHYA SINGH	6616/2008 Bar Council of	17/11/2008	1.Residence 7 A SURENDRA NAGAR CHINHAT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
VIJAY SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9554404491	
2740. B/S0140 [Amount: 0 deposited] SANGAM LAL PANDEY	7053/1995 Bar Council of	29/10/1995	1.Residence 551KHA/502-B/1-A/1-KA AZAD NAGAR ALAMBAGH LUCKNOW	1.Residence 05222459501	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM UJAGIR PANDEY DO	UP		2.Office	2.Office 3.Mobile 9415703516	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 458

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2741. B/S0142 [Amount: 0 deposited] SANGEETA	1471/2006 Bar Council of	11/05/2006	1.Residence 554/21/25 K STREET NO. 11 PAWANPURI ALAMBAGH LUCKNOW	1.Residence 9795459180	amit_0077kumar@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
GHASITEY LAL	UP		2.Office	2.Office 3.Mobile 9415802591	
2742. B/S0144 [Amount: 0 deposited] SANGEETA SRIVASTAVA	643/1998 Bar Council of	23/02/1998	1.Residence 47 SUBHAN NAGAR RAKABGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAMJI LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9415786025	
2743. B/S0145 [Amount: 0 deposited] SANGEETA UPADHYAY	5382/2005 Bar Council of	25/09/2005	1.Residence SHIV PURI COLONY SAROJNI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHAMBHU NATH UPADHYAY	UP		2.Office	2.Office 3.Mobile 9598130122	
2744. B/S0148 [Amount: 600 deposited] SANJAI KUMAR PANDEY	6385/2001 Bar Council of	20/07/2001	1.Residence PLOT NO 23 SINDHU NAGAR,LKO.	1.Residence	adv sanjai pandey 2 gmail.com. 1)Mismatch in enrollment date.
SRI ONKAR NATH PANDEY	UP		2.Office 3.Chamber in High Court OUDH BAR ROOM NO 1	2.Office 9838537842 3.Mobile 9838537842	
2745. B/S0150 [Amount: 0 deposited] SANJAI SRIVASTAVA	5200/1987 Bar Council of	21/12/1987	1.Residence 9/313 VIKAS NAGAR LUCKNOW	1.Residence 05222325990	sanjaisrivastav.advocate@gmail.com 1)Mismatch in enrollment no.
LATE M.K.SRIVASTAVA DO	UP		2.Office	2.Office 05224011647 3.Mobile 9450906778	
2746. B/S0156 [Amount: 0 deposited] SANJAY DWIVEDI	4176/1999 Bar Council of	16/04/1999	1.Residence 53-B NARAYAN NAGAR ,LKO 16	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI K.M.DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415754793	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 459

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2747. B/S0159 [Amount: 0 deposited] SANJAY GYPTA	10155/1999 Bar Council of	30/05/1999	1.Residence 17 ARYA SAMAJ MANDIR ROAD GANESH GANJ LUCKNOW	1.Residence 05224044570	1)Proof of Practice is not enclosed.
SRI OM PRAKASH GUPTA 86/251 RAM GOPAL VIDYANT ROAD LALKUAN LUCKNOW	UP		2.Office	2.Office 3.Mobile 09336148899	
2748. B/S0160 [Amount: 0 deposited] SANJAY JAISWAL	4117/1999 Bar Council of	16/04/1999	1.Residence 244/28 "HARI PRASAD BHAWAN"(UPPER STOREY)RAKABGANJ,LUCKNOW	1.Residence 0522266602	advsanjayjaiswal@gmail.com 1)Proof of Practice is not enclosed.
LATE DR. RAM CHANDRA JAISWAL 243/26,BAGH LALJI, YAHIAGANJ, LUCKNOW-226003	UP		2.Office	2.Office 05224067900 3.Mobile 9450926636	
2749. B/S0165 [Amount: 0 deposited] SANJAY KUMAR	6979/2006 Bar Council of	16/12/2006	1.Residence H.NO.592GHA/169 RAJIV NAGAR(GHOSIYANA)KHARIKA TELIBAGH LKO	1.Residence	1)Proof of Practice is not enclosed.
PHOOL CHAND RAM YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451553491	
2750. B/S0166 [Amount: 0 deposited] SANJAY KUMAR	10316/2002 Bar Council of	16/11/2002	1.Residence 633/805,KANCHANPUR MATIYARI ,CHINHAT,LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI RAM SEHATEY BAJPAI DO	UP		2.Office	2.Office 3.Mobile 9839544088	
2751. B/S0167 [Amount: 0 deposited] SANJAY KUMAR	6141/2003 Bar Council of	28/06/2003	1.Residence B-24 NARAIN NAGAR RAVINDRA PALLI FAIZABAD ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI MAHAVIR PRASAD C.B.PANDEY & ASSOCIATE 314 CITY CENTRE BEHIND TULSI THREATER	UP		2.Office	2.Office 3.Mobile 09415790550	
2752. B/S0168 [Amount: 0 deposited] SANJAY KUMAR AWASTHI	2150/2009 Bar Council of	29/03/2012	1.Residence 6/941 VIKASNAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SHRI RAM NARESH AWASTHI	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION ROOM NO.-4 HIGH COURT LUCKNOW	2.Office 3.Mobile 9453603682	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 460

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2753. B/S0171 [Amount: 0 deposited] SANJAY KUMAR DWIVEDI	6305/1994 Bar Council of	13/11/1994	1.Residence 2422 NIRALA NAGAR SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KRIPA SHANKAR DWIVEDI	UP		2.Office	2.Office 3.Mobile 09450715676	
2754. B/S0180 [Amount: 0 deposited] SANJAY KUMAR NIGAM	14838/1999 Bar Council of	14/08/1999	1.Residence BAZAR AMETHI P.S. GOSAI GANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI BABU LALNIGAM HUSAIN GANJ LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09839642155	
2755. B/S0182 [Amount: 0 deposited] SANJAY KUMAR PANDEY	3449/2009 Bar Council of	29/06/2009	1.Residence J-150 SOUTH CITY RAIBARELI ROAD LUCKNOW 226025	1.Residence 2440155	sanjaypandeyadvocate@yahoo.com 1)Proof of Practice is not enclosed.
SRI DAYA SHANKAR PANDEY J-150 SOUTH CITY LUCKNOW-226025	UP		2.Office	2.Office 3.Mobile 9559393837	
2756. B/S0187 [Amount: 0 deposited] SANJAY KUMAR PATHAK	2859/1996 Bar Council of	24/03/1996	1.Residence TOWN AREA TIAUNJA POST ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
R.K PATHAK	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9335282264	
2757. B/S0189 [Amount: 0 deposited] SANJAY KUMAR RAI	16493/1999 Bar Council of	23/08/1999	1.Residence HOUSE NO.529,KANCHAN PUR,MATYARI CHINHAT,LUCKNOW[U.P.]	1.Residence	1)Proof of Practice is not enclosed.
SRI O.N.RAI AS ABOVE	UP		2.Office	2.Office 9415754266 3.Mobile	
2758. B/S0191 [Amount: 0 deposited] SANJAY KUMAR SAINI	3722/2000 Bar Council of	03/03/2000	1.Residence 602/1202 NEW COLONY DUBAGGA KAKORY LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
VISHWANATH SAINI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415581662	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 461

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2759. B/S0192 [Amount: 0 deposited] SANJAY KUMAR SAINI	6806/2007 Bar Council of	27/10/2007	1.Residence HNO 111 GOPAL NAGAR TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI SHASHI CHANDRA SAINI	UP		2.Office	2.Office 3.Mobile 09453436970	
2760. B/S0194 [Amount: 0 deposited] SANJAY KUMAR SHARMA	16499/1999 Bar Council of	23/08/1999	1.Residence 356 HIND NAGAR KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
R.S. SHARMA	UP		2.Office	2.Office 3.Mobile 9415781101	
2761. B/S0196 [Amount: 0 deposited] SANJAY KUMAR SINGH	10140/2010 Bar Council of	25/07/2010	1.Residence C/O UDAI BHAN SINGH ADV PLOT NO 152 MOHAMMADPUR KHATTRI LKO	1.Residence	drsinghskadvo1966@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
BADRI NATH SINGH C/O UDAI BHAN SINGH ADV PLOT NO 152 MOHAMMADPUR KHATTRI LKO	UP		2.Office	2.Office 3.Mobile 09452168851	
2762. B/S0197 [Amount: 600 deposited] SANJAY KUMAR SINGH	10293/2000 Bar Council of	26/08/2000	1.Residence D-3041 INDIRA NAGAR LUCKNOW	1.Residence 07860549672	sanjaysingh5772@rediffmail.com 1)Proof of Practice is not enclosed.
SRI SHIV KARAN SINGH D-3041 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09454129288	
2763. B/S0198 [Amount: 0 deposited] SANJAY KUMAR SINGH	5921/2005 Bar Council of	15/10/2005	1.Residence VILL BANSI POST SATAUTHA HARPALPUR HARDOI	1.Residence 9453304261	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI CHANDAN SINGH H.NO.1/277 B PRIYADARSHANI COLONY SITAPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSO.H.C.LUCKNOW	2.Office 3.Mobile 7398474297	
2764. B/S0201 [Amount: 0 deposited] SANJAY KUMAR SINGH	551/2002 Bar Council of	16/01/2002	1.Residence D-2213 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
RAM ANUJ RAI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450022325	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 462

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2765. B/S0202 [Amount: 0 deposited] SANJAY KUMAR SINGH	6398/2008 Bar Council of	14/11/2008	1.Residence VILL RAKBA JALALPUR POST KOTHTWA JALALPUR AZAMGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM UJAGIR SINGH 3/887 JANKIPURAM EXTENSION SITAPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court 4 AWADH BAR	2.Office 3.Mobile 8005079840	
2766. B/S0203 [Amount: 0 deposited] SANJAY KUMAR SINGH PAWAR	5167/1999 Bar Council of	25/04/1999	1.Residence 3/283 JANKI PURAM SITAPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
LAL KARAN SINGH	UP		2.Office	2.Office 3.Mobile 9935628069	
2767. B/S0204 [Amount: 0 deposited] SANJAY KUMAR SINGH SUSHEEL	2561/1994 Bar Council of	12/06/1994	1.Residence C-397 CIVIL LINSE BEHIND KOTWALI, K.D.SINGH BABU ROAD BARABA	1.Residence 05248222705	susheel.singh.893@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
RAM GOPAL SHUSHEEL 11/6 VIKAS NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 41 IIIRD FLOOR LAWYERS CHAMBER HIGH COURT LKO	2.Office 3.Mobile 09335046048	
2768. B/S0211 [Amount: 0 deposited] SANJAY KUMAR SRIVASTAVA	155/1998 Bar Council of	12/01/1998	1.Residence 551CHHA/129 NAYA SARDARI KHERA ALAMBAGH LUCKNOW	1.Residence 08423175655	1)Proof of Practice is not enclosed. 2)BAR COUNCIL CERT. DOES NOT BEAR THE SIGN.
LATE AMRIT SWAROOP SRIVASTAVA ABOVE	UP		2.Office	2.Office 3.Mobile 09450360655	
2769. B/S0212 [Amount: 0 deposited] SANJAY KUMAR SRIVASTAVA	2202/1990 Bar Council of	20/05/1990	1.Residence SEC-22/142 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE OM PRAKASH SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09335216505	
2770. B/S0214 [Amount: 0 deposited] SANJAY KUMAR TIWARI	9456/2010 Bar Council of	22/07/2010	1.Residence NAVEEN GAURI SAROJINI NAGAR LUCKNOW	1.Residence 8896521303	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DEEP NARAIN TIWARI D.S. PLAZA KANPUR ROAD NAVEEN GAURI SAROJINI NAGAR LUCKNOW	UP		2.Office	2.Office 9559528032 3.Mobile 7398422845	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 463

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2771. B/S0215 [Amount: 0 deposited] SANJAY KUMAR TRIPATHI	13570/2010 Bar Council of	04/09/2010	1.Residence LIG II/710,TIKAIT RAI,L.D.A.COLONY,RAJAJIPURAM,LKO-17	1.Residence	sachdev.108@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BHUMESHAR PRASAD TRIPATHI	UP		2.Office	2.Office 05222340058 3.Mobile 9889338874	
2772. B/S0217 [Amount: 600 deposited] SANJAY KUMAR VERMA	15459/2000 Bar Council of	09/12/2000	1.Residence 1404 SECTOR-16 INDIRA NAGAR LUCKNOW	1.Residence	sanjayvermaadvocate72@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
PARASHU RAM VERMA DO	UP		2.Office	2.Office 3.Mobile 9450282928	
2773. B/S0218 [Amount: 0 deposited] SANJAY KUMAR VERMA	3150/2003 Bar Council of	09/03/2003	1.Residence 532/574/2 BANARSI TOLA ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI R.J.L. VERMA	UP		2.Office	2.Office 3.Mobile 09415542247	
2774. B/S0224 [Amount: 0 deposited] SANJAY MISHRA	4375/2009 Bar Council of	03/08/2009	1.Residence 299 AVAS VIKAS BIBI KHARA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI CHHOTE LAL MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450366998	
2775. B/S0228 [Amount: 0 deposited] SANJAY MOHAN UPADHYAYA	173/2002 Bar Council of	12/01/2002	1.Residence KESHAV NAGAR,NIRALA NAGAR,LKO	1.Residence	om_sanjay_desire@yahoo.co.in 1)Proof of Practice is not enclosed.
SRI RAM NIWAS UPADHYAYA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9044600501	
2776. B/S0232 [Amount: 0 deposited] SANJAY PRAKASH TIWARI	7711/2010 Bar Council of	27/06/2010	1.Residence H.NO.397 VILL.& POST SRINAGAR DISTT. GONDA	1.Residence	tiwari.sanjay42@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI DAYA SHANKAR TIWARI L-1/213/B PRIYADARSHINI COLONY SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09919088188	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 464

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2777. B/S0238 [Amount: 0 deposited] SANJAY SHARMA	3215/2005 Bar Council of	03/12/2005	1.Residence 512/45 7TH LANC NISHAT GANJ LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI VID BHUSHAN SHARMA P.S. MAHA NAGAR	UP		2.Office	2.Office 3.Mobile 09450727343	
2778. B/S0244 [Amount: 0 deposited] SANJAY SINGH	5109/2009 Bar Council of	13/09/2009	1.Residence 2/162 SEC.P L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	sanjay.9838293645@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
BRAJESH SINGH	UP		2.Office	2.Office 3.Mobile 09984858690	
2779. B/S0246 [Amount: 0 deposited] SANJAY SINGH	96/2010 Bar Council of	19/01/2010	1.Residence B-5/104 VINAY KHAND GOMTI NAGAR, LUCKNOW 226010	1.Residence 8004641192	sanjl211@gmail.com 1)Proof of Practice is not enclosed.)BAR COUNCIL CERTIFICATE IS OF DELHI.
RAJMANI SINGH B-4/148 VISHESH KHAND, GOMTI NAGAR, 226010	DE		2.Office	2.Office 8081645658 3.Mobile 7275551139	
2780. B/S0247 [Amount: 0 deposited] SANJAI SINGH	3583/2008 Bar Council of	04/08/2008	1.Residence VILL.AMAWAN P.O. MAVAI PARIYANA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHEELWAN SINGH 269/17 BIRHANA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453843687	
2781. B/S0249 [Amount: 0 deposited] SANJAY SINGH CHAUHAN	6744/2003 Bar Council of	12/07/2003	1.Residence P.A.VILL.GOVERDHANPUR,POST-MANPUR,SITAPUR	1.Residence	singh.sanjay_1980@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI NANHE SINGH CHAUHAN L.A643N/040A NAYAK NAGAR,MOHIBILLAPUR,SITAPUR ROAD,LKO	UP		2.Office	2.Office 3.Mobile 9450864327	
2782. B/S0251 [Amount: 0 deposited] SANJAY SINGH CHAUHAN	18748/2010 Bar Council of	25/12/2010	1.Residence GINDEN KHERA, AMOUSI LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHYAM BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 8756390983	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 465

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2783. B/S0257 [Amount: 0 deposited] SANJAY SRIVASTAVA	3070/1988 Bar Council of	11/06/1988	1.Residence 3/293 VINAMRA KHAND-3 OPP. AMITY UNIVERSITY GOMTI NAGAR LKO.	1.Residence	srivastava_196020@yahoo.com 1)Proof of Practice is not enclosed.
LATE JAGDISH PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 05222306503 3.Mobile 09415470734	
2784. B/S0259 [Amount: 0 deposited] SANJAY TRIPATHI	14466/2000 Bar Council of	04/12/2000	1.Residence PAHARGANJ BEHIND PANCHAYAT GHAR FAIZABAD	1.Residence	sanjayfzb7@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DR. H.P.TRIPATHI 1/69 RAJNI KHAND L.D.A. COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 8756590156	
2785. B/S0263 [Amount: 600 deposited] SANJAY YADAV ADVOCATE	9852/2010 Bar Council of	25/07/2010	1.Residence H.NO.652/192 VILL SABAULI SECTOR C JANKIPURAM OUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)CERTIFICATE OF ENROLLMENT IS NOT ANNEXED.
RAM KUMAR YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450650653	
2786. B/S0265 [Amount: 0 deposited] SANJEEV AGGARWAL	125/1996 Bar Council of	13/01/1996	1.Residence 3/131 VISHWAS KHAND-3 GOMTI NAGAR LUCKNOW-226010	1.Residence	sanjeev_advocate@yahoo.co.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHRI S.P. AGARWAL AS ABOVE	UP		2.Office 3.Chamber in High Court LAWYERS' CHAMBER NO.-45 HIGH COURT LUCKNOW	2.Office 05222309546 3.Mobile 09415409799	
2787. B/S0269 [Amount: 0 deposited] SANJEEV KUMAR	3471/2000 Bar Council of	03/03/2000	1.Residence VILL.HARIHARPUR POST NEELMATHA DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment no.
LATE GANESH PRASAD NEELMATHA TAXI STANO NEELMATHA CANTT. LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839293302	
2788. B/S0272 [Amount: 0 deposited] SANJEEV KUMAR MAURYA	7453/2008 Bar Council of	15/12/2008	1.Residence H.N.529/560,MAYA SADAN,NEW RAHIMNAGAR,MAHANAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed.
SRI ,SHOBHA RAM MAURYA	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION LIBRARY HALL	2.Office 3.Mobile 9335290104	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 466

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2789. B/S0274 [Amount: 600 deposited] SANJEEV KUMAR PANDEY	6262/1999 Bar Council of	05/05/1999	1.Residence 4/166 VAIBHAV KHAND GOMTI NAGAR LKO	1.Residence	advocate sanjeevpandey@yahoo.com 1)Proper address proof is not enclosed as per the norms.
LATE SRI D P PANDEY AS ABOVE	UP		2.Office 3.Chamber in High Court CH NO-17	2.Office 3.Mobile 9415424865	
2790. B/S0275 [Amount: 0 deposited] SANJEEV KUMAR RATHOUR	7901/2004 Bar Council of	24/10/2004	1.Residence M 8/3 PARIKALP NAGAR WEST COLONY KANPUR ROAD ALAMBAGH LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LEELA PRASAD	UP		2.Office	2.Office 3.Mobile 09450355379	
2791. B/S0278 [Amount: 0 deposited] SANJEEV KUMAR SINGH K.B.SINGH 2/126 VIVEK KHAND GOMTI NAGAR LUCKNOW	2600/1996 Bar Council of UP	17/03/1996	1.Residence 2/126 VIVEK KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222391043 3.Mobile 9415086792)NO STAMP ON PROOF OF PRACTICE.
2792. B/S0281 [Amount: 0 deposited] SANJEEV KUMAR SRIVASTAVA	1758/1987 Bar Council of	11/04/1987	1.Residence 29 JOGENDRA PATHAK ROAD LATOSH ROAD LUCKNOW-18	1.Residence	1)Proof of Practice is not enclosed.
SRI JAGDISH SAHAI SRIVASTAVA -DO-	UP		2.Office	2.Office 3.Mobile 09454044556	
2793. B/S0287 [Amount: 0 deposited] SANJEEV PANDEY	4453/2003 Bar Council of	12/04/2003	1.Residence C-1085 SECTORA MAHANAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE DR.C.S.PANDEY DO	UP		2.Office 3.Chamber in High Court	2.Office 9450932462 3.Mobile	
2794. B/S0293 [Amount: 0 deposited] SANJIEVA SHANKHDHAR	177/1991 Bar Council of	18/03/1991	1.Residence 7-A HAVETTOCK ROAD LUCKNOW -1	1.Residence 05222239620	sanjievashankhdhar@g.mail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)BAR COUNCIL CERTIFICATE IS OF DELHI
MR. R.A. SHANKHDHAR 102/37 HEVETT ROAD LUCKNOW -1	DL		2.Office 3.Chamber in High Court CHAMBER NO. 6 C.S.C. OFFICE LUCKNOW	2.Office 05223013495 3.Mobile 8601118600	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 467

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2795. B/S0297 [Amount: 0 deposited] SANKATHA PRASAD SINGH	467/1976 Bar Council of	21/02/1976	1.Residence 551 K/G-352 BHILAWAN AZAD NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE SURYA BHANU SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 9415768704	
2796. B/S0299 [Amount: 0 deposited] SANT BUX SINGH	14686/2010 Bar Council of	20/09/2010	1.Residence MOH.NAHAR ROAD PO. PACHPERWA DISTT. BALRAMPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)SEAL MISMATCH WITH SIGN ON PROOF OF PRACTICE.
MANHIPAL SINGH	UP		2.Office 3.Chamber in High Court ROOM-1 OUDH BAR LUCKNOW	2.Office 3.Mobile 09956846742	
2797. B/S0301 [Amount: 0 deposited] SANT LAL LATE PALTAN RAM	1720/1995 Bar Council of UP	13/08/1975	1.Residence SEC-13 C-7083 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 09454569851 2.Office 3.Mobile 09793253442)ENROLLMENT YEAR IS WRONGLY MENTIONED IN THE M
2798. B/S0303 [Amount: 600 deposited] SANT PRASAD TRIPATHI	2729/1986 Bar Council of	09/08/1986	1.Residence C-4333 RAJAJIPURAM LUCKNOW	1.Residence 05222413775	1)Proper address proof is not enclosed as per the norms.
LATE NAGESHER PRASAD TRIPATHI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839187725	
2799. B/S0306 [Amount: 0 deposited] SANT VIJAY SINGH	10330/2002 Bar Council of	16/11/2002	1.Residence EWS-168, SEC-G JANKIPURAM LUCKNOW	1.Residence	welcome2lko@gmail.com 1)Local Address proof is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SHIV PRASAD SINGH 2/553, SEC-H JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9792366499	
2800. B/S0308 [Amount: 0 deposited] SANTENDRA PAL SINGH SHRI SATYA PAL SINGH	1734/2004 Bar Council of UP	14/03/2004	1.Residence 551 KA/OM 421 MADHUBAN NAGAR ALAM BAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09452093887)INCOMPLETE DOCUMENTATION

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 468

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2801. B/S0312 [Amount: 0 deposited] SANTOSH KRISHNAN	1773/2002 Bar Council of	17/02/2002	1.Residence ABHISHEK PURAM JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
CHANDRIKA SINGH YADAV E-1/49 SEC-B ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court 56 LAWYER'S CHEMBERS HIGH COURT LUCKNOW	2.Office 3.Mobile 09415093012	
2802. B/S0313 [Amount: 0 deposited] SANTOSH KUMAR	10602/1999 Bar Council of	12/06/1999	1.Residence B-26 VRINDA VAN BALAGANJ LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE GOVIND BALI B-26 VRINDA VAN BALAGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452412743	
2803. B/S0315 [Amount: 0 deposited] SANTOSH KUMAR	3488/1991 Bar Council of	31/08/1991	1.Residence VILL.SALLAHIC MAU POST MAHMOODPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI NANHKAU 3/181 VINAMER KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335924912	
2804. B/S0323 [Amount: 600 deposited] SANTOSH KUMAR GUPTA	6024/2007 Bar Council of	19/09/2007	1.Residence MOH.GANDHI NAGAR NEAR PURANI POLICE CHOWKI UTRAULA,BALRAMPUR	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHYAM SUNDER GUPTA	UP		2.Office 3.Chamber in High Court ROOM NO.4 AVADH BAR ASSOCIATION, HIGH COURT, LUCKNOW	2.Office 9532669081 3.Mobile 9532669081	
2805. B/S0327 [Amount: 0 deposited] SANTOSH KUMAR MISHRA	2824/1996 Bar Council of	24/03/1996	1.Residence VILL-PUREHASRAM PANDEY POST JUTHIPUR GAURIGANJ C.S.M.NAGAR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BRINDA PRASAD MISHRA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09415960042	
2806. B/S0330 [Amount: 0 deposited] SANTOSH KUMAR PANDEY	3822/2007 Bar Council of	23/06/2007	1.Residence VILL.GANDHI POST BASANT PUR BIKAPUR DISTT. FAIZABAD	1.Residence	way2sonteshpandey@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RADHE SHYAM PANDEY	UP		2.Office	2.Office 3.Mobile 09794040000	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 469

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2807. B/S0331 [Amount: 600 deposited] SANTOSH KUMAR PANDEY BABU RAM PANDEY -DO-	5242/2003 Bar Council of UP	19/05/2003	1.Residence B-1673 INDIRA NAGAR LUCKNOW 2.Office 3.Chamber in High Court ROOM NO.3 OUDH BAR ASSOCIATION	1.Residence 2.Office 05222396623 3.Mobile 09415580797)PHOTOGRAPH NOT SELF ATTESTED.
2808. B/S0333 [Amount: 0 deposited] SANTOSH KUMAR PATHAK SRI OMKAR NATH PATHAK	5928/2009 Bar Council of UP	13/09/2009	1.Residence 568 KHA/232 GEETA PALLI ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8005330229	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
2809. B/S0335 [Amount: 0 deposited] SANTOSH KUMAR RAWAT LATE SRI RAMESH CHANDRA AS ABOVE	6824/2007 Bar Council of UP	27/10/2007	1.Residence H.NO.82/114 GURU GOVIND SINGH MARG LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09369891377	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
2810. B/S0336 [Amount: 0 deposited] SANTOSH KUMAR SAINI SHRI B.L. SAINI 286/K-1 NIWAZKHERA MOTI NAGAR LUCKNOW	905/1996 Bar Council of UP	11/02/1996	1.Residence 286/K-1 NIWAZKHERA MOTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9336948985	1)Proof of Practice is not enclosed.
2811. B/S0338 [Amount: 0 deposited] SANTOSH KUMAR SHARMA SRI SHIVE KUMAR ED-761 SEC Q ALIGANJ LUCKNOW	1123/2005 Bar Council of UP	21/02/2005	1.Residence VILL. B-ABHAYPUR DISTT. KHERI LAKHIMPUR 2.Office 3.Chamber in High Court EX ROOM NO 1 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	1.Residence 2.Office 05223044074 3.Mobile 9454331401	sksharma@unisonlegol.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2812. B/S0339 [Amount: 0 deposited] SANTOSH KUMAR SHARMA KESHARI PRASAD SHARMA	7369/2010 Bar Council of UP	27/06/2010	1.Residence H.NO.78 VILL.& POST LAKHANEEPATTI AMBEDKAR NAGAR 2.Office	1.Residence 2.Office 3.Mobile 09389752722	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 470

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2813. B/S0342 [Amount: 0 deposited] SANTOSH KUMAR SHUKLA	8933/2001 Bar Council of	05/10/2001	1.Residence NEW C-1241 M.I.G. RAJAJIPURAM LUCKNOW	1.Residence	santosh.shukla.advocate@gmail.com 1)Mismatch in enrollment date.
SRI RAM GOPAL SHUKLA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.17	2.Office 3.Mobile 09453837222	
2814. B/S0343 [Amount: 0 deposited] SANTOSH KUMAR SINGH	6807/2001 Bar Council of	24/07/2001	1.Residence KASBA CHINHAT SATRIKH ROAD CHINHAT LUCKNOW 227105	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE RAGHUNANDAN SINGH	UP		2.Office 3.Chamber in High Court ROOM NO 3 OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09415580603	
2815. B/S0344 [Amount: 0 deposited] SANTOSH KUMAR SINGH	3890/2006 Bar Council of	18/08/2006	1.Residence SS II/418 SECTOR-D-1 L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)NO STAMP ON PROOF OF PRACTICE
MADAN SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839808996	
2816. B/S0346 [Amount: 0 deposited] SANTOSH KUMAR SINGH	1837/2007 Bar Council of	07/04/2007	1.Residence VILL.USKAMAU POST TAUDHIKPUR DISTT.SULTANPUR	1.Residence	santoshkumar8585@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 09454967102	
2817. B/S0349 [Amount: 0 deposited] SANTOSH KUMAR SINGH	10351/2002 Bar Council of	16/11/2002	1.Residence AT & PO.DADROULI BHAVANIPUR BARABANKI	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHARDA PRASAD SINGH H.NO.38 ADARSH NAGAR PHASE-II MATIYARI CHINHAT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415792544	
2818. B/S0350 [Amount: 0 deposited] SANTOSH KUMAR SINGH	1214/2009 Bar Council of	15/03/2009	1.Residence C-62 MAYAR VIHAR 7/15/456 WAZEERGANJ KALYANPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SATENDRA BAHADUR SINGH	UP		2.Office 3.Chamber in High Court AWADH BAR EXT. ROOM NO.1	2.Office 3.Mobile 09451733784	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 471

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2819. B/S0355 [Amount: 0 deposited] SANTOSH KUMAR TIRPATHI	3155/2005 Bar Council of	03/07/2005	1.Residence E-1/441 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI R.S. TIRPATHI -DO-	UP		2.Office 3.Chamber in High Court R.N.1 AWDH BAR ASSOSIATION	2.Office 3.Mobile 09839250580	
2820. B/S0356 [Amount: 0 deposited] SANTOSH KUMAR TIWARI	708/2010 Bar Council of	20/01/2010	1.Residence PURE DAYAL UTTAR GAON REBHA AMETHI C.S.M. NAGAR	1.Residence	santosht438@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PARAS NATH TIWARI 411 AMAR JYOTI RAJENDRANAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 85	2.Office 3.Mobile 9792746067	
2821. B/S0357 [Amount: 200 deposited] SANTOSH KUMAR TRIPATHI	7888/2004 Bar Council of	24/10/2004	1.Residence E-3/306 VINIT KHAND GOMTI NAGAR LKO.	1.Residence 9935518181	1)Proper address proof is not enclosed as per the norms.
SHIV SAGAR TRIPATHI	UP		2.Office	2.Office 3.Mobile 8604690800	
2822. B/S0358 [Amount: 600 deposited] SANTOSH KUMAR TRIPATHI	797/1993 Bar Council of	13/02/1993	1.Residence 60/120 JAI NARAIN ROAD HUSSAINGANJ LUCKNOW	1.Residence	SK.Tripathi99@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
CHHEDI LAL TRIPATHI	UP		2.Office 3.Chamber in High Court ROOM NO. 4 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9450261299	
2823. B/S0361 [Amount: 0 deposited] SANTOSH KUMAR TRIPATHI	15600/2000 Bar Council of	15/12/2000	1.Residence FLAT NO.AG/2A,GROUND FLOOR,MODERN ALIGANJ ENCLAVE,CHANDGANAJ	1.Residence 05224045288	santoshtripathiadv@ gmail.com 1)Mismatch in enrollment date.
SRI RAM LAGAN TRIPATHI GARDAN,ALIGANJ,LKO.498/206-12A,RAM KRISHNA MARG,LKO	UP		2.Office	2.Office 3.Mobile 91805220800	
2824. B/S0369 [Amount: 0 deposited] SANTOSH MISHRA	1887/1996 Bar Council of	09/03/1996	1.Residence E III 207 SEC-H ALIGANJ LUCKNOW	1.Residence 05222746238	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SURESH CHANDRA MISHRA	UP		2.Office	2.Office 05222757131 3.Mobile 09415016358	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 472

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2825. B/S0370 [Amount: 0 deposited] SANTOSH SINGH	6905/2007 Bar Council of	27/10/2007	1.Residence SHEETAL MAU LALGANJ DISTT. PRATAPGARH	1.Residence	santoshadvocate1@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KANHAIYA BUX SINGH	UP		2.Office 3.Chamber in High Court OUDH BAR ROOM NO.1	2.Office 3.Mobile 09415337822	
2826. B/S0371 [Amount: 0 deposited] SANTOSH SRIVASTAVA	846/2000 Bar Council of	23/01/2000	1.Residence 230/55 'KHA' BEGUM GANJ RAJA BAZAR LUCKNOW	1.Residence 05224043614	srivastavasantosh25@rediffmail.com 1)Proof of Practice is not enclosed.
B.P. SRIVASTAVA SAME	UP		2.Office 3.Chamber in High Court CHAMBER NO. 25	2.Office 05222787787 3.Mobile 09415002343	
2827. B/S0373 [Amount: 0 deposited] SANTOSH TEWARI	4061/1999 Bar Council of	14/04/1999	1.Residence MS-1/40 SECTOR A SITAPUR ROAD YOJNA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM ASREY TEWARI DO	UP		2.Office	2.Office 3.Mobile 9838716612	
2828. B/S0374 [Amount: 0 deposited] SANVALI PRASAD AWASTHI	6805/2007 Bar Council of	27/10/2007	1.Residence DISTRICT NAGAR TAHSIL COLONY P.O. GANDHI ASHRAM BK.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHIV SAGAR AWASTHI C/O DR.D.S.LAL SRIVASTAVA H.N 67 ASHUTOSH NAGAR KRISHNA NAGR	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL	2.Office 9450049453 3.Mobile	
2829. B/S0375 [Amount: 600 deposited] SAPANA VERMA	893/1996 Bar Council of	05/02/1996	1.Residence D-16/1 PAPER MILL COLONY LKO.	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Proof of Practice is not enclosed.
SHRI RISHI KUMAR VERMA	UP		2.Office	2.Office 9415028528 3.Mobile	
2830. B/S0379 [Amount: 0 deposited] SARDAR ALOK SINGH	15729/2000 Bar Council of	14/12/2000	1.Residence D-1315 BLOCK-D INDIRA NAGAR LUCKNOW	1.Residence	sardaraloksingh@yahoo.com 1)Mismatch in enrollment date.)LEGIBLE COPY OF ADDRESS PROOF IS NOT FILED.
LATE SAROAR BAINI SINGH B-3 MAUSAM BAGH SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09956786111	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 473

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2831. B/S0381 [Amount: 600 deposited] SARFRAZ AHMAD	7735/1999 Bar Council of	17/05/1999	1.Residence 529K/260 MATEEN PURWA KHUZZAW HAJAN LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE KHALIL AHMAD	UP		2.Office	2.Office 3.Mobile 09450492241	
2832. B/S0382 [Amount: 0 deposited] SARIKA BAJPAI	5563/2010 Bar Council of	23/05/2010	1.Residence H.NO.500/184 KUTUBPUR DALIGANJ LUCKNOW	1.Residence 05222741419	1)Proof of Practice is not enclosed.
SATISH CHANDRA BAJPAI	UP		2.Office	2.Office 3.Mobile 09453020008	
2833. B/S0387 [Amount: 0 deposited] SAROJ KUMAR DIXIT	9820/2010 Bar Council of	25/07/2010	1.Residence H.NO.67 MOHALLA GRASHPHARM 27 P.A.C. TEHSIL SITAPUR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI CHANDRIKA PRASAD DIXIT 260/51 WATER WORKS ROAD AISHBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450855381	
2834. B/S0388 [Amount: 0 deposited] SAROJ KUMAR MISHRA	2051/1996 Bar Council of	09/03/1996	1.Residence MOHALLA SARAY TOWN NAWABGANJ DISTT. UNNAO	1.Residence 08960845401	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SRI VINAY KUMAR MISHRA TAHSIL HASANGANJ B-310 SEC-B MAHA NAGER LUCKNOW	UP		2.Office	2.Office 3.Mobile 09198637611	
2835. B/S0389 [Amount: 0 deposited] SAROJ KUMAR RAWAT	6919/2006 Bar Council of	16/12/2006	1.Residence 68,ALAM VIHAR COLONY ALAM NAGAR MOHAN ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
MR. BRAHMA DIN RAWAT	UP		2.Office	2.Office 3.Chamber in High Court VARANDAH OF ROOM NO.1 OUDH BAR ASSO. H.C. LUCKNOW 3.Mobile 09415577587	
2836. B/S0398 [Amount: 0 deposited] SARVESH CHANDRA KATIYAR	1435/1996 Bar Council of	16/02/1996	1.Residence RAM ASARAY PURWA HUSARIYA KHARGAPUR, GOMTI NAGAR, LUCKNOW	1.Residence 9415582970	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
AMBIKA PRASAD RAM ASARAY PURWA HUSARIYA KHARGAPUR, GOMTI NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 474

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2837. B/S0401 [Amount: 0 deposited] SARVESH KUMAR	9594/2011 Bar Council of	24/12/2011	1.Residence 867 SHEKHUPURA COLONY VIKAS NAGAR LUCKNOW	1.Residence 9452109590	sarveshkm00@gmail.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
HORI LAL	UP		2.Office	2.Office 3.Mobile 8090607570	
2838. B/S0404 [Amount: 0 deposited] SARVESH KUMAR GUPTA	3722/1982 Bar Council of	24/08/1982	1.Residence L.S. 2/37-38 SECTOR-C SITAPUR ROAD JANKIPURAM LUCKNOW	1.Residence	lawyer.skgupta@gmail.com 1)Proof of Practice is not enclosed.)BAR COUNCIL CERTIFICATE OF U.P. IS NOT ENCLOS
LATE KRISHNA NIRANJAN GUPTA DO	UP		2.Office	2.Office 3.Mobile 9839011727	
2839. B/S0405 [Amount: 0 deposited] SARVESH KUMAR MISRA	2203/1994 Bar Council of	05/05/1994	1.Residence 538K/746A TRIVANI NAGARII SITAPUR ROAD LKO.	1.Residence DO	1)Proper address proof is not enclosed as per the norms.
SRI VINDHYA CHALMISRA	UP		2.Office	2.Office 9415914524 3.Mobile DO	
2840. B/S0407 [Amount: 0 deposited] SARVESH KUMAR PANDEY	3403/2004 Bar Council of	23/05/2004	1.Residence H.NO.99 SECTOR-1,ELDECO COLONY,UDYAN-I,BANGLA BAZAR,LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LAL CHAND PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9919766936	
2841. B/S0410 [Amount: 0 deposited] SARVESH KUMAR SHUKLA	2436/1998 Bar Council of	22/07/1998	1.Residence VILLAGE NEWADA POST AMRAI GAON DISTRICT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3)Mismatch in enrollment no.
KAILASH CHANDRA SHUKLA	UP		2.Office	2.Office 3.Mobile 09336928165	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 475

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2842. B/S0411 [Amount: 0 deposited] SARVESH KUMAR SINGH	6962/2003 Bar Council of	12/07/2003	1.Residence 537 BHA/245 SUKH SAGAR NAGAR MOHIBULLAPUR SITAPUR ROAD LKO	1.Residence 7505997041	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
GIRJA SHANKER	UP		2.Office	2.Office 3.Mobile 9415088041	
2843. B/S0413 [Amount: 0 deposited] SARVESH KUMAR TIWARI	7312/2011 Bar Council of	17/11/2011	1.Residence 6/734 VIKAS NAGAR LUCKNOW	1.Residence 9451116147	tsarvesh88@gmail.com 1)Proper address proof is not enclosed as per the norms.
INDRA KUMAR TIWARI C-87 SECTOR-H ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 93	2.Office 05222963513 3.Mobile	
2844. B/S0414 [Amount: 0 deposited] SARVESH KUMAR VERMA	9032/2003 Bar Council of	16/10/2003	1.Residence POST & VILL. GALARI LAKHIMPUR KHERI	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment no.
RISHI NATH VERMA 537/231 SUKH SAGAR NAGAR MOHIBULLAPUR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9454195673	
2845. B/S0417 [Amount: 600 deposited] SARYU PRASAD TIWARI	4122/1993 Bar Council of	10/09/1993	1.Residence 656/8/228 BAMADURPUR BEHIND RAIN BO P.S. KANCHNA BIHAN LKO.	1.Residence 9451085914	1)Proper address proof is not enclosed as per the norms.
LATE ASHA RAM TIWARI AWADH BAR ASSOCIATION (EXT. ROOM NO.1)HIGH COURT LUCKNOW	UP		2.Office	2.Office 7897206716 3.Mobile 9793015216	
2846. B/S0419 [Amount: 0 deposited] SATA NAND RAI	16689/2010 Bar Council of	24/10/2010	1.Residence 7/102 DEEPAK DELUXE SAHARA GRACE JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI BHRIGU NATH RAI	UP		2.Office	2.Office 05222735603 3.Mobile 09807389620	
2847. B/S0422 [Amount: 0 deposited] SATENDRA KUMAR	554/2002 Bar Council of	17/01/2002	1.Residence VILL. AKBARPUR POST DAKHINAWA SIDHAULI SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI GAJODHAR PRASAD	UP		2.Office 3.Chamber in High Court ROOM NO.3	2.Office 3.Mobile 09950394249	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 476

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2848. B/S0425 [Amount: 0 deposited] SATENDRA NATH TEWARI	3067/2003 Bar Council of	09/03/2003	1.Residence 538KA/1580 TRIVENI NAGAR II SITAPUR ROAD LUCKNOW	1.Residence 05222758698	1)Proper address proof is not enclosed as per the norms.
LATE KAILASH CHAND TEWARI	UP		2.Office	2.Office 3.Mobile 9415158309	
2849. B/S0426 [Amount: 0 deposited] SATENDRA SINGH	662/2000 Bar Council of	23/01/2000	1.Residence AMANIGANJ, MALIHABAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV PRASAD SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415751318	
2850. B/S0427 [Amount: 600 deposited] SATENDRA SINGH RANA	8342/2001 Bar Council of	15/09/2001	1.Residence 538KHA/4/338 SHIV NAGAR KHADRA LUCKNOW	1.Residence 8957615051	satendrasinghrana@gmail.com 1)Local Address proof is not enclosed.
SURENDRA BAHADUR SINGH 538 KHA/4/338 SHIV NAGAR KHADRA LUCNOW	UP		2.Office	2.Office 9335464643 3.Mobile 9554524645	
2851. B/S0431 [Amount: 0 deposited] SATINDRA NATH	2879/1976 Bar Council of	19/08/1976	1.Residence 115/82 BAGH MUNNU LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI PANNA LAL GUPTA AS ABOVE	UP		2.Office	2.Office 3.Mobile 07275348838	
2852. B/S0432 [Amount: 0 deposited] SATISH BABU	4142/1991 Bar Council of	10/10/1991	1.Residence 538KA/838 SHIVPURAM TRIVENI NAGAR P.S. ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SITA RAM	UP		2.Office	2.Office 3.Mobile 09335259829	
2853. B/S0435 [Amount: 0 deposited] SATISH CHANDRA	569/2005 Bar Council of	16/01/2005	1.Residence 74 DEV NAGAR SEC-8 INDIRA NAGAR LUCKNOW-226016	1.Residence	1)Proof of Practice is not enclosed.
RAM LAKHAN RAWAT	UP		2.Office	2.Office 3.Mobile 09956626268	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 477

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2854. B/S0436 [Amount: 0 deposited] SATISH CHANDRA	709/1993 Bar Council of	13/02/1993	1.Residence A-616 ASHRAY ELDICO-2 RBL. ROAD LUCKNOW	1.Residence 9335920072	satish chandraadvocate@gmail.com 1)Proof of Practice is not enclosed.
SRI RAM CHARAN	UP		2.Office	2.Office 3.Mobile	
2855. B/S0437 [Amount: 0 deposited] SATISH CHANDRA AGNIHOTRI	7866/2006 Bar Council of	31/12/2006	1.Residence 2/221 VIVEK KHAND GOMTI NAGAR LUCKNOW	1.Residence 09335914194	1)Proof of Practice is not enclosed.
LATE SHRI R.S. AGNIHOTRI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09336844880	
2856. B/S0439 [Amount: 0 deposited] SATISH CHANDRA DIXIT	8280/2000 Bar Council of	17/06/2000	1.Residence VILL. CHAIRA RUSHAINA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM CHANDRA DIXIT	UP		2.Office	2.Office 3.Mobile 9935670895	
2857. B/S0440 [Amount: 600 deposited] SATISH CHANDRA JAISWAL SRI ISHWAR DEEN	6421/1983 Bar Council of UP	24/12/1983	1.Residence 538K/510 TULSI PURAM TRIVENI NAGAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.91	1.Residence 2.Office 3.Mobile 9235853853)ENROLLMENT NO. IS NOT MENTIONED ON THE CERTIF
2858. B/S0446 [Amount: 0 deposited] SATISH CHANDRA YADAV	3443/2001 Bar Council of	12/04/2001	1.Residence 589KHA/278 AMBEDKAR PURAM,SARAPOTGANJ, TELIBAGH, LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI RAMESH CHANDRA YADAV	UP		2.Office	2.Office 3.Mobile 9839123217	
2859. B/S0447 [Amount: 0 deposited] SATISH KUMAR	8888/2002 Bar Council of	19/10/2002	1.Residence VILL.DEORIA POST BARAUNSA DISTT. SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM DEO 46 ROHTAS ENCLAVE RAVINDRA PALLI LUCKNOW	UP		2.Office	2.Office 3.Mobile 09559940110	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 478

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2860. B/S0448 [Amount: 0 deposited] SATISH KUMAR	368/1973 Bar Council of	06/04/1973	1.Residence D.S.E./89 SEC-C JANAKIPURAM ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE VIDYA BILAS MISRA -DO-(ABOVE)	UP		2.Office	2.Office 3.Mobile 07309140554	
2861. B/S0457 [Amount: 0 deposited] SATISH KUMAR SRIVASTAVA	6555/1995 Bar Council of	28/10/1995	1.Residence H.NO.2338 VIVEK NAGAR DISTT. SULTANPUR	1.Residence 09889493552	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SATYA NARAIN LAL PARA CHAKI NER BASTI RAJAJIPURAM LUCKNOW	UP		2.Office 3.Chamber in High Court MEETING HALL AWADH BAR ASSOCIATION HIGH COURT LKO	2.Office 07398218923 3.Mobile 08423158376	
2862. B/S0458 [Amount: 0 deposited] SATISH KUMAR SRIVASTAVA	5215/1992 Bar Council of	08/08/1992	1.Residence 193 KA TAARTALLA-2 RAEBAREILI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE DEOKALI PRASAD L.G.F. 12 NEAR I.T.CHAURAHA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415958595	
2863. B/S0462 [Amount: 0 deposited] SATISH NARAIN MISRA	3960/1976 Bar Council of	03/11/1976	1.Residence 3/15/17, DHARA ROAD FAIZABAD.	1.Residence	8808627451 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SRI SHEO PRASAD MISRA 2/308, VIKALP KHAND, GOMTI NAGAR, LUCKNOW.	UP		2.Office	2.Office 3.Mobile	
2864. B/S0465 [Amount: 0 deposited] SATISH SINGH	4408/2003 Bar Council of	12/04/2003	1.Residence C-14 SEC-C ALIGANJ LUCKNOW	1.Residence 08081801774	satish igloo@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
RAVINDRA SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09125595437	
2865. B/S0467 [Amount: 0 deposited] SATJIT SINGH	110/2002 Bar Council of	12/01/2002	1.Residence 63, RAVINDRA PALLI, FAIZABAD ROAD LUCKNOW-16	1.Residence 05222350432	satjit.adv@gmail.com 1)Proof of Practice is not enclosed.
LATE SARDAR TRILOCHAN SINGH	UP		2.Office	2.Office 3.Mobile 9415000432	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 479

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2866. B/S0470 [Amount: 0 deposited] SATY PRAKASH MISHRA	2911/2007 Bar Council of	20/05/2007	1.Residence H.NO.3/693 JANKIPURAM EXTENSION LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM PRAKASH MISHRA SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452522716	
2867. B/S0473 [Amount: 0 deposited] SATYA DEO CHATURVEDI	1845/1983 Bar Council of	26/03/1983	1.Residence E-2035 RAJAJIPURAM LUCKNOW-226017	1.Residence	1)Proof of Practice is not enclosed.)BANK'S NAME IS NOT MENTIONED IN ACCOUNT DETAI
LATE RAM SAMUJH CHATURVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839167483	
2868. B/S0474 [Amount: 0 deposited] SATYA NAND RAI	15153/2000 Bar Council of	06/12/2000	1.Residence 7/102 DEEPAK DELUX SAHARA,GRACE JANKIPURAM LKO	1.Residence	satyahighcourt@gmail.com 1)Proof of Practice is not enclosed.)BANK'S NAME IS NOT MENTIONED IN ACCOUNTS DETA
RIKESHWAR RAI	UP		2.Office	2.Office 3.Mobile 9415883777	
2869. B/S0479 [Amount: 0 deposited] SATYA PRAKASH	157/2009 Bar Council of	10/01/2009	1.Residence 563KA/9 SHYAM NAGAR ALAM BAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MR RAM KUMAR SHARMA	UP		2.Office	2.Office 3.Mobile 09838810145	
2870. B/S0480 [Amount: 0 deposited] SATYA PRAKASH	5564/2010 Bar Council of	23/05/2010	1.Residence VILL.TIRWA,DISTT LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SARJU PRASAD	UP		2.Office	2.Office 3.Mobile 9005495399	
2871. B/S0482 [Amount: 0 deposited] SATYA PRAKASH MISHRA	6290/2000 Bar Council of	07/05/2000	1.Residence PLOT NO 75 ATAL NAGAR KALYANPUR LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE CHANDRA BHAN MISHRA	UP		2.Office	2.Office 3.Mobile 9335242156	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 480

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2872. B/S0483 [Amount: 0 deposited] SATYA PRAKASH NARAYAN SINGH	4108/2011 Bar Council of	25/08/2011	1.Residence P-91 NEHRU ENCLAVE GOMTI NAGAR LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INDRA BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 09919054370	
2873. B/S0486 [Amount: 0 deposited] SATYA PRAKASH PANDEY	14567/2000 Bar Council of	04/12/2000	1.Residence MO.SIKANDARABAD TEHSIL TANDA DISTT. AMBEDKARNAGAR	1.Residence	sppandey.highcourt@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE CHANDRA SHEKHAR PANDEY 2/201 VIRAT KHAND , GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR HIGH COURT LUCKNOW	2.Office 3.Mobile 9839948457	
2874. B/S0487 [Amount: 0 deposited] SATYA PRAKASH PANDEY	6816/2005 Bar Council of	18/12/2005	1.Residence VILL-NAGINA NAGAR POST SAGAR PALLI DISTT-BALLIA	1.Residence 09415791065	satya_prakash0107@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SRI RAMAKANT PANDEY 16 MANAS NAGAR JIAMAU HAGRATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 08004773699	
2875. B/S0490 [Amount: 600 deposited] SATYA PRAKASH SRIVASTAVA	2996/1985 Bar Council of	19/08/1985	1.Residence K-192, SHAKTI NAGAR, LKO.,HOME,212, MALVIYANAGAR,DISTT.GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE BIJLESHWARI PRASAD SRIVASTAVA K-192, SHAKTINAGAR, LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER 9, IIND FLOOR, HIGH COURT CAMPUS, LUCKNOW	2.Office 3.Mobile 9335216160	
2876. B/S0492 [Amount: 600 deposited] SATYA PRAKASH TIWARI	1380/2000 Bar Council of	13/02/2000	1.Residence 515/74 OLD BABA KA PURWA PAPER MILL NISHATGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE RISHI DEV TIWARI DO	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION	2.Office 3.Mobile 9839138547	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 481

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2877. B/S0499 [Amount: 0 deposited] SATYANSHU SINGH	1736/2000 Bar Council of	24/02/2000	1.Residence L/26 MALIK MAU COLONY OLD RAE BAREILLY	1.Residence 05352700083	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SURENDRA KUMAR SINGH DO	UP		2.Office	2.Office 3.Mobile 9415370137	
2878. B/S0501 [Amount: 0 deposited] SATYAWAN SINGH	4971/1994 Bar Council of	28/09/1994	1.Residence VILL. BANAUGA AMANIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE HOWSALA SINGH	UP		2.Office	2.Office 3.Mobile 9935010816	
2879. B/S0503 [Amount: 0 deposited] SATYENDRA KUMAR	5402/2005 Bar Council of	25/09/2005	1.Residence VILL TENDWA POST KAKORI LUCKNOW 227107	1.Residence 9956965864	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM KUNWAR	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
2880. B/S0507 [Amount: 0 deposited] SATYENDRA KUMAR	3270/2005 Bar Council of	03/07/2005	1.Residence D-12, NAGAR MAHAPALIKA COLONY, RAJENDRA NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BADLU RAM	UP		2.Office	2.Office 3.Mobile 9450000600	
2881. B/S0510 [Amount: 600 deposited] SATYENDRA KUMAR MISRA	18584/2010 Bar Council of	25/12/2010	1.Residence 108 MAHSI BAZAR BAHRAICH	1.Residence 8726725323	mahsi240@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOOL CHANDRA MISRA	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION LIBRARY CONFERENCE HALL	2.Office 9935060070 3.Mobile 9450256376	
2882. B/S0512 [Amount: 0 deposited] SATYENDRA KUMAR SRIVASTAVA	463/1999 Bar Council of	01/02/1999	1.Residence 78 MANAS VIHAR SARVODAY NAGAR LUCKNOW	1.Residence 05222343114	satyendra.srivastava74@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
KRISHNA MURARI SRIVASTAVA 78 MANAS VIHAR SARVODAY NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL HIGH COURT LUCKNOW	2.Office 3.Mobile 9415082368	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 482

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2883. B/S0513 [Amount: 0 deposited] SATYENDRA KUMAR SRIVASTAVA LATE H.N. LAL SRIVASTAVA	1820/1991 Bar Council of UP	26/04/1991	1.Residence C-4158 SECTOR-12 RAJAJI PURAM LUCKNOW 2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9335208705	1)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.CH
2884. B/S0514 [Amount: 600 deposited] SATYENDRA KUMAR TIWARI SHRI BAIJNATH TRIPATHI E-3350 RAJAJI PURAM LUCKNOW	4844/2006 Bar Council of UP	11/11/2006	1.Residence VILL BARIYAPUR PO. AMETHI, DISTT.SULTANPUR C.S.M. NAGAR 2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9918179001	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2885. B/S0519 [Amount: 0 deposited] SATYENDRA TIWARI SANTOSH TIWARI	6066/2005 Bar Council of UP	23/11/2005	1.Residence 569CHA/658. PRAM NAGAR ALAMBAGH. LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415593755	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)ADDRESS PROOF IS SLIGHTLY ILLEGIBLE.ENROLLMEN
2886. B/S0527 [Amount: 0 deposited] SAURABH KUMAR TIWARI MR.SATISH CHANDRA TIWARI 2/4 VIVEK KHAND,GOMTI NAGAR,LKO	4027/2006 Bar Council of UP	18/08/2006	1.Residence H.N.435,CIVIL LINES,UNNAO 2.Office 3.Chamber in High Court CHAMBER NO.18,LAWYER'S CHAMBER,HIGH COURT	1.Residence 2.Office 3.Mobile 9451831843	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2887. B/S0528 [Amount: 0 deposited] SAURABH KUMAR VERMA RAJ KUMAR VERMA 521/1 BARA CHANDGANJ LUCKNOW	8370/2009 Bar Council of UP	22/11/2009	1.Residence 65 KERAT NAGER COLONY D.M.ROAD LAKHIMPUR KHERI 2.Office	1.Residence 2.Office 3.Mobile 9455026177	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
2888. B/S0529 [Amount: 0 deposited] SAURABH KUMAR YADAV RAJENDRA KUMAR YADAV B-1/35 SECTOR-G ALIGANJ LUCKNOW	5644/2009 Bar Council of UP	13/09/2009	1.Residence BUDDHA NAGARI WARD NO. 4 KUSHINAGAR 2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 49	1.Residence 2.Office 3.Mobile 9918715292	sayrabhyadav87@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 483

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2889. B/S0530 [Amount: 600 deposited] SAURABH LAVANIA	1630/1990 Bar Council of	22/04/1990	1.Residence 5/32 VISHAL KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM NATH LAVANIA AS ABOVE	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 72	2.Office 3.Mobile 9415002258	
2890. B/S0536 [Amount: 0 deposited] SAURABH SAXENA	6568/2008 Bar Council of	17/11/2008	1.Residence 331 KHALIL SHARQUI SHAHJAHANPUR	1.Residence	ssaxena003@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GOPI BALLABH	UP		2.Office	2.Office 3.Mobile 9453314358	
2891. B/S0544 [Amount: 0 deposited] SAURABH YADAVA	8337/2003 Bar Council of	09/08/2003	1.Residence 22-A VISHNUPURI EXTN-II ALIGANJ LUCKNOW 226024	1.Residence 9452877752	sauryadava@gmail.com 1)Proof of Practice is not enclosed.
MR. SUBHASH CHANDRA YADAVA AMICUS POPULI FLAT NO. E-306 SARASWATI APARTMENT REVER VIEW	UP		2.Office 3.Chamber in High Court 36 LAWYERS CHAMBER HIGH COURT LUCKNOW	2.Office 9452877752 3.Mobile 9868460886	
2892. B/S0550 [Amount: 0 deposited] SAYED MUHEEB ALI	4508/2008 Bar Council of	30/08/2008	1.Residence 1/40 MIG DUPLEX RAJNI KHAND SHARDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE HABIB ALI	UP		2.Office	2.Office 3.Mobile 9415780181	
2893. B/S0551 [Amount: 0 deposited] SAYED MUJIB ALI	822/2000 Bar Council of	23/01/2006	1.Residence 1/40 RAJNI KHAN-1 SHARDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE HABIB ALI	UP		2.Office	2.Office 3.Mobile 09450113246	
2894. B/S0554 [Amount: 0 deposited] SAYEED AHMAD KHAN	3067/1985 Bar Council of	19/08/1985	1.Residence H.N.529/425 NAI BASTI RAHEEM NAGER MAHANAGER LUCKNOW	1.Residence 09151992086	1)Proof of Practice is not enclosed.
LATE SRI GULAMMOHD KHAN CHE OFFICE NO.3 SANEERA PLAZA GRAND 45/4 LAL BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335912022	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 484

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2895. B/S0556 [Amount: 0 deposited] SEEMA JABBAR ALI	6377/2006 Bar Council of UP	16/12/2006	1.Residence 314/1-B MIRZA MANDI CHOWK LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 08957385952)SIGN IS MADE ON BEHALF OF PRESIDENT IN PROOF
2896. B/S0562 [Amount: 0 deposited] SEEMA KHAN LATE SARDAR ALI KHAN 610/56, KESHAR NAGAR, LUCKNOW	375/2005 Bar Council of UP	16/01/2005	1.Residence THOMPSONGANJ, RAMPA ROAD 2.Office	1.Residence 2.Office 3.Mobile 9454232932	1)Applicants name is not mentioned in the address proof enclosed.
2897. B/S0564 [Amount: 0 deposited] SEEMA SHARMA VISHNU DUTT SHARMA	17681/2010 Bar Council of UP	02/12/2010	1.Residence 33 BHAGWATI NIWAS PAN DARIBA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451902499	seemasharmaadv@gmail.com)CERTIFICATE OF BAR COUNCIL IS NOT ANNEXED.
2898. B/S0571 [Amount: 600 deposited] SERAJ AHMAD KHAN SRI AZIZ AHMAD KHAN 195/6/FLAT NO.6 JAGAT NARAIN ROAD QAISERBAGH LUCKNOW	8614/2004 Bar Council of UP	21/11/2004	1.Residence VILL.TENDUMAFI BIKAPUR DISTT. FAIZABAD 2.Office	1.Residence 08562955812 2.Office 3.Mobile 09452171575	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2899. B/S0573 [Amount: 0 deposited] SHABANA AKHLAQ AKHLAQ ALI AS ABOVE	7654/1992 Bar Council of UP	27/12/1992	1.Residence 17 KALYANPUR WEST MAZAR WALI MASJID LANE LUCKNOW 2.Office 3.Chamber in High Court LAWYER BUILDING CHAMBER NO.99	1.Residence 09415029890 2.Office 3.Mobile 09415222364	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
2900. B/S0575 [Amount: 0 deposited] SHABE ROSHAN MOHAMMAD WAHID	5904/2003 Bar Council of UP	12/06/2003	1.Residence 29/63-1 RANA PRATAP MARG LUCKNOW 2.Office	1.Residence 05222201682 2.Office 9450641575 3.Mobile 9369021677	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 485

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2901. B/S0577 [Amount: 0 deposited] SHABNAM HASEEB	3497/2011 Bar Council of	27/07/2011	1.Residence 529 KA/123 MATEEN PURVA KHURRAM NAGAR LKO.NEAR MARKAZ PRESS	1.Residence 05222320724	shabnam_has@rediffmail.com,nazikamran1@gmail 1)Proof of Practice is not enclosed.
SYED MOHD.HASEEB	UP		2.Office	2.Office 3.Mobile 9415101285	
2902. B/S0580 [Amount: 600 deposited] SHACHINDRA PRATAP SINGH	13852/1999 Bar Council of	22/07/1999	1.Residence H-10, SECTOR-D L.D.A. COLONY KANPUR ROAD, LUCKNOW	1.Residence 2.Office 05222202132 3.Mobile 09451914072	shachindrapratap@gmail.com 1)Proper address proof is not enclosed as per the norms.
SRI RANDHIR CHANDRA SINGH 314, CITY CENTRE, BEHIND TULSI CINEMA HAZRATGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 3 OUDH BAR EXTENSION, HIGH COURT LUCKNOW	2.Office 05222202132 3.Mobile 09451914072	
2903. B/S0581 [Amount: 0 deposited] SHADAB ALAM ANSARI	3830/2006 Bar Council of	18/08/2006	1.Residence 4/113 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
BADRE ALAM ANSARI	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09305323353	
2904. B/S0585 [Amount: 600 deposited] SHAFAT ULLAH KHAN	1089/2000 Bar Council of	06/02/2000	1.Residence M.NO. 538A/152/12=C BEHIND SHANTI VATIKA TRIVENI NAGAR IIIRD	1.Residence	1)Proper address proof is not enclosed as per the norms.
MR. RAHMAT KHAN	UP		2.Office	2.Office 3.Mobile 9450075940	
2905. B/S0586 [Amount: 0 deposited] SHAFEEQ AHMAD SIDDIQUI	3661/2001 Bar Council of	28/04/2001	1.Residence 50, PRAKASH LOK, INDIRA NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
QASIM ALI CIVIL COURT, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335285547	
2906. B/S0588 [Amount: 0 deposited] SHAFQAT ALI KHAN MOHAMMED ALI KHAN	12921/1999 Bar Council of UP	10/07/1999	1.Residence 529KA/251 ASHOK VIHAR COLONY KHURRAM NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9026668430	shafqatalikhan2015@yahoo.com)NO STAMP ON PROOF OF PRACTICE.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 486

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2907. B/S0593 [Amount: 0 deposited] SHAHID KAMAL SIDDIQUI	9144/2002 Bar Council of	10/11/2002	1.Residence 8A, NAWAIYA GANESH GANJ, LUCKNOW 226018	1.Residence	shahidkamalsiddiqui@gmail.com 1)Mismatch in enrollment date.
KAMALUDDIN SIDDIQUI 215/185 SUBHASH MARG, PANDEYGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court 106 HIGH COURT LAWYERS CHAMBER, LUCKNOW	2.Office 05224064091 3.Mobile 9415515426	
2908. B/S0594 [Amount: 0 deposited] SHAHID RAZA	6713/2000 Bar Council of	15/05/2000	1.Residence NAPUR ROAD COLONY THAKURGANJ CHOWK LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
KAUSAR HUSAIN	UP		2.Office	2.Office 3.Mobile 9807008863	
2909. B/S0595 [Amount: 0 deposited] SHAHID SALAM	3503/2011 Bar Council of	27/07/2011	1.Residence H.NO.181 VILL.+POST ITWA DISTT. SIDDHARTHA NAGAR-272192	1.Residence 09451015624	shahidsalam2009@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ABDUL SALAM KHAN 3/3 MINA APARTMENT BAROODKHAN GOLAGANJ LUCKNOW-206018	UP		2.Office 3.Chamber in High Court CHAMBER NO.20	2.Office 09839401523 3.Mobile 08242378655	
2910. B/S0596 [Amount: 0 deposited] SHAILA KHAN	13622/2010 Bar Council of	04/09/2010	1.Residence H.NO.3 ABDIN ENCLAVE F.C.I. ROAD DARIYAPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
LATE ARJUN SHABBIR KHAN	UP		2.Office	2.Office 3.Mobile 09839358543	
2911. B/S0597 [Amount: 0 deposited] SHAILESH KUMAR RAJVANSHI	1073/2006 Bar Council of	22/02/2006	1.Residence H.NO.-535KA/163 KALLANMAL SHIVALA, SECTOR-C, ALIGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BABU RAM RAJVANSHI	UP		2.Office	2.Office 3.Mobile 9451391023	
2912. B/S0599 [Amount: 600 deposited] SHAILENDER SINGH SUSHIL KUMAR 551 KA/131 STATE BANK ROAD CHANDER NAGAR ALAMBAGH LUCKNOW	1312/2011 Bar Council of MH	13/06/2011	1.Residence 1, BAJRANG NAGAR KRISHNA NAGAR KANPUR ROAD LUCKNOW 2.Office	1.Residence 05222473075 2.Office 9271234328 3.Mobile 8765320850	shailender.singh.1987@gmail.com)ENROLLMENT CERTIFICATE IS OF BAR COUNCIL OF M

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 487

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2913. B/S0603 [Amount: 0 deposited] SHAILENDRA KUMAR	2157/1993 Bar Council of	21/04/1993	1.Residence H.NO.1/770-71 RUCHI KHAND 2 SHARDA NAGAR LUCKNOW	1.Residence 9984812441	shailendrasrivastava1970@gmail.com 1)Proof of Practice is not enclosed.
LATE OM PRAKASH SRIVASTAVA NEAR OLA CYCLE STAND YARANDRA GATE NO.4 GOLLEC TORATE LKO.	UP		2.Office	2.Office 3.Mobile 9415026041	
2914. B/S0604 [Amount: 0 deposited] SHAILENDRA KUMAR BARANWAL	2784/1991 Bar Council of	13/07/1991	1.Residence E-3274 RAJAJI PURAM LUCKNOW	1.Residence 05222416112	1)Proof of Practice is not enclosed.
ANAND KUMAR BARANWAL C-1271 RAJAJI PURAM LUCKNOW	UP		2.Office	2.Office 05222418004 3.Mobile 09839098320	
2915. B/S0607 [Amount: 0 deposited] SHAILENDRA KUMAR GUPTA	4515/2008 Bar Council of	30/08/2008	1.Residence 554/93 D KAILASHPURI BARAHA ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GHANSHYAM GUPTA	UP		2.Office	2.Office 3.Mobile 9532658040	
2916. B/S0613 [Amount: 0 deposited] SHAILENDRA KUMAR SHUKLA	1727/2007 Bar Council of	09/03/2007	1.Residence VILL.ASMANPUR,PO-NAUTLA,DISTT-BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM SIHATE SHUKLA 538K/746 TRIVENI NAGAR SITAPUR LKO	UP		2.Office	2.Office 3.Mobile 9721965488	
2917. B/S0617 [Amount: 0 deposited] SHAILENDRA KUMAR SINGH	15536/2010 Bar Council of	04/10/2010	1.Residence VILL DIKHAULI POST BAIJAPUR TAHSIL & DISTT SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI SHANKAR SINGH	UP		2.Office 3.Chamber in High Court AWADH BAR CONFERENCE HALL	2.Office 3.Mobile 9450083346	
2918. B/S0619 [Amount: 0 deposited] SHAILENDRA KUMAR SINGH	5836/1990 Bar Council of	28/12/1990	1.Residence 7/230 VIKAS NAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE MR. S.D. SINGH 7/230 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415796295	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 488

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2919. B/S0621 [Amount: 0 deposited] SHAILENDRA KUMAR SINGH	2705/1995 Bar Council of	11/03/1995	1.Residence TOWN AREA ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 3)Mismatch in enrollment no.
LATE LALLA SINGH NO. A-105 CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415582095	
2920. B/S0625 [Amount: 0 deposited] SHAILENDRA KUMAR SRIVASTAVA	2262/1998 Bar Council of	09/07/1998	1.Residence H.NO.848 MOHARI BAGH CIVIL LINE UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE S.N. SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451544131	
2921. B/S0634 [Amount: 0 deposited] SHAILENDRA PANDEY	9283/2003 Bar Council of	18/10/2003	1.Residence M-36SANJAY GANDHI PURAM,GAJIABAD ROAD,LKO	1.Residence 05224016673	1)Proof of Practice is not enclosed.
SHYAM DHAR PANDEY B-2198 INDIRA NAGAR,LKO	UP		2.Office 3.Chamber in High Court 24	2.Office 3.Mobile 9451506750	
2922. B/S0635 [Amount: 0 deposited] SHAILENDRA PATHAK	4623/2003 Bar Council of	12/04/2003	1.Residence 1439/6 A BLOCK INDIRA NAGAR LUCKNOW	1.Residence 9450428535	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM CHANDRA PATHAK	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9450428535	
2923. B/S0637 [Amount: 0 deposited] SHAILENDRA PRATAP SINGH	8468/2000 Bar Council of	18/06/2000	1.Residence H.NO.537 GHA/409 SHRI NAGAR COLONY MOHIBULLAPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM NARASH SINGH	UP		2.Office	2.Office 3.Mobile 09451505720	
2924. B/S0638 [Amount: 0 deposited] SHAILENDRA PRATAP SINGH	7363/2007 Bar Council of	03/11/2007	1.Residence SARAYN SWAMI JAGAPUR HEERAGANJ KUNDA PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MAN SINGH E.S.1/653 SECTOR-A ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 04 AWADH BAR HIGH COURT LKO	2.Office 3.Mobile 9453440834	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 489

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2925. B/S0639 [Amount: 0 deposited] SHAILENDRA SACHAN	5975/2002 Bar Council of	14/09/2002	1.Residence 4/350 VIKAS NAGAR LUCKNOW	1.Residence	shailendra1652@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHRI PREM NARAYAN SACHAN AS ABOVE	UP		2.Office	2.Office 05224068593 3.Mobile 09450272579	
2926. B/S0642 [Amount: 0 deposited] SHAILENDRA SINGH	893/2007 Bar Council of	10/02/2007	1.Residence MIG B-1 NAIPEAR ROAD COLONY PART-I THAKURGANJ LUCKNOW	1.Residence 07499697781	shailendra5890@gmail.com 1)Proof of Practice is not enclosed.
BHIKHARI SINGH	UP		2.Office	2.Office 3.Mobile 09453316407	
2927. B/S0643 [Amount: 0 deposited] SHAILENDRA SINGH	776/2003 Bar Council of	11/01/2003	1.Residence A-11/21 C.I.D. COLONY MAHANAGAR LUCKNOW	1.Residence	shailenjurai@hotmail.com 1)Proof of Practice is not enclosed.
SATYA VIR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09838647571	
2928. B/S0644 [Amount: 0 deposited] SHAILENDRA SINGH	4037/1999 Bar Council of	14/04/1999	1.Residence VILL.SHIVLAR POST OFFICE -GOSAIGANJ,LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI RAM PAL SINGH ABOVE MENTION	UP		2.Office	2.Office 3.Mobile 9839162245	
2929. B/S0650 [Amount: 0 deposited] SHAILENDRA VERMA	10169/2003 Bar Council of	18/10/2003	1.Residence 598K/134, PILI KOTHI, MAUSAM BAGH, SITAPUR ROAD, LUCKNOW.	1.Residence	shailendraver2000@gmail.com 1)Proof of Practice is not enclosed.
SHRI OM PRAKASH VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415924031	
2930. B/S0653 [Amount: 0 deposited] SHAILESH KUMAR	1695/1990 Bar Council of	25/04/1990	1.Residence 1/166 VIJYANT KHAND GOMTI NAGAR LUCKNOW	1.Residence 05226565540	shaileshadv1967@gmail.com 1)Proof of Practice is not enclosed.
RAM JI PRASAD SRIVASTAVA 312 DEVA PALACE VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839903715	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 490

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2931. B/S0656 [Amount: 600 deposited] SHAILESH KUMAR SINGH	9681/2000 Bar Council of	20/08/2000	1.Residence VILL.& POST BALAIPUR DISTT. AZAMGARH	1.Residence 09415520142	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAJ KARAN SINGH MANGOO H/O/ GOSIYANA LUCKNOW	UP		2.Office 3.Chamber in High Court 65 HIGH COURT LUCKNOW	2.Office 3.Mobile 08400391274	
2932. B/S0658 [Amount: 0 deposited] SHAILESH KUMAR SRIVASTAVA LATE RAMESH CHANDRA	1234/1999 Bar Council of UP	15/03/1999	1.Residence 538K/86 TAPASWE NAGAR TRIVENI NAGAR IIIRD SITAPUR ROAD LKO 2.Office	1.Residence 2.Office 3.Mobile 09415584183)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
2933. B/S0661 [Amount: 0 deposited] SHAILESH TRIPATHI	5623/2007 Bar Council of	09/09/2007	1.Residence PIOT NO.12 SEMRAGAURHI,IIMROAD LKO.226020	1.Residence	shailesh@unisonlegal.in 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SRI S.C.TRIPATHI FF-119,ANSAL CITY CENTREL,2 CHINA BAZAR ROAD,HAZRATGANJ	UP		2.Office 3.Chamber in High Court LOUDH BAR ASSOCIATION	2.Office 05223044074 3.Mobile 9415912155	
2934. B/S0665 [Amount: 0 deposited] SHAIPHALI NAG MR. HARISH KUMAR NAG	888/2009 Bar Council of UP	07/02/2009	1.Residence H.NO.256/189 KHAJWA LUCKNOW 2.Office	1.Residence 05223235600 2.Office 3.Mobile 09936199702	priyankanag432@gmail.com 1)Proof of Practice is not enclosed.
2935. B/S0666 [Amount: 0 deposited] SHAKEEL AHAMAD KHAN LATE YUSUF ALI	974/1998 Bar Council of UP	15/03/1998	1.Residence H.NO.538-A/0152/012 NEW MADEY GANJ TRIVANI NAGER III LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09838629116	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
2936. B/S0675 [Amount: 0 deposited] SHAKTI KUMAR SINGH SRI GOPAL SHARAN SINGH E-191 SEC-1 LDA COLONY KANPUR ROAD LUCKNOW	8558/2010 Bar Council of UP	07/07/2010	1.Residence VILL.HARMARI P.S. MARDAH DISTT. GHAZIPUR 2.Office	1.Residence 09415088993 2.Office 05222434855 3.Mobile 09415786916	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 491

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2937. B/S0677 [Amount: 0 deposited] SHAKTI SINGH RATHORE	4076/1990 Bar Council of	08/09/1990	1.Residence B-1469 INDIRA NAGAR LKO.	1.Residence	shakti kiran sid@ g mail.com. 1)Local Address proof is not enclosed.
LATE.HANUMANT SINGH RATHORE LKO.BAR ASSOCIATION COMPOUND ROOM NO.112	UP		2.Office	2.Office 3.Mobile 9335211377	
2938. B/S0678 [Amount: 0 deposited] SHAKTI VIKRAM SRIVASTAVA	8430/2001 Bar Council of	12/04/2001	1.Residence L-1/143 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence 09807415035	shakti.vikram@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE CHAKRA PANI SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09415211100	
2939. B/S0679 [Amount: 0 deposited] SHAKUN SUDHA SHUKLA	5683/2009 Bar Council of	13/09/2009	1.Residence 75/20 B, NAINI DAUD NAGAR NEAR PANIKI TANKI, NAINI ALLAHABAD	1.Residence 05322395806	shakun.sudha @ gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GIRJA SHANKER SHUKLA B-1301, OCR VIDHAYAK NIWAS-3 LKO.	UP		2.Office	2.Office 3.Mobile 9695177772	
2940. B/S0680 [Amount: 0 deposited] SHAKUNTLA	4370/2000 Bar Council of	03/03/2000	1.Residence C-1531 INDIRA NAGAR LUCKNOW	1.Residence	shakun.rmlnlu@gmail.com 1)Proof of Practice is not enclosed.
GOKARAN PRASAD C-1531 INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR ASSOCIATION HIGH COURT CAMPUS LUCKNOW	2.Office 3.Mobile 09451063413	
2941. B/S0682 [Amount: 0 deposited] SHALENDRA KUMAR DALELA	4558/1992 Bar Council of	26/07/1992	1.Residence C-1059 RAJAJIPURAM LUCKNOW-226017	1.Residence 09415181953	1)Mismatch in enrollment date.
SHRI JANG BAHADUR DALELA AS ABOVE	UP		2.Office	2.Office 3.Mobile 08858471372	
2942. B/S0683 [Amount: 0 deposited] SHALESHWEAR KUMAR MISHRA	8768/2011 Bar Council of	14/12/2001	1.Residence V-BEVANMAU P.O. JALALPUR JAUNPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAVISHANKAR MISHRA	UP		2.Office	2.Office 3.Mobile 09721466482	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 492

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2943. B/S0686 [Amount: 0 deposited] SHAMBHU RATAN AWASTHI	4294/1999 Bar Council of	16/04/1999	1.Residence 9/132 VIKAS NAGAR LUCKNOW 226022	1.Residence 9336925125	1)Proper address proof is not enclosed as per the norms.
LATE SRI K.L. AWASTHI 8/132 GRAOUND FLOOR VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 9807377099 3.Mobile 9336925125	
2944. B/S0688 [Amount: 0 deposited] SHAMBHU PRASAD	8880/2004 Bar Council of	21/11/2004	1.Residence 825 GANDHI NAGAR RAE BARELI	1.Residence	unishah05@gmail.com 1)Proof of Practice is not enclosed.
RAM CHANDER SHAH E3/339 SEC-H LDA COLONY KANPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 07376172881	
2945. B/S0691 [Amount: 0 deposited] SHAMIM AHMAD	8746/2007 Bar Council of	30/12/2007	1.Residence VILL. & POST BAUNDI BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
MOHD. EEDU	UP		2.Office	2.Office 3.Mobile 9555575045	
2946. B/S0694 [Amount: 0 deposited] SHAMIM FARIMA	9154/2010 Bar Council of	15/07/2010	1.Residence H.NO.192/10 NAI BASTI MASHAK GUNJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI JBARAT ALI KHAN	UP		2.Office	2.Office 3.Mobile 07275772872	
2947. B/S0695 [Amount: 0 deposited] SHAMEEM JAHAN LATE YAQUB ALI	7140/2001 Bar Council of UP	08/09/2001	1.Residence 381/11 NEW NO.381/22 KHIOKI MEER AGHA MATA DIN ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09335202178)NO STAMP ON PROOF OF PRACTICE.
2948. B/S0697 [Amount: 600 deposited] SHAMSHAD ALAM	2055/1986 Bar Council of	24/05/1986	1.Residence SECTOR 6 A/586 VRINDAVAN COLONY LUCKNOW.	1.Residence	shamshadalam218@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHD. ISHAQ 40 QUASHAR BAG, LUCKNOW.	UP		2.Office 40 OUDH BAR	2.Office 3.Mobile 9415167003	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 493

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2949. B/S0700 [Amount: 600 deposited] SHAMSHER YADAV JAGRANA	6815/2010 Bar Council of	23/05/2010	1.Residence VILL.BACHHPUR POST RATANPURA DISTT. MAU	1.Residence	jograna_007@yahoo.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
MR. RAM ADHAR YADAV E-311 RAKSHAKHAND ELDIEO II LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889744844	
2950. B/S0701 [Amount: 0 deposited] SHAHNAWAZ KHAN	6631/2009 Bar Council of	24/10/2009	1.Residence MIYAN BAZAR KOTWALI ROAD GORAKHPUR	1.Residence 9026254890	shahnawazkhanazad@gmail.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
KALIMULLAH KHAN 521/55 NARAYAN PRASAD MARG BADA CHANDGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 25	2.Office 3.Mobile 8004970869	
2951. B/S0703 [Amount: 0 deposited] SHANKER KUMAR CHATTERJEE	2890/1991 Bar Council of	22/07/1991	1.Residence 15-A ARAMBAGH COLONY MOTIBAGAR LUCKNOW	1.Residence 05222692048	shanker.chatterjee@rediffmail.com 1)Mismatch in enrollment no. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SATCHIDANAND CHATTERJEE DO	UP		2.Office	2.Office 3.Mobile 9935311560	
2952. B/S0704 [Amount: 0 deposited] SHANKER LAL	2665/1985 Bar Council of	31/07/1985	1.Residence VILL.BHADIN P.S. PURVA TEHSIL PURVA DISTT UNNAW	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE BALMIK H.NO.-ED-1/379 SEC-D1 L.D.A. COLONY NO.-2 LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838524319	
2953. B/S0706 [Amount: 0 deposited] SHANKER LAL PANDEY	7780/2008 Bar Council of	28/12/2008	1.Residence 441 NEW TOP KHANA BALAGANJ CHOWK LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
DOODH NATH PANDEY 59 RAVINDRA PALLI NEAR LEKHRAJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09473958320	
2954. B/S0714 [Amount: 0 deposited] SHARAD CHANDRA	662/1975 Bar Council of	22/03/1975	1.Residence C-416 SECTOR B MAHANAGAR LUCKNOW	1.Residence 9335280404	1)Proof of Practice is not enclosed.
LATE SRI LAXMI CHANDRA SAXENA DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 494

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2955. B/S0716 [Amount: 0 deposited] SHARAD CHANDRA PANKAJ	9069/2004 Bar Council of	27/11/2004	1.Residence D-2/334/8-C SECTOR C SITAPUR ROAD LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
VIJAI SHANKER AWADH BAR	UP		2.Office	2.Office 3.Mobile 7379418589	
2956. B/S0719 [Amount: 0 deposited] SHARAD KANT	2593/1995 Bar Council of	11/03/1995	1.Residence C-969/70 SIDDHI VINAYALE APARMENT SEC-B LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
SRI SHRI RAM SHARMA	UP		2.Office	2.Office 3.Mobile 09451410651	
2957. B/S0721 [Amount: 0 deposited] SHARAD KUMAR CHAUDHARY	9403/2001 Bar Council of	15/10/2001	1.Residence 511/41-42 OLD BADSHAH NAGAR LUCKNOW	1.Residence 8604823326	1)Proof of Practice is not enclosed.
LATE R.S.CHAUDHARY	UP		2.Office	2.Office 3.Mobile 8400333399	
2958. B/S0727 [Amount: 0 deposited] SHARAD KUMAR SRIVASTAVA	4952/2001 Bar Council of	20/05/2001	1.Residence VILL.& POST SARAI RAWAT HAIDER GARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE J.R. SRIVASTAVA	UP		2.Office 3.Chamber in High Court 103 COLLECCTOR LUCKNOW	2.Office 3.Mobile 09005532730	
2959. B/S0730 [Amount: 0 deposited] SHARAD KUMAR VERMA	4148/2008 Bar Council of	24/08/2008	1.Residence 49A/320 URMILAPURI, SURENDRA NAGAR, KAMTA, LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
SRI RAJ BAHADUR VERMA	UP		2.Office 3.Chamber in High Court ROOM NO. 3, AVADH BAR ASSOCIATION, HIGH COURT, LUCKNOW	2.Office 3.Mobile 9451911047	
2960. B/S0732 [Amount: 600 deposited] SHARAD NANDAN OJHA	609/2000 Bar Council of	23/01/2000	1.Residence 158 BALIPUR NANDAN KUTIR DISTT. PRATAPGARH	1.Residence	advocatesnojha@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM RAJ OJHA L-138 JAIL ROAD CHARBAGH NEAR RAILWAY REST HOUSE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415352137	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 495

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2961. B/S0733 [Amount: 600 deposited] SHARAD PATHAK	16813/1999 Bar Council of	24/08/1999	1.Residence SECTOR11-B/176 VRIMDAVAN COLONY LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SOM PRAKASH PATHAK -DO-	UP		2.Office 3.Chamber in High Court CH.NO.73	2.Office 3.Mobile 08090323537	
2962. B/S0737 [Amount: 600 deposited] SHARAD TEWARI	1408/1989 Bar Council of	26/02/1989	1.Residence B-26 SECTOR J ALIGANJ LUCKNOW	1.Residence 9450465831	tewarisharad@gmail.com 1)Proof of Practice is not enclosed.
S.N.TEWARI DO	UP		2.Office 3.Chamber in High Court 61 4TH FLOOR	2.Office 05224004093 3.Mobile 9839066833	
2963. B/S0741 [Amount: 0 deposited] SHARAVAN KUMAR SHUKLA	3781/1998 Bar Council of	25/10/1998	1.Residence H.NO.535/89 FATEHPUR, ALIGANJ LKO.	1.Residence 9695713328	no 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
RAMESH KUMAR 535/89 FATEHPUR, ALIGANJ LKO.	UP		2.Office 3.Chamber in High Court OUDH BAR HIGH COURT LKO.	2.Office 9235784335 3.Mobile 9235784335	
2964. B/S0742 [Amount: 0 deposited] SHARDA PRASAD SHUKLA	6416/2003 Bar Council of	12/07/2003	1.Residence MARATHIPURA MAUDDHA HAMIRPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAMESHWAR PRASAD SHUKLA 448/725 BABA BALAK DAS PURAM THAKURGANJ NAGARIA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451185985	
2965. B/S0744 [Amount: 0 deposited] SHAREEF AHMAD	5571/1999 Bar Council of	26/04/1999	1.Residence 207 KA MIRZAPUR MAFEE SIDHAULI SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAMZAN ALI 207 KA MIRZAPUR MAFEE SIDHAULI SITAPUR	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9305825307	
2966. B/S0746 [Amount: 0 deposited] SHARIF AHMAD ABDUL HABIB 211 SHAGUN PALACE 3 SAPRU MARG LUCKNOW	3200/2005 Bar Council of UP	03/07/2005	1.Residence 502/77-6 MUKARIM NAGAR DALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 05224077573 3.Mobile 9450021039	sharif.lko@gmail.com)NO STAMP ON PROOF OF PRACTICE.RESI. ADDRESS I

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 496

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2967. B/S0747 [Amount: 0 deposited] SHARMILA BEGAM ADVOCATE	741/2010 Bar Council of	20/01/2010	1.Residence MOH LAKARMANDIDHANNE KMAN MASJID P.O DALIGANJ LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)LOCAL ADDRESS PROOF IS NOT ANNEXED.
SHRI JAWED AHMAD SIDDIQUI CHAMBER NO.8 ASHOKLEEN CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9005154730	
2968. B/S0750 [Amount: 0 deposited] SHARVAN KUMAR PANDEY	711/2003 Bar Council of	11/01/2003	1.Residence VILL. PANDEY PURWA POST HARIHAR PURANI SHRAVASTI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
TRILOKI NATH PANDEY 538KH/416 DEEN DAYAL NAGAR KHADRA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450749424	
2969. B/S0754 [Amount: 0 deposited] SHASHANK KUMAR CHATURVEDI	285/1995 Bar Council of	15/01/1995	1.Residence A-54 NARAIN NAGAR LKO 226016	1.Residence	1)Proof of Practice is not enclosed.
JAGDISH PRASAD CHATURVEDI AS ABOVE	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER HIGH COURT	2.Office 3.Mobile 9990776352	
2970. B/S0755 [Amount: 0 deposited] SHASHANK OMAR	12192/2010 Bar Council of	04/09/2010	1.Residence 633/656 MATIYARI ROAD CHINHAT LUCKNOW	1.Residence	shashank.moonu@yahoo.co.in 1)Applicants name is not mentioned in the address proof enclosed.
PREM CHANDRA OMAR	UP		2.Office 3.Chamber in High Court CHAMBER NO.105	2.Office 3.Mobile 09793606263	
2971. B/S0758 [Amount: 0 deposited] SHASHANK SHEKHAR PAREHAR	4235/2009 Bar Council of	02/08/2009	1.Residence 3/331 VISHAL KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222394294	shashank.s.parihar@gmail.com 1)Proof of Practice is not enclosed.
HARI GOVIND SINGH PARIHAR DO	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 81	2.Office 3.Mobile 9696200157	
2972. B/S0759 [Amount: 0 deposited] SHASHANK SHEKHAR SINGH	4310/1994 Bar Council of	04/09/1994	1.Residence 4/326 VIVEK KHAND GOMTI NAGAR LUCKNOW	1.Residence 9415082904	advshashanksingh@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
PRATAP SHANKER SINGH	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 66	2.Office 3.Mobile 9208594904	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 497

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2973. B/S0762 [Amount: 0 deposited] SHASHI DHAR MISHRA	5746/2002 Bar Council of	14/09/2002	1.Residence 462ABHISHEK ELDECO-II UDDYAN-II RAIBARELY ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE VIKRAMADITY MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09026074618	
2974. B/S0764 [Amount: 0 deposited] SHASHI KALA PANDEY	6441/1992 Bar Council of	02/01/1993	1.Residence 207/11,HEALTH SQUARE CHAUDHARI GADHAIYA LKO	1.Residence	1)Mismatch in enrollment date.
LATE RAJ KISHORE PANDEY	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9450019664	
2975. B/S0765 [Amount: 0 deposited] SHASHI KANT	4028/2003 Bar Council of	12/04/2003	1.Residence C-37 SACHIYALAYA COLONY MAHANAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.)THE OTHER ADDRESS PROOF ENCLOSED IS OF UNNAO.
RAJA RAM KANAUJIA 4/246 VIRAT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9454855504	
2976. B/S0767 [Amount: 0 deposited] SHASHI KANT MISHRA	4653/2011 Bar Council of	07/09/2011	1.Residence EVI/107 SEC-N2 ALIGANJ LUCKNOW U.P.	1.Residence	shashi.law@gamil.com 1)Applicants name is not mentioned in the address proof enclosed.
RADHEY SHYAM MISHRA	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXT. ROOM N.1	2.Office 3.Mobile 09451943271	
2977. B/S0769 [Amount: 0 deposited] SHASHI KANT PATHAK	9106/2007 Bar Council of	30/12/2007	1.Residence 88/56 JURIAM TOLA MAQBOOL GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)SIGNATURE ON FORM AND PHOTOGRAPH NOT MATCHING
LATE B.L. PATHAK	UP		2.Office	2.Office 3.Mobile 09450360880	
2978. B/S0771 [Amount: 0 deposited] SHASHI KANT SRIVASTAVA	3834/2007 Bar Council of	23/06/2007	1.Residence VILL-POST GAROURI KHURD PATTI P.B.H.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
OM PRAKASH SRIVASTAVA H.NO.565/80A AMRUDAHI BAGH 0678 ALAM BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09918926710	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 498

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2979. B/S0772 [Amount: 0 deposited] SHASHI KANT YADAV	4405/2008 Bar Council of	29/08/2008	1.Residence VILL DILAWAR GARH PO.KARAN GAAV TEH. TILOI DISTT. RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV NARAYAN YADAV SS-1/181 SEC-A, SITAPUR ROAD YOJANA ALIGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court CENTRAL GOVT. OF INDIA (C.G.C.) OFFICE	2.Office 3.Mobile 9415922199	
2980. B/S0773 [Amount: 0 deposited] SHASHI KIRAN ARYA SHRI G.C.ARYA 6/684, SECTOR-6, VIKAS NAGAR, LUCKNOW	832/1997 Bar Council of UP	30/11/1997	1.Residence 6/684, SECTOR-6, VIKAS NAGAR, LUCKNOW 2.Office 3.Chamber in High Court MEETING HALL O.B.A.HIGH LUCKNOW	1.Residence 2.Office 9415425938 3.Mobile 9415425938)SEAL MISMATCH WITH SIGN ON PROOF OF PRACTICE.
2981. B/S0777 [Amount: 0 deposited] SHASHI PRAKASH MISHRA	8405/2003 Bar Council of	09/08/2012	1.Residence C-1979 RAJAJI PURAM LUCKNOW	1.Residence	spmishra1979@gmail.com 1)Proper address proof is not enclosed as per the norms.)SEAL MISMATCH IN PROOF OF PRACTICE.
RAM SHARAN MISHRA SAME AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.95 CSC BUILDING	2.Office 3.Mobile 09450017992	
2982. B/S0780 [Amount: 0 deposited] SHASHIDHAR MISHRA	14150/2010 Bar Council of	19/09/2010	1.Residence 441 NEW TOPKHANA BALAGANJ CHOWK LUCKNOW	1.Residence	sjasidharmishra@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
RAM NAYAN MISHRA 59 RANINDRA PALLI MDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09125081530	
2983. B/S0782 [Amount: 600 deposited] SHATROHAN LAL	1033/1983 Bar Council of	12/02/1983	1.Residence 3/558 JANKIPUR EXT SITAPUR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI RAM KISHORE DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9307628103	
2984. B/S0783 [Amount: 0 deposited] SHATROHAN LAL	2285/2000 Bar Council of	03/03/2000	1.Residence 536K/56 MAKKAGANJ, SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KANAUJI LAL SHOP NO. 1, KHADRA CHUNGI SITAPUR ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838275640	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 499

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2985. B/S0786 [Amount: 0 deposited] SHATRUGHNA YADAV	4440/1994 Bar Council of	12/09/1994	1.Residence BAHRAMPUR RAM NAGAR AMBEDKAR NAGAR	1.Residence 9838911094	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM LAKHAN YADAV	UP		2.Office	2.Office 3.Mobile 9454519551	
2986. B/S0787 [Amount: 0 deposited] SHAUKAT ALI AZMAT ALI DO	9210/2002 Bar Council of UP	19/10/2002	1.Residence 529KA252 ASHOK VIHAR COLONEY KHURRAM NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9721515733	jobabroad2006@rediffmail.com)NO STAMP ON PROOF OF PRACTICE.
2987. B/S0788 [Amount: 0 deposited] SHAUNAK SINGH	630/2009 Bar Council of	13/09/2009	1.Residence VILL.GAGAHA (MEHADIYAN) POST. GAGAHA, GORAKHPUR	1.Residence	gaurav.singh@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment no.
SHRI TEJ BAHADUR SINGH C-74 BUTLER PALACE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450359915	
2988. B/S0791 [Amount: 0 deposited] SHEEL CHAND TEWARI JAGDISH PRASAD TEWARI AS ABOVE	1919/1991 Bar Council of UP	09/05/1991	1.Residence A-1379/5,INDIRA NAGAR,LKO-226016 2.Office	1.Residence 0522-402153 2.Office 9839512164 3.Mobile	advocatesctewari@gmail.com)SIGN IS MADE ON BEHALF OF PRESIDENT IN PROOF
2989. B/S0794 [Amount: 0 deposited] SHEETLA PRASAD RAWAT	1846/1992 Bar Council of	02/03/1992	1.Residence KHURDHY, BUKKASH, LUCKNOW-226002	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GUROODIN RAWAT COLLECTRATE LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838222030	
2990. B/S0795 [Amount: 0 deposited] SHEETLA PRASAD VERMA	4448/1992 Bar Council of	27/07/1992	1.Residence 511/32 PURANA BADSHAH NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GANAI VERMA	UP		2.Office	2.Office 3.Mobile 9335203095	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 500

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2991. B/S0802 [Amount: 0 deposited] SHEKHAR YADAV	7202/1999 Bar Council of	15/05/1999	1.Residence 12/461 INDIRA NAGAR LUCKNOW	1.Residence 9739590289	1)Proof of Practice is not enclosed.
LATE SHANAR LAL	UP		2.Office	2.Office 3.Mobile 9450359804	
2992. B/S0804 [Amount: 0 deposited] SHEO KUMAR PATHAK	4773/2010 Bar Council of	18/04/2010	1.Residence B-14 PANCHWATI COLONY SHANKER VIHAR KAMTA CHINHAT LUCKNOW	1.Residence	rmsharma@india.com 1)Applicants name is not mentioned in the address proof enclosed.)FATHER'S NAME IN PROOF OF PRACTICE NOT MATCHI
LATE BISHWAR PRASAD PATHAK	UP		2.Office	2.Office 3.Mobile 9918299279	
2993. B/S0805 [Amount: 0 deposited] SHEO MANI TRIPATHI	1035/2004 Bar Council of	08/02/2004	1.Residence 1/146, SEC-L, LDA COLONY, KANPUR ROAD YOJNA, LUCKNOW.226012	1.Residence	mani28lko@yahoo.co.in 1)Proof of Practice is not enclosed.
SRI B.M. TRIPATHI	UP		2.Office	2.Office 3.Mobile 9451990606	
2994. B/S0807 [Amount: 600 deposited] SHEO SAHAI LAL SRIVASTAV	2391/1981 Bar Council of	24/08/1981	1.Residence 184 J MANAS ENCLAVE PICNIC SPOT ROAD INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE SRI RANGILAL SRIVASTAV 628/11 NEW SARVODAYNAGAR NEAR MEENA MARKET LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335269696	
2995. B/S0808 [Amount: 0 deposited] SHEO SARAN TIWARE	5080/1982 Bar Council of	24/11/1982	1.Residence BHADUVA TARHAR FIROCPUR GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
GIRSHARE LAL TIWARE 555 CH 217 GURUNANAK NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935314746	
2996. B/S0810 [Amount: 0 deposited] SHEORAJ BAHADUR MATHUR	62/1955 Bar Council of	08/08/1955	1.Residence B-5/1 RIVER BANK COLONY LUCHNOW	1.Residence 2284766	1)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
LATE HANUMAN PRASAD MATHUR ABOVE	UP		2.Office 3.Chamber in High Court NO 11	2.Office 2284766 3.Mobile 9453055952	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 501

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2997. B/S0811 [Amount: 0 deposited] SHER SINGH	2999/2010 Bar Council of	28/03/2010	1.Residence H.NO.512/102 VIITH LANE NISHAT GANJ LUCKNOW	1.Residence 09044839658	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE SRI KANAHAI RAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 09453837487	
2998. B/S0812 [Amount: 0 deposited] SHER SINGH	3886/2002 Bar Council of	16/06/2002	1.Residence 441/79 BALAGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI GULAB SINGH	UP		2.Office	2.Office 3.Mobile 09935604020	
2999. B/S0814 [Amount: 0 deposited] SHESH NARAIN PANDEY	1776/1986 Bar Council of	18/05/1986	1.Residence 5/158, VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence	advsnp.011@gmail.com 1)Mismatch in enrollment date. 2)Proof of Practice is not enclosed.
R.S.PANDEY	UP		2.Office 3.Chamber in High Court 49,IIIRD FLOOR HIGH COURT LUCKNOW	2.Office 05222725231 3.Mobile 9450357128	
3000. B/S0819 [Amount: 600 deposited] SHESHNATH BHARDWAJ 'ADVOCATE'	4594/1992 Bar Council of	27/07/1992	1.Residence E-482,RAVI KHAND,BANGLA BAZAR,LKO	1.Residence	1)Proof of Practice is not enclosed.
SRI RAMAYEE RAM OATH COMMISSIONER ROOM ,HIGH COURT LKO	UP		2.Office	2.Office 05222417403 3.Mobile 9235848270	
3001. B/S0821 [Amount: 0 deposited] SHIKHA SAXENA	2364/2001 Bar Council of	14/03/2001	1.Residence 4/196 SH JANKIPURA LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI HARI SHANKER SAXENA LADIES CHAMBER IN HIGH COURT	UP		2.Office	2.Office 3.Mobile 7499201846	
3002. B/S0822 [Amount: 600 deposited] SHIKHA SINHA	5869/1992 Bar Council of	23/09/1992	1.Residence 6 LAXMAN BUILDING BABUGANJ LUCKNOW	1.Residence 05224080250	dr.shikha15@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
LATE K.B.SINHA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 70	2.Office 3.Mobile 9415086591	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 502

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3003. B/S0823 [Amount: 0 deposited] SHIKHA SRIVASTAVA	42/1996 Bar Council of	07/01/1996	1.Residence 35 PATEL NAGAR-A NEAR SECTOR 9 INDIRA NAGAR LUCKNOW 226016	1.Residence 05224103506	shikha_35@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
ISHWAR CHANDRA SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 08303295505	
3004. B/S0824 [Amount: 0 deposited] SHIKHA SRIVASTVA	10359/2001 Bar Council of	25/11/2001	1.Residence 4/319 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
GYAN PRAKASH SRIVASTVA	UP		2.Office	2.Office 3.Mobile 09838282959	
3005. B/S0825 [Amount: 0 deposited] SHIKHA VERMA	334/2010 Bar Council of	17/01/2010	1.Residence RAM NAGAR JASYATHPUR RAMBAGH SITAPUR	1.Residence	shikha_f22@yahoo.com 1)Proof of Practice is not enclosed.
RAM AVTAR VERMA	UP		2.Office	2.Office 3.Mobile 9453182190	
3006. B/S0828 [Amount: 0 deposited] SHAILENDRA KUMAR	9022/2009 Bar Council of	12/12/2009	1.Residence 206 A NIRKARI DARWAR SUJANPURA ALAMBAGH LUCKNOW-226002	1.Residence	1)Mismatch in enrollment no. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
VIRENDRA BAHADUR	UP		2.Office	2.Office 3.Mobile 09450677996	
3007. B/S0829 [Amount: 0 deposited] SHIPRA MISHRA SRI A.N.MISHRA 78 NEW K.P. BUILDING LATOUCH ROAD, LUCKNOW	4372/2007 Bar Council of UP	16/07/2007	1.Residence 78 NEW K.P. BUILDING LATOUCH ROAD, LUCKNOW 2.Office 3.Chamber in High Court CH. NO. 51	1.Residence 9473555687 2.Office 9473555687 3.Mobile)SEAL MISMATCH ON PROOF OF PRACTICE.
3008. B/S0831 [Amount: 0 deposited] SHISHIR AWASTHI	523/2006 Bar Council of	19/01/2006	1.Residence H.NO. 68/317 CHHITWA PUR PAJAWA, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI S.K. AWASTHI	UP		2.Office	2.Office 3.Mobile 9044606842	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 503

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3009. B/S0834 [Amount: 0 deposited] SHISHIR KUMAR	3480/2007 Bar Council of	26/05/2007	1.Residence H.NO.355/397 THARI ALAM NAGAR LUCKNOW	1.Residence 09307871810	1)Proof of Practice is not enclosed.
SRI RAM PRATAP YADAV AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.3 OWADH BAR ASSOCIATION H.C. LUCKNOW	2.Office 3.Mobile 09935271810	
3010. B/S0836 [Amount: 0 deposited] SHISHIR KUMAR YADAV	13633/2010 Bar Council of	04/09/2010	1.Residence VILL.MOAZZAM NAGAR,POST-KASIMPUR,DISTT-LKO,226001	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHIV KUMAR SINGH ADVOCATE 55/117,CHHITWAPUR BHUIYAN HUSSAINGANJ,LKO-226001	UP		2.Office	2.Office 3.Mobile 9616464626	
3011. B/S0837 [Amount: 0 deposited] SHISHIR OJHA	6001/2006 Bar Council of	16/12/2006	1.Residence 510/213-NEW HYDERABAD P.S. MAHANAGAR LUCKNOW	1.Residence	shishirdost@gmail.com 1)Proof of Practice is not enclosed.
RAJ KUMAR OJHA AS ABOVE	UP		2.Office	2.Office 3.Mobile 07275778296	
3012. B/S0843 [Amount: 0 deposited] SHITLA PRASAD SRIVASTAVA	5460/2007 Bar Council of	19/08/2007	1.Residence H.NO 31/32 BASANT VIHAR COLONY SURENDRA NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI BRIJ BAHADUR SRIVASTAVA AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LKO.	2.Office 3.Mobile 9454105846	
3013. B/S0846 [Amount: 0 deposited] SHIULI CHATTERJEE	6845/2007 Bar Council of	27/10/2007	1.Residence GURU NIWAS 9 B.N. ROAD LALBAGH LUCKNOW-226001	1.Residence	shiuli_chatterjee@yahoo.com 1)Proof of Practice is not enclosed.
MR. N.N. CHATTERJEE -DO-	UP		2.Office	2.Office 3.Mobile 09839010151	
3014. B/S0849 [Amount: 0 deposited] SHIV BAHADUR MISHRA	9037/2003 Bar Council of	18/10/2003	1.Residence 173 RESERVE POLICE LINE LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI UDAYA BHAN MISHRA	UP		2.Office	2.Office 3.Mobile 09450662846	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 504

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3015. B/S0850 [Amount: 0 deposited] SHIVA BARAN SINGH	1463/1977 Bar Council of	30/06/1977	1.Residence 545 GA /123 CHANDGANJ GARDEN ALIGANJ LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI ASHERFI LAL AS ABOVE	UP		2.Office	2.Office 05222333346 3.Mobile 9415546881	
3016. B/S0853 [Amount: 0 deposited] SHIV CHANDRA MISHRA	9143/2002 Bar Council of	19/10/2002	1.Residence H.NO. 78, ATHGAVAN DUVAN ANTU PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM KARAN MISHRA H.NO. 78, ATHGAVAN DUVAN ANTU PRATAPGARH	UP		2.Office 3.Chamber in High Court CHAMBER NO. 41 HIGH COURT, LUCKNOW	2.Office 9453460920 3.Mobile	
3017. B/S0855 [Amount: 0 deposited] SHIV GANESH SINGH	2051/2006 Bar Council of	11/05/2006	1.Residence 46 KHURABBAD FAIZABAD/A-210 RAJAJIPURAM LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI PRIY NATH SINGH K-7 AMRAPALI COMPLEX AMRAPATI CHAURAHA INDRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court EX-ROOM NO-1 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09918703555	
3018. B/S0859 [Amount: 0 deposited] SHIV KUMAR GUPTA	4689/2011 Bar Council of	07/09/2011	1.Residence FLAT NO.4 MERIDIAN APPARTMENT OPP.DEVKI HOSPITAL SITAPUR	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI BADRI PRASAD GUPTA ROAD LUCKNOW.]	UP		2.Office	2.Office 05222759338 3.Mobile 9455100349	
3019. B/S0862 [Amount: 0 deposited] SHIV KUMAR PANDEY	6822/2001 Bar Council of	24/07/2001	1.Residence H.NO.7/566/1 VIKAS NAGAR LUCKNOW	1.Residence 7376265109	1)Proper address proof is not enclosed as per the norms.
LATE SARJU PRASAD PANDEY 29A ALISHA NAGAR JANKIPURAM SECTOR I LUCKNOW	UP		2.Office	2.Office 05224080438 3.Mobile 9305047154	
3020. B/S0866 [Amount: 0 deposited] SHIV KUMAR YADAV	4660/2008 Bar Council of	31/08/2008	1.Residence VILLAGE USRA POST GONTHA DISTRICT MAU	1.Residence 09450791214	advocateyadavks@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BARSA TI YADAV	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 102 VTH FLOOR HIGH COURT LUCKNOW	2.Office 09450791214 3.Mobile 09450791214	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 505

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3021. B/S0869 [Amount: 0 deposited] SHIV MOHAN SINGH	4682/1999 Bar Council of	22/04/1999	1.Residence C-101 SEC-M ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BRIJ BHUSAN SINGH AS ABOVE	UP		2.Office	2.Office 2330780 3.Mobile 09415062597	
3022. B/S0872 [Amount: 0 deposited] SHIV NARAYAN RATHOUR	8109/2011 Bar Council of	30/11/2011	1.Residence VILLAGE AND POST RAHIMABAD TEHSIL MALIHABAD, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
PUTTI LAL RATHOUR CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9696174554	
3023. B/S0873 [Amount: 0 deposited] SHIV NARAYAN SHUKLA	5795/2009 Bar Council of	13/09/2009	1.Residence VILL. TARAPUR KOTWA SHUKULPUR PRATAPGARH	1.Residence 9919682080	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE JAG MOHAN SHUKLA	UP		2.Office	2.Office 3.Mobile 8400457937	
3024. B/S0880 [Amount: 600 deposited] SHIV POOJAN MAURYA SRI MAHADEO MAURYA	1507/1991 Bar Council of UP	23/03/1991	1.Residence 8/88 RAJNI KHAND SHARDA NAGAR, LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 72	1.Residence 2.Office 3.Mobile 9838792309	mauryashivpoojan)PHOTOGRAPH ON THE FORM IS WITHOUT BAND.
3025. B/S0881 [Amount: 0 deposited] SHIV POOJAN VERMA	4681/2011 Bar Council of	07/09/2011	1.Residence VILL.-AMMAR LAL PURWA, DALLAPUR, POST-WAZEER GANJ , GONDA	1.Residence 9793369391	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HEERA LAL VERMA	UP		2.Office	2.Office 9838740788 3.Mobile 9628525778	
3026. B/S0883 [Amount: 600 deposited] SHIV PRAKASH DWIVEDI	2067/1995 Bar Council of	19/02/1995	1.Residence VILL. & POST HANUMANGANJ SULTANPUR	1.Residence	adv.spdwivedi@gmail.com 1)Proper address proof is not enclosed as per the norms.
RAM KUMAR DWIVEDI 18 C HARISHITA COMPLEX FAIZABAD ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court MEETING HALL OUDH BAR ASSOCIATION LKO	2.Office 05362256263 3.Mobile 9415091905	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 506

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3027. B/S0884 [Amount: 0 deposited] SHIV PRAKASH GUPTA LATE SHIV NANDAN GUPTA	187/1995 Bar Council of UP	15/01/1995	1.Residence 551KA/680 MADHUBAN NAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09235863158	1)Proof of Practice is not enclosed.
3028. B/S0885 [Amount: 0 deposited] SHIV PRAKASH MISHR CHANDRA DUTT SENANI	3658/1986 Bar Council of UP	16/09/1986	1.Residence M.G. MARG KAPOOR LANE LUCKNOW 2.Office 3.Chamber in High Court HIGH COURT CHAMBER NO. ROOM-2	1.Residence 2.Office 3.Mobile 09415229172	1)Mismatch in enrollment no.
3029. B/S0886 [Amount: 0 deposited] SHIV PRAKASH PANDEY HARI SHANKAR PANDEY 137 E-BLOCK RAJAJIPURAM LUCKNOW	6077/2006 Bar Council of UP	27/11/2006	1.Residence F-1362 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 8858066656 2.Office 3.Mobile 8960028868	advpandeyshivprakash@gmail.com)NO SIGN & STAMP ON PROOF OF PRACTICE.
3030. B/S0890 [Amount: 0 deposited] SHIV PRASAD LATE RAM BHAROSE TIN SHED NO.2 COLLECTORATE CAMPUS LUCKNOW	1562/1990 Bar Council of UP	15/04/1990	1.Residence 610/366 B-3 KESHAV NAGAR SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09839262156)NO STAMP ON PROOF OF PRACTICE.
3031. B/S0891 [Amount: 0 deposited] SHIV PRASAD LODHI LATE LEELA RAM	5260/2003 Bar Council of UP	19/05/2003	1.Residence 525/281 KA OLD MAHANAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935884868	1)Proof of Practice is not enclosed.
3032. B/S0894 [Amount: 0 deposited] SHIV PRATAP SINGH LATE SRI GOKUL PRASAD SINGH DO	4466/1976 Bar Council of UP	26/11/1976	1.Residence C-659 INDIRA NAGAR LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 9839010671 3.Mobile	s.p.singh659@gmail.com 1)Proof of Practice is not enclosed.
3033. B/S0895 [Amount: 0 deposited] SHIV PRATAP SINGH LATE RAJENDRA SINGH	584/1974 Bar Council of UP	01/04/1974	1.Residence 485/2 MOHAN MEKIN ROAD DALIGANJ LKO 2.Office	1.Residence 2.Office 9236744591 3.Mobile	1)Proof of Practice is not enclosed.)NAME INCOMPLETELY WRITTEN AS PER BAR COUNCIL

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 507

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3034. B/S0896 [Amount: 0 deposited] SHIV PRATAP VERMA	3878/1995 Bar Council of	30/04/1995	1.Residence 14/52 VIKAS NAGAR KURSI ROAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)PROOF OF PRACTICE NOT ON PROPER FORMAT.
RAMA PATI VERMA	UP		2.Office	2.Office 3.Mobile 9415197751	
3035. B/S0900 [Amount: 0 deposited] SHIV SAMEER SINGH	5887/2011 Bar Council of	17/10/2011	1.Residence 24/3 RALIGANJ TOWN AND POST MOHAN UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment no.
SHIV BALAK SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 8004255901	
3036. B/S0901 [Amount: 0 deposited] SHIV SHAMBHU	9195/2007 Bar Council of	30/12/2007	1.Residence 592GHA/696 KHARIKA TEHSIL LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BALESHWAR VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451954774	
3037. B/S0902 [Amount: 0 deposited] SHIV SHANKAR	5893/2011 Bar Council of	17/10/2011	1.Residence VILL. KANCHANPURWA POST SADHIYAPUR HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI PARASHURAM	UP		2.Office	2.Office 3.Mobile 8853868977	
3038. B/S0904 [Amount: 0 deposited] SHIV SHANKAR MISHRA	9021/2003 Bar Council of	18/10/2003	1.Residence 547/102A,JALALPUR RAJAJIPURAM,LUCKNOW	1.Residence	1)Mismatch in enrollment no. 2)Proper address proof is not enclosed as per the norms.
RAMESHWAR MISHRA SHOP NO.14B-BLOCK KANCHAN MARKET ,CHOWK LUCKNOW	UP		2.Office 3.Chamber in High Court NO.78	2.Office 3.Mobile 9415786081	
3039. B/S0905 [Amount: 0 deposited] SHIV SHANKAR MISHRA RAMESHWAR MISHRA SHOP NO.14B-BLOCK KHANCHAN MARKET CHOWK LUCKNOW,NO.78	9029/2003 Bar Council of UP	18/10/2003	1.Residence 547/102A,JALALPUR RAJAJIPURAM,LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415786081)INCOMPLETE DOCUMENTATION

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 508

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3040. B/S0906 [Amount: 0 deposited] SHIV SHANKAR SINGH	3905/1976 Bar Council of	30/10/1976	1.Residence S-148 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE CHET NARAIN SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 8799148458	
3041. B/S0912 [Amount: 0 deposited] SHIV SHANKER	266/1967 Bar Council of	07/11/1967	1.Residence 255/384 E KUNDRI RAKABGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GAYA PRASAD AWASTHI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9236895298	
3042. B/S0913 [Amount: 600 deposited] SHIV SHANKER LAL AWASTHI LATE SRI PARASHU RAM AWASTHI	1157/1974 Bar Council of UP	07/09/1974	1.Residence 43 SETH SUKKHUMAL ROAD SITAPUR U.P. 2.Office	1.Residence 2.Office 3.Mobile 09454527488)MISMATCH IN STAMP IN PROOF OF PRACTICE.
3043. B/S0916 [Amount: 0 deposited] SHIV SHARAN BAJPAI	8077/2011 Bar Council of	30/11/2011	1.Residence 551KA/47MADHUBAN NAGAR ALAMBAGH LKO	1.Residence 2455852	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SRI JAGDISH PRASAD BAJPAI	UP		2.Office	2.Office 3.Mobile 9936010100	
3044. B/S0919 [Amount: 0 deposited] SHIV SHARAN SINGH	9070/2011 Bar Council of	17/12/2011	1.Residence 538KHA/136 SHIVNAGAR KHADRA LKO	1.Residence 7379181000	shivsharansingh69@yahoo.in 1)Proof of Practice is not enclosed.
SRI ARUN KUMAR SINGH ABOVE	UP		2.Office	2.Office 3.Mobile 9889019661	
3045. B/S0920 [Amount: 0 deposited] SHIV SINGH	3766/2008 Bar Council of	24/08/2008	1.Residence 376, BANDHUHAR, CIVIL LINES, UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HEERA LAL	UP		2.Office 3.Chamber in High Court 104, OUDH BAR ASSOCIATION, LUCKNOW	2.Office 3.Mobile 9450770702	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 509

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3046. B/S0924 [Amount: 0 deposited] SHIVA RAJ	332/1983 Bar Council of	08/01/1983	1.Residence ATARIYA RAGHUNATHPUR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
TIKA RAM	UP		2.Office	2.Office 3.Mobile 8799295513	
3047. B/S0925 [Amount: 0 deposited] SHIVAM GUPTA	13682/2010 Bar Council of	04/09/2010	1.Residence 133/211-A AMINABAD ROAD GANESHGANJ LUCKNOW	1.Residence	shivamg032@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
THAKUR PRASAD GUPTA 215/393 SUBHASHMARG NAKA HINDOLA LUCKNOW	UP		2.Office	2.Office 3.Mobile 8795984987	
3048. B/S0926 [Amount: 0 deposited] SHIVAM KUSHWAHA	4667/2011 Bar Council of	07/09/2011	1.Residence 591 I/A/765 BALDEV VIHAR TELIBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI RAM RAKHAN KUSHWAHA -DO-	UP		2.Office	2.Office 3.Mobile 08957938099	
3049. B/S0928 [Amount: 0 deposited] SHIVANGI MISHRA	7207/2008 Bar Council of	30/11/2008	1.Residence BADA BHARWARA CHINHAT LUCKNOW	1.Residence 9695516941	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
GIRJA SHANKAR MISHRA	UP		2.Office	2.Office 3.Mobile 9532973873	
3050. B/S0929 [Amount: 0 deposited] SHIVANI CHAUDHARY VIJAY KUMAR KANOGEA AS ABOVE	1262/1998 Bar Council of UP	03/04/1998	1.Residence SECTOR-17, 17/972 INDIRA NAGAR LUCKNOW 2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION LADIES CHAMBER	1.Residence 2.Office 3.Mobile 9452243810)PHOTOGRAPH PASTED ON MAIN FORM IS NOT ATTESTE
3051. B/S0930 [Amount: 0 deposited] SHIVDAS BHARTI	3182/1994 Bar Council of	31/07/1994	1.Residence E1/837/HLDA COLONY KANPUR ROAD LKO UP	1.Residence 05222421275	1)Proof of Practice is not enclosed.
SHRI ALAKH RAM DGCR ,BOARD OF REVENUE UP,LKO	UP		2.Office	2.Office 3.Mobile 9415012319	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 510

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3052. B/S0933 [Amount: 0 deposited] SHIVENDRA NATH MISRA	337/1998 Bar Council of	02/02/1998	1.Residence 538 KA/444/1 TRIVENI NAGAR-II LUCKNOW	1.Residence	misra.shivendra21@gmail.com 1)Proper address proof is not enclosed as per the norms.
A.S.MISRA AS ABOVE	UP		2.Office	2.Office 05222757260 3.Mobile 9415012090	
3053. B/S0934 [Amount: 0 deposited] SHIVENDRA PRATAP SINGH	6875/2003 Bar Council of	12/07/2003	1.Residence VILL.POST BHANDIA,H.N.449,TEHSIL-SIDHAULI,DISTT-SITAPUR(UP)	1.Residence	shivendrasinghlko@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
MAHENDRA PRATAP SINGH PLOT NO.9.MADIYON,JANKIPURAM VIHAR,LKO	UP		2.Office	2.Office 3.Mobile 8601606378	
3054. B/S0936 [Amount: 0 deposited] SHIVENDRA PRATAP SINGH SHRI ADITYA PRATAP SINGH	5729/2001 Bar Council of UP	14/07/2001	1.Residence E VI 193 SECTOR N-2 KURSHI ROAD ALIGANJ, LUCKNOW. 2.Office	1.Residence 9335960801 2.Office 3.Mobile 7309117165)NO STAMP ON PROOF OF PRACTICE.
3055. B/S0937 [Amount: 0 deposited] SHIVENDRA PRATAP SINGH	7363/2003 Bar Council of	09/08/2003	1.Residence C/O J.P.MISHRA, PL23B KANCHANPURAM, SITAPUR ROAD LUCKNOW	1.Residence	shivendrapushker@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
RAJENDRA BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 9451226327	
3056. B/S0942 [Amount: 600 deposited] SHIWA KANT TIWARI	1930/1977 Bar Council of	18/08/1977	1.Residence L-III/2 SECTOR D, ALIGANJ, LUCKNOW	1.Residence 05224069602	1)Proper address proof is not enclosed as per the norms.
LATE RAM SUMIRAN TIWARI L-III/2 SECTOR D, ALIGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court 52	2.Office 993547715 3.Mobile	
3057. B/S0947 [Amount: 0 deposited] SHOBHA RANI SIRCAR	8094/1963 Bar Council of	12/11/1963	1.Residence A 1/108 VIJAY KHAND GOMTI NAGAR,LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
W/O VIRENDRA KUMAR SIRCAR ---- DO ----	UP		2.Office 3.Chamber in High Court	2.Office 05224028617 3.Mobile 8604808332	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 511

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3058. B/S0952 [Amount: 0 deposited] SHOBHIT RATNA SRIVASTAVA	6856/2004 Bar Council of	11/09/2004	1.Residence 8,RAM VIHAR COLONY RAHMANPUR, CHINHAT LUCKNOW	1.Residence	sobhit7@yahoo.com 1)Proof of Practice is not enclosed.
KAMLESH KUMAR SRIVASTAVA	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXTENSION ROOM NO.1	2.Office 3.Mobile 9839298266	
3059. B/S0954 [Amount: 600 deposited] SHRADDHA AGARWAL NAMIT AGARWAL DO	3282/2007 Bar Council of MH	02/08/2007	1.Residence B-1/29 SECTOR A ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9369588639	namit.shraddha@gmail.com)CERTIFICATE OF BAR COUNCIL IS OF MUMBAI.
3060. B/S0957 [Amount: 0 deposited] SHRAVAN KUMAR	6185/2006 Bar Council of	01/12/2006	1.Residence A-183 ASHRAY ELDECO UDAYAN - II RAIBARELI ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM ADHAR	UP		2.Office	2.Office 3.Mobile 09918419262	
3061. B/S0959 [Amount: 0 deposited] SHRAVAN KUMAR	4756/2011 Bar Council of	07/09/2011	1.Residence VILL. MADRIYA POST PARGAHPA NANPARA DISTT.BAHRAICH (U.P.)	1.Residence	advocateshravanverma@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. JAGMOHAN LAL ES-2/322 SEC. F JANKIPURAM LUCKNOW (U.P.)	UP		2.Office	2.Office 3.Mobile 09415793334	
3062. B/S0960 [Amount: 0 deposited] SHRAVAN KUMAR AWASTHI	622/1983 Bar Council of	22/01/1983	1.Residence 432,LKO. ROAD,HARDOI OLD 572/2 BAHORA SAUDAGAR EAST,HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM SWAROOP AWASTHI	UP		2.Office 3.Chamber in High Court 308 COMMISSIONARY CAMPUS, LUCKNOW	2.Office 3.Mobile 9450451452	
3063. B/S0966 [Amount: 0 deposited] SHRAWAN KUMAR SINGH	8112/2008 Bar Council of	28/12/2008	1.Residence VILLAGE-PAPANAMOW,POST-ANAURA KALAN,DISTT.LKO-227105	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE ARUN KUMAR SINGH ROOM NO.3,OUDH BAR ASSOCIATION ,HIGH COURT,LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9936417727	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 512

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3064. B/S0967 [Amount: 600 deposited] SHRAWAN KUMAR VERMA	4989/1989 Bar Council of	15/10/1989	1.Residence SECTOR-3/887, JANKIPURAM EXTENTION LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI BANKEY LAL VERMA AS ABOVE	UP		2.Office 3.Chamber in High Court 95, HIGH COURT LUCKNOW	2.Office 3.Mobile 9415011050	
3065. B/S0968 [Amount: 0 deposited] SHRAWAN VERMA	2458/2004 Bar Council of	16/05/2004	1.Residence VILL RAUNI, PO. TRIVEDIGANJ, DIST. BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM SAJIWN VERMA ROOM NO. 6, IIND FLOOR C.S.C., OBA HIGH COURT, LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 6 C.S.C. BUILDING HIGH COURT LUCKNOW	2.Office 3.Mobile 9452214925	
3066. B/S0973 [Amount: 0 deposited] SHREESH KUMAR MISHRA	6146/2006 Bar Council of	01/12/2006	1.Residence D-2/522 SEC-F JANKIPURAM LUCKNOW	1.Residence	shreesh.lko84@gmail.com 1)Proof of Practice is not enclosed.
SARVESH KUMAR MISHRA	UP		2.Office	2.Office 3.Mobile 09453175175	
3067. B/S0976 [Amount: 0 deposited] SHRI DUTT MISRA	1007/1982 Bar Council of	14/02/1982	1.Residence 86/251,RAM GOPAL VIDYANT ROAD LAL KUAN LKO	1.Residence 9889132469	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE M.L. MISRA AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
3068. B/S0977 [Amount: 0 deposited] SHRI KANT	8267/2003 Bar Council of	09/08/2003	1.Residence VILL.-MAHMOODPUR.POST-SAFIPUR,DISTT-UNNAO(UP)-241504	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM DULARE 5-E-2/215,VRIDAVAN COLONY,TELIBAGH,LKO-226025	UP		2.Office	2.Office 3.Mobile 9208158997	
3069. B/S0978 [Amount: 0 deposited] SHRI KANT PANDEY	1632/1994 Bar Council of	02/04/1994	1.Residence 565/11 POORAN NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
CHANDRA KUMAR PANDEY 565/11 POORAN NAGAR ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415577680	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 513

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3070. B/S0979 [Amount: 0 deposited] SHRI KANT PATHAK LATE BACHCHU LAL PATHAK	900/2001 Bar Council of UP	12/02/2001	1.Residence 88/56 JURIA TOLA MAQBOOL GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415468071	1)Proof of Practice is not enclosed.
3071. B/S0980 [Amount: 0 deposited] SHRI KANT TIWARI RAM ASREY TIWARI SECTOR 5E, 3/92 BRINDAVAN COLONY TELIBAGH, LKO	7758/2006 Bar Council of UP	16/12/2006	1.Residence SERVANT QUARTER NO.1 COLLECTRATE COMPOUND KISHAR BAGH LKO. 2.Office	1.Residence 9450450032 2.Office 3.Mobile TIWARISHRIK	tiwarishrikant17@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
3072. B/S0982 [Amount: 0 deposited] SHRI KUMARI MISHRA OM PRAKASH MISHRA	9501/2001 Bar Council of UP	19/10/2001	1.Residence H.NO.E-1/543 SECTOR-H L.D.A. COLONY ROAD LUCKNOW 2.Office 3.Chamber in High Court CH.NO.104 HIGH COURT CHAMBER HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 09919476557	1)Proof of Practice is not enclosed.
3073. B/S0984 [Amount: 0 deposited] SHRI NARAYAN VERMA SALIK RAM VERMA	13654/2010 Bar Council of UP	04/09/2010	1.Residence VILL.AURANGABAD POST BIJNAUR DISTT. LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415795648	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3074. B/S0987 [Amount: 0 deposited] SHRI PRAKASH MISHRA SAVITADEEN MISHRA AS ABOVE	7408/1994 Bar Council of UP	21/12/1994	1.Residence 613/64, SITAPUR ROAD,ZONE 2,GOUR BHEET,FAIZULLAGANJ, LKO. 2.Office	1.Residence 2.Office 3.Mobile 9454376867	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
3075. B/S0989 [Amount: 0 deposited] SHRI RAM ADVOCATE LATE SRI MAHABER COLLECTORATE COMPOUND NEAR EAST GATE NO.5 LKO	5133/1987 Bar Council of UP	21/12/1987	1.Residence 582/1428 SATYA LOK BADALI KHERA,KANPUR ROAD LKO 2.Office	1.Residence 2.Office 3.Mobile 9452152931	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 514

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3076. B/S0990 [Amount: 0 deposited] SHRI SANDEEP SHUKLA	3460/2011 Bar Council of	23/07/2011	1.Residence OPP. R.R.P.G. COLLEGE AMETHI C.S.M. NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)SEAL & SIGN IS MISSING ON PROOF OF PRACTICE.
LATE MATA PRASAD SHUKLA C-1059 RAJAJIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452063078	
3077. B/S0992 [Amount: 0 deposited] SHRIDHAR TRIPATHI	3432/2004 Bar Council of	23/05/2004	1.Residence DEVANPUR, NEWADA, AZAMGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM PYARE TRIPATHI 551K/285 BHILAWAN ALAMBAGH, LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9450918725	
3078. B/S1000 [Amount: 0 deposited] SHRISH KUMAR GAUR	1322/1986 Bar Council of	20/03/1986	1.Residence EWS 98 SECTOR G JANKIPURAM LUCKNOW 21	1.Residence 05224066173	skgadv@hotmail.com 1)Proper address proof is not enclosed as per the norms.
LATE SRI PUSHOTTAM NARAIN GAUR DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9451177478	
3079. B/S1002 [Amount: 600 deposited] SHREEPRAKASH SINGH	1135/1998 Bar Council of	26/03/1998	1.Residence 312/12,MANAS ENCLAVE,MANAS VIHAR INDIRA NAGARNEAR MANAS SITE	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE BHAGWATI PRASAD SINGH B-21,SHAGUN PALACE-3,SAPRU MARG LKO.	UP		2.Office	2.Office 3.Mobile 9415039704	
3080. B/S1003 [Amount: 0 deposited] SHISHIR CHANDRA	827/2003 Bar Council of	11/01/2003	1.Residence H.NO.1044 SEC-21 INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)INCOMPLETE ADDRESS PROOF ENCLOSED.
SHRI S.K. SRIVASTAVA SAME	UP		2.Office	2.Office 05222716077 3.Mobile 09415026325	
3081. B/S1005 [Amount: 0 deposited] SHUBHA SRIVASTAVA	12081/2010 Bar Council of	04/09/2010	1.Residence D/4 TEHSIL COLONY, BARABANKI	1.Residence	shubhasrivastava91@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAMA SHANKAR SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9454166763	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 515

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3082. B/S1007 [Amount: 0 deposited] SHUBHAKER TIWARI	2468/2010 Bar Council of	13/02/2010	1.Residence V.SINGRA ,P.O.BANGAOH (JADID) AMBEDKARNAGAR	1.Residence	shubh1705@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ONKAR NATH TIWARI	UP		2.Office	2.Office 3.Mobile 8808225656	
3083. B/S1008 [Amount: 0 deposited] SHUBHAM SINHA	13288/2010 Bar Council of	04/09/2010	1.Residence 339/57, NEW 339/160, TRIVENIGANJ NAUBASTA 3, LUCKNOW	1.Residence 9889249873	shubham.post@gmail.com 1)Proof of Practice is not enclosed.
ANOOP KUMAR SINHA 581/2 LDA. TIKAIT RAI LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889249873	
3084. B/S1011 [Amount: 0 deposited] SHUBHENDRA KUMAR	6180/2011 Bar Council of	20/10/2011	1.Residence VILL. SARAIYAN PAKRAKHURD (BIHAR) UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
VASUDEV	UP		2.Office	2.Office 3.Mobile 8765586766	
3085. B/S1012 [Amount: 0 deposited] SHUBHI GUHA	11384/2010 Bar Council of	06/08/2010	1.Residence L-2/612 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence	shubhigupta@hotmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
K.K.GUHA DO	UP		2.Office	2.Office 3.Mobile 9839753681	
3086. B/S1016 [Amount: 0 deposited] SHUIB AHMAD KHAN	1409/2009 Bar Council of	22/03/2009	1.Residence H.NO. 14/18 OLD ICE FACTORY, UDAIGANJ, CANTT ROAD, LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
IRFAN MOHAMMED B-79 DARUL SHAHA, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9696472036	
3087. B/S1018 [Amount: 0 deposited] SHUSHIL KUMAR	9023/2009 Bar Council of	12/12/2009	1.Residence PLOT NO.43 ,BAJRUNG NAGAR KALYAN	1.Residence 9452459764	1)Applicants name is not mentioned in the address proof enclosed.
MULCHANDRA NISHITH PLAZA,ENGINEERING COLL.LKO	UP		2.Office	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 516

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3088. B/S1019 [Amount: 0 deposited] SUSHMA SHUKLA	2030/1996 Bar Council of	09/03/1996	1.Residence 196 PHOOL BAGH LUCKNOW	1.Residence 05222201474	1)Proper address proof is not enclosed as per the norms.
MR. RAJ KUMAR SHUKLA	UP		2.Office	2.Office 3.Mobile 09452157500	
3089. B/S1023 [Amount: 0 deposited] SHWETA SRIVASTAVA	7404/1992 Bar Council of	14/11/1992	1.Residence FLAT NO. 5 PIRPUR HOUSE TILAK MARG DALIBAGH LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.)RESIDENTIAL ADDRESS PROOF IS NOT ANNEXED.
SRI RAJIV SRIVASTAVA 16/630 INDIRA NAGAR LUCKNOW 226016	UP		2.Office 3.Chamber in High Court CHAMBER NO.7 H.C.LUCKNOW	2.Office 3.Mobile 9453324474	
3090. B/S1024 [Amount: 0 deposited] SHWETANK SHUKLA	1505/2009 Bar Council of	29/03/2009	1.Residence 2 LAJPAT RAI MARG CANTONMENT LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHYAM JI SHUKLA	UP		2.Office	2.Office 05222480608 3.Mobile 09452057255	
3091. B/S1025 [Amount: 0 deposited] SHYAM BABU PATHAK	8799/2009 Bar Council of	27/11/2009	1.Residence VILLAGE NARAYANPUR JAISINGH POST CHARSEDI GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM ADHAR PATHAK ROOM NO.4 OUDH BAR ASSOCIATION LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451821069	
3092. B/S1026 [Amount: 0 deposited] SHYAM BAHADUR	7972/2011 Bar Council of	30/11/2011	1.Residence VILL.PURE PATHAN MAZRE DHUREHRI POST BAHUWA C.S.M.NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. RAM PYARE AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451554614	
3093. B/S1027 [Amount: 0 deposited] SHYAM BAHADUR GAYA PRASAD SHARMA	9297/2010 Bar Council of UP	17/07/2010	1.Residence 554 KHA/181 VISHESWAR NAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450443000)ADDRESS PROOF ANNEXED IS ILLEGIBLE.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 517

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3094. B/S1034 [Amount: 0 deposited] SHYAM JI DWOVEDI	14571/2010 Bar Council of	20/09/2010	1.Residence H.NO.147 JUN PURWA SHAITGHAT ROAD LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI PARMATMA DEEN DWIVEDI 538K/892A TRIVENIGER III SHIVALOK LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452040756	
3095. B/S1037 [Amount: 0 deposited] SHYAM KINKAR PANDEY	1178/2004 Bar Council of	27/02/2004	1.Residence JOGIA BHAWANIPUR BASTI	1.Residence	shyam.kinkar81@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SURENDRA PRASAD PANDEY M-11-C/109 SECTOR-C JANKIPURAM LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 4	2.Office 3.Mobile 9415647666	
3096. B/S1038 [Amount: 0 deposited] SHYAM KISHOR VERMA	158/2009 Bar Council of	10/01/2009	1.Residence ALKAPURI KURSI ROAD LUCKNOW	1.Residence	shyam4july@gmail.com 1)Proof of Practice is not enclosed.
B.L.VERMA AT RESIDENCE	UP		2.Office	2.Office 3.Mobile 9919717907	
3097. B/S1041 [Amount: 0 deposited] SHYAM KUMAR TIWARI	177/2012 Bar Council of	10/01/2012	1.Residence B-82 KESHAV BIHAR KALYAN PUR LUCKNOW	1.Residence	shyam.tiwari455@gmail.com 1)Proof of Practice is not enclosed.
RAM SHANKER TIWARI	UP		2.Office 3.Chamber in High Court AWADH BAR ROOM NO.1	2.Office 3.Mobile 08004449444	
3098. B/S1042 [Amount: 0 deposited] SHYAM KUMAR TRIVEDI	151/1979 Bar Council of	21/01/1979	1.Residence 281/39/6 MAWAIYA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI MISRI LAL TRIVEDI	UP		2.Office	2.Office 3.Mobile 9451308133	
3099. B/S1043 [Amount: 600 deposited] SHYAM LAL	937/1995 Bar Council of	15/01/1995	1.Residence AMBEDKAR BHAWAN JALALPUR BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI PUTTI LAL KAMTA NEAR PRIMIRY SCHOOL FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935382484	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 518

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3100. B/S1045 [Amount: 0 deposited] SHYAM LAL	2383/1987 Bar Council of	17/05/1987	1.Residence HNO 555G/110KH BHOLA KHERA ALAMBAGH PS KRISHNA NAGAR LKO	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE SRI SUNDAR LAL	UP		2.Office 3.Chamber in High Court HIGH COURT CAMPUS OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09335809888	
3101. B/S1046 [Amount: 0 deposited] SHYAM LAL	291/1996 Bar Council of	13/01/1996	1.Residence 529/257 RAHIM NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
ANANT RAM DO	UP		2.Office	2.Office 3.Mobile 9415269797	
3102. B/S1050 [Amount: 0 deposited] SHYAM MANOHAR MISHRA LATE RAM SEVEK MISHRA	1719/1976 Bar Council of UP	05/05/1976	1.Residence 532K/154KH PANDEY TOLA ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9598490415)SIGN ON PHOTOGRAPH DOES NOT MATCH WITH THE SI
3103. B/S1051 [Amount: 0 deposited] SHYAM MOHAN KRISHNA CHOUDHARY	233/1967 Bar Council of	20/10/1967	1.Residence MONARCH APPT. NEW HYDRABAD LUCKNOW 2.Office	1.Residence 2780156 2.Office 4009644 3.Mobile 09415006271	1)Proof of Practice is not enclosed.
CHOU DHARY BAL KRISHNA 508/59 DEEN DAYAL GUPTA MARG OLD RAI BEHRI LAL ROAD LUCKNOW	UP		3.Chamber in High Court CHAMBER NO.39 HIGH COURT LUCKNOW		
3104. B/S1054 [Amount: 0 deposited] SHYAM MOHAN SAHAY SAXENA	1912/1998 Bar Council of	27/05/1998	1.Residence 121 BALAGANJ RAILWAY COLONY LUCKNOW	1.Residence 9838602651	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
VISHUN SHAHAY SAXENA AS ABOVE	UP		2.Office	2.Office 3.Mobile	
3105. B/S1055 [Amount: 0 deposited] SHYAM MOHAN SRIVASTAVA	7602/2007 Bar Council of	18/11/2007	1.Residence C-2328 INDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI JAG MOHAN LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09415258003	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 519

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3106. B/S1056 [Amount: 0 deposited] SHYAM NARAIN	4845/1976 Bar Council of	21/12/1976	1.Residence 38 J.B. GARDEN COLONY PARA ROAD RAJAJIPURAM LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MISRI LAL SAHU	UP		2.Office	2.Office 3.Mobile 09236084286	
3107. B/S1062 [Amount: 0 deposited] SHYAM NARAYAN SHUKLA	3662/1994 Bar Council of	31/07/1994	1.Residence H.NO.14 YASHODA PURAM NEAR SAM LKO.PUB.SCHOOL LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE TRIVENI SHUKLA	UP		2.Office	2.Office 3.Mobile 09415053913	
3108. B/S1063 [Amount: 0 deposited] SHYAM NATH PANDEY	7811/2007 Bar Council of	30/11/2007	1.Residence 8/49 VIKAS NAGAR LUCKNOW-226022	1.Residence 2739397	1)Proof of Practice is not enclosed.
LATE S.P. PANDEY	UP		2.Office	2.Office 3.Mobile 09415025799	
3109. B/S1064 [Amount: 0 deposited] SHYAM NATH TIWARI LATE RAM KRIPAL TIWARI	1645/1975 Bar Council of UP	07/08/1975	1.Residence 554/203 GHA/3 CHHOTA BARHA ALAMBAGH LUCKNOW 2.Office	1.Residence 05222457044 2.Office)ENROLLMENT CERTIFICATE IS NOT ENCLOSED.
3110. B/S1068 [Amount: 600 deposited] SHYAM SUNDAR DUBEY	5511/1988 Bar Council of	10/12/1988	1.Residence C-1177 RAJAJIPURAM LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM NAIN DUBEY DUHANTI AZAMALPUR AMBEDKARNAGAR	UP		2.Office	2.Office 3.Mobile 9695917830	
3111. B/S1072 [Amount: 0 deposited] SHYAMENDRA KUMAR SHUKLA	10004/2002 Bar Council of	16/11/2002	1.Residence LSMAILGANJ FAIZABAD ROAD POST CHINHAT DISTT. LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
ANAND KUMAR SHUKLA SEC N-2 682 ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415515410	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 520

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3112. B/S1074 [Amount: 0 deposited] SIBTE ALAM KHAN	10479/2010 Bar Council of	25/07/2010	1.Residence MOH:HIDAYET WAGAR(DHAL)DISTT. LAKHIMPUR KHERI	1.Residence 09454301150	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHAMMAD IFTIKHAR KHAN PALTAN CHHAWANI MOHIBULLAPUR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO-16 CIVIL COURT LUCKNOW	2.Office 3.Mobile 09795817388	
3113. B/S1075 [Amount: 0 deposited] SIDDHARTH	2232/2011 Bar Council of	28/04/2011	1.Residence 2/51, VIKAS NAGAR LUCKNOW-226022	1.Residence 9415933805	siddarthjaiprakash@gmail 1)Proof of Practice is not enclosed.
JAI PRKASH AS ABOVE	UP		2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION SIDDHARTH C/O MR. P.N. SRIVASTAVA	2.Office 3.Mobile 9695870701	
3114. B/S1078 [Amount: 0 deposited] SIDDHARTH DHARM RAJAN	1171/2010 Bar Council of	05/02/2010	1.Residence V. CHAURASI P.O. NEWADA AZAMGARH	1.Residence	sdrajan.28@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
HARIRAJ RAM	UP		2.Office	2.Office 3.Mobile 09450624825	
3115. B/S1079 [Amount: 0 deposited] SIDDHARTH GUPTA	15472/2000 Bar Council of	09/12/2000	1.Residence 4/748 VIKAS NAGER LUCKNOW	1.Residence 09450395445	1)Mismatch in enrollment date.
DR. S.P. GUPTA AS ABOVE	UP		2.Office	2.Office 05222739816 3.Mobile	
3116. B/S1084 [Amount: 0 deposited] SIDDHARTHA SINHA	4002/2007 Bar Council of	23/07/2007	1.Residence H.N.A-1,SEC-A,ALIGANJ,SCHEME,NEAR KAPOORTHALA COMPLEX,OPP.	1.Residence	siddharth.sinha.s@gmail.com 1)Mismatch in enrollment date.
SRI ARUN SINHA INDIAN OIL BUILDING,LKO	UP		2.Office	2.Office 3.Mobile 9984010999	
3117. B/S1089 [Amount: 0 deposited] SINDHUJA MISHRA	2164/2005 Bar Council of	24/04/2005	1.Residence M.G.MARG KAPOOR LANE LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)COMPETE ADDRESS NOT MENTIONED ON MAIN FORM.
SHIV PRAKASH MISHRA	UP		2.Office 3.Chamber in High Court HIGH COURT ROOM NO.1	2.Office 052238738 3.Mobile 09453032929	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 521

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3118. B/S1092 [Amount: 0 deposited] SIRAJ KHAN	14916/2010 Bar Council of	20/09/2010	1.Residence RAHIMABAD, BIJNOUR, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
NASIR AHMAD	UP		2.Office	2.Office 3.Mobile 9336159873	
3119. B/S1093 [Amount: 0 deposited] SIRAJUL AHMAD	979/1998 Bar Council of	15/03/1998	1.Residence SITARA COLONEY SIGRORI P/S KAKORI , LUCKNOW	1.Residence 9935498244	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHAHZADEY	UP		2.Office	2.Office 3.Mobile 8423112943	
3120. B/S1096 [Amount: 0 deposited] SITA RAM	7172/2007 Bar Council of	27/10/2007	1.Residence VILL.PAHARPUR POST ANIKHURD DISTT. UNNAO	1.Residence 09005731342	sitaramjeeadvo@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms. 3)Applicants name is not mentioned in the address proof enclosed.
SHRI RAM AUTAR D-103/1 RAJAJIPURAM(TALKATERA)AWAS VIKAS COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09793630291	
3121. B/S1097 [Amount: 0 deposited] SITA RAM MANI	8282/2003 Bar Council of	09/08/2003	1.Residence H.NO.5/931, SATYAPREMI NAGAR,OPP. KAMARIYA BAG, BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE LALITA MANI TRIPATHI A-5-KESHAR NAGAR, SITAPUR ROAD, LUCKNOW	UP		2.Office 3.Chamber in High Court 80 LAWYERS BUILDING, HIGH COURT	2.Office 3.Mobile 9389020540	
3122. B/S1102 [Amount: 0 deposited] SMT .ADARSH TIWARI	2891/1996 Bar Council of	24/03/1996	1.Residence 521KA/75 BARA CHAND GANJ,LKO	1.Residence	1)Mismatch in enrollment no.
SRI NARAIN TIWARI CIVIL COURT LKO	UP		2.Office	2.Office 3.Mobile 9839360963	
3123. B/S1104 [Amount: 0 deposited] SMT. ARTI GUPTA	9391/2010 Bar Council of	18/07/2010	1.Residence K-473 AASHIANA LUCKNOW-12	1.Residence	artikgupta@yahoo.com 1)Proof of Practice is not enclosed.
SHRI VIKAS GUPTA -DO-	UP		2.Office	2.Office 05222423482 3.Mobile 08953681691	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 522

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3124. B/S1105 [Amount: 0 deposited] SMT. ASMITA SHARMA PRABHAKAR	3241/2010 Bar Council of	28/03/2010	1.Residence VILLAGE HAZIPUR POST MALIPUR TEHSIL AMBEDKAR NAGAR 224159	1.Residence	tripta21@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
HIMANSHU PRABHAKAR	UP		2.Office	2.Office 3.Mobile 09889176295	
3125. B/S1106 [Amount: 0 deposited] SMT. JYOTI	8588/2000 Bar Council of	25/06/2000	1.Residence 529/257 RAHIM NAGAR MAHANAGAR LUCKNOW	1.Residence 05222330007	1)Proof of Practice is not enclosed.)ENROLLMENT NUMBER NOT MENTIONED ON MAIN FORM.
YATISH KATHERIA DO	UP		2.Office	2.Office 3.Mobile 9415467355	
3126. B/S1108 [Amount: 0 deposited] SMT. LATA SINGH	4826/2008 Bar Council of	19/09/2008	1.Residence 2233/43 GA JAFAR KHERA KRISHNA NAGAR KANPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHIV KUMAR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 08005365316	
3127. B/S1112 [Amount: 0 deposited] SMT. MAYA JAGDISH	7531/2008 Bar Council of	28/12/2008	1.Residence B-3/2 MAPER ROAD COLONY PART I NIWAJGANJ THAKURGANJ LKO.	1.Residence 2259840	1)Proof of Practice is not enclosed.
SRI J.K. SRIVASTAVA	UP		2.Office	2.Office 3.Mobile	
3128. B/S1113 [Amount: 0 deposited] SMT. MAYA SINHA	1940/1987 Bar Council of	19/04/1987	1.Residence L-1/16 SECTOR F, LDA COLONY KANOUR ROAD LUCKNOW-226012	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SHAMBHOO NATH SINHA 35VIDHAN SABHA MARG LUCKNOW 226001	UP		2.Office 3.Chamber in High Court HIGH COURT BAR	2.Office 3.Mobile 9415466448	
3129. B/S1119 [Amount: 0 deposited] SMT. PRATIMA	6432/2006 Bar Council of	16/12/2006	1.Residence 2/45 VISHESH KHAND GOMTI NAGAR LUCKOW	1.Residence 2720620	1)Proper address proof is not enclosed as per the norms.
SHRI DHRUVA KUMAR TIWARI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450233888	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 523

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3130. B/S1123 [Amount: 0 deposited] SMT. RAJNI B BAJPAI	2913/1994 Bar Council of	18/06/1994	1.Residence D-7 SHEETLA PURAM RAJAJIPURAM LUCKNOW 226017	1.Residence	bajpairajni8@yahoo.in 1)Local Address proof is not enclosed. 2)Proof of Practice is not enclosed.
BIPIN BAJPAI D-7 SHEETLA PURAM RAJAJIPURAM LUCKNOW 226017	UP		2.Office 3.Chamber in High Court LADIES CHAMBER AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09415789841	
3131. B/S1125 [Amount: 0 deposited] SMT. RASHMI SRIVASTAVA SINGH	4259/1988 Bar Council of	10/09/1988	1.Residence H.NO.G-19 MEHANDIGANJ LUCKNOW-U.P.	1.Residence	1)Proof of Practice is not enclosed.)FATHER'S NAME MISMATCH WITH BAR COUNCIL CERTI
SRI VISHWA NATH SINGH	UP		2.Office	2.Office 3.Mobile 09450656992	
3132. B/S1126 [Amount: 0 deposited] SMT. RAVI SINGH	6769/2008 Bar Council of	30/11/2008	1.Residence 103/97 SUNDER BAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
AKHILESHWAR NATH SINGH DO	UP		2.Office	2.Office 3.Mobile 9565710927	
3133. B/S1127 [Amount: 0 deposited] SMT. REENA RAJPUT	5018/2003 Bar Council of	03/05/2003	1.Residence TIKAIT RAI RALAB L.D.A. COLONY H.I.G. LUCKNOW	1.Residence 05222990043	1)Proper address proof is not enclosed as per the norms.
SRI RAJENDRA NATH ROOM NO.3 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09918059600	
3134. B/S1128 [Amount: 0 deposited] SMT. REKHA NIGAM	5474/2011 Bar Council of	30/09/2011	1.Residence H.NO.734 NEAR SN PG COLLEGE CIVIL LINK UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI VIMARSH NIGAM C-1110 SEC-A MAHANAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09795281038	
3135. B/S1129 [Amount: 0 deposited] SMT. REKHA SINGH	6316/2008 Bar Council of	07/11/2008	1.Residence 2233/43 GA JAFAR KHERA KRISHNA NAGAR KANPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SHIV KUMAR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 08400000325	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 524

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3136. B/S1140 [Amount: SMT. SIYA DULARI VERMA	0 deposited] 2293/2001 Bar Council of	18/03/2001	1.Residence 525/281 KA OLD MAHANAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHIV LODHI DO	UP		2.Office	2.Office 3.Mobile 9935884868	
3137. B/S1142 [Amount: SMT. SUMAN LATA SINGH	0 deposited] 9012/2000 Bar Council of	13/07/2000	1.Residence 538K/658A TRIEVNI NAGAR II SITAPUR LUCKNOW	1.Residence 05222759218	1)Proper address proof is not enclosed as per the norms.
SRI ASHOK KUMAR SINGH ABOVE	UP		2.Office	2.Office 3.Mobile 0945555072	
3138. B/S1144 [Amount: SMT. VIJAY PARIHAR	0 deposited] 5684/1995 Bar Council of	09/09/1995	1.Residence 32 BNPAC H.NO.49 KANPUR ROAD LUCKNOW	1.Residence	suyogparihar@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
MR. RAVENDRA SINGH PARIHAR AS ABOVE	UP		2.Office	2.Office 3.Mobile 09235501850	
3139. B/S1147 [Amount: SMT.ARPITA SRIVASTAVA	0 deposited] 3235/2002 Bar Council of	18/05/2002	1.Residence C-6/4256, RAJAJI PURAM LUCKNOW (C/O SMT.MEERA SRIVASTAVA)	1.Residence 9451045435	1)Applicants name is not mentioned in the address proof enclosed.
SRI ASHISH KUMAR	UP		2.Office 3.Chamber in High Court LADIES CHAMBER , OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 9451037050	
3140. B/S1151 [Amount: SMT.SHABNUM SRIVASTAVA	0 deposited] 3573/1986 Bar Council of	14/09/1986	1.Residence 250/15A,NEAR YAHIYA GANJ PO.POST BHEEM NAGAR,YAHIYA GANJ,LK.	1.Residence	1)Proof of Practice is not enclosed.
ANIL KUMAR SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9305234852	
3141. B/S1152 [Amount: SMT.VEENA RAMANI	0 deposited] 2431/1982 Bar Council of	05/05/1982	1.Residence 81/14,SHIVPURI,GAUTAM BUDH MARG,P.S. NAKA HINDOLA,LKO-226018	1.Residence 05222681544	bhanupratap720@hotmail.com 1)Proof of Practice is not enclosed.
SRI P.S.MEHRA SAME	UP		2.Office	2.Office 3.Mobile 9415782444	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 525

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3142. B/S1156 [Amount: 600 deposited] SOM NARAYAN SAXENA	5132/1962 Bar Council of	14/05/1962	1.Residence 214 DURVIJAYA GUNJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI JAGANNATH PRASAD AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.36 HIGH COURT LUCKNOW	2.Office 3.Mobile 09450641539	
3143. B/S1159 [Amount: 0 deposited] SOM NATH PANDEY MR. VENI MADHAV PANDEY 65/26 CHHITWAPUR ROAD LALKUN LKO	2425/1999 Bar Council of UP	03/04/1999	1.Residence 557/331 A OM NAGAR NEAR TRIPATHI BARAT GHAR ALAMBAGH LUCKNOW 2.Office	1.Residence 09044961169 2.Office 3.Mobile 09415471493	somnathpandey@yahoo.co.in)NO SIGN & SEAL ON PROOF OF PRACTICE.
3144. B/S1163 [Amount: 0 deposited] SOMENDRA NATH CHAUDHARIE LATE A.N. CHAUDHARIE	4380/2009 Bar Council of UP	03/09/2009	1.Residence 13 B.N.ROAD COLLAG LUCKNOW 2.Office	1.Residence 05224043459 2.Office 3.Mobile 09935047059	1)Mismatch in enrollment date.
3145. B/S1165 [Amount: 0 deposited] SOMESH RAI LATE JAGANNATH RAI AS ABOVE	7511/2008 Bar Council of UP	21/12/2008	1.Residence 568KHA/29C, GITAPALLI, ALAMBAGH LUCKNOW 2.Office 3.Chamber in High Court ROOM NO.4 NEAR AWADH BAR ASSOCIATION	1.Residence 9044222561 2.Office 3.Mobile 9044222561	1)Local Address proof is not enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
3146. B/S1170 [Amount: 0 deposited] SONI VIMAL LATE DAYASHANKAR CHAUDHARY	8067/2011 Bar Council of UP	30/11/2011	1.Residence 137/2 SCOOTER INDIA CHAWRAHA SARAJINI NAGAR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 08127335686)NO STAMP ON PROOF OF PRACTICE.
3147. B/S1171 [Amount: 0 deposited] SONIA CHAMAN LAL DO	10036/2009 Bar Council of UP	30/12/2009	1.Residence RANI JHANDI HATA NAI BASTI BUS STAND KHEIR 2.Office	1.Residence 2.Office 3.Mobile 9628234803	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 526

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3148. B/S1173 [Amount: 600 deposited] SONIYA MISHRA	812/2008 Bar Council of	13/03/2008	1.Residence 2/217 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SURESH CHANDRA PATHAK DO	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 51	2.Office 3.Mobile 9918125379	
3149. B/S1174 [Amount: 0 deposited] SONU MISHRA	6224/2007 Bar Council of	27/10/2007	1.Residence 342/99 KA-NAUBASTA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
OM PRAKASH MISHRA BESIDE LKO BAR BRANCH OFFICE,CIVIL COURT CAMPUS, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450402629	
3150. B/S1177 [Amount: 0 deposited] SOORAJ SINGH CHAUHAN	3823/2006 Bar Council of	18/08/2006	1.Residence DEWRAI KHURDH, BAKSI KA TALAB, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAJENDRA SINGH CHAUHAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9307258905	
3151. B/S1179 [Amount: 0 deposited] SOU MYA THAPAR V.K. THAPAR	743/1996 Bar Council of UP	13/01/1996	1.Residence D-69 MAHANAGAR EXTENSION SEC-C LUCKNOW 2.Office 3.Chamber in High Court CH.NO.66	1.Residence 2.Office 3.Mobile 09335915899)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ATTEST
3152. B/S1181 [Amount: 0 deposited] SIPTAIN HAIDER	3282/2009 Bar Council of	13/06/2009	1.Residence H.NO.39 VILL.@POST-GORABARICK SULTANPUR	1.Residence 09450368231	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI SAMI HAIDER CAMPUS JAFAR MEER ABDULLAH 70 DURGA MARG SHEESH MAHAL LKO.	UP		2.Office	2.Office 3.Mobile 09369413129	
3153. B/S1183 [Amount: 600 deposited] SREES KUMAR SRIVASTAVA	18720/1999 Bar Council of	31/12/1999	1.Residence 2/19 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence 09839136766	1)Proper address proof is not enclosed as per the norms.
HAR SANT SHARAN LAL SRIVASTAVA -DO-	UP		2.Office	2.Office 3.Mobile 09453590900	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 527

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3154. B/S1184 [Amount: 0 deposited] SRI KANT	2337/2006 Bar Council of	11/05/2006	1.Residence D-2321 INDIRA NAGAR COLONY LUCKNOW-226016	1.Residence 05222341197	93336191875 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI RAM SRIVASTAVA	UP		2.Office	2.Office 3.Mobile	
3155. B/S1186 [Amount: 0 deposited] SRI KRISHN	12106/2010 Bar Council of	04/09/2010	1.Residence 538K/666 TRIVENI NAGAR 2 SITAPUR ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)NO STAMP ON PROOF OF PRACTICE.
SRI SHANKAR LAL AS ABOVE	UP		2.Office 3.Chamber in High Court 41	2.Office 3.Mobile 9453956131	
3156. B/S1188 [Amount: 0 deposited] SRI KUMAR TIWARI	10707/2003 Bar Council of	03/11/2003	1.Residence 422/42, TOP DARWAZA CHAUPATIYA, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE P.C. TRIPATHI BESIDE LUCKNOW BAR BRANCH OFFICE	UP		2.Office	2.Office 3.Mobile 9795042015	
3157. B/S1191 [Amount: 0 deposited] SRI RAM GUPTA	2481/1995 Bar Council of	11/03/1995	1.Residence C-41,INDIRA NAGAR,LKO.	1.Residence	srgupta@aol.in 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SITA RAM GUPTA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 01	2.Office 05223251174 3.Mobile 9235604006	
3158. B/S1192 [Amount: 0 deposited] SRICHANDRA SRIVASTAVA	1411/1999 Bar Council of	16/04/1999	1.Residence 538 KA/1182 TREVENI NAGAR LUCKNOW	1.Residence 0552757590	1)Proof of Practice is not enclosed.
LATE ROSHAN LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9795145975	
3159. B/S1193 [Amount: 0 deposited] SRIKRISHAN SINGH	4505/1986 Bar Council of	06/11/1986	1.Residence 497/110 GA BABLU LAXMAN PRASAD MARG,BABUGANJ,P.O.NIRALA NAGR	1.Residence	1)Proof of Practice is not enclosed.
LATE PARASHURAM SINGH LKO-226020	UP		2.Office	2.Office 3.Mobile 9235735866	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 528

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3160. B/S1197 [Amount: 0 deposited] SUGANDHA BAGHEL	504/2006 Bar Council of	19/01/2006	1.Residence B-68 KALYANPUR (WEST) RING ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI R.N. SINGH BAGHEL	UP		2.Office	2.Office 3.Mobile 09450740390	
3161. B/S1198 [Amount: 0 deposited] SUBHASH CHANDRA SRIVASTAVA	1554/1996 Bar Council of	16/02/1996	1.Residence V-26 NEHRU ENCLAVE GOMTI NAGAR LUCKNOW	1.Residence 9621222222	1)Proof of Practice is not enclosed.
C.PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9415320000	
3162. B/S1201 [Amount: 0 deposited] SUBHASH BHARTI LATE GOPAL SINGH	4008/1999 Bar Council of UP	14/04/1999	1.Residence 628KA/94 BEGAMPURWA KURMANCHD NAGAR PS GOZIPUR LUCKNOW 2.Office	1.Residence 09415018135 2.Office)ENROLLMENT NO. ILLEGIBLE IN CERTIFICATE ENCL
				3.Mobile 09795851444	
3163. B/S1202 [Amount: 0 deposited] SUBHASH CHANDRA	9099/2002 Bar Council of	19/10/2002	1.Residence 6/214, VIKAS NAGAR COLONY LUCKNOW 226022	1.Residence	subhash214@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM LAL	UP		2.Office	2.Office 3.Mobile 9450368964	
3164. B/S1203 [Amount: 0 deposited] SUBHASH CHANDRA	1860/2011 Bar Council of	13/03/2011	1.Residence H.NO.L-175 SECTOR E, L.D.A.COLONY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE FEKU RAM	UP		2.Office	2.Office 3.Mobile 9415436324	
3165. B/S1207 [Amount: 0 deposited] SUBHASH CHANDRA LAL	2570/2008 Bar Council of	18/07/2008	1.Residence H.NO.589KHA/850 AMBEDKARPURAM TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SARJOO RAM	UP		2.Office	2.Office 3.Mobile 09026920497	
3166. B/S1210 [Amount: 0 deposited] SUBHASH CHANDRA PANDEY	4183/2006 Bar Council of	04/09/2006	1.Residence VILL. AND POST SARESAR DISTT. C.S.M. NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM NARESH PANDEY 554 KA/100/1 DAMODAR NAGAR ALAMBAGH LUCKNOW	UP		2.Office	2.Office 9616304200 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 529

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3167. B/S1212 [Amount: 0 deposited] SUBHASH CHANDRA SHARMA LATE RAMA SHANKER SHARMA DO	5906/2006 Bar Council of UP	27/11/2006	1.Residence 148/93 DUGAWAN LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415289790)ADDRESS ILLEGIBLE IN ADDRESS PROOF ENCLOSED.
3168. B/S1215 [Amount: 0 deposited] SUBHASH CHANDRA SRIVASTAVA SRI LAL BIHARI SRIVASTAVA	15530/2010 Bar Council of UP	04/10/2010	1.Residence VILL-REWA POST PHOWKALGANJ P.S. RAMPUR KALWAN BISWAN SITAPUR 2.Office	1.Residence 2.Office 3.Mobile 09450364945	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3169. B/S1218 [Amount: 0 deposited] SUBHASH CHANDRA YADAV RAGHUVVEER YADAV	13134/2010 Bar Council of UP	04/09/2010	1.Residence RAHIMABAD, BIJNOUR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9616035612	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Local Address proof is not enclosed.
3170. B/S1220 [Amount: 0 deposited] SUBHASH SINGH AWADHESH BAHADUR SINGH K-52 MARUTIPURAM AASHIYANA LUCKNOW	8361/2009 Bar Council of UP	22/11/2009	1.Residence VILL. & POST ALIPUR UNNAO 2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 105	1.Residence 05142241199 2.Office 05222424249 3.Mobile 9450844844	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
3171. B/S1227 [Amount: 0 deposited] SUBODH KUMAR SHUKLA RAM KISHORE SHUKLA DO	5300/2005 Bar Council of UP	25/09/2005	1.Residence 402/43 KATRA Wafa BEG CHOWK LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335288501	1)Proof of Practice is not enclosed.
3172. B/S1238 [Amount: 0 deposited] SUDEEP UPRETI LATE SRI SURESH CHANDRA UPRETI AS ABOVE	3305/1993 Bar Council of UP	25/07/1993	1.Residence 56/19 BAGH AINA BIBI HUSSAINGANJ LUCKNOW 2.Office	1.Residence 09889776074 2.Office 08604455894 3.Mobile 09451248695	upreti_sudeep@yahoo.com 1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 530

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3173. B/S1242 [Amount: 0 deposited] SUDHA SHARMA	18251/2010 Bar Council of	22/12/2010	1.Residence MOH-RANOPALI DISTT. FAIZABAD	1.Residence 09415076192	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SITA RAM SHARMA 512/695 BALDO ROAD NISHATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839072555	
3174. B/S1245 [Amount: 0 deposited] SUDHA VERMA	666/2000 Bar Council of	23/01/2000	1.Residence 531/17 BHINDIA TOLA BARA CHAND GANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE R.C. VERMA	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9335801465	
3175. B/S1249 [Amount: 600 deposited] SUDHAKAR MISHRA	7371/2009 Bar Council of	28/10/2009	1.Residence SHAHPUR PURDEY MUNGA PO-MAYAS DISTT.SULTANPUR C.S.M.NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHIV KUMAR MISHRA E-2/684 VINAY KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450949007	
3176. B/S1250 [Amount: 0 deposited] SUDHAKAR PRASAD MISRA	2156/1981 Bar Council of	23/07/1981	1.Residence 146 MAKARTHI GUNJ BARGAU GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE LALTA PRASAD MISHRA 491/143 MUSHIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9454702377	
3177. B/S1252 [Amount: 0 deposited] SUDHAKER RAJPUT	2542/2008 Bar Council of	11/07/2008	1.Residence 72-B-SINGAR NAGAER ALLAM BAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)INCOMPLETE ADDRESS PROOF ENCLOSED.
MR. VIJAY DEV RAJPUT UP ABOVE	UP		2.Office	2.Office 3.Mobile 09335327739	
3178. B/S1254 [Amount: 0 deposited] SUDHANSHU DEV RAJPUT	5105/2009 Bar Council of	13/09/2009	1.Residence B-72 SINGAR NAGAR, ALAMBAGH LUCKNOW	1.Residence 05222456047	advocate.rajput@gmail.com 1)Proof of Practice is not enclosed.
DR. ROOP CHANDR RAJPUT B-72 SINGAR NAGAR, ALAMBAGH LUCKNOW	UP		2.Office	2.Office 05224048557 3.Mobile 8756131555	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 531

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3179. B/S1256 [Amount: 0 deposited] SUDHEER TRIPATHI	8040/2011 Bar Council of	30/11/2011	1.Residence 10 PURANI BAZAR TULSIPUR DISTT. BALRAMPUR	1.Residence	sudhirtripathiadv@rediffmail.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
MR. UMA SHANKER TRIPATHI	UP		2.Office	2.Office 3.Mobile 09919454577	
3180. B/S1261 [Amount: 0 deposited] SUDHIR KUMAR	2088/2009 Bar Council of	29/03/2009	1.Residence VILL USARANA POST USARANA ETAUNGA LUCKNOW	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
HARI PRASAD	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION ROOM NO 3. HIGHCOURT. LUCKNOW	2.Office 3.Mobile 9598244313	
3181. B/S1262 [Amount: 0 deposited] SUDHIR KUMAR	2886/2000 Bar Council of	03/03/2000	1.Residence 88/1 NAI BASTI BABUGANJ LUCKNOW	1.Residence	skumar49510@gmail.com 1)Proof of Practice is not enclosed.
GUR CHARAN LAL	UP		2.Office	2.Office 3.Mobile 9453777773	
3182. B/S1263 [Amount: 0 deposited] SUDHIR KUMAR	2613/1985 Bar Council of	29/07/1985	1.Residence 94/77 NAWAIYAGANESH GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE K.G.HARI 32 DR.B.N.VERMA ROAD LUCKNOW 226018	UP		2.Office 3.Chamber in High Court	2.Office 9389675771 3.Mobile	
3183. B/S1264 [Amount: 0 deposited] SUDHIR KUMAR BAJPAI	146/1989 Bar Council of	08/01/1989	1.Residence H.NO.448/8 THAKUR GANJ LUCKNOW	1.Residence 05222407040	skbajpai99@hotmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SATYA DEO BAJPAI AS ABOVE	UP		2.Office	2.Office 09415001949 3.Mobile	
3184. B/S1265 [Amount: 600 deposited] SUDHIR KUMAR BHARTI	6699/1994 Bar Council of	21/11/1994	1.Residence C-226 AVAS VIKAS COLONY PRATAPGARDH	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE SHRI RAM NATH BHARTI	UP		2.Office 3.Chamber in High Court ROOM NO 1 EXT.HIGH COURT LUCKNOW	2.Office 3.Mobile 9415760703	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 532

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3185. B/S1270 [Amount: 0 deposited] SUDHIR KUMAR MISRA	7550/2011 Bar Council of	23/11/2011	1.Residence PURA HASRAM DEBE POST JUTHIPUR GAURIGANJ C.S.M. NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM UJAGIR MISRA A445 INDRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 77	2.Office 3.Mobile 9721776165	
3186. B/S1273 [Amount: 0 deposited] SUDHIR KUMAR SINGH	6299/2008 Bar Council of	07/11/2008	1.Residence 8 PARMESH BIHAR SEC-14(IND)INDIRA NAGAR LUCKNOW U.P.	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
RAJENDRA PRASAD SINGH 8 PARMESH BIHAR SEC-14(IND)INDIRA NAGAR LUCKNOW U.P.	UP		2.Office	2.Office 3.Mobile 09450517496	
3187. B/S1275 [Amount: 600 deposited] SUDHIR KUMAR SINGH	746/2003 Bar Council of	11/01/2003	1.Residence 495/106 SHANKAR NAGAR ALIGANJ LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI HARINAM SINGH	UP		2.Office 3.Chamber in High Court ROOM NO.1 AWADHWAR EXT.	2.Office 3.Mobile 09838121033	
3188. B/S1282 [Amount: 0 deposited] SUDHIR KUMAR TIWARI	9967/2002 Bar Council of	16/11/2002	1.Residence VILL.& POST KATHWARA BAKSHI KA TALAB LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAJ KUMAR TIWARI	UP		2.Office	2.Office 3.Mobile 09839860604	
3189. B/S1283 [Amount: 0 deposited] SUDHIR KUMAR YADAV	9572/2011 Bar Council of	24/12/2011	1.Residence 555JA/147 MEHANDI KHERA MANAK NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
AMAR SINGH YADAV	UP		2.Office	2.Office 3.Mobile 9559339062	
3190. B/S1287 [Amount: 0 deposited] SUDHIR SINGH "RAGHUVANSHI"	2285/2008 Bar Council of	23/05/2008	1.Residence HAIDARGANJ VIA KHAPRADIH FAIZABAD	1.Residence 09453092362	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHREE RAMNUJ SINGH BONA OFFICIA LAW CHAMBERS GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 05270282729	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 533

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3191. B/S1289 [Amount: 0 deposited] SUDIP KUMAR DHOLE LATE M.K. DHOLE AS ABOVE	2570/2007 Bar Council of UP	20/05/2007	1.Residence 33, GURU BHARTIYA PURAM, SEC.-9, INDIRA NAGAR, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452293643	adv.sudipdhole@gmail.com 1)Proof of Practice is not enclosed.
3192. B/S1294 [Amount: 0 deposited] SUHAIL KASHIF CH.MOHD.KASHIF	5699/2006 Bar Council of UP	11/11/2006	1.Residence NEHRU NAGAR COMPANY BAGH CIVIL LINES BARABANKI 2.Office	1.Residence 2.Office 3.Mobile 09305141523	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3193. B/S1297 [Amount: 0 deposited] SUJEET KUMAR SAHU BHAWANI PRASAD SAHU	4621/2009 Bar Council of UP	21/08/2009	1.Residence VILLAGE-AIHAR, POST-AIHAR(RUDAULI) DISTT. FAIZABAD 2.Office	1.Residence 2.Office 3.Mobile 9415802107	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3194. B/S1298 [Amount: 0 deposited] SUJEET KUMAR SRIVASTAVA LATE SRI RAM PRASAD SRIVASTAVA 9 LOKMANGANJ CHARBAGH LUCKNOW	3728/1992 Bar Council of UP	04/07/1962	1.Residence MUNICIPAL NO.72/10 LOKMANGANJ CHARGBAGH LUCKNOW 2.Office	1.Residence 09415546236 2.Office 3.Mobile 08960198796	1)Mismatch in enrollment date.
3195. B/S1303 [Amount: 600 deposited] SULABH KR. SRIVASTAVA DWARIKA PRASAD SRIVASTAVA	3279/1989 Bar Council of UP	08/07/1989	1.Residence C/O KUNTI SRIVASTAVA E-2250 RAJAJI PURAM LKO 2.Office	1.Residence 2.Office 3.Mobile 9415054942	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
3196. B/S1308 [Amount: 0 deposited] SUMAN GUPTA RAJENDRA KUMAR LADIES CHAMBER H.C.	377/2003 Bar Council of UP	11/01/2003	1.Residence 142/38 AMANI GANJ AMINABAD LUCKNOW 2.Office	1.Residence 9335836615 2.Office 3.Mobile	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 534

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3197. B/S1311 [Amount: 0 deposited] SUMAN MISRA	4155/1996 Bar Council of	12/05/1996	1.Residence 8A/3 SHYAMKUNJ SARASWATI PURAM LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
ANOOP KUMAR MISRA	UP		2.Office	2.Office 3.Mobile 9451882200	
3198. B/S1312 [Amount: 0 deposited] SUMAN PANDEY	1796/1990 Bar Council of	02/05/1990	1.Residence 25/106 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAMAKANT PANDEY 25/106 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9565297212	
3199. B/S1314 [Amount: 0 deposited] SUMAN SHARMA	2699/1982 Bar Council of	22/05/1982	1.Residence C-1/124 VISHESH KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222306662	1)Proof of Practice is not enclosed.
ANIL SHARMA DO	UP		2.Office	2.Office 05222999251 3.Mobile 9839848780	
3200. B/S1316 [Amount: 0 deposited] SUMAN VERMA	4495/2005 Bar Council of	09/09/2005	1.Residence 645A/117 GELI JANKI VIHAR COLONY JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed. 3)Mismatch in enrollment no.
SRI SHEO PRASAD VERMA	UP		2.Office 3.Chamber in High Court JUNIOR LAYWER'S CHAMBER EXTENSION ROOM NO-2	2.Office 3.Mobile 09839008767	
3201. B/S1317 [Amount: 0 deposited] SUMAN YADAV	2908/2005 Bar Council of	16/05/2005	1.Residence 558/10/1 SUNDER NAGAR. ALAMBAGH. LUCKNOW	1.Residence 9450780778	avsingh.adv@gmail.com 1)Proper address proof is not enclosed as per the norms.
DR. ADITYA VEER SINGH	UP		2.Office	2.Office 9415223221 3.Mobile	
3202. B/S1318 [Amount: 0 deposited] SUMAYYA KIDWAI	133/2001 Bar Council of	10/02/2001	1.Residence 20 AWADH INCLAVE PHASE-1 KANCHAN VIHARI MARG LKO	1.Residence	sumikidwai@yahoo.com 1)Applicants name is not mentioned in the address proof enclosed.
LATE SH. M.A.KIDWAI ABOVE	UP		2.Office	2.Office 9935616708 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 535

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3203. B/S1320 [Amount: 0 deposited] SUMER SINGH YADAV	3928/1979 Bar Council of	13/09/1979	1.Residence RAJARAM TOLA BARGAD TALA P.O. KAKORI LUCKNOW	1.Residence 09838857396	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT NO. & ENROLLMENT DATE MISMATCH WIT
BABU LAL YADAV FIRDAUS COLONY YADAV BAZAR PO KAKORI DUBAGA	UP LUCKNOW		2.Office	2.Office 3.Mobile 09369846877	
3204. B/S1322 [Amount: 600 deposited] SUMIT K. SRIVASTAVA	777/2004 Bar Council of	04/02/2004	1.Residence SS-338 SECTOR-H LDA COLONY KANPUR ROAD LKO	1.Residence	sumitsrivastava046@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI TEJ KUMAR SRIVASTAVA GF-32 KHAJANA COMPLEX AASHIYANA KANPUR ROAD	UP LKO		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LKO	2.Office 3.Mobile 9453404575	
3205. B/S1328 [Amount: 0 deposited] SUNDER LAL	6107/2002 Bar Council of	14/09/2002	1.Residence B-115 NIRALANAGAR,LUCKNOW-226020	1.Residence	1)Proof of Practice is not enclosed.)COMPLETE ENROLLMENT DATE IS NOT MENTIONED IN
SRI.M.RAM 538K/1693SHIVLOK TRIVENI NAGARIII ,LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
3206. B/S1330 [Amount: 0 deposited] SUNEEL KUMAR	173/2012 Bar Council of	10/01/2012	1.Residence S-216 A SHAKTI NAGAR INDIRA NAGAR LUCKNOW	1.Residence	suniladvocate2012@gmail.com 1)Proof of Practice is not enclosed.
RAM KHELAWAN	UP		2.Office 3.Chamber in High Court AWADH BAR ROOM NO.1	2.Office 3.Mobile 09450368435	
3207. B/S1333 [Amount: 0 deposited] SUNEEL KUMAR SHUKLA	2184/1993 Bar Council of	21/04/1993	1.Residence 4 NAVI VLLAHA ROAD CHOTI HUBILEE CAMPUS NEAR CITY ST. LKO.18	1.Residence 09451380937	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE ANAND SWAROOP SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415706733	
3208. B/S1334 [Amount: 0 deposited] SUNEEL KUMAR SINGH KALHANS	9479/2002 Bar Council of	19/10/2002	1.Residence VILL-PANDARIYA RAJAPUR POST RAJAPUR P.S. PARASPUR DISTT. LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI TRISINGH BAHADUR SINGH R-A-1355/17 MEENA MARKET INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839303406	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 536

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3209. B/S1337 [Amount: 0 deposited] SUNIL AWASTHI	8298/2003 Bar Council of	09/08/2003	1.Residence 49 TILAK NAGAR AISHBAGH LUCKNOW	1.Residence	sunilawasthiadvocate@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
SRI DURGA PRASAD AWASTHI	UP		2.Office 3.Chamber in High Court CHAMBER NO-6 II ND FLOOR H.C. LUCKNOW	2.Office 05222653786 3.Mobile 09839390802	
3210. B/S1341 [Amount: 0 deposited] SUNIL DIXIT LATE NAND KISHORE DIXIT SAME	944/1998 Bar Council of UP	14/03/1998	1.Residence H.N.554/1301 PAWAN PURI LANE NO.4 ALAMBAGH LKO 2.Office	1.Residence 2.Office 3.Mobile 9450663795)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
3211. B/S1342 [Amount: 0 deposited] SUNIL KR. KUSHWAHA	4517/2003 Bar Council of	12/04/2003	1.Residence E.W.S.-104 RATNAKAR KHAND SOUTH CITY LUCKNOW	1.Residence	suniladvocate23@gmail.com 1)Proof of Practice is not enclosed.
SRI G.P. KUSHWAHA TELIBAGH NEAR KRISHNA LIFE HOSPITAL LKO	UP		2.Office	2.Office 3.Mobile 09415768633	
3212. B/S1343 [Amount: 0 deposited] SUNIL KR. MISHRA	7930/2001 Bar Council of	08/09/2001	1.Residence 542/L-1/68 NEW HAIDER GANJ POST CHOWK P.S. THAKUR GANJ LKO 2.Office 3.Chamber in High Court	1.Residence 9450019845 2.Office 3.Mobile	1)Local Address proof is not enclosed.
LATE PARMESHWAR DEEN MISRA	UP				
3213. B/S1346 [Amount: 0 deposited] SUNIL KUMAR	6758/2007 Bar Council of	27/10/2007	1.Residence VILL. DIGHAWAN POST SEMRAWAN BARABANKI	1.Residence	sunil_verma2@yahoo.in 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Local Address proof is not enclosed.
KASHI PRASAD 497/192 BABUGANJ NIRALA NAGAR LUCKNOW	UP		2.Office	2.Office 05224016217 3.Mobile 09936077084	
3214. B/S1348 [Amount: 0 deposited] SUNIL KUMAR	17491/2010 Bar Council of	02/12/2010	1.Residence 92 DWARIKA VIHAR INDIRA NAGAR LUCKNOW	1.Residence	sunil052213@yahoo.com 1)Proof of Practice is not enclosed.
SURENDRAN P. DO	UP		2.Office	2.Office 3.Mobile 8400302480	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 537

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3215. B/S1349 [Amount: 0 deposited] SUNIL KUMAR	5080/2007 Bar Council of	11/08/2007	1.Residence VILL.SIRSHA KHERA GOSAI KHERA POST ASHOKA DISTT. UNNAO	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM	UP		2.Office	2.Office 3.Mobile 09935338697	
3216. B/S1354 [Amount: 0 deposited] SUNIL KUMAR CHAURASIA	2211/2005 Bar Council of	24/04/2005	1.Residence VILL.KURHA POST MOHANLALGANJ DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI PREM CHANDRA CHAURASIA	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR LUCKNOW	2.Office 3.Mobile 09936196589	
3217. B/S1355 [Amount: 0 deposited] SUNIL KUMAR GIRI	1906/1988 Bar Council of	09/04/1988	1.Residence VILL. CHAKGANGAGIR POST KAMLABAD BADHOLI B.K.T. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KESHAV RAJ GIRI	UP		2.Office	2.Office 3.Mobile 09936730392	
3218. B/S1361 [Amount: 0 deposited] SUNIL KUMAR SACHAN	4602/2004 Bar Council of	23/07/2004	1.Residence C-161 SEC-'D' L.D.A. KANPUR ROAD LUCKNOW	1.Residence 09454683250	1)Proof of Practice is not enclosed.
SRI AMAR SINGH SACHAN -DO-	UP		2.Office	2.Office 3.Mobile 09935232000	
3219. B/S1362 [Amount: 0 deposited] SUNIL KUMAR SAHU	5974/2009 Bar Council of	13/09/2009	1.Residence NEAR BLOCK SALON DEHAT RAEBARELI	1.Residence 9451071991	sunilsahuadvocat@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM SAJEEVAN SAHU	UP		2.Office	2.Office 3.Mobile 9198607053	
3220. B/S1366 [Amount: 0 deposited] SUNIL KUMAR SINGH	198/1998 Bar Council of	17/01/1998	1.Residence B-1/113 SECTOR-I, JANKIPURAM LUCKNOW	1.Residence 05222363009	sunilkumar.911@rediffmail.com 1)Mismatch in enrollment no.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
DIGVIJAY SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.4, OUDH BAR EXTENSION HIGH COURT LUCKNOW	2.Office 3.Mobile 9415016183	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 538

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3221. B/S1371 [Amount: 0 deposited] SUNIL KUMAR SINGH SHRI BIBHUTI NARAIN SINGH AS ABOVE	1501/2002 Bar Council of UP	10/02/2002	1.Residence C-72 NIRALA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05224081252 3.Mobile 09415336832	sunilksingh.adv@gmail.com)ENROLLMENT DATE WRONGLY ENTERED ON PROOF OF P
3222. B/S1374 [Amount: 0 deposited] SUNIL KUMAR SINGH PALAK DHARI SINGH	6639/1994 Bar Council of UP	20/11/1994	1.Residence 4285/1 INDIRA NAGAR COLONY FAIZABAD 2.Office	1.Residence 9450763299 2.Office 3.Mobile 9628738434	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3223. B/S1375 [Amount: 0 deposited] SUNIL KUMAR SINGH (SIKARWAR) SHIV RAJ SINGH	3107/1985 Bar Council of UP	29/08/1985	1.Residence HNO 1 VILLAGE AHINDER POST UMRAVAL TEHSIL MALIHABAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09936014275	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3224. B/S1377 [Amount: 0 deposited] SUNIL KUMAR SRIVASTAVA LATE MAYA PRAKASH SRIVASTAVA AVOVE	3390/1990 Bar Council of UP	27/08/1990	1.Residence 213 SHAKTI NAGAR INDIR NAGAR LUCKNOW -16 2.Office	1.Residence 2.Office 3.Mobile 9415059720	sksrivastavaadv @ gmail.com 1)Local Address proof is not enclosed.
3225. B/S1382 [Amount: 0 deposited] SUNIL KUMAR SRIVASTAVA SATYA PRAKASH SRIVASTAVA	5424/2007 Bar Council of UP	19/08/2007	1.Residence 35 A.B. NAGAR COLLEGE ROAD UNNAO 2.Office	1.Residence 2.Office 3.Mobile 9336434300	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment no.
3226. B/S1387 [Amount: 0 deposited] SUNIL KUMAR YADAV SRI. RAM PAL YADAV	15469/1999 Bar Council of UP	19/08/1999	1.Residence VILL. SORAMAU, BAKSHI KA TALAB, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935308145	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 539

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3227. B/S1390 [Amount: 0 deposited] SUNIL KUMAR YADAV	1245/1996 Bar Council of	15/02/1996	1.Residence 880/157 NARAYANPURI NEA R.G.C.G.INTER COLLEGE LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI MAHABIR SINGH YADAV	UP		2.Office	2.Office 3.Mobile 09415780110	
3228. B/S1393 [Amount: 0 deposited] SUNIL PANDEY	254/2010 Bar Council of	17/01/2010	1.Residence 529K/234 PANT NAGAR COLONY SEC-A KHURRAM NAGAR LKO	1.Residence	sunil2sparsh@gmail.com 1)Proof of Practice is not enclosed.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONE
SHRI SWAMI NATH PANDEY G-12 RAM ASREY COMPLEX GWYNEE ROAD AMINABAD LUCKNOW	UP		2.Office 3.Chamber in High Court 103 COMMISSIONER COMPOUND	2.Office 3.Mobile 09415419699	
3229. B/S1397 [Amount: 0 deposited] SUNIT KUMAR	6771/2007 Bar Council of	27/10/2007	1.Residence 536 KA/211 TRIVENI NAGAR I TULSI PURAM STP RAOD LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI RAJENDRA PD. SHUKLA	UP		2.Office	2.Office 3.Mobile 9389414239	
3230. B/S1398 [Amount: 0 deposited] SUNITA DEVI	4553/1996 Bar Council of	29/10/1996	1.Residence HS-2/821 SECTOR F JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
VIMAL KUMAR DO	UP		2.Office	2.Office 3.Mobile 9044582890	
3231. B/S1406 [Amount: 0 deposited] SURAJ BHANU	1381/1996 Bar Council of	15/02/1996	1.Residence C-3443 RAJAJIPURAM LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
CHHAVINATH DO	UP		2.Office	2.Office 3.Mobile 9451660875	
3232. B/S1410 [Amount: 0 deposited] SURAJ SARAN	4834/2005 Bar Council of	09/09/2005	1.Residence VILL.GANGA VISHUNPUR POST CHHAWNI LINE P.S. KOTWALI GHAZIPUR	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
RAM SARAN	UP		2.Office	2.Office 3.Mobile 09451575332	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 540

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3233. B/S1411 [Amount: 0 deposited] SURAJ SINGH	9047/2011 Bar Council of	17/12/2011	1.Residence MAHMOODPUR SULTANPUR	1.Residence 9936039714	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV KUMAR SINGH	UP		2.Office	2.Office 9236956952 3.Mobile	
3234. B/S1412 [Amount: 0 deposited] SURANDRA KUMAR	1407/1984 Bar Council of	14/07/1984	1.Residence VILL-LOADKHARA (AUOMRU)POST BHAQWANT PUR MALL LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment date.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONED
SRI RAM BHAROSEY LAL AS ABOVE	UP		2.Office 3.Chamber in High Court CIVIL COURT ROOM NO.43 BEHIND NAZARAT LUCKNOW	2.Office 3.Mobile 09450355503	
3235. B/S1413 [Amount: 0 deposited] SURENDRA KUMAR SINGH	2428/1978 Bar Council of	30/08/1978	1.Residence HOUSE NO. 256/316 KHAJUHA LUCKNOW-4	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 9335775618	
3236. B/S1418 [Amount: 0 deposited] SURENDRA KUMAR GARG	17543/1999 Bar Council of	11/09/1999	1.Residence 5 DAYANAND MARG ALLAHABAD-211001	1.Residence 05322420970	skgargadvocates@yahoo.co.in 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE DHAN PRAKASH GARG 103 SHREE RAM APARTMENT NEW BERRY ROAD DALIBAGH LUCKNOW	UP		2.Office	2.Office 05224074507 3.Mobile 09936336555	
3237. B/S1421 [Amount: 0 deposited] SURENDRA KUMAR MISHRA	4644/2008 Bar Council of	31/08/2008	1.Residence 22 BHEPATPUR PARASIYAPANDIT, GONDA	1.Residence	surendra.mishra001@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DHANRAJ MISHRA C-91, SEC-J ALIGANJ, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450555882	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 541

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3238. B/S1422 [Amount: 0 deposited] SURENDRA KUMAR MISRA	668/2009 Bar Council of	07/02/2009	1.Residence OFFICERS COLONY,SEKSANA SUGAR MILL,BISWAN, SITAPUR	1.Residence	surendramisra83@yahoo.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAMESH MISRA	UP		2.Office 3.Chamber in High Court AWADH BAR	2.Office 3.Mobile 9889902167	
3239. B/S1424 [Amount: 0 deposited] SURENDRA KUMAR NIGAM	5231/1991 Bar Council of	08/12/1991	1.Residence 446/44 MUSAHIBGANJ THAKURGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE B.P. NIGAM	UP		2.Office	2.Office 3.Mobile 09415545212	
3240. B/S1425 [Amount: 0 deposited] SURENDRA KUMAR PANDEY	1531/2010 Bar Council of	13/02/2010	1.Residence VILLAGE/POST RAICHA SULTANPUR	1.Residence 09125919690	surendraku.pandey@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHITLA PRASAD PANDEY SS 1/36 SEC. A SITAPUR ROAD YOJANA ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court 90	2.Office 3.Mobile 09453384215	
3241. B/S1426 [Amount: 0 deposited] SURENDRA KUMAR SHUKLA	7935/2009 Bar Council of	22/11/2009	1.Residence H.NO.131/2 KAKORI KOTHI KACHARI ROAD LUCKNOW	1.Residence 09452368491	1)Proof of Practice is not enclosed.
SHRI SHITLA PRASAD SHUKLA	UP		2.Office	2.Office 3.Mobile 09889733343	
3242. B/S1428 [Amount: 600 deposited] SURENDRA KUMAR SINGH	13197/2000 Bar Council of	16/10/2000	1.Residence 96, ADIL NAGAR KALYANPUR NEAR BHUIYAN DEVI MANDIR LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SRI DURGA PRASAD SINGH 12, JEHangIRABAD PALACE NEAR D.M.RESIDANCE HAZRATGANJ LKO.	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXT. ROOM NO.1	2.Office 3.Mobile 09415514051	
3243. B/S1430 [Amount: 0 deposited] SURENDRA KUMAR SRIVASTAVA	1324/1993 Bar Council of	28/03/1993	1.Residence 529D/1/1368 KALYANPUR PRAGATI BIHAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI GOMTI PRASAD SRIVASTAVA	UP		2.Office	2.Office 2752667 3.Mobile 09415579094	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 542

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3244. B/S1432 [Amount: 600 deposited] SURENDRA KUMAR TIWARI	8214/1999 Bar Council of	18/05/1999	1.Residence 34 RAJ KAMAL VIHAR COLONY SAROJNI NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE DEEP NARAYAN TIWARI DO	UP		2.Office	2.Office 3.Mobile 9838791467	
3245. B/S1435 [Amount: 0 deposited] SURENDRA KUMAR VERMA	3924/2001 Bar Council of	28/04/2001	1.Residence 311/32 SUBASH NAGAR DESHARA BAGH BARABANKI	1.Residence 9454188307	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI VIKRAM SINGH VERMA 39 AVADH KUNJ FARIDI NAGAR INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 9453820800 3.Mobile	
3246. B/S1436 [Amount: 0 deposited] SURENDRA KUMAR YADAV	4412/2010 Bar Council of	28/03/2010	1.Residence 1/596 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI KANHAIYA LAL YADAV SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451819937	
3247. B/S1438 [Amount: 0 deposited] SURENDRA NATH PANDEY	350/1988 Bar Council of	22/07/1988	1.Residence VILL.AURHAVA POST DEBRUWA PARGANA NAUGAD DISTT.SIDDHARTH NAG	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)BAR COUNCIL CERTIFICATE IS OF DELHI.
LATE ACHYUTANAND PANDEY 102/37 SHANKHDHAR PALECE SHIVAJI MARG LUCKNOW	DL		2.Office	2.Office 3.Mobile 9971099582	
3248. B/S1440 [Amount: 0 deposited] SURENDRA NATH TIWARI	2870/2003 Bar Council of	07/03/2003	1.Residence VILL.BERA, DHAKAIYA, P.O.AMSIN, DISTT-FAIZABAD	1.Residence 05222702400	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE SRI RAM BAHADUR TIWARI 624K/8 GANGAVIHAR COLNY CHINHAT LKO	UP		2.Office 3.Chamber in High Court CH.NO.28	2.Office 3.Mobile 9415091603	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 543

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3249. B/S1441 [Amount: 0 deposited] SURENDRA PAL	11480/2000 Bar Council of	01/09/2000	1.Residence VILL.RAJIPURAM PO MALLANWAN TAH. BILGRAM DISTT. HARDOI	1.Residence 09450731109	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM CHARAN 10/372 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 08004746469	
3250. B/S1443 [Amount: 0 deposited] SURENDRA PAL SINGH	42/2001 Bar Council of	02/02/2001	1.Residence VILL.& POST MALAULI TEHSIL RAMNAGAR DISTT. BARABANKI U.P.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI M.L. PAL C-39 SHIVANI VIHAR KALYANPUR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415750845	
3251. B/S1444 [Amount: 0 deposited] SURENDRA PRAKASH YADAV LATE SAHDEV PRASAD 545 KA/C-32 RAM VIHAR PARA RAJAJIPURAM LUCKNOW	9822/2005 Bar Council of UP	18/12/2005	1.Residence 545 KA/C-32 RAM VIHAR PARA RAJAJIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 7376620584)INCOMPLETE DOCUMENTATION
3252. B/S1447 [Amount: 0 deposited] SURENDRA SAXENA LATE SRI S.S.L. SAXENA -DO-	673/1978 Bar Council of UP	28/02/1978	1.Residence 448/06/12 NAGAREYA THAKURGANJ LUCKNOW 2.Office	1.Residence 09235124697 2.Office 3.Mobile	saxenasurendra@yahoo.co.in 1)Proof of Practice is not enclosed.
3253. B/S1448 [Amount: 600 deposited] SURENDRA SINGH SHER BAHADUR SINGH 5 IIND FLOOR NAZA BUILDING LAL BAGH LUCKNOW	1673/1992 Bar Council of UP	02/03/1992	1.Residence VILLAGE PURE MANA SINGH POST REHUA LAL GANJ PRATAPGARH 2.Office 3.Chamber in High Court ROOM NO. 3 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	1.Residence 09451022400 2.Office 3.Mobile 09721487000	1)Proper address proof is not enclosed as per the norms.
3254. B/S1449 [Amount: 0 deposited] SURENDRA SINGH LATE RAGHUVENDRA SINGH AS ABOVE	640/1978 Bar Council of UP	28/02/1978	1.Residence 131/27 NEEL ROAD KAISHERBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335682915	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 544

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3255. B/S1450 [Amount: 0 deposited] SURENDRA SINGH	10292/1964 Bar Council of	05/09/1964	1.Residence RAIDAS MANDIR PREMISES CHANDGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)CHAMBER IN HIGH COURT IS WRONGLY MENTIONED.
LATE SAHAJ RAM SINGH	UP		2.Office 3.Chamber in High Court 3 ASHOK LANE HIGH COURT LKO	2.Office 3.Mobile 9305814886	
3256. B/S1451 [Amount: 0 deposited] SURENDRA SINGH	5460/1982 Bar Council of	21/12/1982	1.Residence H.NO 1555 CIVIL LINE 2 BADIYAVEER SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KAMLA PRASAD SINGH	UP		2.Office	2.Office 9838441208 3.Mobile	
3257. B/S1452 [Amount: 0 deposited] SURENDRA SINGH YADAV	3601/2003 Bar Council of	02/04/2003	1.Residence PIPROULI NEAR SOUTH CITY LUCKNOW	1.Residence 9198687777	surendra7077@gmail.com 1)Proper address proof is not enclosed as per the norms.
RAJHURAJ SINGH YADAV DO	UP		2.Office	2.Office 3.Mobile 9473777700	
3258. B/S1453 [Amount: 0 deposited] SURENDRA SRIVASTAVA	7730/2003 Bar Council of	09/08/2003	1.Residence 538K/314,SHRI PURAM TRIVENI NAGAR III SITAPUR ROAD,LKO	1.Residence 9415426126	surendra.srivastaval@gmail.com 1)Proof of Practice is not enclosed.
SRI PREM CHANDRA SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile	
3259. B/S1454 [Amount: 0 deposited] SURENDRA YADAV	3959/2007 Bar Council of	14/07/2007	1.Residence 2/15/1 KAKAHRI BAZAR FAIZABAD	1.Residence 9415463343	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJENDRA YADAV SHAHID APARTMENTS GOLAGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 31 III FLOOR	2.Office 26266661 3.Mobile 09389281118	
3260. B/S1456 [Amount: 0 deposited] SURESH BABU	5000/1995 Bar Council of	12/08/1995	1.Residence H.NO. 212 NARAYAN PURI POST MANAS NAGAR KRISHNA NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE RAMESHWAR DAYAL	UP		2.Office	2.Office 3.Mobile 9415159683	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 545

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos E-mail Address/Remark
3261. B/S1457 [Amount: 0 deposited] SURESH CHAND 'RAO'	2866/1998 Bar Council of	23/08/1998	1.Residence 37, ALOK NAGAR, KALYANPUR WEST, LUCKNOW.	1.Residence 1)Proof of Practice is not enclosed.
MAYA RAM 'RAO'	UP		2.Office	2.Office 3.Mobile 09450131665
3262. B/S1458 [Amount: 0 deposited] SURESH CHAND RATHOUR	13836/2010 Bar Council of	04/09/2010	1.Residence VILL. POST RAMPUR GRANT NO-18 LAHKIMPUR KHERI	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RADHEY SHYAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 09506115781
3263. B/S1460 [Amount: 600 deposited] SURESH CHANDRA	1150/1971 Bar Council of	11/11/1971	1.Residence 628/71 S SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	1.Residence 1)Mismatch in enrollment date.
LATE RAMESHWAR PRASAD DO	UP		2.Office 3.Chamber in High Court	2.Office 05222341202 3.Mobile 9415089741
3264. B/S1461 [Amount: 0 deposited] SURESH CHANDRA ARORA	414/1978 Bar Council of	13/02/1978	1.Residence 551JHA/37 RAMNAGAR KANPUR ROAD ALAM BAGH LUCKNOW	1.Residence 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE RAM GOPAL ARORA	UP		2.Office	2.Office 3.Mobile 09305827717
3265. B/S1465 [Amount: 0 deposited] SURESH CHANDRA MISHRA	1726/1989 Bar Council of	17/02/1989	1.Residence 4/264-65 RUCHI KHAND I SHARDA NAGAR LUCKNOW	1.Residence suresh9450362743@gmail.com 1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM BHAROSE MISHRA AS ABOVE	UP		2.Office	2.Office 9450362743 3.Mobile
3266. B/S1466 [Amount: 0 deposited] SURESH CHANDRA MISHRA	1830/1982 Bar Council of	05/04/1982	1.Residence 268/92 MASTER KANHIYALAL ROAD AISHBAGH LUCKNOW	1.Residence 1)Proof of Practice is not enclosed.)BAR COUNCIL CERTF. DOES NOT BEAR SIGNATURE.
LATE G.D.MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839073085

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 546

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3267. B/S1471 [Amount: 0 deposited] SURESH CHANDRA SRIVASTAVA	3664/2004 Bar Council of	10/07/2004	1.Residence 569CH/26 PREMNAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE LALTA PRASAD SRIVASTAVA SAME	UP		2.Office	2.Office 05222454011 3.Mobile 09451905634	
3268. B/S1472 [Amount: 600 deposited] SURESH CHANDRA SRIVASTAVA	858/2007 Bar Council of	10/02/2007	1.Residence VIDDYA MURLI BHAWAN ADIL NAGAR. NEAR BHUIYAN DEVI MANDIR LU	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LT. PRATAP BAHADUR	UP		2.Office 3.Chamber in High Court	2.Office 9452239326 3.Mobile	
3269. B/S1474 [Amount: 600 deposited] SURESH CHANDRA SRIVASTAVA LATE SHITLA PRASAD SRIVASTAVA	361/1965 Bar Council of UP	21/05/1965	1.Residence 199 M.M.I.G. RAM NAGAR L.D.A. COLONY AISHBAGH LUCKNOW 2.Office	1.Residence 05224066283 2.Office 3.Mobile 9935087372	hccounsel@yahoo.com)CERTIFICATE OF ENROLLMENT IS INCOMPLETE,ONLY
3270. B/S1475 [Amount: 600 deposited] SURESH CHANDRA TIWARI	4305/1992 Bar Council of	22/07/1992	1.Residence 67/81 RAM NARAIN JOSHI LAN LALKUWAN P.O.SUNDARBAGH LKO.	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE DEVI PRASAD TIWARI 6,LARENC D LENES HAZRATGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court RAJDHANI BAR ASSO.HIGH COURT	2.Office 3.Mobile 9415140494	
3271. B/S1477 [Amount: 0 deposited] SURESH CHANDRA YADAV	3949/2001 Bar Council of	28/04/2001	1.Residence VILL. SALEMPUR PATAURA, P.O.-KAKORI, P.S.-PARA, LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RANG LAL YADAV AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.-1, HIGHCOURT, LKO.	2.Office 3.Mobile 7499693262	
3272. B/S1479 [Amount: 0 deposited] SURESH KUMAR	1216/2005 Bar Council of	28/02/2005	1.Residence 10/270 SECTOR 10 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM JEET DO	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION H.C.LUCKNOW	2.Office 3.Mobile 9450448477	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 547

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3273. B/S1480 [Amount: 0 deposited] SURESH KUMAR	586/1988 Bar Council of	24/02/1988	1.Residence VILL & POST AMETHI DISTT. LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAM PRAKASH MISRA 84/290 KATAR MAQUBLGANJ LUCKNOW	UP		2.Office	2.Office 2835542 3.Mobile 09450642398	
3274. B/S1481 [Amount: 0 deposited] SURESH KUMAR	11145/1999 Bar Council of	17/06/1999	1.Residence VILL.BHEDAHAAN KHERA M/O NEEJAMPUR MAGNIGARA POST HASAN LKO.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM	UP		2.Office	2.Office 3.Mobile 09936342149	
3275. B/S1483 [Amount: 0 deposited] SURESH KUMAR	2042/2001 Bar Council of	07/03/2001	1.Residence 496/49/1 CHHOTA CHANDGANJ LUCKNOW	1.Residence 8687337276	srisureshkumar6@gmail.com 1)Proof of Practice is not enclosed.
LATE RAM SHANKER SWARNKAR 6 HAIDER MARKET DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 8953809206	
3276. B/S1484 [Amount: 0 deposited] SURESH KUMAR	1572/2004 Bar Council of	11/03/2004	1.Residence VIOLL-BAKKHA KHERA POST NABIPANAH MALIHABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI JODHA BARAMANDA NO-2 COLLECTRATE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838878435	
3277. B/S1485 [Amount: 0 deposited] SURESH KUMAR	6740/1992 Bar Council of	18/10/1992	1.Residence VILL. RAIPUR P/O BHADESUA DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment date.
LATE SHYAM	UP		2.Office 3.Chamber in High Court AWADH BAR LIBRARY HIGH COURT LKO	2.Office 3.Mobile 09621244527	
3278. B/S1486 [Amount: 0 deposited] SURESH KUMAR	4451/2008 Bar Council of	29/08/2008	1.Residence SATYA PREMI NAGAR BEHIND WARIS CHILDREN ACADEMY BARABANKI	1.Residence	sureshsharmabbk@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RADHEY SHYAM NARAYAN MARKET B-6 LALBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION ROOM NO. 03 HIGH COURT LKO	2.Office 3.Mobile 9450283269	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 548

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3279. B/S1487 [Amount: 0 deposited] SURESH KUMAR	9021/2004 Bar Council of	27/11/2004	1.Residence VILL.GOTHUA POST KAITHPUR DISTT. SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI DOODH NATH E-324 SECTORM ASHIYANA LUCKNOW	UP		2.Office	2.Office 3.Mobile 08052363295	
3280. B/S1488 [Amount: 600 deposited] SURESH KUMAR GUPTA	11847/2003 Bar Council of	30/11/2003	1.Residence 4 FIROZ GANDHI HOUSING SOCIETY SECTOR-E NEWALIGANJ LUCKNOW	1.Residence 8423818943	skgupta2006@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
LATE SHAMBHU RATAN GUPTA 12 FORESYNTH LANE LALBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415667558	
3281. B/S1490 [Amount: 0 deposited] SURESH KUMAR MAURYA	637/2000 Bar Council of	23/01/2000	1.Residence KATRA BAKKASS LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM GOPAL MAURYA CHAMBER NO. 204 II FLOOR COLECTRATE LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936626814	
3282. B/S1491 [Amount: 600 deposited] SURESH KUMAR MISHRA	7998/2009 Bar Council of	22/11/2009	1.Residence VIRAT NAGAR V.I.P.ROAD ALAMBAGH LUCKNOW	1.Residence 9621965300	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
H.P.MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL	2.Office 3.Mobile 9451703000	
3283. B/S1492 [Amount: 0 deposited] SURESH KUMAR MISHRA	6171/2007 Bar Council of	26/10/2007	1.Residence ES-1 B/245,SITAPUR ROAD YOJNA,JANKIPURAM,S.A. LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SRI P.N.MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9453198295	
3284. B/S1494 [Amount: 0 deposited] SURESH KUMAR PANDEY	13379/1999 Bar Council of	16/07/1999	1.Residence VILL. PHOOL PUR POST KUEBHAR DISTT. SITAPUR	1.Residence 09454041218	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI RAM PRASAD PANDEY 5/932 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838827908	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 549

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3285. B/S1496 [Amount: 0 deposited] SURESH KUMAR SINGH	9352/2003 Bar Council of	18/10/2003	1.Residence VILL. GADI KANDAILA POST RANIGANJ BAHRAICH	1.Residence 9648977000	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BINDRA SINGH 554/182 CHA CHHOTA BARHA ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453948765	
3286. B/S1497 [Amount: 0 deposited] SURESH KUMAR SINGH	1145/1978 Bar Council of	10/04/1978	1.Residence MALTI-NIKUNJ F-2154 RAJAJIPURAM LUCKNOW	1.Residence 05222418006	1)Proof of Practice is not enclosed.
JUSTICE G.B. SINGH (RETD.) AS ABOVE	UP		2.Office	2.Office 3.Mobile 09198352000	
3287. B/S1498 [Amount: 600 deposited] SURESH KUMAR SRIVASTAVA	4497/1962 Bar Council of	09/03/1962	1.Residence PEELI KOTHI MURGH KHANA NEAR CITY STATION LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI RAMAPAT RAM AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.10 2ND FLOOR	2.Office 2624108 3.Mobile	
3288. B/S1499 [Amount: 0 deposited] SURESH KUMAR SRIVASTAVA	1238/1978 Bar Council of	14/04/1978	1.Residence E-4520 SEC-11 RAJAJIPURAM LUCKNOW	1.Residence 05222412248	1)Proof of Practice is not enclosed.
LATE S.P. VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415576993	
3289. B/S1505 [Amount: 0 deposited] SURESH KUMAR YADAV	4414/1999 Bar Council of	16/04/1999	1.Residence VILL-SARAYAN POST BARHA DISTT RAIBARELI UP 229208	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI SWAMI DAYAL H.NO.549/295/1 SHANTI NAGAR BADA BARHA ALAMBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION ROOM NO.1	2.Office 3.Mobile 9918714659	
3290. B/S1507 [Amount: 0 deposited] SURESH NARAYAN	4249/1984 Bar Council of	23/10/1984	1.Residence C-4012 C-BLOCK RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SIYA RAM -DO-	UP		2.Office	2.Office 3.Mobile 09918527047	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 550

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3291. B/S1509 [Amount: 0 deposited] SURESH PAL	17490/2010 Bar Council of	02/12/2010	1.Residence 618/48 GADARIYAN PURWA VISHAL KHAND-4 GOMTI NAGAR LUCKNOW	1.Residence DO	1)Proof of Practice is not enclosed.
CHETRAM PAL DO	UP		2.Office	2.Office 8601309290 3.Mobile DO	
3292. B/S1511 [Amount: 0 deposited] SURESH PRATAP SINGH	1242/1985 Bar Council of	25/03/1985	1.Residence NIHALI KHERA BEAGHAPUR UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
NAIPAL SINGH TRIVENI NAGAR II LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838558447	
3293. B/S1512 [Amount: 200 deposited] SURESH SHARMA	659/1998 Bar Council of	23/02/1998	1.Residence E.D-163 SECTOR-Q, ALIGANJ, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
C.P.SHARMA	UP		2.Office	2.Office 3.Mobile 9839136976	
3294. B/S1515 [Amount: 0 deposited] SURESH TRIPATHI	4012/2005 Bar Council of	21/08/2005	1.Residence 624GHA/149 NEW GULISTA COLONY CHINHUT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BHRAMCHARI TRIPATHI DO	UP		2.Office	2.Office 3.Mobile 9335212790	
3295. B/S1517 [Amount: 0 deposited] SURY PAL	55/2008 Bar Council of	23/01/2008	1.Residence V.XP. ATAURA BUZURG DISTT- RAE BARELLY	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH IS NOT SELF ATTESTED.
LATE SRI MURLI DHAR 3/192, VIJAINI KHAND GOMTI NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450501600	
3296. B/S1519 [Amount: 600 deposited] SURYA BHAN PANDEY	1211/1985 Bar Council of	17/03/1985	1.Residence C-8 BHIKHAM PUR COLONY PAPER MILL ROAD NISHATGANJ LUCKNOW	1.Residence	suryabhan.15@yahoo.com 1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI R.S. PANDEY AS ABOVE	UP		2.Office 3.Chamber in High Court 51 HIGH COURT LUCKNOW	2.Office 05222334080 3.Mobile 9415111887	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 551

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3297. B/S1520 [Amount: 600 deposited] SURYA BHAN SINGH	4944/1990 Bar Council of	11/11/1990	1.Residence H.NO.163 SEC-10-A VRINDAVAN YOJNA RAEBARELI ROAD LUCKNOW	1.Residence 09450956450	1)Proper address proof is not enclosed as per the norms.
LATE SHIV NAYAK SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450021025	
3298. B/S1524 [Amount: 0 deposited] SURYA KANT LATE NANDESHWAR PRASAD SRIVASTAVA AS ABOVE	850/1972 Bar Council of UP	22/09/1972	1.Residence IST FLOOR AT H.NO.10 SHIV PURI,G.B.MARG,LUCKNOW 2.Office 3.Chamber in High Court HIGH COURT-9	1.Residence 05222681590 2.Office 3.Mobile 9450023407	suryakant-sri@yahoo.com)PROOF OF PRACTICE NOT STAMPED.
3299. B/S1528 [Amount: 0 deposited] SURYA MANI	1238/2002 Bar Council of	10/02/2002	1.Residence E-2/376 VINEET KHAND, GOMTI NAGAR LUCKNOW-226010 2.Office	1.Residence 9452388279 2.Office 3.Mobile 9307208540	1)Proof of Practice is not enclosed.
SHREE RAM YADAV LESA COLONY, NEAR BALRAMPUR HOSPITAL, GOLAGANJ, LUCKNOW	UP				
3300. B/S1531 [Amount: 600 deposited] SURYA NARAYAN MISHRA	3294/2003 Bar Council of	09/03/2003	1.Residence 116'KA'SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	1.Residence 07376383538	advocate.s.n.mishra@gmil.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LATE SRI AYODHYA PRASAD MISHRA AS ABOVE	UP		2.Office	2.Office 05224004585 3.Mobile 09839258527	
3301. B/S1532 [Amount: 0 deposited] SURYA NATH PANDEY	555/1994 Bar Council of	31/03/1974	1.Residence 87/24, SHAKTI NAGAR, INDIRA NAGAR, LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
LATE VISHWA NATH PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415780444	
3302. B/S1538 [Amount: 0 deposited] SURYA PRATAP MISHRA	1987/1999 Bar Council of	28/03/1999	1.Residence VILL.& POST NARWAPITAMBERPUR DISTT. AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DHYANI MISHRA 503/226/2 BARANLIA DALI GANJ LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.1 AWADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09450367774	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 552

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3303. B/S1540 [Amount: 0 deposited] SURYAPAL YADAV SARJOO PRASAD YADAV	3329/1979 Bar Council of UP	26/11/1979	1.Residence H.N.551 JA/129 RAM PRASAD KHERA ALAMBAGH LKO 2.Office	1.Residence 2.Office 9335250085 3.Mobile	1)Proof of Practice is not enclosed.
3304. B/S1541 [Amount: 0 deposited] SUSHANT TRIPATHI KRISHNA KANT TRIPATHI	834/1995 Bar Council of UP	15/01/1995	1.Residence M-439 SECTOR-D ,L.D.A COLONY,KANPUR ROAD ,LKO (UP) 2.Office	1.Residence 2.Office 3.Mobile 8090478284	1)Proper address proof is not enclosed as per the norms.
3305. B/S1542 [Amount: 0 deposited] SUSHEEL KUMAR ARYA MR.GYAN CHAND ARYA DO	7628/2000 Bar Council of UP	29/05/2000	1.Residence 6/684 SECTOR 6 VIKAS NAGAR LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 9307775815 3.Mobile	1)Proof of Practice is not enclosed.
3306. B/S1544 [Amount: 0 deposited] SUSHEEL KUMAR SRIVASTAVA LATE IQBAL BAHADUR SRIVASTAVA AS ABOVE	988/1977 Bar Council of UP	28/04/1977	1.Residence H.NO.356/225/335 ASHOK NAGAR LUCKNOW 2.Office	1.Residence 09919871454 2.Office 3.Mobile 09935306564	1)Proof of Practice is not enclosed.
3307. B/S1545 [Amount: 0 deposited] SUSHEEL KUMAR TIWARI GAYA PRASAD TIWARI	8635/2011 Bar Council of UP	13/12/2011	1.Residence VILL.KAMAL PURPIKAR POST MUBARAKPUR AMBEDKAR NAGAR 2.Office 3.Chamber in High Court ROOM NO.3 OUDHBAR ASSOCIATION HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 08081911127	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3308. B/S1548 [Amount: 0 deposited] SUSHIL KUMAR KUNDAN LAL	7909/2007 Bar Council of UP	05/12/2007	1.Residence SALEEM PUR PATAURA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9235856332	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 553

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3309. B/S1550 [Amount: 0 deposited] SUSHIL KUMAR	9020/2002 Bar Council of	19/10/2002	1.Residence 8/521 RAGNI KHAND RAGMIKHAND LUCKNOW-226012	1.Residence	adsushilkumar@gmail.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
RAM CHANDRA	UP		2.Office 3.Chamber in High Court ROOM NO-1 OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09935860934	
3310. B/S1551 [Amount: 0 deposited] SUSHIL KUMAR	18975/2010 Bar Council of	25/12/2010	1.Residence V.P.O. DEHRAS GONDA	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
SH. CHANDER BHAN H.NO.136 L.D.A. COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09044141448	
3311. B/S1554 [Amount: 0 deposited] SUSHIL KUMAR DWIVEDI	527/2002 Bar Council of	17/01/2002	1.Residence NEAR PAPAL WALA MANDIR MAJAM NAGER SAADARGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DEO NATH DWIVEDI	UP		2.Office	2.Office 3.Mobile 09451553198	
3312. B/S1556 [Amount: 600 deposited] SUSHIL KUMAR MISHRA	3599/2008 Bar Council of	04/03/2008	1.Residence B-240 KAHHAIYA NAGAR KALYANPUR WEST LUCKNOW	1.Residence 9044471999	SUSHILMISHRAHIGHCOURT.gmail.com 1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM BILASH MISHRA	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION COMMON HALL ROOM NO. 1	2.Office 3.Mobile 9454701029	
3313. B/S1557 [Amount: 0 deposited] SUSHIL KUMAR MISHRA	1217/2004 Bar Council of	29/02/2004	1.Residence VILL. DHAKAULI POST SOMAIYA NAGAR BARABANKI	1.Residence 09305845110	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
MUNNO LAL 356/57 KAMLA SADAN ASHOK BIHAR ALAMNAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415595557	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 554

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3314. B/S1561 [Amount: 0 deposited] SUSHIL KUMAR PANDEY SRI BAL KRISHNA PANDEY	971/1998 Bar Council of UP	15/03/1998	1.Residence 1/3 DALIBAGH OFFICERS COLONY LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450648820)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
3315. B/S1567 [Amount: 0 deposited] SUSHIL KUMAR SINGH ARVINDRA KUMAR SINGH	9015/2000 Bar Council of UP	13/07/2000	1.Residence VILLAGE BHAULI POST BAKSHI KA TALAB DISTRICT LUCKNOW 2.Office 3.Chamber in High Court CENTRAL BAR ASSOCIATION CIVIL COURT LUCKNOW	1.Residence 2.Office 09453845130 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3316. B/S1569 [Amount: 0 deposited] SUSHIL KUMAR SINGH LATE YOGENDRA DEV SINGH	15465/2000 Bar Council of UP	09/12/2000	1.Residence RSIII/122 TIKAIR RAI TALAB L.D.A. COLONY, MOHAN ROAD LKO 2.Office	1.Residence 2.Office 3.Mobile 9793055386	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3317. B/S1570 [Amount: 0 deposited] SUSHIL KUMAR SINGH SRISANTU LAL	6167/1999 Bar Council of UP	05/05/1999	1.Residence VILL. DAUDPUR POST THAWER P.S. MALIHABAD LUCKNOW 2.Office	1.Residence 09198472343 2.Office 3.Mobile 09936411572	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3318. B/S1574 [Amount: 0 deposited] SUSHIL KUMAR SRIVASTAVA JAGDAMBA PRASAD SRIVASTAVA	7381/2011 Bar Council of UP	19/11/2011	1.Residence 987/8 B MANAS NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9236156527	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
3319. B/S1577 [Amount: 0 deposited] SUSHIL KUMAR VERMA BHAGOUTI PRASAD VERMA	6301/2011 Bar Council of UP	30/10/2011	1.Residence VILL. BEHTA BEHTI BHUDKUNDA BAZAR SITAPUR 2.Office	1.Residence 8009999533 2.Office 05224016217 3.Mobile 8090666031	sushilkumarverma897@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 555

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3320. B/S1580 [Amount: 0 deposited] SUSHIL VERMA	7105/2008 Bar Council of	30/11/2008	1.Residence 2A/331 VIRANDEVAN YOJNA R.B. ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI MOTI LAL	UP		2.Office	2.Office 3.Mobile 09415565597	
3321. B/S1581 [Amount: 0 deposited] SUSHIL YADAV	14612/2010 Bar Council of	20/09/2010	1.Residence CHANDER LOK COLONY ,MODI NAGAR ROAD HAPUR PANCHSHEEL NAGAR	1.Residence	advocate,sushil85@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM KRISHAN YADAV 2/556 VIRAM KHND GOMATI NAGAR LKO	UP		2.Office 3.Chamber in High Court 79 LAWYER'S CHAMBER	2.Office 3.Mobile 9956379983	
3322. B/S1583 [Amount: 0 deposited] SUSHILENDRA KUMAR SAHU	4706/2008 Bar Council of	01/09/2008	1.Residence NEAR RAILWAY CROSSING DALMAU ROAD MURISHIGANJ RAEBARELY	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KRIPA SHANKER SAHU COMMON HALL OUDH BAR ASSOSETION HIGH COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 8765484857	
3323. B/S1584 [Amount: 0 deposited] SUSHMA TIWARI LATE DEENA NATH TIWARI AS ABOVE	1248/2002 Bar Council of UP	10/02/2002	1.Residence C-1407/3 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09305012767)PROOF OF PRACTICE NOT STAMPED.
3324. B/S1585 [Amount: 0 deposited] SURYA NARAYAN SINGH	3884/2001 Bar Council of	28/04/2001	1.Residence E-250,SECTOR-I,LDA COLONY KANPUR ROAD,LKO.	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE SRI RAGHAVE PRASAD SINGH 10C/217,SECTOR-10 URINDAVAN COLONY RAIBARELLY ROAD LKO.	UP		2.Office 3.Chamber in High Court 4,OUDH BAR ASSOCIATION LKO.	2.Office 3.Mobile 9415028824	
3325. B/S1587 [Amount: 0 deposited] SWAMI PRASAD YADAV	3370/1994 Bar Council of	30/07/1994	1.Residence 589,RAHEEM NAGAR PATIYANA,LKO.	1.Residence	589,raheemnagar patiyana,lko. 1)Mismatch in enrollment date.
CHOTEY LAL YADAV	UP		2.Office	2.Office 3.Mobile 9335725217	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 556

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3326. B/S1588 [Amount: 0 deposited] SWAPNIL DWIVEDI	7847/2010 Bar Council of	27/06/2010	1.Residence 419/301 BAHADURGANJ ALLAHABAD	1.Residence	swapnil_dwivedi@rediffmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KAMLESH KUMAR DWIVEDI 229 SE 315 TAK BAHADURGANJ ALLAHABAD	UP		2.Office	2.Office 3.Mobile 9450567896	
3327. B/S1590 [Amount: 0 deposited] SWASTHA NATH TIWARI	2348/1989 Bar Council of	02/04/1989	1.Residence VILL.& POST RAHIMABAD P.S. MALIHABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI LATE SIDH NATH TIWARI 123/43/5 B.N. ROAD KAISERBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 08799244299	
3328. B/S1594 [Amount: 0 deposited] SWAYAMBHOO CHANDRANSHUL	7364/2003 Bar Council of	09/08/2003	1.Residence 538KA/425,TRIVENI NAGAR-IIND,LKO-226020	1.Residence DO D	swayam.adv@gmail.com 1)Proof of Practice is not enclosed.
RAMESH CHANDRA SRIVASTAVA UGF-24,RAMANAND MKT,AHIBARANPUR,NEAR POWER HOUSE LKO-226020	UP		2.Office	2.Office 9839141492 3.Mobile DO	
3329. B/S1598 [Amount: 0 deposited] SYED AHMAD JAMAL	5239/2000 Bar Council of	23/04/2000	1.Residence VILL KUSHARI POST OFFICE MAJANPUR FAIZABAD	1.Residence 9415750931	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SYED ASHHAD HUSSAIN 601/4 LANE NO.2 NISHATGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
3330. B/S1600 [Amount: 0 deposited] SYED AHMAD RAZA	2121/1983 Bar Council of	09/04/1983	1.Residence H.NO.390/47 NEAR MANSOOR NAGAR MASJID RUSTAM NAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI SYED MEHDI RAZA	UP		2.Office	2.Office 3.Mobile 09450366552	
3331. B/S1610 [Amount: 0 deposited] SYED ASAGHAR MEHDI	2451/1998 Bar Council of	24/07/1998	1.Residence AMYA DEORIA UTRAULA BALRAMPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHAMMAD YUNUS 11/192 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9125555782	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 557

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3332. B/S1612 [Amount: 0 deposited] SYED ASKARI ANWER	2041/1980 Bar Council of	21/08/1980	1.Residence 467/99/24 SHEESH MAHAL HUSAINABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SYED JAMIN HUSAIN NAQVI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09335267887	
3333. B/S1613 [Amount: 0 deposited] SYED ASKARI HAIDER NAQVI ASIF NAQVI 130 JAGDISH CHANDRA BOSE ROAD QAISERBAGH LUCKNOW	9843/2010 Bar Council of UP	25/07/2010	1.Residence 232 GULMOHAR APARTMENT 18 M.M.M.MARG LUCKNOW 2.Office	1.Residence 05224028111 2.Office 3.Mobile 9307125213)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ENC
3334. B/S1626 [Amount: 0 deposited] SYED IQBAL AHMAD	2596/1985 Bar Council of	29/07/1985	1.Residence 106/18 NAZAR BAGH, LUCKNOW 226001	1.Residence	1)Proof of Practice is not enclosed.
LATE SYED MUSHTAQ AHMAD	UP		2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	2.Office 3.Mobile 9838554054	
3335. B/S1627 [Amount: 0 deposited] SYED IQBAL HAIDER LATE SYED SIBTEY MOHAMMAD KALBE ABID PLAZA CHOWK SABJI MANDI LUCKNOW	12594/1999 Bar Council of UP	02/07/1999	1.Residence H.NO. 422/108A TOP DARWAZA CHAUPATIAN ROAD LUCKNOW 2.Office	1.Residence 9839507485 2.Office 05224043222 3.Mobile 8858992033)INCOMPLETE RATION CARD FILED.
3336. B/S1628 [Amount: 0 deposited] SYED IQBAL JAWAID SYED MOHD. SIBTAIN	3716/2000 Bar Council of UP	03/03/2000	1.Residence SAIYADA MANZIL 336/47 MANSOOR NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335986738)COMPLETE ADDRESS PROOF (RATION CARD) NOT FIEL
3337. B/S1635 [Amount: 0 deposited] SYED MAHMOOD HASAN RIZVI	1798/1984 Bar Council of	18/05/1984	1.Residence 66 MAQBARA GOLLA GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SYED SADIG HUSAIN RIZVI	UP		2.Office	2.Office 3.Mobile 09415111850)REGISTRATION CERTIFICATE OF BAR COUNCIL OF U.
3338. B/S1636 [Amount: 0 deposited] SYED MAJID ALI	2628/2007 Bar Council of	20/05/2007	1.Residence 4/19 VIKAS KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SYED ABID ALI	UP		2.Office	2.Office 3.Mobile 09838565818	
102-A CENTRAL BAR ASSOCIATION DISTT. COURT LUCKNOW					

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 558

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3339. B/S1640 [Amount: 0 deposited] SYED MAZAHIR HUSSAIN	496/1989 Bar Council of	23/01/1989	1.Residence 467/153KA, HUSAINABAD, LUCKNOW-226003	1.Residence	1)Proof of Practice is not enclosed.
SYED FAZIL HUSAIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9935358604	
3340. B/S1643 [Amount: 0 deposited] SYED MOHAMMAD ALI	820/1969 Bar Council of	14/11/1969	1.Residence VILL.KHALRA SIADAT P.S. LAL GANJ PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE HAFIZALI	UP		2.Office 3.Chamber in High Court CHAMBER NO.46	2.Office 3.Mobile 09792010368	
3341. B/S1651 [Amount: 0 deposited] SYED MOHD ASAD	11713/2003 Bar Council of	30/11/2003	1.Residence 4/8 TIKAIT RAI TALAB COLONY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SYED NAFIS AHMAD	UP		2.Office	2.Office 3.Mobile 9369476610	
3342. B/S1653 [Amount: 0 deposited] SYED MOHD NUZAR NAQUI	5153/2009 Bar Council of	13/09/2009	1.Residence H.NO.235/39A MOH. PATANALA GALI SHAHCHADA LUCKNOW	1.Residence 05224068362	1)Proof of Practice is not enclosed.
SYED MOHD NAZIR NAQVI	UP		2.Office	2.Office 09335716087 3.Mobile 09335279308	
3343. B/S1654 [Amount: 0 deposited] SYED MOHD SHAN	8273/2008 Bar Council of	28/12/2008	1.Residence H.NO.467/108/2 SHEESHMAHAL HUSAINABAD CHOWK LUCKNOW-3	1.Residence	1)Proof of Practice is not enclosed.
SYED MOHD ALI JAFAR	UP		2.Office	2.Office 3.Mobile 9005530081	
3344. B/S1657 [Amount: 0 deposited] SYED MOHD. ASADULLAH	2343/2002 Bar Council of	14/03/2002	1.Residence 556KA/447 BAITULNOOR MAKKA GANJ POST NIRALA NAGAR LUCKNOW	1.Residence 09415468423	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SYED MOHD. AYUB -AS ABOVE-	UP		2.Office	2.Office 3.Mobile 07499866161	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 559

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3345. B/S1660 [Amount: 0 deposited] SYED MUZAMMIL HASAN	8910/2007 Bar Council of	30/12/2007	1.Residence 165/56 KACHCHA HATA AMINABAD LUCKNOW	1.Residence	muzammilhasan57@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
SYED ABUL HASAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 09305784068	
3346. B/S1662 [Amount: 0 deposited] SYED NIGHATULLAH	5462/2003 Bar Council of	04/06/2003	1.Residence H.I.G. 5 SECTOR E ALIGANJ LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE SYED IZZATULLAH	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION	2.Office 3.Mobile 9795277959	
3347. B/S1663 [Amount: 0 deposited] SYED NUJHAT HUSAIN	6221/2007 Bar Council of	27/10/2007	1.Residence H.NO.450/77 MUFTI GANJ CHOWK,LKO-226003	1.Residence 05222406796	nujhat0101@gmail.com 1)Proof of Practice is not enclosed.
S.W.HUSAIN	UP		2.Office	2.Office 3.Mobile 9889010737	
3348. B/S1668 [Amount: 0 deposited] SYED SADAF ABBAS	2513/2009 Bar Council of	26/04/2009	1.Residence 207/71 JAGAT NARAIN ROAD CHOUDHARY GARHIA CHOWK LUCKNOW	1.Residence 09369022347	sadaf_abbasilko@yahoo.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
MR. SYED FAZAL ABBAS SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 09936769786	
3349. B/S1669 [Amount: 0 deposited] SYED SAGHEER AHMAD	432/1988 Bar Council of	13/02/1988	1.Residence MOHALLA SALAMI GARHI PO KAKORI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SYED SIRAJ MOHAMMAD	UP		2.Office	2.Office 3.Mobile 09795591444	
3350. B/S1672 [Amount: 0 deposited] SYED SAZID ALI ZAIDI	4623/2004 Bar Council of	23/07/2004	1.Residence 467/100 SHEESH MAHAL, HUSSAINABAD, CHOWK, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SYED MOHSIN ALI ZAIDI INFRONT OF SOUTH WING, CIVIL COURT BLDG, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335927542	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 560

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3351. B/S1675 [Amount: 0 deposited] SYED SHAHID ALI	9534/2003 Bar Council of	18/10/2003	1.Residence BARGADI BAKSHI KA TALAB LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SYED SAZID ALI ASTI ROAD BAKSHI KA TALAB LUCKNOW	UP		2.Office	2.Office 3.Mobile 9307658205	
3352. B/S1676 [Amount: 0 deposited] SYED SHAM SHAD AHMAD	6209/1983 Bar Council of	21/12/1983	1.Residence H.NO.536/75 MADHEYGANJ KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SYED NISAR AHMAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 08574005193	
3353. B/S1677 [Amount: 0 deposited] SYED SHAMIM HAIDER ZAIDI LATE SYED AMIR HASAN ZAIDI	4085/1992 Bar Council of UP	18/07/1992	1.Residence HNO 467/15 SURRAIYA MANZIL HUSAINABAD CHOWK LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 08948136110)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
3354. B/S1678 [Amount: 0 deposited] SYED SHARAF HUSAIN	4266/1992 Bar Council of	22/07/1992	1.Residence H.NO. 544C/213 ALMAS BAGH HARDOI ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI SYED KHADIM HUSAIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415522341	
3355. B/S1679 [Amount: 0 deposited] SYED SHOWEB HAIDER	6240/2009 Bar Council of	13/09/2009	1.Residence NEAR MASOOMIA MASJID 390/47 RUSTAM NAGAR SADATGANJ LUCKNOW	1.Residence	yoolimadod08@yahoo.com 1)Proof of Practice is not enclosed.
SYED MUNEER HAIDER	UP		2.Office	2.Office 3.Mobile 9335348017	
3356. B/S1681 [Amount: 0 deposited] SYED TAUQEER AHMAD	7219/2008 Bar Council of	30/11/2008	1.Residence H.NO.2 SALAMI GARHI PO KAKORI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SIRAJ MOHAMMAD	UP		2.Office	2.Office 3.Mobile 09454117180	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 561

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3357. B/S1684 [Amount: 0 deposited] SYED WASI HAIDER	1991/1975 Bar Council of	28/10/1975	1.Residence HNO 546/52 SARFARAZ GANJ NEAR ERA MEDICAL COLLEGE LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SYED MOHD MOHSIN	UP		2.Office	2.Office 3.Mobile 09839045935	
3358. B/S1686 [Amount: 200 deposited] SYED ZAHID ALI	7288/2005 Bar Council of	18/12/2005	1.Residence 426/2195 WAZEERBAGH LUCKNOW	1.Residence 05222408876	szaadv@gamil.com 1)Proof of Practice is not enclosed.
LATE DR. SYED SHAMSHAD ALI DO	UP		2.Office	2.Office 3.Mobile 9335075085	
3359. B/S1692 [Amount: 0 deposited] SYED.MOHD.SHAMS ALAM RIZVI	10106/2001 Bar Council of	21/11/2001	1.Residence H.N.451/204,NEAR ELECTRIC TRANSFARMERS,JAFARIA COLONY,LK0	1.Residence 05226545460	rizvi.shams@rediffmail.com' 1)Proof of Practice is not enclosed.
MR.MOHD.AFTAB ALAM RIZVI IN HOME	UP		2.Office	2.Office 3.Mobile 9450642004	
3360. B/T0004 [Amount: 0 deposited] TAHSEEN HYDER NAQVI	3651/1984 Bar Council of	07/09/1984	1.Residence L IV/M/97 ALIGANJ SCHEME NEAR GULACHEEN MANDIR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.
LATE LUBHTY HADER NAQVI	UP		2.Office	2.Office 3.Mobile 09415192397	
3361. B/T0005 [Amount: 0 deposited] TAHSEEN NAZ	1228/2010 Bar Council of	13/02/2010	1.Residence 53, MOKERI TOLA, FAIZABAD	1.Residence	tahseen.india2003@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHD IBRAHIM 1/296, VIKAS NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9026177729	
3362. B/T0007 [Amount: 0 deposited] TAJ MUHAMMAD	8508/2009 Bar Council of	25/11/2009	1.Residence H.NO. 538/207 TRIVENI NAGAR-III LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
ABDUL HAMID C/O MR. RIJWAN ALI SHREE PURAM MIRJA MARKET, TRIVENI NAGAR	UP		2.Office 3.Chamber in High Court AWADH BAR LUCKINOW HIGH COURT	2.Office 3.Mobile 9628501742	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 562

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3363. B/T0013 [Amount: 0 deposited] TANVIR AHMAD SIDDIQI	4747/1995 Bar Council of	30/07/1995	1.Residence 19/32 KHA ALI-MANZIL KAPOOR LANE M.G.MARG HAZRATGANJ LKO.	1.Residence	tanvirasjoc@gmail.com 1)Proof of Practice is not enclosed.
LATE RAFIQ AHMAD SAME AS ABOVE	UP		2.Office	2.Office 05222238534 3.Mobile 09415584188	
3364. B/T0014 [Amount: 0 deposited] TANZEEM FARHAT	15138/2000 Bar Council of	06/12/2000	1.Residence 485/50 MOHAN MEKIN ROAD DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MOHD SARAAN	UP		2.Office	2.Office 3.Mobile 9451912966	
3365. B/T0015 [Amount: 0 deposited] TANZEEM SARTAJ	7667/2000 Bar Council of	25/05/2000	1.Residence VIJAY KHAND-2 (UJARION) GOMTI NAGAR LUCKNOW	1.Residence	tan_2c_em@hotmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONE
SARTAJ HUSAIN VIJAY KHAND-2 (UJARION) GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court B-110 NEW LAYWER CHAMBER CENTRAL BAR CIVIL COURT	2.Office 3.Mobile 9415335689	
3366. B/T0017 [Amount: 0 deposited] TARA CHAND SADHWANI	3492/1994 Bar Council of	21/07/1994	1.Residence M.51/7 SEC. A SITAPUR ROAD YOJANA LUCKNOW	1.Residence	harish sadhwani 73@rediff mail.com 1)Proof of Practice is not enclosed.
TANNU MAL SADHWANI DO	UP		2.Office	2.Office 3.Mobile 9415561671	
3367. B/T0022 [Amount: 0 deposited] TARIQ NISAMUDDIN KHAN	2846/2008 Bar Council of	19/07/2008	1.Residence 4/388 VIRAI KHAND GOMTI NAGAR LUCKNOW	1.Residence	novemtariq@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms. 3)Applicants name is not mentioned in the address proof enclosed.
NISAMUDDIN	UP		2.Office	2.Office 3.Mobile 09760147972	
3368. B/T0023 [Amount: 0 deposited] TARUN JEET VERMA	13905/2000 Bar Council of	26/11/2000	1.Residence 554 BEGUM PURA AYODHYA FAIZABAD	1.Residence	jeet.com@rediffmail.com 1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
RANJEET LAL VERMA 190 WAZIR HASAN ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 13	2.Office 3.Mobile 9648646134	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 563

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3369. B/T0028 [Amount: 0 deposited] TARUN KUMAR TIWARI	10312/1999 Bar Council of	31/05/1999	1.Residence 2/495, VINEET KHAND GOMTI NAGAR, LUCKNOW	1.Residence	tarun_9838367801@co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.)ENROLLMENT NUMBER NOT MENTIONED ON MAIN FORM.
J.P. TIWARI	UP		2.Office	2.Office 3.Mobile 9838367801	
3370. B/T0033 [Amount: 0 deposited] TATHAGAT PATHAK DR. Y.N. PATHAK	5611/2003 Bar Council of UP	08/06/2003	1.Residence 1/286 SEC-B PRIYADARSHNI COLONY SITAPUR ROAD LUCKNOW-20 2.Office	1.Residence 05222756228 2.Office 3.Mobile 9415349205	tathagatpathak@rediffmail.com)SEAL & SIGN OF AUTHORIZED SIGNATORY IS NOT FO
3371. B/T0034 [Amount: 0 deposited] TAUFEEQ AHMAD	6273/2011 Bar Council of	30/10/2011	1.Residence VILL. & POST BASARA TEHSIL FATEHPUR BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MUIDUR RAHMAN D/16/1 PAPER MILL COLONY NISHATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9919104705	
3372. B/T0035 [Amount: 600 deposited] TEERTH RAJ SINGH	7544/2004 Bar Council of	24/10/2004	1.Residence B71 ANAND RAEBARELI U.P.	1.Residence 09450047901	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SOKH RAM SINGH	UP		2.Office	2.Office 3.Mobile 09454517768	
3373. B/T0036 [Amount: 0 deposited] TEJ -BAHADUR TRIPATHI	1047/1982 Bar Council of	14/02/1982	1.Residence VILL.TONDARPUR H/O PARASRAMPUR POST SARMEY DISTT. SULTANPUR	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE GAYADEEN TRIPATHI 5/60 SECTOR H JANPIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452617092	
3374. B/T0037 [Amount: 0 deposited] TEJ BAHADUR SINGH	3333/2001 Bar Council of	30/03/2001	1.Residence 509/233 SHYAM LAL KI BAGIA OLD HYDERABAD LUCKNOW	1.Residence 05222781300	1)Proof of Practice is not enclosed.
LATE RAM SAGAR SINGH DO	UP		2.Office	2.Office 3.Mobile 9415026119	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 564

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3375. B/T0040 [Amount: 0 deposited] TEJ BHAN SINGH LATE RAJ BAHADUR SINGH	8991/1999 Bar Council of UP	21/05/1999	1.Residence 448/1257 NAGARIA KALANPURI THAKURGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09235830508)ENROLLMENT NO. ON PROOF OF PRACTICE IS INCORR
3376. B/T0045 [Amount: 0 deposited] TEJ NARAYAN SHUKLA CHHOTAY LAL SHUKLA AS ABOVE	1966/1983 Bar Council of UP	28/03/1983	1.Residence 41 YASHODA NAGAR BEHIND CHINHAT COLD STORAGE LUCKNOW 2.Office 3.Chamber in High Court ROOM NO. 3	1.Residence 2.Office 9452772145 3.Mobile	1)Mismatch in enrollment date.
3377. B/T0046 [Amount: 600 deposited] TEJ SINGH LATE MANGLA PRASAD SINGH	3601/1995 Bar Council of UP	30/04/1995	1.Residence H.NO.MG-7 ALIGANJ SEC-C NEHARU BAL VATIKA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09450603980	1)Proper address proof is not enclosed as per the norms.
3378. B/T0047 [Amount: 0 deposited] TEJPAL SINGH YADAV MR.MIZAZI SINGH YADAV AS ABOVE	5538/2010 Bar Council of UP	23/05/2010	1.Residence 538A/597 ADARSH PURAM TRIVENI NAGAR III SITAPUR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 2	1.Residence 2.Office 3.Mobile 9453191617	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3379. B/T0048 [Amount: 0 deposited] TEK CHAND GUPTA LATE CHHOTAY LAL VAISH 101 HOTEL MADHUWAN 55 HEWETT ROAD LUCKNOW	94/1968 Bar Council of UP	17/01/1968	1.Residence 69 THARBARANGANJ LAKHIMPUR KHERI 2.Office	1.Residence 9450891202 2.Office 3.Mobile 8726268455	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
3380. B/T0052 [Amount: 0 deposited] TRIBHUWAN PRASAD YADAV RAJENDRA PRASAD YADAV	6609/2009 Bar Council of UP	24/10/2009	1.Residence E-1/2 SARVODAYA NAGAR INDIRA NAGAR LUCKNOW 2.Office	1.Residence 9506998601 2.Office 993642301 3.Mobile 9651378401	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 565

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3381. B/T0054 [Amount: 0 deposited] TRIKESHWAR KUMAR CHUADHARY	14778/2010 Bar Council of	20/09/2010	1.Residence RASHTRIYA SWAROOP,WATER WORKS,ROAD,AISHBAGH,LKO	1.Residence	trikeshwarchaudhary@yahoo.com 1)Proof of Practice is not enclosed.
SRI SHIVDAS CHUADHARY SAME	UP		2.Office	2.Office 05222252624 3.Mobile 9307503149	
3382. B/T0055 [Amount: 0 deposited] TRILOKI NATH SINGH	251/1972 Bar Council of	31/03/1972	1.Residence 14/1184,INDIRANAGAR,SEC-412,LKO	1.Residence	t.n.sadvocate@gmail.com 1)Proof of Practice is not enclosed.
LATE SHRI DEVI DUTT SINGH NEAR ALMBAGH BANK,TAKROHI MARKET ROAD,NARAIN,CONSTRUCTIONS	UP		2.Office 3.Chamber in High Court CH.N.49,LKO,HIGHCOURT	2.Office 05226520006 3.Mobile 9415171027	
3383. B/T0057 [Amount: 0 deposited] TRILOKINATH SRIVASTAVA	8929/2001 Bar Council of	25/10/2001	1.Residence M.M. 4/69 VINAY KHAND-4 GOMTI NAGAR LUCKNOW	1.Residence 05222302580	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE SRI RAM NATH LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09648922373	
3384. B/T0059 [Amount: 0 deposited] TRIPTI SINHA	7331/2003 Bar Council of	09/08/2003	1.Residence 3/89 PATRAKAR PURAM GOMTI NAGAR LUCKNOW	1.Residence 05222398421	1)Mismatch in enrollment date.
DESH RATNA SINHA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 8	2.Office 3.Mobile 9307151224	
3385. B/T0060 [Amount: 0 deposited] TRIPURESH KUMAR TRIPATHI	6968/2007 Bar Council of	27/10/2007	1.Residence 24-PATEL NAGAR MARKET INDIRA NAGAR LUCKNOW	1.Residence	BHAISADHU @ YAHOO.IN 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAJ KUMAR TRIPATHI SAME AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO 3 OUDH BAR EXT. HIGH COURT LUCKNOW	2.Office 3.Mobile 9795720778	
3386. B/T0065 [Amount: 600 deposited] TUFAIL AHMAD	9874/2010 Bar Council of	25/07/2010	1.Residence 19.VILL.BAXHSHI GAON P.O.GOVINDAPUR PANDIT BAHRACH	1.Residence 9415755482	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE LATEEF AHMAD KHAN 538/KA 670 SHIVPURAM LUCKNOW	UP		2.Office 3.Chamber in High Court SITTING PLACE MEETING HALL OUDH BAR ASSOCIATION	2.Office 9336699727 3.Mobile 9336699727	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 566

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3387. B/T0067 [Amount: 0 deposited] TUSHAR GUPTA	17194/2010 Bar Council of	12/11/2010	1.Residence 96,SADAR BAZAR,NEHRU ROAD,MAKHANIYA MOHAL LUCKNOW-226002	1.Residence	1)Proof of Practice is not enclosed.
RAM KUMAR GUPTA	UP		2.Office	2.Office 3.Mobile 8303032198	
3388. B/T0069 [Amount: 0 deposited] TUSHAR PRATAP SINGH	5854/2011 Bar Council of	15/10/2011	1.Residence H.NO. 8/2 MOH. PAKRA PO- MOHAN UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI NAND KUMAR SINGH	UP		2.Office 3.Chamber in High Court MEETING HOLL HIGH COURT LKO.	2.Office 3.Mobile 9936784468	
3389. B/T0072 [Amount: 0 deposited] TWISHI SRIVASTAVA	683/2011 Bar Council of	27/01/2011	1.Residence 132 GUJAINI K BLOCK KANPUR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
PREM SHANKER SRIVASTAVA 266/126 GA PRAKASHPURAM NAI BASTI BHAEWAN LUCKNOW	UP		2.Office	2.Office 3.Mobile 8765304448	
3390. B/U0001 [Amount: 0 deposited] UBESHER	5114/2011 Bar Council of	18/09/2011	1.Residence VILL. RAMPUR GARHI JAMUNA POST MEERKH NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAJDEO	UP		2.Office	2.Office 3.Mobile 09695331297	
3391. B/U0002 [Amount: 0 deposited] UBHAI KUMAR SINGH LATE PARAS NATH SINGH 4/1089 VIKAS NAGAR LUCKNOW	7993/2009 Bar Council of UP	22/11/2009	1.Residence 2/799 VIVEK KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839165053	alok_abhay@rediffmail.com)SEAL OF AUTHORISED SIGNATORY ON P.O.P. IS MIS
3392. B/U0004 [Amount: 600 deposited] UDAI BHAN PANDEY	414/2000 Bar Council of	17/01/2000	1.Residence VILL. LABBA TAPRA DISTT. GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM GANESH PANDEY	UP		2.Office 3.Chamber in High Court EXT.BLOCK ROOM NO.1 HIGH COURT LUCKNOW	2.Office 3.Mobile 09415486289	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 567

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3393. B/U0005 [Amount: 0 deposited] UDAI BHANU MISRA	1871/1999 Bar Council of	28/03/1999	1.Residence VILL. & P.O.-BAIRIPUR, RAMNATH, MANKAPUR, GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SHEO DAN MISRA 554KHA/54,VISHESHWAR NAGAR, ALABAGH, LKO.	UP		2.Office	2.Office 3.Mobile 8423217337	
3394. B/U0006 [Amount: 0 deposited] UDAI BHANU SINGH	3675/1996 Bar Council of	31/03/1996	1.Residence 538K/536 TRIVENI NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHATRUHAN SINGH	UP		2.Office	2.Office 3.Mobile 9454721931	
3395. B/U0010 [Amount: 0 deposited] UDAI PRATAP SINGH	3173/1988 Bar Council of	09/07/1988	1.Residence 509/114 OLD HAIDRABAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI BHAAGAWATI SINGH	UP		2.Office	2.Office 3.Mobile 09450633295	
3396. B/U0011 [Amount: 0 deposited] UDAI PRATAP SINGH	4019/1998 Bar Council of	13/11/1998	1.Residence SAIRAPUR, MOOSAPUR, RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
SHEO PRATAP SINGH	UP		2.Office	2.Office 3.Mobile 9452500183	
3397. B/U0012 [Amount: 0 deposited] UDAI PRATAP SINGH KUSHWAHA LT., KAMAL SINGH AS ABOVE	6650/2003 Bar Council of UP	12/07/2003	1.Residence 2/241. VIRAT KHAND GOMTI NAGAR. LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9415195504	illigible)BAR COUNCIL CERTIFICATE OF U.P. IS NOT ENCLOS
3398. B/U0014 [Amount: 600 deposited] UDAY BHANU SINGH	150/2001 Bar Council of	10/02/2001	1.Residence H.NO.L-1/48 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence 9452015996	1)Proper address proof is not enclosed as per the norms.
SRI BHAGAUTI SINGH OUDH BAR ASSOCITION HIGH COURT LUCKNOW U.P.	UP		2.Office	2.Office 3.Mobile 9369193562	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 568

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3399. B/U0016 [Amount: 0 deposited] UDAY SHANKER MISHRA	8254/2000 Bar Council of	17/06/2000	1.Residence U 20/4 BADSHAH NAGAR COLONY LUCKNOW	1.Residence	uday.singh@gmail.com 1)Proof of Practice is not enclosed.
LATE SRI S.N. MISRA 139 MANAS CITY INDIRA NAGAR LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO.8 HIGH COURT	2.Office 3.Mobile 09450460434	
3400. B/U0019 [Amount: 0 deposited] UDAYBIR SINGH	1909/2001 Bar Council of	07/03/2001	1.Residence VILL. SARATHARA POST PATOUNA MALL D LUCKNOW	1.Residence 09935321424	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI GAYA BUX SINGH	UP		2.Office	2.Office 3.Mobile 07398591272	
3401. B/U0021 [Amount: 0 deposited] UJJWAL KRISHNA	4121/2009 Bar Council of	31/07/2009	1.Residence 109/144 MODEL HOUSE LUCKNOW	1.Residence	krishan_uj@yahoo.co.in 1)Proof of Practice is not enclosed.
SHRIKRISHAN SINGHAL DO	UP		2.Office	2.Office 3.Mobile 9839628907	
3402. B/U0022 [Amount: 600 deposited] UMA KANT	2884/1989 Bar Council of	14/07/1989	1.Residence PLOT NO.-262, VASHISHET PURAM, JANKIPURAM, LUCKNOW	1.Residence DO	1)Mismatch in enrollment date. 2)Proper address proof is not enclosed as per the norms.
SRI RAM PRASAD AS ABOVE	UP		2.Office 3.Chamber in High Court NO.-35	2.Office 9415722901 3.Mobile 9415722901	
3403. B/U0031 [Amount: 0 deposited] UMA SHANKAR TIWARI	16820/1999 Bar Council of	24/08/1999	1.Residence VILLAGE DURGONWA PURE CHHAPRA PURWA PO TATIYA METEHIYA GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MATHURA PRASAD TIWARI 5/31 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451829057	
3404. B/U0033 [Amount: 600 deposited] UMA SHANKER	7106/2003 Bar Council of	24/07/2003	1.Residence VILL. PURE RAGHUBAR PO-SAHAJAURA DISTT.RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SATYA NARAYAN	UP		2.Office	2.Office 3.Mobile 09984427706	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 569

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3405. B/U0035 [Amount: 0 deposited] UMA SHANKER PRAJAPATI	4474/1990 Bar Council of	27/10/1990	1.Residence 84/291 KATRA MAQBOOL GANJ LUCKNOW	1.Residence 05222630085	1)Proof of Practice is not enclosed.
LATE RAM GOPAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415104483	
3406. B/U0043 [Amount: 0 deposited] UMAKANT UPADHYAY	3967/2006 Bar Council of	18/08/2006	1.Residence 448/22 NAGRIA THAKURGANJ LUCKNOW	1.Residence 05223069425	uk updhyay@rediffmail.com 1)Proof of Practice is not enclosed.
KESHRI PRASAD UPADHYAY UGF-41 ARIF ASIYANA BUILDING LUCKNOW	UP		2.Office	2.Office 3.Mobile 9305107006	
3407. B/U0046 [Amount: 0 deposited] UMESH BABU CHAUHAN	413/1971 Bar Council of	26/05/1971	1.Residence 12 PATEL NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI LATE OUDH BEHARI SINGH	UP		2.Office	2.Office 3.Mobile 09307859166	
3408. B/U0047 [Amount: 600 deposited] UMESH CHANDRA	1799/2005 Bar Council of	20/03/2005	1.Residence RAMPUR HANUMANGANJ SULTANPUR	1.Residence 9453328889	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE PHOOL CHANDRA CH.NO. 49 IIIIRD FLOOR HIGH COURT LUCKNOW	UP		2.Office 3.Chamber in High Court CH.NO. 49	2.Office 3.Mobile 8052607235	
3409. B/U0051 [Amount: 0 deposited] UMESH CHANDRA JOSHI	5760/1990 Bar Council of	16/12/1990	1.Residence D-8 JBTC CAMPUE NISHATGANJ LUCKNOW	1.Residence 07376725050	1)Local Address proof is not enclosed.
LATE SRI BALA DUTT JOSHI	UP		2.Office 3.Chamber in High Court HIGH COURT NO.9	2.Office 05224005936 3.Mobile 09450455297	
3410. B/U0053 [Amount: 0 deposited] UMESH CHANDRA NIGAM	151/1975 Bar Council of	18/03/1975	1.Residence 333 CIVIL LINES KEVTA TALAB UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
KHHWAR BAHADUR NIGAM EDI/368 LDA COLONY LUCKNOW	UP		2.Office	2.Office 05152822400 3.Mobile 08765353428	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 570

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3411. B/U0055 [Amount: 600 deposited] UMESH CHANDRA SAXENA	1788/1980 Bar Council of	10/08/1980	1.Residence 295/70 MOH. ASHERFABAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE KRISHNA MOHAN AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 54 IIND FLOOR HIGH COURT LUCKNOW	2.Office 05222262873 3.Mobile 9450657765	
3412. B/U0056 [Amount: 0 deposited] UMESH CHANDRA SHUKLA	2285/1987 Bar Council of	26/04/1987	1.Residence DEEN DAYAL NAGAR ROOPPUR KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE JAGTARAN LAL SHUKLA CHAMBER NO.41, NEW BUILDING	UP		2.Office	2.Office 3.Mobile 9889489662	
3413. B/U0057 [Amount: 600 deposited] UMESH CHANDRA SINGH	2894/1991 Bar Council of	22/07/1991	1.Residence 2/256 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)MISMATCH OF FATHER'S NAME WITH THE MAIN FORM
LATE SHRI SHIAL SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 09335036933	
3414. B/U0059 [Amount: 0 deposited] UMESH CHANDRA SRIVASTAVA	6550/2008 Bar Council of	16/11/2008	1.Residence VILL.KANDBHARI,POST-KURASAHA,DISTT.BEHRAICH	1.Residence 9452533584	bablu83in.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI S.C.SRIVASTAVA GAYATRI SADAN-D-277/A,KURMANCHAL NAGAR,INDIRA NAGAR,LUCKNOW	UP		2.Office	2.Office 3.Mobile 7398971772	
3415. B/U0060 [Amount: 0 deposited] UMESH CHANDRA TRIPATHI	8488/2003 Bar Council of	09/08/2003	1.Residence 548/V291 VIKRAM NAGAR. MANAK NAGAR LUCKNOW	1.Residence	umeshtripathiathrava78@yahoo.com.in 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
ARUNESH TRIPATHI 548/V291 VIKRAM NAGAR. MANAK NAGAR. LUCKNOW	UP		2.Office	2.Office 8565842407 3.Mobile 8565842407	
3416. B/U0062 [Amount: 0 deposited] UMESH CHANDRA VISHWAKARMA	2030/2004 Bar Council of	18/03/2004	1.Residence S.S. 218 SECTOR D JANKIPURAM LUCKNOW	1.Residence	umeshadvchandra@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BUDDHI RAM VISHWAKARMA KRISHNA BIHAR COLONEY JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415542115	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 571

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3417. B/U0065 [Amount: 0 deposited] UMESH KUMAR	7801/2006 Bar Council of	16/12/2006	1.Residence VILL RASHD KEHRA (MANJHI) PO. RAGHUNATHPUR, PS. MAIL LUCKNOW	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
GIRDHARI LAL	UP		2.Office	2.Office 9889297111 3.Mobile 9335358133	
3418. B/U0066 [Amount: 0 deposited] UMESH KUMAR ASTHANA	7006/2008 Bar Council of	30/11/2008	1.Residence POLICE LINE LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KRISHNA KUMAR ASTHANA	UP		2.Office	2.Office 3.Mobile 9336778428	
3419. B/U0067 [Amount: 0 deposited] UMESH KUMAR BAJPAI SHRI U.B.BAJPAI	1521/1987 Bar Council of UP	07/04/1987	1.Residence 549/2 BARA BARHA ALAMBAGH, LUCKOW 2.Office	1.Residence 2.Office 3.Mobile 9415928731)BAR COUNCIL CERTIFICATE OF U.P. IS NOT ANNEXE
3420. B/U0070 [Amount: 0 deposited] UMESH KUMAR PAL	5084/2008 Bar Council of	02/11/2008	1.Residence POKHANAPUR POST REHARIA DISST LAKHIMPUR KHIRI	1.Residence 05222391966	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
D.L. PAL	UP		2.Office	2.Office 8009003093 3.Mobile	
3421. B/U0074 [Amount: 0 deposited] UMESH KUMAR SINGH	15464/1999 Bar Council of	18/08/1999	1.Residence NEAR AZIZ NAGAR HOSTAL MADION LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
VIRENDRA SINGH	UP		2.Office	2.Office 3.Mobile 09839091509	
3422. B/U0077 [Amount: 0 deposited] UMESH KUMAR SRIVASTAVA	2198/1993 Bar Council of	21/04/1993	1.Residence ED-75 SECTOR-Q ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KRISHNA MURARI LAL SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9415756956	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 572

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3423. B/U0079 [Amount: 0 deposited] UMESH KUMAR VERMA	5885/2011 Bar Council of	17/10/2011	1.Residence 548/259 SURYA NAGAR, MANAK NAGAR, AWAS VIKAS COLONY, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PREM CHANDRA VERMA	UP		2.Office	2.Office 3.Mobile 9450909573	
3424. B/U0081 [Amount: 0 deposited] UMESH KUMAR YADAV	10168/2003 Bar Council of	18/10/2003	1.Residence H.NO.537-D/283 SHRI NAGAR COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI SANTRAM YADAV C-4 JANKI VIHAR COLONY JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450450145	
3425. B/U0083 [Amount: 0 deposited] UMESH PRATAP SINGH	2112/2002 Bar Council of	14/03/2002	1.Residence 643M/678 B SRINAGAR COLONY SITAPUR ROAD MADIYON LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI DAN BAHADUR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415034225	
3426. B/U0084 [Amount: 0 deposited] UMESH PRATAP SINGH	6177/2010 Bar Council of	23/05/2010	1.Residence VILL.MAHRAJIPUR (AMARI) PO.ROUWALOHANGPUR FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI KAUSHLENDRA SINGH 11/543 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09889223766	
3427. B/U0085 [Amount: 600 deposited] UMESH PRATAP YADAV	5740/2008 Bar Council of	05/11/2008	1.Residence MANGAPUR PURE KUNJAN PRATAPGARH	1.Residence 09559920903	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM YADAV 3RD FLOOR REGENCY PLAZA HAZRATGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court 67 IN HIGH COURT	2.Office 3.Mobile 09415753066	
3428. B/U0089 [Amount: 0 deposited] UMESH YADAV	6719/2003 Bar Council of	12/07/2003	1.Residence VILL.CHAINPUR,P.O.BRIDGMANGANJ,DISTT MAHARAJGANJ	1.Residence	umeshdv78@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI SITARAM YADAV S-108,SHAKTI NAGAR,FAIZABAD ROAD,LKO 226016	UP		2.Office	2.Office 9532969336 3.Mobile 9532969336	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 573

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3429. B/U0092 [Amount: 0 deposited] UMESHWAR PRATAP SINGH	636/2007 Bar Council of	10/02/2007	1.Residence D-1/103 PRIYADARSHINI COLONY SITAPUR ROAD LUCKNOW	1.Residence 9918299399	umeshwar14@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHEO VISHAL SINGH A-4, VIVEKANANDPURI, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452299399	
3430. B/U0098 [Amount: 0 deposited] UPENDRA PANDEY	527/1995 Bar Council of	15/01/1995	1.Residence F-187 RAJAJIPURAM LUCKNOW	1.Residence 9450357284	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
H.N.PANDEY AS ABOVE	UP		2.Office	2.Office 8574601104 3.Mobile	
3431. B/U0104 [Amount: 600 deposited] UPENDRA SINGH	539/1987 Bar Council of	27/09/1987	1.Residence C-103 SECTOR J ALIGANJ LUCKNOW	1.Residence	upendrasingh816@gmail.com 1)Mismatch in enrollment date.
LATE HARDWARI LAL C-103 SECTOR J ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 5 II FLOOR	2.Office 3.Mobile 9415751738	
3432. B/U0105 [Amount: 0 deposited] URMIL KUMAR SINGH	8538/2009 Bar Council of	25/11/2009	1.Residence A-57, SANJAY GANDHI PURAM, FAIZABAD ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
DEVE PRASAD SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452203019	
3433. B/U0106 [Amount: 0 deposited] USHA DEVI	5263/1999 Bar Council of	25/04/1999	1.Residence H.N.498/143/71 BABA KI BAGIYA FAIZABAD ROAD ,DALIGANJ LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)PROOF OF PRACTICE NOT STAMPED.
GOVIND KUMAR	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9307611836	
3434. B/U0107 [Amount: 0 deposited] USHA NIGAM	4931/1983 Bar Council of	01/10/1983	1.Residence 58/41-A PEPAL WALI GALI, RAM MANDIR, HUSSAINGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHIVA RAJ MOHAN NIGAM	UP		2.Office	2.Office 3.Mobile 9415184260	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 574

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3435. B/U0110 [Amount: 0 deposited] UTKARSH MANGLAM	4642/2008 Bar Council of	30/08/2008	1.Residence RUPA PUR AFIM KI KOTHI PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
LATE SUBHASH CHANDRA 190/13 MURGA KHANA MASHAKGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 7376515823	
3436. B/U0116 [Amount: 0 deposited] UTTAM KUMAR TIWARI SHIV LAL TIWARI AS ABOVE	4437/2003 Bar Council of UP	12/04/2003	1.Residence 88/A GEETA PALLI ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 05222458755 3.Mobile 9984409351)MISMATCH IN ENROLLMENT DATE AS MENTIONED IN P
3437. B/U0120 [Amount: 600 deposited] UTTAM KUMAR VERMA	5068/2007 Bar Council of	11/08/2007	1.Residence VILL.GUDPURWA,P.O.BAMBHNAWAN,DISTT-SITAPUR	1.Residence	uttamverma101@gmail.com 1)Proper address proof is not enclosed as per the norms.
SUNDER LAL VERMA 616/002/3,SIMRA GAURDHI,KHADRI,NEAR SHRI.RADHA VIDYALAYA,LKO	UP		2.Office	2.Office 3.Mobile 9451130111	
3438. B/U0121 [Amount: 0 deposited] UZMA FATMI	4119/2009 Bar Council of	31/07/2009	1.Residence FLAT NO.4-HABIBA MARKET, CHHIPYANA CHAURAHA,UNNAO U.P	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
NAGGAN FATMI ATTACHED	UP		2.Office	2.Office 3.Mobile 7668204027	
3439. B/V0003 [Amount: 0 deposited] VAIBHAV GUPTA	13726/2010 Bar Council of	04/09/2010	1.Residence D-862 OMEX CITY RAIBARELLI ROAD LKO	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
RAKESH CHANDRA GUPTA B1/5 SEC-C ALIGANJ LKO	UP		2.Office	2.Office 9335797812 3.Mobile 9451421689	
3440. B/V0009 [Amount: 0 deposited] VAIBHAV SHUKLA	7404/2009 Bar Council of	28/10/2009	1.Residence NEW MARKET, NEAR C.H.C. TULSIPUR	1.Residence	vaibhav.shukla13@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KESHRI PRASAD SHUKLA	UP		2.Office	2.Office 3.Mobile 9044844877	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 575

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3441. B/V0011 [Amount: 0 deposited] VAIBHAV SRIVASTAVA	4902/2007 Bar Council of	11/08/2007	1.Residence B21/115 A-3K BATUK DHAM COLONY KAMACHHA VARANASI	1.Residence	vaibhavsrivastava20@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. ANIL KUMAR SRIVASTAVA	UP		2.Office 3.Chamber in High Court 22 LAWYER'S BUILDING HIGH COURT LUCKNOW BENCH LUCKNOW	2.Office 05422363675 3.Mobile 09838744437	
3442. B/V0014 [Amount: 0 deposited] VANDANA PANDEY	2629/2005 Bar Council of	13/05/2005	1.Residence 13/204,MALHAR SAHARA STATE JANKIPURAM,LKO.	1.Residence	adup@incom. 1)Proof of Practice is not enclosed.
DR.GAURI SHANKER TEWARI HIGH COURT,LKO.	UP		2.Office	2.Office 3.Mobile 9452782111	
3443. B/V0017 [Amount: 0 deposited] VANDANA RAJ AWASTHI	6292/2011 Bar Council of	30/10/2011	1.Residence 290/51 KHA/5 MOTI JHEEL COLONY AISHBAGH LKO	1.Residence 05222231343	vandanaraj407@gmail.com 1)Proof of Practice is not enclosed.
MR.DEVI PRASAD AWASTHI 40,PURWA QUILA LKO	UP		2.Office	2.Office 9889032407 3.Mobile	
3444. B/V0020 [Amount: 0 deposited] VARSHA SHARMA	7470/2006 Bar Council of	16/12/2006	1.Residence A-209 H.A.L. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
NAVEEN VISHWAKRMA	UP		2.Office	2.Office 3.Mobile 09450643120	
3445. B/V0021 [Amount: 0 deposited] VARUN	957/2008 Bar Council of	31/03/2008	1.Residence H.NO.525/281 KA PURANA MAHANAGAR LUCKNOW	1.Residence 09026039677	varunlodhi@yahoo.co.in 1)Proof of Practice is not enclosed.
SHIV PRASAD LODHI AS ABOVE	UP		2.Office	2.Office 09807930283 3.Mobile 09451427148	
3446. B/V0023 [Amount: 0 deposited] VARUN KANT	8780/2010 Bar Council of	09/07/2010	1.Residence 15, NEWAL KISHORE ROAD, HAZRATGANJ, LUCKNOW	1.Residence	varunkant123@gmail.com 1)Proof of Practice is not enclosed.
LATE HARI KANT 15, NEWAL KISHORE ROAD, HAZRATGANJ, LUCKNOW	UP		2.Office	2.Office 05224002741 3.Mobile 9918165678	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 576

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3447. B/V0026 [Amount: 0 deposited] VARUN VERMA	7946/2009 Bar Council of	22/11/2009	1.Residence E-1214 RAJA JI PURAM LUCKNOW	1.Residence	varunplacid@gmail.com 1)Proof of Practice is not enclosed.
SHRI CHHOTE LAL VERMA	UP		2.Office	2.Office 3.Mobile 09451088384	
3448. B/V0027 [Amount: 0 deposited] VASDEO	4499/1990 Bar Council of	10/11/1990	1.Residence VILL. MANDHER PATTY POST AMETHI C.S.M. NAGAR	1.Residence	vasdeo.adv96@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BADRI PRASHAD	UP		2.Office 3.Chamber in High Court ROOM NO. 01 (EXTENSION)	2.Office 3.Mobile 9792718292	
3449. B/V0031 [Amount: 0 deposited] VED PRAKASH	7303/2005 Bar Council of	18/12/2005	1.Residence 290 HAIDARGANG FAIZABAD SADAR FAIZABAD	1.Residence 05278241547	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM GUPTA	UP		2.Office 3.Chamber in High Court NEW BLOCK ROOM NO-1	2.Office 9336439109 3.Mobile 7505504421	
3450. B/V0032 [Amount: 600 deposited] VED PRAKASH	2010/1989 Bar Council of	12/03/1989	1.Residence FLAT NO.4 MERIDIAN APPARTMENT OPP.DEVKI HOSPITAL SITAPUR	1.Residence	vedprakashhc@gmail.com 1)Proof of Practice is not enclosed.
B P SRIVASTAVA ROAD LUCKNOW.	UP		2.Office 3.Chamber in High Court	2.Office 05222759338 3.Mobile 9415471302	
3451. B/V0036 [Amount: 0 deposited] VED PRAKASH PANDEY	8353/2003 Bar Council of	04/09/2003	1.Residence 289 SENANIVIHAR RAIBAREILY ROAD LUCKNOW	1.Residence 09236656788	1)Mismatch in enrollment no.
LATE SITARAM PANDEY 289 SENANIVIHAR RAIBAREILY ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 5 HIGH COURT IIND FLOOR LUCKNOW BENCH	2.Office 3.Mobile 09236041750	
3452. B/V0040 [Amount: 0 deposited] VED PRAKASH SINGH	10685/2003 Bar Council of	02/11/2003	1.Residence 19/29A PARK ROAD HUZARTGANJ LUCKNOW	1.Residence 9450208143	1)Proof of Practice is not enclosed.)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
SRI UMA SHANKAR SINGH DO	UP		2.Office 3.Chamber in High Court ROOM NO 1 BEHIND AWADH BAR	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 577

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3453. B/V0041 [Amount: 0 deposited] VED PRAKASH SRIVASTAVA LAXMI NARAIN SRIVASTAVA	2023/1996 Bar Council of UP	09/03/1996	1.Residence MM-4/2 VINAY KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 05222393562 2.Office 3.Mobile 9451293772	1)Proof of Practice is not enclosed.
3454. B/V0042 [Amount: 0 deposited] VED PRAKASH SRIVASTAVA LATE KRISAN KUMAR SRIVASTAVA SHARDA VDYA MANDIR ITAUNJA LUCKNOW	350/1987 Bar Council of UP	01/02/1987	1.Residence POST ITAUNJA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450449849	namanamankkd@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3455. B/V0043 [Amount: 0 deposited] VED PRAKASH TRIPATHI LATE MATA PRASAD TRIPATHI	7826/2009 Bar Council of UP	05/11/2009	1.Residence PAHAR NAGAR-TIKARIYA, GOSAIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9956523271	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3456. B/V0044 [Amount: 600 deposited] VED PRAKASH VERMA LATE HARI SHARAN VERMA	3115/1996 Bar Council of UP	31/03/1996	1.Residence E-3/432 VINAY KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 09026546626 2.Office 3.Mobile 07376430602	1)Proper address proof is not enclosed as per the norms. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3457. B/V0046 [Amount: 0 deposited] VED PRAKASH YADAV RAM KEDAR YADAV 7/433 VIKAS NAGAR LUCKNOW	1407/2008 Bar Council of UP	06/04/2008	1.Residence 7/433 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452242329	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 578

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3458. B/V0047 [Amount: 0 deposited] VED RATNA MISRA	832/2000 Bar Council of	23/01/2000	1.Residence VILL-RAJAPUR,PO.SINGHAMOU,TAN-B.K.T.DISTT-LKO.227205	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
SRI SHIV KUMAR MISRA	UP		2.Office	2.Office 3.Mobile 9450664671	
3459. B/V0048 [Amount: 0 deposited] VEDPAL SINGH	5111/2003 Bar Council of	05/05/2003	1.Residence 600 SINGH VIHAR CIVIL LINE RAEBARELI	1.Residence	vedpalsinghchauhansingh@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
RAJESH SINGH NEAR HAZRATGANJ KOTWALI LUCKNOW	UP		2.Office	2.Office 3.Mobile 08858786009	
3460. B/V0050 [Amount: 0 deposited] VEER DURGESH PRATAP SINGH	2315/2006 Bar Council of	11/05/2006	1.Residence D.A.V.PG.COLLEGE LANE ARAYA NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM AUTAR SINGH	UP		2.Office	2.Office 3.Mobile 9005528077	
3461. B/V0051 [Amount: 0 deposited] VEER PAL	4647/2010 Bar Council of	18/04/2010	1.Residence 3/66 RUCHI KHAND IST TEHSIL LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
THAKURI	UP		2.Office	2.Office 3.Mobile 08423866393	
3462. B/V0053 [Amount: 0 deposited] VEERA BAHADUR SRIVASTAVA LATE SRI RAJENDRA BAHADUR SAME	14264/2000 Bar Council of UP	26/11/2000	1.Residence B-26 POLICE LINES,LKO 2.Office	1.Residence 05222782473 2.Office 9415004418 3.Mobile	veera20@rediffmail.com)SEAL OF AUTHORISED SIGNATORY MISMATCHED IN P.
3463. B/V0055 [Amount: 0 deposited] VEERENDRA KUMAR VISHWAKARMA	2303/2006 Bar Council of	17/06/1906	1.Residence H.NO.5/304 AWAS VIKAS COLONY,DISTT.BARABANKI	1.Residence 9450209769	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date. 3)Local Address proof is not enclosed.
RAM BILAS SHARMA SATI BAGH ANUPAM NAGAR MOTIJHIL AISHBAGH LKO	UP		2.Office 3.Chamber in High Court A.C HALL AWADH BAR ASSOCIATION HIGH COURT LKO	2.Office 3.Mobile 9415530631	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 579

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3464. B/V0056 [Amount: 0 deposited] VEERENDRA VIKRAM SINGH	2664/2003 Bar Council of	22/02/2003	1.Residence H.NO.14 LALLANSINGH NAGAR ARJUNGUNJ SULTANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow. 3)Proper address proof is not enclosed as per the norms.
UMA SHANKER SINGH	UP		2.Office	2.Office 3.Mobile 09450087974	
3465. B/V0057 [Amount: 0 deposited] VERSHA RANI SRIVASTAVA	686/2012 Bar Council of	24/01/2012	1.Residence 82 AKAMPUR BIHAR UNNAO	1.Residence	1)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.)PROOF OF PRACTICE IS WITHOUT SEAL & SIGN OF I
NIKHLESH SRIVASTAVA PAHARPUR BANTHARA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452657520	
3466. B/V0058 [Amount: 0 deposited] VIBHAV KUMAR MISRA	6588/2009 Bar Council of	24/10/2009	1.Residence V,KHRGAPUR P.O.ADAMPUR JANUBI,LUCKNOW	1.Residence 9415410556	1)Local Address proof is not enclosed.
MATA PRASAD MISRA A BLCOK CROSSING RAJAJIPURAM LUCKNOW.	UP		2.Office	2.Office 3.Mobile 9415410556	
3467. B/V0062 [Amount: 600 deposited] VIDYA KANT SHARMA	4078/1999 Bar Council of	06/03/1999	1.Residence 544/2399, BARAURA HUSAIN BARI BALAGANJ, LUCKNOW.	1.Residence	1)Mismatch in enrollment date.
SHRI KRISHNA AVATAR SHARMA AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR ASSOCIATION	2.Office 9935715090 3.Mobile 9453511611	
3468. B/V0063 [Amount: 0 deposited] VIDYA KUMAR	2766/1996 Bar Council of	18/03/1996	1.Residence KASIMPUR GOSAINGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enlosed is beyond the municipal limit of Lucknow.
VISHAMBHAR DAYAL	UP		2.Office	2.Office 3.Mobile 9792085744	
3469. B/V0068 [Amount: 0 deposited] VIJAI KUMAR	7432/2010 Bar Council of	27/06/2010	1.Residence H.NO.551KA/G-367 AZAD NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE BABOO LAL CHAMBER NO.6 C. COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450300517	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 580

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3470. B/V0071 [Amount: 0 deposited] VIJAI KUMAR SRIVASTAVA I	90/1980 Bar Council of	10/01/1980	1.Residence H.NO 12/3. KAMLANAGAR. CHHATA MEEL KMALABAD. SITAPUR RD.,LKO	1.Residence 9336471204	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LT., SHRIKRISHNA SINHA	UP		2.Office 3.Chamber in High Court AUDH BAR HIGHCOURT.	2.Office 3.Mobile 9336471204	
3471. B/V0072 [Amount: 0 deposited] VIJAI KUMAR TANDON	4951/2001 Bar Council of	20/05/2001	1.Residence H.NO. 485, LANE NO. 3, NISHAT GANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MUNNU LAL TANDON H.NO. 485, LANE NO. 3, NISHAT GANJ, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9236255205	
3472. B/V0075 [Amount: 0 deposited] VIJAI PRAKASH SRIVASTAVA	717/1980 Bar Council of	14/04/1980	1.Residence 2/44 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222302082	1)Proof of Practice is not enclosed.
LATE N.S.SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9935637884	
3473. B/V0076 [Amount: 0 deposited] VIJAI PRATAP SINGH	1688/1978 Bar Council of	17/05/1978	1.Residence H.NO.134/149 BASHIRAT GANJ LUCKNOW-226004	1.Residence	1)Proof of Practice is not enclosed.
LATE SURENDRA SINGH ABOVE	UP		2.Office	2.Office 3.Mobile 09450449574	
3474. B/V0077 [Amount: 600 deposited] VIJAI SHANKAR TRIPATHI	1003/1986 Bar Council of	25/02/1986	1.Residence 566/24 JAIPRAKASH NAGAR ALAMBAGH LKO	1.Residence 9415019041	1)Proof of Practice is not enclosed.
LATE YOGESH CHANDRA TRIPATHI CH NO-105 VTH FLOOR CSCBUILDING LKO	UP		2.Office	2.Office 3.Mobile	
3475. B/V0079 [Amount: 600 deposited] VIJAI SHANKAR TRIVEDI LATE SRI VISHNU DUTT TRIDVEDI	2324/1995 Bar Council of UP	11/03/1995	1.Residence 110/KA NEW PARA COLONY RAJAJIPURAM LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 1 AVADH BARA EXTENSION LUCKNOW	1.Residence 2.Office 3.Mobile 9648110670)SEAL OF AUTHORISED SIGNATORY MISMATCHED IN TH
3476. B/V0082 [Amount: 600 deposited] VIJAY BAHADUR YADAV	7224/2010 Bar Council of	24/06/2010	1.Residence VILL.& POST BANKIGAON KADIPUR DISTT. SULTANPUR	1.Residence 08896941156	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM DEEN YADAV	UP		2.Office	2.Office 3.Mobile 09532648291	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 581

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3477. B/V0083 [Amount: 0 deposited] VIJAY BHAN SINGH	7002/2007 Bar Council of	22/10/2007	1.Residence 555KHA/1/4/48 INDRAPURI MANAS NAGAR KRISHNA NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI LALA SINGH	UP		2.Office	2.Office 3.Mobile 09935461995	
3478. B/V0086 [Amount: 0 deposited] VIJAY DUTT	5783/2001 Bar Council of	14/07/2001	1.Residence 7-B(553/01)ADARSH NAGAR ALAMBAGH LUCKNOW-226005	1.Residence 05222285353	vijay_dutt@ymail.com 1)Proof of Practice is not enclosed.
SHRI PRAN DUTT 491 IIIRD LANE NISHATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09936237366	
3479. B/V0089 [Amount: 0 deposited] VIJAY KRISHNA DWIVEDI	3420/1992 Bar Council of	17/05/1992	1.Residence 551 K/469 MADHUVAN NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
DR. KRISHNA PRASAD DWIVEDI 13 STAFF COLONY K.K.C. LUCKNOW	UP		2.Office	2.Office 05222456492 3.Mobile 9335676764	
3480. B/V0091 [Amount: 0 deposited] VIJAY KUMAR	6113/1999 Bar Council of	05/09/1999	1.Residence KUMHAR MANDI POST KHARIKA TELIBAGH LUCKNOW	1.Residence	1)Mismatch in enrollment no. 2)Mismatch in enrollment date.)ENROLLMENT DATE IS MENTIONED INCORRECT IN THE
SHRI SHRI RAM 7D/169 VRINDAWAN COLONY RAEBARELI ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court SITTING PLACE MEETING HALL AWADH BAR ASSOCIATION LKO.	2.Office 3.Mobile 9451904661	
3481. B/V0092 [Amount: 0 deposited] VIJAY KUMAR	4517/2007 Bar Council of	16/07/2007	1.Residence KANAHI PURWA HARDOI	1.Residence 9889817657	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHREE KRISHNA VERMA SHIV NAGAR KHADRA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415737494	
3482. B/V0094 [Amount: 600 deposited] VIJAY KUMAR	9329/2002 Bar Council of	19/10/2002	1.Residence PLOT NO.07 CHAKMALHAURI CHINHUT, LUCKNOW.	1.Residence	vijaykumaradv1975@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM ANJOR AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION SENIOR ROOM HIGHCOURT. LUCKNOW	2.Office 3.Mobile 9452468169	

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High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 582

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3483. B/V0095 [Amount: 0 deposited] VIJAY KUMAR	195/1995 Bar Council of	15/01/1995	1.Residence MOHAALA SEAT GUNJ BISWAN SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed. 3)Proper address proof is not enclosed as per the norms.
SHRI SHRI RAM 3/1213, JANKIPURAM VISTAR, LUCKNOW	UP		2.Office 3.Chamber in High Court 33 H.C. LUCKNOW	2.Office 3.Mobile 09415527174	
3484. B/V0097 [Amount: 0 deposited] VIJAY KUMAR	9124/1999 Bar Council of	21/05/1999	1.Residence VILL.& POST KHASAHA MOHAMAD PUR P.S.RAM GAON DISTT.BAHRACH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI CHUNNU PRASAD VERMA H.NO. 498/494 MUNSHIGANJ DALIGANJ LKO	UP		2.Office	2.Office 3.Mobile 9839931252	
3485. B/V0100 [Amount: 0 deposited] VIJAY KUMAR	9048/2010 Bar Council of	12/07/2010	1.Residence VILL.PURL KASTHRI P.O. LODIPUR UTRAWAN DISTT. RAEBARELI	1.Residence 09454224036	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
R.P. MGULAM	UP		2.Office 3.Chamber in High Court ROOM-4 OUDH BAR OF HIGH COURT LUCKNOW	2.Office 3.Mobile 09554651532	
3486. B/V0101 [Amount: 0 deposited] VIJAY KUMAR ADVOCATE	4072/1999 Bar Council of	14/04/1999	1.Residence VILLAGE DHARAWAN POST AMBERPUR SITAPUR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LALE SRI MOOL CHAND	UP		2.Office	2.Office 3.Mobile 9919493595	
3487. B/V0102 [Amount: 0 deposited] VIJAY KUMAR ASTHANA	3887/2006 Bar Council of	18/08/2006	1.Residence HANUMAN GARHI BHINGA SHRAVASTI	1.Residence 9450747580	advocateasthana@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
NAGENDRA BAHADUR ASTHANA 1/50 VIBHAV KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9005764254	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 583

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3488. B/V0104 [Amount: 0 deposited] VIJAY KUMAR CHATURVEDI	3889/1971 Bar Council of	24/11/1971	1.Residence 407/52/49 RANI KATRA CHARON DHAM OPP.DARZIBAG PARK CHOWK LKO	1.Residence	vijaychaturvedi57@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MAHESH CHANDRA CHATURVEDI	UP		2.Office	2.Office 9839134205 3.Mobile	
3489. B/V0105 [Amount: 0 deposited] VIJAY KUMAR DIXIT SRI RAM NIWAS DIXIT 4/2 LAJPAT NAGAR PS. CHOWK, LUCKNOW 226003	4673/2006 Bar Council of UP	27/09/2006	1.Residence 4/2 LAJPAT NAGAR PS. CHOWK, LUCKNOW 2206003 2.Office 3.Chamber in High Court SITTING PLACE IS OLD LIBRARY HALL OUDH BAR ASSOCIATION LKO	1.Residence 2.Office 3.Mobile 9145469331	adv_vkvd2010@yahoo.co.in)IN B.C.C. ENROLLMENT NO. IS ILLEGIBLE.
3490. B/V0106 [Amount: 0 deposited] VIJAY KUMAR DUBEY	1586/2005 Bar Council of	20/03/2005	1.Residence 95/8 ARYA SAMAJ MANDIR ROAD GANESH GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09918262039	1)Proof of Practice is not enclosed.
LATE SITARAM ABOVE	UP				
3491. B/V0109 [Amount: 0 deposited] VIJAY KUMAR KANOGEA	11481/2000 Bar Council of	01/09/2000	1.Residence 2 STATION ROAD, HUSSAINGANJ, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335925178	1)Proof of Practice is not enclosed.)CHAMBER IN HIGH COURT IS WRONGLY MENTIONED.
SHAMBHU NATH SEC-17,17/972, INDIRA NAGAR, LUCKNOW	UP				
3492. B/V0112 [Amount: 0 deposited] VIJAY KUMAR MISHRA	7816/2008 Bar Council of	28/12/2008	1.Residence BOHVIGANJ ROAD VIII POST PARASPUR BAJAR GONDA (UP)	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
AVDHESH KUMAR MISHRA	UP		2.Office	2.Office 3.Mobile 9453320280	
3493. B/V0116 [Amount: 0 deposited] VIJAY KUMAR RAWAT	9912/2009 Bar Council of	20/12/2009	1.Residence VILL TIRGAWNA POST RAHIMABAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935041588	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM PRASAD RAWAT	UP				

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 584

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3494. B/V0117 [Amount: 0 deposited] VIJAY KUMAR ROY	734/2003 Bar Council of	11/01/2003	1.Residence H.NO.SSS-CHA/136 RAMNAGAR,ALAMBAGH, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE R.D. ROY	UP		2.Office	2.Office 3.Mobile 9451905655	
3495. B/V0121 [Amount: 0 deposited] VIJAY KUMAR SINGH MR. RAMESHAWAR SINGH	5962/2006 Bar Council of UP	27/11/2006	1.Residence H.NO.356/340/1330 ASHOK VIHAR ALAMBAGH LUCKNOW 2.Office	1.Residence 09473828273 2.Office 3.Mobile 09236653380)SIGN OF AUTH. SIGNATORY IS NOT MADE ON PROOF
3496. B/V0123 [Amount: 0 deposited] VIJAY KUMAR SRIVASTAVA	5191/2000 Bar Council of	23/04/2000	1.Residence LS/11/555 SEC-F JANKIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09889484372	1)Proof of Practice is not enclosed.
SRI S.N. SRIVASTAVA	UP				
3497. B/V0124 [Amount: 600 deposited] VIJAY KUMAR TIWARI	7087/2008 Bar Council of	30/11/2008	1.Residence VILL.-PERSIA PANDIT, POST-KARAMDEEH, DISTT.-GONDA 2.Office	1.Residence 2.Office	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI CHHATRAPAL TIWARI C-91 SEC-J, ALIGANJ LUCKNOW	UP		3.Chamber in High Court CHAMBER NO.33 HIGH COURT LUCKNOW	3.Mobile 7800657428	
3498. B/V0126 [Amount: 0 deposited] VIJAY KUMAR TIWARI	607/2005 Bar Council of	30/01/2005	1.Residence E-497, LDA COLONY, KANPUR ROAD, LUCKNOW 2.Office	1.Residence 2.Office	vijaykumartiwari45@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
KRISHNA KUMAR TIWARI	UP		3.Chamber in High Court AVADH BAR ROOM NO.-1	3.Mobile 9452063060	
3499. B/V0127 [Amount: 0 deposited] VIJAY KUMAR TRIPATHI	2537/1999 Bar Council of	05/04/1999	1.Residence 2310, OMNAGAR, LOHARAMAU ROAD SULTANPUR (U.P.) 2.Office	1.Residence 2.Office	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHOBH NATH TRIPATHI 538KA/636, TRIVENI NAGAR-2ND LUCKNOW.	UP		3.Chamber in High Court 33	3.Mobile 9415184041	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 585

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3500. B/V0130 [Amount: 600 deposited] VIJAY KUMAR VERMA	10219/2003 Bar Council of	18/10/2003	1.Residence VILL. BASANTPUR POST TEJWAPUR BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI KRISHN VERMA MIG-1515 SECTOR I L.D.A. COLONY KANPUR ROAD	UP LUCKNOW		2.Office	2.Office 3.Mobile 9415529761	
3501. B/V0132 [Amount: 0 deposited] VIJAY KUMAR VERMA	8387/2003 Bar Council of	09/08/2003	1.Residence A-128,A-BLOCK, INDIRA NAGAR, LUCKNOW-16	1.Residence 05222340058	victory116@gmail.com 1)Proof of Practice is not enclosed.
MISHRI LAL VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450096487	
3502. B/V0135 [Amount: 0 deposited] VIJAY KUMAR YADAV	6619/2009 Bar Council of	24/10/2009	1.Residence VILLAGE-HARADAR POST-UMRIKALA,DISTT-SANT KABIR NAGAR UP	1.Residence	advocatevijaykumaryadav@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHHOTTE LAL YADAV 6-SAHARA BAJAR VIBHUTI KHAND GOMTINAGAR	UP		2.Office	2.Office 05224002610 3.Mobile 9451992381	
3503. B/V0136 [Amount: 0 deposited] VIJAY LAXMI	5704/2001 Bar Council of	14/07/2001	1.Residence DIPTI RAGHUBAR DAYAL LANE 40/1 NARHI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE PUTTU LAL	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 6	2.Office 3.Mobile 9305879576	
3504. B/V0137 [Amount: 0 deposited] VIJAY NATH PANDEY	9177/2001 Bar Council of	07/10/2001	1.Residence VILLAGE AND POST PURE UDAI FIROJPUR DISTT. GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BANSHI DHAR PANDEY 9172 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450526055	
3505. B/V0138 [Amount: 0 deposited] VIJAY PAL	643/2000 Bar Council of	23/01/2000	1.Residence 2/228 SEC-H JANKIPURAM LUCKNOW-226021	1.Residence 09196003161	vijaypal_adv@rediffmail.com 1)Proof of Practice is not enclosed.
MR. GANGA DEEN PAL AS ABOVE	UP		2.Office	2.Office 09621230120 3.Mobile 09415516595	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 586

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3506. B/V0139 [Amount: 0 deposited] VIJAY PAL SINGH	3499/1991 Bar Council of	31/08/1991	1.Residence VILL CHANDNAPUR MAHONA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHER BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 9450019841	
3507. B/V0146 [Amount: 0 deposited] VIJAY PRAKASH SRIVASTAVA	9056/2000 Bar Council of	13/07/2000	1.Residence H.N 30 BASANT VIHAR/SHIVPURI COLONY SURENDRANAGAR-A LKO.	1.Residence 9452758788	1)Applicants name is not mentioned in the address proof enclosed.
LATE PRABHASH CHANDRA SRIVASTAVA	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LKO.	2.Office 3.Mobile 9565270631	
3508. B/V0152 [Amount: 0 deposited] VIJAY PRATAP SINGH	4292/2009 Bar Council of	02/08/2009	1.Residence VILL. REWAMALL POST MAHIGAWA PS ITAUJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. RAVINDRA SINGH 488/283 BRANCH SITAPUR ROAD DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415750163	
3509. B/V0153 [Amount: 600 deposited] VIJAY PRATAP SINGH	2332/2000 Bar Council of	01/03/2000	1.Residence G-407VIBHUTI KHAND,GOMTI NAGAR,LKO ,226010	1.Residence	1)Proof of Practice is not enclosed.
DR.DHAN BAHADUR SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court 81 LAWYERS CHAMBER(4TH FLOOR	2.Office 3.Mobile	
3510. B/V0156 [Amount: 0 deposited] VIJAY PRATAP SINGH VATS	4376/1984 Bar Council of	27/10/1984	1.Residence 518/73 OLD BABA KA PURWA PAPER MILL NISHAT GANJ LKO.	1.Residence	1)Local Address proof is not enclosed.
LATE R.B.SINGH AWADH BAR ASSOCIATION LKO.	UP		2.Office	2.Office 3.Mobile 9415914917	
3511. B/V0161 [Amount: 0 deposited] VIJAY SHANKER PANDEY	3121/1990 Bar Council of	22/07/1990	1.Residence E-2454 RAJAJI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE CHANDRA BHUSHAN PANDEY -DO-	UP		2.Office	2.Office 3.Mobile 09452243587	

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High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 587

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3512. B/V0165 [Amount: 0 deposited] VIJAY SRIVASTAVA	8691/2011 Bar Council of	13/12/2011	1.Residence MOH.AZAD NAGAR NEAR KALA SUNGAM BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR.DINESH KUMAR SRIVASTAVA H.N.136-137 KATRA KHUDA YAAR KHAN SADATGANJ	UP LKO		2.Office	2.Office 3.Mobile 9454000222	
3513. B/V0166 [Amount: 0 deposited] VIJAY VIKRAM	5693/2005 Bar Council of	25/09/2005	1.Residence 23,KRISHNA LOK COLONY SITAPUR ROAD MADIYAON LUCKNOW.	1.Residence 9450902100	vijayvikram@gmail.com 1)Proof of Practice is not enclosed.
SHRI GYANENDRA PRATAP ARYA SAME	UP		2.Office 3.Chamber in High Court 53,C S C BUILDING HIGH COURT LKO.	2.Office 05222832761 3.Mobile 9540497903	
3514. B/V0168 [Amount: 0 deposited] VIJAYENDRA PRAKASH TRIPATHI	7885/2006 Bar Council of	31/12/2006	1.Residence VILL-KAKRAHWA, POST-RANIYAPUR, P.S.-BISESHWERGANJ, BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BADRI NARAYAN TIWARI 560/87 KRISHNA NAGAR, LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.3.OUDH BAR, HIGH COURT LUCKNOW.	2.Office 3.Mobile 9935416481	
3515. B/V0170 [Amount: 0 deposited] VIJEET SINGH	755/2003 Bar Council of	11/01/2003	1.Residence 275 CHANDRALOK COLONY ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI ASHOK KUMAR SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court CH. NO.33	2.Office 3.Mobile 09415114571	
3516. B/V0171 [Amount: 0 deposited] VIJYANT NIGAM	9809/2002 Bar Council of	06/11/2002	1.Residence 448/111 NAGARIA THAKURGANJ LKO,226003	1.Residence	vijyantnigam@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
SRI J P NIGAM EE-13,ABS COMPLEX 6-QUINTON ROAD,LKO.226003	UP		2.Office	2.Office 3.Mobile 9807349001	
3517. B/V0173 [Amount: 0 deposited] VIKALP SRIVASTAVA	7955/2009 Bar Council of	22/11/2009	1.Residence 2/271 VIKAS KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ADDRESS PROOF IS ILLEGIBLE.
KRIPA SHANKER SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09307266740	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 588

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3518. B/V0174 [Amount: 0 deposited] VIKAS	10629/2010 Bar Council of	25/07/2010	1.Residence 763 SHIVA NAGAR SHADATGANJ ABRABOOSASAY FAIZABAD	1.Residence	vikas_srivastava072000_yahoo.email 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PREM SHANKAR SECTOR L V-5/51 ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9336183672	
3519. B/V0175 [Amount: 0 deposited] VIKAS	3331/2011 Bar Council of	02/07/2011	1.Residence 6/715 VIKAS NAGAR LUCKNOW	1.Residence	adv.vikaschandra@rediffmail.com 1)Proof of Practice is not enclosed.
MR. B.C. SRIVASTAVA	UP		2.Office	2.Office 05222738902 3.Mobile 09450662856	
3520. B/V0178 [Amount: 0 deposited] VIKAS CHANDRA SHUKLA	3543/2008 Bar Council of	03/08/2008	1.Residence 169, JANKI VIHAR COLONY, JANKIPURAM EXT, LUCKNOW	1.Residence	mrisar2103@gmail.com 1)Proof of Practice is not enclosed.
DINESH CHANDRA SHUKLA	UP		2.Office	2.Office 3.Mobile 9918880647	
3521. B/V0179 [Amount: 0 deposited] VIKAS CHAUHAN	4508/2005 Bar Council of	09/09/2005	1.Residence MOHD. GHARI OEL DISTT. LAKHIMPUR KHERI	1.Residence	vikaschauhan2480vc@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR.R.M. SINGH 5/28 VISHAL KHAND GOMTI NAGAR LUCKNOW 8115015500	UP		2.Office	2.Office 3.Mobile 9450635766	
3522. B/V0182 [Amount: 0 deposited] VIKAS JASIWAL	4492/2006 Bar Council of	04/09/2006	1.Residence 50/9 JAI NARAIN ROAD HUSSAINGANJ LUCKNOW	1.Residence	santosh.legalconsultancy@gmail.com 1)Proof of Practice is not enclosed.
VINOD KUMAR JAISWAL DO	UP		2.Office	2.Office 3.Mobile 9415761645	
3523. B/V0184 [Amount: 0 deposited] VIKAS KUMAR GOSWAMI	5262/2006 Bar Council of	11/11/2006	1.Residence SAROJNI NAGAR KANPUR ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
CHHOTE LAL GOSWAMI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9935949314	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 589

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3524. B/V0187 [Amount: 200 deposited] VIKAS VERMA	2995/2011 Bar Council of	26/06/2011	1.Residence VILL-SEWAGANJ, POST-KARAMPUR, BARSAWAN, DISTT-AMBEDKARNAGAR,	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM KUMAR VERMA C-48, SARVODAYA NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451972883	
3525. B/V0188 [Amount: 0 deposited] VIKAS PANDEY	8883/2009 Bar Council of	02/12/2009	1.Residence 12 JEHANGIRABAD PALACE NEAR RESIDENCE HAZRATGANJ LUCKNOW	1.Residence	vikasadv009@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SRI HANUMAN PRASAD PANDEY AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXT. ROOM NO.1	2.Office 09532477797 3.Mobile 09838845223	
3526. B/V0190 [Amount: 0 deposited] VIKAS SAHU	6295/2009 Bar Council of	24/09/2009	1.Residence ARJUNGANJ SULTANPUR ROAD LUCKNOW	1.Residence	vikassahu2010@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHIV SHANKER SAHU	UP		2.Office	2.Office 3.Mobile 9793844592	
3527. B/V0193 [Amount: 0 deposited] VIKAS SHUKLA	9970/2002 Bar Council of	16/11/2002	1.Residence VILL.BHAINSAMAU POST BAXI KA TALAB DISTT. LUCKNOW	1.Residence	vikasshukla.adv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAJ KUMAR SHUKLA VARANDAH NO.3 COLLECTORATE COMMPOUND LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415791450	
3528. B/V0198 [Amount: 0 deposited] VIKAS SRIVASTAVA SATYA PRAKASH SRIVASTAVA LOCAL ADD-F-717 RAJAJIPURAM, LKO	9/2009 Bar Council of UP	14/11/2008	1.Residence RSIII/224 TIKAIT RAI TALAB L.O.A COLONY, LKO 2.Office 3.Chamber in High Court NO.40 HIGHCOURT LKO.	1.Residence 2.Office 3.Mobile 9839139722	www.vikas98391@gmail.com)INCOMPLETE DOCUMENTATION
3529. B/V0199 [Amount: 0 deposited] VIKAS SRIVASTAVA	6221/1999 Bar Council of	28/12/1998	1.Residence 30A/E KURMANCHAL NAGAR NEAR SHAKTI NAGAR LUCKNOW	1.Residence 9450652014	vilasfastcare6@gmail.com 1)Mismatch in enrollment date.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONE
LATE SATISH CHANDRA SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 590

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3530. B/V0202 [Amount: 0 deposited] VIKAS YADAV MR.R.B.YADAV DO	6923/2002 Bar Council of UP	14/09/2002	1.Residence M-42 SANJAY GANDHI PURAM FAIZABAD ROOD LKO.556016 2.Office 3.Chamber in High Court CHAMBER NO.45 LAWYERS CHAMBER	1.Residence 8423513992 2.Office 9450867033 3.Mobile	yadvikas406@gmail.com 1)Proof of Practice is not enclosed.
3531. B/V0203 [Amount: 0 deposited] VIKAS YADAV SHRI RAMDHIR SINGH YADAV 2.S.N. SRIVASTAVAMARG NEAR TESIL LKO	7299/2004 Bar Council of UP	24/10/2004	1.Residence 5/129 VIRAM KHAND GOMTI NAGAR LKO 2.Office 3.Chamber in High Court 40,LAWYERS CHAMBER HIGH COURT LKO	1.Residence 05222726175 2.Office 3.Mobile 9415582223	1)Local Address proof is not enclosed.
3532. B/V0208 [Amount: 0 deposited] VIKRAM PRASAD LATE RAGHUNATH PRASAD	2521/2008 Bar Council of UP	27/06/2008	1.Residence 160 SHEKHUPURA COLONY, ALIGANJ, VIKAS NAGAR, LUCKNOW 2.Office 3.Chamber in High Court SINGH LAWYERS CHAMBER, GATE NO. 4, KAISERBAGH, LUCKNOW	1.Residence 2.Office 3.Mobile 9651825620	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
3533. B/V0217 [Amount: 0 deposited] VIMAL CHANDRA SHUKLA SRI KALIKA PRASAD SHUKLA	4994/2007 Bar Council of UP	11/08/2007	1.Residence 5C/23 GIRDHARI KHUNJ VRINDAVAN YOJANA-1 NEAR TELIBAGH LKO. 2.Office 3.Chamber in High Court CHAMBER NO.25	1.Residence 2.Office 3.Mobile 09473822957	vimcs@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)LOCAL ADDRESS PROOF IS NOT ANNEXED.
3534. B/V0223 [Amount: 0 deposited] VIMAL KUMAR PRAJAPATI NATTHA RAM PRAJAPATI	5328/2011 Bar Council of UP	18/09/2011	1.Residence VILL. PARA BHADRAMI POST ATARI MALL DISTT. LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09651794318	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3535. B/V0226 [Amount: 0 deposited] VIMAL KUMAR YADAV SRI KRISHNA YADAV DO	1026/2003 Bar Council of UP	11/01/2003	1.Residence VILL BELI KHURD POST GOSAIN GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935753398	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 591

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3536. B/V0228 [Amount: 0 deposited] VIMAL PRAKASH SINGH	1110/1983 Bar Council of	14/02/1983	1.Residence VILL.IBRAHIMPUR P.S. KARSEWRA DISTT. SITAPUR	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM HARSH SINGH 516/7A CHAKKAR PURWA WARD NISHATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453194364	
3537. B/V0233 [Amount: 0 deposited] VIMARSH NIGAM	1809/1983 Bar Council of	23/03/1983	1.Residence H.NO.734 NEAR S.N. P.G. COLLEGE UNNAO	1.Residence 05222334430	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms. 3)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SHRI L.K. NIGAM C-1110 SEC A MAHANAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415919990	
3538. B/V0234 [Amount: 0 deposited] VIMLESH KUMAR	3602/2011 Bar Council of	31/07/2011	1.Residence 112,NARAYAN PUR, H/O-MANGOOPUR, P.O.-BAMHERA, SITAPUR	1.Residence 9198809100	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI MULLU RAM CIVIL COURT LUCKNOW	UP		2.Office	2.Office 9473871066 3.Mobile 8004196806	
3539. B/V0236 [Amount: 0 deposited] VIMLESH KUMAR SINGH	13638/1999 Bar Council of	17/07/1999	1.Residence 358/196 BIHARI PUR SADATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHISHU PAL SINGH YADAV	UP		2.Office	2.Office 3.Mobile 09415543152	
3540. B/V0239 [Amount: 0 deposited] VINAI KUMAR BHATT PARMATMA PRASAD BHATT	1802/2011 Bar Council of UP	10/03/2011	1.Residence G-80/C SANJAY GANDHI PURAM FAIZABAD ROAD LUCKNOW 2.Office 3.Chamber in High Court MEETING HALL OUTDOOR OFFICE	1.Residence 2.Office 3.Mobile 09453817272	vinaykumarbhatt@hotmail.com)ENROLLMENT DATE NOT MENTIONED ON THE P.O.P.
3541. B/V0240 [Amount: 0 deposited] VINAI KUMAR SAXENA	1735/2001 Bar Council of	28/02/2001	1.Residence 427 RAJENDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
UMA SHANKER DO	UP		2.Office	2.Office 3.Mobile 9450001811	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 592

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3542. B/V0250 [Amount: 0 deposited] VINAY KUMAR MISHRA	3411/2011 Bar Council of	15/07/2011	1.Residence VILL. BABURAHA POST RALGARH DISTT. PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BABULAL MISHRA	UP		2.Office	2.Office 3.Mobile 09455606209	
3543. B/V0252 [Amount: 0 deposited] VINAY KUMAR MISHRA	3176/1996 Bar Council of	31/03/1996	1.Residence H.NO.133 WHITE GANJ HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI RAM KRISHNA MISRA ES-1B/158 SEC-A SITAPUR ROAD YOJANA ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839721014	
3544. B/V0253 [Amount: 0 deposited] VINAY KUMAR PANDEY	15564/2000 Bar Council of	09/12/2000	1.Residence II/1 H.A.L.HYDEL COLLNY ELECTRIC SUBSTATION FAIZABAD RD.LKO.	1.Residence	vinay_pandey73@yahoo.in 1)Proof of Practice is not enclosed.
SHRI RAM SAMBHAR PANDEY ABOVE	UP		2.Office	2.Office 2702284 3.Mobile 09415769968	
3545. B/V0255 [Amount: 0 deposited] VINAY KUMAR SHAHI	2245/1995 Bar Council of	26/02/1995	1.Residence 561/235/1 NEW SINDHU NAGAR KRISHNA NAGAR LUCKNOW	1.Residence 05222471041	1)Proper address proof is not enclosed as per the norms.
LATE BHULAN SHAHI 561/235/1 NEW SINDHU NAGAR KRISHNA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWAYERS CHAMBER NO. 52	2.Office 3.Mobile 9935479390	
3546. B/V0259 [Amount: 0 deposited] VINAY KUMAR SINGH	1418/2008 Bar Council of	06/04/2008	1.Residence VILL ALAMKHERA PO PEEPAR GAON NEWADA HARDOI	1.Residence 9936411403	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI NET RAM YADAV SARASWATI PURAM SEMRA GAURIH FAIZULLAGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936191517	
3547. B/V0260 [Amount: 0 deposited] VINAY KUMAR SINGH	8622/2004 Bar Council of	21/11/2004	1.Residence VILL.& POST BHEEKHPUR AIMA DISTT. HARDOI	1.Residence	vksadvocate208@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SHRI SHIV KUMAR SINGH H.NO.442/305 JANRAILGANG BALAGANJ LUCKNOW-226003	UP		2.Office	2.Office 3.Mobile 09415777208	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 593

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3548. B/V0262 [Amount: 0 deposited] VINAY KUMAR SINGH	4419/2005 Bar Council of	09/09/2005	1.Residence VILL.PARSIA,POST-LAKHUN,DISTT-LAKHIMPUR KHERI,UP	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI JAGDISH SINGH ROOM NO.1 AWADH BAR ASSOCIATION	UP		2.Office	2.Office 3.Mobile 9453691104	
3549. B/V0263 [Amount: 0 deposited] VINAY KUMAR SINGH TOMAR	5187/2008 Bar Council of	02/11/2008	1.Residence H.NO. 418, IDGAH-4, BEHJAM ROAD, LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
AJAY PAL TOMAR 911 SHAKUPUR COLONY, VIKAS NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839732381	
3550. B/V0266 [Amount: 0 deposited] VINAY KUMAR TRIVEDI	6676/2011 Bar Council of	05/11/2011	1.Residence VILL H.NO. 35/1 VILL PURANIYA PO. NIGOHAN DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI PRABHU NARAYAN TRIVEDI	UP		2.Office 3.Chamber in High Court CIVIL COURT COMPOUND LUCKNOW	2.Office 3.Mobile 9005475099	
3551. B/V0268 [Amount: 600 deposited] VINAY KUMAR VERMA	12184/2000 Bar Council of	16/09/2000	1.Residence 3/257,VIPUL KHAND GOMTINAGAR LKO 226010	1.Residence	1)Mismatch in enrollment date.
SRI TRIBHUVAN LAL VERMA AS ABOVE	UP		2.Office	2.Office 05222302011 3.Mobile 9415115795	
3552. B/V0273 [Amount: 0 deposited] VINAY PANDEY	524/2009 Bar Council of	07/02/2009	1.Residence VILL. BANKATA POST RITHIYA BAZAR DISTT. SIDDHARTH NAGAR	1.Residence	vinay7343@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM MOHAN PANDEY	UP		2.Office	2.Office 3.Mobile 09450779387	
3553. B/V0275 [Amount: 0 deposited] VINAY PRAKASH SHUKLA	13578/2010 Bar Council of	04/09/2010	1.Residence TULSI CINEMA,NANPARA,PO.NANPARA,DISTT-BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJESH KUMAR SHUKLA 220-A,AZAD NAGAR COLONY,CAMPBELL ROAD,BALAGANJ LKO.	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LKO.	2.Office 3.Mobile 7376639583	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 594

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3554. B/V0277 [Amount: 0 deposited] VINAY PRAKASH SRIVASTAVA	4151/1999 Bar Council of	16/04/1999	1.Residence 553/142 ADARSH NAGAR ALAM BAGH LUCKNOW	1.Residence	vindayprakash1974@gmail.com 1)Proof of Practice is not enclosed.
ANIL KUMAR SRIVASTAVA 553/142 ADARSH NAGAR ALAM BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335251002	
3555. B/V0278 [Amount: 0 deposited] VINAY PRAKASH SRIVASTAVA	991/2003 Bar Council of	11/01/2003	1.Residence LIG 1354. SEC I. LDA COLONY ASHIYANA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI PREM LAL SRIVASTAVA AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 05222423576 3.Mobile 9956620217	
3556. B/V0282 [Amount: 600 deposited] VINAY SHANKAR	1613/1976 Bar Council of	30/04/1976	1.Residence 28, "PUSHPANJALI" ELDICO GREENS, GOMTI NAGAR, LUCKNOW.226010	1.Residence 0522402935	1)Proper address proof is not enclosed as per the norms.
LATE SRI U.S. LALL AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.39, LAWYERS' CHAMBERS, HIGH COURT, LUCKNOW.	2.Office 3.Mobile 09335926589	
3557. B/V0285 [Amount: 0 deposited] VINAYA KUMAR SRIVASTAVA	2851/1988 Bar Council of	19/05/1988	1.Residence E- 159 ELDECO TOWNE 11 M ROAD HARDOI BY PAS SITAPUR ROAD	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE S.C.SRIVASTAVA LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.7 WITH MR.A.K.JAUHARI ADVOCATE	2.Office 3.Mobile 9307067711	
3558. B/V0288 [Amount: 600 deposited] VINDHYA WASHINI KUMAR	2574/2003 Bar Council of	22/02/2003	1.Residence VILL SASNA BAHADUR PUR POST AKHOP DISTT BALLIA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
TENGAR PRASAD YADAV R- 216 UJALA APARTMENT SEC 20 INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9919187234	
3559. B/V0290 [Amount: 0 deposited] VINDO KUMAR SINGH	473/1975 Bar Council of	19/03/1975	1.Residence 13/33 SEC-13 INDIRA NAGAR LUCKNOW-226016	1.Residence 05222359871	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE SRI L.S.P. SINGH -DO-	UP		2.Office 3.Chamber in High Court CHAMBER NO.49	2.Office 3.Mobile 09415021897	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 595

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3560. B/V0292 [Amount: 0 deposited] VINEET GUPTA	6262/2004 Bar Council of	27/08/2004	1.Residence 174 VANSHI NAGAR HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
R.R.GUPTA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 45	2.Office 3.Mobile 9532798895	
3561. B/V0293 [Amount: 0 deposited] VINEET JAISWAL	5140/2011 Bar Council of	18/09/2011	1.Residence H.NO.1317 MOH DHARA ROAD P.O. CITY FAIZABAD	1.Residence 9956155938	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KUSH SINGH C-172 NIRALA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 9451163423 3.Mobile	
3562. B/V0296 [Amount: 0 deposited] VINEET KUMAR	5816/2011 Bar Council of	13/10/2011	1.Residence VILL. TILOKPUR POST USMANPUR BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHASHI KANT MISHRA	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION ROOM NO.4	2.Office 3.Mobile 09794527474	
3563. B/V0298 [Amount: 0 deposited] VINEET KUMAR	832/2003 Bar Council of	11/01/2003	1.Residence C-1029 RAJAJIPURAM LUCKNOW	1.Residence	vineet80bhu@gmail.com 1)Proof of Practice is not enclosed.
VIJAY PAL SINGH 2/146 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 08004000182	
3564. B/V0304 [Amount: 0 deposited] VINEET KUMAR SINGH 'BISEN'	8033/2000 Bar Council of	16/06/2000	1.Residence B-40 GOVT. COLONY BHOT NATH MARKET INDIRA NAGAR, LUCKNOW	1.Residence	vineet_adv@rediffmail.com 1)Proof of Practice is not enclosed.
SRI U.P. SINGH SHOP NO. 24, B.D.S. PLAZA (NEAR METRO HOSPITAL) KALYANPUR LK	UP		2.Office 3.Chamber in High Court ROOM NO. 4 OUDH BAR EXTENSION HIGH COURT LUCKNOW	2.Office 05226522904 3.Mobile 9415378154	
3565. B/V0310 [Amount: 0 deposited] VINEET SAHAI BISARIA	3998/1999 Bar Council of	20/02/1999	1.Residence 33 PANCHWATI COLONY KAMTA FAIZABAD ROAD LUCKNOW	1.Residence	vineetbisariaadv@gmail.com 1)Proof of Practice is not enclosed.
VIRENDRA SAHAI BISARIA	UP		2.Office	2.Office 05222701862 3.Mobile 9839017036	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 596

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3566. B/V0311 [Amount: 0 deposited] VINEET SINGH CHAUHAN	878/1996 Bar Council of	05/02/1996	1.Residence KRISHNAANCHAL 547/A-154 THUSI VIHAR RAJAJIPURAM LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
J.S. CHAUHAN AS ABOVE	UP		2.Office	2.Office 05222411487 3.Mobile 9415780195	
3567. B/V0313 [Amount: 0 deposited] VINISH CHANDRA SHUKLA	3544/2008 Bar Council of	03/08/2008	1.Residence 169 JANKI VIHAR COLONY, JANKIPURAM EXT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
RAMESH CHANDRA SHUKLA	UP		2.Office	2.Office 3.Mobile 9984919089	
3568. B/V0314 [Amount: 0 deposited] VINIT KUMAR DIXIT	3637/1998 Bar Council of	11/10/1998	1.Residence 537A/14 MAHARAJA AGRASEN NAGAR BHARAT NAGAR SITAPUR RD. LKO	1.Residence 9455551717	1)Local Address proof is not enclosed.
PREMA NAND DIXIT AS ABOVE	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION	2.Office 3.Mobile 9935860557	
3569. B/V0316 [Amount: 0 deposited] VINITA TIWARI	17451/2010 Bar Council of	02/12/2010	1.Residence 4/232 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE GANGA PRASAD TIWARI 4/232 VIRAT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450390880	
3570. B/V0317 [Amount: 0 deposited] VINOD BEHARI LAL SRIVASTAVA	3706/2011 Bar Council of	08/08/2011	1.Residence 6/259 VIPUL KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222301041	1)Proof of Practice is not enclosed.
SRI A.B.L. SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09452296607	
3571. B/V0318 [Amount: 600 deposited] VINOD CHANDRA VARMA	965/1968 Bar Council of	20/07/1968	1.Residence A1/5 PAPER MILL COLONY LUCKNOW	1.Residence	1)Mismatch in enrollment no.
LATE SRI BRIJ LAL VARMA SAME	UP		2.Office	2.Office 3.Mobile 09451116666	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 597

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3572. B/V0321 [Amount: 0 deposited] VINOD KUMAR	3859/2007 Bar Council of	23/07/2007	1.Residence 2/175 A VINAMRA KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
PREM CHANDRA GUPTA 2/175 VINAMRA KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 104	2.Office 3.Mobile 9453223095	
3573. B/V0322 [Amount: 0 deposited] VINOD KUMAR	2079/2002 Bar Council of	14/03/2002	1.Residence H.NO. C-12/4434 RAJAGIPURAM LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SRI MOTI LAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451210131	
3574. B/V0325 [Amount: 0 deposited] VINOD KUMAR	3072/2002 Bar Council of	03/05/2002	1.Residence 492 RESERVE POLICE LINE LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
DEVI PRASAD SINGH	UP		2.Office	2.Office 3.Mobile 09452681664	
3575. B/V0326 [Amount: 0 deposited] VINOD KUMAR	6328/2000 Bar Council of	11/02/2001	1.Residence 115/45 BAGH MUNNU GHOSYARI MANDI LUCKNOW 226001	1.Residence	vinod-verma776@rediffmail.com 1)Mismatch in enrollment date.
RAM DASS	UP		2.Office	2.Office 3.Mobile 09415795007	
3576. B/V0329 [Amount: 0 deposited] VINOD KUMAR	8975/2009 Bar Council of	07/12/2009	1.Residence VILL UDAIPUR PO. NIGOHAN DISTT. LUCKNOW PIN 227309	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI PREMESHWAR DEEN	UP		2.Office 3.Chamber in High Court CIVIL COURT COMPOUND LUCKNOW	2.Office 3.Mobile 9936542956	
3577. B/V0330 [Amount: 0 deposited] VINOD KUMAR	7582/2006 Bar Council of	16/12/2006	1.Residence LALAI KHERA BIJNOUR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM AVTAR	UP		2.Office	2.Office 3.Mobile 9838540349	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 598

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3578. B/V0331 [Amount: 0 deposited] VINOD KUMAR	874/2000 Bar Council of	23/01/2000	1.Residence 555 KHA/2KHA/1 BHOLA KHERA MANAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SANT KUMAR	UP		2.Office	2.Office 3.Mobile 09415563577	
3579. B/V0332 [Amount: 0 deposited] VINOD KUMAR	4454/2008 Bar Council of	29/08/2008	1.Residence 270/35 GA CHEDA KHWA PURWA RAJENDRA NAGAR LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI VISHAMBHAR	UP		2.Office 3.Chamber in High Court CIVIL COURT LKO	2.Office 3.Mobile 9936580338	
3580. B/V0333 [Amount: 0 deposited] VINOD KUMAR	3574/1984 Bar Council of	19/09/1984	1.Residence C-5626 SECTOR-12 RAJAJIPURAM LUCKNOW	1.Residence	mishravinod.778@gmail.com 1)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
LATE GIRJASHANKER 203 ANSAL CITY CENTRE HAZARATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9235879788	
3581. B/V0334 [Amount: 0 deposited] VINOD KUMAR AWASTHI	3160/1993 Bar Council of	25/07/1993	1.Residence NAGWA MAU KALAN ASTI BAKSHI KA TALAB LUCKNOW 227202	1.Residence 9452291944	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BHAGWATI PRASAD AWASTHI DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9919520694	
3582. B/V0337 [Amount: 0 deposited] VINOD KUMAR GUPTA	5485/2010 Bar Council of	23/05/2010	1.Residence E-3/532 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE JAGJIWAN PRASAD GUPTA	UP		2.Office	2.Office 3.Mobile 9918318504	
3583. B/V0338 [Amount: 200 deposited] VINOD KUMAR GUPTA	7461/2000 Bar Council of	27/05/2000	1.Residence 610/447 'A' KESHAV NAGAR, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)THE OTHER ADDRESS PROOF ENCLOSED IS NOT COMPL
SRI RAM SEWAK GUPTA 610/447 'A' KESHAV NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 7499802604	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 599

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3584. B/V0340 [Amount: 0 deposited] VINOD KUMAR MISHRA	3584/1980 Bar Council of	11/11/1980	1.Residence MOHALLA SAHABGANJ POST DADUVA BAZAR GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI BHAGOUTI PRASAD MISRA 521/92 BARACHANGANJ SUBHASH BHAWARI P.S. ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09628461099	
3585. B/V0342 [Amount: 0 deposited] VINOD KUMAR MISRA	2739/1986 Bar Council of	09/08/1986	1.Residence 84/132 KATRA MAQBOOL GANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BHUVANESHWAR MISRA NORTH WEST CORNER MULTI STORY BUILDING CIVIL COURT LUCKNOW	UP		2.Office	2.Office 9415546142 3.Mobile 9415546142	
3586. B/V0344 [Amount: 0 deposited] VINOD KUMAR PANDEY	1180/2007 Bar Council of	10/02/2007	1.Residence PALIYA POST MALAVAN BEEKAPUR FAIZABAD	1.Residence 9450975136	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
RAM KEWAL PANDEY C-1387/3 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 8853102410	
3587. B/V0346 [Amount: 0 deposited] VINOD KUMAR PANDEY	3067/1998 Bar Council of	07/09/1998	1.Residence C-3004 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BHUNESHWARI PRASAD PANDEY	UP		2.Office	2.Office 3.Mobile 9956956446	
3588. B/V0349 [Amount: 0 deposited] VINOD KUMAR SHUKLA	6332/1994 Bar Council of	13/11/1994	1.Residence 207/12 MANAS ENCLAVE INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
DARSHAN NATH SHUKLA 207/12 MANAS ENCLAVE INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415515184	
3589. B/V0350 [Amount: 0 deposited] VINOD KUMAR SHUKLA	9457/2003 Bar Council of	18/10/2003	1.Residence H.NO.-C-2179/6, INDIRA NAGAR, LUCKNOW	1.Residence	vinodkumarshukla_77@yahoo.com 1)Proof of Practice is not enclosed.
BAJRANGI LAL SHUKLA	UP		2.Office	2.Office 3.Mobile 9450652013	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 600

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3590. B/V0351 [Amount: 0 deposited] VINOD KUMAR SHUKLA	2451/1987 Bar Council of	18/05/1987	1.Residence HALUWAPUR, KAKORI, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM DAS SHUKLA HIG 84 S-E ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450454258	
3591. B/V0352 [Amount: 600 deposited] VINOD KUMAR SINGH	4772/1999 Bar Council of	23/04/1999	1.Residence FLAT NO. 202 O-BLOCK SILVERLINE APARTMENT LUCKNOW	1.Residence 05223220003	1)Proper address proof is not enclosed as per the norms.
D.S.SINGH FLAT NO. 202 O-BLOCK SILVERLINE APARTMENT LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 41	2.Office 9792934111 3.Mobile 9415721136	
3592. B/V0355 [Amount: 0 deposited] VINOD KUMAR SINGH	9244/2004 Bar Council of	15/12/2004	1.Residence 3/254 VIKAS NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI B.K. SINGH	UP		2.Office	2.Office 3.Mobile 09839355371	
3593. B/V0357 [Amount: 0 deposited] VINOD KUMAR SINGH	826/1999 Bar Council of	20/02/1999	1.Residence 509/92 PURANA HAIDRABAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
MR. LATE SURENDRA NATH SINGH L.G.F. KUSOM PLAZA, NISHAT GANJ, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415920206	
3594. B/V0358 [Amount: 0 deposited] VINOD KUMAR SINGH	77/2003 Bar Council of	11/01/2003	1.Residence LAXMANPURI COLONY NEAR PEER BABA MAZAR PS KOTWALI NAGAR BARI	1.Residence	vinod_singh9936@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
VEER BAHADUR SINGH H.NO.825 SEC I ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court AWADH BAR	2.Office 3.Mobile 9452428748	
3595. B/V0359 [Amount: 0 deposited] VINOD KUMAR SINGH	36/1986 Bar Council of	05/01/1986	1.Residence 286/54 NAWAZ KHERA AISHBAGH ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RATI BHAN SINGH	UP		2.Office	2.Office 3.Mobile 9621394883	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 601

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3596. B/V0365 [Amount: 0 deposited] VINOD KUMAR TIWARI	13624/1999 Bar Council of	17/07/1999	1.Residence VILL. & P.O.-CHORMA, SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM ANJOR TIWARI A-1, RAJA NABAB ALI ROAD,NEAR DISTT.PANCHAYAT BHAWAN,KO.	UP		2.Office	2.Office 9450214722 3.Mobile 9565901307	
3597. B/V0371 [Amount: 0 deposited] VINOD MISHRA	5810/2003 Bar Council of	12/06/2003	1.Residence VILL-DAHELI PO KUSEPA DISTT. SITAPUR	1.Residence 07398041636	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRIPRAKASH MISHRA 3/198 VIJYANT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYER'S CHAMBER NO.08 H.C. LUCKNOW	2.Office 3.Mobile 09415574768	
3598. B/V0372 [Amount: 0 deposited] VINOD PRAKASH SRIVASTAVA	1182/2000 Bar Council of	02/02/2000	1.Residence VILL SARAY USARNA POST ITAUNJA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment date.
LATE KRISHAN KUMAR SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09838498806	
3599. B/V0374 [Amount: 0 deposited] VINOD SRIVASTAVA	15703/2000 Bar Council of	14/12/2000	1.Residence ED1/742, LDA COLONY KANPUR ROAD LUCKNOW	1.Residence 8303858720	1)Proof of Practice is not enclosed.
JAGDISH PRASAD SRIVASTAVA LESA COLONY NEAR BALRAMPUR HOSPITAL GOLAGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court AVADH BAR	2.Office 3.Mobile 9235152527	
3600. B/V0376 [Amount: 0 deposited] VINOD TRIPATHI	3133/2003 Bar Council of	09/03/2003	1.Residence K1-1446, AASHIYANA, KANPUR ROAD, LUCKNOW-226012	1.Residence 9235441334	vinodtripathi01@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
DINA NATH TRIPATHI AS ABOVE	UP		2.Office	2.Office 9235441334 3.Mobile 9335882004	
3601. B/V0377 [Amount: 0 deposited] VIPIN CHANDRA	734/2010 Bar Council of	20/01/2010	1.Residence NARAYANPUR, HARAUNI, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM KUMAR	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION, LUCKNOW	2.Office 3.Mobile 9889469623	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 602

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3602. B/V0378 [Amount: 0 deposited] VIPIN KUMAR	13610/2010 Bar Council of	04/09/2010	1.Residence H.NO.238 V.RAMNAGAR PO.FATEHPUR DISTT. BARABANKI	1.Residence	vipinkumar120784@gmial.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI GAJRAJ SINGH VERMA	UP		2.Office 3.Chamber in High Court C.S.C.BEALDING PANCEL TEAL CHAMBER NO.89	2.Office 3.Mobile 09838091808	
3603. B/V0381 [Amount: 0 deposited] VIPIN KUMAR MISRA	1774/1995 Bar Council of	17/02/1995	1.Residence 40/5, MALVIYA NAGAR, AISHBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KAILASH CHANDRA MISRA	UP		2.Office	2.Office 3.Mobile 9415028755	
3604. B/V0382 [Amount: 0 deposited] VIPIN KUMAR YADAV	14776/2010 Bar Council of	20/09/2010	1.Residence PIPRAULI SOUTH CITY RAIBARELI ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
HARI PAL YADAV	UP		2.Office	2.Office 3.Mobile 9935292022	
3605. B/V0387 [Amount: 0 deposited] VIPUL DEY	3153/1992 Bar Council of	20/04/1992	1.Residence 66 RAVINDRA PALLI FAIZABAD ROAD LUCKNOW	1.Residence 7897356515	1)Proof of Practice is not enclosed.
SRI SHIV NARAIN DEY AS ABOVE	UP		2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	2.Office 05224016237 3.Mobile	
3606. B/V0392 [Amount: 0 deposited] VIRENDRA BAHADUR SINGH	502/1983 Bar Council of	16/01/1983	1.Residence H.NO.167 RAMPUR DEVARAI BAKSHI KA TALAB LUCKNOW	1.Residence 05212298116	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BHAGWATI SINGH	UP		2.Office	2.Office 3.Mobile 09453199599	
3607. B/V0393 [Amount: 0 deposited] VIRENDRA BAHADUR SINGH	1068/1983 Bar Council of	12/02/1983	1.Residence HARIPUR PO LALGANJ DISTT. RAEBARELY	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RANJEET SINGH	UP		2.Office	2.Office 3.Mobile 09721816443	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 603

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3608. B/V0396 [Amount: 0 deposited] VIRENDRA KUMAR	12807/2000 Bar Council of	09/10/2000	1.Residence D-1193 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE GARJAN RAM	UP		2.Office	2.Office 3.Mobile 09335715774	
3609. B/V0397 [Amount: 0 deposited] VIRENDRA KUMAR	2326/2001 Bar Council of	19/05/2001	1.Residence PLOT NO.13 VASHISTHA PURAM 60 FT. ROAD JANKIPURAM LKO	1.Residence 09415162398	1)Mismatch in enrollment date. 2)Proof of Practice is not enclosed.
SHRI R.D. RAM -DO-	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL HIGH COURT LKO	2.Office 3.Mobile 08004279077	
3610. B/V0400 [Amount: 600 deposited] VIRENDRA KUMAR CHOUDHARY	750/1982 Bar Council of	04/02/1982	1.Residence VILL. BHAIAMPUR MIRAK NAGAR MOHANLALGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE CHHOTAY LAL CHOUDHARY	UP		2.Office	2.Office 3.Mobile 9450645293	
3611. B/V0403 [Amount: 0 deposited] VIRENDRA KUMAR PANDEY	336/2005 Bar Council of	16/11/2005	1.Residence 1/75 RAJANI KHAND SHRDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONED
SRIDHAR PANDEY	UP		2.Office 3.Chamber in High Court CHAMBER NO. 16 GROUND FLOOR CIVIL COURT LUCKNOW	2.Office 3.Mobile 09415024323	
3612. B/V0404 [Amount: 0 deposited] VIRENDRA KUMAR SAXENA	8533/1999 Bar Council of	20/05/1999	1.Residence 555 KHA/81 SUBHASH NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KRISHNA KUMAR SAXENA	UP		2.Office	2.Office 3.Mobile 09415159225	
3613. B/V0409 [Amount: 0 deposited] VIRENDRA KUMAR SIRCAR	17673/1999 Bar Council of	23/09/1999	1.Residence A- 1/108 VIJAY KHAND ,GOMTI NAGAR	1.Residence	virendrasircar@yahoo.com. 1)Proof of Practice is not enclosed.
LATE NEWAL KISHOR SIRCAR A- /108 VIJAY KHAND,GOMTI NAGAR	UP		2.Office 3.Chamber in High Court	2.Office 05224028617 3.Mobile 9415531317	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 604

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3614. B/V0411 [Amount: 0 deposited] VIRENDRA KUMAR SRIVASTAVA RAM LAKHAN SRIVASTAVA DO	650/1986 Bar Council of UP	09/02/1986	1.Residence 268/43 NEW TILAK NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415544812)PROOF OF PRACTICE NOT STAMPED.
3615. B/V0412 [Amount: 0 deposited] VIRENDRA KUMAR SRIVASTAVA LATE LALSA LAL SRIVASTAVA DO	1132/1984 Bar Council of UP	23/03/1984	1.Residence 34C-D ADARSH NAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452739262	1)Proof of Practice is not enclosed.
3616. B/V0413 [Amount: 600 deposited] VIRENDRA KUMAR TRIPATHI SHRI RAMA PATI TRIPATHI AS ABOVE	5312/1995 Bar Council of UP	25/08/1995	1.Residence 624D/148, NEW GULISTA COLONY, CHINHAT, LUCKNOW 2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR ASSOCIATION LUCKNOW BENCH LUCKNOW	1.Residence 2.Office 3.Mobile 9335838354	1)Proper address proof is not enclosed as per the norms.
3617. B/V0416 [Amount: 0 deposited] VIRENDRA MISHRA SHIV PRASAD MISHRA	4430/2007 Bar Council of UP	16/07/2007	1.Residence 2417 NIRALA NAGAR SULTANPUR 2.Office	1.Residence 2.Office 3.Mobile 09838593355	virendra_mishra1981@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
3618. B/V0417 [Amount: 600 deposited] VIRENDRA MISHRA DR. DURGA PRASAD MISRA	5403/1986 Bar Council of UP	22/12/1986	1.Residence TAPASYA 14/816 INDIRA NAGAR LKO 2.Office 3.Chamber in High Court CHAMBER NO 74	1.Residence 2.Office 05224104156 3.Mobile 9415002259	vn misra@rediffmail.com 1)Proof of Practice is not enclosed.
3619. B/V0420 [Amount: 0 deposited] VIRENDRA NATH MISHRA SHRI CHANDRA SHEKHER MISHRA	4684/2008 Bar Council of UP	31/08/2008	1.Residence VILL.H.NO.85 PURE MISHRAN P.O. SUBEHA DISTT. BARABANKI 2.Office 3.Chamber in High Court CHAMBER NO.53 (C.S.C.BUILDING)	1.Residence 2.Office 3.Mobile 09838755414	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 605

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3620. B/V0421 [Amount: 0 deposited] VIRENDRA NATH SINHA LATE RAJENDRA NATH SINHA -DO-	1237/1978 Bar Council of UP	14/04/1978	1.Residence K-356 AASHIANE COLONY KANPUR ROAD SCHEME LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415929097	1)Proof of Practice is not enclosed.
3621. B/V0423 [Amount: 600 deposited] VIRENDRA PRASAD MR.VANARSI AS ABOVE	533/1995 Bar Council of UP	15/01/1995	1.Residence 631/7 AJAI NAGAR FBD.ROAD KAMTA CHINHAT LUCKNOW 2.Office 3.Chamber in High Court A.B.A. HIGH COURT LUCKNOW	1.Residence 2.Office 9415093571 3.Mobile	1)Proper address proof is not enclosed as per the norms.
3622. B/V0427 [Amount: 0 deposited] VIRENDRA PRATAP SINGH SANKATHA PRASAD SINGH DO	764/2000 Bar Council of UP	23/01/2000	1.Residence 762/II TIKAIT RAI LDA COLONY LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9453564555	1)Proof of Practice is not enclosed.
3623. B/V0428 [Amount: 0 deposited] VIRENDRA PRATAP YADAV LATE SITA RAM YADAV DO	5157/1992 Bar Council of UP	08/08/1992	1.Residence E-4/746,VINAY KHAND,GOMATI NAGAR LKO 2.Office 3.Chamber in High Court LAWYERS CHAMBER NO.45,HIGH COURT LKO	1.Residence 05222304838 2.Office 05222304838 3.Mobile 9415921047	adv.virendrayadav@gmail.com 1)Mismatch in enrollment no.
3624. B/V0429 [Amount: 0 deposited] VIRENDRA SAHAI BISARIA LATE DR. RAGHUBIR SAHAI AS ABOVE	3229/1962 Bar Council of UP	08/01/1962	1.Residence 33 PANCHWATI COLONY KAMTA FAIZABAD ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451246538	vsbisaria@gmail.com 1)Proof of Practice is not enclosed.
3625. B/V0432 [Amount: 200 deposited] VIRENDRA SINGH CHANDEL SHIV SHANKER SINGH 538 K/800 A SHIV PURAM TRIVENI NAGAR III LUCKNOW	6088/1994 Bar Council of UP	31/10/1994	1.Residence 538 K/800 A SHIV PURAM TRIVENI NAGAR III LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450393942	1)Proper address proof is not enclosed as per the norms.)ENROLLMENT DATE IS NOT MENTIONED ON THE P.O.P

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 606

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3626. B/V0433 [Amount: 0 deposited] VIRENDRA SINGH CHAUHAN	1774/1986 Bar Council of	18/05/1986	1.Residence 265 CIVIL LINES UNNAO	1.Residence 09696127402	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI RAGHURAJ SINGH 269/343/36 BEHAIINT AISH BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415436136	
3627. B/V0439 [Amount: 0 deposited] VISHAL AGARWAL	9862/2010 Bar Council of	25/07/2010	1.Residence 85/1,CHANDRA NAGAR,ALAMBAGH,LKO.	1.Residence	a87vishal@yahoo.com. 1)Proof of Practice is not enclosed.)PHOTOCOPY OF CERTIFICATE OF BAR COUNCIL OF U.
SHIVAJI AGARWAL	UP		2.Office	2.Office 3.Mobile 9415781144	
3628. B/V0444 [Amount: 0 deposited] VISHAL JYOTI BAJPAI	14709/2010 Bar Council of	20/09/2010	1.Residence 440 RAJENDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
NAND GOPAL BAJPAI	UP		2.Office	2.Office 3.Mobile 8765531064	
3629. B/V0445 [Amount: 0 deposited] VISHAL KUMAR SRIVASTAVA	4272/1999 Bar Council of	01/03/1998	1.Residence PLOT NO. 67 ASHUTOSH NAGAR KRISHNA NAGAR KANPUR ROAD LKO.	1.Residence 05222471161	1)Proof of Practice is not enclosed.)ENROLLMENT DATE IS NOT MENTIONED ON THE FORM.
DR. D.S.LAL SRIVASTAVA PLOT NO. 67 ASHUTOSH NAGAR KRISHNA NAGAR KANPUR ROAD LKO.	UP		2.Office	2.Office 9415393064 3.Mobile 9415393064	
3630. B/V0447 [Amount: 600 deposited] VISHAL KUMAR YADAV	7050/2003 Bar Council of	12/07/2003	1.Residence B-52, AWAS VIKAS COLONY SITAPUR	1.Residence 9415184459	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
OM PRAKASH YADAV 538/22 SITAPUR ROAD AHIBARAN PUR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.3, OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile	
3631. B/V0449 [Amount: 0 deposited] VISHAL NIGAM	2419/2003 Bar Council of	22/02/2003	1.Residence H.NO.244/243 YAHIYA GANJ BARTAN BAZAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI DURGA PRASAD NIGAM AS ABOVE	UP		2.Office	2.Office 9450019306 3.Mobile 9450019306	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 607

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3632. B/V0450 [Amount: 0 deposited] VISHAL PATHAK	8384/2003 Bar Council of	09/08/2003	1.Residence VILL. MAHMOOD NAGAR MALIHABAD LUCKNOW	1.Residence 9369327576	vishalpatak.adv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
AJAY PATHAK	UP		2.Office	2.Office 3.Mobile 9935471534	
3633. B/V0456 [Amount: 0 deposited] VISHAL SRIVASTAVA	4583/2006 Bar Council of	09/09/2006	1.Residence D-8 HARIHAR NAGAR INDIRA NAGAR LUCKNOW	1.Residence	vishalnaman2006@gmail.com 1)Proof of Practice is not enclosed.
VIRENDRA KUMAR SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9415424612	
3634. B/V0459 [Amount: 0 deposited] VISHAL TRIPATHI	3999/2010 Bar Council of	21/09/2010	1.Residence 3/310 VIRATKHAND GOMTI NAGAR LUCKNOW	1.Residence 8957526081	advocatevishatripathi@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)BAR COUNCIL CERTIFICATE IS OF DELHI.
KRISHNA KUMAR TRIPATHI DO	UP		2.Office 3.Chamber in High Court OLD LIBRARY A.C.ROOM H.C.LUCKNOW	2.Office 3.Mobile 8960651961	
3635. B/V0465 [Amount: 0 deposited] VISHNU DUTT DWIVEDI	2154/1990 Bar Council of	20/05/1990	1.Residence 19 KALPNACOLONY CHARCH ROAD AJAI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AYODHYA PRASAD	UP		2.Office	2.Office 3.Mobile 09335254160	
3636. B/V0468 [Amount: 0 deposited] VISHNU KUMAR CHAUDHARY	909/2003 Bar Council of	11/01/2003	1.Residence DAK BANGLA CANAL COLONY HUSSAINGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM PADARATH CHAUDHARY DO	UP		2.Office	2.Office 3.Mobile 9450360646	
3637. B/V0471 [Amount: 600 deposited] VISHNU KUMAR MISRA	4104/1999 Bar Council of	14/04/1999	1.Residence A-1085/2 INDIRA NAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
LATE RAM PRASAD MISRA A-1085/2 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 05222311688 3.Mobile 9454615177	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 608

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3638. B/V0472 [Amount: 0 deposited] VISHNU KUMAR MISRA	3727/2000 Bar Council of	03/03/2000	1.Residence VILL. & POST KOTWA BUXI KA TALAB LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI SHIV RAM MISRA CIVIL COURT LUCKNOW HIGH COURT AVADH BAR HALL	UP		2.Office	2.Office 3.Mobile 9935832679	
3639. B/V0482 [Amount: 0 deposited] VISHVA NATH PRATAP SINGH	11995/2003 Bar Council of	13/12/2003	1.Residence VILL.& POST MOIYA BEGUM GANJ DISTT. FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM SINGH RAM HANS VILLA MD-42 SEC-C ALIGANJ LUCKNOW-226024	UP		2.Office 3.Chamber in High Court ROOM NO.4(EXT.)OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 05222330004 3.Mobile 08765216322	
3640. B/V0484 [Amount: 0 deposited] VISHVAJEET SINGH	7375/2000 Bar Council of	26/05/2000	1.Residence VILL.PENDRAHI POST MAJHGAWAN DISTT. GONDA	1.Residence 09919384480	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI TEJ BAHADUR SINGH B-17 J.ROAD MAHANAGAR EXTN. LUCKNOW	UP		2.Office	2.Office 3.Mobile 08756168322	
3641. B/V0486 [Amount: 0 deposited] VISHWA JEET SINGH UDAI SHANKAR SINGH	4478/2008 Bar Council of UP	29/08/2008	1.Residence C-58 SECTOR A MAHANAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9721172921)ADDRESS MENTIONED IN THE ADDRESS PROOF IS NOT
3642. B/V0487 [Amount: 0 deposited] VISHWA NARAIN SRIVASTAVA LATE PRAKASH NARAIN SRIVASTAVA AS ABOVE	93/2007 Bar Council of UP	12/01/2007	1.Residence H.NO. 496/11 (ANGA) MADHUR NIKUNJ, CHHOTA CHANDGUNJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 94504545387	1)Proof of Practice is not enclosed.
3643. B/V0490 [Amount: 0 deposited] VISHWA NATH SINGH SRI BACHAN SINGH -DO-	6437/2011 Bar Council of UP	02/11/2011	1.Residence G-19 KACHHI COLONY MEHDIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09044509415	1)Proof of Practice is not enclosed.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 609

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3644. B/V0491 [Amount: 0 deposited] VISHWA NATH SINGH	3482/1990 Bar Council of	08/09/1990	1.Residence IMERTI VISEN BARGAON GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MADAN MOHAN SINGH	UP		2.Office	2.Office 3.Mobile 8948409983	
3645. B/V0495 [Amount: 0 deposited] VISHWAJEET MISHRA	6934/2002 Bar Council of	14/09/2002	1.Residence 537KHA/310A NAGAR COLONY SITAPUR ROAD LUCKNOW	1.Residence 09793093502	aadvocate_vishwajeet@rediffmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI B.R. SHARMA SAME	UP		2.Office	2.Office 3.Mobile 09415789354	
3646. B/V0498 [Amount: 0 deposited] VISHWANATH PRATAP MISHRA	8701/2001 Bar Council of	29/09/2001	1.Residence 568/155 BARA BIRVA KANPUR ROAD LUCKNOW-12	1.Residence 09559911189	vnmisral@gmail.com 1)Proof of Practice is not enclosed.
MAHATMA MISHRA -DO-	UP		2.Office	2.Office 3.Mobile 09415080684	
3647. B/V0499 [Amount: 0 deposited] VISHWANATH PRATAP SINGH	7227/2006 Bar Council of	16/12/2006	1.Residence VIVAGE RAMWAPUR PO-TELOWARI TEHSIL RAMNAGAR BARABANKI	1.Residence 08765164007	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHUBH KARAN SINGH E-3225 RAJAJI PURAM LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.4 NEW BLOCK AWADH BAR	2.Office 3.Mobile 09919323754	
3648. B/V0500 [Amount: 0 deposited] VISHWANATH YADAV	6249/2004 Bar Council of	27/08/2004	1.Residence 11/16 HATA GANJ KHAN UDAI GANJ LUCKNOW	1.Residence	advvishwanath@g.mail.com 1)Proof of Practice is not enclosed.
MOOL CHAND YADAV G/C-6 SHAHID APARTMENT GOLAGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838767545	
3649. B/V0502 [Amount: 0 deposited] VISHWAS SHUKLA	6240/2004 Bar Council of	27/08/2004	1.Residence 3/305, VIVEK KHAND GOMTI NAGAR LUCKNOW.	1.Residence 9839939921	1)Local Address proof is not enclosed.
SRI DINESH SHANKER SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9451385222	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 610

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3650. B/V0503 [Amount: 600 deposited] VISHWESH PRATAP SINGH	7866/1999 Bar Council of	17/05/1999	1.Residence 1/52 RAJNI-KHAND SHARDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
VIJAY PRATAP SINGH BLOCK-1 OUDH BAR ASSOCIATION	UP		2.Office	2.Office 3.Mobile 9450024272	
3651. B/V0505 [Amount: 0 deposited] VIVEK BHARTI	9210/2003 Bar Council of	18/10/2003	1.Residence SEC-11/199 INDIRA NAGAR LUCKNOW	1.Residence 05222710235	1)Mismatch in enrollment date.
SHRI BHAGWAN DIN BHARTI	UP		2.Office	2.Office 3.Mobile 09453014493	
3652. B/V0507 [Amount: 0 deposited] VIVEK BHOOSHAN TIWARI	148/2003 Bar Council of	11/01/2003	1.Residence PURAY PANDIT KALYANPUR DISTT. GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JYOTIRMAI TIWARI H.NO.4/443 SEC-H JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415582114	
3653. B/V0513 [Amount: 0 deposited] VIVEK KUMAR	454/2009 Bar Council of	07/02/2009	1.Residence C/O SRI SAMAR BHADUR SINGH H.NO.206 RAI GANJ AYODHYA FAIZAD	1.Residence 05278233387	vivek.deepak786@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV BHADUR AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415719144	
3654. B/V0526 [Amount: 0 deposited] VIVEK KUMAR SINGH	7684/2005 Bar Council of	18/12/2005	1.Residence PLOT NO. 16 KAMLA NAGAR BADAULI SITAPUR ROAD LUCKNOW	1.Residence	vivekjurixpro@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
RANDHIR SINGH 25 SALEMPUR HOUSE QUAISERBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9307040946	
3655. B/V0527 [Amount: 0 deposited] VIVEK KUMAR SRIVASTAVA	5056/2000 Bar Council of	/ /	1.Residence C-5490 SECT -12 RAJAJI PURAM LUCKNOW	1.Residence 9415026582	1)Mismatch in enrollment date.)ENROLLMENT DATE NOT MENTIONED ON THE MAIN FOR
SEHDEV LAL SRIVASTAVA DO	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION ROOM NO. 01	2.Office 9336291124 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 611

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3656. B/V0530 [Amount: 0 deposited] VIVEK KUMAR TRIPATHI	4233/2006 Bar Council of	04/09/2006	1.Residence VILL. PAHARPUR BASTIPUR KAMTAGANG SULTANPUR	1.Residence	1)Local Address proof is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHYAM DHAR TRIPATHI	UP		2.Office	2.Office 3.Mobile 09450213912	
3657. B/V0535 [Amount: 0 deposited] VIKASH PANDEY	2178/1995 Bar Council of	19/02/1995	1.Residence E-2/61 SECTOR-C ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
R.G.PANDEY	UP		2.Office 3.Chamber in High Court ROOM NO. 4 AWADH BAR ASSOCIATION	2.Office 3.Mobile 9335226332	
3658. B/V0540 [Amount: 0 deposited] VIVEK RAJ	4673/2011 Bar Council of	07/09/2011	1.Residence 568 KHA/52-A GEETAPALLI PO ALAMBAGH LUCKNOW	1.Residence 09415369021	1)Proof of Practice is not enclosed.
SATYA PAL	UP		2.Office	2.Office 09454212598 3.Mobile 09336764333	
3659. B/V0542 [Amount: 0 deposited] VIVEK RANJAN	1705/2001 Bar Council of	28/02/2001	1.Residence C 57, SEC.-I, ALIGANJ, LUCKNOW	1.Residence 05222329276	vivekranjan133@gmail.com 1)Proof of Practice is not enclosed.
SRI B.P. VERMA AS ABOVE	UP		2.Office	2.Office 9889471861 3.Mobile 9415759361	
3660. B/V0544 [Amount: 0 deposited] VIVEK SAXENA	2720/1990 Bar Council of	08/07/1990	1.Residence 14/1028 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE JAGDISH CHANDRA AS ABOVE	UP		2.Office	2.Office 05222712723 3.Mobile 09415012985	
3661. B/V0548 [Amount: 0 deposited] VIVEK SINGH	2344/2009 Bar Council of	20/04/2009	1.Residence A-143 9/10 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MR. FATEH BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 09451391410	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 612

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3662. B/V0557 [Amount: 0 deposited] VIVEK VERMA	4658/2005 Bar Council of	09/09/2005	1.Residence C-45A SEC-F L.D.A. COLONY KANPUR ROAD LUCKNOW-226012	1.Residence	vivekverma9@rediffmail.com 1)Proof of Practice is not enclosed.
SRI RAM SHANKER VERMA -DO-	UP		2.Office 3.Chamber in High Court EXT. ROOM NO.3 AWADH BAR ASSOCIATION H.C. LUCKNOW	2.Office 3.Mobile 09305878578	
3663. B/V0558 [Amount: 0 deposited] VIVEK VIKRAM SINGH	1933/2008 Bar Council of	24/04/2008	1.Residence D34 VINAY NAGAR KRISHNA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
UMA SHANKAR SINGH	UP		2.Office	2.Office 3.Mobile 09026489026	
3664. B/V0559 [Amount: 0 deposited] VIVEK VISHVAKARMA	6989/2003 Bar Council of	12/07/2003	1.Residence 494/76 SARAI HASANGANJ CHARHI DALIGANJ LUCKNOW	1.Residence 08858252220	sharmavivek229@gmail.com 1)Proper address proof is not enclosed as per the norms.
RAM SAJIWAN VISHVAKARMA	UP		2.Office	2.Office 3.Mobile 09366922881	
3665. B/V0560 [Amount: 0 deposited] VIVEKANAND MISRA	8893/2009 Bar Council of	02/12/2009	1.Residence VILL. LODIPUR POST BHARTIPUR DISTT. SULTANPUR	1.Residence 800417380	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM AKSHYABAR MISRA	UP		2.Office 3.Chamber in High Court AWADH BAR LIBRARY HALL	2.Office 3.Mobile 9792305406	
3666. B/V0561 [Amount: 0 deposited] VIVEKANAND MISRA	1920/2001 Bar Council of	07/03/2001	1.Residence VILL. TANWARIA POST MEHNDAWAL DISTT. SANT KABIR NAGAR	1.Residence 9935737784	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
SACHIDANAND MISRA 18/482 INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court HALL LIBRARY HIGH COURT LUCKNOW	2.Office 3.Mobile	
3667. B/V0564 [Amount: 600 deposited] VYAS NARAYAN SHUKLA	1539/1996 Bar Council of	16/02/1996	1.Residence RES 568/18 JAIL ROAD KAILASHPURI ALAMBAGH LUCKNOW	1.Residence 9415181556	1)Proper address proof is not enclosed as per the norms.
AWADHESH NARAYAN SHUKLA DO	UP		2.Office 3.Chamber in High Court IIND FLOOR	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 613

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3668. B/W0006 [Amount: 0 deposited] WASI AHMED	565/1974 Bar Council of	01/01/1974	1.Residence 464/6/2 TAHSEEMGANJ HARDOI ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE SRI ACHHAN MIA AS ABOVE	UP		2.Office	2.Office 4045223 3.Mobile 09889735236	
3669. B/Y0015 [Amount: 0 deposited] YATINDRA SRIVASTAVA SRI S.K. SRIVASTAVA AS ABOVE	127/1998 Bar Council of UP	11/01/1998	1.Residence 538KA/1707/8 VIGYAN VIHAR COLONY TRIVENI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451134097	syateendral@gmail.com)ENROLLMENT DATE WRONGLY MENTIONED ON PROOF OF
3670. B/Y0016 [Amount: 0 deposited] YOGEEETA CHANDRA	341/1998 Bar Council of	02/02/1998	1.Residence 498/22 AWADH APARTMENT IIND FLOOR NEW HYDERABAD LKO	1.Residence 2.Office 3.Mobile 9335907562	yogeeta chandra 7@ rediff mail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Local Address proof is not enclosed.
ROHIT CHANDRA	UP		2.Office	2.Office 3.Mobile 9335907562	
3671. B/Y0017 [Amount: 600 deposited] YOGENDRA SINGH	2149/1993 Bar Council of	21/04/1993	1.Residence A 1093/15 INDIRA NAGAR LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION, HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9415110993	1)Mismatch in enrollment no.
LATE SHRI GAURI SHANKAR SINGH A 1093/15 INDIRA NAGAR LUCKNOW	UP				
3672. B/Y0018 [Amount: 0 deposited] YOGENDRA	17484/2010 Bar Council of	02/12/2010	1.Residence VILL. DEVHATA,POBILARI P/S KAPTANGANJ DIS. AZAMGARH-223221 2.Office	1.Residence 2.Office 3.Mobile 9532049592	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BIRBALI 538B/426 DEEN DAYAL NAGAR KHADRA SITAPUR ROAD LKO. 226020	UP				
3673. B/Y0021 [Amount: 0 deposited] YOGENDRA KUMAR SHUKLA	4534/2003 Bar Council of	12/04/2003	1.Residence DS/1103/SECTOR-D, L.D.A. COLONY KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court OTH COMMISSIONER ROOM	1.Residence 2.Office 3.Mobile 9335042110	shukla.yogendraa09@gmail.com 1)Proof of Practice is not enclosed.
SRI SURYA PAL SHUKLA	UP				

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 614

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3674. B/Y0022 [Amount: 0 deposited] YOGENDRA KUMAR TIWARI	15480/2000 Bar Council of	09/12/2000	1.Residence 4/181 VIBHAV KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
RAVINDRA KUMAR TIWARI 1/167 VIBHAV KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415793094	
3675. B/Y0024 [Amount: 0 deposited] YOGENDRA NATH SRIVASTAVA	1889/1996 Bar Council of	09/03/1996	1.Residence H.NO.631/96 MULAYAM NAGAR ISMAILGANJ LUCKNOW	1.Residence 05222990043	yogendrasrivastava71@yahoo.in 1)Proper address proof is not enclosed as per the norms.
LATE GIRISH CHANDRA C.NO.223 LEKHRAJ GOLD INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 09335248225 3.Mobile 09453905005	
3676. B/Y0025 [Amount: 0 deposited] YOGENDRA NATH YADAV	830/2006 Bar Council of	27/05/2006	1.Residence VILL.-AMRAIGANU, POST- AMRAIGANU, DISTT.-LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
MR.RAM BRIKSH YADAV B-6,BHAGWATI NIWAS FAIZABAD ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court 60,C.S.C.BUILDING HIGHCOURT LUCKNOW	2.Office 3.Mobile 9651375788	
3677. B/Y0028 [Amount: 0 deposited] YOGENDRA PRATAP SINGH	9082/2004 Bar Council of	28/11/2004	1.Residence 538KA/1742 KANCHANPURAM TRIVENINAGAR-II LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
CHHATRAPAL SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9450449489	
3678. B/Y0029 [Amount: 0 deposited] YOGENDRA SHANKER SRIVASTAVA	1299/1968 Bar Council of	29/09/1968	1.Residence 50/1 WAZIR HASAN ROAD LUCKNOW	1.Residence 05222205233	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE UMA SHANKER SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9935311654	
3679. B/Y0040 [Amount: 0 deposited] YOGESH MISHRA	1927/1992 Bar Council of	02/03/1992	1.Residence 53-D SEC-G ALIGANJ LUCKNOW	1.Residence	yogeshmishralaw@gmail.com 1)Proof of Practice is not enclosed.
DR. R.R. MISHRA DO	UP		2.Office	2.Office 3.Mobile 09453092553	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 615

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3680. B/Y0041 [Amount: 0 deposited] YOGESH SINGH	9111/2010 Bar Council of	15/07/2010	1.Residence E-425 MOTIJHEEL COLONY LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
DEVENDRA PRASAD SINGH	UP		2.Office	2.Office 3.Mobile 9838458985	
3681. B/Y0044 [Amount: 0 deposited] YOGESH MALVIYA	1078/2006 Bar Council of	23/02/2006	1.Residence H.NO.953 MANAS NAGAR KRISHNA NAGAR LUCKNOW	1.Residence 7897712051	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
N.L.MALVIYA DO	UP		2.Office 3.Chamber in High Court AVADH BAR MEETING HALL	2.Office 3.Mobile	
3682. B/Y0047 [Amount: 0 deposited] YUGUL KISHOR SHARMA	2413/1990 Bar Council of	10/06/1990	1.Residence 3/712 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM SAGAR SHARMA DO	UP		2.Office	2.Office 3.Mobile 9454377635	
3683. B/Z0001 [Amount: 0 deposited] ZAFAR ABBAS ZAIDI	1225/2002 Bar Council of	10/02/2002	1.Residence 450/466 IQBAL NAGAR MUFTIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
ALI ZAHEER	UP		2.Office	2.Office 3.Mobile 9450355381	
3684. B/Z0005 [Amount: 0 deposited] ZAFAR SALIM PARVEZ KIDWAI	4885/1986 Bar Council of	09/11/1986	1.Residence 600/175/157N, SUMIT NAAR FARIDIPUR DUBAGGA THAKURGANJ LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3)Mismatch in enrollment no.
LATE SHRI ATHAR SALIM KIDWAI TEEN SHED NO.1 COLLECTOR COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839288156	
3685. B/Z0009 [Amount: 600 deposited] ZAHIR AHMAD KHAN	994/1980 Bar Council of	12/06/1980	1.Residence VILL-KAIMA PARE BASAWAN KHAN P.O. WARIA GANJ C.S.M.NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MAQBOOL AHMAD KHAN 40 QUAISARBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839802665	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 616

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3686. B/Z0011 [Amount: 0 deposited] ZAMEER HUSAIN RIZVI LATE SAGHEER HUSAIN RIZVI	3078/1989 Bar Council of UP	14/05/1989	1.Residence 544 D/114 AHIRAN KHERA KANHAYA MADHOPUR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9838422459	1)Proof of Practice is not enclosed.)DATE OF ENROLLMENT IS ILLEGIBLE IN THE CERTIF
3687. B/Z0015 [Amount: 0 deposited] ZEESHAN HADI LATE MIRZA HADI HUSAIN	6947/2007 Bar Council of UP	27/10/2007	1.Residence SALTANAT MANZIL,HAIDER COTTAGE,MUFTIGANJ, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9307669606	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3688. B/Z0016 [Amount: 0 deposited] ZIA ABDUL MOID	13653/2010 Bar Council of UP	04/09/2010	1.Residence 41/269 HARBHAJAN SHIVALA MARG NARHI HAZRATGANJ LUCKNOW 2.Office	1.Residence 2.Office 8960421688 3.Mobile	swaleha_7865@yahoo.com 1)Proof of Practice is not enclosed.
3689. B/Z0017 [Amount: 0 deposited] ZIAUDDIN KHAN NASARUDDIN KHAN -----DO -----	3263/2010 Bar Council of UP	28/03/2010	1.Residence C 81,SECTOR O ALIGANJ ,LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415782390)ENROLLMENT NO. NOT MENTIONED ON THE MAIN FORM
3690. B/Z0018 [Amount: 0 deposited] ZISHAN AHMAD LATE ABDUL QAZI SIDDIQUI AS ABOVE	1364/1980 Bar Council of UP	04/08/1980	1.Residence KHWAJA VILL 544/1256 GOVIND PURAM COMPWELL ROAD BALAGANJ LKO 2.Office 3.Chamber in High Court NEAR LUCKNOW BAR ASSOCIATION CIVIL COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9935116653	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3691. B/Z0020 [Amount: 0 deposited] ZUNEDUZ ZAFAR RAHMANI MR. MAHMOODUZ ZAFAR RAHMANI 176/10 BHAIROUJI ROAD GOLAGANJ LUCKNOW	3500/2011 Bar Council of UP	27/07/2011	1.Residence WAFUR RAHMAN JAMAI ROAD MOHALLA BHABBALPURI TANDA RAMPUR 2.Office	1.Residence 2.Office 3.Mobile 09305832875	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 617

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3692. B/R1286 [Amount: 0 deposited] RUBY	15660/2000 Bar Council of	14/12/2000	1.Residence 424/98 ARSHI MEDICAL STORE MEHBOOBGANJ CHOURAHA SADATGANJ LK	1.Residence	1)Proper address proof is not enclosed as per the norms.
W/O TAHIR RAZA ABOVE	UP		2.Office 3.Chamber in High Court BESIDE HIGH COURT BAR ASSOCIATION NEAR GATE NO-8	2.Office 3.Mobile 9307671334	
3693. B/R1282 [Amount: 0 deposited] RAMESHWAR PRASAD	296/1973 Bar Council of	09/03/1973	1.Residence H.NO.521 K/87 BARACHAND GANJ CHHAPARTALA P.O.MAHA NAGAR LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
LATE PARAG NARAIN MAHATO HOME	UP		2.Office	2.Office 3.Mobile 9208198428	
3694. B/I0064 [Amount: 0 deposited] IJLAL UMAR HAMID	5963/2006 Bar Council of	26/11/2006	1.Residence 184-B ASTABAL CHARBAGH MOULVIGANJ LUCKNOW	1.Residence	ijlalxyz@yahoo.co.in 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
MR. ABDUL MOIN ADVOCATE 184-B ASTABAL CHABAGH MOULVIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415785148	
3695. B/R1287 [Amount: 0 deposited] RUCHI CHANDRA	239/2007 Bar Council of	24/03/2007	1.Residence FL 301 3RD FLR BL-A TULIP RESI G-2 VIKALP KH GOMTI NAGAR LKO	1.Residence	ruchi.1116@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.)CERTIFICATE OF BAR COUNCIL OF DELHI IS ANNEXE
P.C.VERMA FL 301 3RD FLR BL-A TULIP RESI G-2 VIKALP KH GOMTI NAGAR LKO	DL		2.Office	2.Office 3.Mobile 9415359628	
3696. B/J0217 [Amount: 0 deposited] JAGJEET SINGH	5716/2006 Bar Council of	11/11/2006	1.Residence L-4/267 VINAY KH GOMTI NAGAR LKO	1.Residence	jagjeetsingh_267@rediffmail.com 1)Proof of Practice is not enclosed.
VASU DEO SINGH L-4/267 VINAY KH GOMTI NAGAR LKO	UP		2.Office	2.Office 8115154000 3.Mobile 9455379288	
3697. B/N0289 [Amount: 0 deposited] NAVEEN TRIPATHI	872/2000 Bar Council of	23/01/2000	1.Residence B-25 SEC-J, ALIGANJ, LKO 226024	1.Residence	9956928560 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SAROD KUMAR TRIPATHI B-25 SEC-J, ALIGANJ, LKO 226024	UP		2.Office	2.Office 9956928560 3.Mobile 9956928560	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 618

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3698. B/R1277 [Amount: 0 deposited] RAM JANAK YADAV	10016/2002 Bar Council of	16/11/2002	1.Residence VILL-KALAYANPUR(TOPRA)POST NAWABAGANJ SUGARFACTORY GONDA 274	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM LAL YADAV 680SEKHPURA COLONY ALIGANJ LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9919220626	
3699. B/N0290 [Amount: 0 deposited] NEERAJ SHARMA	1732/2007 Bar Council of	09/03/2007	1.Residence M1/56, ALIGANJ, SEC-B, LKO	1.Residence 9450910251	1)Proof of Practice is not enclosed.
MAJ. ATMA RAM SHARMA 509/30-1 OLD HYDERABAD, LKO	UP		2.Office	2.Office 3.Mobile 9452775280	
3700. B/A1639 [Amount: 0 deposited] ASHISH SRIVASTAVA	7101/2001 Bar Council of	08/09/2001	1.Residence H.NO.538KA/219 II TRIVENI NAGAR SITAPUR ROAD, LKO	1.Residence	1)Proof of Practice is not enclosed.
RAM NARAYAN SRIVASTAVA H.NO.538KA/219 II TREVENI NAGAR SITAPUR ROAD, LKO	UP		2.Office	2.Office 3.Mobile 9415583007	
3701. B/A1628 [Amount: 0 deposited] ALOK KUMAR SRIVASTAVA	426/1995 Bar Council of	15/01/1995	1.Residence H.N. E-III 717 SEC-J, ALIGANJ, LKO 226024	1.Residence 05222745886	1)Proof of Practice is not enclosed.
MATHURA LAL SRIVASTAVA H.NO. E-III 17 SEC-J, ALIGANJ, LKO 226024	UP		2.Office	2.Office 3.Mobile 9455379702	
3702. B/V0571 [Amount: 0 deposited] VISHNU CHANDRA NIGAM	6062/2006 Bar Council of	26/11/2006	1.Residence 355/310 ALAM NAGAR LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
HARDESH NARAIN NIGAM	UP		2.Office	2.Office 3.Mobile 9919419939	
3703. B/V0573 [Amount: 0 deposited] VIVEK KUMAR SRIVASTAVA	6608/2001 Bar Council of	20/07/2001	1.Residence 508/66 BEDI NIWAS BABA DAYAL COLONY RBL ROAD LKO-226007	1.Residence	vivek303@gmail.com 1)Proof of Practice is not enclosed.
RAMESH CHANDRA SRIVASTAVA -DO-	UP		2.Office	2.Office 3.Mobile 8081380340	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 619

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3704. B/A1644 [Amount: 0 deposited] ATUL MISHRA	2881/1996 Bar Council of	24/03/1996	1.Residence FLAT NO. 101 WINDSOR COURT-I DALIBAGH LKO	1.Residence	atulmishraache@gmail.com 1)Proof of Practice is not enclosed.
RAMESH CHANDRA MISHRA FLAT NO. 101 WINDSOR COURT-I DALIBAGH, NEAR	UP CIVIL COURT LKO		2.Office	2.Office 3.Mobile 9415001373	
3705. B/A1630 [Amount: 0 deposited] AMIT SONKAR	7579/2006 Bar Council of	16/12/2006	1.Residence 569/CHA/303, PREM NAGAR ALAMBAGH LKO 226005	1.Residence 9451664457	1)Proof of Practice is not enclosed.
MUNNI LAL SONKER	UP		2.Office	2.Office 3.Mobile 9336675513	
3706. B/A1646 [Amount: 0 deposited] AVINASH TIWARI	7984/2009 Bar Council of	22/11/2009	1.Residence 6 PHASE-2 ASHOK VIHAR, KHURRAM NAGAR, LKO	1.Residence 9453561568	avinash.tiwari15@gmail.com 1)Proof of Practice is not enclosed.
SHARDA PRASAD TIWARI	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION ROOM NO. 1 HIGH COURT	2.Office 3.Mobile 8081766664	
3707. B/V0566 [Amount: 0 deposited] VIKAS SRIVASTAVA	6429/2008 Bar Council of	14/11/2008	1.Residence RS-III/224 TIKAIT RAI TALAB LDA COLONY LKO	1.Residence	www.vikas98391@gmail.com 1)Proper address proof is not enclosed as per the norms.
SATYA PRAKASH SRIVASTAVA F-717 RAJAJIPURAM LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO-40 HIGH COURT LKO	2.Office 3.Mobile 9839139722	
3708. B/A1629 [Amount: 0 deposited] AMIT SHUKLA	6782/2010 Bar Council of	23/05/2010	1.Residence PARA BHADRAHI, PO MALL (ATARI), LKO	1.Residence	1)Proof of Practice is not enclosed.
SITANSHU SHUKLA PARA BHADRAHI, PO MALL (ATARI), LKO	UP		2.Office	2.Office 3.Mobile 9956396698	
3709. B/G0207 [Amount: 0 deposited] GYAN PRAKASH NIGAM	698/2011 Bar Council of	28/01/2011	1.Residence 33 JAFAR TARAF UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed. 3)Proof of Practice is not enclosed.
K.C. NIGAM 538 KA/544-4V TRIVENI NAGAR PHASE-II LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO-36	2.Office 3.Mobile 9936093268	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 620

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3710. B/A1636 [Amount: 0 deposited] APOORVA GUPTA	9180/2002 Bar Council of	19/10/2002	1.Residence 43, PRAKASH NAGAR, NEAR RAJDHANI LOHA BALAGNJ HDI RD LKO	1.Residence	apoorva_lko16@rediffmail.com 1)Proof of Practice is not enclosed.
ASHARFI LAL GUPTA 58 HAZRATGANJ, LKO 226001	UP		2.Office	2.Office 05223923086 3.Mobile 9450410171	
3711. B/S1697 [Amount: 0 deposited] SANTOSH KUMAR KANAUIA	5216/2000 Bar Council of	23/04/2000	1.Residence VILL-DHANPUR PO-DATELI(KALAN) PS-MITAU LI MOHAMMADI KHERI	1.Residence	kanujiasantoshkumar@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PARMESHWAR DEEN KANAUIA C/O SAROJINI 1 MOHIBULLAPUR SITAPUR RD LKO	UP		2.Office	2.Office 3.Mobile 9451504716	
3712. B/A1640 [Amount: 600 deposited] ASHOK KUMAR BAJPAI	5257/1982 Bar Council of	05/12/1982	1.Residence 5/60 SEC-H JANKIPURAM LKO (NEAR SAHARA STATES)	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE S.S.BAJPAI 5/60 SEC-H JANKIPURAM LKO (NEAR SAHARA STATES)	UP		2.Office 3.Chamber in High Court OUDH BAR ASSO H.C. LKO (IN MIDDLE ROOM ADJACENT TO SR. ROOM)	2.Office 3.Mobile 9839017165	
3713. B/A1643 [Amount: 0 deposited] ATUL KUMAR SHUKLA	3019/2010 Bar Council of	28/03/2010	1.Residence VILL RAJAPUR, POST POKHRA, BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGDISH PRASAD SHUKLA	UP		2.Office	2.Office 3.Mobile 9616277075	
3714. B/A1633 [Amount: 0 deposited] ANIL KUMAR AWASTHI	1412/1982 Bar Council of	04/03/1982	1.Residence 417/66 B NIWAAS GANJ CHOWK, LKO	1.Residence	1)Proof of Practice is not enclosed.
LALJI AWASTHI	UP		2.Office	2.Office 3.Mobile 9792007097	
3715. B/A1625 [Amount: 0 deposited] AAKASH JAISWAL K.N.JAISWAL	3898/2005 Bar Council of UP	21/08/2005	1.Residence H.NO. L-1/62 SEC B PRIYADARSHANI COLONY SITAPUR RD, LKO 2.Office	1.Residence 2.Office 3.Mobile 9335338838	veereshvar@gmail.com)NO STAMP ON PROOF OF PRACTICE.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 621

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3716. B/F0034 [Amount: 0 deposited] FARHAT ASHFAQ	1851/1976 Bar Council of	11/05/1976	1.Residence S-522 SATYA PREMI NAGAR BARABANKI UP	1.Residence	farhat1951ashfaq@gmail.com 1)Proof of Practice is not enclosed.
LT. ASFAQ AHMAD A/2/2 RIVER BANK COLONY LKO	UP		2.Office	2.Office 3.Mobile 9935327994	
3717. B/A1634 [Amount: 0 deposited] ANIL KUMAR SRIVASTAVA	4778/1989 Bar Council of	17/09/1989	1.Residence 521KA/96A CHAPPERTALLA BARA CHANDGANJ NEAR L RD MAHANGR, LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE RAVINDRA KUMAR SRIVASTAVA 521KA/96A CHAPPERTALLA BARA CHANDGANJ NEAR L RD MAHANGR, LKO	UP		2.Office 3.Chamber in High Court OUDH BAR ASSO. LKO	2.Office 3.Mobile 9335753548	
3718. B/A1627 [Amount: 0 deposited] ALOK KUMAR MISHRA	6194/2006 Bar Council of	02/12/2006	1.Residence EDL-18 SEC-L, ALIGANJ, LKO	1.Residence 9450641303	1)Proof of Practice is not enclosed.
ASHWANI KUMAR MISHRA	UP		2.Office	2.Office 3.Mobile 9616807248	
3719. B/S1715 [Amount: 0 deposited] SURESH CHANDRA SRIVASTAVA	10961/1999 Bar Council of	13/06/1999	1.Residence HNO 2476, VIVEK NAGAR,SULTANPUR	1.Residence 05362225718	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
RAM DULAR SRIVASTAV GAYATRI SADAN, D-277/A KURMANCHAL NAGAR, INDIRA NGR, LKO	UP		2.Office	2.Office 9450428784 3.Mobile 9450428784	
3720. B/P0569 [Amount: 0 deposited] PRAMOD KUMAR DIXIT	345/1983 Bar Council of	08/01/1983	1.Residence 5/616 VIKAS KHAND-5 GOMTI NAGAR LKO	1.Residence 05222300032	pramoddixit.legal@gmail.com 1)Proof of Practice is not enclosed.
LT CHAKRADHAR DIXIT	UP		2.Office	2.Office 3.Mobile 9450973258	
3721. B/S1700 [Amount: 0 deposited] SAYED NASIR RAZA	1740/1986 Bar Council of	18/05/1986	1.Residence 144 KARBALA ABBAS BAGH HARDOI RD BALAGANJ LKO	1.Residence 9235710822	1)Proof of Practice is not enclosed.
LATE MOHD. RAZA	UP		2.Office	2.Office 3.Mobile 7505524382	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 622

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3722. B/S1712 [Amount: 0 deposited] SUNITA SHARMA	4307/1999 Bar Council of	16/07/1999	1.Residence M1/56, SEC-B, ALIGANJ, LKO	1.Residence	1)Proof of Practice is not enclosed.
NEERAJ SHARMA RAIDAS MANDIR BHAWAN, CHANDGANJ, LKO	UP		2.Office	2.Office 9452775280 3.Mobile 9450910251	
3723. B/M0777 [Amount: 0 deposited] MANOJ KUMAR VERMA	637/1992 Bar Council of	05/02/1992	1.Residence 252/67KA NEHRU CROSS RAKABGANJ LKO	1.Residence	1)Proof of Practice is not enclosed.
LT KAMTA PD VERMA ADV CHAMBER 307 COMMISSIONRIES	UP		2.Office	2.Office 3.Mobile 9415579352	
3724. B/S1703 [Amount: 0 deposited] SHIV KISHORE GUPTA	3173/1989 Bar Council of	31/05/1989	1.Residence 563/206 PANCHSHEEL SHIKSHA NIKETAN CHITRAGUPT NGR ALMB LKO	1.Residence	1)Proof of Practice is not enclosed.
RADHEY SHYAM GUPTA 563/206 PANCHSHEEL SHIKSHA NIKETAN CHITRAGUPT NGR ALMB LKO	UP		2.Office	2.Office 3.Mobile 9236540696	
3725. B/M0780 [Amount: 0 deposited] MOHD. ASHRAF SIDDIQUI	2659/1987 Bar Council of	07/06/1987	1.Residence 307/25 GALI PARACHOWK LKO	1.Residence	1)Proof of Practice is not enclosed.
SHAFIQUL HUSAN SIDDIQUI -DO-	UP		2.Office	2.Office 3.Mobile 9839947907	
3726. B/S1710 [Amount: 0 deposited] SUDHIR KUMAR	4609/1987 Bar Council of	24/11/1987	1.Residence 563/112 CHIRAGUPT NAGAR ALAMBAGH LKO-5	1.Residence	1)Proof of Practice is not enclosed.
LATE S.K.SINGH 563/112 CHITRAGUPT NAGAR ALAMBAGH LKO-5	UP		2.Office	2.Office 3.Mobile 9451088861	
3727. B/M0772 [Amount: 0 deposited] MAMTA KANOJIA	5900/2011 Bar Council of	17/10/2011	1.Residence E BLOCK 1047RAJAJIPURAM LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
HUSBAND NAME - LATE AMIT KUMAR CIVIL COURT LKO	UP		2.Office	2.Office 3.Mobile 9369580202	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 623

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3728. B/S1696 [Amount: 0 deposited] SANJAY KUMAR	1520/1990 Bar Council of	08/04/1990	1.Residence 230/42 DEG WALI GATE RAJA BAZAR LKO	1.Residence	1)Proof of Practice is not enclosed.
SAHDEV PRASAD	UP		2.Office	2.Office 05222260479 3.Mobile 9235781503	
3729. B/S1695 [Amount: 0 deposited] SANJAY	4220/1999 Bar Council of	16/04/1999	1.Residence H.NO.122 CIVIL LINE NEHRU NAGAR BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE CHANDRA RAM VERMA 494/103 SARAI HASAN GANJ DALIGANJ LKO	UP		2.Office	2.Office 3.Mobile 9415142171	
3730. B/M0771 [Amount: 0 deposited] MAHENDRA KUMAR AWASTHI	5258/1999 Bar Council of	25/04/1999	1.Residence BAHADURPUR ATARIA SITAPUR UP	1.Residence	1)Proof of Practice is not enclosed.
GIRISH CHANDRA AWASTHI	UP		2.Office	2.Office 3.Mobile 9918714081	
3731. B/S1708 [Amount: 0 deposited] SIDDHARTHA KOHLI	5074/2008 Bar Council of	02/11/2008	1.Residence GULMOHAR ENCLAVE, 3, GOKHLE MARG LKO 226001	1.Residence	sidds1976@rediffmail.com 1)Proof of Practice is not enclosed.
SURENDRA KOHLI 58 HAZRATGANJ LKO 226001	UP		2.Office	2.Office 05223923086 3.Mobile 9935237775	
3732. B/M0781 [Amount: 0 deposited] MOHD. DANISH	5948/2009 Bar Council of	13/09/2009	1.Residence 551GA/53 OLD SARDARI KHERA ALAMBAGH LKO	1.Residence	1)Proof of Practice is not enclosed.
SARWAR ALI	UP		2.Office	2.Office 3.Mobile 9889199159	
3733. B/S1716 [Amount: 0 deposited] SURESH KUMAR YADAV	4181/1992 Bar Council of	22/07/1992	1.Residence VILL HASAN KHERA MAJRA MALHA PS KAKORI, LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MAHADEV PRASAD YADAV H.NO. 602/1744 DUBBAGGA HARDOI ROAD, LKO	UP		2.Office	2.Office 3.Mobile 9235752687	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 624

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3734. B/S1705 [Amount: 0 deposited] SHREE KANT	7449/2009 Bar Council of	28/10/2009	1.Residence 554/37/451/10 PAWANPURI LANE NO. 2, ALAMBAGH, LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE DASU RAM VERMA 554/37/451/10 PAWAPURI LANE NO. 2, ALAMBAGH, LKO	UP		2.Office	2.Office 3.Mobile 8081627	
3735. B/D0483 [Amount: 0 deposited] DIVYANDU CHANDRA BHANJ DEO	8053/2011 Bar Council of	30/11/2011	1.Residence 123/3 MAHARISHI NAGAR EXT RAIPUR ROAD IIM ROAD LUCKNOW	1.Residence	d.cbhanjdeo@gmail.com 1)Proof of Practice is not enclosed.
NIRMAL CHANDRA BHANJ DEO	UP		2.Office	2.Office 3.Mobile 8756105201	
3736. B/D0479 [Amount: 0 deposited] DHEERENDRA KUMAR SINGH	868/2011 Bar Council of	31/01/2011	1.Residence P/A VILL. CHHAUCHH, POST - LAKHIMPUR, DIST.-LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GAYA PRASAD 511/2 OLD BADSHAH NAGAR LKO	UP		2.Office	2.Office 3.Mobile 9838707763	
3737. B/S1711 [Amount: 0 deposited] SUMIT KUMAR TIWARI	4886/2011 Bar Council of	18/09/2011	1.Residence H.NO.292 MAHESH KHERA LALGANJ DIST RAEBARELI 229206	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIVAKANT TIWARI 5/197 RUCHI KHAND-1 SHARDA NAGAR PO BHADRUKH LKO	UP		2.Office	2.Office 3.Mobile 8115123000	
3738. B/S1698 [Amount: 0 deposited] SARVESH KUMAR SHAHI	5720/2009 Bar Council of	13/09/2009	1.Residence SHAHI BHAWAN H. 127 DAYAAL RESI VASUNDRA EST GNESH PR CHI LK	1.Residence	shahi.nalsar@gmail.com 1)Mismatch in enrollment date. 2)Proof of Practice is not enclosed.
SHAILESH KUMAR SHAHI	UP		2.Office	2.Office 3.Mobile 9838776682	
3739. B/R1272 [Amount: 0 deposited] RAJENDRA PRASAD	4030/1995 Bar Council of	28/05/1995	1.Residence 453/212 LONION TOLA AHMEDGANJ THAKURGANJ LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LT SHRI RAM KUMAR	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9236159734	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 625

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3740. B/R1284 [Amount: 0 deposited] ROHIT	9584/2011 Bar Council of	24/12/2011	1.Residence 539K/144 SANJAY GANDHI PURAM INDRA NAGAR LKO	1.Residence	rohit_trainer@rediffmail.com 1)Proof of Practice is not enclosed.
R.K. UPADHYAY	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXT-ROOM NO-1 HIGH COURT	2.Office 3.Mobile 9044340429	
3741. B/S1699 [Amount: 600 deposited] SATENDRA PAL SINGH	1737/2004 Bar Council of	14/03/2004	1.Residence 551KA/OM 421 MADHUBAN NAGAR ALAMBAGH LKO	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SATYA PAL SINGH	UP		2.Office	2.Office 3.Mobile 9452093887	
3742. B/R1268 [Amount: 0 deposited] RAGHVENDRA SINGH	6132/1999 Bar Council of	02/05/1999	1.Residence 148 SAINIK NAGAR TELIBAGH RAIBARELI RD LKO	1.Residence	1)Proof of Practice is not enclosed.
P.S. YADAV -DO-	UP		2.Office	2.Office 3.Mobile 9415809153	
3743. B/R1278 [Amount: 0 deposited] RAM PRAKASH VERMA	3698/1995 Bar Council of	30/04/1995	1.Residence 546/733 SARFARAZGANJ HARDOI RD CHOWK LKO	1.Residence	1)Proof of Practice is not enclosed.
SRI SUNDER LAL VERMA -DO-	UP		2.Office	2.Office 3.Mobile 9451307502	
3744. B/R1270 [Amount: 0 deposited] RAJ KUMAR SINGH	2801/1985 Bar Council of	11/08/1985	1.Residence K-26 KAILASHPURI JAIL RD LKO	1.Residence	1)Proof of Practice is not enclosed.
LT S.N. SINGH	UP		2.Office 3.Chamber in High Court CHAMBER NO-36	2.Office 3.Mobile 9795305150	
3745. B/R1280 [Amount: 0 deposited] RAMAKANT GIRI	4681/1992 Bar Council of	04/08/1992	1.Residence 68/302 CHHITWAPUR PAJAWA GANDHI NAGAR LKO	1.Residence	1)Mismatch in enrollment date. 2)Proof of Practice is not enclosed.
LT. SADASHIV GIRI	UP		2.Office	2.Office 3.Mobile 9918397945	

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High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 626

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3746. B/R1271 [Amount: 0 deposited] RAJ NARAIN	2153/1998 Bar Council of	26/06/1998	1.Residence 15/9 MALVIYA NAGAR AISHBAGH LKO	1.Residence	1)Proof of Practice is not enclosed.
RAVI SHANKAR PANDEY -DO-	UP		2.Office 3.Chamber in High Court OUDH BAR HIGH COURT LKO	2.Office 3.Mobile 9415016538	
3747. B/S1713 [Amount: 0 deposited] SURENDRA PRAKASH YADAV	6822/2005 Bar Council of	18/12/2005	1.Residence 545 KA/C-32 RAM VIHAR, PARA, RAJAJIPURAM, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SAHDEV PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 7376620584	
3748. B/O0060 [Amount: 0 deposited] OM PRAKASH DIXIT	676/1970 Bar Council of	13/11/1970	1.Residence E-4006, RAJAJIPURAM, SECTOR-11, LUCKNOW	1.Residence 05222410678	1)Proof of Practice is not enclosed.
LATE HAR GOVIND DIXIT D-1205/24 INDRA NAGAR, LUCKNOW	UP		2.Office	2.Office 05222343252 3.Mobile 9450606223	
3749. B/R1279 [Amount: 0 deposited] RAMA KANT	7967/2009 Bar Council of	22/11/2009	1.Residence VILLAGE & POST BHATGAON, DIST.-LUCKNOW-227101	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIV PAL GATE NO. 3 BRAMDA COLLECTORATE COMPOUND, KAISERBAGH, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9559975648	
3750. B/P0565 [Amount: 0 deposited] PRABHU NATH YADAV	15242/1999 Bar Council of	19/08/1999	1.Residence 4/153, VIPUL KHAND, GOMTI NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT NO. OF BAR COUNCIL OF DELHI IS MEN
ANIRUDH YADAV	UP		2.Office	2.Office 3.Mobile	
3751. B/V0567 [Amount: 0 deposited] VIKAS UPADHYAYA	1665/2009 Bar Council of	29/03/2009	1.Residence 1188 UPHAR UDYAN-II SECTOR-III ELDECO COLONY RBL.ROAD LKO	1.Residence 05222441279	vupadhyay542@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
ANIL KUMAR UPADHYAYA	UP		2.Office	2.Office 3.Mobile 9936175604	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 627

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3752. B/P0564 [Amount: 0 deposited] PARAMANANAD SHUKLA	2823/1996 Bar Council of	24/03/1996	1.Residence VILL.-BEDURA, P.O.-MANODHARPUR, TEH.-HAIDERGARH, BARABANKI	1.Residence 9807707559	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH ON THE MAIN FORM NOT ATTESTED.
SURESH KUMAR SHUKLA OPP. SHAHAJ POLYCLINIC, KHURDHAIBAZAR, LKO	UP SUTANPUR RD.MOHAN		2.Office	2.Office 9450359758 3.Mobile	
3753. B/R1288 [Amount: 0 deposited] RAM KISHORE	401/1982 Bar Council of	24/01/1982	1.Residence VILL-BAHELIA, POST-KAKARABAD, TEH-MALIHABAD, DIST-LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM PAL	UP		2.Office	2.Office 3.Mobile 9935036170	
3754. B/A1647 [Amount: 200 deposited] ABDUL MOIN	2641/1993 Bar Council of	21/05/1993	1.Residence 152 G C BOSE ROAD GHASIYARI MANDI LUCKNOW 226001	1.Residence	amoinadv@hotmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)FATHER'S NAME MISMATCH FROM CERTIFICATE OF BA
LATE ABDUL BASIR AS ABOVE	UP		2.Office 3.Chamber in High Court 71	2.Office 3.Mobile 9415470181	
3755. B/P0571 [Amount: 0 deposited] PUSHPENDRA KUMAR SHARMA	5697/2012 Bar Council of	16/08/2012	1.Residence 3/405,VASTU KHAND, GOMTINAGAR, LUCKNOW	1.Residence 9956391008	1)Applicants name is not mentioned in the address proof enclosed.
LALIT PRAKASH SHARMA	UP		2.Office 3.Chamber in High Court 84	2.Office 3.Mobile 8565098008	
3756. B/A1649 [Amount: 0 deposited] AVANISH TEWARI VIJAY KUMAR TEWARI 3,STATION ROAD, 4TH FLOOR, HUSSAINGANJ, LUCKNOW	6289/2003 Bar Council of UP	12/07/2003	1.Residence 7,TEWARI PURAM, KRISHNA NAGAR, KANPUR ROAD, LUCKNOW-226023 2.Office 3.Chamber in High Court 26	1.Residence 05222470048 2.Office 05222636076 3.Mobile 9452132435	avi_tewari1979@yahoo.co.in)ENROLLMENT DATE IS WRONGLY MENTIONED IN PROOF
3757. B/A1651 [Amount: 0 deposited] AMANUR RAHMAN	15438/2000 Bar Council of	09/12/2000	1.Residence 529D/281 A-29 VIVEKANAND PURAM KALAYNPUR WEST RING ROAD LKO	1.Residence 9450447135	rahman.aman009@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
QAZI EHSANUR RAHMAN	UP		2.Office	2.Office 3.Mobile 9026144394	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 628

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3758. B/R1294 [Amount: 0 deposited] RAM SARAN AWASTHI SRI VASU DEO AWASTHI 17/9 WINDSOR PLACE LUCKNOW	544/1996 Bar Council of UP	13/01/1996	1.Residence 3/234 VIJAYANT KAHND GOMTINAGAR LUCKNOW 2.Office 3.Chamber in High Court 51	1.Residence 2.Office 05222239111 3.Mobile 9415769637	rs.awasthi@yahoo.com)BAR COUNCIL CERTIFICATE DOES NOT BEAR THE SIG
3759. B/R1295 [Amount: 0 deposited] RAJ KUMAR VISHWAKARMA LATE BADE LAL VISHWAKARMA AS ABOVE	9940/2001 Bar Council of UP	12/11/2001	1.Residence H.NO. 497/84,85 NAI BASTI, BABUGANJ, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9956980195	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3760. B/A1654 [Amount: 600 deposited] ABHINAV TRIVEDI LATE JUSTICE ASHISH N. TRIVEDI	15758/2000 Bar Council of UP	16/12/2000	1.Residence 11, SHAHNAJAF ROAD, TRIVENI BUILDING, HAZRATGANJ, LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 71	1.Residence 2.Office 05222622174 3.Mobile	antrivedi@hotmail.com 1)Mismatch in enrollment date. 2)Mismatch in enrollment no.
3761. B/S1726 [Amount: 0 deposited] SHASHI BHUSHAN SHUKLA JAGAT NARAYAN SHUKLA	1918/2012 Bar Council of UP	14/04/2012	1.Residence 495/7K MAYA NAGAR, DALIGANJ, LUCKNOW 2.Office	1.Residence 9838170141 2.Office 3.Mobile 9450812175	sbshukla33@gmail.com)ENROLLMENT DATE WRONGLY MENTIONED IN PROOF OF
3762. B/M0786 [Amount: 0 deposited] MOHD.SHAMIM LATE AHMED RAZA AS ABOVE	3881/1981 Bar Council of UP	11/07/1981	1.Residence RS 3/155,TIKAIT RAI TALAB COLONY, LUCKNOW 2.Office 3.Chamber in High Court 15	1.Residence 2.Office 9450358266 3.Mobile	mohdshamim533@gmail.com)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ENC
3763. B/V0577 [Amount: 0 deposited] VIMAL KUMAR PANDEY SRI NARAYAN DEV PANDEY AS ABOVE	7614/1994 Bar Council of UP	21/12/1994	1.Residence SS-91/92 SECTOR-H LDA COLONEY KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION (LIBRARY)	1.Residence 9839306816 2.Office 05222422600 3.Mobile 9307614742	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)COMPLETE OFICE ADDRESS IS NOT MENTIONED ON TH
3764. B/S1730 [Amount: 0 deposited] SHARAD KUMAR LATE RAJENDRA KUMAR AS ABOVE	8118/2008 Bar Council of UP	28/12/2008	1.Residence 2A/1 E.S.I HOSPITAL CAMPUS MANAS NAGAR KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW BENCH	1.Residence 2.Office 3.Mobile 9696202669	shukla.sharad89@gmail.com)IN PROOF OF PRACTICE, STAMP AND SIGNATURE OF

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 629

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3765. B/S1731 [Amount: 0 deposited] SHYAM SINGH	1104/2003 Bar Council of	11/01/2003	1.Residence C-743 SECTOR C, MAHANAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI RAM ANAND SINGH	UP		2.Office	2.Office 3.Mobile 8858685297	
3766. B/A1656 [Amount: 0 deposited] ANIL KUMAR	1048/2006 Bar Council of	22/02/2006	1.Residence 13 A.P.SEN ROAD SUDAMAPURI CHARBAGH LUCKNOW	1.Residence	anillk74@rediffmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAM BHAROSAY	UP		2.Office	2.Office 3.Mobile 9793391085	
3767. B/A1657 [Amount: 0 deposited] ASHUTOSH MISRA LATE CHANDRA MAULI MISRA AS ABOVE	3713/1983 Bar Council of UP	20/07/1983	1.Residence 295/74/1 ASHARFABAD PS CHOWK LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415769357)ENROLLMENT DATE IS NOT MENTIONED IN PROOF OF
3768. B/S1732 [Amount: 0 deposited] SANDEEP SRIVASTAVA	3950/2006 Bar Council of	18/08/2006	1.Residence 4/138, VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	saisan1978@reddiffmail.com 1)Mismatch in enrollment date.
SRI KRISHNA CHANDRA SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415774837	
3769. B/S1733 [Amount: 0 deposited] SANTOSH KUMAR DWIVEDI LATE C.L. DWIVEDI AS ABOVE	9096/2002 Bar Council of UP	19/10/2002	1.Residence 66, TAIGOR MARGA BARAULIYA DALEEGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9336961871)IN PLACE OF ENROLLMENT DATE, ONLY YEAR MENTIO
3770. B/A1659 [Amount: 0 deposited] ALOK DIXIT	6977/2007 Bar Council of	27/10/2007	1.Residence 544GA/82 GULAB RADHEY PURAM ALAMBAGH HARDOI ROAD LKO	1.Residence	alok_alokajay@rediffmail.com 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT DATE IS ILLEGIBLE IN THE CERTIFICA
MAHENDRA DIXIT AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450448217	
3771. B/S1734 [Amount: 0 deposited] SHAILENDRA TIWARI	68003/2001 Bar Council of	24/07/2001	1.Residence LANE NO.9 PAWAN PURI ALAMBAGH LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
H K TIWARI 51 A SHAKTI SADAN PURANA QUILA LUCKNOW	UP		2.Office 3.Chamber in High Court 99	2.Office 05222455207 3.Mobile 9450114548	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 630

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3772. B/P0577 [Amount: 0 deposited] PRIYA MISHRA	4724/2011 Bar Council of	07/09/2011	1.Residence 162 BASANT VIHAR COLONY NR CANOSSA SCHOOL FARIDINAGAR LKO	1.Residence	priyal6mishra@gmail.com 1)Proper address proof is not enclosed as per the norms.
KRIPA SHANKER MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 953288821	
3773. B/S1737 [Amount: 0 deposited] SAURABH SHUKLA	207/2012 Bar Council of	11/01/2012	1.Residence PLOT NO.47 VIL-NIJAMPUR MALHAUR CHINHAT LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
TRIYUGI NARAIN SHUKLA	UP		2.Office	2.Office 3.Mobile 9452269581	
3774. B/S1738 [Amount: 0 deposited] SANTOSH KUMAR SINGH	2450/2012 Bar Council of	20/04/2012	1.Residence C-722 CIVIL LINES DEWA ROAD NR BADI LINE CROSSING BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
LATE DWARIKA BUKSH SINGH E-1/15 SEC B ALIGANJ LUCKNOW	UP		2.Office	2.Office 9415094377 3.Mobile 9307330238	
3775. B/A1665 [Amount: 0 deposited] AZMI YOUSUF	5884/2011 Bar Council of	17/10/2011	1.Residence H.NO.110/9 K MEER JAANLANE NAYA GAON EAST LATUCHROAD LUCKNOW	1.Residence 9026057667	azmiyousuf110@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MR. RAZA ABBAS	UP		2.Office	2.Office 3.Mobile 9369659110	
3776. B/A1666 [Amount: 0 deposited] AQEEL AHMAD	17528/1999 Bar Council of	05/09/1999	1.Residence VILL CHANDAN POST CIMAP LUCKNOW	1.Residence	1)Mismatch in enrollment no.
LATE RAHMAT ALI	UP		2.Office	2.Office 3.Mobile 9839423970	
3777. B/A1667 [Amount: 0 deposited] ANIL KUMAR SAIGAL LAXMI NATH SAIGAL AS ABOVE	176/1976 Bar Council of UP	13/01/1976	1.Residence 2/90 VISHWAS KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 08004745292 2.Office 3.Mobile	anilksaigal@gmail.com)FATHER'S NAME IN MAIN FORM IS MISMATCHING WIT

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 631

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3778. B/C0097 [Amount: 0 deposited] CHINMAY PRAKASH PANDEY	5650/2012 Bar Council of	16/08/2012	1.Residence VILL AND POST-19 ATARI, MALL LUCKNOW	1.Residence 2.Office 9415792614 3.Mobile 9793645787	chinmaypandey5@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SUSHIL KUMAR 643N/35B NAYAK NAGAR COLONY SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 9415792614 3.Mobile 9793645787	
3779. B/A1668 [Amount: 0 deposited] ARVIND KUMAR SHUKLA NARIVADSHWAR SHUKLA 2/16 LAKHRAJ ENCLAVE SECTOR-2 VIKAS NAGAR	6967/2002 Bar Council of UP	14/09/2002	1.Residence SS1/320 JANKIPURAM SECTOR-A SITAPUR ROAD YOJNA LKO 2.Office	1.Residence 2.Office 3.Mobile 9451438886	shukla.arvind@yahoo.com)ENROLLMENT YEAR IS NOT MENTIONED IN THE PROOF
3780. B/A1669 [Amount: 0 deposited] ABHISHEK SRIVASTAVA HARI MOHAN SRIVASTAVA	3097/2003 Bar Council of UP	09/03/2003	1.Residence M-II/15 SECTOR-C SITAPUR ROAD YOJNA JANKIPURAM LKO 226021 2.Office	1.Residence 2.Office 3.Mobile 7398700999	legal81@rediffmail.com)ENROLLMENT YEAR IS NOT MENTIONED IN PROOF OF
3781. B/A1670 [Amount: 0 deposited] AINUDDIN	3903/2011 Bar Council of	09/08/2011	1.Residence PLOT NO.-18 PHOOL BAGH COLONY GHAZI TIRAHA KURSI ROAD LKO 2.Office	1.Residence 2.Office 9616512836 9236625295 3.Mobile	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE QURBAN KHAN AS ABOVE	UP		2.Office	2.Office 9236625295 3.Mobile	
3782. B/R1306 [Amount: 0 deposited] RAGHVENDRA KUMAR SRIVASTAVA	7915/1999 Bar Council of	17/05/1999	1.Residence 21- SRI NAGAR COLONY LUCKNOW 2.Office 3.Chamber in High Court CH.NO. 22	1.Residence 2.Office 3.Mobile 9936038489	1)Applicants name is not mentioned in the address proof enclosed.
SRI GOVIND PRASAD SRIVASTAVA	UP		2.Office	2.Office	
3783. B/M0792 [Amount: 0 deposited] MOHAMMAD ASLAM SIDDIQUI	3739/1996 Bar Council of	31/03/1996	1.Residence 475/103 KADAM RASOOL DALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9648568279	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
MOHAMMAD AKHTAR	UP		2.Office	2.Office 3.Mobile 9648568279	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 632

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3784. B/S1745 [Amount: 0 deposited] SUDHEER KUMAR SINGH LATE SHRIPAL SINGH AS ABOVE	18456/2010 Bar Council of UP	25/12/2010	1.Residence ED-94, SECTOR-Q ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9621311966)IN PROOF OF PRACTICE, STAMP NOT AFFIXED.
3785. B/M0793 [Amount: 0 deposited] MUMTAZ ALAM SIDDIQUI LATE MOHD. ILYAS SIDDIQUI AS ABOVE	162/2003 Bar Council of DL	22/02/2003	1.Residence 203 2ND FLOOR AROMA APRMT SANJAYGANDHI PRM INDRA NAGAR LKO. 2.Office	1.Residence 2.Office 08447092093 3.Mobile 08604328269)ENROLLMENT NO. OF BAR COUNCIL OF DELHI IS MEN
3786. B/P0581 [Amount: 0 deposited] PANKAJ KUMAR RAM KUMAR	5637/2012 Bar Council of UP	16/08/2012	1.Residence 551KA/228H NEW SAKETPURI BHILAWAN ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 9455711174 3.Mobile 8176829130	pankaj9038@gmail.com 1)Proper address proof is not enclosed as per the norms.
3787. B/S1747 [Amount: 0 deposited] SUSHILA VISHNOI RAJ NARAYAN TRIPATHI AS ABOVE	1372/2008 Bar Council of UP	06/04/2008	1.Residence 130/26/1C J.C. BOSE MARG KAISERBAGH LUCKNOW 2.Office	1.Residence 3919513 2.Office 3919513 3.Mobile 9335949502)MISMATCH IN SIGNATURE OF AUTHORISED SIGNATORY
3788. B/S1748 [Amount: 600 deposited] SHESH VERMA LATE LEKH RAM VERMA AS ABOVE	1783/1979 Bar Council of UP	14/07/1979	1.Residence 93/58, GRAIN MARKET, GANESH GANJ, LUCKNOW 2.Office	1.Residence 2682281 2.Office 2682281 3.Mobile 9451064502)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM
3789. B/V0585 [Amount: 0 deposited] VINOD KHARE LATE D.N. KHARE	1555/1979 Bar Council of UP	29/06/1979	1.Residence II/10 SETU NIGAM COLONY SEC 24/511 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 9235780667 2.Office 9235780667 3.Mobile 9235780667)ENROLLMENT NO. IS MENTIONED INCORRECT IN PROO
3790. B/M0795 [Amount: 0 deposited] MAN MOHAN BOSE LATE G.C. BOSE AS ABOVE	1198/1985 Bar Council of UP	25/03/1985	1.Residence 20/211-I INDIRA NAGAR LUCKNOW-16 2.Office	1.Residence 05223047572 2.Office 05223047572 3.Mobile 9335265672	mmb62_advocate@yahoo.co.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 633

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3791. B/K0376 [Amount: 0 deposited] KAUSHAL KUMAR MISHRA	901/1993 Bar Council of	13/02/1993	1.Residence T-34 J MUNAWAR BAG RAILWAY COLONY CHARBAG LUCKNOW	1.Residence	hvt_amethi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
LATE SRI RAMDHAN MISHRA	UP		2.Office	2.Office 3.Mobile 9415381690	
3792. B/V0587 [Amount: 0 deposited] VIKESH RAM TRIPATHI SURENDRA RAM TRIPATHI AS ABOVE]	1269/2008 Bar Council of DL	09/08/2008	1.Residence C-4 JANKIVIHAR COLONEY, JANKIPURAM, LUCKNOW, U.P. 2.Office	1.Residence 2.Office 3.Mobile 09454643291)ENROLLMENT CERTIFICATE IS THAT OF BAR COUNCIL
3793. B/B0268 [Amount: 0 deposited] BEER SINGH BOT LATE RAM NARAIN BOT	1728/2013 Bar Council of UP	18/03/2013	1.Residence H.NO.63 SHIV DHAM BASTI BIRBAL SAHANI MARG,LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 7376619572)COMPLETE NAME OF APPLICANT & HIS FATHER IS NO
3794. B/S1753 [Amount: 0 deposited] SHILPI GUPTA RAJIV KUMAR GUPTA 4/71, VISHAL KHAND GOMTINAGAR LUCKNOW	5607/2012 Bar Council of UP	13/08/2012	1.Residence 6/224, VIPUL KHAND GOMTINAGAR LUCKNOW 2.Office 3.Chamber in High Court 108	1.Residence 05222398593 2.Office 05224068213 3.Mobile 7373114966	gupta.shilpi.1986@gmail.com)PHOTOGRAPH NOT ATTESTED.
3795. B/R1312 [Amount: 0 deposited] RENU	551/2012 Bar Council of	21/01/2012	1.Residence BARGADI (MAGHATI) POST B.K.T. LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8687482042	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI SOHAN LAL AS ABOVE	UP				
3796. B/C0099 [Amount: 0 deposited] CHHATRA PAL	520/2006 Bar Council of	19/01/2006	1.Residence VILL BARGADI KALA POST SINGHAMOW ITAUNJA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9455881212	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI PYARE LAL	UP				
3797. B/A1683 [Amount: 0 deposited] AISHWARYA PRATAP SINGH MR. R.P. SINGH AS ABOVE	62/ 31 Bar Council of D2	22/02/2003	1.Residence 2/105,SECTOR-B,PRIYADARSHINI COLONY,SITAPUR ROAD,LKO-226021 2.Office	1.Residence 9415532415 2.Office 3.Mobile 9696232415	apslawyer@gmail.com)REGISTRATION CERTIFICATE ENCLOSED IS NOT OF B

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 634

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3798. B/V0588 [Amount: 0 deposited] VANDANA PANDEY	8707/1999 Bar Council of	20/05/1999	1.Residence AJAD NAGAR CHILLAWA POST MANAS NAGAR KANPUR ROAD LKO	1.Residence 7783937949	1)Applicants name is not mentioned in the address proof enclosed.
W/O UMESH MISHRA	UP		2.Office	2.Office 3.Mobile 9935777422	
3799. B/K0378 [Amount: 0 deposited] KANCHAN KUNWAR	1914/2012 Bar Council of	14/04/2012	1.Residence 643/99/4 INDALGANJ SITAPUR ROAD MOHIBULA RAILWAY STATION LKO	1.Residence	goluk.kan@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
KUNWAR SHYAM BABU	UP		2.Office	2.Office 3.Mobile 9616878592	
3800. B/A1691 [Amount: 0 deposited] AJAD PANDEY	10635/2012 Bar Council of	15/12/2012	1.Residence SMQ-45/3 AIR FORCE STATION MEMORA LUCKNOW	1.Residence	pan.ajad@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRINATH PANDEY	UP		2.Office	2.Office 3.Mobile 8765680440	
3801. B/A1692 [Amount: 0 deposited] ANURAG MISHRA	7877/2004 Bar Council of	24/10/2004	1.Residence 60/138 JAIHARI MEHTAR GADHAYA HUSAINGANJ LUCKNOW	1.Residence 9415457624	anuragyadvo@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI AYODHYANATH MISHRA	UP		2.Office	2.Office 3.Mobile 9452238536	
3802. B/P0583 [Amount: 0 deposited] PRADEEP KUMAR SHUKLA	32/1993 Bar Council of	21/01/1993	1.Residence 14/151 VIKAS NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment no.)CERTIFICATE OF ENROLLMENT IS OF BAR COUNCIL O
LATE SRI RAM KISHAN SHUKLA 1/150 VIKAS NAGAR LUCKNOW	DL		2.Office	2.Office 3.Mobile 9838667463	
3803. B/P0584 [Amount: 0 deposited] PUSHPESH CHATURVEDI	8998/2009 Bar Council of	11/12/2009	1.Residence 79, SAMAR VIHAR COLONY ALAMBAGH LUCKNOW	1.Residence	pushpeshc@yahoo.com 1)Mismatch in enrollment no.
DR. BRIJ RAJ CHATURVEDI AS ABOVE	UP		2.Office 3.Chamber in High Court CH.NO. 4	2.Office 2450752 3.Mobile 9415679593	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 635

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3804. B/M0805 [Amount: 0 deposited] MOHD. ZAFAR KHAN ISHRAT ALI AS ABOVE	927/1998 Bar Council of DL	13/10/1998	1.Residence 467/118/95/3D BDO BLD DURGAEVI MARG SHEESH MAHAL HUSAINABAD 2.Office	1.Residence 8353912456 2.Office 3.Mobile 9651516376	zafar786.1656@rediffmail.com)BAR COUNCIL CERTIFICATE IS OF DELHI.
3805. B/V0592 [Amount: 0 deposited] VINAY KUMAR TRIPATHI KRISHNA PYAREY TRIPATHI AS ABOVE	14186/2000 Bar Council of UP	26/11/2000	1.Residence 416/97 BABU GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9984896540	1)Applicants name is not mentioned in the address proof enclosed.
3806. B/V0593 [Amount: 0 deposited] VIPIN KUMAR BALDEO PRASAD MISHRA	4670/2011 Bar Council of UP	07/09/2011	1.Residence 504/94 TAIGORE MARG DALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09889385149)PHOTOGRAP IS NOT SELF ATTESTED.
3807. B/V0594 [Amount: 0 deposited] VARUN KUMAR GUPTA SRI VINOD KUMAR GUPTA AS ABOVE	5361/2012 Bar Council of UP	11/08/2012	1.Residence C-2112 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 9198705000 2.Office 3.Mobile 9336457377	advocatevarunkrgupta@gmail.com)PHOTOGRAPH IS NOT SELF ATTESTED.
3808. B/P0588 [Amount: 0 deposited] PREM SHANKAR PANDEY LATE CHANDRA BHUSHAN PANDEY AS ABOVE	1040/1979 Bar Council of UP	19/04/1979	1.Residence 81 NYAY VIHAR COLONY POST BKT SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415010584	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3809. B/N0301 [Amount: 0 deposited] NAVNEET KUMAR MISHRA RAM BILAS MISHRA	2726/2006 Bar Council of UP	18/06/2006	1.Residence B/240 KANHAIYA NAGAR KALYANPUR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9453432977	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3810. B/K0380 [Amount: 0 deposited] KRISHNA KUMAR VERMA SRI SHYAM LAL VERMA	3918/2012 Bar Council of UP	19/05/2012	1.Residence E.D 151 SEC Q ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9453479342	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 636

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3811. B/R1321 [Amount: 0 deposited] RISHI PRAKASH MISHRA LATE RAM NAYAN MISHRA AS ABOVE	2006/1979 Bar Council of UP	02/08/1979	1.Residence H.NO. 554/1196 PAWAN PURI ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9565804724)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ENC
3812. B/P0592 [Amount: 0 deposited] PIYUSH TRIVEDI SRI PARITOSH KUMAR TRIVEDI AS ABOVE	7663/2012 Bar Council of UP	07/10/2012	1.Residence 544/422 EKTA NAGAR CAMPBELL ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8960736402	piyush_1919@yahoo.com 1)Mismatch in enrollment no. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
3813. B/V0595 [Amount: 0 deposited] VANDANA RAWAT RAJJAN LAL RAWAT	8107/2011 Bar Council of UP	30/11/2011	1.Residence H.NO.544/1027 CHANAKYAPURI, BAROURA ROAD, CHOWK, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9580712125	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)PHOTOGRAPH IS NOT SELF ATTESTED.
3814. B/R1326 [Amount: 0 deposited] RAKESH KUMAR SINGH SANKAT PRASAD SINGH	2610/2001 Bar Council of UP	28/03/2001	1.Residence 633/1123 ADARSH II CHINHAT LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452323117)PHOTOGRAPH IS NOT SELF ATTESTED.
3815. B/A1701 [Amount: 0 deposited] AMITABH AGARWAL LATE H.N. AGARWAL	1559/1990 Bar Council of UP	15/04/1990	1.Residence MD-1 SEC-C ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 05222335339 3.Mobile 9415021117	amitabhmagl@rediffmail.com)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
3816. B/K0383 [Amount: 0 deposited] KANHAIYA LAL LATE SRI SADHURAM	2913/1991 Bar Council of UP	24/07/1991	1.Residence VILL MADHOPUR POST ITAUNJA B.K.T. LUCKNOW 2.Office	1.Residence 0512291155 2.Office 3.Mobile 9415180820	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 637

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3817. B/A1702 [Amount: 0 deposited] ABHINAV MISHRA	7309/2012 Bar Council of	05/10/2012	1.Residence 331 SANJAY GANDHI PURAM INDIRA NAGAR LUCKNOW	1.Residence	bhmishra15@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
GANGA PRASAD MISHRA C-12 VIVEKANAND PURI LUCKNOW	UP		2.Office	2.Office 05222349980 3.Mobile 9889402502	
3818. B/V0597 [Amount: 0 deposited] VIJAI PRAKASH	11637/2003 Bar Council of	30/11/2003	1.Residence 53/487 TRIVENI NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)PHOTOGRAP IS NOT SELF ATTESTED.
LATE MR. RAGHUNATH PRASAD SHUKLA	UP		2.Office	2.Office 9454302832 3.Mobile 8005094283	
3819. B/C0102 [Amount: 0 deposited] CHENAWATI SRI KAMLU PRASAD	6194/2012 Bar Council of UP	26/08/2012	1.Residence NIZAMPUR MALHOUR CHINHAT LUCKNOW 2.Office	1.Residence 2.Office)ENROLLMENT DATE WRONGLY MENTIONED IN PROOF OF
3820. B/A1704 [Amount: 0 deposited] ASHWANI KUMAR SINGH RATHORE	76/2013 Bar Council of	23/01/2013	1.Residence N.NO. 21 VILL SARSAWA POST ARJUNGANJ LUCKNOW	1.Residence	rathore.ashwani08@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM NARESH SINGH RATHORE AS ABOVE	UP		2.Office	2.Office 3.Mobile 9044837984	
3821. B/F0035 [Amount: 0 deposited] FAKHRUDDIN ALI AHMAD MOHD. NAEEM	7205/2006 Bar Council of UP	16/12/2006	1.Residence 532KA 69 PANDEY TOLA ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office)PHOTOGRAPH IS NOT SELF ATTESTED.
3822. B/R1329 [Amount: 0 deposited] RAJEEV CHAUBEY	1411/2008 Bar Council of	06/04/2008	1.Residence 538KHA/69 PRABHU DAYAL NAGAR KHADRA LUCKNOW	1.Residence	chaubey.rajev2012@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAM ASREY CHAUBEY	UP		2.Office	2.Office 3.Mobile 9839784247	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 638

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3823. B/R1330 [Amount: 0 deposited] RAJENDRA SINGH	4409/2005 Bar Council of	09/09/2005	1.Residence VILLAGE/POST BANTHARA P.S.BANTHARA, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SATYA PRAKASH SINGH	UP		2.Office	2.Office 3.Mobile 9415814537	
3824. B/P0598 [Amount: 0 deposited] PANKAJ KUMAR SHUKLA	6808/2003 Bar Council of	04/08/2003	1.Residence 443 SHEKHUPURA COLONY ALIGANJ,LUCKNOW	1.Residence 7398413837	1)Mismatch in enrollment date. 2)Mismatch in enrollment no.)PHOTOGRAPH IS NOT SELF ATTESTED.
SURESH CHANDRA SHUKLA	UP		2.Office	2.Office 3.Mobile 9454363330	
3825. B/A1710 [Amount: 0 deposited] ANSHUMAN PATNAIK MR. G.B. PATNAIK D-1205/24 INDIRA NAGAR LUCKNOW	1601/2008 Bar Council of DL	15/09/2008	1.Residence 14,GAUTAM PALLI COLONY LUCKNOW 2.Office 3.Chamber in High Court 76	1.Residence 2237475 2.Office 2343252 3.Mobile 9919366691	anshumanpatnaik@hotmail.com)CERTIFICATE OF REGISTRATION IS NOT OF BAR COU
3826. B/P0599 [Amount: 0 deposited] PRABHAT PANDEY	2633/2005 Bar Council of	13/05/2005	1.Residence 68KA/A89 TRIVENI NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)PHOTOGRAPH IS NOT SELF ATTESTED.
SRI OM PRAKASH PANDEY	UP		2.Office	2.Office 3.Mobile 9451094485	
3827. B/P0600 [Amount: 0 deposited] PALLAV SHUKLA POONAM KUMAR SHUKLA AS ABOVE	484/2011 Bar Council of DL	13/05/2011	1.Residence N.H.-D VIJAY KHAND-2 COMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court CH.NO. 79	1.Residence 2.Office 05224082965 3.Mobile 9415141909	pallav.shukla@gmail.com)BAR COUNCIL CERTIFICATE IS OF DELHI.
3828. B/R1333 [Amount: 0 deposited] RAJESH KUMAR SRIVASTAVA	3467/1986 Bar Council of	13/09/1986	1.Residence 3/167 VIPUL KHAND, GOMTINAGAR, LUCKNOW	1.Residence 2302445	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
H.S.LAL SRIVASTAVA 3 B.N. ROAD, KAISERBAGH, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415189405	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 639

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3829. B/A1712 [Amount: 600 deposited] ANITA	9433/2012 Bar Council of	22/11/2012	1.Residence P-51-370 SITAPUR ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI CHHABI NATH	UP		2.Office 3.Chamber in High Court 49 HIGH COURT	2.Office 3.Mobile 8765909512	
3830. B/S1785 [Amount: 0 deposited] SUBHASH BISARIA LATE R. B. BISARIA AS ABOVE	8106/2011 Bar Council of UP	30/11/2011	1.Residence 80 JAGAT NARAIN ROAD LUCKNOW 2.Office	1.Residence 9451950672 2.Office 3.Mobile 8604670138	subhashbisaria@gmail.com)PHOTOGRAPH NOT SELF-ATTESTED.
3831. B/R1334 [Amount: 0 deposited] RAM RATI @ RAMA	5616/2012 Bar Council of	13/08/2012	1.Residence H.NO.242 BAISAN BAGH PO RAITHA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE HIRA LAL	UP		2.Office 3.Chamber in High Court 97 HIGH COURT	2.Office 3.Mobile 9454520551	
3832. B/S1786 [Amount: 0 deposited] SHIVENDRA PRATAP	11690/2003 Bar Council of	30/11/2003	1.Residence 951 HARIVIHAR COLONY KAMLABAD BADHAULI SITAPUR ROAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. SHYAM LAL	UP		2.Office	2.Office 3.Mobile 9919917467	
3833. B/A1713 [Amount: 0 deposited] AJIT SINGH SRI RAJA RAM AS ABOVE	88/2013 Bar Council of UP	23/01/2013	1.Residence 559/KA253, SRINAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 9125346737 3.Mobile 9450465113	ajit9.singh@yahoo.com)PROOF OF PRACTICE NOT STAMPED.
3834. B/A1717 [Amount: 0 deposited] AMNAH HASAN SRI NAJMUL HASAN	861/2012 Bar Council of DL	11/07/2012	1.Residence 407, F1 TOWER 37 CANTT ROAD LUCKNOW 2.Office	1.Residence 2.Office 05224001605 3.Mobile 8009948816	ammahasan@gmail.com)CERTIFICATE OF REGISTRATION IS NOT OF BAR COU
3835. B/M0817 [Amount: 0 deposited] MAHESH KUMAR KAUSHAL "MANDAAR"	3582/2000 Bar Council of	03/03/2000	1.Residence 587A/108 GANDHI NAGAR TELI BAGH LUCKNOW-226001	1.Residence 9936232786	advocatemkmandaar@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
D.L. KAUSHAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 9918105074	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 640

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3836. B/B0275 [Amount: 0 deposited] BHUVANESH SAXENA DR. GOVIND SWARUP	2037/2004 Bar Council of UP	18/03/2004	1.Residence A-1301 OCR COMPLEX VIDHAN SABHA MARG LUCKNOW 2.Office 3.Chamber in High Court 106 FIFTH FLOOR G.A. BUILDING	1.Residence 2.Office 3.Mobile 09415522366	bhuvan1301@rediffmail.com)PHOTOGRAPH IN MAIN FORM IS NOT SELF ATTESTED.
3837. B/U0124 [Amount: 0 deposited] UPENDRA NATH TIWARI SRI RADHEY SHYAM TIWARI AS ABOVE	2647/1992 Bar Council of UP	20/04/1992	1.Residence 19/1268 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8181924931)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
3838. B/S1789 [Amount: 0 deposited] SAROJINI BALA YADAV YADUBANSH PRAKASH YADAV	4418/1983 Bar Council of UP	28/08/1983	1.Residence 548/415 SYRYA NAGAR BEHIND R.D.S.O COLONY GURDWARA LUCKNOW 2.Office 3.Chamber in High Court CHAMBER 95	1.Residence 2.Office 3.Mobile 9415180022	1)Mismatch in enrollment date.
3839. B/S1790 [Amount: 0 deposited] SANYOG SINHA SRI. S.N. SAHAI	830/1997 Bar Council of UP	30/11/1997	1.Residence 3/74 PATRAKAR PURAM GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451461784	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)ENROLLMENT YEAR IS WRONGLY MENTIONED IN PROOF
3840. B/S1791 [Amount: 0 deposited] SHRIPAL SINGH LATE SRI JANGI SINGH DR. R.K. TANDON ROAD KAISERBAGH LUCKNOW	33/1961 Bar Council of UP	20/01/1961	1.Residence 329/20 BAGH TOLA PHOOLWALI GALI CHOWK LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8009792271)ENROLLMENT NO. & YEAR MISMATCH WITH THE CERTI
3841. B/R1336 [Amount: 0 deposited] RAZA HUSSAIN MOHAMMAD HASAN AS ABOVE	7239/2006 Bar Council of UP	16/12/2006	1.Residence 6/82 SANJAY GANDHI NAGAR PARAG NARAYAN ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415913400	razasim2002@yahoo.co.uk 1)Mismatch in enrollment date.
3842. B/P0604 [Amount: 0 deposited] PRASHANT AGNIHOTRI ANIL KUMAR AGNIHOTRI S-6 GOLE MARKET MAHANAGAR LUCKNOW	5926/2012 Bar Council of UP	22/08/2012	1.Residence H.NO. 615/185 GYATRI NAGAR SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 05222329375 3.Mobile 9559470860	prashantagnihotri14@gmail.com)PHOTOGRAPH IS NOT SELF ATTESTED.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 641

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3843. B/S1792 [Amount: 0 deposited] SARITA MISHRA	14700/2010 Bar Council of	20/09/2010	1.Residence H.NO.148, GRAM BEHTA, P.S. GUDAMBA, B.K.T., LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AVDHESH KUMAR MISHRA	UP		2.Office	2.Office 3.Mobile 8765096156	
3844. B/S1796 [Amount: 0 deposited] SHIV MANGAL SINGH	3896/1984 Bar Council of	21/10/1984	1.Residence VILL KAHLA P.O. MALIHABAD LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)SIGNATURE ON PHOTOGRAPH MISMATCH WITH THAT ON
LATE SRI PUTTU LAL VISHNU LOK COLONY RED ROSE SCHOOL	UP		2.Office	2.Office 3.Mobile 9450097013	
3845. B/V0602 [Amount: 0 deposited] VANEETA JAIN MR. NEERAJ JAIN A3/269 VIBHAV KHAND GOMTINAGAR	549/1999 Bar Council of PB	23/03/1999	1.Residence H.NO.16A JPATIALA HOUSE ASHOK MARG LUCKNOW	1.Residence 9451385248 2.Office	vaneeta advcate@ gmail.com)ENROLLMENT CERTIFICATE IS OF BAR COUNCIL OF P
			2.Office	3.Mobile 8400088833	
3846. B/A1727 [Amount: 0 deposited] ATHARVA ARYA SRI ARYA M-1/22 SECTOR-B ALIGANJ LUCKNOW	6251/2012 Bar Council of UP	26/08/2012	1.Residence 3/78 VIKAS KHAND GOMTI NAGAR LUCKNOW	1.Residence	atharvarya@gmail.com)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
			2.Office	2.Office 05222393169 3.Mobile 9839846457	
3847. B/P0609 [Amount: 0 deposited] PURUSOTTAM AWASTHI	12360/2010 Bar Council of	04/09/2010	1.Residence 11/244, SEC-11 INDIRA NAGAR LUCKNOW	1.Residence	purusottamawasthi@gmail.com 1)Mismatch in enrollment date.
VISHNU DUTT AWASTHI M-1/22 SECTOR B ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450458506	
3848. B/P0610 [Amount: 0 deposited] PRATAP NARAYAN	5316/2001 Bar Council of	24/05/2001	1.Residence VILL SALLAHIMOU P.O. MAHAMOODAPUR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI MOLHE	UP		2.Office	2.Office 3.Mobile 9236088904	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 642

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3849. B/P0611 [Amount: 0 deposited] PRABHAKAR MISHRA	1693/2012 Bar Council of	14/04/2012	1.Residence 45 TIWARI 539 K/164 NARAYAN NAGAR KASAILA FAIZABAD ROAD LKO	1.Residence	vishnu050882@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)THREE ADDRESS PROOFS ARE ENCLOSED WITH DIFFER
SHIV SURAT MISHRA	UP		2.Office	2.Office 3.Mobile 9451736107	
3850. B/I0068 [Amount: 0 deposited] ISHAN BAGHEL	5230/2012 Bar Council of	25/07/2012	1.Residence B-6 BALAJI HOUSES BIRBAL SAHNI MARG NEAR HANUMAN SETU LKO	1.Residence	ishan.baghel@gmail.com 1)Mismatch in enrollment date.
SRI INDRA BHUSHAN SINGH C-GF BALAJI HOUSE NEAR HANUMANSETU LUCKNOW	UP		2.Office	2.Office 05222781780 3.Mobile 09415342629	
3851. B/N0307 [Amount: 0 deposited] NARINDER VEER GARG L. O.P. GARG AS ABOVE	409/1981 Bar Council of DL	22/10/1981	1.Residence 6-D, MURLINAGAR, LUCKNOW-226001 2.Office	1.Residence 2.Office 3.Mobile 9839180995)REGISTRATION CERTIFICATE IS NOT OF BAR COUNCI
3852. B/V0603 [Amount: 0 deposited] VIJAYENDRA PANDEY	1712/2012 Bar Council of	14/04/2012	1.Residence VILL. RAGHAVPUR P. MAYEHG DIST SULTANPUR	1.Residence 9651616113	vijayendrapandey15@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI RAM TIRTH PANDEY K-78 ASHIYANA LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 4 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9451988590	
3853. B/S1800 [Amount: 0 deposited] SATISH CHANDRA	11424/2000 Bar Council of	31/08/2000	1.Residence H.NO.529KA/217 PANT NAGAR (KHURRAM NAGAR) LUCKNOW	1.Residence 7309697859	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SHYAMA PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 7275821346	
3854. B/R1346 [Amount: 0 deposited] RAKESH KUMAR	8915/2001 Bar Council of	05/10/2001	1.Residence A/557 H.A.L. COLONY LUCKNOW	1.Residence	grakesh638@gmail.com, rakeshgiri64@yahoo.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI BALESHWAR GIRI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452177299	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 643

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3855. B/R1347 [Amount: 0 deposited] RAMESH KUMAR MISRA LATE SRI GAJADHAR PRASAD MISRA 73 BAJRANG NAGAR	589/1970 Bar Council of UP	15/10/1970	1.Residence 73, BAJRANG NAGAR IST LANE NEAR PURANI CHUNGI KANPUR R LKO 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9415029631)PHOTOGRAPH IS NOT SLF ATTESTED.CERTIFICATE OF
3856. B/U0125 [Amount: 0 deposited] UMESH BABU BAJPAI SHRI LUXMAN PRASAD AS ABOVE	2039/1986 Bar Council of UP	24/05/1986	1.Residence 140/44A NALA FATEHGANJ (AMINABAD) LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415522808)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
3857. B/R1348 [Amount: 0 deposited] RAM PRASAD GUPTA SRI BABU LAL	2466/1993 Bar Council of UP	08/05/1993	1.Residence H.NO.547/44 JALAL PUR RAJAJIPURAM LUCKNOW 2.Office 3.Chamber in High Court 1 OUDH BAR	1.Residence 2.Office 3.Mobile 9838420052	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3858. B/R1349 [Amount: 0 deposited] RAJESH NARAIN SINGH LATE JAGDISH NARAIN SINGH	3837/1984 Bar Council of UP	22/09/1984	1.Residence C-8 MANDIR PARK ROAD MAHANAGAR EXTENSION LUCKNOW 2.Office	1.Residence 05224044099 2.Office 3.Mobile 9918597975	rnsingh244@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
3859. B/S1807 [Amount: 0 deposited] SANJAY RASTOGI NAVNEET LAL RASTOGI AS ABOVE	543/1995 Bar Council of UP	15/01/1995	1.Residence FLAT NO.11, AAROHI TRADE CENTRE, CHOWK, LUCKNOW 2.Office	1.Residence 9415197830 2.Office 9454698818 3.Mobile	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3860. B/P0613 [Amount: 0 deposited] PRATIBHA MISHRA SRI RAM NARESH MISHRA	8678/2012 Bar Council of UP	17/10/2012	1.Residence H.NO. 529/32 RAHIM NAGAR P.O. MAHANAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451385306	pratibhamishra202@gmail.com 1)Mismatch in enrollment no.)IN P.O.P. ENROLLMENT NO. & DATE IS MENTIONED

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 644

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3861. B/R1352 [Amount: 0 deposited] RUCHI SRIVASTAVA	1168/2013 Bar Council of	27/02/2013	1.Residence H.NO. 645A/416 JANKI VIHAR JANKIPURAM LUCKNOW	1.Residence	ruchisriv@in.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI VIJENDRA KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 9457761144	
3862. B/B0277 [Amount: 0 deposited] BHAGWAN BUX	3792/2007 Bar Council of	17/06/2007	1.Residence 314 BAGAHA KA PURAWA, JAMKHNWA DI, LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in enrollment no.
SHIV LAL	UP		2.Office	2.Office 8005419027 3.Mobile 9889459645	
3863. B/R1353 [Amount: 0 deposited] RISHI KUMAR TRIPATHI	367/2013 Bar Council of	31/01/2013	1.Residence A-927/14 INDIRA NAGAR NEAR CONVENTION CENTER LUCKNOW	1.Residence	rishigonda@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI HARI PRASAD TRIPATHI	UP		2.Office	2.Office 3.Mobile 09451842631	
3864. B/S1814 [Amount: 0 deposited] SHIV NARAIN YADAV	530/1995 Bar Council of	15/01/1995	1.Residence H.NO.110 VILLAGE RAIPUR,P.S.MADIYON,B.K.T., LUCKNOW	1.Residence	shivnarainadvocate@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONE
LATE RAM NATH	UP		2.Office 3.Chamber in High Court CHAMBER NO.1 LAWYERS CHAMBER CIVIL COURT LKO	2.Office 3.Mobile 9839931109	
3865. B/G0213 [Amount: 0 deposited] GYANENDRA KUMAR JOSHI SRI MAHESH CHANDRA JOSHI	4000/1999 Bar Council of UP	14/04/1999	1.Residence 548/309, MOHANI SADAN, SURYANAGAR, MANAK NAGAR, LUCKNOW-011 2.Office	1.Residence 09335734495 2.Office)IN P.O.P.ENROLLMENT DATE IS INCORRECT. PHOTOG
3866. B/S1815 [Amount: 0 deposited] SACHIN KUMAR DWIVEDI	9307/2000 Bar Council of	14/07/2000	1.Residence H.N.968 BOARDING HOUSE MOHANLALGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT DATE IS ILLEGIBLE IN THE CERTIFICA
LATE SUSHIL KUMAR DWIVEDI	UP		2.Office	2.Office 3.Mobile 9918613159	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 645

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3867. B/A1738 [Amount: 0 deposited] ASHOK KUMAR	9598/2004 Bar Council of	15/12/2004	1.Residence RANI KHERA SARAI SHAHJADI BANTHARA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH IS NOT SELF ATTESTED.
PHOOL CHANDRA	UP		2.Office	2.Office 3.Mobile 9838162194	
3868. B/S1817 [Amount: 0 deposited] SYED ZULFIQAR HUSAIN NAQVI SYED ALABDAR NAQVI	6212/2012 Bar Council of UP	26/08/2012	1.Residence 5/5C VIVEKANAND PURAM KALYANPUR WEST LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451564199	qamannaqvi786@gmail.com)RESIDENTIAL & OFFICE ADDRESS IS NOT MENTIONED
3869. B/A1740 [Amount: 0 deposited] AMIR AHMAD	9807/2000 Bar Council of	20/08/2000	1.Residence 53 JAGAT NARAIN ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment no.)ADDRESS PROOF IS ILLEGIBLE.
M.D. ANSARI	UP		2.Office	2.Office 3.Mobile 9838573394	
3870. B/A1742 [Amount: 0 deposited] AMIT TEWARI	5864/2012 Bar Council of	22/08/2012	1.Residence 537BH/129 BHARAT NAGAR SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09839969578	amittewari1987@gmail.com 1)Mismatch in enrollment no.)IN P.O.P.ENROLLMENT NO. IS MISMSTCHED WITH BA
PRATAP NARAYAN TEWARI C-13 FIRST FLOOR ARIF CHAMBER SAHARA INDIA BHAWAN LUCKNOW	UP				
3871. B/V0611 [Amount: 0 deposited] VIRENDRA SINGH SRI BAJJNATH SINGH	14552/2000 Bar Council of UP	04/12/2000	1.Residence 545KA/C-52 RAM VIHAR PARA ROAD RAJAJIPURAM LUCKNOW 2.Office 3.Chamber in High Court 102 FIFTH FLOOR HIGH COURT	1.Residence 2.Office 3.Mobile 8795368603)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ANN
3872. B/D0513 [Amount: 0 deposited] DR. ASHISH ASTHANA SRI O.S. ASTHANA	5718/2008 Bar Council of UP	05/11/2008	1.Residence 86-UPHAR UDYAN-I ELDICO JAIL ROAD BANGLA BAZAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9838117172	drashishasthana@gmail.com)PHOTOGRAPH IS NOT SELF ATTESTED.
3873. B/N0310 [Amount: 0 deposited] NAUSHAD AHMAD	7385/2012 Bar Council of	06/10/2012	1.Residence 207/72 B CHAUDHAR GARAHIA CHOWK LUCKNOW	1.Residence	nhkan2011@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
MR. RAFIQULLAH KHAN CHAUDHARY BASEER HUSSAIN PALACE QAISERBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court CH.NO. 10 FIRST FLOOR	2.Office 3.Mobile	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 646

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3874. B/S1823 [Amount: 0 deposited] SURESH KUMAR SINGH	2414/1984 Bar Council of	18/06/1984	1.Residence D-38 MAJOR BAX ROAD LUCKNOW	1.Residence 05222237725	sureshniranjan.bhaiyaji@gmail.com 1)Proper address proof is not enclosed as per the norms.
LATE SRI RAM SEWAK NIRANJAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415029992	
3875. B/S1825 [Amount: 0 deposited] SIDDIQ UMAR LATE SABAHUDDIN UMAR	7844/1999 Bar Council of UP	17/05/1999	1.Residence 2/31 VISHWAS KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 05224028416 2.Office 3.Mobile 9839234482	siddiq_umar@hotmail.com)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
3876. B/R1360 [Amount: 0 deposited] RAM NARAIN GUPTA SRI RAM GUPTA	4620/1962 Bar Council of UP	26/03/1962	1.Residence 42, NANAK NAGAR THAKUR GANJ LUCKNOW 2.Office 3.Chamber in High Court CH.NO. 41	1.Residence 2.Office 3.Mobile 8853638360)ENROLLMENT NUMBER NOT MENTIONED ON MAIN FORM.
3877. B/S1826 [Amount: 0 deposited] SUDHA DEVI	10552/2012 Bar Council of	14/12/2012	1.Residence 538KHA/548 SHIV NAGAR KHADRA LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAM RATAN	UP		2.Office	2.Office 3.Mobile 09369387186	
3878. B/G0214 [Amount: 0 deposited] GYANENDRA KUMAR	5688/2012 Bar Council of	16/08/2012	1.Residence 26/412 VILL BELWA POST ITAUNJA LUCKNOW	1.Residence 9450346733	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)IN P.O.P. ENROLLMENT DATE IS INCORRECT.
GIRISH CHANDRA	UP		2.Office	2.Office 3.Mobile 9936162419	
3879. B/S1827 [Amount: 0 deposited] SANJAY KUMAR DUBEY	2674/1999 Bar Council of	20/03/1999	1.Residence GANDHI BHAWAN COMPOUND PURANA KANPUR ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
RAM RATAN DUBEY	UP		2.Office 3.Chamber in High Court 102	2.Office 3.Mobile 9415464130	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 647

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3880. B/A1747 [Amount: 0 deposited] ABHAY KUMAR TRIPATHI	1917/1991 Bar Council of	09/05/1991	1.Residence H.NO.538/141 YOGI NAGAR TRIVENI NAGAR II SITAPUR ROAD LUCKNO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT DATE IS NOT MENTIONED IN THE P.O.P
SRI IQUBAL NARAIN TRIPATHI	UP		2.Office	2.Office 3.Mobile 9415028220	
3881. B/S1831 [Amount: 0 deposited] SHAILENDRA KUMAR SINGH	2702/1995 Bar Council of	11/03/1995	1.Residence H.NO. 392 ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LALLA SINGH	UP		2.Office	2.Office 3.Mobile 9415582095	
3882. B/S1832 [Amount: 0 deposited] SOMNATH BOSE	135/2001 Bar Council of	10/02/2001	1.Residence BOSE BUILDING SITAPUR ROAD B.K.T. LUCKNOW	1.Residence	advsome@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI MOHAN BOSE	UP		2.Office	2.Office 3.Mobile 9415759716	
3883. B/T0079 [Amount: 0 deposited] TRIDIB BOSE	6503/2008 Bar Council of	15/11/2008	1.Residence BOSE BUILDING SITAPUR ROAD B.K.T. LUCKNOW	1.Residence	boselaw22@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI MOHAN BOSE	UP		2.Office	2.Office 3.Mobile 8932079993	
3884. B/A1749 [Amount: 0 deposited] AKHILESH CHANDRA TRIPATHI	6518/2009 Bar Council of	11/10/2009	1.Residence 70/188 VRINDAVAN YOJANA II RAIBARELI ROAD LUCKNOW	1.Residence 8009754899	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
JANG BAHADUR TRIPATHI	UP		2.Office	2.Office 3.Mobile 8574694116	
3885. B/N0313 [Amount: 0 deposited] NAAZ NAIM	5289/2003 Bar Council of	19/05/2003	1.Residence E4/793 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	naaz_naim@yahoo.com 1)Mismatch in enrollment date.
LATE MOHD NAIM KHAN	UP		2.Office 3.Chamber in High Court LADIES CHAMBER	2.Office 3.Mobile 9451250198	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 648

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3886. B/R1365 [Amount: 0 deposited] RAJENDRA PRASAD LATE SRI RAM SRISHNA	3469/2008 Bar Council of UP	03/08/2008	1.Residence 16B/358 AVAS VIKAS COLONY RAIBARELI ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451218931)ENROLLMENT NUMBER NOT MENTIONED IN PROOF OF P
3887. B/V0615 [Amount: 0 deposited] VIVEK KUMAR TRIPATHI SALIK RAM TRIPATHI MOHANGANJ, DILKUSHA CANTT. LUCKNOW	11287/2012 Bar Council of UP	31/12/2012	1.Residence PURE CHAURIHAN POST PURE GHAM SINGH RAEBARELI 2.Office	1.Residence 2.Office 3.Mobile 8004264414	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3888. B/A1751 [Amount: 0 deposited] AKHAND PRATAP SINGH RAM AKBAL SINGH	2935/1984 Bar Council of UP	06/08/1984	1.Residence 547J/147 CHANDRA LOK NAGAR MARDANKHERA RAJAJIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415787707	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3889. B/O0064 [Amount: 0 deposited] OM PRAKASH MISRA LATE BRIJ BHUSAN MISRA	1099/1979 Bar Council of UP	26/04/1979	1.Residence VILLAGE SARAI DAMU P.O. SARAI DAMU P.S. ITAUNJA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9793449650)PHOTOGRAPH ON MAIN FORM NOT ATTESTED.
3890. B/A1753 [Amount: 0 deposited] AKHILESH MISHRA ABHAY RAJ MISHRA	2902/2008 Bar Council of UP	19/07/2008	1.Residence 8/37, MUIR ROAD DWARIKAPURI COLONY LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9696964989	adv.akhileshmishra@yahoo.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3891. B/V0618 [Amount: 0 deposited] VINOD SHANKER MISRA LATE LALTA PRASAD MISRA 5/158 VIRAMKHAND GOMTI NAGAR LUCKNOW	113/1971 Bar Council of UP	10/02/1971	1.Residence 5/1136 VIRAMKHAND GOMTINAGAR LUCKNOW 2.Office	1.Residence 9839990009 2.Office 3.Mobile 9918154671	1)Mismatch in enrollment no.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 649

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3892. B/R1369 [Amount: 0 deposited] RAVI SRIVASTAVA U.P.S.SRIVASTAVA	11677/1999 Bar Council of UP	21/06/1999	1.Residence H NO.D-3109, NEAR MUNSHI PULIA, INDIRANAGAR, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451993376)ENROLLMENT NUMBER WRONGLY MENTIONED ON MAIN F
3893. B/G0216 [Amount: 0 deposited] GHANSHYAM YADAV SRIPATI YADAV	5775/1995 Bar Council of UP	17/09/1995	1.Residence 3/363 RUCHI KHAND-I SHARDA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9838278435	1)Mismatch in enrollment date.
3894. B/R1370 [Amount: 0 deposited] RUCHIR KUMAR SHUKLA SRI PIYUSH CHANDA SHUKLA	3586/2008 Bar Council of UP	04/08/2008	1.Residence H.NO 175 PAHADAPUR B.K.T. LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9005801700	1)Proof of Practice is not enclosed.
3895. B/A1759 [Amount: 0 deposited] ANKIT KUMAR SUSHEEL KUMAR	6801/2012 Bar Council of UP	05/09/2012	1.Residence 538K-II/1803 KANCHAN PURAM TRIVENI NAGAR II LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8799587879	advocateankit4@gmail.com 1)Mismatch in enrollment no.)IN P.O.P. ENROLLMENT NO. IS MENTIONED INCORRE
3896. B/S1843 [Amount: 0 deposited] SUNIL KUMAR DWIVEDI P.N. DWIVEDI AS ABOVE	380/1987 Bar Council of UP	01/02/1987	1.Residence 499/77 HASANGANJ, DALIGANJ, LUCKNOW 2.Office	1.Residence 05222741057 2.Office 9415110395 3.Mobile)ENROLLMENT NO. ILLEGIBLE ON BAR COUNCIL OF U.
3897. B/A1761 [Amount: 0 deposited] ASHISH GUPTA LATE O.P.GUPTA	7111/2001 Bar Council of UP	08/09/2001	1.Residence II ND FLOOR, 17-A JOUPLING ROAD, LUCKNOW 2.Office	1.Residence 05862248688 2.Office 3.Mobile 09838647109	ashishgupta.sitapur@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3898. B/U0128 [Amount: 0 deposited] UMA SHANKAR VERMA PARAS NATH VERMA	4899/2012 Bar Council of UP	14/07/2012	1.Residence 3/250 VIRAJ KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 9415001941 2.Office 3.Mobile 9838634080)ENROLLMENT DATE WRONGLY MENTIONED IN PROOF OF

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 650

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3899. B/S1845 [Amount: 0 deposited] SYED MOHD. IMRAN ALAM	7995/2012 Bar Council of	11/10/2012	1.Residence AURANGABAD KHALSA POST BIJNOR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.) (INCOMPLETE ADDRESS ON MAIN FORM)
SYED MUBARAK ALI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9453434815	
3900. B/A1764 [Amount: 0 deposited] AMOD KUMAR SRIVASTAVA	82/1992 Bar Council of	11/01/1992	1.Residence 270/19, CHEEDA KHAWAS PURWA, BIRHANA, LUCKNOW	1.Residence	1)Mismatch in enrollment no.
LATE S.S.SINGH	UP		2.Office	2.Office 9919144440 3.Mobile 9415028754	
3901. B/A1765 [Amount: 0 deposited] AJAY KUMAR LATE RAM LAL AS ABOVE	3464/2013 Bar Council of UP	07/06/2013	1.Residence 591KHA/115 ISHMARI KHERA IBRAHIMPUR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451135147)SURNAME IS MENTIONED AS 'SONAR' IN BAR COUNCI
3902. B/S1848 [Amount: 0 deposited] SANJIEVA SHANKHDHAR R.A.SHANKHDHAR AS ABOVE	177/1993 Bar Council of UP	18/03/1993	1.Residence 7-A, HAVELLOCK ROAD, LUCKNOW-1 2.Office 3.Chamber in High Court 28	1.Residence 05222239620 2.Office 05223013495 3.Mobile 9935630505	sanjievashankhdhar@gmail.com)BAR COUNCIL CERTIFICATE IS OF DELHI.
3903. B/P0623 [Amount: 0 deposited] PRADEEP SINGH	4949/2001 Bar Council of	20/05/2001	1.Residence 3/13 INDRALOK COLONY KRISHNA NAGAR LUCKNOW	1.Residence 8004281386	1)Mismatch in enrollment date.)PHOTOGRAPH IS NOT SELF ATTESTED.
VIJAY BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 9335240857	
3904. B/T0080 [Amount: 0 deposited] TRILOKI NATH TRIPATHI LATE SRI RAM AKBAL TRIPATHI 173 CHANDERLOK COLONY ALIGANJ LUCKNOW	4683/2008 Bar Council of UP	31/08/2008	1.Residence 11/407/1 VIKAS NAGAR LUCKNOW 2.Office 3.Chamber in High Court 55 HIGH COURT	1.Residence 2.Office 0522421485 3.Mobile 9415567913)STAMP AND SIGNATURE OF AUTHORISED SIGNATORY I
3905. B/S1850 [Amount: 0 deposited] SURESH KUMAR SINGH	3460/2000 Bar Council of	03/03/2000	1.Residence 5/590, VIKAS NAGAR, SECTOR-5, LUCKNOW	1.Residence	1)Mismatch in enrollment no.
ABHAY RAJ SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09198220000	

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 651

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3906. B/G0218 [Amount: 0 deposited] GAURI SUWAN PANDEY	1592/2005 Bar Council of	20/03/2005	1.Residence SRINAGAR COLONY P.S. MADIYAWN LUCKNOW	1.Residence	gspandey2007@gmail.com 1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)SEAL OF AUTHORISED SIGNATORY IS NOT ON THE P.
SRI SHIV KUMAR PANDEY AD ABOVE	UP		2.Office 3.Chamber in High Court CH.49	2.Office 3.Mobile 9453836570	
3907. B/A1770 [Amount: 0 deposited] ANJANI KUMAR SRIVASTAVA SRI HANUMAN PRASAD AS ABOVE	3485/1986 Bar Council of UP	13/09/1986	1.Residence D-3229 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05224066300 3.Mobile 8009048408	anjani1959@gmail.com)PHOTOGRAPH ON MAIN FORM NOT ATTESTED.
3908. B/S1854 [Amount: 0 deposited] SIYARAM LATE KANHAIYA YADAV 3/543, JANKIPURAM BISTAR, LUCKNOW	10967/2000 Bar Council of UP	26/08/2000	1.Residence M.M-164, SECTOR-D, ALIGANJ, LUCKNOW 2.Office	1.Residence 8090497251 2.Office 9450251613 3.Mobile	siyaram1571@gmail.com)ADDRESS PROOF IS ILLEGIBLE.
3909. B/S1858 [Amount: 0 deposited] SUNITA PANDEY	3614/2007 Bar Council of	16/06/2007	1.Residence H.NO.23 SAMAR VIHAR COLONY ALAMBAGH LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE AMBIKA PRASAD PANDEY	UP		2.Office	2.Office 3.Mobile 9208468229	
3910. B/B0285 [Amount: 0 deposited] BHAKTI VARDHAN SINGH SRI SHASHI PRAKASH SINGH	5149/2009 Bar Council of UP	13/09/2009	1.Residence 2/22 TRIVENI NAGAR SITAPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court 2 LAWYERS CHAMBER	1.Residence 2.Office 3.Mobile 9455933888	bhaktivardhan@gmail.com)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
3911. B/Y0053 [Amount: 0 deposited] YAMINI RAJ CHAUDHARY	3549/2006 Bar Council of	18/08/2006	1.Residence A-11 PARK ROAD COLONY LUCKNOW	1.Residence 05222235566	1)Proper address proof is not enclosed as per the norms.)FRONT PAGE OF CHEQUE BOOK ENCLOSED.
PREM KUMAR YADAV	UP		2.Office 3.Chamber in High Court 68 4TH FLOOR CSC BUILDING	2.Office 3.Mobile 9452904722	

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High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 652

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3912. B/A1776 [Amount: 0 deposited] ANIL KUMAR AWASTHI LATE SRI KAILASH CHANDRA AWASTHI AS ABOVE	3422/1992 Bar Council of UP	17/05/1992	1.Residence 3/16 NEW BAHAR-B SAHARA STATE JANKIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9838516226	1)Mismatch in enrollment no.)ENROLLMENT NO.NOT MENTIONED ON MAIN FORM, AND
3913. B/D0519 [Amount: 0 deposited] DOODH NATH YADAV SRI BABU RAM YADAV	2944/1999 Bar Council of UP	08/04/1999	1.Residence E-3/601 SECTOR-H L.D.A. COLONY KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXTENSION ROOM NO.1 HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9794975257)ENROLLMENT NO. NOT MENTIONED ON THE MAIN FORM
3914. B/M0843 [Amount: 0 deposited] MANOJ TIWARI LATE SHRI DHRUV DEO TIWARI DO	6971/1992 Bar Council of UP	05/11/1992	1.Residence B-157 SECTOR A MAHANAGAR LUCKNOW 2.Office	1.Residence 9956671418 2.Office 3.Mobile 9415007750	1)Mismatch in enrollment no.
3915. B/H0176 [Amount: 0 deposited] HABIB KHAN LATE SHAFQUAT ULLAH KHAN AS ABOVE	1763/1986 Bar Council of UP	18/05/1986	1.Residence 643/89 SANSKRIT NAGRAM, SITAPUR ROAD, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9616525819)PHOTOGRAPH IN MAIN FORM NOT SELF-ATTESTED.
3916. B/J0232 [Amount: 0 deposited] JASVEER KAUR LATE DAYAL SINGH	9339/2009 Bar Council of UP	12/12/2009	1.Residence H.NO.C-2183/2, INDIRANAGAR, C BLOCK, LUCKNOW 2.Office	1.Residence 9454912838 2.Office 3.Mobile 9935998327	jass_kheri@yahoo.in)ADDRESS NOT MENTIONED ON MAIN FORM. PHOTOGRAP
3917. B/M0845 [Amount: 0 deposited] MANOJ PANDEY SUGREEV PANDEY	10013/2002 Bar Council of UP	16/11/2002	1.Residence NEW PARA COLONY KUMARPURAM, PARAROAD, RAJAJIPURAM, LUCKNOW 2.Office	1.Residence 2.Office 8896213616 3.Mobile	1)Proper address proof is not enclosed as per the norms.
3918. B/P0626 [Amount: 0 deposited] PRADEEP KUMAR YADAV SRI SHYAMLAL YADAV	14775/2010 Bar Council of UP	20/09/2010	1.Residence H.NO.57 SHIVBIHAR COLONY SEC-5 VIKAS NAGAR LUCKNOW 2.Office CH.NO. 53 CSC	1.Residence 2.Office 3.Mobile 9415753641	23curategoldprdeep@gmail.com 1)Mismatch in enrollment no.)IN P.O.P. ENROLLMENT NO. & DATE ARE NOT MENTI

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 653

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3919. B/S1865 [Amount: 0 deposited] SHRI KRISHNA LATE SRI MAIKOO LAL	5451/2007 Bar Council of UP	19/08/2007	1.Residence HOUSE NO.21/428, INDIRA NAGAR, LUCKNOW 2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION, LUCKNOW	1.Residence 05224081053 2.Office 3.Mobile 9415456777	krishna_advo_hc@yahoo.com)ENROLLMENT NO. MISMATCH IN PROOF OF PRACTICE.
3920. B/D0521 [Amount: 0 deposited] DEVENDRA MOHAN SHUKLA SHRI DAYA SHANKAR SHUKLA AS ABOVE	1815/2000 Bar Council of UP	27/02/2000	1.Residence 538KA/172 TULSI PURAM TRIVENI NAGAR SITAPUR ROAD, LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.97	1.Residence 2.Office 3.Mobile 9415576453	devendra_76shukla@rediffmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)IN P.O.P. ENROLLMENT DATE IS MENTIONED INCORR
3921. B/A1781 [Amount: 0 deposited] ANURAG SINGH BHUVANESHWAR SINGH	12451/2003 Bar Council of UP	21/12/2003	1.Residence C-4 JANKIVIHAR, JANAKIPURAM, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839171322)ENROLLMENT DATE NOT MENTIONED ON PROOF OF PRA
3922. B/R1389 [Amount: 0 deposited] RAMESH PRASAD NAUTIYAL LATE NARAIN DUTT NAUTIYAL AS ABOVE	2051/1985 Bar Council of UP	26/05/1985	1.Residence 10- ASHUTOSH NAGAR KANPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 2472752 3.Mobile 9415464307)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
3923. B/S1867 [Amount: 0 deposited] SUNEETA SINGH SATENDRA KUMAR SINGH AS ABOVE	5818/2003 Bar Council of UP	12/06/2003	1.Residence 5/307 VIRAM KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452239999	geetaranibarawa@gmail.com 1)Mismatch in enrollment no.
3924. B/G0220 [Amount: 0 deposited] GYAN PRAKASH PANDAY GIRISH DUTT PANDAY	4066/2013 Bar Council of UP	14/07/2013	1.Residence 568/291 KAILASH PURI ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 9696585656 3.Mobile	share@425email.com)ADDRESS MENTIONED IN ADDRESS PROOF IS ILLEGIB
3925. B/A1785 [Amount: 0 deposited] AKHILESH TEWARI SRI S.M. TEWARI	7122/2004 Bar Council of UP	19/09/2004	1.Residence H.NO. 67/127 BANKEY LAL NIGAM LANE LAL KUWAN LUCKNOW 2.Office	1.Residence 9415914308 2.Office 3.Mobile 9450458904)ENROLLMENT NO. AND DATE NOT MENTIONED ON PROO

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 654

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3926. B/S1870 [Amount: 0 deposited] SHYAMALEE MISRA PARESH MISHRA	4892/2012 Bar Council of UP	14/07/2012	1.Residence 17/6 WINDSOR PALACE BEHIND YOJANA BHAWAN LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9453019990	shyamali.misra@gmail.com)ENROLLMENT NO. NOT MENTIONED IN PROOF OF PRAC
3927. B/K0400 [Amount: 0 deposited] KALPANA MISRA SATISH CHANDRA MISRA AS ABOVE	208/1986 Bar Council of UP	10/01/1986	1.Residence 17/6 WINDSOR PLACE LUCKNOW 2.Office	1.Residence 05222239444 2.Office 05222239111 3.Mobile 9415058204	kalpana.misra5@gmail.com 1)Mismatch in enrollment no.
3928. B/N0322 [Amount: 0 deposited] NEERAJ SRIVASTAVA LATE U.S.SRIVASTAVA	5573/2000 Bar Council of UP	29/04/2000	1.Residence 149/244 HARI NAGAR, DUGAWAN NEAR DUGAWAN PS LUCKNOW 226018 2.Office	1.Residence 2.Office 3.Mobile 9839226770	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
3929. B/I0072 [Amount: 0 deposited] INDU SINGH SHRI PREMPAL SINGH AS ABOVE	14137/1999 Bar Council of UP	23/07/1999	1.Residence 5/950 VIRAM KHAND GOMTINAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222725048 3.Mobile 9455249562	advindusinghlko@gmail.com)ENROLLMENT NUMBER AND DATE NOT MENTIONED ON M
3930. B/P0628 [Amount: 0 deposited] PRAMOD YADAV RAMDHANI YADAV	1939/1999 Bar Council of UP	28/03/1999	1.Residence D-7, SECTOR-F, ALIGANJ, LUCKNOW 2.Office	1.Residence 2.Office 9415875323 3.Mobile 9415875323	advpky@gmail.com 1)Mismatch in enrollment date. 2)Mismatch in enrollment date.)ENROLLMENT DATE & NO. ARE MENTIONED INCORRECT
3931. B/S1872 [Amount: 0 deposited] SAIF KAZMI SHANEY ALAM COMMISSIONAR OFFICE	8595/2011 Bar Council of UP	13/12/2011	1.Residence C/O SHANEY ALAM 451/18KHA JHAKAR BAGH MUFTIGANJ LKO 2.Office	1.Residence 2.Office 9389341032 3.Mobile 9389341032	saifkazmi8@gmail.cim 1)Mismatch in enrollment no.
3932. B/T0082 [Amount: 0 deposited] TRAPTI TRIVEDI VINEET SHIV TRIVEDI	9770/2012 Bar Council of UP	26/11/2012	1.Residence 758, RAKSHA KHAND-3, UDYAN II, RAIBARELY ROAD, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile	ctrapti@gmail.com)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM AND

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 655

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3933. B/A1789 [Amount: 0 deposited] ANOOP SINGH JAGANNATH SINGH	3242/2010 Bar Council of UP	28/03/2010	1.Residence 6/871, VIKAS NAGAR LUCKNOW 2.Office	1.Residence 9415521544 2.Office 3.Mobile 8896334988)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
3934. B/P0629 [Amount: 0 deposited] PADMAJA MISHRA SRI K.B.MISHRA	2949/1988 Bar Council of UP	05/06/1988	1.Residence 1/857 VINAY KHAND GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court 51	1.Residence 2.Office 3.Mobile 9335908079	1)Mismatch in enrollment no.
3935. B/V0633 [Amount: 0 deposited] VISHWAMBHAR DATT RIKHARI LATE DHARMA NAND RIKHARI AS ABOVE	11079/2012 Bar Council of UP	31/12/2012	1.Residence 15/51 GEETA PURI COLONY KHARGAPUR P.O GOMTINAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452918474)SEAL MISMATCH WITH SIGNATURE IN PROOF OF PRAC
3936. B/U0132 [Amount: 0 deposited] UPENDRA KUMAR MISHRA SRI SHIV BARDANI LAL MISHRA	13693/2000 Bar Council of UP	21/10/2000	1.Residence 538K/1577/II TRIVENI NAGAR II SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9936077493	1)Proper address proof is not enclosed as per the norms.
3937. B/V0634 [Amount: 0 deposited] VIJAI KRISHNA LATE SRI ASHWANI KUMAR AS ABOVE	1016/1997 Bar Council of UP	26/12/1997	1.Residence 214 CHANDRALOK ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 05222335782 3.Mobile 9621904619	highcourt123@rediffmail.com)PHOTOGRAPH ON THE MAIN FORM IS NOT SELF ATTES
3938. B/A1792 [Amount: 0 deposited] AKHILESH KUMAR MISHRA LATE SRI CHANDA DEO MISHRA	7100/2003 Bar Council of UP	24/07/2003	1.Residence 1-128 VISHWAS KHAND GOMTINAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9454049227	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3939. B/S1875 [Amount: 0 deposited] SUNIL KUMAR TRIPATHI CHHOTE LAL TRIPATHI	4567/2000 Bar Council of UP	03/03/2000	1.Residence SSE-225/F SECTOR LDA COLONY KANPUR ROAD LUCKNOW 2.Office	1.Residence 05222439016 2.Office 3.Mobile 9415797579	1)Mismatch in enrollment date.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 656

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3940. B/R1398 [Amount: 0 deposited] RANJEET SINGH	13406/1999 Bar Council of	16/07/1999	1.Residence 147 VIJAYKHEDA GARHI KANAURA MANAK NAGAR LUCKNOW	1.Residence	ranjeet171973@gmail.com 1)Applicants name is not mentioned in the address proof enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE RAMDULAR SINGH	UP		2.Office	2.Office 3.Mobile 9415429720	
3941. B/A1795 [Amount: 0 deposited] ASHUTOSH PANDEY SRI UMAPATI PANDEY	5028/2005 Bar Council of UP	25/09/2005	1.Residence 907/3 A-BLOCK INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9236158769)ATTESTED PHOTOGRAPH IS PLACED IN WRONG PLACE
3942. B/B0287 [Amount: 0 deposited] BHANU PRATAP SINGH SRI TEJ PRATAP SINGH	691/2002 Bar Council of UP	17/01/2002	1.Residence 554/224 D-KAILASHPURI ALAMBAGH LUCKNOW 2.Office 3.Chamber in High Court 54 C.S.C BUILDING	1.Residence 9918855450 2.Office 3.Mobile 9335266025	1)Mismatch in enrollment date.
3943. B/S1877 [Amount: 0 deposited] SHAFQAT AFROZ	4665/2010 Bar Council of	18/04/2010	1.Residence H.NO.450/122 QAISAR COTTAGE MUFTIGANJ LUCKNOW	1.Residence 7505366031	afrozadvocate@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed. 3)Proper address proof is not enclosed as per the norms.)ONLY YEAR MENTIONED IN PROOF OF PRACTICE.
MR. ABDUL SALAM	UP		2.Office	2.Office 3.Mobile 8423830350	
3944. B/S1878 [Amount: 0 deposited] SHIV KUMAR YADAV SRI RAJA RAM YADAV	5641/1999 Bar Council of UP	03/09/1999	1.Residence E-3/601 SECTOR H L.D.A COLONY LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9936318187	1)Mismatch in enrollment date.) (ALSO FATHER'S NAME)
3945. B/V0636 [Amount: 0 deposited] VIJAY KUMAR DWIVEDI SRI HARI SHANKER DWIVEDI	5326/2009 Bar Council of UP	13/09/2009	1.Residence 569/32GA BERGAWA KANPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935370539	vijaykumardwivedi1986@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH NOT SELF-ATTESTED.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B],Lucknow Bench
List of the defective Advocates

Page No. 657

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3946. B/P0632 [Amount: 0 deposited] PRADEEP KUMAR SHUKLA AMIT KUMAR SHUKLA AS ABOVE	2633/2002 Bar Council of UP	29/04/2002	1.Residence 42, KAYASTH HOSTEL RIVER BANK COLONY LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450795629	shukla.pradeep853@gmail.com)BAR COUNCIL CERTIFICATE IS NOT ENCLOSED. ADDR
3947. B/P0633 [Amount: 0 deposited] PRIYANKA SRIVASTAVA W/O ASHISH ASTHANA DO	5782/2000 Bar Council of UP	04/05/2000	1.Residence 14/40 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 05224107661 2.Office 05224060660 3.Mobile 9452755777	1)Mismatch in enrollment no.
3948. B/D0527 [Amount: 0 deposited] DILEEP KUMAR SANKHWAR SRI DAVI DAYAL VIKAS DEEP	6460/1999 Bar Council of UP	09/05/1999	1.Residence 582/1256 SATYA LOK COLONY KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 8799248927)SIGNATURE ON THE PHOTOGRAPH IS MISMATCHED.
3949. B/V0637 [Amount: 0 deposited] VIVEK KUMAR SRI BACHCHU LAL VERMA	7608/2008 Bar Council of UP	26/12/2008	1.Residence L-4/229 VINAY KHAND-1 GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839048886)PHOTOGRAPH NOT SELF-ATTESTED.
3950. B/A1805 [Amount: 0 deposited] ASHUTOSH PATHAK LATE JAGDAMBA PRASAD PATHAK AS ABOVE	3360/1998 Bar Council of UP	25/09/1998	1.Residence 558-B ANUBHAV UDYAN-II ELDICO COLONY RBL ROAD LUCKNOW 2.Office 3.Chamber in High Court 102	1.Residence 8960787962 2.Office 3.Mobile 9415716684	apathak71@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
3951. B/A1807 [Amount: 0 deposited] ARTI DEVI JAI KARAN NATH	8488/2008 Bar Council of UP	15/11/2008	1.Residence BABA GORAKHNATH NAGAR RAMASROYPUR GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 7376074298	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.

Continued..

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], Lucknow Bench
List of the defective Advocates

Page No. 658

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
3952. B/A1810 [Amount: 0 deposited] ARVIND KUMAR LATE RAM CHARITRA VERMA	208/1994 Bar Council of UP	09/01/1994	1.Residence D-2 SHIVAJI NAGAR KAMTA CHINHAT LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452058918)RESIDENTIAL ADDRESS IS NOT MENTIONED.
3953. B/B0290 [Amount: 0 deposited] BRIJESH KUMAR MISHRA LATE MANSHA RAM MISHRA	2832/1996 Bar Council of UP	24/03/1996	1.Residence E-3/889 SEC-H JANKIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839339892)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
3954. B/L0076 [Amount: 0 deposited] LAXMI SAHU SRI JAWAHAR LAL SAHU	8811/2010 Bar Council of UP	09/07/2010	1.Residence VILL SARSAWAN PO ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8604437122	discover.8385@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
3955. B/O0068 [Amount: 0 deposited] OM PRAKASH TRIPATHI RAM SINGAR TRIPATHI	4508/1990 Bar Council of UP	10/11/1990	1.Residence SANJAY GANDHI PURAM FAIZABAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9838512935	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)PHOTOGRAPH NOT SELF-ATTESTED.
3956. B/R1407 [Amount: 0 deposited] ROHIT KUMAR CHANDRA SHEKHAR	1754/1976 Bar Council of UP	08/05/1976	1.Residence 63 ASTHA SURAKSHA-1 SEC-IV ELDICO UDYAN-II LUCKNOW 2.Office 3.Chamber in High Court 56	1.Residence 2.Office 3.Mobile 8400080007)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
3957. B/P0637 [Amount: 0 deposited] PRIYAM SINHA SRI SANDEEP SINHA AS ABOVE	4730/2011 Bar Council of UP	07/09/2011	1.Residence B-1/218, SECTOR-F, JANKIPURAM, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451881003	priyam.law@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.

